

INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)

VOLUME XI TO XIII

FIFTH SESSION OF THE THIRTEENTH LOK SABHA

November 20, 2000 to December 22, 2000

Kartika 29, 1922 (Saka) to Pausa 01, 1922 (Saka)



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NEW DELHI

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सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI

CONTENTS

	PAGES
1. How to use the Index	(iii)—(iv)
2. Part I—Subject Index	1—337
3. Part II—Name Index	341—605

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be given immediately after that [Printed as (XII, 13-12-2000) 553-54].

All the Bills are alphabetically arranged under the main heading ("BILLS")

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE(S)", "RAILWAY TRAIN(S)" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.			Adjournment Motion
B.O.H.	Business of the House
C.A.			Calling Attention to Matter of Urgent Public Importance
Consid.			Consideration stage of a Bill
Consid. Cl.	...		Consideration of the Clauses of a Bill
D.G.			Demands for Grants
D.E.G.			Demands for Excess Grants
D.E.G. (R)			Demands for Excess Grants (Railways)
D.S.G.		...	Demands for Supplementary Grants
D.S.G. (R)		...	Demands for Supplementary Grants (Railways)
Dis.			Discussion
H.A.H. Dis.			Half-an-Hour-Discussion
Int.	...		Introduction Stage of a Bill
L.S.	...		Lok Sabha
M.	Motion
Q.P.	Question of Privilege

(iv)

Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement
Rule 377	Under Rule 377
Rule 193	Under Rule 193
PLT	Papers Laid on the Table
ADB	Asian Development Bank
BCCI	Board of Cricket Control for India
BCCL	Bharat Coking Coal Ltd.
BPCL	Bharat Petroleum Co. Ltd.
C.E.C.	Chief Election Commissioner

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PART I—SUBJECT INDEX

**INDEX
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PART I

SUBJECT INDEX

A & N Islands

Flights from Calcutta-Port Blair-Phuket-
Bangkok
(XII, 14-12-2000) 66-67

Law and Order in A & N Islands
(XI, 21-11-2000) 138-139

Accident and Emergency Services

Upgrade the Accident and Emergency
Services
(XII, 13-12-2000) 527-528

Accident(s)

Accident Compensations
(XI, 22-11-2000) 276-277

Accident Rate on National Highways
(XIII, 18-12-2000) 206-07

Accidents and Violence on NHs
(XII, 11-12-2000) 1191-1193

Accidents of Defence Planes
(XI, 23-11-2000) 43-46

Anti-Collision Device
(XII, 14-12-2000) 165-166

Mines Accidents
(XII, 13-12-2000) 365-368

Probe into Escalator Tragedy at IGIA
(XI, 30-11-2000) 159

Road Accidents
(XII, 13-12-2000) 188-189

Treatment to road victims
(XI, 29-11-2000) 247-249

Accommodation

Alternative accommodation to Ex. MPs.
(XI, 28-11-2000) 51

Construction of Flats
(XII, 13-12-2000) 144-146

Government Accommodation
(XII, 13-12-2000) 137-138

Rent of ITDC Flats
(XIII, 21-12-2000) 170

Act(s)

Accident Compensations
(XI, 22-11-2000) 276-277

Amendment in Companies Act
(XI, 23-11-2000) 179-180

Amendment in Foreigners Act
(XII, 13-12-2000) 129-130

Amendment in Handlooms(Reservation
of Articles for Production) Act, 1985
(XII, 14-12-2000) 27

Amendment in Minimum Wages Act
(XII, 11-12-2000) 4-5

Amendment in Motor Vehicles Act, 1988
(XI, 27-11-2000) 85

Amendment in Representation of Peoples Act, 1951 (XI, 30-11-2000) 85	Entertainment Industry under IDBI Act (XI, 1-12-2000) 214-215
Amendment in the RBI Act, 1934 (XII, 11-12-2000) 1000-1001	Extension of Scheduled Areas Act, 1996 (XII, 13-12-2000) 152-156
Amendment of Passport Act (XI, 29-11-2000) 108	Female Foeticides (XI, 29-11-2000) 65-68
Amendment to Cantonment Act (XI, 23-11-2000) 62	Food Adulteration Act (XII, 13-12-2000) 602-604
Amendments in Delhi Land Reforms Act, 1954 (XI, 21-11-2000) 43-44	Forest (Conservation) Act, 1980 (XII, 11-12-2000) 1086-1087
Amendments in MMDR Act, 1957 (XII, 13-12-2000) 290-291	Hetero Sexual Act (XII, 13-12-2000) 544
Amendments in the Chit Funds Act, 1982 (XI, 1-12-2000) 47-48	Implementation of Acts (XI, 30-11-2000) 153-54
Cable and Television Network (Regulation) Act, 1995 (XI, 1-12-2000) 168	Implementation of I.T. Act (XIII, 20-12-2000) 270
Cable TV Network (Regulation) Amendment Act (XIII, 22-12-2000) 65-66	Industrial Dispute Act (XIII, 20-12-2000) 287
Change in Central Labour Act (XI, 29-11-2000) 24-48	Industrial Dispute Act (XI, 29-11-2000) 400
Change in Contract Labour Act (XI, 29-11-2000) 260-261,315	Industrial Disputes Act, 1947 (XI, 22-11-2000) 227
Child Labour Act(s) (XI, 22-11-2000) 292-293	Industrial Regulation Development Act, 1961 (XII, 11-12-2000) 895
Commodities under Forward Trading (XI, 1-12-2000) 59-60	Inter-State Water Dispute (XI, 29-11-2000) 72
Contract Labour (XI, 22-11-2000) 313-314	Inter-State Water Disputes (XI, 22-11-2000) 306
Declaration of National Monuments in Uttar Pradesh (XI, 30-11-2000) 168-69	Investors Protection Act (XI, 30-11-2000) 52-53
Definition of Workmen (XI, 29-11-2000) 391	Juvenile Justice Act (XII, 11-12-2000) 237-238
Enforcement of Cable TV Networks (Regulation) Act, 1995 (XII, 11-12-2000) 67-68	Land acquired under Forest Conservation Act (XIII, 18-12-2000) 200
	Medical Profession Under Consumer Protection Act (XII, 11-12-2000) 150

- Medicines from Panchgavya
(XI, 29-11-2000) 204-205
- Need to amend the Forest (Conservation) Act, 1980 to allow plantation of Coffee in Forest Land in Andhra Pradesh (MUR 377).
(XII, 14-12-2000) 286-287
- Non-implementation of I.D. Act
(XIII, 20-12-2000) 276-277
- Protection of Interest of Depositors Act
(XI, 1-12-2000) 285-286
- Repatriation of Myanmarese Nationals
(XI, 29-11-2000) 112-113
- Repealing of Illegal Migrants Determination by Tribunal Act 1985
(XI, 21-11-2000) 313-314
- Reservation for Disabled
(XI, 22-11-2000) 267-268
- Reservation of Seats for SCs in Maharashtra Assembly
(XI, 23-11-2000) 257-258
- Trade Union Act
(XI, 22-11-2000) 85
- Trade Union Act, 1926
(XI, 29-11-2000) 368-369
- Unpaid/Unclaimed Dividends
(XI, 23-11-2000) 272-273
- Upgradation/Expansion of Gopalpur Port
(XI, 23-11-2000) 132
- Violation of Income Tax Act, 1962 by AFWWA
(XI, 1-12-2000) 244-245
- Violation of Motor Vehicle Act, 1988
(XII, 11-12-2000) 1017
- Wage Ceiling
(XI, 29-11-2000) 74
- Action Plan**
- Action Plan for Harvesting Rain Water in A.P.
(XIII, 21-12-2000) 36
- Action Plan Highway Development Project
(XI, 29-11-2000) 244-245
- Common action plan for IT Service
(XI, 29-11-2000) 351-353
- Administrative Cost**
- Administrative Cost of PDS
(XI, 24-11-2000) 274-276
- Increase in Administrative Cost
(XI, 29-11-2000) 349-350
- Administrative Structure**
- Responsibility in Administration
(XII, 13-12-2000) 441-444
- Admission(s)**
- Admission in Medical Colleges on the basis of SCs/STs Quota
(XI, 22-11-2000) 92-93
- Admission of SCs/STs Students in National School of Drama
(XI, 30-11-2000) 60-61
- Adolescents**
- Package for Adolescents
(XII, 11-12-2000) 220
- Policy for Adolescents
(XI, 28-11-2000) 184-185
- Adulteration**
- Adulteration in Food and Drugs
(XII, 11-12-2000) 389-396
- Adulteration of Kerosene in Diesel and Petrol
(XII, 14-12-2000) 216-217
- Adulteration of Petrol and Diesel
(XI, 30-11-2000) 237-40
- Anti-Adulteration Drive
(XII, 14-12-2000) 169
- Contamination in Milk
(XI, 27-11-2000) 307-308
- Report on Dropsy
(XI, 22-11-2000) 315-316

- Advanced Jet Trainer**
Procurement of A.J.T.
(XI, 23-11-2000) 315-316
- Purchase of A.J.T.**
(XII, 14-12-2000) 71
- Advertisement(s)**
- Accreditation Advertising Agencies**
(XII, 15-12-2000) 65-66
- Advertisement by Eastern Railways**
(XII, 11-12-2000) 704
- Advertisement of Soda**
(XIII, 22-12-2000) 62
- Advertisements on TV Channels**
(XI, 1-12-2000) 63-64
- Advertisements Released by DAVP**
(XI, 24-11-2000) 96-97
- Allocation for Advertisement by Oil PSUs**
(XIII, 21-12-2000) 46
- Board for preview Advertisements**
(XI, 1-12-2000) 221
- Criteria for Advertisements**
(XII, 11-12-2000) 1001-1006
- Imposition of State Tax on Advertisement**
(XI, 1-12-2000) 61-62
- Income from Advertisement**
(XII, 11-12-2000) 705-706
- Releasing of Advertisements to the Private Agencies**
(XII, 15-12-2000) 229
- Afforestation**
- Afforestation in the Country**
(XII, 11-12-2000) 1248-1258
- Need to ensure proper implementation of foreign aided afforestation scheme in various pockets of Tamil Nadu (MUR 377)**
(XIII, 20-12-2000) 404-405
- Afghanistan**
- Afghan Refugees**
(XII, 5-12-2000) 79
- Establishment of Government in Afghanistan**
(XI, 22-11-2000) 252-253
- Fate of Sikh and Hindu Families in Afghanistan**
(XIII, 20-12-2000) 120-121
- Policy for Afghan Refugees**
(XIII, 19-12-2000) 170
- Visa to Afghan Nationals of Indian Origin**
(XIII, 20-12-2000) 140
- AFHQCS**
- Career Prospects of Officers of AFHQCS**
(XIII, 21-12-2000) 41
- Inequity between Officers of CSS and AFHQCS**
(XIII, 21-12-2000) 110
- Participation of Officers of AFHQCS in Appointing Process**
(XIII, 21-12-2000) 109
- Aframax Tankers**
- Procurement of 4 Aframax Tankers**
(XII, 14-12-2000) 39
- Africa**
- Technology Transfer to Africa**
(XI, 1-12-2000) 215
- AFWWA**
- Violation of Income Tax Act, 1962 by AFWWA**
(XI, 1-12-2000) 244-245
- Agreement(s)**
- Agreement for Open Cast Mining**
(XI, 21-11-2000) 38
- Agreement for Power Generation**
(XI, 21-11-2000) 219-220
- Agreements to combat terrorism**
(XI, 29-11-2000) 138-139
- Agreements with Oil Producing Nations**
(XIII, 21-12-2000) 17-18
- Bilateral Agreements**
(XIII, 20-12-2000) 100

- Delay in Bilateral Agreements on Foreign Tourists**
(XI, 23-11-2000) 38
- India and Ireland Agreement on Double Taxation System**
(XII, 11-12-2000) 188
- Indo-China Agreement on Life Saving Drugs**
(XIII, 20-12-2000) 195
- Agricultural Clinics**
- Setting up of Agri Clinics**
(XIII, 18-12-2000) 125-26
- Agricultural Commodities**
- Plant Qualitative Inspections for Imported Agricultural Commodities**
(XII, 11-12-2000) 1425-1426
- Trade in Agricultural Commodities**
(XI, 1-12-2000) 259
- Agricultural Costs and Prices Commission**
- Agricultural Costs and Prices Commission**
(XII, 04-12-2000) 234-235
- Agricultural Development**
- Agricultural Development in Kerala**
(XII, 4-12-2000) 161
- Agricultural Development Scheme in Bihar**
(XI, 20-11-2000) 321-322
- Rate of Agricultural Development**
(XI, 27-11-2000) 346
- Scheme for Agricultural Development in Chhattisgarh**
(XII, 11-12-2000) 1031-1032
- Sustainable Agricultural Development**
(XI, 27-11-2000) 200
- Agricultural Education**
- Agricultural Education**
(XII, 11-12-2000) 1231-1234
- Jobs to Agriculture Graduates**
(XI, 27-11-2000) 260-261
- Agricultural Equipments**
- Modern Agricultural Equipment to Farmers**
(XI, 27-11-2000) 100-101
- Agricultural Labourers**
- Agricultural Labourers**
(XI, 22-11-2000) 326-330
- Scheme for Agri. Labourer**
(XII, 13-12-2000) 351-352
- Agricultural Land**
- Agricultural land made cultivable**
(XII, 4-12-2000) 153-154
- Agricultural Produce**
- Crash in Price of Agricultural produce in Karnataka**
(XI, 27-11-2000) 216
- Fall in Prices of Agricultural Produce**
(XI, 24-11-2000) 27-28
- Fall in Prices of Agricultural Produce**
(XI, 20-11-2000) 37-39
- Procurement of Agricultural Produce at Support Prices**
(XII, 11-12-2000) 1087-1088
- Agricultural Production**
- Agricultural Production in Assam**
(XII, 11-12-2000) 1047-1048
- Fall in Agricultural Production**
(XI, 20-11-2000) 174-175
- Increase in Agricultural production**
(XI, 27-11-2000) 262-264
- Agricultural Products**
- Agro Products**
(XIII, 20-12-2000) 105
- Dumping of Agro Products**
(XI, 24-11-2000) 174-175
- Export of Agricultural Products**
(XI, 24-11-2000) 93-94
- Gap between prices of Industrial and Agricultural products**
(XIII, 18-12-2000) 18-20

Movement of Agro Products (XII, 04-12-2000) 279	Development of Agricultural Markets (XII, 11-12-2000) 1135-1137
MSP of Agricultural Products (XII, 4-12-2000) 60-61	Development of Agriculture in Bihar (XIII, 18-12-2000) 161-62
Storage facilities for fruits and vegetables (XII, 4-12-2000) 96	Economic package for Agriculture Programmes (XII, 4-12-2000) 125
Storage of agricultural products (XII, 4-12-2000) 212-213	Establishment expenditure of Agricultural Universities (XIII, 18-12-2000) 79-81
WTO impact on Import of Agricultural Products (XI, 27-11-2000) 141-142	Evaluation of Schemes in Agriculture Sector (XI, 27-11-2000) 249
Agricultural Research	Harmful Effects of Agro Chemicals (XIII, 18-12-2000) 90-91
Agricultural Research and Development (XII, 11-12-2000) 1180-1181	Income from agricultural source (XII, 4-12-2000) 223-224
Funds for Agricultural Research Institutes (XI, 20-11-2000) 74	Increase in Agricultural Growth Rate (XI, 20-11-2000) 326-327
Agriculture	Industry Status to Agriculture (XI, 20-11-2000) 94
Acceleration in Agriculture Growth (XI, 20-11-2000) 66-68	Modern Farming Techniques (XII, 11-12-2000) 1234-1236
Agricultural Credit (XIII, 20-12-2000) 109-112	Modern Techniques of Agriculture (XI, 27-11-2000) 235-236
Agricultural production (XII, 4-12-2000) 27-35	Prospects of Agriculture Sector (XII, 11-12-2000) 105-106
Agriculture Income (XII, 11-12-2000) 947	Rate of Agricultural Development (XI, 20-11-2000) 333-334
Agriculture Wholesale Markets (XII, 11-12-2000) 1018-1020	Shortfall in Agricultural Crops (XIII, 18-12-2000) 251-53
Assistance for Agriculture (XIII, 18-12-2000) 60-62	Standing Committee on Agriculture, Eleventh Report — Presented (XII, 04-12-2000) 310
Assistance for Development of Agriculture (XI, 20-11-2000) 213-216	Unirrigated Agricultural Land (XII, 04-12-2000) 232-234
Bank Loans in Agriculture and Commercial Sector (XIII, 22-12-2000) 147-148	World Bank report on Agriculture Development (XII, 4-12-2000) 87
Construction of Agricultural Urban Markets by EEC (XII, 11-12-2000) 1147-1148	
Damage of Fields due to on-going Project of BBMB (XII, 11-12-2000) 1417-1418	

Agriculture Commodities Markets

Protection to Agriculture Commodities Markets.
(XI, 20-11-2000) 158

Agriculture Loans

Waiving of Agriculture Loans
(XIII, 18-12-2000) 167-68

Agriculture Marketing

Status Report on Agriculture Marketing
(XI, 27-11-2000) 87-88

Agriculture Research Project

Agriculture Research Project
(XII, 11-12-2000) 1052-1054

Agriculture Sector

Credit to Agriculture Sector in Andhra Pradesh
(XI, 1-12-2000) 189-190

Decline in Growth Rate of Farm Sector
(XI, 20-11-2000) 189-190

Employment for Agriculture and Rural Industries Sector
(XI, 22-11-2000) 270-271

Insurance in Agricultural Sector
(XI, 24-11-2000) 219

Investment in Agro Sector
(XII, 11-12-2000) 231-232

Less Investment in Agro Sector
(XIII, 20-12-2000) 278

NABARD Loan for Agricultural Sector
(XI, 1-12-2000) 33-35

Need to Increase Subsidy on Agriculture Sector in the Country (MUR 377)
(XII, 14-12-2000) 289

Agriculture Stabilisation Fund

Agriculture Stabilisation Fund
(XI, 27-11-2000) 178

Agriculturists

Interaction Between KVKs and Agriculturists
(XII, 11-12-2000) 1413-1414

Agro Industries

Agro and Rural Industries Development Scheme
(XII, 13-12-2000) 470-471

Agro based Industries
(XII, 11-12-2000) 475

Agro Based SSIs
(XII, 13-12-2000) 380-381

Loan to Agro and Rural Industries
(XII, 11-12-2000) 476-477

Promotion of Agro and Rural Industries
(XI, 29-11-2000) 216-218

Promotion of Agro Industries
(XII, 11-12-2000) 190-191

AICTE

Regional Offices of AICTE
(XII, 13-12-2000) 150-151

Running of Courses without approval of AICTE
(XI, 28-11-2000) 147-148

AIDS

AIDS Control Policy
(XII, 13-12-2000) 454-455

AIDS Generated Tuberculosis
(XI, 22-11-2000) 188-189

AIDS Lies in Manipur
(XIII, 20-12-2000) 283

AIDS/HIV
(XII, 11-12-2000) 200-201

Assistance for AIDS Awareness Programme
(XII, 11-12-2000) 414-415

Conference on HIV/AIDS held in Durban
(XI, 29-11-2000) 261-262

Meeting on AIDS
(XII, 13-12-2000) 584-585

NACO on AIDS
(XIII, 20-12-2000) 238-239

Need to make available cheap drugs for Treatment of AIDS (MUR 377)
(XII, 13-12-2000) 687

Need to take concrete steps for eradication of AIDS from the country (MUR 377)
(XI, 28-11-2000) 333

Special Treatment to AIDS and Hepatitis 'B'
(XII, 11-12-2000) 5-6

AIIMS

Allotment of Land to AIIMS/Institutions
(XI, 28-11-2000) 300-301

Human Organ Bank at AIIMS
(XI, 22-11-2000) 258

Review of the functions of AIIMS
(XI, 29-11-2000) 329-330

SC/ST Assistant Professors
(XI, 29-11-2000) 206-207

Setting up of Hospitals on Model of AIIMS
(XII, 11-12-2000) 465-466

Shortage of Beds in AIIMS
(XI, 22-11-2000) 311

Upgradation and Expansion of AIIMS
(XII, 11-12-2000) 447-448

AIR

Broadcast of Punjabi Programmes
(XI, 24-11-2000) 302

Commissioning of DD/AIR Kendras
(XII, 11-12-2000) 812—814

Doordarshan/AIR Stations in Assam
(XII, 15-12-2000) 140

Doordarshan/Akashvani Kendras
(XII, 15-12-2000) 117-118

Grievances of AIR Employees Association
(XIII, 22-12-2000) 37

In House Production at AIR, Parbhani
(XII, 11-12-2000) 855

National Programme of Music on AIR
(XII, 15-12-2000) 106-107

Opening of TV/AIR Station
(XII, 11-12-2000) 804-805

Popularity Rating of All India Radio
(XIII, 22-12-2000) 30-31

Setting up of Vividh Bharathi Station
(XII, 15-12-2000) 52-53

Upgradation of Aurangabad AIR Station
(XII, 15-12-2000) 133-134

Air Crash

Court of Inquiry into Alliance Air Crash
(XI, 30-11-2000) 37

Crash of IAF Helicopter
(XI, 30-11-2000) 122-23

Scheme to Avoid Air Crash
(XIII, 21-12-2000) 63-64

Air Fare

Air Fare
(XII, 11-12-2000) 531

Increase in Airlines Air Fare
(XI, 23-11-2000) 323-326

Air Force Station

Bird Threat to Air Force Station, Bangalore
(XII, 14-12-2000) 242

Repairing of Bihta Air Force Station, Bihar
(XII, 11-12-2000) 660

Air India

Air India Flights from Riyadh
(XIII, 21-12-2000) 127

Air India Tourist Map
(XI, 23-11-2000) 241

Aircrafts to Air India on Dry Lease
(XII, 11-12-2000) 613-614

Bilateral Agreement by AI and International Airlines
(XII, 14-12-2000) 123

- Competitive Bids for Air India
(XI, 1-12-2000) 80-81
- Complementary Tickets Issued by IA and AI
(XI, 23-11-2000) 69
- Concession and Incentives to the Passengers by IA and AI
(XII, 11-12-2000) 503-506
- Corruption in Air India
(XI, 23-11-2000) 214
- Discontinuation of Air India Flights
(XIII, 21-12-2000) 188
- Disinvestment in Air India and Indian Airlines
(XI, 24-11-2000) 209
- Expenditure Incurred by Air India on Prime Minister
(XIII, 21-12-2000) 189
- Fare Concession to Passengers of Indian Airlines and Air India
(XI, 30-11-2000) 43-44
- Handling of Air India Arrangements by Pakistanis at Chicago Airport
(XIII, 21-12-2000) 9-10
- Improvement in Air India
(XII, 11-12-2000) 573
- Investigation against Indian Airlines and Air India
(XII, 11-12-2000) 682
- Joint Action Committee of Air India Union
(XI, 1-12-2000) 280
- Losses by Air India
(XI, 30-11-2000) 107
- Movable Property of Indian Airlines and Air India
(XII, 14-12-2000) 143
- Negligence in Duty
(XIII, 21-12-2000) 190
- Old Aircrafts used by AI, IA and Alliance Air
(XI, 23-11-2000) 167-168
- Payment of Commission to General Sales Agents in London
(XIII, 21-12-2000) 183
- Potential of Air India
(XI, 23-11-2000) 276-277
- Proposal for Concessional Air Fare in AI and IA
(XII, 11-12-2000) 549-550
- Purchase of Fuel by Air India from Foreign Firm
(XII, 11-12-2000) 697-698
- Reduction in Strength of Employees in Air India
(XII, 11-12-2000) 529-530
- Review of the Functioning of AAI, IA and AI
(XII, 11-12-2000) 36-38
- Scheme to Avoid Air Crash
(XIII, 21-12-2000) 63-64
- VRS Scheme in Air India and Indian Airlines
(XI, 30-11-2000) 64
- Withdrawal of International Flights
(XII, 14-12-2000) 34-35
- Air Safety System**
- Committee to Review Air Safety System in Delhi Mumbai, Calcutta
(XI, 23-11-2000) 271
- Air Services**
- Air India Flights from Riyadh
(XIII, 21-12-2000) 127
- Air Services at Bilaspur
(XII, 11-12-2000) 502
- Air Services between Bhubaneswar and Bangalore
(XIII, 21-12-2000) 66-67
- Air Services to Kota
(XII, 14-12-2000) 156-157
- Growth Rate of Air Traffic
(XI, 23-11-2000) 370-372

Proposal by Sri Lankan Airlines to Start Air Services from Kerala
(XI, 30-11-2000) 246-47

Safety System in Private Air Services
(XII, 14-12-2000) 256

AIR Station

AIR FM-Station at Bagalkot, Karnataka
(XII, 15-12-2000) 124

Doordarshan/AIR Stations
(XIII, 22-12-2000) 97-98

LPT/AIR Station for Amaravati
(XIII, 22-12-2000) 68

Upgradation of AIR Station of Solapur, Maharashtra
(XI, 1-12-2000) 176

Air Strips

Air Strips in Karnataka
(XII, 11-12-2000) 606

Air Strips in North East Region
(XIII, 21-12-2000) 72

Construction of Airstrip at Gangtok
(XII, 14-12-2000) 67-68

Air Taxi Operators

Pending Proposals of Private Taxi Operators
(XII, 14-12-2000) 250-251

Air Traffic

Growth Rate of Air Traffic
(XI, 23-11-2000) 370-372

Aircraft(s)

Acquisition of Aircraft Carrier
(XI, 30-11-2000) 99-100

Acquisition of Aircraft by Indian Airlines
(XI, 30-11-2000) 85-86

Acquisition of Large Passenger Aircrafts
(XII, 14-12-2000) 239

Air-bus Service from New Delhi to Bhubaneswar
(XIII, 21-12-2000) 69-70

Aircraft Designed by NAL
(XII, 14-12-2000) 53-54

Aircrafts to Air India on Dry Lease
(XII, 11-12-2000) 613-614

Ban on use of Mobile Phone in Aircrafts
(XII, 11-12-2000) 643

Dues of Airlift Charges against former CM of Kerala
(XIII, 21-12-2000) 140

Forcibly Landing of French Boeing 747 at IGIA
(XII, 14-12-2000) 189-190

Inquiry into the Airbus 300 Aircraft
(XII, 14-12-2000) 219-220

Installation of Collision Warning System in Aircrafts
(XII, 14-12-2000) 36

Joint Venture for Manufacturing of IL-214 Aircraft
(XI, 30-11-2000) 71

Missing of File for Purchase of Air Bus
(XII, 11-12-2000) 671

Modern Aircrafts for Training
(XI, 30-11-2000) 113

Old Aircrafts used by AI, IA and Alliance Air
(XI, 23-11-2000) 167-168

Operation of Turbo Prop Air Crafts
(XII, 11-12-2000) 608-609

Photographs of Indian Defence Posts by Pak Surveillance Aircraft
(XII, 11-12-2000) 641-642

Proposal for Bigger Plane Between Delhi and Amritsar
(XII, 11-12-2000) 587-588

Replacement of Aircraft
(XII, 11-12-2000) 43-45

Report of the Investigation on Hijack of Aircraft to Kandhar
(XI, 30-11-2000) 209-10

- Sale of Aircraft**
(XIII, 21-12-2000) 127
- Status of LCA**
(XI, 30-11-2000) 113-14
- Subsidy to Aircraft Training Centres**
(XII, 11-12-2000) 510-511
- Sucking of Aircraft in Air Pocket**
(XII, 14-12-2000) 141
- Withdrawal of Aircraft from IA and Alliance Air**
(XI, 23-11-2000) 333
- Airline(s)**
- CBI Inquiry in Wet Lease of Caribjet Airlines**
(XII, 14-12-2000) 253
- FERA Violation by M/s Jet Airways**
(XII, 15-12-2000) 98-99
- Foreign Investment in Domestic Airlines**
(XI, 23-11-2000) 217-218
- Increase in the Market Share of Jet Airlines**
(XI, 30-11-2000) 110
- Malpractices in Airlines Overbooking**
(XIII, 21-12-2000) 147
- New Airlines on Domestic Route**
(XIII, 21-12-2000) 136-137
- New Director Appointed by Mescos Airlines**
(XIII, 21-12-2000) 106-07
- Old Aircrafts used by AI, IA and Alliance Air**
(XI, 23-11-2000) 167-168
- Operation of Flight of Private Airlines**
(XIII, 21-12-2000) 67
- Permission to Crown Express to start Airlines**
(XIII, 21-12-2000) 65-66
- Restoration of Earlier Flight of Vayudoot**
(XII, 14-12-2000) 47
- Tata and Singapore Airlines**
(XII, 14-12-2000) 144
- Withdrawal of Aircraft from IA and Alliance Air**
(XI, 23-11-2000) 333
- Airport Authority of India**
- Extension of Silchar Airport**
(XI, 23-11-2000) 272
- Land of AAI under Encroachment**
(XI, 30-11-2000) 48-49
- Maximum Limit for Posts in Airport Authority of India**
(XII, 14-12-2000) 39-40
- Recognition of Radars**
(XI, 30-11-2000) 169
- Review of the Functioning of AAI, IA and AI**
(XII, 11-12-2000) 36-38
- Slow Progress of AAI**
(XI, 30-11-2000) 223-24
- Structure and Functioning of Airport Authority of India**
(XI, 23-11-2000) 45-47
- Airport(s)**
- Availability of Daily Flight from Bagdogra Airport**
(XII, 14-12-2000) 62-63
- CISF for Security of Airports**
(XII, 11-12-2000) 620
- Construction of Runway at Vizag Airport**
(XIII, 21-12-2000) 107
- Construction of Runways at Calicut Airport**
(XII, 14-12-2000) 80-81
- Conversion of Jaipur Airport into International Airport**
(XII, 11-12-2000) 550
- Development of Construction Work at Ahmedabad Airport**
(XI, 23-11-2000) 276
- Development Work at Vijayawada Airport**
(XII, 14-12-2000) 251

Duty free shop at Cochin Airport (XI, 23-11-2000) 380	Infrastructure for Bangalore International Airport (XI, 30-11-2000) 189-90
Emergency Landing due to Technical Snags (XI, 23-11-2000) 47-48	Infrastructure facilities at Airports (XII, 11-12-2000) 46
Entrance Fee at Bangalore Airport (XII, 14-12-2000) 115	Instrument Landing System at Airports (XIII, 21-12-2000) 72-73
Escalator at IGIA (XII, 14-12-2000) 249	International Airport at Hyderabad (XII, 14-12-2000) 224
Expansion and Modernisation of Kolhapur Airport (XII, 14-12-2000) 69-70	International Airport at Mumbai (XI, 30-11-2000) 210
Expansion of Airports in Rajasthan (XI, 30-11-2000) 189	International Status to Airports (XII, 11-12-2000) 639-640
Expansion of Defence Airport of Neemuch, Madhya Pradesh (XII, 11-12-2000) 530-531	Irregularities in Patna Airport (XIII, 21-12-2000) 118
Expansion of Patna and Ranchi Airports (XII, 11-12-2000) 545-546	Legislation on the Security at Airport (XIII, 21-12-2000) 122
Expenditure Incurred at Ahmedabad Airport (XIII, 21-12-2000) 161-162	Loan for Development of Kerala Airport (XI, 30-11-2000) 156-57
Expenditure on Airport Maintenance (XI, 23-11-2000) 229	Madgalla Airport in Private Sector (XI, 30-11-2000) 84
Facilities to Thiruvananthapuram Airport (XI, 23-11-2000) 215	Maintenance of Security at Airports (XII, 11-12-2000) 684
Forcibly Landing of French Boeing 747 at IGIA (XII, 14-12-2000) 189-190	Need for early Commissioning of Airport at Kargil (MUR 377) (XI, 22-11-2000) 482
Funds for Development of Amritsar Airport (XII, 14-12-2000) 200-201	Need for early completion of construction work of runway at Vijayawada Airport, Andhra Pradesh (MUR 377) (XI, 27-11-2000) 372-373
Funds Released for Upgradation of Airport (XI, 30-11-2000) 69-70	Need for Upgradation of Chennai Air Terminal at the earliest (MUR 377) (XIII, 22-12-2000) 267
Handling of Air India Arrangements by Pakistanis at Chicago Airport (XIII, 21-12-2000) 9-10	Need to develop Visakhapatnam airport as an International airport (MUR 377) (XIII, 20-12-2000) 403-404
Infrastructure Development to keep pace with Traffic Growth (XII, 14-12-2000) 36-37	Need to start flights from Nasik Airport (MUR 377) (XIII, 19-12-2000) 371

- Night Landing Facility at Calicut Airport
(XII, 14-12-2000) 219
- Night Landing Facility at Visakhapatnam Airport
(XI, 30-11-2000) 242
- Non Availability of Meterology Instruments at Airports
(XI, 23-11-2000) 131-132
- Operation of Airbus 320 at Calicut Airport in Kerala
(XII, 11-12-2000) 508-509
- Operation of Bhubaneswar Airport
(XIII, 21-12-2000) 70
- Privatisation of Airports
(XII, 11-12-2000) 536-537
- Probe into Escalator Tragedy at IGIA
(XI, 30-11-2000) 159
- Property Tax Dues from Begumpet Airport
(XII, 11-12-2000) 655
- Proposal for the Calicut Airport
(XII, 14-12-2000) 97-98
- Proposal to Start International Flight from Cochin Airport
(XI, 30-11-2000) 148
- Public Debate on Management of Airport by Foreign Agencies
(XI, 23-11-2000) 205-206
- Renovation of Gaya Airport of Army
(XI, 23-11-2000) 181
- Round the Clock Operation at Trivandrum International Airport
(XIII, 21-12-2000) 188
- Setting up of Aerobridge at Airports
(XII, 11-12-2000) 699-700
- Setting up of Airport Cargo Complex at Nasik
(XII, 14-12-2000) 250
- Technical and Infrastructure Development of Airports
(XII, 14-12-2000) 246
- Terminal Facility at Cuttack
(XI, 23-11-2000) 202
- Training to Airport Managers
(XII, 11-12-2000) 609-610
- Training to Students at Vanasthali Airport
(XII, 14-12-2000) 254
- Upgradation of Airports
(XII, 11-12-2000) 511
- Upgradation of Bhubaneswar Airport as International Airport
(XII, 11-12-2000) 567-568
- Use of Nasik Defence Airport for Civil Purposes
(XI, 30-11-2000) 237
- Utilisation of Daltonganj Airport of Bihar
(XI, 23-11-2000) 166
- Alcohol**
- Pilot Project to use Alcohol as Fuel
(XI, 23-11-2000) 251
- Soil and Water Pollution by Alcohol Manufacturing companies
(XII, 4-12-2000) 88
- Algeria**
- Defence Equipments to Algeria
(XI, 23-11-2000) 170
- Allowance(s)
- Disturbed Area Allowance
(XII, 15-12-2000) 165-167
- Drriage Allowance on Raw Rice
(XII, 15-12-2000) 196-197
- Extra Perks to ICAI Officers
(XIII, 21-12-2000) 31-32
- Medical Allowance to Pensioners
(XI, 23-11-2000) 376-377
- Siachin Allowance
(XIII, 21-12-2000) 161
- Subsistence Allowance to Suspended Employees
(XIII, 22-12-2000) 24-25

Aluminium Plants

Performance of Aluminium Plants
(XI, 27-11-2000) 82-84

Setting up of Alumina Plant
(XI, 21-11-2000) 165

Setting up of Aluminium Plants by Private Sector
(XII, 4-12-2000) 133-134

Ambedkar Foundation

Fellowship by Ambedkar Foundation
(XIII, 20-12-2000) 94

Ambedkar Villages

Identification of Ambedkar Villages
(XII, 13-12-2000) 129

Amendment(s)

Amendment in CRPC
(XII, 5-12-2000) 81

Amendment to Article 14
(XII, 05-12-2000) 134

Amendments in Labour Laws
(XII, 11-12-2000) 260-261

Constitution Amendment Bill for Universal Elementary Education
(XII, 13-12-2000) 41-43

Amnesty International

Annual Report of Amnesty International
(XI, 21-11-2000) 155-156

Amnesty Schemes

Amnesty Schemes
(XIII, 20-12-2000) 257-258

Ancient Monuments

Construction of Temple in Sher Shah Suri Premises
(XI, 30-11-2000) 60

Conversion of Historical Buildings into Heritage Hotels
(XII, 14-12-2000) 175-177

Development of Kakatiya Fort at Warangal
(XIII, 21-12-2000) 110

Development of Prithviraj's Qila Rai Pithora/Lal Kot in South Delhi-Laid
(XIII, 22-12-2000) 262-263

Development of Sun Temples in Bihar
(XI, 23-11-2000) 335

Documentation of Excavated Temples
(XII, 14-12-2000) 68-69

Encroachment/Illegal Construction in Historical Monuments
(XI, 23-11-2000) 93-95

Entrance fee for Monuments in Karnataka
(XI, 30-11-2000) 117-18

Need to provide funds to Government of Bihar for renovation of sun temples (MUR 377)
(XI, 23-11-2000) 424

Reconstruction/Upgradation of Historical Monuments
(XI, 23-11-2000) 291-298

Taking Over of Prithviraj Chauhan Fort
(XII, 11-12-2000) 593-594

Andhra Pradesh

Action Plan for Harvesting Rain Water in A.P.
(XIII, 21-12-2000) 36

Additional Seats for MBBS/BDS (Andhra Pradesh)
(XII, 13-12-2000) 483

Allotment of Land of RINL to A.P. Port
(XI, 21-11-2000) 179-180

Allotment of LPG, Petrol and Kerosene Depots in A.P.
(XI, 30-11-2000) 128

Boost of Sports Activities in Andhra Pradesh
(XII, 11-12-2000) 1042-1043

Clearance to Nature Park in A.P.
(XII, 11-12-2000) 1061

Clearance to Projects of Andhra Pradesh
(XII, 13-12-2000) 474-475

- Compensation to Farmers Evicted from Army Land in Hyderabad (XI, 23-11-2000) 63
- Credit to Agriculture Sector in Andhra Pradesh (XI, 1-12-2000) 189-190
- Damage of groundnut crop in A.P. (XI, 27-11-2000) 236-238
- Development of Airports of Andhra Pradesh (XII, 11-12-2000) 582-583
- Development of Forest in A.P. (XI, 20-11-2000) 221-222
- Development of Inland Water Transport System (XI, 30-11-2000) 56-57
- Development of Kakatiya Fort at Warangal (XIII, 21-12-2000) 110
- Development of Multi-Model Transport Services (XI, 30-11-2000) 171-72
- Engineering Colleges in Andhra Pradesh (XI, 21-11-2000) 144
- Expansion of RGIA (XII, 14-12-2000) 204
- Flight from Hyderabad to USA (XI, 23-11-2000) 207-208
- Free Trade Zone in A.P. (XII, 11-12-2000) 855-856
- Funds for Hyderabad Bypass (XII, 11-12-2000) 1220-1221
- Funds to Andhra Pradesh (XIII, 22-12-2000) 169
- Funds to Andhra Pradesh (XIII, 22-12-2000) 126
- Gas based power project in A.P., Assam and other N.E. Region States (XII, 4-12-2000) 64-68
- Grievances of Exporters of A.P. (XII, 11-12-2000) 1000
- Handloom Expo-2000 in Andhra Pradesh (XIII, 21-12-2000) 151
- Hazard Mitigation Status (XIII, 19-12-2000) 55-56
- Headquarters of IRDA at Hyderabad (XI, 1-12-2000) 281-282
- Hyderabad Mass Rapid Transportation System (XIII, 21-12-2000) 105
- IDPL Plant in Andhra Pradesh (XIII, 19-12-2000) 300-301
- Implementation of Railway Projects in Andhra Pradesh (XI, 30-11-2000) 217-22
- International Airport at Hyderabad (XII, 14-12-2000) 224
- Investment by GAIL in Andhra Pradesh (XI, 23-11-2000) 235
- Irregular Telephone Services in Hyderabad (XII, 04-12-2000) 254
- Let us Study programme in Andhra Pradesh (XII, 05-12-2000) 63
- Master Plan of Andhra Pradesh (XII, 14-12-2000) 156
- More Companies of P.M.F. to Andhra Pradesh (XIII, 19-12-2000) 266
- Need for doubling of rail line between Muddanur and Cuddapah in Cuddapah Parliamentary Constituency in Andhra Pradesh (MUR 377) (XIII, 22-12-2000) 265
- Need to accord Clearance to the Proposal of Andhra Pradesh Government for Development of a Nature Park at Vishakhapatnam (MUR 377) (XI, 22-11-2000) 480-481

- Need to amend the Forest (Conservation) Act, 1980 to allow plantation of Coffee in Forest Land in Andhra Pradesh (MUR 377)**
(XII, 14-12-2000) 286-287
- Need to provide financial assistance to Government of Andhra Pradesh for construction of Light House in Allur Mandal in Nellore District (MUR 377)**
(XII, 13-12-2000) 688-689
- Need to sanction special funds to tackle acute drinking water problem in the Peddapalli Parliamentary Constituency, Andhra Pradesh (MUR 377)**
(XII, 04-11-2000) 329
- New Telephone Exchanges in A.P.**
(XI, 20-11-2000) 52-63
- News Gathering Station at Vijayawada**
(XI, 24-11-2000) 266
- Palace on Wheel in Andhra Pradesh**
(XII, 11-12-2000) 692-693
- PC Based Robot**
(XIII, 19-12-2000) 180-181
- Pending projects of Andhra Pradesh**
(XIII, 18-12-2000) 97
- Performance of PSUs in Andhra Pradesh**
(XII, 11-12-2000) 772
- Post Offices in Andhra Pradesh**
(XIII, 18-12-2000) 162
- Power Tariff of Andhra Pradesh**
(XI, 24-11-2000) 309
- Procurement of Levy**
(XI, 24-11-2000) 79-80
- Procurement of paddy and maize from farmers in A.P.**
(XII, 4-12-2000) 201-202
- Procurement of paddy by Food Corporation of India in Andhra Pradesh**
(XIII, 18-12-2000) 296-312
- Procurement of Rice from Millers in Andhra Pradesh**
(XI, 1-12-2000) 56
- Production of Natural Gas in Andhra Pradesh**
(XII, 14-12-2000) 233-234
- Rainfall in Anantpur District of A.P.**
(XIII, 19-12-2000) 90-91
- Research Institutes in Andhra Pradesh**
(XIII, 19-12-2000) 197
- Residential Colleges/Schools.**
(XI, 21-11-2000) 166-167
- Restoration of Direct Flight from Hyderabad-Muscat-Hyderabad**
(XI, 30-11-2000) 139-140
- Rice for BPL in Andhra Pradesh**
(XII, 15-12-2000) 201
- Rice for Welfare Programmes in A.P.**
(XII, 15-12-2000) 176-177
- Rice Stock in Andhra Pradesh**
(XII, 15-12-2000) 62
- Science City at Hyderabad**
(XII, 14-12-2000) 68
- Seizure of Uranium**
(XI, 28-11-2000) 95
- Setting up of LNG Terminal at Kakinada Port (AP)**
(XII, 11-12-2000) 638-639
- Setting up of nuclear power plants**
(XI, 29-11-2000) 239
- Setting up of Urea Fertilizer Block at Nellore (AP)**
(XI, 21-11-2000) 48-49
- Skinning of Tigers**
(XI, 20-11-2000) 109-110
- Spurious Tea**
(XI, 22-11-2000) 237
- Tobacco Growers of A.P.**
(XII, 11-12-2000) 942-944

- Twin Cities Network Services in Andhra Pradesh
(XII, 11-12-2000) 1041
- Website Hacked in Andhra Pradesh
(XI, 20-11-2000) 291-292
- World Bank Loan for Andhra Pradesh Forestry Project
(XI, 1-12-2000) 240
- World Bank Loan to Andhra Pradesh
(XII, 11-12-2000) 765
- Anganwadi Centres**
- Anganwadi Centres
(XII, 13-12-2000) 95-96
- Anganwadi Centres
(XIII, 19-12-2000) 260-261
- Infrastructural facilities for Anganwadi Centres
(XI, 28-11-2000) 290
- Anganwadi Workers**
- Awards to Women Legislators and Anganwadi Workers
(XII, 05-12-2000) 229-230
- Inter-Ministerial Committee for Anganwadi Workers
(XI, 28-11-2000) 61-62
- Animal Husbandry**
- Development of Dairy and Animal Husbandry
(XI, 20-11-2000) 93-94
- Proposals for Animal Husbandry
(XII, 04-12-2000) 247
- Technology Mission for development of Animal Husbandry in Tribal Area
(XII, 4-12-2000) 123-124
- Annapurna Scheme**
- Annapurna Scheme
(XII, 05-12-2000) 50-55
- Annual Plan**
- Annual plan for Maharashtra
(XI, 29-11-2000) 259-260
- Finalisation of Annual Plan
(XI, 22-11-2000) 264
- Anthropology**
- Anthropological study on Medara Community
(XI, 28-11-2000) 83
- Anti-Desertification Programme**
- Anti-Desertification Programme
(XII, 04-12-2000) 252-253
- Anti-Dumping**
- Anti-Dumping Duty on Safety Matches
(XI, 1-12-2000) 110
- Anti-Dumping of Steel by Foreign countries
(XI, 24-11-2000) 310
- Conference of FICCI on Anti-Dumping
(XIII, 22-12-2000) 180-181
- Refund of Anti-Dumping Duties
(XII, 11-12-2000) 944-945
- Anti-LTTE Operation**
- Anti-LTTE Operation with Indian Aid
(XI, 30-11-2000) 225-226
- Anti-National Activities**
- Anti-National Activities
(XII, 5-12-2000) 83
- Anticipatory bail**
- Misuse of Anticipatory bail
(XI, 21-11-2000) 34
- Antiquities**
- National Register of Antiquities and Art Treasures
(XII, 11-12-2000) 691-692
- APEDA**
- Role of APEDA in Disposal of Paddy
(XI, 24-11-2000) 173-174
- Schemes of Apeda
(XI, 1-12-2000) 112
- APM**
- APM for Coal Sector
(XI, 28-11-2000) 217-218

Effect of APM on Production of Oil
(XIII, 21-12-2000) 187

Apparel Export Development Park

Apparel Export Development Park
(XII, 11-12-2000) 500-501

Appointment(s)

Appointment of CMD in CCI
(XI, 24-11-2000) 245-246

Appointing/Posting of SCs/STs in
Autonomous Bodies
(XI, 30-11-2000) 65

Appointment of Advisors/Consultants
(XII, 11-12-2000) 214-215

Appointment on Compassionate Grounds
(XII, 14-12-2000) 213—215

Appointment of Governors
(XII, 05-12-2000) 30-31

Appointment of Group 'D' Employees
(XII, 14-12-2000) 169-170

Appointment of Organisers in Place of
Ticket Sale Agents
(XIII, 21-12-2000) 164

Appointment of R.T.A. at Kalyan Station
(XII, 11-12-2000) 691

Appointment of Secretary/Additional
Secretary
(XII, 14-12-2000) 93—95

Appointment of Sole Selling Agents
(XIII, 21-12-2000) 65

Appointment on Compassionate Ground
in Para Military Forces
(XI, 21-11-2000) 36

Appointment on Compassionate Grounds
(XII, 11-12-2000) 184—186

Appointment on Contract Basis
(XIII, 21-12-2000) 43-44

Appointment/Posting of SCs/STs
(XIII, 21-12-2000) 54-55

Appointment/Posting of SCs/STs
(XI, 30-11-2000) 58

Approval of Projects

Approval of Projects
(XI, 22-11-2000) 170—186

Aquaculture Development Scheme

Aquaculture Development Scheme
(XII, 11-12-2000) 1236

Arabian Countries

Relations with Arabian Countries
(XI, 22-11-2000) 310-311

Arabian Sea

Chemical Pollution near Arabian Sea
(XIII, 19-12-2000) 48-49

Arbitration

Cases with Arbitration
(XII, 11-12-2000) 254—256

Archaeological Sites

Archaeological Sites in Karnataka Under
IOC Conservation Fund
(XI, 23-11-2000) 228

Arecanut

Arecanut Growers
(XI, 27-11-2000) 238-239

Fall of Prices of Arecanut
(XII, 11-12-2000) 1179-1180

Production of Arecanut
(XIII, 18-12-2000) 244-245

Armed Forces

Employment Generation in Armed Forces
(XIII, 21-12-2000) 85-86

Induction of Women in Armed Forces
(XII, 11-12-2000) 559-560

Pay and Allowances for Defence Forces
(XI, 23-11-2000) 203-204

Plight of Soldiers Posted at Glaciers
(XII, 11-12-2000) 561-562

Promotional Avenues for Jawans of
Armed Forces
(XIII, 21-12-2000) 151-152

Ration for Armed Forces
(XII, 11-12-2000) 522—524

Recruitment in Armed Forces
(XI, 23-11-2000) 246—250

Shortage of Officers in Armed Forces
(XI, 23-11-2000) 56-57

Telephone Facilities to Senior Civilian Staff Officers in Armed Forces
(XI, 30-11-2000) 50

Army

Army Training Centres /Cantonments
(XIII, 21-12-2000) 135-136

Bomb Blast in Army Headquarters, Mumbai
(XI, 30-11-2000) 193

Expansion of Territorial Army
(XII, 11-12-2000) 45

Military Dairy Farms
(XII, 14-12-2000) 59-60

Modernisation of Army
(XII, 11-12-2000) 657

Renovation of Gaya Airport of Army
(XI, 23-11-2000) 181

Role of Army in Counter-Insurgency Operations
(XII, 11-12-2000) 600-601

Scam in Purchase of Clothings in Army Ordnance
(XI, 23-11-2000) 55

Setting up of Army College of Dental Sciences
(XI, 23-11-2000) 64-65

Transparency in selection norms of Army
(XI, 30-11-2000) 229-30

Women Officers in Army
(XIII, 21-12-2000) 118-119

Army Cantonment

Amendment to Cantonment Act
(XI, 23-11-2000) 62

Army Training Centres /Cantonments
(XIII, 21-12-2000) 135-136

Civic Amenities in Secunderabad Cantonment
(XIII, 21-12-2000) 69

Collection of Tax Cantonment Board, Secunderabad
(XI, 30-11-2000) 135-136

Encroachment in Meerut Cantonment
(XII, 14-12-2000) 42-43

Expansion of Cantonment Areas
(XII, 11-12-2000) 594

Irregularities in Secunderabad Cantonment
(XIII, 21-12-2000) 129-130

Jhuggi-Jhopri Clusters in Meerut Cantonment Areas
(XII, 14-12-2000) 48-49

Unauthorised Construction in Meerut Cantonment
(XII, 14-12-2000) 155

Army Chief

Views of Army Chief
(XII, 11-12-2000) 685

Army Personnel

Alleged Cowardice Acts of Army Officers during Kargil Conflict
(XI, 30-11-2000) 40

Army Officers on Deputation in BRO
(XIII, 21-12-2000) 39-40

Arrest of Retired Army Man
(XI, 30-11-2000) 141-42

Compensation to Wards of Deceased Army Personnel of Haryana
(XI, 30-11-2000) 134-135

Disparity in Payment of Compensation to Families of Deceased Army Personnel
(XI, 30-11-2000) 213-214

Enquiry into deaths of Indian Soldiers
(XII, 13-12-2000) 339-340

- Exchange of Warrant by Armed Personnel
(XII, 11-12-2000) 574-575
- H.I.V. Tests for Army Personnel
: (XII, 11-12-2000) 683-684
- Artificial Colours**
- Artificial colour in Food Items
(XII, 11-12-2000) 375-376
- Artificial colour in Juices
(XII, 4-12-2000) 89-90
- Artificial Heart Valve**
- Artificial Heart Valve
(XII, 13-12-2000) 70-71
- Artificial Limbs**
- Artificial Limbs
(XII, 13-12-2000) 330—334
- Artificial Rains**
- Cloud Harvesting and Artificial Rains
(XI, 28-11-2000) 246-247
- Cloud Harvesting/Artificial Rains
(XII, 04-12-2000) 263
- Arunachal Pradesh**
- Chinese Intrusion in Arunachal Pradesh
(XI, 23-11-2000) 287—289
- Floods in Arunachal Pradesh
(XII, 4-12-2000) 93-94
- Maintenance of Twang Monastery in
Arunachal Pradesh
(XI, 23-11-2000) 216
- Need to review the decision to suspend
registration and release of plantation
subsidy to tea growers of Arunachal
Pradesh (MUR 377)
(XII, 04-11-2000) 328
- Need to take steps to re-open Stilwell
international road in Arunachal
Pradesh (MUR 377)
(XIII, 22-12-2000) 266
- Ashes**
- Bringing back ashes of late pt. Shyamji
Krishnan Verma
(XI, 29-11-2000) 367-368
- Bringing back Mortal remains
(XI, 29-11-2000) 101-102
- ASI**
- Excavation by ASI in Uttar Pradesh
(XII, 14-12-2000) 145
- Excavation work by ASI
(XI, 23-11-2000) 88-90
- Financial Crisis to ASI
(XI, 30-11-2000) 129-130
- Inventory of Archaeological Survey of
India Monuments
(XI, 30-11-2000) 1—11
- Regularisation of Casual Labourers in ASI
(XIII, 21-12-2000) 42
- Setting up of Laboratories by ASI
(XI, 30-11-2000) 59-60
- Taking Over of Monuments by A.S.I.
(XII, 11-12-2000) 682-683
- Asian Development Bank**
- A.D.B. Loan for Policy Reforms
Programmes
(XI, 24-11-2000) 53-54
- ADB/IDA Loan to Orissa Projects
(XIII, 22-12-2000) 94—96
- Asian Development Bank aided Projects
(XI, 1-12-2000) 241—242
- Asian Development Bank Loan to Kerala
Projects
(XI, 1-12-2000) 84
- Assam**
- Agricultural Production in Assam
(XII, 11-12-2000) 1047-1048
- Construction of By-passes in Assam
(XII, 4-12-2000) 78

- Development of Hilly Regions of Assam
(XII, 11-12-2000) 386-387
- Doordarshan/AIR Stations in Assam
(XII, 15-12-2000) 140
- Gas based power project in A.P., Assam
and other N.E. Region States
(XII, 4-12-2000) 64—68
- Panchayat Elections in Assam
(XII, 13-12-2000) 302-303
- Per-capita availability of power in Assam
and N.E. Region States
(XII, 4-12-2000) 67—69
- Reported Killing of People in Assam by
the Militants
(XI, 1-12-2000) 321
- Tea Growers of Assam
(XIII, 22-12-2000) 170-171
- Un-electrified villages in Assam
(XII, 4-12-2000) 208—210
- Assent to Bills**
- Assent to Bills
(XI, 21-11-2000) 328-329
- The Coal India (Regulation of transfers
and Validation) Bill, 2000 — Assented
(XII, 15-12-2000) 282-283
- The Forfeiture (Repeal) Bill, 2000 —
Assented
(XII, 15-12-2000) 282-283
- The Immigration (Carriers' Liability)
Bill, 2000 — Assented
(XII, 15-12-2000) 282-283
- The Multimodal Transportation of Goods
(Amendment) Bill, 2000— Assented
(XII, 15-12-2000) 282-283
- The Passport (Entry into India)
Amendment Bill, 2000 — Assented
(XII, 15-12-2000) 282-283
- The Workmen's Compensation
(Amendment) Bill, 2000 — Assented
(XII, 15-12-2000) 282-283
- Associations**
- Representations from Associations and
MP
(XIII, 20-12-2000) 270-271
- Asylum**
- Ban on Asylum Seekers
(XIII, 20-12-2000) 257
- Audio Tapes**
- Excise Duty on Audio Tapes
(XIII, 22-12-2000) 233
- Audit Observations**
- Audit Observations
(XI, 27-11-2000) 93
- Audit Report**
- Audit Report of MTNL
(XII, 4-12-2000) 174—187
- Austerity Measures**
- Austerity Measures
(XI, 24-11-2000) 40-41
- Austerity Measures taken by IOC
(XIII, 21-12-2000) 8
- Australia**
- Indo-Australia Joint Venture
(XI, 22-11-2000) 49-50
- Welcome to Parliamentary Delegation
from Australia
(XI, 21-11-2000) 1-2
- Austria**
- Calling Back Indian Envoy
(XI, 22-11-2000) 128-129
- Auto Policy**
- New Auto Policy
(XI, 1-12-2000) 37-38
- Autonomous Bodies**
- Appointing/Posting of SCs/STs in
Autonomous Bodies
(XI, 30-11-2000) 65

Appointment/Posting of SCs/STs in Autonomous Bodies (XI, 30-11-2000) 181	Ayurveda and Traditional Systems of Medicines (XII, 13-12-2000) 4—11
Autonomous Colleges	Ayurvedic and Homoeopathic Universities (XII, 11-12-2000) 401
Scheme of Autonomous Colleges (XI, 21-11-2000) 33-34	Ayurvedic Dispensaries, Hospitals and Research Laboratories (XI, 22-11-2000) 279—283
Autonomous Districts	C.G.H.S. Ayurvedic Dispensary (XIII, 20-12-2000) 280-281
Autonomous Districts (XIII, 19-12-2000) 258-259	International Summit on Ayurveda in USA (XIII, 20-12-2000) 268-269
Autonomy	Kottakkal Ayurveda Hospital (XI, 29-11-2000) 224
Autonomy to Public Sector Undertakings (XI, 24-11-2000) 301-302	Piles Clinic in CGHS Ayurvedic Hospital/Dispensaries (XI, 22-11-2000) 216-217
Autonomy to States (XIII, 19-12-2000) 304-305	Popularisation of Ayurvedic System (XI, 29-11-2000) 144-145
Aviation Projects	Proposals of Ayurvedic Experts (XI, 22-11-2000) 83-84
Projects of Aviation in Maharashtra (XIII, 21-12-2000) 92-93	Requisition of Ayurvedic Medicines from different Countries (XI, 22-11-2000) 93
Aviation Scheme	Short Term Courses in Ayurveda (XI, 22-11-2000) 50
Works under Aviation Scheme (XI, 23-11-2000) 97-98	Sushrut Ayurvedic Hospital (XI, 22-11-2000) 169-170
Awards	Use of Silver in Ayurvedic Formulations (XI, 29-11-2000) 73-74
Authors Enlisted Under Award Scheme (XIII, 19-12-2000) 108—115	B.B. Tandon Committee
Awards to games winners (XII, 4-12-2000) 155	B.B. Tandon Committee (XII, 04-12-2000) 246-247
Awards to Women Legislators and Aanganwadi Workers (XII, 05-12-2000) 229-230	Babri Masjid Demolition
Awards to Padma Bhushan Awards (XI, 28-11-2000) 144	Cabinet Ministers on Babri Masjid Demolition (Motion Under Rule 184)—Negatived (XII, 14-12-2000) 289—402
Productivity Awards (XIII, 18-12-2000) 139-40	
Youth Awards (XII, 11-12-2000) 1245-1246	
Ayurveda	
Ayurveda and Homoeopathy in Developed Countries (XI, 29-11-2000) 10—16	

Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 289—295

Backward Areas

Development of Backward Areas
(XII, 11-12-2000) 423-424

Industrially Backward Areas
(XII, 15-12-2000) 105-106

Backward Districts

Development of Backward Districts
(XII, 11-12-2000) 279-280

Identification of Backward/Poorest Districts
(XI, 21-11-2000) 102—105

Backward States

Declaration of Most Backward State
(XI, 22-11-2000) 106-107

Development of Backward States
(XI, 29-11-2000) 338

Incentives for Backward States
(XIII, 20-12-2000) 193-194

Bal Bhavan Society

Bal Bhavan Society
(XII, 13-12-2000) 214-215

BALCO

Disinvestment of BALCO Ltd.
(XIII, 22-12-2000) 87

Balika Samridhi Yojana

Balika Samridhi Yojana
(XII, 5-12-2000) 70-71

Balmer Lawrie Ltd.

Revival of Aroor Plant of Balmer Lawrie Ltd.
(XIII, 21-12-2000) 98

Bandit Gangs

Bandit Gangs Operating in Forests
(XI, 27-11-2000) 108-109

Bangladesh

Export of Cement to Bangladesh
(XII, 15-12-2000) 174-175

Export of Wheat to Bangladesh
(XIII, 22-12-2000) 125-126

Indian Enclaves in Bangladesh
(XI, 28-11-2000) 177—179

Indo-Bangla Talks on Floods
(XII, 11-12-2000) 198-199

Indo-Bangladesh Border Talks
(XIII, 20-12-2000) 267

Indo-Bangladesh Ties
(XI, 22-11-2000) 71

Need for maintenance of Rymbai-Batau-Huroi-Borsara-Jalapur Road at Indo-Bangladesh Border by Border Road Organisation
(XII, 04-12-2000) 327-328

Proposal from Bangladesh to have Common Currency
(XII, 15-12-2000) 133

Smuggling from Bangladesh Border
(XI, 28-11-2000) 153

Trade with Bangladesh
(XI, 1-12-2000) 175-176

Visit of Foreign Secretary of Bangladesh
(XII, 11-12-2000) 405-406

Water Sharing Agreements
(XI, 22-11-2000) 218-219

Widening of Goods Traffic Network in Bangladesh
(XI, 30-11-2000) 214-215

Bank Guarantee

Payment of Bank Guarantee for FM Channels
(XI, 24-11-2000) 108—110

Request for Withdrawal of Bank Guarantee by KGAA Hamburg
(XII, 13-12-2000) 392-393

Bank(s)

Acquisition of Banks by LIC (XIII, 22-12-2000) 110-111	Branch of State Bank of Indore (XIII, 22-12-2000) 162
Amount Deposited in Public Sector Banks in Bihar (XII, 15-12-2000) 253—255	Budgetary Support to Nationalised Banks (XI, 24-11-2000) 134—140
Appointment on Compassionate Grounds in PNB (XIII, 22-12-2000) 132-133	Capital of Banks (XII, 15-12-2000) 255—265
Appointment of SCs/STs in Banks and F.I.S. (XII, 11-12-2000) 778	CBI Case against Canara Bank (XIII, 22-12-2000) 109
Armed Guards for Banks (XII, 11-12-2000) 827-828	Classification and valuation of Banks Investments (XI, 24-11-2000) 223-224
ATMs In Banks (XII, 11-12-2000) 887—894	Co-operative Banks in Kerala (XI, 1-12-2000) 236-237
Austerity Drives in Banks (XIII, 22-12-2000) 146-147	Computerisation of Public Sector Banks (XI, 1-12-2000) 13—19
Autonomy to Banks (XII, 11-12-2000) 832-833	Cooperative Banks (XII, 11-12-2000) 781-782
Bank Credit (XII, 11-12-2000) 708-709	Cooperative Banks (XI, 1-12-2000) 105—109
Bank Financing on Equities and Investment (XII, 15-12-2000) 181—183	Credit Cards to Members of Parliament (XI, 1-12-2000) 66-67
Bank Loans in Agriculture and Commercial Sector (XIII, 22-12-2000) 147-148	Credit Deposit Ratio of Banks in Bihar (XI, 24-11-2000) 168-169
Bank Loans to Commercial Sector (XIII, 22-12-2000) 1-2	Deposits in Nationalised Banks (XI, 24-11-2000) 144—148
Bank Losses due to Non-Automation (XIII, 22-12-2000) 59	Employees Unions of Banks (XI, 1-12-2000) 185—187
Bank Robberies (XI, 24-11-2000) 104—106	Employment Opportunities for Visually Handicapped in Banks (XII, 11-12-2000) 957-958
Banking Sector Reforms (XII, 11-12-2000) 920—928	Entrance of SBI in Insurance Sector (XI, 24-11-2000) 285-286
Banks Lending Rates (XI, 24-11-2000) 264	Foreign Bank (XII, 11-12-2000) 876—878
Blood Banks (XII, 11-12-2000) 151-152	Forest Development Banks (XIII, 18-12-2000) 191
	Fraud Cases in Banks (XIII, 22-12-2000) 89—92

- Fraud Cases in State Bank of Indore**
(XI, 24-11-2000) 64
- Fraud in Banks**
(XII, 15-12-2000) 57-58
- Funding by Canara Bank**
(XII, 11-12-2000) 854-855
- Funding of Power Projects by Banks and FIs**
(XIII, 22-12-2000) 231
- Funds for VRS in Banks**
(XIII, 22-12-2000) 101—104
- Government's Share in RRBs**
(XII, 15-12-2000) 43-44
- HDFC Branches**
(XI, 1-12-2000) 205
- Housing Scheme of UTI and HDFC**
(XI, 24-11-2000) 212
- I.T. Dues by Foreign Banks**
(XII, 11-12-2000) 789-792
- Indian Banks in Foreign Countries**
(XII, 11-12-2000) 952-956
- Inspection of Banks by RBI**
(XIII, 22-12-2000) 57-58
- Inspection of Private Banks**
(XIII, 22-12-2000) 130
- Inspection Reports of Banks**
(XIII, 22-12-2000) 40
- Interest on Security Deposit**
(XI, 27-11-2000) 131-132
- Internet Banking**
(XI, 1-12-2000) 212
- Investment by RRBs Sponsored by PNB**
(XII, 11-12-2000) 808
- Irregularities in Banks**
(XIII, 22-12-2000) 165-166
- Irregularities in ICICI**
(XII, 11-12-2000) 840-841
- Irregularities in Public Sector Banks**
(XII, 15-12-2000) 175-176
- Irregularities in State Bank of Indore, Rajouri Garden**
(XIII, 22-12-2000) 125
- Issue of Smart Cards**
(XI, 1-12-2000) 176—183
- Lending Powers of RRBs**
(XII, 11-12-2000) 69
- Local Area Banks**
(XI, 1-12-2000) 195
- Loss Making Bank Branches**
(XII, 11-12-2000) 972
- Mahila Banks**
(XII, 11-12-2000) 983-984
- Merger of SBI with Associate Banks**
(XII, 11-12-2000) 861-862
- Money Deposited By Indians in Foreign Banks**
(XI, 24-11-2000) 295
- More ATMs in Banks**
(XI, 24-11-2000) 111
- MoU with World Bank**
(XII, 11-12-2000) 275—277
- National Housing Bank**
(XI, 1-12-2000) 286
- Nationalised Banks**
(XI, 1-12-2000) 292-293
- Nationalised Banks**
(XII, 15-12-2000) 246-254
- Nationalised Banks in Orissa**
(XI, 24-11-2000) 226-227
- Need to extend more credit facilities to SC & ST people through Nationalised Banks (MUR 377).**
(XII, 14-12-2000) 286
- New Private Sector bank**
(XI, 24-11-2000) 26-27
- Non-Official and Nominee Directors of Banks**
(XIII, 22-12-2000) 85-86

Non-Payment of Salary by Kamraz Rural Bank (XI, 24-11-2000) 84-85	Retirement Age of Bank Employees (XI, 24-11-2000) 123—126
Note Counting Machines in Banks (XII, 11-12-2000) 971	Saving Rates (XII, 11-12-2000) 874-875
NPA of ICICI (XII, 15-12-2000) 129-30	SBI and HDFC Information Bureau (XI, 1-12-2000) 137-138
Overseas SBI Branches (XIII, 22-12-2000) 198-199	SBI Branch at International Airport (XII, 11-12-2000) 527—529
Pace Maker Banks (XIII, 20-12-2000) 146	SC/ST Vacancies in Banks (XI, 1-12-2000) 114
Pending Proposals of Disinvestments (XI, 24-11-2000) 98-99	Shortage of virtual credit cards (XIII, 18-12-2000) 192
Posting of Oriya Speaking Employees in Banks of Orissa (XII, 11-12-2000) 834-835	Sikkim Bank Limited (XI, 1-12-2000) 121-122
Prime Lending Rates of Banks (XIII, 22-12-2000) 21-22	Smart Cards and Debit Cards (XIII, 22-12-2000) 190
Private Sector Banks (XII, 11-12-2000) 49	Strengthening Capital Base of Regional Rural Banks (XII, 15-12-2000) 77
Private Sector Banks (XI, 1-12-2000) 104-105	Strike by Bank Employees (XI, 1-12-2000) 60-61
Recovery of Bank Loans (XII, 15-12-2000) 239-240	Strike by RRB Employees (XII, 15-12-2000) 122-123
Recovery of Bank Loans (XIII, 22-12-2000) 57	Transfer of Clerks in SBI (XIII, 22-12-2000) 106—108
Recruitment in Regional Rural Banks (XI, 24-11-2000) 271-272	Unclaimed Money in Banks (XIII, 22-12-2000) 201—204
Recruitment of Class IV Employees in Banks (XI, 1-12-2000) 198-199	Vacant Posts for OBCs in Banks (XII, 15-12-2000) 83
Reduction in Bank Deposits (XI, 1-12-2000) 184	Vacant posts of Board of Directors (XI, 1-12-2000) 112-113
Refinancing to Co-operative Banks (XI, 1-12-2000) 287	Vacant Posts of SCs/STs in Exim Banks (XI, 1-12-2000) 260
Regional Rural Banks (XIII, 22-12-2000) 76-78	Valuation of Goods (XI, 24-11-2000) 220-221
Reservation of Tickets by Credit Cards in Delhi (XIII, 21-12-2000) 40-41	VRS for State Bank of India and its Associate Banks (XIII, 22-12-2000) 109
	VRS in Nationalised Banks (XII, 11-12-2000) 814—816

- Working Group for Inspection of Banks
(XIII, 22-12-2000) 96-97
- World Bank Assistance
(XII, 11-12-2000) 259
- World Bank Loan
(XII, 11-12-2000) 863—870
- World Bank Study on Banking System
(XII, 11-12-2000) 68-69
- Barrage(s)**
- Construction of Barrage on Punpun River
(XI, 22-11-2000) 233
- Farakka Barrage
(XI, 29-11-2000) 251—253
- Hydel Power Project at Farakka Barrage
(XIII, 18-12-2000) 140-141
- Hydel Project in Hamid Nagar Barrage
(XIII, 18-12-2000) 143
- Neradi Barrage
(XIII, 20-12-2000) 122-123
- Barren Land**
- Barren Land to Farmers for Plantation of
Trees
(XIII, 19-12-2000) 147-148
- Basements**
- Usage of Basements and Boundary Walls
(XIII, 19-12-2000) 298-299
- Basic Amenities**
- Availability of Basic Facilities for
Registering Complaints
(XIII, 19-12-2000) 312-313
- Basic minimum services
(XI, 29-11-2000) 123—126
- Basic minimum services
(XI, 29-11-2000) 113—124
- Need to Provide Financial Assistance and
other basic facilities to the People
Residing at Indo-Pak Border in J&K
(MUR 377)
(XI, 30-11-2000) 283
- Need to provide financial assistance to the
Government of Tamil Nadu for
providing basic amenities to the people
in Tirunelveli parliamentary
constituency (MUR 377)
(XI, 30-11-2000) 285-286
- Basmati Rice**
- DNA Test of Basmati Rice by Britain
(XII, 11-12-2000) 858-859
- Export of Basmati Rice
(XIII, 22-12-2000) 204
- Patent of Basmati Rice
(XIII, 22-12-2000) 29
- Patent on Basmati Rice
(XI, 24-11-2000) 287—289
- Result of Hybrid Basmati Rice Varieties
(XII, 11-12-2000) 113-114
- Battle Tanks**
- Acquisition of Battle Tanks
(XII, 14-12-2000) 79-80
- Purchase of Tanks
(XI, 23-11-2000) 229—231
- Status of MBT "Arjun"
(XII, 14-12-2000) 31
- BBMB**
- Damage of Fields due to on-going Project
of BBMB
(XII, 11-12-2000) 1417-1418
- BCCI**
- Assets of BCCI
(XI, 27-11-2000) 300—302
- Assistance to States by BCCI
(XII, 11-12-2000) 1188—1192
- BCCL**
- Closure of Collieries Under BCCL
(XII, 05-12-2000) 227-228
- Gazlitant Mines Accident in BCCL
(XII, 13-12-2000) 281—283

Loss of Manpower in BCCL
(XIII, 19-12-2000) 204-205

Need to ensure LTC benefits to the employees of Bharat Coking Coal Ltd. (MUR 377)
(XI, 23-11-2000) 425

Pending Cases of Land Dispute in BCCL
(XII, 13-12-2000) 113-114

Scarcity of Water in BCCL Collieries
(XIII, 19-12-2000) 71-72

Tribunal Awards under BCCL
(XII, 05-12-2000) 172-173

Beedi Workers

Beedi Workers
(XII, 11-12-2000) 287-288

Beedi Workers
(XII, 13-12-2000) 371-373

Beedi Workers
(XII, 13-12-2000) 429-430

Beedi Workers Covered under EPF and MP Act
(XII, 13-12-2000) 615

Bidi Workers
(XI, 22-11-2000) 93-94

Hospital for Beedi Workers
(XIII, 20-12-2000) 273

Identity Cards to Bidi Workers
(XII, 13-12-2000) 613-614

Loan to Beedi Workers
(XIII, 20-12-2000) 273

Number of Beedi Workers
(XIII, 20-12-2000) 297

Subsidy to Beedi Workers
(XII, 11-12-2000) 300-301

Tendu Leaf Workers
(XI, 29-11-2000) 357

Beedis

Export of Beedies
(XIII, 22-12-2000) 5-7

Beggars

Beggars cannot choose
(XI, 29-11-2000) 397-399

BEL

Demands of Employees Working in BEL
(XIII, 21-12-2000) 114-115

Belarus

Indo-Belarus Agreement on Bio-Technology Projects
(XIII, 19-12-2000) 78-79

Bharat Gold Mines

Closure of Bharat Gold Mines
(XI, 20-11-2000) 256-257

Bharat Sanchar Nigam Limited

Bharat Sanchar Nigam Limited
(XI, 20-11-2000) 85-86

Disinvestment of BSNL
(XII, 11-12-2000) 1007

Merger of Deptt. of Telegraph with Bharat Sanchar Nigam Limited
(XIII, 18-12-2000) 227-28

Tax Holiday to Bharat Sanchar Nigam Limited
(XI, 24-11-2000) 63-64

WLL Technology by BSNL
(XI, 27-11-2000) 205-206

Bharat Shiksha Kosh

Bharat Shiksha Kosh
(XII, 05-12-2000) 101

BHEL

Barkeswar Power Projects of BHEL
(XII, 15-12-2000) 52

Financial Status of BHEL
(XII, 15-12-2000) 168-169

Gas Base 1 Power Plant by BHEL
(XIII, 22-12-2000) 189

Performance of BHEL
(XI, 24-11-2000) 310-312

- Study on BHEL
(XII, 11-12-2000) 858
- Upgradation of Technology
(XIII, 22-12-2000) 128-129
- Bhopal Gas Tragedy**
- Extradition of Mr. Warren Anderson
(XI, 22-11-2000) 94-95
- Infertility in Women due to Bhopal Gas
Tragedy
(XI, 22-11-2000) 44-45
- Rehabilitation of Bhopal Victims
(XIII, 19-12-2000) 41
- Bhutan**
- Indo-Bhutan Joint Operation against
Militants
(XII, 11-12-2000) 658
- Indo-Bhutan Ties
(XII, 11-12-2000) 196-198
- Bhuyan Communities**
- Bhuyan Communities
(XIII, 19-12-2000) 282-283
- BIC**
- Modernisation of NTC & BIC
(XI, 30-11-2000) 167-68
- BICP**
- Study by BICP
(XII, 11-12-2000) 850-851
- BIFR**
- Padmini Polymers Referred to BIFR
(XIII, 22-12-2000) 228-229
- Sick Industries Referred to BIFR
(XII, 11-12-2000) 832
- Sugar Mills Referred to BIFR
(XI, 24-11-2000) 116-117
- Bihar**
- Supply of Fertilisers to Bihar.
(XI, 21-11-2000) 66-67
- Acute shortage of Power in Bihar
(XII, 4-12-2000) 197-198
- Agricultural Development Scheme in
Bihar
(XI, 20-11-2000) 321-322
- Agro-Based Industries in Bihar
(XI, 22-11-2000) 161
- Allocation of Electricity to Bihar from
National Power Grid
(XII, 4-12-2000) 62-63
- Allotment of New Petrol Pumps, LPG and
Kerosene Agencies in Bihar
(XI, 30-11-2000) 164-165
- Amount Deposited in Public Sector Banks
in Bihar
(XII, 15-12-2000) 253-255
- Amount Provided to Bihar Under PMRY
(XII, 11-12-2000) 157-161
- Amount Sanctioned to Bihar and
Jharkhand
(XI, 1-12-2000) 142-143
- Assistance from World Bank for Hospitals
(XI, 22-11-2000) 291-292
- By-pass/Flyover Projects given to Private
Companies in Bihar
(XI, 20-11-2000) 76-77
- Clearance of Gas Based Plants and Solar
Stations in Bihar
(XII, 11-12-2000) 1401-1402
- Closure of Jogeshwar Collieries in Bihar
(XI, 21-11-2000) 281-282
- Coal Bed Methane in Coalfield Area
(Bihar)
(XIII, 21-12-2000) 113-114
- Coal Mines in Bihar.
(XI, 28-11-2000) 251-252
- Connection of Patna Airport with
Kathmandu by Air
(XII, 14-12-2000) 150
- Construction of Barrage on Punpun River
(XI, 22-11-2000) 233
- Construction of By-Passes in Bihar
(XIII, 18-12-2000) 206

Credit Deposit Ratio of Banks in Bihar (XI, 24-11-2000) 168-169	Forest Wealth in Bihar (XII, 04-12-2000) 244
Cultivable/Arable Land in Bihar and Jharkhand (XI, 20-11-2000) 50-51	Funds for Bihar (XI, 29-11-2000) 103
Declaration of Most Backward State (XI, 22-11-2000) 106-107	Gas Bottling Plants in Bihar (XII, 11-12-2000) 604
Defence Land in Bihar (XI, 30-11-2000) 64-65	Gold Reserves in Karnatia, Bihar (XI, 27-11-2000) 336
Development of Agriculture in Bihar (XIII, 18-12-2000) 161-62	Hydro-electric Power Projects in Bihar and UP (XII, 4-12-2000) 156-159
Development of Forest in Bihar (XI, 20-11-2000) 267-268	IAY, Bihar (XII, 13-12-2000) 99-100
Development of Sun Temples in Bihar (XI, 23-11-2000) 335	ICDS Projects in Bihar. (XI, 21-11-2000) 71-79
Drinking Water Projects in Bihar (XI, 24-11-2000) 171	IDDP in Bihar (XII, 04-12-2000) 295-296
Economic package for Bihar (XI, 29-11-2000) 381-382	Installation of VPTs in Bihar (XII, 11-12-2000) 1110
Economic Package for Scientific and Technological Development in Bihar (XII, 5-12-2000) 80	Integrated Infrastructure Development Works (XI, 29-11-2000) 110
Execution of Navinagar Project in Bihar (XII, 4-12-2000) 150	Investment in Horticulture, Fishery etc. in North Bihar (XI, 20-11-2000) 305
Expansion of Patna and Ranchi Airports (XII, 11-12-2000) 545-546	Irregularities in Patna Airport (XIII, 21-12-2000) 118
Exploration Work in Bihar (XII, 11-12-2000) 694-695	IT Park in Bihar (XIII, 20-12-2000) 251-253
External Assistance for the Projects of Bihar (XII, 11-12-2000) 941-942	Krishi Vigyan Kendras in Bihar (XII, 4-12-2000) 162
Financial Assistance by K.V.I.C. to Bihar (XIII, 20-12-2000) 140-141	Land on Lease to Mine Mafias in Bihar (XI, 27-11-2000) 273-274
Financial Assistance to Bihar (XIII, 22-12-2000) 166-167	Levy Sugar to Bihar (XIII, 22-12-2000) 119
Financial Investment in Bihar (XIII, 22-12-2000) 70-71	LPG and LNG Terminals in Bihar (XII, 11-12-2000) 512
Food procesing opportunities in Bihar and Jharkhand region (XI, 27-11-2000) 112-113	LPG Connections in Bihar (XII, 14-12-2000) 115-116

- Maintenance of National Park in Bihar**
(XII, 04-12-2000) 252
- Massacres in Bihar**
(XI, 21-11-2000) 259-260
- Modernisation of Polytechnic Institutions in Bihar**
(XII, 05-12-2000) 99-100
- Muzaffarpur Thermal Power Station in Bihar**
(XII, 11-12-2000) 1150—1152
- Need for construction of an over bridge at Bihata railway crossing in Arrah Parliamentary Constituency, Bihar (MUR 377)**
(XIII, 22-12-2000) 268
- Need for early construction of masan Dam Project to check floods in North Bihar (MUR 377)**
(XIII, 20-12-2000) 400-401
- Need to develop Vaishali in Bihar as a Tourist Resort of International Status. (MUR 355)**
(XIII, 18-12-2000) 355
- Need to expedite construction of Post Office Building at Shekhpura District Headquarter, Bihar (MUR 377)**
(XI, 22-11-2000) 478-479
- Need to improve telephone service in Bihar particularly in rural areas (MUR 377)**
(XII, 14-12-2000) 285
- Need to look into the problems being faced by people displaced due to Subarnarekha Multi-purpose Irrigation Project in Bihar (MUR 377)**
(XIII, 22-12-2000) 265
- Need to look into the working of Bokaro Thermal Power Station in Bihar (XIII, 19-12-2000) 366**
- Need to provide Financial Assistance to Government of Bihar for Development of Jalmangafagarh in Begusarai District (MUR 377)**
(XI, 30-11-2000) 286
- Need to provide financial assistance to Government of Bihar for drainage of water logging in Munghyr Parliamentary Constituency (MUR 377)**
(XII, 14-12-2000) 287-288
- Need to provide financial assistance to Government of Bihar for providing relief to the people affected by floods in Monghyr Parliamentary Constituency (MUR 377)**
(XI, 23-11-2000) 427-428
- Need to provide funds to Government of Bihar for renovation of sun temples. (MUR 377)**
(XI, 23-11-2000) 424
- Need to solve water logging problem caused by the River Ganga in Patna district of Bihar (MUR 377)**
(XIII, 19-12-2000) 368
- Need to take Steps to Check Floods in North Bihar (MUR 377)**
(XIII, 22-12-2000) 264
- Need to take steps to prevent recurring floods in Bihar (MUR-377).**
(XIII, 21-12-2000) 216-217
- Need to take suitable steps to check severe Erosion caused by rivers in Bihar (MUR 377)**
(XIII, 18-12-2000) 355
- Non-Banking Companies in Bihar**
(XI, 24-11-2000) 97-98
- On going Project in Bihar**
(XIII, 18-12-2000) 82
- Ongoing irrigation projects of Bihar**
(XI, 29-11-2000) 246-248
- Out of Order Telephones in Bihar**
(XII, 11-12-2000) 1066-1070

Petrol Pumps in Bihar (XII, 11-12-2000) 620-621	Survey for Oil Exploration in Bihar (XIII, 21-12-2000) 46-47
Post Offices in Villages of Bihar (XII, 11-12-2000) 1109	Telecom Facilities in Bihar (XII, 11-12-2000) 1387-1392
Production of Milk in Bihar (XII, 11-12-2000) 1176-1177	Telephone Directory in Bihar (XI, 20-11-2000) 265-66
Protection of Environment in Bihar (XII, 4-12-2000) 206-207	Tourism Projects of Bihar (XIII, 21-12-2000) 149
Provident Fund Regional Officer (XI, 29-11-2000) 377-378	Utilisation of Daltonganj Airport of Bihar (XI, 23-11-2000) 166
Provision of Electricity for Irrigation in Bihar (XII, 11-12-2000) 1197-1198	Vacant Posts of Teachers in Engineering Colleges of U.P. and Bihar (XII, 5-12-2000) 69
Repairing of Bihta Air Force Station, Bihar (XII, 11-12-2000) 660	Vacant Posts of Teachers in KVs in Bihar (XIII, 19-12-2000) 242-243
Requirement and Supply of LPG in Katihar and Jahanabad (XII, 11-12-2000) 607-608	Youth Development Centres in Bihar (XII, 4-12-2000) 190-191
Rural telephone exchange in Lohardagga (XII, 4-12-2000) 120	Bilateral Aid
Sainik School in North Bihar (XI, 23-11-2000) 200	Bilateral Aid (XI, 24-11-2000) 305
Schemes of Bihar (XIII, 19-12-2000) 93-94	Bilingual Equipment
Setting up of Kadwan Hydro Electric Power Project in Bihar (XII, 04-12-2000) 267-268	Bilingual Equipment for Hindi (XI, 28-11-2000) 245
Setting up of Medical College in Gujarat and Bihar (XIII, 20-12-2000) 190-191	Bill(s)
Setting up of Power Grid in Bihar (XI, 20-11-2000) 113	Aircraft (Amendment) Bill—Consid. & Passed (XI, 23-11-2000) 487,500-465,487-489, 464-505
Setting up of Science and Technology University in Bihar (XI, 21-11-2000) 236	Aircraft (Exemption From Taxes and Duties On Fuel And Lubricants) Bill (XIII, 19-12-2000) 364
Special Employment Scheme in Bihar (XII, 11-12-2000) 152-153	Airports Authority of India (Amendment) Bill (XI, 30-11-2000) 279-82
Sports Centres in Bihar (XIII, 18-12-2000) 186	

- Appropriation (No.5) Bill**
(XIII, 19-12-2000) 491—494
- Appropriation (Railways) No. 5 Bill—
Int. and Passed**
(XIII, 20-12-2000) 603-604
- Auroville (Emergency
Provisions) repeal Bill—Int.**
(XI, 22-11-2000) 336
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill -Int.**
(XII, 13-12-2000) 660
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 662
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 655—683
- Banking Companies (Acquisition
and Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 655, 665-666
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 656—658
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill-Int.**
(XII, 13-12-2000) 658
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 658-659
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 659-660
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 661
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 663
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 667-668
- Banking Companies (Acquisitions and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill—Int.**
(XII, 13-12-2000) 660,662-663
- Central Road Fund Bill**
(XI, 27-11-2000) 368
- Central Road Fund Bill, 2000 - Agreed
without any amendment**
(XIII, 20-11-2000) 371
- Coal India (Regulation of Transfers and
Validation) Bill, 2000, as passed by
Rajya Sabha consid. and passed**
(XI, 29-11-2000) 484-514
- Coal India (Regulation of Transfers and
Validation) Bill, 2000, as passed by
Rajya Sabha—consid. and passed**
(XI, 29-11-2000) 486-488

Colonial Prisoners Removal Repeal) Bill — Int. (XII, 13-12-2000) 655	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 366-68
Companies (Second Amendment) Bill, 2000 (XI, 27-11-2000) 376—458	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 368-72
Competition Law Bill (XI, 30-11-2000) 62	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 372-74
Constitution (Ninety-First Amendment) Bill (XI, 27-11-2000) 369	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 374-76
Delhi State Electricity Reforms Bill (XII, 04-12-2000) 230	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 379-81
Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill (Res) (XIII, 18-12-2000) 437-56	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 381-84
Financial Companies Regulation Bill—Int. (XII, 13-12-2000) 683	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 385
Fiscal Reponsibility and Budget Management Bill - Int. (XIII, 20-12-2000) 397-399	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 361-63
Haj Bill (XIII, 20-12-2000) 163-165	Juvenile Justice (Care and Protection of Children) Bill (XII, 15-12-2000) 330-333
Immigration (Carriers' Liability) Bill (XI, 30-11-2000) 287-303	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 356-400
Indian Council of World Affairs Bill (XI, 27-11-2000) 364-368	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000)
Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill (XI, 30-11-2000) 276-78	Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 376-78
Judicial Administration Laws (Repeal) Bill, 2000 passed by Rajya Sabha (XI, 30-11-2000) 251-52	Juvenile Justice (Care and Protection of Children) Bill — Consid. (XII, 15-12-2000) 328—333
Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 370-72	
Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 363-66	

- Juvenile Justice (Care and Protection of Children) Bill — Int.
(XI, 22-11-2000) 335-336
- Lok Pal Bill
(XI, 22-11-2000) 274
- Message from Rajya Sabha and Bill as passed by Rajya Sabha
(XI, 27-11-2000) 355
- Model Cooperative Bill
(XII, 11-12-2000) 111
- Multi-State Cooperative Societies Bill — (A) Int.
(XI, 24-11-2000) 364-365
- Multimodal Transportation of Goods (Amendment) Bill — (B) Consid. & Passed
(XI, 24-11-2000) 365-376
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2000, as passed by Rajya Sabha
(XI, 29-11-2000) 406
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998
(XI, 1-12-2000) 48-49
- National Bank for Agriculture and Rural Development (Amendment) Bill — Int. (XII, 15-12-2000) 320
- Passport (Entry Into India) Amendment Bill as Passed by Rajya Sabha (a) Consd
(XI, 28-11-2000) 381-406
- Protection of Human Rights (Amendment) Bill—Int. & Passed
(XI, 23-11-2000) 430-431,448—452
- Protection of Human Rights (Amendment) Bill, 2000 agreed without any amendment passed by Rajya Sabha
(XI, 30-11-2000)
- Registration and other Related laws (amendment) Bill—int.
(XI, 1-12-2000) 344
- Statutory Resolution Re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance and National Bank for Agriculture and Rural Development (Amendment) Bill
(XIII, 18-12-2000) 425-28
- Statutory Resolution Re : Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill
(XI, 30-11-2000) 304-11
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance—withdrawn and Central Road Fund Bill — Considered and passed
(XI, 1-12-2000) 344-348
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance—withdrawn and Central Road Fund Bill—Consid. and Passed
(XI, 1-12-2000) 344-377
- Taxation Laws (Amendment) Bill
(XIII, 19-12-2000) 400-491
- Taxation Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 684
- The Cine Workers Welfare Fund (Amendment) Bill 2000—Int.
(XII, 13-12-2000) 684
- The Coal India (Regulation of Transfers and Validation) Bill, 2000 - Assented
(XII, 15-12-2000) 282-283
- The Companies (Amendment) Bill, 2000 as passed by the Rajya Sabha
(XII, 04-12-2000) 309
- The Forfeiture (Repeal) Bill, 2000 — Assented
(XII, 15-12-2000) 282-283
- The Immigration (Carriers' Liability) Bill, 2000— Assented
(XII, 15-12-2000) 282-283
- The Indian Universities (Repeal) Bill, 2000 as passed by Rajya Sabha
(XI, 22-11-2000) 333

The Multimodal Transportation of Goods (Amendment) Bill, 2000— Assented (XII, 15-12-2000) 282-283

The Passport (Entry into India) Amendment Bill, 2000 — Assented (XII, 15-12-2000) 282-283

The Workmen's Compensation (Amendment) Bill, 2000 — Assented (XII, 15-12-2000) 282-283

Water(Preservation and Control of Pollution Cess (Amendment) Bill — Int. (XII, 15-12-2000) 321

Wildlife Bill (XII, 4-12-2000) 44-45

Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha (XI, 28-11-2000) 335-375

Bio Product Institute

Bio Product Institute in Madhya Pradesh (XII, 11-12-200) 1414

Bio-diversity Project

Bio-diversity Project (XII, 04-12-2000) 268

Bio-Gas

Bio-Gas From Distilleries Effluents (XII, 11-12-2000) 1065

Bio-Gas Plant(s)

Bio-Gas Plant in Orissa (XI, 27-11-2000) 240-241

Bio-Gas Plant Under Green Aid Plan Scheme in M.P. (XII, 11-12-2000) 1034-1035

Bio-Gas Plants (XII, 11-12-2000) 1171-1173

Gobar Gas/Bio Gas Plants by KVIC (XII, 13-12-2000) 592-594

Subsidy for Fertilizers and Bio-Gas Plants. (XI, 28-11-2000) 143-144

Bio-Mass

Development of Bio-Mass (XI, 27-11-2000) 80-81

Bio-Medical Waste

Threat to Delhi to Bio-Medical Wastes (XI, 20-11-2000) 65-66

Bio-Pesticides

Bio-Pesticides (XII, 13-12-2000) 306-307

Bio-Technology Projects

Bio-Technology Projects (XIII, 19-12-2000) 266-267

Indo-Belarus Agreement on Bio-Technology Projects (XIII, 19-12-2000) 78-79

Bio-Village Scheme

Bio-Village Scheme (XI, 20-11-2000) 195-196

Biotech-Park

Biotech-Park (XIII, 19-12-2000) 207

Biotechnology

Biotechnology (XIII, 19-12-2000) 182-183

Biotechnology Products

Regulatory Process for Medical Biotechnology Products (XII, 13-12-2000) 201-203

Bird Sanctuaries

Bird Sanctuaries (XII, 4-12-2000) 195-196

Birds

Bird Menace Causing Serious Problems (XIII, 21-12-2000) 19

Bird Threat to Air Force Station, Bangalore (XII, 14-12-2000) 242

Death of Birds and Animals (XII, 04-12-2000) 238-239

- Safety of Birds from Respiratory Diseases**
(XII, 11-12-2000) 1195
- Birla Committee Report**
- Kumaramangalam Birla Committee Report**
(XI, 30-11-2000) 174-75
- Birth Anniversary**
- 2600th Birth Anniversary Celebration of Lord Mahavira
(XI, 23-11-2000) 205
- 2600th Birth Anniversary of Lord Mahavira
(XIII, 21-12-2000) 153-156
- Birth Control**
- Depo Prabhera
(XI, 29-11-2000) 266
- Birth Rate**
- Birth rate and child health
(XI, 29-11-2000) 29-36
- BIS**
- BIT and BIS Courses in Delhi University
(XI, 28-11-2000) 94-95
- BIT and BIS Degree Courses
(XII, 13-12-2000) 315
- BIT**
- BIT and BIS Courses in Delhi University
(XI, 28-11-2000) 94-95
- BIT and BIS Degree Courses
(XII, 13-12-2000) 315
- Black Magic**
- Voodoo Practitioners and Black Magic
(XIII, 20-12-2000) 282
- Black Money**
- Black Money
(XII, 11-12-2000) 47-48
- Blackmailing**
- Blackmailing by Coach
(XI, 20-11-2000) 145
- Blackmarketing**
- Blackmarketing of Wheat
(XII, 11-12-2000) 853-854
- Monitoring Committee to check Blackmarketing
(XII, 11-12-2000) 807-808
- Blind Persons**
- Corneally Blind Persons and Grafting
(XI, 22-11-2000) 233-234
- Blindness Control Programme**
- National Programme for Control of Blindness
(XI, 22-11-2000) 56-57
- Blood Bank(s)**
- Blood Bank
(XII, 13-12-2000) 548-550
- Blood Banking Policy
(XII, 11-12-2000) 388-389
- Clean & Safe Blood Banks
(XII, 11-12-2000) 408-410
- Collection of blood by private blood banks
(XI, 29-11-2000) 202
- Utter Orderliness for Blood Collection
(XII, 11-12-2000) 237
- Blood Policy**
- Blood Policy
(XI, 22-11-2000) 62-63
- Blood Processing Racket**
- Blood Processing Racket
(XI, 22-11-2000) 252
- Bloody Mess**
- A Bloody Mess
(XII, 11-12-2000) 284-286
- Board(s)**
- Appointments of SC/STs on Public Sector Boards
(XII, 15-12-2000) 99-100

E.C. Directions to Oil Selection Boards
(XII, 14-12-2000) 67

Manisana Wage Board
(XI, 22-11-2000) 287

Need to set up a Chilly Board
(MUR 377)
(XIII, 18-12-2000) 353-54

Public Enterprises Selection Board
(XII, 13-12-2000) 603-604

Setting up of National Board For
Medicinal Plant
(XI, 22-11-2000) 191-192

Statutory Development Boards
(XII, 13-12-2000) 66-67

Bofors Guns

Purchase of Bofors Guns from Sweden
(XI, 30-11-2000) 48

Bofors Shells

Bofors Shells found Abandoned
(XI, 23-11-2000) 319

Import of Bofors Shells
(XII, 11-12-2000) 686-687

Bomb Blast(s)

Bomb Blast in Army Headquarters,
Mumbai
(XI, 30-11-2000) 193

Bomb Blasts in Churches
(XI, 21-11-2000) 240-241

IAF Officer involved in Bomb Blast
(XI, 30-11-2000) 216

Bonus

Bonus to Casual Labourers
(XII, 11-12-2000) 851

Bonus to Government Employees
(XII, 11-12-2000) 862-863

Wage Ceiling of Bonus
(XI, 29-11-2000) 84

Border Area Development Fund

Border Area Development Fund
(XIII, 20-12-2000) 98-99

Border Area Development Programme

Border Area Development Programme
(XI, 29-11-2000) 383-386

Border Fencing

Fencing of Border
(XI, 21-11-2000) 221-222

Fencing on line of Control
(XI, 28-11-2000) 217-218

Need to fencing of border along with
Myanmar to check terrorist activities
from across the border (MUR 377)
(XII, 14-12-2000) 283-284

Use of Geo-Textile Materials for
constructing Walls on Border Lines
(XII, 14-12-2000) 144-145

Border Management

Border Management Plan
(XII, 05-12-2000) 217

Task Force on Border Management
(XI, 21-11-2000) 275-277

Border States

Criminal activities in Bordering States
(XI, 21-11-2000) 179-180

Development of Border Town
(XII, 15-12-2000) 161-162

Weak Signals in Border States
(XII, 15-12-2000) 120

Border Talks

Border Talks
(XIII, 20-12-2000) 221-222

Indo Sino Border Talks
(XII, 13-12-2000) 531-532

Indo-Bangladesh Border Talks
(XIII, 20-12-2000) 267

Borrowings

External Commercial Borrowings
(XII, 11-12-2000) 919

External Commercial Borrowings
(XI, 24-11-2000) 272-273

Bottling Plants

Bottling Plants in Karnataka
(XI, 30-11-2000) 119-20

BPCL

C.A.G. Report on BPCL
(XII, 14-12-2000) 127-129

BPL

Below Poverty Line
(XII, 13-12-2000) 423-424

Below Poverty Line
(XI, 22-11-2000) 319-326

Below Poverty Line
(XI, 22-11-2000) 102

Bringing down the Poverty Line
(XI, 22-11-2000) 40-41

Fall in Poverty Line
(XI, 22-11-2000) 97-98

New Scheme for BPL
(XI, 24-11-2000) 41-43

People Below Poverty Line
(XI, 21-11-2000) 312

Rice for BPL in Andhra Pradesh
(XII, 15-12-2000) 201

Unemployed Person Below Poverty Line
(XI, 29-11-2000) 399-400

Brain Drain

Brain Drain
(XII, 13-12-2000) 321

Brazil

Indo-Brazil
(XI, 29-11-2000) 345-346

Indo-Brazil Cooperation in Drugs
(XII, 13-12-2000) 135

Breeding Operations

Restructuring of Breeding Operations
(XIII, 18-12-2000) 191-92

Breeding Stock

Import of Breeding Stock
(XII, 4-12-2000) 211-212

Bridge(s)

Construction of Bridge Over Shivnath River
(XII, 11-12-2000) 1073-1074

Construction of Bridges
(XII, 11-12-2000) 1032-1033

Construction of New Bridge on Rapti River
(XIII, 18-12-2000) 93-94

Damaged Bridges on NH-5
(XII, 11-12-2000) 1193-1194

Expansion of Roads/Bridges in Rajasthan
(XI, 27-11-2000) 303-304

NABARD Loans for Road and Bridges
(XI, 1-12-2000) 58-59

Need to ensure early construction of a new bridge connecting Nani Daman and Moti Daman in Daman and Diu (MUR 377)
(XII, 13-12-2000) 688

Need to provide Financial Assistance to Government of U.P. for construction of a Bridge on river Ghagra at Dewara in Mau District (MUR 377)
(XI, 23-11-2000) 429

Proposal for Construction of Bridges/NHs
(XII, 11-12-2000) 1074-1076

Releasing Amount by ONGC for a Bridge on River
(XIII, 21-12-2000) 185-186

Widening of Bridges on National Highway in M.P.
(XII, 04-12-2000) 293

BRO

Army Officers on Deputation in BRO
(XIII, 21-12-2000) 39-40

Need for Maintenance of Road between Naginimora and Tuensang via Mon in Nagaland by Border Roads Organisation (MUR 377)
(XI, 30-11-2000) 283-84

Need for maintenance of Rymbai-Batau-Huroi-Borsara-Jalapur Road at Indo-Bangladesh Border by Border Roads Organisation
(XII, 04-12-2000) 327-328

Broad Band Project

4G Wireless Broad Band Project
(XII, 13-12-2000) 544-545

Broadcast

Broadcast of Punjabi Programmes
(XI, 24-11-2000) 302

Broadcasting Authority

Independent Broadcasting Authority
(XIII, 22-12-2000) 157-158

Broadcasting Facility

Uncovered Areas of U.P.
(XIII, 22-12-2000) 175

Broadcasting Sector

Participation of MNC in Broadcasting Sector
(XI, 24-11-2000) 306

BTPS

Closure of BTPS due to Pollution
(XI, 20-11-2000) 100-102

Buddhist Ruins

Survey of Buddhist Ruins in Orissa
(XI, 30-11-2000) 98-99

Budget

Supplementary Grants
(XIII, 22-12-2000) 111-118

Unspent Defence Budget
(XI, 23-11-2000) 344

Zero Based Budget
(XIII, 22-12-2000) 196-197

Budgetary Allotment

Cut in Budgetary Allotment
(XI, 1-12-2000) 171-172

Budgetary Support

Budgetary Support to Haemophilia
(XIII, 20-12-2000) 263

Budgetary Support to Nationalised Banks
(XI, 24-11-2000) 134—140

Budgetary Support to RML & Safdarjung Hospitals
(XI, 22-11-2000) 168-169

Budgetary System

Review on Budgetary System
(XI, 27-11-2000) 293-294

Buffer Stock

Buffer Food Stock
(XI, 1-12-2000) 139-140

Bulgaria

Indo-Bulgaria Agreement on Science and Technology
(XII, 13-12-2000) 301

Spares for AK-47s from Bulgaria
(XII, 14-12-2000) 167

Bullet-Proof Jackets

Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61

Burn Standard Co. Ltd.

Assets of burn Standard Co. Ltd.
(XI, 24-11-2000) 62-63

VRS in Burn Standard Co. Ltd.
(XI, 1-12-2000) 235-236

By-pass(es)

By-pass/Flyover Projects given to Private Companies in Bihar
(XI, 20-11-2000) 76-77

Construction of Alleppy By-Pass
(XI, 20-11-2000) 207

Construction of By-Pass/Expressway around capital
(XII, 4-12-2000) 1-10

Construction of By-passes in Assam
(XII, 4-12-2000) 78

- Construction of By-Passes in Bihar
(XIII, 18-12-2000) 206
- Construction of Quilon By-pass
(XI, 20-11-2000) 325
- Need for Early Construction of a Bye-pass
at Ranchi, Porposed Capital of
Jharkhand (MUR 377)
(XI, 22-11-2000) 477
- Norms for Construction of By-pass
(XII, 11-12-2000) 1174-1175
- Proposals of By Passes from Rajasthan
(XII, 11-12-2000) 1385-1386
- Status of Silchar by-Pass Road
Construction
(XI, 23-11-2000) 109-110
- C-DOT**
- Centre for C-Dot
(XIII, 18-12-2000) 201-02
- Creation of posts by C-DOT
(XIII, 18-12-2000) 150-51
- Cable Companies**
- Fake Cable Companies
(XI, 27-11-2000) 296
- Cable Operators**
- Demand of Cable Operators
(XI, 1-12-2000) 227-28
- CAG**
- Maintenance of Records
(XI, 23-11-2000) 180
- Calcutta Dock System**
- Land Maintained by Calcutta Dock
System
(XII, 14-12-2000) 76-77
- Calling Attention**
- Closing down of various small and cottage
Industries due to non-revision of the
Master plan of Delhi (C.A.)
(XI, 24-11-2000) 326-364
- Insurgency and violence in North Eastern
States
(XIII, 18-12-2000) 335-338
- Insurgency and violence in North Eastern
States, (C.A.)
(XIII, 18-12-2000) 327-33
- Labour unrest in Maruti Udyog Limited
(C.A.)
(XI, 29-11-2000) 445-474
- Nation wide strike by Postal Employees
(C.A.)
(XII, 15-12-2000) 297-320
- Reported -Non-clearance of Development
Projects in Various States dues to
Forest (Conservation) Act (CA).
(XIII, 21-12-2000) 208-211
- Canada**
- Direct Flight between India and Canada
(XII, 14-12-2000) 70
- Recall of India's High Commissioner to
Canada
(XII, 11-12-2000) 304
- Canal**
- Tungabhadra Left Bank Canal
(XII, 13-12-2000) 340-341
- Canal Project**
- Renovation of Jahanabad Canal Project
(XIII, 20-12-2000) 200
- CAPART**
- CAPART
(XIII, 19-12-2000) 123-124
- Capart
(XII, 05-12-2000) 131-132
- Financial Assistance to Organisations by
CAPART
(XIII, 19-12-2000) 195-196
- NGO under CAPART
(XIII, 19-12-2000) 184
- NGOs under CAPART
(XI, 28-11-2000) 233-234

- Projects Sanctioned/Completed by CAPART
(XI, 21-11-2000) 316-317
- Projects undertaken by CAPART in Gujarat
(XI, 28-11-2000) 99-128
- Training on Panchayati Raj by CAPART
(XII, 13-12-2000) 175
- Capital Gains**
- Adjustment of Capital Gains
(XIII, 22-12-2000) 41
- Capital Market**
- Capital Market
(XI, 1-12-2000) 53
- Funds from capital market-CMC Limited
(XI, 29-11-2000) 264
- Career Prospects**
- Career Prospects of Officers of AFHQCS
(XIII, 21-12-2000) 41
- Cargo**
- Air Cargo Growth
(XIII, 21-12-2000) 187-188
- Cargo and Passenger Services
(XI, 23-11-2000) 87
- Cargo Facilities at Madurai
(XIII, 21-12-2000) 128
- Cargo for Ferry
(XII, 14-12-2000) 152
- Cargo Transit Route *via* Iran between India and Moscow
(XI, 23-11-2000) 227-228
- Export of Air Cargo Complex
(XII, 11-12-2000) 581-582
- Goods/Cargo Service from Haldia to Allahabad
(XI, 30-11-2000) 53-55
- Handling of Cargo by Major Ports
(XIII, 21-12-2000) 30-31
- Internal Cargo Handling Facility
(XII, 11-12-2000) 565-566
- Proposal for direct Cargo Flights
(XI, 23-11-2000) 345-346
- Carpets**
- Ban on Import of Carpet by Foreign Countries
(XII, 11-12-2000) 709
- Ban on imports of carpets made by children
(XI, 29-11-2000) 388-389
- Cashewnut**
- Production of Cashewnut
(XI, 27-11-2000) 111-112
- Production of Cashewnut
(XI, 20-11-2000) 181-183
- Casseroles**
- Supply of Casseroles to Western Railway
(XIII, 21-12-2000) 152-153
- CAT**
- CAT/PAT
(XI, 22-11-2000) 189
- Implementation of Judgement Delivered by CAT
(XIII, 20-12-2000) 268
- Cattle (s)**
- Import of Cattle Feed
(XI, 1-12-2000) 213
- Perishing of Sheep and Goats in Garhwal
(XI, 20-11-2000) 64
- Restructuring of Cattle Breeding Programme
(XII, 11-12-2000) 1233
- Cauvery Water Dispute**
- Cauvery Water Dispute
(XII, 13-12-2000) 382-383
- Cauvery Water Dispute
(XI, 22-11-2000) 201-204
- Cauvery Water Dispute
(XII, 13-12-2000) 532-533

CBI

- CBI case against Canara Bank**
(XIII, 22-12-2000) 109
- CBI Enquiry in JVG Company**
(XII, 11-12-2000) 709-710
- CBI Enquiry on Directors of PSUs**
(XII, 15-12-2000) 55
- CBI HQ Sitting on Tinder Box**
(XIII, 20-12-2000) 121-122
- CBI Inquiry in Wet Lease of Caribjet Airlines**
(XII, 14-12-2000) 253
- CBI Officers**
(XI, 29-11-2000) 245-246
- CBI Raids**
(XII, 11-12-2000) 443-444
- CBI Raids on Premises of DD Officials**
(XII, 11-12-2000) 949-952
- CBI Unearths Drug Racket**
(XI, 22-11-2000) 31-33
- Leakage of CBI Report on match fixing**
(XII, 4-12-2000) 89
- Permission to File Cases**
(XIII, 19-12-2000) 116
- Rules for Investigation by CBI**
(XIII, 20-12-2000) 349
- Transfer of Guilty Officials**
(XI, 23-11-2000) 321-323
- CBM**
- Breach of C.B.M. by China**
(XII, 11-12-2000) 621-622
- CBSE**
- Grading system in Examination**
(XI, 28-11-2000) 199-200
- CCI**
- Appointment of CMD in CCI**
(XI, 24-11-2000) 245-246
- Agitation by Employees of CCI**
(XIII, 22-12-2000) 72

Procurement of Cotton by CCI
(XI, 23-11-2000) 365-368

VRS in CCI
(XI, 24-11-2000) 301

CCL

Corruption in Central Coalfields Limited.
(XI, 28-11-2000) 262-263

Fire in Rajrappa Area of CCL
(XI, 21-11-2000) 186-187

Losses in CCL
(XI, 28-11-2000) 194-196

Losses to Subsidiaries of CCL
(XIII, 19-12-2000) 253-254

Sale of Coal by CCL
(XII, 13-12-2000) 147-148

CCR

Misuse of Funds in CCR in Unani Medicine
(XI, 22-11-2000) 296-297

CCRUM

CCRUM New Delhi
(XIII, 20-12-2000) 273-274

CD-ROM

Ban on Import of CD-ROM
(XIII, 22-12-2000) 58-59

Cement

Cement and Paper Industry
(XI, 24-11-2000) 205-210

Cement Plants/Factories
(XII, 11-12-2000) 783-789

Cement Production
(XI, 24-11-2000) 239-240

Export of Cement to Bangladesh
(XII, 15-12-2000) 174-175

Growth in Cement Sector
(XII, 15-12-2000) 126-127

Need to look into the steep rise in prices of cement in the country (MUR 377)
(XII, 13-12-2000) 685-686

Public Sector Cement Factories

(XII, 15-12-2000) 94-95

Setting up of Cement Plants

(XI, 1-12-2000) 260

Surplus Stock of Cement

(XI, 1-12-2000) 237

Use of Cement

(XII, 15-12-2000) 39

Censor Board**New Norms for Censor Board**

(XII, 15-12-2000) 184

Central Assistance**Central Assistance for Development of Solar Energy**

(XI, 20-11-2000) 255-256

Central Assistance Sought by States

(XI, 20-11-2000) 210-214

Non-Utilisation of Central Funds by States.

(XI, 21-11-2000) 5-8

Project for Central Aid

(XII, 13-12-2000) 575-576

Central Cottage Industries Corporation of India**Restructuring of Central Cottage Industries Corporation of India**

(XII, 14-12-2000) 202

Central Disinvestment Commission**Central Disinvestment Commission**

(XI, 1-12-2000) 291-292

Central Hindi Committee**Central Hindi Committee**

(XI, 28-11-2000) 280-281

Central Non-Lapsable Pool**Central Non-Lapsable Pool**

(XIII, 19-12-2000) 148-150

Central Road Fund**On going Project in Bihar**

(XIII, 18-12-2000) 82

Centrally Sponsored Schemes.**Assessment of the Centrally Sponsored Schemes**

(XI, 20-11-2000) 319-321

Basic minimum services

(XI, 29-11-2000) 113-124

Effect of centrally sponsored projects on flood affected areas

(XII, 4-12-2000) 92-93

Ceramic Manufacturing Unit**Demand of Gas by Ceramic Manufacturing Unit**

(XI, 30-11-2000) 115

Cess**Collection of Funds Through imposition of Cess**

(XI, 30-11-2000) 133

Reduction in Cess

(XII, 14-12-2000) 181-187

CFRTI**Report on Milling of Rice by CFRTI, Mysore**

(XIII, 22-12-2000) 164-165

CGHS**Ayurvedic Dispensaries, Hospitals and Research Laboratories**

(XI, 22-11-2000) 279-283

C.G.H.S. Ayurvedic Dispensary

(XIII, 20-12-2000) 280-281

CGHS Beneficiaries

(XIII, 20-12-2000) 350-351

CGHS Buildings

(XII, 13-12-2000) 414-415

CGHS Dispensaries

(XII, 11-12-2000) 268-276

CGHS Dispensaries in Karnataka and Maharashtra

(XIII, 20-12-2000) 300-301

CGHS Dispensary

(XII, 11-12-2000) 290

CGHS Dispensary, Chandigarh
(XII, 11-12-2000) 165

CGHS Network
(XI, 22-11-2000) 290

Little Cheer for CGHS Beneficiaries
(XIII, 20-12-2000) 299-300

Opening of CGHS Dispensaries
(XI, 22-11-2000) 225

**Piles Clinic in CGHS Ayurvedic Hospital/
Dispensaries**
(XI, 22-11-2000) 216-217

Problems of CGHS Beneficiaries
(XI, 29-11-2000) 224

**Purchase of Medicines by CGHS
Dispensaries**
(XII, 11-12-2000) 479-490

Reimbursement of CGHS Beneficiaries
(XII, 13-12-2000) 345-346

Setting up of CGHS Dispensaries
(XII, 11-12-2000) 164-165

Setting up of CGHS Dispensary
(XIII, 20-12-2000) 177

Chandigarh

Assistance to NGOs in Chandigarh
(XII, 05-12-2000) 199

Health Centres in Chandigarh
(XII, 13-12-2000) 481

**Need to set up a software technological
park at Chandigarh (MUR - 377)**
(XIII, 18-12-2000) 352

Post Offices in Chandigarh
(XIII, 18-12-2000) 71

Chartered Accountants

Institute of Chartered Accountants of India
(XII, 14-12-2000) 40-41

Institute of Chartered Accountants of India
(XIII, 21-12-2000) 32-33

Chemical and Industrial Estate

Mega Chemical and Industrial Estate
(XI, 21-11-2000) 80-81

Chemicals

Dumping of Chemical Products
(XIII, 19-12-2000) 107-108

Harmful Effects of Agro Chemicals
(XIII, 18-12-2000) 90-91

New Ammonia and Urea Plants
(XII, 05-12-2000) 133-134

Policy on Chemicals
(XII, 13-12-2000) 177-178

Policy on Hydro Carbons
(XII, 11-12-2000) 520-521

Production of Chemicals
(XI, 21-11-2000) 91-92

**Prohibition of Storage of Hazardous
Chemicals**
(XI, 20-11-2000) 193-194

**Requirement of Nitrogen, Phosphorous
and Potassium**
(XI, 27-11-2000) 261-262

Sea Wealth
(XI, 28-11-2000) 282-283

Chhattisgarh

**Additional Foodgrains to Madhya Pradesh
and Chhattisgarh**
(XIII, 22-12-2000) 159-160

Communication System in Chhattisgarh
(XII, 11-12-2000) 1208

**Decrease in paddy farming in
Chhattisgarh**
(XII, 4-12-2000) 58-59

Expansion of HPT in Chhattisgarh
(XII, 11-12-2000) 766

Health Programme for Chhattisgarh
(XII, 13-12-2000) 342

Irrigation Projects of Chhattisgarh
(XII, 13-12-2000) 534-536

**NGOs under CAPART in Madhya
Pradesh and Chhattisgarh**
(XII, 13-12-2000) 198-199

Scheme for Agricultural Development in Chhattisgarh
(XII, 11-12-2000) 1031-1032

Chief Ministers

Assets of Chief Ministers
(XI, 1-12-2000) 294-295

Child Development Programme

Integrated Child Development Programme
(XI, 21-11-2000) 241-242

Child Development Projects

Child Development Projects
(XII, 13-12-2000) 182-183

Child Health

Birth rate and child health
(XI, 29-11-2000) 29-36

Maternal and Child Health Services
(XII, 13-12-2000) 521-522

Reproductive and Child Health Programme
(XII, 13-12-2000) 600

Child Labour

Child Labour
(XII, 13-12-2000) 520

Child Labour
(XIII, 20-12-2000) 85-86

Child Labour
(XII, 11-12-2000) 417-418

Child Labour Act(s)
(XI, 22-11-2000) 292-293

Child Labour in Mehendi Industry
(XII, 13-12-2000) 340

Commission on Child Labour
(XI, 29-11-2000) 370-371

Eradication of Child Labour
(XI, 29-11-2000) 375-376

Exploitation of Child Labour
(XII, 13-12-2000) 565

Minimum Wage and Child Labour
(XII, 13-12-2000) 496-497

Mortgage of Children
(XII, 13-12-2000) 376

Rehabilitation of Child Labour
(XII, 13-12-2000) 71-72

Rehabilitation of Child Labour
(XII, 13-12-2000) 567-572

Review of Scheme for Child Labour
(XII, 13-12-2000) 585-588

Child Marriages

Child Marriages
(XIII, 21-12-2000) 143-146

Child Marriages
(XI, 30-11-2000) 74-78

Child Marriages
(XI, 28-11-2000) 74-76

Child Welfare Development Board

Child Welfare Development Board
(XII, 05-12-2000) 212

Children

Adoption of Destitute Children
(XII, 11-12-2000) 406

Child Adoption Rackets
(XI, 21-11-2000) 263-264

Child Adoption Rackets
(XI, 21-11-2000) 264

Children Born Blind
(XII, 11-12-2000) 24-25

Children in Hazardous Industries
(XII, 13-12-2000) 580-582

Children Suffering from Anemia
(XII, 11-12-2000) 264-266

Creches and Child Care Centres
(XIII, 19-12-2000) 118

Excessive Television Viewing by Children
(XII, 5-12-2000) 80-81

Exploitation of Women and Children
(XI, 21-11-2000) 193-194

III-Effects of TV Serials on Children
(XI, 24-11-2000) 133-134

- Land for National Centre for Films for Children and Young People**
(XII, 15-12-2000) 136-137
- Mortality Rate in Child Birth**
(XI, 22-11-2000) 265-266
- Mortality rate of children**
(XI, 29-11-2000) 309-310
- Sale and Starvation deaths of children in Orissa**
(XI, 28-11-2000) 51-52
- Separate Channel for Children**
(XII, 11-12-2000) 962-963
- Violent and Aggressive Tendencies among Children**
(XII, 13-12-2000) 520-521
- Welfare of Mentally Disabled Children**
(XIII, 20-12-2000) 234-236
- China**
- Breach of C.B.M. by China**
(XII, 11-12-2000) 621-622
- Dumping of Drugs by China.**
(XI, 28-11-2000) 155-156
- Dumping of Soda Ash by China**
(XII, 11-12-2000) 791
- Indo-China Trade Relations**
(XI, 1-12-2000) 287-288
- Infiltration by China**
(XI, 21-11-2000) 79-80
- Price Differentials between Indian and Chinese Goods**
(XII, 15-12-2000) 19-28
- Sale of Missile Technology to China**
(XII, 11-12-2000) 449-450
- Terrorists' Activities with China**
(XI, 23-11-2000) 169-170
- Trade between China and India**
(XIII, 22-12-2000) 169
- Visit of Minister**
(XI, 22-11-2000) 101
- Visit of Minister-of HRD to China**
(XII, 5-12-2000) 78-79
- Chinese Goods**
- Chinese Goods in India**
(XII, 11-12-2000) 791-792
- Dumping of Chinese Goods**
(XI, 24-11-2000) 175-177
- Chinese Intrusion**
- Chinese Intrusion in Arunachal Pradesh**
(XI, 23-11-2000) 287-289
- Chromite Ore**
- Deposits of Chromite Ore in Orissa**
(XI, 21-11-2000) 58-60
- CII**
- CII Report on Jute Industry**
(XIII, 21-12-2000) 42
- CII Study on Destination India**
(XIII, 22-12-2000) 65
- Economic Policies**
(XIII, 22-12-2000) 179
- CIPC**
- Sale of Coal by WCL to Bhadravati based CIPC**
(XIII, 19-12-2000) 169
- Circus**
- Rescue Centre for Circus Animals**
(XIII, 20-12-2000) 133
- Cities**
- Basic Problems of Cities**
(XII, 05-12-2000) 132
- Restructuring and Redesigning of Cities**
(XI, 21-11-2000) 231-232
- Citizens Register**
- National Register for Citizens**
(XI, 28-11-2000) 248
- Citizenship**
- Dual Citizenship**
(XII, 05-12-2000) 108-109

Civic Amenities

Allocation of Funds for Civic Amenities
(XI, 21-11-2000) 80

Civic Amenities in Secunderabad
Cantonment
(XIII, 21-12-2000) 69

Civic Renaissance Movement

Civic Renaissance Movement
(XIII, 19-12-2000) 234

Civil Aviation

Creation of Civil Aviation Development
Fund
(XII, 11-12-2000) 47

Development of Civil Aviation
Infrastructure for providing facilities
(XI, 23-11-2000) 70

Suggestions made by NCAER for
functioning of Civil Aviation
(XI, 23-11-2000) 319-320

Civil Aviation Academy

Civil Aviation Academy
(XI, 23-11-2000) 336

Cloth

Availability of Janata Cloth Scheme
(XII, 11-12-2000) 533-534

Production of Coarse Cloth
(XII, 14-12-2000) 2-7

Cloud Harvesting

Cloud Harvesting and Artificial Rains.
(XI, 28-11-2000) 246-247

Cloud Harvesting/Artificial Rains
(XII, 04-12-2000) 263

Clubs

Allocation and Utilisation of Land for
Clubs
(XII, 05-12-2000) 131

CMC

Audit of CMC Limited
(XI, 22-11-2000) 232-233

CMC LTD.

(XII, 13-12-2000) 505-506

Complaints against Chairman of CMC
(XIII, 20-12-2000) 192

Funds from capital market-CMC Limited
(XI, 29-11-2000) 264

CMEPC

CMEPC
(XII, 13-12-2000) 361-362

CNG

CNG Station
(XI, 23-11-2000) 194-195

CNG Stations in Maharashtra
(XIII, 21-12-2000) 168-169

Compressed Natural Gas
(XIII, 21-12-2000) 160-161

Policy for CNG Supply
(XII, 11-12-2000) 579-582

Production of CNG Vehicles
(XI, 1-12-2000) 277

Supply of Compressed Natural Gas
(XII, 11-12-2000) 555

Coal

APM for Coal Sector.
(XI, 28-11-2000) 217-218

Coal Bed Methane in Coalfield Area
(Bihar)
(XIII, 21-12-2000) 113-114

Coal Linkage to SSIs
(XII, 5-12-2000) 90-91

Coal Projects
(XI, 28-11-2000) 297-299

Coal Reserve
(XIII, 19-12-2000) 69-70

Consumption of Coal
(XII, 5-12-2000) 67-68

Demand/Supply of Coal
(XI, 28-11-2000) 179-182

- Demand/Supply/Production of Coal**
(XII, 05-12-2000) 154-156
- Deposits of Coal**
(XIII, 19-12-2000) 116-118
- Direct linkage of Coal in CIL**
(XI, 21-11-2000) 81-82
- Discretionary Quota of Coal**
(XI, 28-11-2000) 234-235
- Environmental Problems due to Coal**
(XI, 20-11-2000) 303-304
- Exploitation of Coal**
(XI, 28-11-2000) 287-290
- Freight Charges on Domestic and Imported Coal**
(XII, 14-12-2000) 57
- Freight Rates of Coal**
(XI, 30-11-2000) 42
- Illegal Coal Mining**
(XII, 05-12-2000) 113-115
- Import of Coal by SEBs**
(XII, 11-12-2000) 1153-1154
- Lingraj Coal Mines in Orissa**
(XII, 05-12-2000) 211-212
- Loss of Coal Companies**
(XII, 13-12-2000) 277-278
- Loss to Coal Mines under MCL**
(XII, 05-12-2000) 204-206
- Methane Gas from Coal**
(XII, 11-12-2000) 515-516
- New Royalty Structure for Coal**
(XIII, 19-12-2000) 48
- New Technique in Production of Coal**
(XIII, 19-12-2000) 296-297
- Performance Reports of Coal Companies**
(XI, 28-11-2000) 275-278
- Private Participation in Coal Sector**
(XII, 05-12-2000) 20-27
- Production of Coal**
(XII, 05-12-2000) 158-159
- Production of Coal in MCL**
(XI, 21-11-2000) 261-262
- Production/Demand of Coal**
(XII, 05-12-2000) 167-169
- Safety Measures in Coal Mines**
(XII, 05-12-2000) 27-30
- Setting up of Coal Mixing Plant**
(XI, 21-11-2000) 230-231
- Coal India Limited**
- Closure of Zonal Liaison Offices of CIL**
(XI, 21-11-2000) 225-226
- Direct linkage of Coal in CIL**
(XI, 21-11-2000) 81-82
- Import /Export of Coal by CIL and its subsidiaries**
(XI, 28-11-2000) 243-244
- Need to Transfer the Employees of Coal India Limited particularly those Posted in Sensitive Posts for a Long Period (MUR 377)**
(XI, 30-11-2000) 283
- Optimum use of Manpower in Coal India Limited**
(XI, 21-11-2000) 19-20
- Pending cases of Corruption/Frauds in CIL and its Subsidiaries**
(XII, 05-12-2000) 213-218
- Plantation work by CIL in Orissa**
(XI, 28-11-2000) 263
- Production/Performance of CIL**
(XII, 13-12-2000) 292-294
- Restructure of Coal India Limited and other Companies**
(XI, 28-11-2000) 171-173
- Transportation/Contract Work by Ex-Servicemen in CIL**
(XIII, 19-12-2000) 120-122
- VRS in CIL**
(XII, 13-12-2000) 212-214

Coal Mines

Accidents in Coal Mines
(XIII, 19-12-2000) 38-41

Coal Mines
(XI, 21-11-2000) 152-155

Coal Mines in Bihar
(XI, 28-11-2000) 251-252

Coal Mines of South -Eastern Coal Fields
(XI, 28-11-2000) 83-84

Development around Coal Mines
(XI, 21-11-2000) 81

Coal Reserves

Coal Reserves in Nirsa-Mugma Area of
ECL
(XII, 13-12-2000) 266-268

Production, Import and Reserves of Coal
(XI, 21-11-2000) 269-272

Coal Transport Project

Coal Transport Project at Paradeep Port
(XI, 30-11-2000) 146

Coalfield Area

Exploration of Gas in Raniganj Coalfield
Area
(XI, 23-11-2000) 206-207

Modernisation of Coalfields
(XI, 21-11-2000) 145-146

Coast Guard

Seizure of Pakistan's Ships by Coast
Guard
(XII, 11-12-2000) 636-637

Setting up of New Stations of Coast Guard
(XI, 30-11-2000) 193-94

Coast Line

Fragile coast line
(XIII, 18-12-2000) 210-11

Coastal Areas

Drinking Water in Coastal Areas
(XI, 21-11-2000) 317-319

Coastal Belt

Development of Dakshin Kannada
Coastal Belt
(XII, 13-12-2000) 229-230

Coastal Protection Plan

Coastal Protection Plan
(XII, 13-12-2000) 489-490

Coastal Regulation Zone

Amendment to Coastal Regulation Zone
(XII, 4-12-2000) 49-51

COCO Schemes

Petrol Pumps under COCO Schemes in
Rajasthan
(XI, 30-11-2000) 118-19

Coconut

Coconut as Oilseed
(XI, 27-11-2000) 221-222

Coconut Development Board
(XIII, 20-12-2000) 201-202

Import of Coconut
(XII, 11-12-2000) 1048-1049

Import of Coconut/Coconut Oil
(XI, 24-11-2000) 303-304

Production of Coconut
(XIII, 18-12-2000) 112-13

Production of Coconut
(XI, 20-11-2000) 327-328

Production of Coconut
(XII, 04-12-2000) 300-301

Production of Groundnut, Coconut and
Sesame in Gujarat
(XI, 27-11-2000) 330-332

Recommendations of ICAR for Coconut
Plantation
(XII, 11-12-2000) 114

Support Price of Coconut
(XII, 11-12-2000) 1141-1143

Tender Coconut
(XI, 20-11-2000) 300-302

- Coconut Development Board**
 Coconut Development Board
 (XI, 20-11-2000) 160-161
 Coconut Development Board
 (XI, 27-11-2000) 213-214
Coconut Farmers
 Coconut farmers of Srikakulam
 (XII, 4-12-2000) 72-73
 Difficulties faced by Coconut Cultivators
 (XI, 20-11-2000) 29
 Need to take steps to safeguard interest
 of Coconut growers (MUR 377)
 (XI, 23-11-2000) 426
 Protection of Coconut farmers
 (XII, 4-12-2000) 192-193
Code of Ethics
 Code of Ethics
 (XII, 13-12-2000) 490
Coffee
 Annual Production/Export of Coffee
 (XI, 1-12-2000) 35-36
 Area under Tea, coffee and Rubber
 (XIII, 22-12-2000) 59-60
 Coffee Consumption
 (XII, 15-12-2000) 39-40
 Coffee plantation
 (XI, 1-12-2000) 293-294
 Coffee Plantation
 (XII, 11-12-2000) 930-931
 Diseases affecting Coffee Crop
 (XIII, 22-12-2000) 188
 Fall in prices of Tea and Coffee
 (XI, 1-12-2000) 118-119
 Growth of Coffee on forest land
 (XIII, 18-12-2000) 212-13
 Minimum Support Price for Pepper,
 Coffee etc.
 (XII, 11-12-2000) 931-932
 Retention Plan for Coffee Industry
 (XII, 15-12-2000) 214-215
Coir
 Coir based Industry
 (XI, 22-11-2000) 84
 Need to safeguard the interests of workers
 engaged in coir industry in Kerala
 (MUR 377)
 (XI, 28-11-2000) 332-333
 R & D Centre for Coir
 (XII, 11-12-2000) 1035
Coir Products
 Export of Coir Product
 (XIII, 20-12-2000) 251
 Rebate on Coir Products
 (XII, 11-12-2000) 323-324
 Rebate on Coir Products
 (XIII, 20-12-2000) 101-102
Coir Research Centre
 Coir Research Centre
 (XII, 11-12-2000) 238-239
Cold Storage(s)
 Assistance to State Governments for Pre-
 Cooling and Cold Storage Projects
 (XI, 27-11-2000) 77-78
 Cold Storages
 (XI, 20-11-2000) 143-144
 Construction of Cold Storages
 (XII, 4-12-2000) 40-42
 Grants for setting up of Cold Storages
 (XII, 4-12-2000) 192
 Provision of Cold Storage in Terminal
 Markets
 (XI, 20-11-2000) 284-285
College(s)
 Development Activities in Colleges
 (XI, 21-11-2000) 266-268
 Grant to Colleges
 (XI, 21-11-2000) 99

Grants-in-aid to Universities and Colleges (XI, 28-11-2000) 22-51	Bank Loans to Commercial Sector (XIII, 22-12-2000) 1-2
Guidelines for Colleges (XII, 05-12-2000) 99	Commission
I.T. Courses in Engineering Colleges of Kerala (XII, 05-12-2000) 130-131	Calculation of Dealers' Commission (XI, 23-11-2000) 85
Medical Colleges (XII, 11-12-2000) 251-252	Commission of Travel Agents (XIII, 21-12-2000) 170-172
Post of Professor in Post Graduate and Degree Colleges (XII, 13-12-2000) 197-198	Increase in Prices of Oil and Dealers Commission (XI, 23-11-2000) 253-256
Registration of Colleges (XIII, 19-12-2000) 267-268	Payment of Commission to General Sales Agents in London (XIII, 21-12-2000) 183
Residential Colleges/Schools (XI, 21-11-2000) 166-167	Commission to Review Expenditure of Government
Special Grant to Colleges (XII, 05-12-2000) 170	Commission to Review Expenditure of Government (XI, 24-11-2000) 307-309
Vacant Posts of Teachers in Universities / Colleges (XI, 21-11-2000) 92-93	Committee(s)
Collieries	Abid Hussain Committee (XII, 13-12-2000) 594-595
Closure of Jogeshwar Collieries in Bihar (XI, 21-11-2000) 281-282	Advisory Committee (XII, 11-12-2000) 706
Commercial Complex	Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.) (XIII, 20-12-2000) 461-603
Irregularities at Santushti Complex (XII, 11-12-2000) 603	Arun Singh Committee on Defence Management (XIII, 21-12-2000) 10-11
Santushti Commercial Complex (XIII, 19-12-2000) 61	Business Advisory Committee — Sixteenth report—Presented (XII, 13-12-2000) 652
Vacation of Santushti Complex (XI, 30-11-2000) 61-62	Business Advisory Committee—Fifteenth Report— Presented (XI, 29-11-2000) 444
Commercial Establishments	Business Advisory Committee—Seventh Report — Presented (XII, 15-12-2000) 376
Change of Trade in Commercial Establishments (XII, 13-12-2000) 116	
Commercial Sector	
Bank Loans in Agriculture and Commercial Sector (XIII, 22-12-2000) 147-148	

- Cases pending with Anomaly Committee
(XI, 1-12-2000) 280-281
- Committee of GOMs on Industrial Sector
(XII, 11-12-2000) 876
- Committee on Absence of Members —
Fifth Report — Presented
(XIII, 19-12-2000) 326
- Committee on Disruption — Report by
Committee on Disruption in Telecom
Services
(XI, 20-11-2000) 108-109
- Committee on Drug Abuse Prevention
(XIII, 20-12-2000) 240
- Committee on Empowerment of Women
— First Report — Presented
(XIII, 20-12-2000) 373
- Committee on Government Assurances—
Fourth Report — Presented
(XIII, 21-12-2000) 206
- Committee on Medical Council of India
(XIII, 20-12-2000) 135-136
- Committee on Members of Parliament
Local Area Development Scheme—
Third Report — Presented
(XIII, 21-12-2000) 206
- Committee on Papers Laid on the Table
Third and Fourth Reports—Presented
(XII, 05-12-2000) 236
- Committee on Petitions — Fifth Report—
Presented
(XII, 14-12-2000) 266
- Committee on Petitions — Fourth
Report — Presented
(XI, 24-11-2000) 322
- Committee on Private Members' Bills and
Resolutions — Motion — Tenth
Report
(XI, 1-12-2000) 377
- Committee on Private Members' Bills and
Resolutions — Tenth Report — laid
(XI, 29-11-2000) 406
- Committee on Private Members' Bills and Resolutions— Eleventh Report — Presented
(XII, 13-12-2000) 652
- Committee on Private Members' Bills and Resolutions — Ninth Report — Presented
(XI, 22-11-2000) 334
- Committee on Public Accounts —
Eleventh Report — Presented
(XI, 1-12-2000) 317
- Committee on Public Accounts —
Fifteenth Report
(XIII, 19-12-2000) 326
- Committee on Public Undertakings Study
Tour Reports—Laid
(XIII, 20-12-2000) 372
- Committee on Public Undertakings —
Statement—Laid
(XIII, 20-12-2000) 372-373
- Committee on Public Undertakings—
Statement — Laid
(XIII, 20-11-2000) 372-373
- Committee on Public Undertakings —
Study Tour Report — Laid
(XIII, 18-12-2000) 295
- Committee on Public Undertakings —
Study Tour Reports—Laid
(XIII, 20-11-2000) 372
- Committee on Public Undertakings —
Statement—Laid
(XII, 14-12-2000) 266
- Committee on Public Undertakings—
Statement — laid
(XII, 04-12-2000) 309
- Committee on Science and Technology,
Environment and Forests — Action
Taken Report—Laid
(XII, 14-12-2000) 267
- Committee on Subordinate Legislation—
First and Second Report— Presented
(XIII, 18-12-2000) 295

- Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Tenth Report and Minutes—Presented (XIII, 22-12-2000) 261
- Committee on the Welfare of Scheduled Castes and Tribes—Ninth Report—Presented (XII, 14-12-2000) 266
- Committee to International Passenger Terminals (XII, 11-12-2000) 512
- Constitution of Consultative Committee (XII, 11-12-2000) 558-559
- Constitution of Oil Co-ordination Committee (XI, 23-11-2000) 195-196
- Consultative Committee of Scientists (XIII, 19-12-2000) 122-123
- Dave Committee on Unorganised Labourers (XIII, 20-12-2000) 278-279
- Deepak Parekh Committee Report on UTI (XI, 24-11-2000) 201-203
- Development of Agriculture Produce Marketing Committee (XI, 27-11-2000) 251
- Election to Committee (XI, 27-11-2000) 356
- Election to Committee — Committee on Public Undertakings — Motion moved & adopted (XI, 22-11-2000) 335
- Election to Committee—Committee on the Welfare of Scheduled Castes and Schedules Tribes— Motion Adopted (XIII, 20-12-2000) 375-378
- Eleventh Report of the Committee on Private Members' Bills and Resolutions (XII, 15-12-2000) 333
- Estimates Committee—Statment—Laid (XI, 29-11-2000) 406-407
- Examination of Subrahmanyam Committee Report (XI, 23-11-2000) 202
- Examination of Subrahmanyam Committee Report (XI, 23-11-2000) 202
- Fourth and Fifth Action Taken Reports — Presented (XI, 30-11-2000) 252
- Handloom Monitoring Committee (XII, 11-12-2000) 614-615
- Hathi Committee Report on Essential Drugs (XII, 5-12-2000) 79-80
- Inter-Ministerial Committee for Anganwadi Workers (XI, 28-11-2000) 61-62
- Ishwari Prasad Committee (XIII, 20-12-2000) 187-189
- Jagdish Sagar Committee Report (XIII, 19-12-2000) 51-52
- Joint Committee on Central Vigilance Commission Bill — Evidence — Laid (XI, 22-11-2000) 334
- Joint Committee on Central Vigilance Commission Bill — Report Presented (XI, 22-11-2000) 334
- Joint Committee on Offices of Profit Second Report—Presented (XI, 1-12-2000) 317
- Justice V. Eradi Committee Report (XII, 11-12-2000) 689-690
- Kelkar Committee Recommendation (XII, 14-12-2000) 236-237
- Leave of Absence from the Sittings of the House (XIII, 20-11-2000) 371-372
- Mahajan Committee Report (XIII, 22-12-2000) 195
- Media Advisory Committee (XII, 13-12-2000) 291

- Motion Re : Fifteenth Report of Business Advisory Committee—Presented (XI, 30-11-2000) 252-53
- Motion Re : Fourteenth Report of Business Advisory Committee—Presented (XI, 23-11-2000) 382
- Motion Re: Ninth Report of Committee on Private Members' Bills and Resolutions—Presented (XI, 24-11-2000) 377
- Motion Re: Sixteenth Report of Business Advisory Committee—Presented (XII, 14-12-2000) 267
- National Technical Committee on Neo Natal Case (XII, 11-12-2000) 305-309
- National Telecommunication Consultative Committee (XII, 4-12-2000) 71-72
- One Man Fact Finding Committee (XII, 13-12-2000) 114-115
- Parliamentary Committees—Summary of work - laid (XI, 22-11-2000) 333
- Problems being faced by farmers (XI, 28-11-2000) 305-324
- Public Accounts Committee—Sixteenth Report—Presented (XIII, 20-12-2000) 372
- Public Accounts Committee—(Eighteenth Report)—Presented (XIII, 22-12-2000) 261
- Public Accounts Committee—Seventeenth Report—Presented (XIII, 21-12-2000) 206
- Public Accounts Committee—Sixteenth Report (XIII, 20-11-2000) 372
- Public Accounts Committee—Fourteenth Report—Presented (XIII, 18-12-2000) 295
- Public Accounts Committee—Thirteenth Report—Presented (XII, 14-12-2000) 265-266
- Public Accounts Committee—Twelfth Report—Action taken (XII, 04-12-2000) 309
- Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Sixth to Eighth Report—Presented (XI, 23-11-2000) 381-382
- Sabanayagam Committee Report (XI, 23-11-2000) 341-342
- Standing Committee on Industry—Forty—third Report—Laid (XIII, 21-12-2000) 207
- Standing Committee on Agriculture—Eleventh Report—Presented (XII, 04-12-2000) 310
- Standing Committee on Defence—Seventh, Eighth and Ninth Report—Laid (XIII, 18-12-2000) 296
- Standing Committee on External Affairs—Fourth Report—Presented & Statement on action taken—Laid (XIII, 21-12-2000) 206-207
- Standing Committee on Finance—Eighth and Ninth Reports—Presented (XIII, 22-12-2000) 261
- Standing Committee on Industry—Forty fourth Report—Laid (XIII, 21-12-2000) 207
- Standing Committee on Information and Technology—Fourteenth and Fifteenth Report—Presented (XII, 13-12-2000) 652
- Standing Committee on Information Technology—Thirteenth Report—Presented (XI, 22-11-2000) 334

- Standing Committee on Information Technology—Sixteenth Report — Presented**
(XII, 15-12-2000) 283
- Standing Committee on Labour and Welfare — Seventh to Tenth Reports— Laid**
(XI, 29-11-2000) 407
- Standing Committee on Petroleum and Chemicals**
(XI, 27-11-2000) 355
- Standing Committee on Petroleum and Chemicals — Eleventh Report— Presented**
(XIII, 20-12-2000) 373
- Standing Committee on Petroleum and Chemicals—Tenth Report—Laid**
(XIII, 18-12-2000) 296
- Standing Committee on Petroleum and Chemicals, Eighth Report — Presented**
(XI, 24-11-2000)
- Standing Committee on Railways — Second Report — Presented**
(XII, 05-12-2000) 236
- Standing Committee on Science and Technology, Environment and Forest—Eightieth, Eighty-first and Eighty-second Reports—Presented**
(XII, 13-12-2000) 653-654
- Standing Committee on Transport and Tourism— Forty-fifth Report— Presented**
(XII, 13-12-2000) 654
- Standing Committee on Transport and Tourism—Forty Sixth Report — Laid**
(XII, 14-12-2000) 267
- Standing Committee on Urban and Rural Development — Fifteenth Report — Laid**
(XIII, 21-12-2000) 207
- Study Tour Report**
(XIII, 19-12-2000) 326
- Subramaniam Committee on Jute Industry**
(XIII, 21-12-2000) 110-112
- Talwar Committee**
(XII, 11-12-2000) 1238-1240
- Telephone Advisory Committee**
(XII, 11-12-2000) 1401
- Vigilance and Monitoring Committees**
(XII, 05-12-2000) 160-162
- Commonwealth**
- Expulsion of Fiji from Commonwealth**
(XI, 29-11-2000) 350-351
- Communication Network**
- Broad Band Multimedia Communication Network**
(XII, 11-12-2000) 1195-1196
- Modernisation of Communication Services**
(XII, 11-12-2000) 1139-1142
- Communication System**
- Communication System in Chhattisgarh**
(XII, 11-12-2000) 1208
- Communications Development Programme(s)**
- Communications Development Programmes in Rajasthan**
(XII, 11-12-2000) 1015
- Communications Projects**
- Implementation of Projects**
(XI, 27-11-2000) 90
- Community Development Programme(s)**
- Community Development Programme**
(XI, 21-11-2000) 59-64
- Community Development Scheme**
- Community Development Scheme by SECL**
(XI, 28-11-2000) 199
- Companies**
- 'Z' Group Companies**
(XIII, 22-12-2000) 126-127

- CBI Enquiry in JVG Company**
(XII, 11-12-2000) 709-710
- Control on Non-Banking finance companies**
(XI, 24-11-2000) 115-116
- Delay in Demat by Companies**
(XIII, 22-12-2000) 136-137
- Delay in Payments**
(XI, 24-11-2000) 185-190
- Division of LIC into Four Separate Companies**
(XI, 24-11-2000) 210-211
- Drug manufacturing Companies**
(XI, 21-11-2000) 159
- Income Tax paid by ABCL**
(XIII, 22-12-2000) 176
- Infotech Companies**
(XIII, 22-12-2000) 234-235
- Liquidated Companies**
(XII, 14-12-2000) 28-29
- Loss of Coal Companies**
(XII, 13-12-2000) 277-278
- LPG Cylinder Refilling Companies**
(XIII, 21-12-2000) 33-34
- Merger of Companies**
(XI, 30-11-2000) 87-88
- Monopolisation by Big Companies**
(XII, 11-12-2000) 977-979
- Multinational Companies**
(XIII, 20-12-2000) 265
- NBF Companies**
(XIII, 22-12-2000) 64-65
- Non-Banking Companies in Bihar**
(XI, 24-11-2000) 97-98
- Non-Payment of Dividend**
(XI, 23-11-2000) 316
- Overcharging by Cipla**
(XIII, 19-12-2000) 70
- Performance Reports of Coal Companies**
(XI, 28-11-2000) 275-278
- Prosecution against Companies**
(XI, 1-12-2000) 218
- Registered Companies**
(XIII, 21-12-2000) 94-95
- SEBI Guidelines to listed Companies**
(XI, 1-12-2000) 261-262
- Tyre Manufacturing Companies**
(XII, 11-12-2000) 918-919
- Company Law Board**
- Company Law Board**
(XI, 23-11-2000) 41-42
- Implementation of Company Law Board Decision**
(XI, 23-11-2000) 245-246
- Company Law Settlement Scheme**
- Company Law Settlement Scheme**
(XI, 30-11-2000) 226
- Compassionate Appointment(s)**
- Appointment on Compassionate Grounds in PNB**
(XIII, 22-12-2000) 132-133
- Appointment on compassionate Grounds**
(XII, 5-12-2000) 71
- Jobs to dependents of deceased employees**
(XIII, 18-12-2000) 270
- Compensation**
- Compensation to Air Crash Victims**
(XII, 11-12-2000) 229
- Compensation to Air Victims**
(XII, 14-12-2000) 231-232
- Compensation to Displaced Persons of "Sea Bird Naval Project"**
(XI, 23-11-2000) 203
- Compensation to Farmers Evicted from Army Land in Hyderabad**
(XI, 23-11-2000) 63
- Compensation to farmers for due to National Calamities**
(XI, 27-11-2000) 200

Compensation to Farmers for their Land in Pune (XII, 11-12-2000) 557-558	Computer Education in Gurukuls (XIII, 19-12-2000) 84
Compensation to farmers of distress cell (XIII, 18-12-2000) 154-55	Computer(s)
Compensation to Wards of Deceased Army Personnel of Haryana (XI, 30-11-2000) 134-35	Computer Aided Design Centres (XIII, 21-12-2000) 26-27
Disparity in Payment of Compensation to Families of Deceased Army Personnel (XI, 30-11-2000) 213-214	Computer Hard Disk (XIII, 20-12-2000) 197
Train Accident (XI, 30-11-2000) 170-71	Computer in Devnagri Script (XII, 13-12-2000) 524
Complaints	Computer Institutions (XIII, 20-12-2000) 191
Complaints against Chairman of CMC (XIII, 20-12-2000) 192	Computers to Panchayat (XI, 29-11-2000) 103-104
Complaints against construction/Repair of Post Offices (XIII, 18-12-2000) 147	Funds for Purchase of Computers for Land Records (XIII, 19-12-2000) 190-193
Complaints against HPCL (XIII, 21-12-2000) 184	Import of Mother Boards and Circuit Boards (XI, 1-12-2000) 50
Complaints against the Directors of Madhya Pradesh (XIII, 21-12-2000) 20	Missing of Multi-Media Computer System from AMC, Lucknow (XIII, 21-12-2000) 95-96
Completion Certificates	Operating Computers Injurious to Health (XI, 22-11-2000) 215-216
Completion Certificates (XII, 5-12-2000) 71-72	Purchase of computer by NCCF (XI, 24-11-2000) 53
Component Plan	Computerisation
Special Component Plan (XIII, 20-12-2000) 341-342	Computerisation of Administration (XII, 11-12-2000) 21-22
Compost Manure	Computerisation of Govt. Offices (XI, 22-11-2000) 247-248
Compost Manure (XII, 11-12-2000) 1059	Computerisation of Land Records (XII, 05-12-2000) 139-142
Computer Education	Computerisation of Passport Offices (XII, 11-12-2000) 207-208
Computer Education (XIII, 19-12-2000) 89	Computerisation of Post Offices (XI, 20-11-2000) 81-82
Computer Education (XI, 28-11-2000) 246	
Computer Education (XI, 21-11-2000) 151	

- Computerisation of Public Sector Banks**
(XI, 1-12-2000) 13-19
- Computerisation of Treasuries in Karnataka**
(XII, 11-12-2000) 147
- Computerised Land Records**
(XI, 28-11-2000) 259
- Concor**
- Employees on Deputation in Concor**
(XIII, 21-12-2000) 86-87
- Conference(s)**
- Asia-Pacific Conference**
(XI, 30-11-2000) 38
- Conference on HIV/AIDs held in Durban**
(XI, 29-11-2000) 261-262
- Conference on Innovative Technologies for Rural Water Supply and Sanitation**
(XI, 21-11-2000) 41-43
- G-20 Conference of Finance Ministers**
(XII, 15-12-2000) 116-117
- I.T. Conference**
(XI, 29-11-2000) 324-325
- Indian Road Congress Conference**
(XI, 21-11-2000) 52-55
- World Hindi Conference**
(XI, 28-11-2000) 183
- Constitution**
- Misuse of Article 356**
(XII, 13-12-2000) 34-35
- Need to extend provisions of Sixth Schedule to the Constitution to the Hill areas of Manipur for giving District Councils to the Tribal Dominated hill District of Manipur (MUR 377)**
(XIII, 21-12-2000) 217
- White Paper on Article 356**
(XI, 28-11-2000) 284
- Consumer Courts**
- Complaints in Consumer Courts**
(XIII, 22-12-2000) 183
- Funds to Consumer Courts**
(XII, 15-12-2000) 48
- Grants to District Consumer Courts**
(XII, 11-12-2000) 984-985
- Railway Cases Pending in Consumer Courts**
(XI, 30-11-2000) 89-94
- Consumer Goods**
- Import of Consumer Goods**
(XI, 24-11-2000) 125-127
- Indication of MRP on Consumer Products**
(XI, 24-11-2000) 66-67
- Licensing Norms for Consumer Goods**
(XII, 11-12-2000) 933
- Spurious Consumer Goods**
(XII, 11-12-2000) 969-970
- Consumer Grievance Redressal Commission**
- Consumer Grievance Redressal Commission**
(XI, 1-12-2000) 169
- Consumer Information Centre**
- Consumer Information Centre**
(XIII, 22-12-2000) 159
- Consumer Information Centre**
(XII, 15-12-2000) 77-78
- Consumer Movement**
- Consumer(s) Movement**
(XIII, 22-12-2000) 13
- Consumer Price Index**
- Wholesale Price and Consumer Price Index**
(XII, 15-12-2000) 184-190
- Consumer Welfare Funds**
- Consumer Welfare Funds**
(XI, 24-11-2000) 143
- Consumer(s)**
- Electricity Rates for Consumers Against Cost of Power Generation**
(XII, 04-12-2000) 262

Off-loading of Equity in Consumer and Non-core Industries
(XII, 15-12-2000) 244

Consumption

Consumption of Cotton
(XIII, 21-12-2000) 35-36

Consumption of Cotton
(XI, 30-11-2000) 125-26

Consumption of Coal
(XII, 5-12-2000) 67-68

Production and Consumption of Chemicals Fertilizers
(XII, 05-12-2000) 45-47

Contingency Plan

Contingency Plan to Face Earthquake
(XII, 13-12-2000) 210-211

Contract(s)

Appointment on Contract Basis
(XIII, 21-12-2000) 43-44

Contract Farming & Lane Leasing Arrangements
(XII, 11-12-2000) 1422

Deviation in Contract
(XIII, 19-12-2000) 124-125

Contractors

Maintaining of Contractors' List
(XII, 11-12-2000) 570

Registration of Contractors at Danapur Division
(XII, 14-12-2000) 179-181

Cooperative Societies

Consumer Cooperative Societies in Delhi
(XII, 15-12-2000) 194-196

Development of Cooperative
(XIII, 18-12-2000) 120

Hindustan Samachar Industrial Cooperative Society
(XI, 27-11-2000) 317-318

Production of Handloom by Co-operative Societies
(XI, 23-11-2000) 334-335

Subsidy to Co-operative Societies
(XIII, 21-12-2000) 39

Copra

Need to increase Support Price of Copra from Rs. 5000/- per Quintal (MUR 377)

(XI, 22-11-2000) 479

Corporate Debt

Restructuring of Corporate Debt
(XI, 24-11-2000) 74-75

Corporate Take-Over

Corporate Take-Over
(XII, 15-12-2000) 211-212

Corporatisation

Corporation of Production Units
(XI, 30-11-2000) 190-91

Corruption

Corruption
(XI, 22-11-2000) 79-80

Corruption in Air India
(XI, 23-11-2000) 214

Corruption at Lower Level of Administration
(XIII, 20-12-2000) 106-107

Corruption by DDA Employees/Officials
(XI, 28-11-2000) 207-208

Corruption cases against Engineers
(XIII, 22-12-2000) 61-62

Corruption Charges Against Public Servants
(XI, 22-11-2000) 64

Corruption in Central Coalfields Limited
(XI, 28-11-2000) 262-263

Corruption in Courts
(XII, 14-12-2000) 200

- Corruption in Delhi Police**
(XII, 5-12-2000) 84-85
- Corruption in Hotel Janpath**
(XII, 14-12-2000) 191
- Corruption in I.T.D.C.**
(XII, 14-12-2000) 117-118
- Corruption in ITDC**
(XII, 14-12-2000) 123
- Corruption in MCD.**
(XI, 28-11-2000) 8-16
- Corruption in MTNL**
(XIII, 18-12-2000) 165-66-
- Corruption in NCCF**
(XII, 15-12-2000) 159
- Corruption in Parcel Offices**
(XII, 11-12-2000) 653-654
- Corruption in Super Bazar/NCCF**
(XI, 24-11-2000) 180-181
- Fight Against Corruption**
(XI, 22-11-2000) 254-255
- Pending cases of Corruption/Frauds in
CIL and its Subsidiaries**
(XII, 05-12-2000) 213-218
- Right to Corruption Free Service**
(XII, 13-12-2000) 421-422
- Cotton**
- Ban on Export of Cotton**
(XI, 30-11-2000) 139-140
- BT Cotton Seeds**
(XII, 4-12-2000) 148-149
- Consumption of Cotton**
(XIII, 21-12-2000) 35-36
- Consumption of Cotton**
(XI, 30-11-2000) 125-26
- Cost of Cotton Production**
(XII, 11-12-2000) 108-109
- Establishment of Cotton Technology
Mission**
(XII, 11-12-2000) 1244-1245
- Export Quota of Cotton**
(XIII, 21-12-2000) 185
- Procurement of Cotton by CCI**
(XI, 23-11-2000) 365-368
- Procurement Price of Cotton**
(XI, 23-11-2000) 349-351
- Production of Cotton**
(XI, 20-11-2000) 129-130
- Supply of Poisonous Cotton Seeds**
(XI, 20-11-2000) 25-27
- Cotton Growers**
- Credit to Cotton Growers**
(XII, 15-12-2000) 44-45
- Incentives to Cotton Growers**
(XIII, 18-12-2000) 119-20
- Cotton Mills**
- Financial Institutions Loan to Cotton Mills**
(XII, 15-12-2000) 227
- Production Cost of Cotton Mills**
(XI, 30-11-2000) 232-234
- Short-term Loans to Cotton Mills**
(XII, 15-12-2000) 49-50
- Cotton Procurement Centre**
- Opening of Cotton Procurement Centres**
(XI, 23-11-2000) 218
- Counsel**
- Establishment of Counsel**
(XIII, 20-12-2000) 253-254
- Court(s)**
- Cases of Senior Citizens**
(XI, 30-11-2000) 66-70
- Consumer Courts**
(XII, 11-12-2000) 60-62
- Hearing in Prison**
(XI, 23-11-2000) 213
- Judges in Nagaland Courts**
(XII, 11-12-2000) 612
- Need for a separate capital and High court
for the State of Haryana(MUR 377)**
(XI, 28-11-2000) 330

- Need to set up Bench of High Court at Trivandrum, Kerala at the earliest (MUR 377)**
(XIII, 20-12-2000) 403
- Pending Cases**
(XI, 23-11-2000) 258-268
- Pending cases in various Courts**
(XII, 11-12-2000) 473-474
- Postponement of Hearings**
(XII, 11-12-2000) 698
- Setting up of High Courts**
(XI, 30-11-2000) 118
- Special Courts for Sex Related Crimes**
(XII, 11-12-2000) 552
- Special Courts for Violation of Environmental Laws**
(XI, 20-11-2000) 185-186
- Vacant Posts of Judges in High Courts**
(XI, 23-11-2000) 308-309
- Vacation of Santushti Complex**
(XI, 30-11-2000) 61-62
- Violation of Court Directives on Processions**
(XI, 21-11-2000) 165
- Women Courts**
(XI, 23-11-2000) 121-122
- Credit Policy**
- Credit Policy of RBI**
(XIII, 22-12-2000) 172-173
- Full Year Credit Policy**
(XIII, 22-12-2000) 131-132
- Credit Rating Agency**
- Rating on Standard and Poor's**
(XI, 24-11-2000) 169-170
- Credit Schemes**
- Credit Schemes**
(XI, 24-11-2000) 254-262
- CRF**
- Setting up of C.R.F.**
(XI, 20-11-2000) 27-28
- Critical Infrastructure Balance Scheme**
- Critical Infrastructure Balance Scheme**
(XIII, 22-12-2000) 186-187
- Crop Insurance Scheme(s)**
- Crop Insurance Scheme**
(XIII, 18-12-2000) 72
- Crop Insurance Scheme**
(XI, 20-11-2000) 176-177
- Crop Insurance share to States**
(XII, 4-12-2000) 129-130
- Crop Oriented Schemes**
(XII, 4-12-2000) 73-74
- National Crop Insurance Scheme**
(XI, 27-11-2000) 78-80
- Need to ensure that Farmers of Gujarat get amount due to them under Crop Insurance Scheme (MUR 377)**
(XII, 04-12-2000) 326-327
- Crops**
- Crops Damaged in Drought Hit States**
(XI, 20-11-2000) 13-16
- Damage Caused to Crops**
(XII, 04-12-2000) 275-276
- Effect of Fly Ash on Crops**
(XIII, 18-12-2000) 156
- Interim relief to Kerala for damage to crops**
(XII, 4-12-2000) 187-188
- Loss of crops due to scarcity of water**
(XIII, 18-12-2000) 117-18
- Loss to Kharif Crops in Orissa**
(XI, 20-11-2000) 144-145
- Production of Cash Crops**
(XIII, 22-12-2000) 99-101
- Promotion of specific area crop varieties**
(XIII, 18-12-2000) 183-84
- Use of the Transgenic Crops and Pesticides**
(XII, 05-12-2000) 141-144

CRPC

Amendment in CRPC
(XII, 5-12-2000) 81

CRSP

Construction of Lavatories under CRSP
(XI, 21-11-2000) 258

Crude Oil

Availability of Crude Oil
(XI, 23-11-2000) 58-60

Crude Oil

(XII, 14-12-2000) 25-26

Crude Oil from Mumbai High
(XII, 11-12-2000) 679-680

Import of Crude Oil
(XI, 23-11-2000) 320-322

Licence for Exploration of Crude Oil
and Gas
(XI, 30-11-2000) 32-33

Production of Crude Oil in Assam and
Gujarat
(XII, 14-12-2000) 242-244

Production/Import of Crude Oil and
Impact of price Rise
(XI, 23-11-2000) 12-15

Survey for Crude Oil Reserves In Orissa
(XII, 11-12-2000) 617

CSD

Reinstatement of Labourers in CSD
(XIII, 21-12-2000) 148

CSIR

Closure of Laboratories under CSIR
(XIII, 19-12-2000) 235-238

Incentives to Research Development
(XIII, 19-12-2000) 177-178

National Laboratories under CSIR
(XIII, 19-12-2000) 49-50

Reduction in Outlay on CSIR
(XI, 21-11-2000) 143-144

Scientists Charge Against CSIR Labs
(XI, 21-11-2000) 266

Scientists of National Institutes of CSIR
(XII, 13-12-2000) 117

CSMRS

Financial Irregularities in CSMRS
(XIII, 20-12-2000) 162

CSS

Cadre Review of CSS
(XII, 13-12-2000) 359-360

CSS Officers
(XIII, 20-12-2000) 131-133

Inequity between Officers of CSS and
AFHQCS
(XIII, 21-12-2000) 110

Promotions in CSS
(XII, 11-12-2000) 404-405

CSSO

Merger of CISF and CSSO
(XII, 13-12-2000) 236

CTBT

C.T.B.T.
(XI, 29-11-2000) 292-299

Cuba

Indo-Cuba Agreement for Health Care
(XII, 13-12-2000) 554-555

Indo-Cuba Scientific Collaboration
(XII, 13-12-2000) 139-140

Cultural Equipments

Records of Cultural Equipments
(XIII, 21-12-2000) 163

Smuggling of Indian Cultural Equipments
(XI, 23-11-2000) 374-375

Cultural Fund

National Cultural Fund
(XII, 11-12-2000) 597-598

Cultural Institutions

Funding to Cultural Institutions
(XI, 23-11-2000) 110-121

Cultural Schemes

Participation of Voluntary Organisations
in Cultural Schemes
(XI, 23-11-2000) 91

Culture

Art and Culture Development of Adivasis
(XII, 11-12-2000) 576-580

Promotion of Hindi Indian Culture
(XI, 29-11-2000) 214-216

Protection of Tribal Language and Culture
(XI, 28-11-2000) 93-94

Currency

Circulation of Fake Note of Rs. 500
(XI, 24-11-2000) 218

Enhancement of Foreign Currency
(XII, 15-12-2000) 113

Minting of Coins
(XI, 24-11-2000) 300-301

Proposal from Bangladesh to Have
Common Currency
(XII, 15-12-2000) 133

Rs. 1000 Denomination Currency Note
(XI, 24-11-2000) 270-271

Sale of Dollars
(XI, 1-12-2000) 87-88

Shortage of Small Denomination Notes
and Coins
(XII, 11-12-2000) 995

Smuggling of Fake Currency Notes
(XI, 1-12-2000) 270-271

Soiled Notes
(XII, 11-12-2000) 802-803

Value of Rupee
(XI, 24-11-2000) 43-44

Custodial Deaths

Custodial Deaths
(XI, 21-11-2000) 183-184

Customer Services

Improvement in Customer Services
(XI, 20-11-2000) 329-330

Customs Department

Revolvers/Pistols seized by Customs
(XI, 1-12-2000) 149

Security to Customs and Excise Officers
(XI, 24-11-2000) 155-156

Smuggled Goods and Currency Seized by
the Customs Department
(XII, 11-12-2000) 780-782

Customs Duty

Abolition of Custom Duty on
Cyclosporine
(XI, 22-11-2000) 98-99

Exemption in Customs Duty on Import of
V-SAT in KU Band
(XIII, 22-12-2000) 143

CUTE

Installation of Cute
(XII, 14-12-2000) 101

CVC

CVC Inquiry Against INSDOC
(XIII, 19-12-2000) 62

Interim Report by C.V.C. on Defence
Deal
(XI, 23-11-2000) 62

Investigation by CVC
(XII, 13-12-2000) 494-495

Time Limit for Action on CVC Report
(XII, 11-12-2000) 166-167

CWC

CWC Report on water management
(XI, 29-11-2000) 264-266

Storage Capacity of FCI/CWC
(XI, 24-11-2000) 34-40

Cyber Cafe

Indo-US agreement on Cyber Cafe
(XI, 29-11-2000) 231

Cyber Crime(s)**Cyber Crimes**

(XI, 29-11-2000) 283-284

Setting up of Cyber Crime Research and
Development Units

(XI, 28-11-2000) 69

Cyber Fairs

Cyber Fairs by ITPO

(XIII, 22-12-2000) 205

Cyber Regulation

Cyber Regulation

(XI, 22-11-2000) 249-251

Cyberspace

Cyberspace Partnership

(XI, 28-11-2000) 277-278

Cycle Corporation of India

Cycle Corporation of India Ltd

(XI, 1-12-2000) 183-184

Revival of Cycle Corporation of India

(XI, 24-11-2000) 68

Dadra and Nagar Haveli

Powers to Panchayats in Daman and Diu
and Dadra and Nagar Haveli

(XIII, 19-12-2000) 36-37

Daily Wagers

Appointment of Daily Wagers

(XII, 13-12-2000) 540

Daily Wages Workers in DAVP

(XIII, 22-12-2000) 98-99

Dairy Development

Dairy Development Technology Mission

(XII, 4-12-2000) 51-53

Development of Dairy and Animal
Husbandry

(XI, 20-11-2000) 93-94

Dairy Outlets

Sale of fruits and vegetables at dairies
outlets

(XII, 4-12-2000) 139-140

Dairy Products

Availability of Milk and Butter

(XI, 27-11-2000) 88-89

Import of Milk Products

(XI, 1-12-2000) 201-202

Indigenous Manufacturers of Milk and
Milk Products

(XI, 20-11-2000) 99-100

Production of Cow Milk

(XII, 11-12-2000) 111-112

Production of Milk in Bihar

(XII, 11-12-2000) 1176-1177

Synthetic Milk

(XII, 11-12-2000) 178

Dairy Projects

Performance of Dairy Projects

(XII, 11-12-2000) 1173

Dam(s)

Bargi Dam

(XIII, 20-12-2000) 154

Bargi Dam(s)

(XI, 29-11-2000) 306-308

Clearance to Pshir Dam Project

(XII, 11-12-2000) 148

Construction of a Dam

(XII, 11-12-2000) 212-213

(XI, 29-11-2000) 163, 316-320

Damage to Koyana Dam

(XII, 11-12-2000) 401-402

Damages of Dams (XI, 29-11-2000) 182-183	Computerised Land Records (XI, 28-11-2000) 259
Mullaperiyar Dam (XI, 22-11-2000) 110-111	Creation of Posts in Education Department of Daman and Diu (XI, 28-11-2000) 96
Multipurpose Dams (XI, 29-11-2000) 301-305	Enrichment of Degraded Forests in Daman & Diu (XII, 11-12-2000) 1157-1158
Narmada Dam (XI, 22-11-2000) 187	Funds for Bridges in Daman and Diu (XI, 27-11-2000) 250-251
Need for early construction of masan Dam Project to check floods in North Bihar (MUR 377) (XIII, 20-12-2000) 400-401	Girls Hostels in Daman & Diu (XII, 13-12-2000) 122
ONG River Dam Project (XII, 13-12-2000) 378	Indian Reserve Batallion in Daman and Diu (XII, 5-12-2000) 87
Pagladia Dam (XII, 11-12-2000) 162-163	Krishi Vigyan Kendra in Daman and Diu (XII, 4-12-2000) 224
Power Generation through Small Dams (XII, 11-12-2000) 1045-1047	Medical Facilities to Daman and Diu (XII, 11-12-2000) 188-190
Raising the height of Almati Dam (XIII, 18-12-2000) 271-73	Need to ensure early construction of a new bridge connecting Nani Daman and Moti Daman in Daman and Diu (MUR 377) (XII, 13-12-2000) 688
Rani Awanti Bai Sagar Dam (XI, 22-11-2000) 80	Need to Release Funds for Village and District Panchayats in Union Territory of Daman and Diu As per recommendations of Finance Commission (MUR 377) (XI, 22-11-2000) 479-480
Sardar Sarovar Dam (XII, 13-12-2000) 522-524, 526-527 (XII, 13-12-2000) 543-544 (XIII, 20-12-2000) 126-128 (XI, 29-11-2000) 75-77	Powers to Panchayats in Daman and Diu and Dadra and Nagar Haveli (XIII, 19-12-2000) 36-37
Tehri Dam Project (XII, 4-12-2000) 58	Primary Schools in Daman and Diu (XII, 13-12-2000) 215-216
World commission on Dams (XI, 29-11-2000) 366-367	Projects for Daman and Diu (XIII, 19-12-2000) 203
Daman & Diu	Uncultivable land in Daman and Diu (XII, 4-12-2000) 96-97
Ad-hoc workers in Daman and Diu (XI, 28-11-2000) 207	

DANICS

Pay Scales for DANICS/DANIPS
(XI, 21-11-2000) 137-138

DANIPS

Pay Scales for DANICS/DANIPS
(XI, 21-11-2000) 137-138

DAP

Increase in the Rate of DAP
(XII, 05-12-2000) 170

Data Project

Data Post-2001 Project
(XII, 11-12-2000) 1033

DAVP

Advertisements Released by DAVP
(XI, 24-11-2000) 96-97

Closing of Film Development and DAVP
(XII, 11-12-2000) 69-70

Daily Wages Workers in DAVP
(XIII, 22-12-2000) 98-99

DDA

Allotment of Land to AIIMS/Institutions
(XI, 28-11-2000) 300-301

Assured Carrier Promotion Scheme
(XI, 21-11-2000) 63-64

Conversion of Flats from Lease Hold to
Free Hold
(XII, 13-12-2000) 151-152

Corruption by DDA Employees/Officials
(XI, 28-11-2000) 207-208

Irregular Payments by DDA
(XIII, 19-12-2000) 241

JJ Clusters on DDA Land
(XI, 21-11-2000) 50

Officers/Employees in DDA
(XII, 13-12-2000) 173-174

Permission to DDA for Construction of
New Colonies
(XII, 11-12-2000) 702-703

Surplus Staff in DDA
(XIII, 19-12-2000) 118-120

Transfer policy in DDA and Slum Wing
(XI, 21-11-2000) 167-168

De-Addiction Centres

De-Addiction
(XII, 11-12-2000) 378-382

De-Addiction Centres
(XI, 22-11-2000) 228-232

Death Penalty

Death Penalty
(XIII, 20-12-2000) 253

Debt

Debt Burden of Various States
(XII, 15-12-2000) 163-166

External Debt
(XII, 11-12-2000) 824-825

Debt Management Office

Debt Management Office
(XIII, 22-12-2000) 195-196

Debt Recovery Tribunals

Debt Recovery Tribunals
(XII, 15-12-2000) 162

Defence

Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61

Acquisition of Defence Equipments from
Russia
(XI, 23-11-2000) 273-274

Aerosports Discipline of Defence
(XIII, 21-12-2000) 78-79

Ammunition Boxes Found in Railway
Wagon
(XII, 11-12-2000) 616

Anomalies in Short Service Scheme of
IAF
(XI, 30-11-2000) 41

Arun Singh Committee on Defence
Management
(XIII, 21-12-2000) 10-11

Cases Against Defence Personnel

(XI, 30-11-2000) 45-46

Defective Ammunitions procured from Russia

(XII, 14-12-2000) 73

Defence Co-operation with South Africa

(XI, 23-11-2000) 274

Defence Equipments to Algeria

(XI, 23-11-2000) 170

Defence Land in Bihar

(XI, 30-11-2000) 64-65

Discrepancy in Issuance of I-Cards to non-Gazetted Employees of Defence

(XI, 23-11-2000) 83-84

Excess Funds Remitted by Naval and Air Headquarters

(XII, 14-12-2000) 240

Funding of Defence Projects by France

(XIII, 21-12-2000) 28

Health Care of Defence Employees

(XI, 30-11-2000) 196-97

Impacts of US Sanctions on Defence Projects

(XII, 14-12-2000) 145-146

Inquiry into Defective Mine Bodies

(XI, 23-11-2000) 242-245

Interim Report by C.V.C. on Defence Deal

(XI, 23-11-2000) 62

Irregularity in Appointment of Assistants in Defence

(XII, 11-12-2000) 618-619

Manufacturing of Sub-Standard Gun Barrel by Field Gun Factory

(XI, 23-11-2000) 325-327

Missing of Ammunition Wagon

(XI, 30-11-2000) 33-34

Notice from NHRC to Defence

(XIII, 21-12-2000) 101-102

Pay and Allowances for Defence Forces

(XI, 23-11-2000) 203-204

Pending Cases of Defence Personnel

(XI, 23-11-2000) 38-39

Photographs of Indian Defence Posts by Pak Surveillance Aircraft

(XII, 11-12-2000) 641-642

Private Participation in Defence Sector

(XI, 23-11-2000) 125-130

Purchase of Defence Materials

(XII, 11-12-2000) 513

Purchase of Tanks

(XI, 23-11-2000) 229-231

Reinstatement of Defence Employees

(XII, 14-12-2000) 223

Rescue Facilities at Submarines

(XI, 30-11-2000) 172-73

Review of Functioning of Institute of Defence Studies and Analysis

(XII, 11-12-2000) 41

Setting up of Tri-Service Command

(XII, 14-12-2000) 155-156

Spares for AK-47s from Bulgaria

(XII, 14-12-2000) 167

Strategic Restraint Regime

(XII, 11-12-2000) 407-408

Unspent Defence Budget

(XI, 23-11-2000) 344

Upgradation of Surveillance Equipments

(XII, 14-12-2000) 74

Use of Nasik Defence Airport for Civil Purposes

(XI, 30-11-2000) 237

Defence Projects**Pending Projects in Defence Sector**

(XII, 14-12-2000) 117

Deforestation**Effect on Environment due to Deforestation**

(XI, 27-11-2000) 329-330

Felling of trees

(XIII, 18-12-2000) 241-42

Delegation

High Powered Delegation to Singapore
(XII, 13-12-2000) 587-589

Delhi

Amendments in Delhi Land Reforms Act,
1954
(XI, 21-11-2000) 43-44

Arrests against Warrant in Delhi.
(XI, 21-11-2000) 90

Ban on Tinted Glass on Vehicles in Delhi.
(XI, 28-11-2000) 94

Closing down of various small and cottage
Industries due to non-revision of the
Master plan of Delhi (C.A.)
(XI, 24-11-2000) 326-364

Complicity of Police in Crimes in Delhi
(XI, 21-11-2000) 174-178

Condition of I.P. Thermal Power Station,
Delhi
(XII, 04-12-2000) 261-262

Construction of Third Ring Road Around
Delhi
(XIII, 19-12-2000) 91-92

Consumer Cooperative Societies in Delhi
(XII, 15-12-2000) 194-196

Daily Flight from Ranchi to Delhi
(XII, 11-12-2000) 651-653

Delhi in Seismic Zone
(XIII, 19-12-2000) 188-189

Development of Wasteland in Delhi
(XI, 21-11-2000) 165-166

Development/Beautification of Delhi
(XIII, 19-12-2000) 313-314

Direct Flight from Delhi to Bhuj
(XIII, 21-12-2000) 138

Encroachment of Land in Delhi
(XI, 21-11-2000) 323-324

Foreign Nationals Residing in Delhi
(XIII, 19-12-2000) 195

Illegal cutting of trees in Delhi
(XII, 4-12-2000) 189

Land reserved for Post Offices in Delhi
(XII, 04-12-2000) 302-303

Law and Order in Delhi
(XII, 5-12-2000) 89

Master Plan of Delhi
(XIII, 19-12-2000) 142-147

Need to provide stoppage of trains at
Mandawali Railway Halt and also
construct Halts at Nand Nagri and
Dharpura Ajitnagar in Delhi
(XII, 04-12-2000) 325-326

Newspapers Published from Delhi
(XII, 11-12-2000) 986-988

Opening of More Booking Counters at
Delhi
(XII, 11-12-2000) 703

Out of Order Telephone Lines in Delhi
(XI, 20-11-2000) 193

Polluting Industries in Delhi
(XI, 20-11-2000) 264-265

Pollution free environment in Delhi
(XII, 4-12-2000) 223

Re: Shifting of Industrial Units in Delhi
(XI, 22-11-2000) 348-49,354-55

Recovery of RDX in Delhi
(XI, 21-11-2000) 196-214

Repairing of Tracks at Delhi Railway
Station
(XII, 11-12-2000) 554

Reservation of Tickets by Credit Cards in
Delhi
(XIII, 21-12-2000) 40-41

Restaurants in Green Areas of Delhi
(XII, 13-12-2000) 150

Scarcity of Sugar in Delhi
(XI, 1-12-2000) 64-66

Shifting of Industries from Residential
Areas of Delhi
(XI, 21-11-2000) 170-172

Supply of Electricity from Delhi to Rajasthan (XII, 4-12-2000) 61-62	Demurrage Cost of Import of Diesel (XI, 30-11-2000) 138-39
Supply of Raw Water (XI, 22-11-2000) 310	Demurrage Cost on Imported Diesel (XII, 14-12-2000) 153-154
Terms and Conditions of Service for Delhi University College Teachers (XII, 05-12-2000) 101-102	Dental College(s)
Threat to Delhi to Bio-Medical Wastes (XI, 20-11-2000) 65-66	Setting up of Army College of Dental Sciences (XI, 23-11-2000) 64-65
Unauthorised Construction in Delhi (XI, 21-11-2000) 156	Deportation
Delhi Fire Service	Deportation of Burmese Refugees (XII, 13-12-2000) 180-181
Delhi Fire Service (XI, 21-11-2000) 37	Desert Area
Delhi Milk Scheme	Increase in Desert Area (XIII, 19-12-2000) 129
Losses to Delhi Milk Scheme (XI, 27-11-2000) 135-136	Desert Development Programme
Rise in Price of DMS Milk (XI, 20-11-2000) 228-230	Desert Development Programme (XII, 13-12-2000) 142-143
Demands for Grants	Desert Triangle Scheme
Demands for Supplementary Grants — Budget (General) 2000-2001 (XII, 13-12-2000) 654	Desert Triangle Scheme (XI, 1-12-2000) 230
Supplementary Demands for Grants — Railways (2000-2001) (XII, 13-12-2000) 654	Developed Countries
Supplementary Grants (XIII, 22-12-2000) 111-118	Ayurveda and Homoeopathy in Developed Countries (XI, 29-11-2000) 10-16
Demands for Supplementary Grants — Railways	Developing Countries
Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants — Railways (Res.) (XIII, 20-12-2000) 461-603	Foodgrains to Under Developed/Developing Countries (XI, 24-11-2000) 178
Demurrage Charges	Development Council
Demurrage Charges on Petroleum Products (XI, 30-11-2000) 53	Development Council for Tyre Industry (XII, 11-12-2000) 947
	Development Fund
	Market Development Assistance/Export Development Fund (XII, 15-12-2000) 140-144
	Development Project(s)
	Foreign Assistance for Development Projects (XI, 1-12-2000) 245-254

- Infrastructural Development Project in Rajasthan**
(XI, 24-11-2000) 305-306
- Need to sanction pending projects of KBK districts of Orissa for all-round development of the region**
(XIII, 19-12-2000) 365-366
- Reported -Non-clearance of Development Projects in Various States dues to Forest (Conservation) Act (CA)**
(XIII, 21-12-2000) 208-211
- Road Infrastructure Development Projects**
(XI, 27-11-2000) 99
- Development Schemes**
- Development Schemes for Textiles Sector**
(XI, 30-11-2000) 101-104
- Rural Development Schemes**
(XII, 13-12-2000) 289-290
- DGFASLI**
- Vacant Posts in DGFASLI**
(XII, 13-12-2000) 391-392
- Diamond**
- Diamond digging activity at Khajuraho**
(XI, 27-11-2000) 181
- Export of Diamond**
(XI, 24-11-2000) 119-121
- Resources of Gold and Diamond by Multinationals**
(XI, 20-11-2000) 71-73
- Task Force to Review Cases of Defaults in gold and Diamond Deals**
(XI, 24-11-2000) 199-201
- Diesel**
- Adulteration of Petrol and Diesel**
(XI, 30-11-2000) 237-40
- Demand of Diesel in the First half of the Year**
(XI, 30-11-2000) 159-60
- Demurrage Cost of Import of Diesel**
(XI, 30-11-2000) 138-39
- Demurrage Cost on Imported Diesel**
(XII, 14-12-2000) 153-154
- Diesel Scam**
(XI, 23-11-2000) 335-336
- Diesel Scam**
(XII, 11-12-2000) 553
- Hike in the Price of petrol, Diesel and LPG**
(XI, 23-11-2000) 15-37
- Import of Diesel Locomotives**
(XII, 11-12-2000) 34-35
- Increase in Price of Petroleum, Diesel and Kerosene**
(XI, 30-11-2000) 205-08
- Need to open more petrol/diesel and LPG outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa (MUR 377)**
(XIII, 18-12-2000) 354-55
- Pollution due to Diesel**
(XIII, 21-12-2000) 20-23
- Proposal for Export of Diesel**
(XI, 30-11-2000) 181-82
- Shortage of Petrol, Diesel and LPG in Delhi**
(XII, 14-12-2000) 248
- Supply Quota for Diesel and Petrol to States**
(XII, 11-12-2000) 553-554
- Diplomats**
- Denial of Consular Access to Diplomats**
(XIII, 20-12-2000) 237-238
- Disabled**
- Education Programme for Disabled**
(XI, 28-11-2000) 283
- Identification of Posts for Disabled**
(XII, 13-12-2000) 383
- Integrated Education for Disabled**
(XII, 13-12-2000) 123-125
- National Fund for Disabled**
(XII, 13-12-2000) 384-385

- Reservation in jobs for disables**
(XI, 29-11-2000) 371-372
- Visit of Disabled Persons to Taj Mahal**
(XIII, 21-12-2000) 105
- Welfare of Mentally Disabled Children**
(XIII, 20-12-2000) 234-236
- Workshop on Employment of Disables**
(XIII, 20-12-2000) 112
- Youth Hostels for Disabled Persons**
(XII, 11-12-2000) 1225-1226
- Discussion Under Rule 193**
- Disinvestment of Public Sector Undertakings**
(XIII, 19-12-2000) 384-388
(XIII, 19-12-2000) 389-398
(XIII, 19-12-2000) 396-400
(XIII, 19-12-2000) 397-398
(XIII, 19-12-2000) 396-399
(XIII, 19-12-2000) 377-381
- Discussion under rule 193—disinvestment of Public Sector Undertakings (MUR 193)**
(XIII, 20-12-2000) 406-461
- Loss of Lives and Property due to Floods, Drought and other Natural Calamities in various parts of the country (MUR 193)**
(XI, 30-11-2000) 312—402
- Diseases**
- AIDS Generated Tuberculosis**
(XI, 22-11-2000) 188-189
- Alzheimer disease**
(XI, 29-11-2000) 311-312
- Anti TB Drugs**
(XII, 13-12-2000) 345
- Brain Fever Deaths**
(XI, 22-11-2000) 11—21
- Budgetary Support to Haemophilia**
(XIII, 20-12-2000) 263
- Cardio Vascular Diseases**
(XI, 29-11-2000) 213-214
- Cervical Cancer**
(XIII, 20-12-2000) 282-283
- Children Suffering from Anemia**
(XII, 11-12-2000) 264-266
- Colour Blindness**
(XI, 22-11-2000) 98
- Cure for Epilepsy**
(XIII, 20-12-2000) 254-255
- Deaths Due to Rabies**
(XII, 11-12-2000) 317—321
- Diabetic Cases**
(XI, 22-11-2000) 39-40
- Diseases from Animals**
(XI, 22-11-2000) 277-278
- Epidemic Diseases**
(XI, 29-11-2000) 208—211
- Epilepsy**
(XII, 11-12-2000) 396-397
- Epilepsy Cases**
(XII, 11-12-2000) 189-190
- Eradication of Diseases**
(XII, 13-12-2000) 404—412
- Eradication of Filariasis**
(XI, 22-11-2000) 248-249
- Eradication of Hepatitis-B AIDs and TB**
(XI, 29-11-2000) 35—50
- Eradication of T.B.**
(XII, 11-12-2000) 385-386
- Hepatitis - C**
(XIII, 20-12-2000) 199-200

- Hormonal Disorders**
(XI, 29-11-2000) 323-324
- Incidence of Cancer**
(XI, 29-11-2000) 281-282
- Jhag wale shampoo and toothpaste se cancer**
(XI, 29-11-2000) 282
- Leprosy Afflicted Persons**
(XII, 11-12-2000) 26—28
- Leprosy Eradication**
(XII, 11-12-2000) 210—212
- Mahamari**
(XII, 13-12-2000) 546-547
- Need to initiate time bound programme for eradication of Leprosy from Orissa**
(XII, 04-11-2000) 330-331
- Need to provide Financial assistance to Government of Madhya Pradesh for providing relief to the people affected by malaria epidemic in tribal dominated districts of State (MUR-377)**
(XI, 28-11-2000) 329-330
- New Viruses**
(XII, 13-12-2000) 519-520
- Parkinsons and Brain Disease**
(XII, 11-12-2000) 9-10
- Policy on Control and Treatment of Occupational Diseases**
(XII, 11-12-2000) 259
- Proposal from Karnataka for Malaria and Leprosy**
(XI, 22-11-2000) 210
- Red fever (Leptospirosis)**
(XI, 29-11-2000) 220—222
- Report on Dropsy**
(XI, 22-11-2000) 315-316
- Sexually Transmitted Diseases**
(XII, 11-12-2000) 466-467
- Special Treatment to AIDS and Hepatitis 'B'**
(XII, 11-12-2000) 5-6
- Surveillance mechanism to check viral disease**
(XI, 22-11-2000) 210-211
- Survey regarding Tuberculosis**
(XIII, 20-12-2000) 102-103
- Thyroid Diseases**
(XI, 22-11-2000) 82
- Typhoid and Malaria**
(XI, 22-11-2000) 238—240
- Vaccine/Drug for Hepatitis-B**
(XII, 11-12-2000) 460-461
- WHO Assistance for implementation of Rabies Control Programme**
(XIII, 20-12-2000) 182-186
- Disinvestment**
- Disinvestment of PSUs**
(XI, 24-11-2000) 276—284
- Disinvestment of PSUs**
(XI, 24-11-2000) 276-284
- Disinvestment of State Owned Oil Companies**
(XI, 24-11-2000) 172-173
- Disinvestment Commission**
(XI, 1-12-2000) 254
- Disinvestment in Air India and Indian Airlines**
(XI, 24-11-2000) 209
- Disinvestment in Fertiliser Units**
(XI, 1-12-2000) 75-76
- Disinvestment in Hindustan Cables and Hindustan Latex Ltd.**
(XII, 11-12-2000) 997
- Disinvestment in Maruti Udyog Limited**
(XI, 1-12-2000) 1-12

Disinvestment in Oil Companies
(XI, 24-11-2000) 235-236

Disinvestment in PSUs
(XII, 15-12-2000) 314-33

Disinvestment in Public Sector Undertakings
(XII, 11-12-2000) 51-53

Disinvestment in Public Sector Undertakings
(XII, 15-12-2000) 171-172

Disinvestment in Rashtriya Ispat Nigam
(XI, 24-11-2000) 212-213

Disinvestment of BSNL
(XII, 11-12-2000) 1007

Disinvestment of IBP
(XIII, 21-12-2000) 120-121

Disinvestment of NALCO and RSP
(XIII, 22-12-2000) 84-85

Disinvestment of Shares of VSNL and MTNL
(XII, 11-12-2000) 1159

Disinvestment Plan for State Public Sector Undertakings
(XIII, 22-12-2000) 124

Distribution of Disinvestment Proceeds
(XI, 1-12-2000) 124

Need not to Disinvest the Profit Making Public Sector Undertakings including Hindustan Zinc Limited in Rajasthan (MUR-377)
(XIII, 21-12-2000) 213

Pending Proposals of Disinvestments
(XI, 24-11-2000) 98-99

Power Companies Identified for Disinvestment
(XIII, 22-12-2000) 130-131

Process of Disinvestment
(XII, 15-12-2000) 189/192

Displaced Persons

Compensation to Displaced Persons of "Sea Bird Naval Project"
(XI, 23-11-2000) 203

Employment to Displaced Persons
(XI, 23-11-2000) 378-379

Disposal of Cases

Negligence in Disposal of Cases
(XIII, 21-12-2000) 49-50

District Offices

One Man District Offices
(XII, 15-12-2000) 229/233

Dividends

Non-Payment of Dividend
(XI, 23-11-2000) 316

Payment of Dividends by Public Sector Undertakings
(XII, 15-12-2000) 67-76

Unclaimed Deposits and Dividends of Investors
(XIII, 22-12-2000) 95-96

Unpaid/Unclaimed Dividends
(XI, 23-11-2000) 272-273

Doctors

Doctors in Rural Areas
(XII, 13-12-2000) 91-92

Harassment of Indian Doctors
(XIII, 20-12-2000) 121

Scarcity of Doctors in Hospitals in Delhi
(XI, 22-11-2000) 255-256

Documentary Films

Exhibition of Documentaries
(XI, 1-12-2000) 216-217

Film on the Life of Dr. Bhimrao
(XIII, 22-12-2000) 170

Short Documentaries
(XII, 15-12-2000) 212

Dolphin

Safety of Dolphin Population
(XII, 11-12-2000) 112-113

Domestic Servants

Casual Labourers Working as Domestic Servants
(XII, 14-12-2000) 160

- Domestic Workers**
(XI, 22-11-2000) 318-319
- Doordarshan**
- Bhojpuri Programmes on DD**
(XIII, 22-12-2000) 36-37
- CBI Raids on Premises of DD Officials**
(XII, 11-12-2000) 949-952
- Charged Cricket Players on DD**
(XI, 1-12-2000) 118
- Code of Conduct for Metro Channel**
(XIII, 22-12-2000) 144—146
- Commissioned Programmes of Doordarshan**
(XI, 1-12-2000) 255
- Commissioning of DD/AIR Kendras**
(XII, 11-12-2000) 812—814
- Cuttak Doordarshan, Orissa**
(XII, 11-12-2000) 928
- DD Serials**
(XII, 11-12-2000) 817-818
- DD Sports Channel as Pay Channel**
(XI, 1-12-2000) 119-120
- Doordarshan Centre in Karnataka**
(XIII, 22-12-2000) 161
- Doordarshan Correspondents**
(XI, 1-12-2000) 167-168
- Doordarshan Kendras in West Bengal**
(XI, 24-11-2000) 113-114
- Doordarshan/AIR Stations**
(XIII, 22-12-2000) 97-98
- Doordarshan/AIR Stations in Assam**
(XII, 15-12-2000) 140
- Doordarshan/Akashvani Kendras**
(XII, 15-12-2000) 117-118
- DTH Telecast**
(XI, 1-12-2000) 172—175
- Films on DD**
(XI, 24-11-2000) 103-104
- Income Earned by DD**
(XI, 24-11-2000) 139
- Irregularities in Doordarshan**
(XIII, 22-12-2000) 174
- Kashmiri Channel on DD**
(XI, 24-11-2000) 108
- Launching of new D.D. Channels**
(XI, 24-11-2000) 178
- Modernisation of DD**
(XIII, 22-12-2000) 56
- News Gathering Station at Vijayawada**
(XI, 24-11-2000) 266
- Quality of Doordarshan Programmes**
(XI, 1-12-2000) 227
- Regional News From Ranchi, DD**
(XIII, 22-12-2000) 69
- Setting up of DD/AIR in Gujarat**
(XII, 11-12-2000) 959-960
- Telecast of Metro Channel**
(XI, 1-12-2000) 167
- Telecast of Sydney Olympic Games**
(XI, 1-12-2000) 136
- Telecasting of Regional Language Films**
(XI, 1-12-2000) 43-44
- Double Taxation Avoidance Treaty**
- Double Taxation Avoidance Treaty (DTAT)**
(XII, 15-12-2000) 29-30
- Dowry Death**
- Dowry Death Cases**
(XIII, 19-12-2000) 210
- DPEP**
- Expansion of DPEP in Gujarat.**
(XI, 21-11-2000) 65-66
- Funds for DPEP**
(XIII, 19-12-2000) 247—251
- Dr. B.R. Ambedkar**
- Samadhi Sthal of Dr. B.R. Ambedkar**
(XII, 13-12-2000) 476—480

Drainage System

Need to provide financial assistance to Government of Bihar for drainage of water logging in Munghyr Parliamentary Constituency (MUR 377)
(XII, 14-12-2000) 287-288

Need to provide Financial Assistance to Government of Uttar Pradesh for providing proper drainage system in Moradabad (MUR 377)
(XII, 13-12-2000) 691

DRDAs

MPs as President of DRDA
(XI, 28-11-2000) 278-279

Staffing Pattern of DRDAs
(XII, 5-12-2000) 72-76

Drinking Water

Conversion of Sea Water into Portable Water
(XI, 28-11-2000) 300

Drinking Water
(XI, 28-11-2000) 161-168

Drinking Water
(XIII, 19-12-2000) 301-303

Drinking Water in Coastal Areas
(XI, 21-11-2000) 317-319

Drinking Water Projects
(XIII, 19-12-2000) 68

Drinking Water Projects in Bihar
(XI, 24-11-2000) 171

Drinking Water Projects in Karnataka
(XI, 28-11-2000) 193-194

Drinking Water Projects with Assistance of Japan
(XIII, 19-12-2000) 157-161

Drinking Water Schemes
(XI, 21-11-2000) 224-225

Drinking Water under PMGY
(XIII, 19-12-2000) 127

Drinking Water/Irrigation Projects
(XII, 13-12-2000) 233

Foreign Aid for Drinking Water Projects
(XII, 5-12-2000) 68-69

Funds for Drinking Scheme
(XII, 13-12-2000) 174-175

Need to sanction special funds to tackle acute drinking water problem in the Peddapalli Parliamentary Constituency, Andhra Pradesh (MUR 377)
(XII, 04-11-2000) 329

Need to take steps for implementation of Yamuna water agreement to solve the drinking water problem in Churu district of Rajasthan (MUR 377)
(XIII, 20-12-2000) 400

Need to take steps to solve acute drinking water problem in Ajmer district, Rajasthan (MUR 377)
(XIII, 19-12-2000) 365

Provision of Drinking Water in Drought Prone Areas
(XII, 13-12-2000) 53-56

Rajiv Gandhi Drinking Water Mission
(XI, 28-11-2000) 213-214

Rajiv Gandhi Drinking Water Mission
(XI, 28-11-2000) 209-210

Rajiv Gandhi Drinking Water Mission
(XI, 21-11-2000) 9-11

Scheme by UNDP and India for Sanitation and Drinking Water
(XIII, 20-12-2000) 83-84

Supply of Drinking Water
(XIII, 21-12-2000) 100

Transportation of Fodder and Drinking Water to Rajasthan
(XII, 14-12-2000) 218

Dropsy

Report on Dropsy
(XI, 22-11-2000) 315-316

Drought Relief

Irregularities in utilising the Drought Relief Fund by State Governments (XIII, 18-12-2000) 261-62

Need to announce special relief package for Rajasthan to tackle the drought situation in the State, particularly in Barmer Parliamentary constituency (MUR 377) (XI, 28-11-2000) 331-332

Need to provide additional financial assistance to Government of Rajasthan for providing relief to the people affected by drought in Banswara Parliamentary Constituency. (MUR-377) (XIII, 18-12-2000) 352-53

Need to sanction special package for the State of Orissa for providing relief to the people affected by drought particularly in ST dominated areas (MUR 377) (XII, 14-12-2000) 285-286

Drug(s)

Abortion Pill RU-486 (XII, 11-12-2000) 208-209

Adulteration in Food and Drugs (XII, 11-12-2000) 389-396

Amendment in Import Drug Provisions (XII, 11-12-2000) 163-164

Anti TB Drugs (XII, 13-12-2000) 345

Ayurveda and Traditional Systems of Medicines (XII, 13-12-2000) 4-11

CBI Uncarths Drug Racket (XI, 22-11-2000) 31-33

Charging High Prices of Drugs (XI, 21-11-2000) 275

Classification of Drugs (XII, 13-12-2000) 553-554

Committee on Drug Abuse Prevention (XIII, 20-12-2000) 240

Data on the Production of Drugs and Pharmaceutical (XI, 21-11-2000) 194-195

Drug Authority/Drug Controller (XIII, 20-12-2000) 141

Drug Import Policy (XI, 21-11-2000) 321-323

Drug manufacturing Companies (XI, 21-11-2000) 159

Drug Trafficking (XI, 1-12-2000) 283-284

Dumping of Drugs by China (XI, 28-11-2000) 155-156

Export Promotion Council for the Drugs (XIII, 19-12-2000) 240

Hathi Committee Report on Essential Drugs (XII, 5-12-2000) 79-80

Import of Drugs under Negative List (XII, 05-12-2000) 153-154

Indo-Brazil Cooperation in Drugs (XII, 13-12-2000) 135

Indo-China Agreement on Life Saving Drugs (XIII, 20-12-2000) 195

Marketing of Bulk Drugs (XI, 28-11-2000) 145-146

Marketing of Drugs (XII, 13-12-2000) 19-27

Menace of Drugs (XIII, 22-12-2000) 192

Need to make available cheap drugs for Treatment of AIDS (MUR 377) (XII, 13-12-2000) 687

Nexus between Drug Smugglers and Scessionists (XI, 28-11-2000) 218-219

Procurement of Drugs and Medicines

(XII, 13-12-2000) 492-493

Seizure of Banned Drugs

(XIII, 22-12-2000) 224-225

Seizure of Drugs

(XI, 21-11-2000) 43-48

Terrorism /Drug Trafficking

(XI, 21-11-2000) 95-96

Testing the Imported Drugs

(XII, 13-12-2000) 84-86

Vaccine/Drug for Hepatitis-B

(XII, 11-12-2000) 460-461

Dry Fruits**Export of Dry Fruits**

(XI, 1-12-2000) 71-72

Dryland**Productivity of Dryland**

(XII, 4-12-2000) 45/47

DSCFDC Ltd.**DSCFDC Ltd.**

(XI, 29-11-2000) 78/82

DTH**Competition due to DTH**

(XI, 1-12-2000) 64

Complaints of Telecasters on DTH Policy

(XII, 11-12-2000) 873-874

DTH Telecast

(XI, 1-12-2000) 172-175

Suggestions made by Foreign Companies on DTH

(XIII, 22-12-2000) 141

Survey on DTH

(XII, 11-12-2000) 49-50

Duty Exemption**Anomalies in Duty Exemption Pass Book Scheme**

(XI, 24-11-2000) 163

Duty exemption for Import of materials used in Knee Surgery

(XI, 1-12-2000) 67

Duty Free Shops**Duty free shop at Cochin Airport**

(XI, 23-11-2000) 380

Opening of Duty Free Shops

(XII, 14-12-2000) 150-151

Restructuring of Duty Free Shops

(XIII, 21-12-2000) 149-150

Duty Structure**Duty Structure on Textiles Export to USA**

(XI, 24-11-2000) 177

DVB**Losses in DVB**

(XII, 4-12-2000) 140

E-Commerce**E-Commerce**

(XI, 22-11-2000) 65-67

E-Mail**E-Mail in Hindi**

(XIII, 19-12-2000) 182

Voting through E-Mail

(XI, 23-11-2000) 96

Earth Caving**Earth Caving Incident in Karnataka**

(XIII, 18-12-2000) 232

EAS**Watershed Component under EAS**

(XII, 13-12-2000) 125-128

ECL**Closure of Mines in ECL**

(XI, 28-11-2000) 216-217

Coal Reserves in Nirsa-Mugma Area of ECL

(XII, 13-12-2000) 266-268

Eastern Coalfield Limited

(XIII, 19-12-2000) 212

Land Acquired by ECL in Jharkhand

(XIII, 19-12-2000) 66-67

Ecology

Medical Waste Poses Eco Risk
(XI, 22-11-2000) 61-62

Threat to Ecology by Exploitation of Minerals
(XI, 27-11-2000) 288-289

Economic Cost

Economic Cost
(XII, 11-12-2000) 845-846

Economic Package

Economic package for Agriculture Programmes
(XII, 4-12-2000) 125

Economic package for Bihar
(XI, 29-11-2000) 381-382

Economic Policies

Economic and Globalisation Policy
(XII, 13-12-2000) 622-623

Economic Policies
(XIII, 22-12-2000) 179

Economic Reforms

Second Generation Reforms
(XII, 15-12-2000) 82-83

Second Generation Reforms
(XIII, 20-12-2000) 146-147

Economic Relations

Indo-US Economic Relations
(XI, 1-12-2000) 42

Economic Value

Concept of Economic Value Addition
(XII, 11-12-2000) 65-66

Economy

Economic Slow Down
(XI, 24-11-2000) 284-285

Impact of Privatisation on Economy
(XIII, 22-12-2000) 235-236

Inflation Rate
(XI, 24-11-2000) 204-205

Oil Pool Deficit and Adverse Impact on Economy
(XI, 30-11-2000) 115-116

Position of Balance of Payment
(XI, 1-12-2000) 215-216

EDCC

Releasing of Funds by EDCC
(XII, 14-12-2000) 249-250

Edible Oil

Import of Edible Oil
(XII, 11-12-2000) 961-962

MRPC Seal on Mustard Oil Packs
(XIII, 22-12-2000) 134-136

Production and Consumption of Vanaspati
(XII, 15-12-2000) 131-132

Testing of Edible Oil
(XI, 24-11-2000) 72

Unfit Stock of Sunola Refined Oil in Super Bazar
(XIII, 22-12-2000) 62-63

Education

Admission of SCs/STs in Educational Academic Institutions
(XI, 23-11-2000) 177

Adult Education
(XI, 28-11-2000) 244-245

Adult Education Scheme
(XI, 21-11-2000) 15-17

Aid for Higher Education
(XI, 29-11-2000) 253-254

Allotment of Land to Education Institutions
(XIII, 19-12-2000) 81-82

Assistance for Education
(XI, 21-11-2000) 224

Awarding of Degrees by Universities
(XI, 28-11-2000) 215

British Students in Educational Institutions
(XIII, 19-12-2000) 214

Conference on Open and Distance Education (XI, 21-11-2000) 288-289	Exemption of Ph. D. Degree holders from NET (XI, 21-11-2000) 107-108
Constitution Amendment Bill for Universal Elementary Education (XII, 13-12-2000) 41-43	Externally Aided educational projects (XI, 29-11-2000) 310-311
Creation of Posts in Education Department of Daman and Diu (XI, 28-11-2000) 96	Financial Assistance for Education Projects (XI, 21-11-2000) 160
Curtailment in Assistance to Educational Institution (XI, 28-11-2000) 191-192	Fixation of Targets in Education during Ninth Five Year Plan (XI, 21-11-2000) 173-174
Development of Primary Education (XI, 21-11-2000) 292-296	Free Education to Girls (XIII, 19-12-2000) 35
Development of Teachers Education Programme (XI, 21-11-2000) 96-99	Higher Education in Rural Areas (XIII, 19-12-2000) 211
Distance Education (XI, 28-11-2000) 206-207	IIT Education (XIII, 19-12-2000) 227-229
District Primary Education Programme (XIII, 19-12-2000) 75-77	Improvement of Educational Standard (XI, 28-11-2000) 221-230
District Primary Education Programme (XIII, 19-12-2000) 245-247	Income Tax Notices to Schools (XI, 1-12-2000) 121
Education of Information Technology (XI, 21-11-2000) 82	Income Tax Notices to Schools (XI, 1-12-2000) 271
Education Programme for Disabled (XI, 28-11-2000) 283	Inspection of Teachers Training Colleges (XI, 21-11-2000) 315-316
Education through TV (XI, 21-11-2000) 151-152	Institute of Advanced Studies in Education (XII, 13-12-2000) 65-66
Educational Certificate for Group 'D' Posts (XIII, 21-12-2000) 52-53	Integrated Water and Sanitation Project in Schools (XIII, 19-12-2000) 264-265
Educational Projects (XII, 13-12-2000) 287-288	Investor Education Centre (XIII, 22-12-2000) 42
Employment Oriented Vocational Education Schemes (XI, 21-11-2000) 3-4	Job Oriented Education (XII, 13-12-2000) 132-134
Engineering Colleges (XI, 28-11-2000) 150-152	Loans for Higher Studies (XI, 1-12-2000) 228
Evaluation of Teachers by Students (XI, 21-11-2000) 172-173	(XII, 15-12-2000) 143-146
	Making Elementary education a Fundamental Right (XI, 28-11-2000) 219-220

- National curriculum for Schools**
(XI, 28-11-2000) 97
- Navodaya/Kendriya Vidyalaya**
(XIII, 19-12-2000) 308-312
- Offer of Free Education from Germany**
(XI, 28-11-2000) 89
- On Line Education**
(XIII, 19-12-2000) 70-71
- Post of Professor in Post Graduate and Degree Colleges**
(XII, 13-12-2000) 197-198
- Pre-Primary Education of Children**
(XII, 13-12-2000) 43-44
- Promotion of Readers**
(XI, 21-11-2000) 67-68
- Publication of Text Books**
(XI, 21-11-2000) 289-290
- Recognition to Engineering Course**
(XI, 21-11-2000) 109
- Reconstruction of School Buildings in Orissa**
(XI, 28-11-2000) 182
- Reduction in Subsidy on Higher Education**
(XI, 21-11-2000) 96
- Reforms in Field of Education**
(XII, 13-12-2000) 273-274
- Religious Education**
(XIII, 19-12-2000) 172-173
- Reservation of Seats in Engineering Colleges**
(XI, 28-11-2000) 159
- Reserved Posts in Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth**
(XII, 13-12-2000) 119-122
- Residential Colleges/Schools**
(XI, 21-11-2000) 166-167
- Setting of Degree Course**
(XI, 21-11-2000) 236-237
- Sex Education at Secondary Level**
(XI, 21-11-2000) 282
- Smart Schools**
(XI, 28-11-2000) 183-184
- Standard of Education**
(XIII, 19-12-2000) 288
- Starting of Degree Courses**
(XI, 21-11-2000) 236-237
- Subsidy on Higher Education**
(XIII, 19-12-2000) 80
- Super Specially Degree Courses**
(XI, 21-11-2000) 162
- Teacher-Pupil ratio in schools and colleges**
(XI, 28-11-2000)
- Teachers Training Institutes in U.P.**
(XI, 28-11-2000) 90
- Technical Institutes**
(XI, 28-11-2000) 186-187
- Training to Primary School Teachers**
(XI, 21-11-2000) 191-192
- Unapproved Technical Colleges and IITs**
(XI, 21-11-2000) 30-31
- Uniform Academic Session in Schools**
(XII, 05-12-2000) 103-104
- Universalisation of primary Education in M.P.**
(XI, 21-11-2000) 163
- Use of Indian Languages in Science Education**
(XII, 05-12-2000) 47-48
- Vacant Posts of Teachers in KVs in Bihar**
(XIII, 19-12-2000) 242-243
- World Bank Assistance for Polytechnic Colleges**
(XI, 28-11-2000) 214-215
- EEC**
- Construction of Agricultural Urban Markets by EEC**
(XII, 11-12-2000) 1147-1148
- Effluents**
- Discharge of Effluents**
(XI, 27-11-2000) 231

EGS

Evaluation of IAY/JRY/EGS
(XII, 5-12-2000) 94-96

Election Commission

Proposals of Election Commission
(XIII, 21-12-2000) 56-59

Election(s)

Compulsory Voting
(XI, 23-11-2000) 214-215

Decrease Percentage of Voting
(XI, 30-11-2000) 239

Election to Committee
(XI, 27-11-2000) 356

Employees on Election Duty
(XII, 14-12-2000) 61-62

Guidelines for Candidates Contesting the Election
(XIII, 21-12-2000) 115-116

Reimbursement of Expenditure incurred on Lok Sabha Election
(XIII, 21-12-2000) 47-49

Voting Through E-Mail
(XI, 23-11-2000) 96

Electoral Reforms

Electoral Reforms
(XI, 23-11-2000) 369-370

Electricity

Agreement for Payment of Electricity Bills
(XIII, 22-12-2000) 228

Allocation of Electricity to Bihar from National Power Grid
(XII, 4-12-2000) 62-63

Capacity of Sugar Mills for Generating Electricity
(XII, 11-12-2000) 1056-1057

Decline in Electricity production
(XI, 27-11-2000) 225-226

Delhi State Electricity Reforms Bill
(XII, 04-12-2000) 230

Electricity from Urban Waste
(XII, 15-12-2000) 217-218

Electricity Rates for Consumers Against Cost of Power Generation
(XII, 04-12-2000) 262

Electricity to Villages through NCES
(XII, 04-12-2000) 241-242

Payment of Telephone and Electricity Bills
(XII, 15-12-2000) 55

Provision of Electricity for Irrigation in Bihar
(XII, 11-12-2000) 1197-1198

Purchase of Electricity from Thermal Power Projects
(XIII, 18-12-2000) 229-30

Supply of Electricity from Delhi to Rajasthan
(XII, 4-12-2000) 61-62

Electrification

Assistance for Electrification Under Kutir Jyoti Programme
(XI, 27-11-2000) 173-174

Electrification of Villages
(XI, 20-11-2000) 207-208

Half an Hour Discussion
(XIII, 18-12-2000) 409-10

Rural Electrification to Bihar
(XIII, 18-12-2000) 188

Un-electrified villages in Assam
(XII, 4-12-2000) 208-210

Electronic Equipment

Electronic Equipment from Keltron
(XII, 14-12-2000) 202-203

Electronic Goods

Export of Electronic Products
(XI, 22-11-2000) 258-259

Smuggling of Synthetic Thread and Electronic Goods
(XI, 1-12-2000) 209-210

Electronic Voting Machine

Electronic Voting Machine
(XI, 30-11-2000) 126

Eleventh Finance Commission

Eleventh Finance Commission
(XI, 24-11-2000) 22-26

Embassies

Recovery of Property Tax from Embassies
(XII, 13-12-2000) 562

Reopening of Missions/Posts Abroad
(XI, 29-11-2000) 328

Employees

Demands of Employees Working in BEL
(XIII, 21-12-2000) 114-115

Employees on Deputation in Concor
(XIII, 21-12-2000) 86-87

Employees on Election Duty
(XII, 14-12-2000) 61-62

Employees Stock Option Plan
(XI, 24-11-2000) 243

Employees Unions of Banks
(XI, 1-12-2000) 185-187

Interim Relief to Employees of PSUs
(XI, 24-11-2000) 65

Need to Transfer the Employees of Coal
India Limited particularly those Posted
in Sensitive Posts for a Long Period
(MUR 377)
(XI, 30-11-2000) 283

Retirement Age of Employees in Major
Ports
(XIII, 21-12-2000) 141-143

Shortage of Employees
(XII, 4-12-2000) 170-171

Employment

Creation of Jobs for SC/ST
(XI, 22-11-2000) 124

Employment Assurance Programme
(XII, 11-12-2000) 169

Employment for Agriculture and Rural
Industries Sector
(XI, 22-11-2000) 270-271

Employment Generation in Armed Forces
(XIII, 21-12-2000) 85-86

Employment on Compassionate Grounds
in Ordinance Factory Maharashtra
(XI, 23-11-2000) 250-251

Employment Opportunities in Foreign
Country
(XI, 22-11-2000) 223

Employment Oriented Vocational
Education Schemes
(XI, 21-11-2000) 3-4

Employment to dependents deceased
postal employees
(XII, 4-12-2000) 155-156

Employment to Displaced Persons
(XI, 23-11-2000) 378-379

Employment to Rural People
(XI, 29-11-2000) 211-212

Employment to Sports Persons
(XIII, 21-12-2000) 180

Generation of Employment
(XII, 11-12-2000) 457-458

Jobs to dependents of deceased employees
(XIII, 18-12-2000) 270

Need to provide employment to the people
whose land has been acquired for
setting up industries in ST dominated
areas of Bharuch Parliamentary
constituency in Gujarat. (MUR 377)
(XIII, 20-12-2000) 399-400

Special Employment Scheme in Bihar
(XII, 11-12-2000) 152-153

Workshop on Employment of Disables
(XIII, 20-12-2000) 112

Employment Exchange(s)

Number of Employment Exchanges
(XII, 13-12-2000) 555-558

Regional Employment Exchange
(XIII, 20-12-2000) 141-142

Employment Scheme

Self Employment Schemes for Tribals.
(XI, 28-11-2000) 221

Special Employment Scheme
(XI, 22-11-2000) 161-164

EMT Service

EMT Service
(XIII, 18-12-2000) 132-33

Encroachment(s)

Encroachment by Hotels
(XII, 05-12-2000) 100

Encroachment in Cantonment Areas
(XII, 14-12-2000) 154-155

Encroachment in Meerut Cantonment
(XII, 14-12-2000) 42-43

Encroachment of Forest Land
(XIII, 18-12-2000) 238-39

Encroachment of Gram Sabha Land
(XI, 21-11-2000) 164

Encroachment of Land in Delhi
(XI, 21-11-2000) 323-324

Encroachment of Railway Land
(XI, 23-11-2000) 212-213

Encroachment on Defence Land
(XI, 30-11-2000) 72-73

**Encroachment/Illegal Construction in
Historical Monuments**
(XI, 23-11-2000) 93-95

**Encroachments/Unauthorised Con-
structions**
(XIII, 19-12-2000) 263-264

Land of AAI under Encroachment
(XI, 30-11-2000) 48-49

Energy

Assessment of Renewable Energy
(XIII, 18-12-2000) 23-30

Energy Efficiency Methods System
(XIII, 18-12-2000) 151-52

Power Generation from Solar Energy
(XII, 11-12-2000) 73-96

Engineering

Recognition to Engineering Course
(XI, 21-11-2000) 109

Engineering Colleges

Affiliation of Engineering Colleges
(XI, 21-11-2000) 159-160

Engineering Colleges in Andhra Pradesh
(XI, 21-11-2000) 144

**Privately owned Engineering and
Technical Colleges**
(XII, 13-12-2000) 44-50

**Vacant Posts of Teachers in Engineering
Colleges of U.P. and Bihar**
(XII, 5-12-2000) 69

Engineers

Corruption cases against Engineers
(XIII, 22-12-2000) 61-62

Enquiry

Enquiry into deaths of Indian Soldiers
(XII, 13-12-2000) 339-340

Enquiry Commission

Enquiry Commission Apointed by Centre
(XIII, 19-12-2000) 176-177

Enquiry Commission Report
(XI, 28-11-2000) 174-175

**Netaji Subhash Chandra Bose Enquiry
Commission**
(XI, 21-11-2000) 13-14

Enquiry Committee

Findings of Enquiry Committee
(XII, 14-12-2000) 248-249

Enquiry Report

**Enquiry Report of Godavari Train
Accident**
(XIII, 21-12-2000) 123-124

Enquiry Report on Gaisal Train Accident
(XI, 23-11-2000) 271-272

Enron

Joint Venture between IOC and Enron International
(XII, 11-12-2000) 35-36

Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)
(XI, 23-11-2000) 424

Need to review the decision to provide guarantee to Enron Company in Dabhol Power Project in Maharashtra (MUR 377)
(XIII, 21-12-2000) 217-218

Entertainment Industry

Entertainment Industry under IDBI Act
(XI, 1-12-2000) 214-215

Power Grid Corporation of India enter in Entertainment Industry
(XI, 20-11-2000) 127

Entrance Fee

Entrance fee for Monuments in Karnataka
(XI, 30-11-2000) 117-18

Entrance Fee for Tourist Spots
(XIII, 21-12-2000) 93

Entrance Fee for Monuments
(XI, 23-11-2000) 368-369
(XII, 14-12-2000) 148

Entrance Fee for Taj Mahal
(XII, 14-12-2000) 203

Entrepreneurs

IDBI Assistance to Entrepreneurs
(XIII, 22-12-2000) 137-140

Environment

Development of environment around Ganga and Yamuna rivers
(XII, 4-12-2000) 43-44

Fraud in Sealed Unit
(XIII, 18-12-2000) 146

Global Warming

(XIII, 18-12-2000) 116-17

Improvement of Environment in NCR
(XII, 04-12-2000) 229-230

Indo-US Joint Consultative Group on Environment
(XII, 11-12-2000) 1157

Policy on Hydro Carbons
(XII, 11-12-2000) 520-521

Preservation of Environment
(XI, 20-11-2000) 231

Protection of Environment in Bihar
(XII, 4-12-2000) 206-207

Environment & Forests

Conservation of Tigers in Zoos and Reserved Forests
(XII, 04-12-2000) 275

Development of Mangrove Forests during Ninth Plan
(XII, 4-12-2000) 36-37

Need to ensure proper implementation of foreign aided afforestation scheme in various pockets of Tamil Nadu (MUR-377)
(XIII, 20-12-2000) 404-405

Preservation of Forests
(XIII, 18-12-2000) 265

Resorts in Forest
(XI, 27-11-2000) 225

Environment Management Plan

Environment Management Plan
(XII, 04-12-2000) 235

Environment Projects

Centrally Sponsored Environment Projects in Sikkim
(XI, 20-11-2000) 229-230

Centrally Sponsored Environmental Projects in Orissa
(XI, 27-11-2000) 306

Environment Task Force

Environment Task Force in States
(XIII, 18-12-2000) 156-157

Environmental Clearance

Environmental Clearance to Varahi
Project
(XII, 11-12-2000) 1061-1062

Environmental Laws

Violation of Environmental Laws by
Private Factories
(XI, 27-11-2000) 179-180

Environmental Problems

Environmental Problems due to Coal
(XI, 20-11-2000) 303-304

Equipments

Anti-Collision Device
(XII, 14-12-2000) 165-166

Anti-Pollution Devices
(XIII, 19-12-2000) 303-304

Equities

Bank Financing on Equities and
Investment
(XII, 15-12-2000) 181-183

Equity Base of NABARD
(XII, 15-12-2000) 138
(XIII, 22-12-2000) 163

Equity by IDBI
(XIII, 22-12-2000) 166

Off-loading of Equity in Consumer and
Non-core Industries
(XII, 15-12-2000) 244

Sale of Equity Holding
(XIII, 22-12-2000) 110

ESIC

E.S.I. Hospital
(XI, 22-11-2000) 269-270

ESI Corporation
(XI, 22-11-2000) 273-274

ESI Hospital

(XI, 29-11-2000) 376-377

ESIC Dues

(XIII, 20-12-2000) 143-144

Investment by ESIC

(XIII, 20-12-2000) 214-215

Number of ESI Hospitals

(XII, 13-12-2000) 471-472

Recovery of dues

(XI, 29-11-2000) 390-391

Workers Covered Under ESI Scheme

(XII, 11-12-2000) 411-414

ESIS Board**ESIS Board**

(XIII, 20-12-2000) 117-118

Essential Commodities

Commodities under Forward Trading
(XI, 1-12-2000) 59-60

Price rise in essential Commodities
(XI, 1-12-2000) 200-201

Prices of Essential Commodities
(XII, 11-12-2000) 63-65

Subsidy on Essential Commodities
(XI, 24-11-2000) 51-52

Estonia

India-Estonia Collaboration on Science
and Technology
(XII, 05-12-2000) 199-200

ETTDC

Electronics Trade and Technology
Development Corporation
(XII, 11-12-2000) 395-396

European Commission

Development of Ports by European
Commission
(XI, 30-11-2000) 144-45

European Community

Funds for Primary Education by European
Community
(XII, 13-12-2000) 173

European Union

Health and family welfare programmes by European Union
(XI, 29-11-2000) 312-313

India-EU Ties
(XI, 22-11-2000) 187-188

Irregularities in Health and Family Welfare Programme of European Union
(XI, 22-11-2000) 314-315

Release of Textile Quota by European Union
(XI, 23-11-2000) 201

Ex-Servicemen

Memorandum from Indian Ex-Servicemen League
(XI, 23-11-2000) 305-306

Pay Fixation of Re-Employed Ex-Servicemen
(XII, 11-12-2000) 202-204

Rehabilitation of Ex-Servicemen
(XIII, 21-12-2000) 70-71

Revised Pension to Widows of Ex-servicemen
(XII, 11-12-2000) 680-682

Examination Centres

SSC Examination Centres
(XI, 29-11-2000) 221-222

Examinations

Examinations of ECO-10 and CS-06
(XII, 05-12-2000) 109-110

Grading system in Examination
(XI, 28-11-2000) 199-200

Excise and Customs

Security to Customs and Excise Officers
(XI, 24-11-2000) 155-156

Settlement Commission for Excise and Customs
(XI, 1-12-2000) 221-222

Show Cause Notice Issued by Excise Department to Railway
(XIII, 22-12-2000) 45-46

Excise Cases

Pending Excise Adjudication Cases
(XII, 11-12-2000) 938-940

Excise Duty

Evasion of Excise Duty
(XII, 15-12-2000) 266

Excise Duty concession to Flood Affected Victims in H.P.
(XI, 24-11-2000) 152-153

Excise Duty on Audio Tapes
(XIII, 22-12-2000) 233

Import Duty/Excise Duty on Oil
(XI, 23-11-2000) 180-181

Misuse of Central Excise Exemption Benefit
(XII, 11-12-2000) 1011-1012

Payment of Excise Duty on Scrap
(XI, 30-11-2000) 245

Exhibition(s)

Exhibition of Documentaries
(XI, 1-12-2000) 216-217

Exhibition-Cum-Convention Centres
(XII, 11-12-2000) 958-959

Exhibitions in Rajasthan
(XI, 22-11-2000) 289-290

Jewellery Exhibitions
(XI, 1-12-2000) 237-240

Reinstallation of Exhibition
(XII, 11-12-2000) 516

EXIM Policy

Impact of New EXIM Policy on Exports
(XI, 24-11-2000) 183-184

New Exim Policy
(XI, 24-11-2000) 184-185
(XII, 11-12-2000) 955-956

Open general licence list
(XI, 29-11-2000) 155-160

Expenditure

Amount Spent on Paying Homage and Other Programmes
(XII, 13-12-2000) 304-305

Austerity Measures to Cut Expenditure
(XII, 11-12-2000) 669-671

Expenditure Incurred by Air India on Prime Minister
(XIII, 21-12-2000) 189

Expenditure Incurred on Guard
(XIII, 21-12-2000) 76

Expenditure of SAIL
(XI, 28-11-2000) 77-78

Expenditure on Officials
(XI, 22-11-2000) 217-218

Expenditure on Publicity
(XII, 11-12-2000) 869-871

Expenditure on Vehicles
(XIII, 21-12-2000) 52

Reimbursement of Expenditure incurred on Lok Sabha Election
(XIII, 21-12-2000) 47-49

Exploitation

Exploitation of Coal
(XI, 28-11-2000) 287-290

Exploitation of Unemployed Youth
(XI, 22-11-2000) 167

Exploitation of Women and Children
(XI, 21-11-2000) 193-194

Exploration Work(s)

Exploration of Sea Water
(XI, 28-11-2000) 291-293

Exploration Work in Bihar
(XII, 11-12-2000) 694-695

Exploration Work on Brahmaputra
(XIII, 21-12-2000) 43

Exploration work undertaken in Non-Conventional Gas Fields
(XIII, 21-12-2000) 122-123

Future Plan for Exploration of Oil and Natural Gas
(XI, 30-11-2000) 83

Permission to ONGC for taking Exploration Works in Other Countries
(XI, 30-11-2000) 245

Proposal to Explore Oil/Gas
(XI, 30-11-2000) 51-52

Explosives

Recovery of RDX in Delhi
(XI, 21-11-2000) 196-214

Export

Annual Production/Export of Coffee
(XI, 1-12-2000) 35-36

Apparel Export Park
(XII, 11-12-2000) 154

Ban on Export of Cotton
(XI, 30-11-2000) 139-140

Ban on Export of Herbs
(XII, 13-12-2000) 403-404

Ban on Export of Meat
(XII, 11-12-2000) 917-918

Decline in Export of Cars
(XIII, 22-12-2000) 36

Dumping of Kenyan Tea
(XI, 1-12-2000) 142

Duty Structure on Textiles Export to USA
(XI, 24-11-2000) 177

Entry of Indian Pharmaceutical Companies in American Market
(XI, 28-11-2000) 99

Export of Foodgrains
(XI, 24-11-2000) 220

Export Commitments
(XI, 1-12-2000) 220-221

Export Committee on Tobacco
(XIII, 22-12-2000) 191

SUBJECT INDEX

- Export Obligation for Auto Industry**
(XII, 15-12-2000) 169-170
- Export of Agricultural Products**
(XI, 24-11-2000) 93-94
- Export of Basmati Rice**
(XIII, 22-12-2000) 204
- Export of Beedies**
(XIII, 22-12-2000) 5-7
- Export of Cement to Bangladesh**
(XII, 15-12-2000) 174-175
- Export of Coir Product**
(XIII, 20-12-2000) 251
- Export of commercial Vehicles**
(XI, 24-11-2000) 230-235
- Export of Diamond**
(XI, 24-11-2000) 119-121
- Export of Dry Fruits**
(XI, 1-12-2000) 71-72
- Export of Electronic Products**
(XI, 22-11-2000) 258-259
- Export of Foodgrains**
(XII, 11-12-2000) 839-840
- Export of Foodgrains**
(XI, 1-12-2000) 245
- Export of Foodgrains**
(XII, 15-12-2000) 60-61
- Export of Fruits and Vegetables**
(XII, 11-12-2000) 808-810
- Export of Fruits and Vegetables**
(XI, 1-12-2000) 97-98
- Export of Gems and Jewellery**
(XI, 1-12-2000) 187-189
- Export of Granite**
(XII, 11-12-2000) 845
- Export of Handloom Products**
(XI, 23-11-2000) 285-288
- Export of Hardware Products**
(XI, 29-11-2000) 228-230
- Export of Horticultural Produces**
(XI, 1-12-2000) 73-74
- Export of HR Products**
(XIII, 19-12-2000) 307-308
- Export of Iron Ore**
(XI, 24-11-2000) 140-144
- Export of Leather Products**
(XII, 11-12-2000) 999-1000
- Export of Maize**
(XII, 15-12-2000) 233
- Export of Marine Products**
(XI, 24-11-2000) 33-34
- Export of Onion**
(XI, 1-12-2000) 135
- Export of Onions**
(XI, 20-11-2000) 253-254
- Export of Paper**
(XIII, 22-12-2000) 119-120
- Export of Pepper**
(XI, 1-12-2000) 100
- Export of Potato**
(XI, 24-11-2000) 102-103
- Export of Rice**
(XI, 1-12-2000) 189-190
- Export of Rice and Tea**
(XI, 1-12-2000) 134-135
- Export of Rubber**
(XI, 24-11-2000) 73
- Export of Sandalwood**
(XI, 24-11-2000) 44-45
- Export of Sea Food**
(XII, 11-12-2000) 1005-1006
- Export of Silk Products**
(XIII, 21-12-2000) 156-158
- Export of Spices**
(XII, 15-12-2000) 192-194
- Export of Sugar to Pakistan**
(XI, 1-12-2000) 32-33
- Export of Tea to Russia**
(XI, 24-11-2000) 306-307

Export of Tea under Food-for-Oil Programme (XI, 1-12-2000) 53-54	Problems of Rice Exporters (XI, 24-11-2000) 248
Export of Textiles (XIII, 21-12-2000) 8-9	Production and Export of Iron ore by NDMC (XI, 21-11-2000) 169-170
Export of Tobacco (XI, 24-11-2000) 119	Production/Prices/Export of Tea (XI, 1-12-2000) 223-226
Export of Wheat and Rice (XI, 24-11-2000) 32	Proposal for Export of Diesel (XI, 30-11-2000) 181-82
Export of Wheat to Bangladesh (XIII, 22-12-2000) 125-126	Requisition of Ayurvedic Medicines from different Countries (XI, 22-11-2000) 93
Export of Wheat to Iraq (XII, 11-12-2000) 776	Software Exports (XII, 13-12-2000) 483-484
Export Oriented Units (XII, 11-12-2000) 938	Special Cell in FCI for Wheat Export (XII, 15-12-2000) 176
Export Promotion Council for the Drugs (XIII, 19-12-2000) 240	Target of Export/Import (XI, 1-12-2000) 202-203
Export Quota of Cotton (XIII, 21-12-2000) 185	Export Development Fund
Growth in Export/Import (XI, 24-11-2000) 28-30	Export Development Fund for N.E. and Sikkim (XII, 15-12-2000) 3-10
Impact of New EXIM Policy on Exports (XI, 24-11-2000) 183-184	Export Oriented Units
Import /Export of Coal by CIL and its subsidiaries. (XI, 28-11-2000) 243-244	Export Oriented Units in Gujarat (XII, 15-12-2000) 98-99
Import and Export of Sugar (XI, 24-11-2000) 192-200	Export Oriented Units in Maharashtra (XI, 24-11-2000) 122
Infrastructural Hurdles in Export of Handicrafts (XII, 11-12-2000) 640-641	Export Oriented Units in U.P. (XII, 15-12-2000) 88-89
Loss of Revenue Due to Non-Classification of Goods (XI, 23-11-2000) 337	Export Policy
Minimum Export Price (XIII, 20-12-2000) 279	New Export Quota Policy (XII, 11-12-2000) 546-547
National Scheme for Export of Steel (XI, 28-11-2000) 232-233	Export Processing Zones
Problem of Steel Exporters (XII, 05-12-2000) 200-201	Export Processing Zones (XI, 1-12-2000) 150-151
	Export Processing Zones/Special Economic Zones (XI, 24-11-2000) 190-191

Export Promotion Councils

Export Promotion Councils
(XI, 1-12-2000) 191-194

Export Promotion Councils Membership Norms

(XI, 24-11-2000) 48-51

Opening of Branch of Export Promotion Council

(XIII, 22-12-2000) 190-191

Export Promotion Zones**Performance of EPZs**

(XI, 1-12-2000) 84-86

Exporters**Problems of Exporters**

(XIII, 22-12-2000) 223-224

Express Highways**Changes in Express Highways**

(XII, 11-12-2000) 1146-1147

Construction of Express Highway

(XI, 27-11-2000) 260

Externally Aided Project**Externally Aided Project**

(XII, 11-12-2000) 819-822

Extradition**Deportation of Chhota Rajan**

(XI, 21-11-2000) 265

Extradition of Mr. Warren Anderson

(XI, 22-11-2000) 94-95

Extradition Treaties

(XII, 11-12-2000) 219-220

Extremist Affected Areas**Scheme for Leftist Extremist Affected Areas**

(XIII, 20-12-2000) 124-125

Eye Donation**Legislation on Eye Donation**

(XI, 22-11-2000) 247

FACT**Sale of F.A.C.T.**

(XII, 05-12-2000) 115-116

Fake Currency**Smuggling of Narcotics/Fake Currency Rackets**

(XII, 05-12-2000) 32-39

Fallow Land**Fallow Land**

(XI, 21-11-2000) 94-95

Family Pension**Family Pension Fund**

(XI, 29-11-2000) 353-354

Family Pension to Mothers

(XII, 14-12-2000) 218-219

Family Planning**Ban on Injectable Contraceptives**

(XII, 13-12-2000) 87-88

Small family norms

(XI, 29-11-2000) 180

Shortage of Contraceptives

(XII, 13-12-2000) 451-452

Family Planning Programme**Family Planning Programmes**

(XII, 11-12-2000) 204-205

Review of Family Planning Programme

(XII, 13-12-2000) 533-534

Family Welfare Programme**Family Welfare Programme**

(XII, 11-12-2000) 282-283

Family Welfare Programme

(XI, 22-11-2000) 129

Family Welfare Programme

(XII, 13-12-2000) 500-502

Funds for Family Welfare

(XI, 22-11-2000) 299-303

Health and Family Welfare Programme

(XIII, 20-12-2000) 281-282

- Health and family welfare programmes by European Union**
(XI, 29-11-2000) 312-313
- Irregularities in Health and Family Welfare Programme of European Union**
(XI, 22-11-2000) 314-315
- Fares**
- Fare increase by Transporters**
(XI, 27-11-2000) 88
- Increase in Fares**
(XI, 30-11-2000) 194-95
- Farm Houses**
- Farm Houses**
(XIII, 19-12-2000) 280
- Farmers**
- Assistance to Farmers of Karnataka**
(XIII, 22-12-2000) 29-30
- Barren Land to Farmers for Plantation of Trees**
(XIII, 19-12-2000) 147-148
- Benefits to Farmers**
(XI, 27-11-2000) 44
- Compensation to affected farmers of Uttar Pradesh**
(XI, 20-11-2000) 293-294
- Compensation to Farmers Evicted from Army Land in Hyderabad**
(XI, 23-11-2000) 63
- Compensation to Farmers for their Land in Pune**
(XII, 11-12-2000) 557-558
- Compensation to farmers by distress cell**
(XIII, 18-12-2000) 154-55
- Credit to Farmers**
(XIII, 22-12-2000) 16-17
- Facilities to Farmers**
(XI, 20-11-2000) 333
- Farmers living on Indo-Pak Border**
(XI, 28-11-2000) 156-157
- Loan to Farmers**
(XII, 4-12-2000) 86
- Need to ensure remunerative prices to the farmers for their produce**
(MUR 377)
(XIII, 18-12-2000) 351
- Need to ensure that Farmers of Gujarat get amount due to them under Crop Insurance Scheme (MUR 377)**
(XII, 04-12-2000) 326-327
- Need to provide financial assistance to Government of Haryana for providing relief to the farmers of the State (MUR 377)**
(XI, 28-11-2000) 334
- Need to safeguard the Interest of farmers engaged in the cultivation of arecanut in dakshin Kannada in Karnataka (MUR 377)**
(XI, 27-11-2000) 371
- Need to safeguard the interests of farmers particularly in Gulbarga Parliamentary Constituency in Karnataka (MUR 377)**
(XI, 28-11-2000) 335
- Problems being faced by farmers**
(XI, 28-11-2000) 305-324
- Problems faced by Farmers**
(XI, 20-11-2000) 75-76
- Remunerative prices to farmers**
(XIII, 18-12-2000) 183
- Safeguarding the interest of Indian Farmers**
(XI, 20-11-2000) 48-49
- Schemes for Small and Marginal Farmers**
(XII, 04-12-2000) 300
- Self-sufficiency to Farmers**
(XI, 20-11-2000) 70
- Subsidy to Farmers**
(XIII, 18-12-2000) 269-70

SUBJECT INDEX

Suicides by Farmers

(XI, 27-11-2000) 289-292

Supply of Power to Farmers by SEBs

(XI, 20-11-2000) 167-170

Fast Breeder Reactor

Installation of Prototype Fast Breeder Reactor

(XIII, 20-12-2000) 165-166

FCI

FCI Depots in Haryana

(XIII, 22-12-2000) 178-179

FCI Depots in U.P.

(XI, 24-11-2000) 67-68

FCI Siding at Dhenkanal and Cuttack

(XII, 11-12-2000) 660

Food Corporation of India

(XI, 24-11-2000) 160

Grievances of FCI Employees

(XI, 24-11-2000) 73-74

Irregularities in FCI

(XIII, 22-12-2000) 46-49

Malpractice in FCI Godowns

(XIII, 22-12-2000) 75

Need to take steps for full utilization of storage capacity provided by Food Corporation of India at Ratlam in Madhya Pradesh (MUR 377)

(XI, 22-11-2000) 478

Pay Revision of Sick Units of FCI

(XIII, 19-12-2000) 125-126

Procurement of paddy by Food Corporation of India in Andhra Pradesh

(XIII, 18-12-2000) 296-312

Procurement of Paddy by Food Corporation of India in Andhra Pradesh

(XIII, 18-12-2000) 304

Procurement Price of FCI

(XI, 24-11-2000) 295-300

Reimbursement of Losses

(XI, 1-12-2000) 63

Relaxation of FCI Norms

(XI, 24-11-2000) 46-48

Restructuring of FCI

(XI, 24-11-2000) 263

Sale of Rice by FCI

(XII, 11-12-2000) 765-766

Special Cell in FCI for Wheat Export

(XII, 15-12-2000) 176

Storage Capacity FCI/CWC

(XI, 24-11-2000) 34-40

Take over of HFC/FCI

(XII, 13-12-2000) 146-147

FDI

100% FDI Industries

(XII, 15-12-2000) 218-226

Directions to States for FDI

(XI, 1-12-2000) 264-267

FDI Confidence Index

(XII, 15-12-2000) 107-108

FDI Growth in Industries

(XII, 11-12-2000) 778

FDI in India

(XI, 1-12-2000) 114

FDI in Steel Plants

(XIII, 22-12-2000) 20-21

FDI Inflow

(XIII, 22-12-2000) 8-12

FDI Inflow from USA

(XII, 15-12-2000) 236-237

FDI Proposals

(XI, 1-12-2000) 272-276

FDI Target for 2000-2001

(XII, 15-12-2000) 30-31

FDI without FIPB Permission

(XII, 15-12-2000) 42-43

Foreign Direct Investment

(XI, 27-11-2000) 101

Foreign Direct Investment

(XII, 11-12-2000) 899-900

Foreign Direct Investment in Mining Sector

(XI, 1-12-2000) 69

Foreign Direct Investment in Small Scale Industries

(XII, 15-12-2000) 160-161

Target of FDI

(XII, 15-12-2000) 139

White Paper on FDI

(XII, 15-12-2000) 215

Fellowship**Fellowship by Ambedkar Foundation**

(XIII, 20-12-2000) 94

Funds for Fellowship Programme

(XII, 13-12-2000) 264-265

Female Infanticide**Female Infanticide**

(XII, 13-12-2000) 118

FERA**FERA Violation by M/s Jet Airways**

(XII, 15-12-2000) 98-99

Penalties Under FERA

(XIII, 22-12-2000) 187-188

Violation of FERA by Actors

(XIII, 22-12-2000) 38

Violation of FERA by Foreign Companies

(XI, 1-12-2000) 22-25

Violations of FERA by Indian Olympic Association

(XI, 24-11-2000) 127-128

Fertilizer Industries**Fertilizer Industries**

(XI, 21-11-2000) 264-265

Financial Assistance to Fertilizer Industries

(XIII, 19-12-2000) 213

Fertilizer Plants**Capacity Utilization of Public Sector Fertilizer Plants**

(XIII, 19-12-2000) 26-33

Closure of Public Sector Fertilizer Plants

(XI, 21-11-2000) 185-186

Expansion of Fertilizer Plants

(XII, 05-12-2000) 144-146

Joint Venture Fertilizer Plants

(XII, 13-12-2000) 280

Privatisation of Fertilizer Plants

(XII, 13-12-2000) 272-274

Public Sector Fertilizer Plants

(XI, 28-11-2000) 211-212

Fertilizer Projects**Mega Fertilizer Projects**

(XII, 13-12-2000) 183-184

Fertilizer Sector**Performance of Fertilizer Sector**

(XII, 13-12-2000) 322-323

Fertilizer Units**Disinvestment in Fertilizer Units**

(XI, 1-12-2000) 75-76

Fertilizer Units

(XIII, 19-12-2000) 185-186

Fertilizer Units

(XI, 28-11-2000) 131-138

ISO Certification

(XI, 28-11-2000) 192

Privatisation of Fertilizer Units

(XI, 28-11-2000) 160-161

Fertilizer (s)**Supply of Fertilisers to Bihar**

(XI, 21-11-2000) 66-67

Adulteration in Fertilizers

(XII, 11-12-2000) 1056

Amount spent on Fertilizer Plants

(XI, 28-11-2000) 187-188

- Bio-Fertilizers**
(XI, 28-11-2000) 70
- Committee on Fertiliser Pricing**
(XII, 13-12-2000) 61-63
- Consumption of Fertilisers**
(XI, 21-11-2000) 56-58
- Cost Effective Technology for Nitrogen based Fertilizers**
(XII, 13-12-2000) 271-272
- Cost of Naphtha**
(XI, 30-11-2000) 30-32
- Cut in Fertilisers Subsidies**
(XI, 21-11-2000) 99-100
- Fertilizer Factory of Gorakhpur**
(XIII, 19-12-2000) 106-107
- Fertilizer Shops**
(XI, 28-11-2000) 175-176
- Gas and Naphtha based Urea Plants**
(XI, 21-11-2000) 168-169
- Grant on Urea Di-Ammonium Phosphate**
(XI, 21-11-2000) 156-157
- Imbalance in the Production of Urea**
(XI, 21-11-2000) 51-52
- Increase in the Price of Naphtha**
(XIII, 19-12-2000) 141-142
- Indo-Oman Fertiliser Deal**
(XI, 21-11-2000) 312-313
- Naphtha based Fertilizers**
(XI, 21-11-2000) 146-147
- Need to revamp Fertilisers and Chemicals Travancore Limited in Kerala (MUR 377)**
(XIII, 22-12-2000) 266
- Nellore Fertilizer Company**
(XI, 28-11-2000) 187-189
- Naphtha Based Power Project in Karnataka**
(XI, 20-11-2000) 329
- New Ammonia and Urea Plants**
(XII, 05-12-2000) 133-134
- Opening of Fertilizer Shops/Centres**
(XIII, 19-12-2000) 171
- Price of Naphtha**
(XII, 11-12-2000) 534
- Price of Urea Fertilizer**
(XI, 21-11-2000) 37-38
- Prices of Naphtha**
(XI, 23-11-2000) 86
- Production and Consumption of Chemicals Fertilizers**
(XII, 05-12-2000) 45-47
- Production of Chemical Fertilizers Pesticides**
(XIII, 19-12-2000) 84-89
- Production of Fertilizers**
(XII, 05-12-2000) 31-32
- Re-opening the Fertilizer Company in Sindri/Barauni**
(XII, 13-12-2000) 234-235
- Requirement of Fertilizers**
(XI, 28-11-2000) 139-144
- Requirement of Nitrogen, Phosphorous and Potassium**
(XI, 27-11-2000) 261-262
- Review of Fertilizer Pricing Policy**
(XI, 21-11-2000) 241
- Revision of urea prices**
(XI, 28-11-2000) 252-256
- Revival of Urea Factories**
(XI, 21-11-2000) 287-288
- Setting up of Urea Fertilizer Block at Nellore (AP)**
(XI, 21-11-2000) 48-49
- Subsidy for Fertilizers and Bio-Gas Plants**
(XI, 28-11-2000) 143-144
- Subsidy on Ammonium Chloride Fertilizer**
(XI, 28-11-2000) 96-97

- Subsidy on Fertilizers**
(XII, 05-12-2000) 59
- Subsidy on Fertilizers**
(XI, 28-11-2000) 229-232
- Subsidy on Fertilizers.**
(XI, 28-11-2000) 16-21
- Supply of Fertilizers**
(XIII, 19-12-2000) 80-81
- Testing of Soil, Fertilizers and seeds**
(XII, 4-12-2000) 195
- Urea Projects**
(XI, 21-11-2000) 256-257
- Use of Fertilizer for Agricultural Purpose**
(XII, 13-12-2000) 268
- Use of Naphtha**
(XI, 23-11-2000) 234-235
- White Paper on Public Sector Fertilizer
Factories**
(XI, 28-11-2000) 234
- Withdrawal of Subsidy on Fertilizers**
(XII, 13-12-2000) 274
- Withdrawal of Urea Price Hike**
(XI, 21-11-2000) 291-292
- Fertilizers and Chemicals Travancore
Ltd.**
- Fertilizers and Chemicals Travancore Ltd.**
(XI, 21-11-2000) 158-159
- FFIs**
- Aid by Foreign financial Institutions**
(XI, 24-11-2000) 249-250
- Foreign Financial Institutions**
(XII, 11-12-2000) 880-881
- Loan From FFIs**
(XI, 24-11-2000) 213-214
- FICCI**
- Conference of FICCI on Anti-Dumping**
(XIII, 22-12-2000) 180-181
- Cyberspace Partnership**
(XI, 28-11-2000) 277-278
- Suggestions of FICCI to Revive Industrial
Growth**
(XI, 1-12-2000) 155-161
- Fighter Aircrafts**
- Collusion of MIGs in Mid-Air**
(XI, 23-11-2000) 318
- Infrastructure for Manufacturing MIG
Aircraft**
(XII, 11-12-2000) 612-613
- Mirage Deal with France**
(XII, 11-12-2000) 569-570
- Safety Measures in MIGs for Pilots**
(XII, 11-12-2000) 560-561
- Upgradation of Mig Jets**
(XII, 11-12-2000) 667-670
- FIIA**
- Foreign Investment Implementation
Authority**
(XIII, 22-12-2000) 180
- FIIIs**
- IFI and FIIIs in Mutual Fund**
(XII, 15-12-2000) 49
- Fiji**
- Assistance to Ethnic Indians in Fiji**
(XII, 11-12-2000) 373
- Film(s)**
- Compensation to Film Producer**
(XII, 15-12-2000) 79
- Deletion of a Scene**
(XIII, 22-12-2000) 93-94
- Film Festivals**
(XI, 24-11-2000) 54-62
- Film on Dr. Bhimrao Ambedkar**
(XI, 24-11-2000) 228
- Film on the Life of Dr. Bhimrao**
(XIII, 22-12-2000) 170
- Films on DD**
(XI, 24-11-2000) 103-104

- I.T. Raids on Film Stars**
(XI, 24-11-2000) 128-130
- Import of Films**
(XIII, 22-12-2000) 129-130
- Loans to Film Producers**
(XI, 1-12-2000) 19-21
- Portrayal of Indian women in Films**
(XIII, 22-12-2000) 3
- Pumping of Film Rolls**
(XIII, 22-12-2000) 163
- Reservation for SCs/STs in Satyajit Ray Film and TV Institute**
(XII, 15-12-2000) 242-243
- Screening of Hindi Films**
(XI, 24-11-2000) 211-212
- Telecasting Fee of Films**
(XI, 1-12-2000) 86-87
- Telecasting of Regional Language Films**
(XI, 1-12-2000) 43-44
- Finance Development Corporation**
- National SC/ST Finance Development Corporation**
(XI, 22-11-2000) 117-123
- Financial Aid**
- Direct aid to beneficiaries**
(XI, 29-11-2000) 237-238
- Financial Assistance**
- Assistance for Development of Agriculture**
(XI, 20-11-2000) 213-216
- Assistance for Digging of Wells**
(XII, 11-12-2000) 148
- Assistance for National Programmes**
(XIII, 20-12-2000) 302-336
- Assistance to Dholavira**
(XII, 11-12-2000) 692
- Assistance to Drought Prone Areas**
(XI, 28-11-2000) 205-206
- Curtilment in Assistance to Educational Institution**
(XI, 28-11-2000) 191-192
- External Assistance for the Projects of Bihar**
(XII, 11-12-2000) 941-942
- Financial Assistance**
(XI, 29-11-2000) 300-301
- Financial Assistance for Construction of Houses**
(XII, 05-12-2000) 173-174
- Financial Assistance for Education Projects**
(XI, 21-11-2000) 160
- Financial Assistance for Foodgrain Production**
(XII, 04-12-2000) 294
- Financial Assistance for Industrial Training to Women**
(XIII, 20-12-2000) 135
- Financial Assistance for Irrigation Projects**
(XI, 22-11-2000) 64-66
- Financial Assistance of Cattle Feed Plants in Karnataka**
(XII, 11-12-2000) 1119
- Financial Assistance to Backward Classes for Higher Studies**
(XI, 28-11-2000) 193
- Financial Assistance to Bihar**
(XIII, 22-12-2000) 166-167
- Financial Assistance to Sugar Mills**
(XI, 24-11-2000) 283-284
- Financial Assistance/Loan Under IDSMT Scheme**
(XII; 05-12-2000) 179-198
- Financial help to NHPC**
(XII, 4-12-2000) 109-110
- FIs Assistance to Projects of Maharashtra**
(XIII, 22-12-2000) 205-222

Foreign Financial Assistance

(XI, 1-12-2000) 77-78

Funds to Investors Associations

(XI, 1-12-2000) 91

IFI's Aid for Projects

(XII, 11-12-2000) 882-888

Need to provide adequate financial assistance to Government of Bihar for proper water management in the State

(MUR 377)

(XI, 27-11-2000) 373-374

Need to Provide Financial Assistance and other basic facilities to the People Residing at Indo-Pak Border in J&K

(MUR 377)

(XI, 30-11-2000) 283

Need to provide financial assistance to Government of Haryana for providing relief to the farmers of the State

(MUR 377)

(XI, 28-11-2000) 334

Need to provide financial assistance to Government of Andhra Pradesh for construction of Light House in Allur Mandal in Nellore District

(MUR 377)

(XII, 13-12-2000) 688-689

Need to provide Financial Assistance to Government of Bihar for Development of Jalmangalagarh in Begusarai District

(MUR 377)

(XI, 30-11-2000) 286

Need to provide financial assistance to Government of Bihar for drainage of water logging in Munghyr Parliamentary Constituency

(MUR 377)

(XII, 14-12-2000) 287-288

Need to provide financial assistance to Government of Bihar for providing relief to the people affected by floods in Monghyr Parliamentary Constituency

(MUR 377)

(XI, 23-11-2000) 427-428

Need to provide financial assistance to Government of Maharashtra for providing relief to the people affected by drought in Washim District

(MUR-377)

(XIII, 21-12-2000) 215-216

Need to provide financial Assistance to Government of U.P. for construction of a Bridge on river Ghagra at Dewara in Mau District

(MUR 377)

(XI, 23-11-2000) 429

Need to provide Financial Assistance to Government of Uttar Pradesh for making Maholi Sugar Mill in Sitapur District viable

(MUR 377)

(XII, 13-12-2000) 689-690

Need to provide Financial Assistance to Government of Uttar Pradesh for providing proper drainage system in Moradabad

(MUR 377)

(XII, 13-12-2000) 691

Need to provide financial assistance to Government of Uttar Pradesh for providing relief to the people affected by drought in Southern Part of the State

(MUR-377)

(XIII, 21-12-2000) 216

Need to provide financial assistance to State Government of Karnataka for providing relief to the people affected by Floods

(XII, 04-12-2000) 327

Need to provide financial assistance to the Government of Tamil Nadu for providing basic amenities to the people in Tirunelveli parliamentary constituency

(MUR 377)

(XI, 30-11-2000) 285-86

Financial Crisis

Financial Crisis faced by Konkan Railways

(XIII, 21-12-2000) 29

- Financial Crisis in Orissa**
(XI, 1-12-2000) 279-280
- Financial Crisis in Railways**
(XI, 23-11-2000) 132-133
- Financial Institution(s)**
- Appointment of SCs/STs in Banks and F.I.S.**
(XII, 11-12-2000) 778
- Financial Institutions**
(XII, 11-12-2000) 948
- Funding of Power Projects by Banks and FIs**
(XIII, 22-12-2000) 231
- Monitoring Financial Institutions**
(XII, 11-12-2000) 72
- NPAs of Financial Institutions**
(XII, 15-12-2000) 34-35
- Proper Investment by financial Institutes**
(XIII, 22-12-2000) 148-155
- Uniformity in Interest Rate by Financial Institutions**
(XI, 1-12-2000) 110
- Financial Limit**
- Increase in Financial Limit**
(XI, 22-11-2000) 103
- Financial Package**
- Financial Package for Handloom Sector**
(XI, 22-11-2000) 309-310
- Financial System**
- Measures to improve Financial System**
(XI, 1-12-2000) 277-278
- Fire Brigade**
- Fire Brigade and Ambulance Services at Accident Prone Areas**
(XI, 30-11-2000) 192
- Fire Incidents**
- Fire in Rajrappa Area of CCL**
(XI, 21-11-2000) 186-187
- Fire Incident in Mumbai Port Trust**
(XI, 30-11-2000) 129
- Fire Ravaged at Cafeteria**
(XIII, 21-12-2000) 184
- Fireworks**
- Tax Evasion by Fireworks Manufacturers**
(XII, 11-12-2000) 981
- Fiscal Deficits**
- Fiscal Deficits**
(XI, 24-11-2000) 19-22
- Fiscal Discipline**
- Fiscal Discipline**
(XI, 24-11-2000) 121
- Fiscal Management**
- Fiscal Management of State Governments**
(XI, 1-12-2000) 54-55
- Fisheries**
- Construction of Fishery Harbour**
(XII, 11-12-2000) 1420-1421
- Fishery Harbours in Gujarat**
(XII, 11-12-2000) 1057-1058
- Investment in Horticulture, Fishery etc. in North Bihar**
(XI, 20-11-2000) 305
- Promotion of Brackishwater Fisheries in Orissa**
(XII, 04-12-2000) 264
- Special Course of Fisheries Science**
(XIII, 18-12-2000) 279-80
- Fisheries Project**
- Integrated Fisheries Project**
(XIII, 18-12-2000) 171-72
- Fishermen**
- Arrest of Indian Fishermen**
(XII, 13-12-2000) 620-622
- Construction of Houses for Fishermen in Karnataka**
(XII, 11-12-2000) 1037-1039
- Kerosene Quota for Fishermen**
(XII, 15-12-2000) 126
- Relief measures to fishermen**
(XIII, 18-12-2000) 186-87

Trawlers to Fishermen

(XII, 11-12-2000) 1233-1234

Fishing**Deep Sea Fishing**

(XIII, 18-12-2000) 134-35

Fishing harbour at Poompuhar,
Nagapattinam (Tamil Nadu)

(XI, 27-11-2000) 114

Fishing Policy**Deep Sea Fishing Policy**

(XI, 27-11-2000) 348-349

Five Year Plan(s)Construction of Houses under I.A.Y.
during 8th plan

(XII, 05-12-2000) 145/150

Development of Mangrove Forests during
Ninth Plan

(XII, 4-12-2000) 36-37

Expansion of Oil Refineries Ninth Plan

(XI, 30-11-2000) 207/09

Extension of Postal Network in Ninth Plan

(XII, 11-12-2000) 1407/1412

Fixation of Targets in Education during
Ninth Five Year Plan

(XI, 21-11-2000) 173-174

Growth Rate during 9th Plan

(XI, 22-11-2000) 77-78

Half an Hour Discussion

(XIII, 18-12-2000) 409-10

Mid-Term Appraisal of Ninth Five Year
Plan

(XI, 22-11-2000) 235/237

Ninth Plan Growth Target

(XI, 24-11-2000) 103

Rural Electrification during Ninth Plan

(XII, 4-12-2000) 11/27

Tenth Five Year Plan

(XII, 11-12-2000) 277-278

Fixed Deposits**Interest on Fixed Deposits**

(XIII, 22-12-2000) 200-201

Flight (s)Agreement for Security Arrangements in
Flights

(XI, 30-11-2000) 198

Air India Flights from Riyadh

(XIII, 21-12-2000) 127

Cancellation of Flight of IA to Khajuraho

(XI, 30-11-2000) 234

Cancellation of Flights

(XI, 30-11-2000) 231-32

Daily Flight from Ranchi to Delhi

(XII, 11-12-2000) 651/653

Delay in Flights of Indian Airlines

(XI, 30-11-2000) 175

Direct Flight between India and Canada

(XII, 14-12-2000) 70

Direct Flight from Delhi to Bhuj

(XIII, 21-12-2000) 138

Direct Flight to Delhi-Patna-Ranchi

(XII, 11-12-2000) 690-691

Discontinuation of AIR India Flights

(XIII, 21-12-2000) 188

Flight from Bareilly and Moradabad

(XII, 14-12-2000) 147

Flight from Delhi-Raipur-Nagpur

(XI, 30-11-2000) 180-81

Flight from Hyderabad to USA

(XI, 23-11-2000) 207-208

Flight from Pune to Chennai via Mumbai

(XIII, 21-12-2000) 94

Flight to Haj Pilgrims

(XIII, 21-12-2000) 36

Flights from Calcutta-Port Blair-Phuket-
Bangkok

(XII, 14-12-2000) 66-67

- International Flight Service in Trivandrum**
(XI, 23-11-2000) 229
- Introduction of Flights**
(XII, 11-12-2000) 700-701
- Introduction of Longer Capacity Flight**
(XII, 11-12-2000) 511-512
- Loss to Passengers due to Cancellation of Flights**
(XIII, 21-12-2000) 15
- Need to introduce more flights from Kerala state to foreign countries particularly to the Gulf region**
(MUR 377)
(XI, 30-11-2000) 287
- Need to start flights from Nasik Airport**
(MUR-377)
(XIII, 19-12-2000) 371
- Non-Availability of Flights between Mumbai-Calicut**
(XIII, 21-12-2000) 119-120
- Operation of Flight of Private Airlines**
(XIII, 21-12-2000) 67
- Proposal to Start International Flight from Cochin Airport**
(XI, 30-11-2000) 148
- Reduction of Flights to Jaipur, Jodhpur and Udaipur**
(XIII, 21-12-2000) 117-118
- Restoration of Direct Flight from Hyderabad-Muscat-Hyderabad**
(XI, 30-11-2000) 139-140
- Security and Safety of flights from Kathmandu**
(XI, 23-11-2000) 340
- Withdrawal of Scheduled Flight to Bhubaneswar**
(XIII, 21-12-2000) 121
- Flood Control**
- Flood control**
(XI, 29-11-2000) 54-64
- Flood Control**
(XI, 29-11-2000) 163-165
- Flood Control**
(XI, 22-11-2000) 111-112
- Flood Prone Areas**
- Development of Flood Prone Areas**
(XIII, 18-12-2000) 118-19
- Flood Victims**
- Excise Duty concession to Flood Affected Victims in H.P.**
(XI, 24-11-2000) 152-153
- Relief to Flood Victims**
(XI, 24-11-2000) 133
- Flora and Fauna**
- Protection of Plant Varieties**
(XIII, 18-12-2000) 231-32
- Rose Production Based Industry**
(XII, 11-12-2000) 1396
- Fly Ash**
- Commercial use of Fly Ash**
(XI, 27-11-2000) 241-246
- Flying Club**
- Financial Assistance to Flying Club in Karnataka**
(XIII, 21-12-2000) 83
- Flying Instructors**
- Position of Flying Instructors**
(XII, 11-12-2000) 586-587
- Flying Training Centre**
- Flying Training Centre in West Bengal**
(XI, 23-11-2000) 67-68
- Flyover(s)**
- Construction of Flyover on NH-9**
(XII, 11-12-2000) 1090
- Safety norms at Flyover Sites**
(XI, 21-11-2000) 147-148
- FM Radio**
- AIR FM-Station at Bagalkot, Karnataka**
(XII, 15-12-2000) 124

FM Radio Station at Junagadh

(XI, 24-11-2000) 91-92

Payment of bank Guarantee for FM Channels

(XI, 24-11-2000) 108-110

Receipts from FM Radio

(XIII, 22-12-2000) 25

Fodder**Transportation of Fodder and Drinking Water to Rajasthan**

(XII, 14-12-2000) 218

Use of foodgrains as fodder

(XII, 4-12-2000) 98-99

Food**Adulteration in Food and Drugs**

(XII, 11-12-2000) 389-396

Food for Work

(XII, 11-12-2000) 1007-1009

Food Processing Sector

(XII, 11-12-2000) 103-105

Genetically Modified Food

(XI, 28-11-2000) 131

Surplus Food for Malnourished Population

(XI, 24-11-2000) 250-251

Food Craft Institute**Setting up of Food Craft Institute**

(XI, 30-11-2000) 106

Food for Oil Programme**Export of Tea under Food-for-Oil Programme**

(XI, 1-12-2000) 53-54

Food Laws**Food Laws**

(XI, 20-11-2000) 259-263

Food Parks**Food Parks**

(XII, 15-12-2000) 55-56

Food Processing**Cohesive Pan-Indian Policy for Food Processing**

(XI, 20-11-2000) 109

Food processing opportunities in Bihar and Jharkhand region

(XI, 27-11-2000) 112-113

Food Processing Units by MNCs

(XI, 20-11-2000) 335-336

Food processing units in tribal areas of Orissa

(XII, 4-12-2000) 202

Increase in level of food processing

(XII, 4-12-2000) 217-218

Soyabean processing industry

(XII, 4-12-2000) 204

Food Processing Industries**Amendment to develop food processing industries**

(XII, 4-12-2000) 203

Food Processing Industries

(XI, 20-11-2000) 87, 169-172

(XII, 04-12-2000) 270-271

Foreign Investment in Food Processing Industries

(XII, 11-12-2000) 1082

Food Technology**M.Sc. Course in Food Technology**

(XIII, 19-12-2000) 95-99

Foodgrains**Accumulation of Rice Stocks**

(XIII, 22-12-2000) 177-178

Additional Foodgrains to Madhya Pradesh and Chhatisgarh

(XIII, 22-12-2000) 159-160

Average yield of wheat

(XII, 4-12-2000) 38-39

- Complaint Regarding Distribution of Rice in Calamity Stricken Areas (XI, 20-11-2000) 183-184
- Contracts for Handling of Foodgrains (XII, 11-12-2000) 957
- Cultivation of Paddy varieties (XI, 27-11-2000) 219
- Decrease in paddy farming in Chhattisgarh (XII, 4-12-2000) 58-59
- Diversion of PDS Foodgrains (XI, 24-11-2000) 264-266
- Drirage Allowance on Par-Boiled Rice (XII, 11-12-2000) 1419-1420
- Drirage Allowance on Raw Rice (XII, 15-12-2000) 196-197
- Export of Foodgrains (XI, 24-11-2000) 220
- Export of Foodgrains (XII, 11-12-2000) 839-840
- Export of Foodgrains (XII, 15-12-2000) 60-61
- Export of Foodgrains (XI, 1-12-2000) 245
- Export of Maize (XII, 15-12-2000) 233
- Export of Rice (XI, 1-12-2000) 189-190
- Export of Rice and Tea (XI, 1-12-2000) 134-135
- Export of Wheat and Rice (XI, 24-11-2000) 32
- Export of Wheat to Bangladesh (XIII, 22-12-2000) 125-126
- Financial Assistance for Foodgrain Production (XII, 04-12-2000) 294
- Fixation of rice specifications (XII, 4-12-2000) 215-216
- Fixations of out Turn Ratio (XIII, 22-12-2000) 98
- Foodgrain for Rural Areas (XI, 1-12-2000) 77
- Foodgrain in Open Market (XII, 11-12-2000) 915-917
- Foodgrains to Under Developed/ Developing Countries (XI, 24-11-2000) 178
- Foreign Investment in Foodgrain Storage (XII, 11-12-2000) 775-776
- Free Distribution of Foodgrains (XI, 1-12-2000) 122-123
- Free Foodgrains to Pregnant Women (XII, 11-12-2000) 990
- Growth of foodgrains (XII, 4-12-2000) 213-215
- Import of Maize (XI, 24-11-2000) 161-162
- Import of Foodgrains (XI, 1-12-2000) 57-58
- Import of Oil Seeds and Rice (XIII, 18-12-2000) 133-34
- Import of Rice from Myanmar (XIII, 22-12-2000) 195
- Loss of Foodgrains on Transit (XII, 15-12-2000) 111-113
- Modernisation of Rice Mills (XII, 11-12-2000) 895-896
- Need for proper procurement of foodgrains throughout the Country (MUR-377) (XI, 27-11-2000) 374
- Need to declare support price of paddy in time (MUR 377) (XI, 23-11-2000) 428-429
- New Foodgrain Policy (XI, 1-12-2000) 38
- Output of Kharif Foodgrains (XI, 27-11-2000) 185
- Package for paddy growers in Haryana (XII, 4-12-2000) 171-172

- Paddy and Rice Stock in Punjab**
(XI, 24-11-2000) 82-84
- Paddy strains released by IARI**
(XII, 4-12-2000) 151
- Permission to Private Millers to Procure Rice**
(XII, 15-12-2000) 136
- Pilferage of Foodgrains**
(XI, 24-11-2000) 294-295
- Problems of Rice Exporters**
(XI, 24-11-2000) 248
- Procurement of Paddy**
(XI, 24-11-2000) 165-167
- Procurement Centres for Purchasing Foodgrains**
(XI, 24-11-2000) 162-163
(XIII, 22-12-2000)
- Procurement of Foodgrains**
(XI, 1-12-2000) 79-80
- Procurement of Foodgrains**
(XIII, 22-12-2000) 79-80, 92-93, 181-183
(XIII, 22-12-2000)
- Procurement of Levy**
(XI, 24-11-2000) 79-80
- Procurement of Maize from Karnataka**
(XI, 24-11-2000) 244-245
- Procurement of paddy and maize from farmers in A.P.**
(XII, 4-12-2000) 201-202
- Procurement of paddy by Food Corporation of India in Andhra Pradesh**
(XIII, 18-12-2000) 296-312
- Procurement of Paddy by Food Corporation of India in Andhra Pradesh**
(XIII, 18-12-2000) 304
- Procurement of Rice**
(XII, 15-12-2000) 130
- Procurement of Rice**
(XI, 1-12-2000) 83
- Procurement of Rice from Millers in Andhra Pradesh**
(XI, 1-12-2000) 56
- Procurement of Sub-Standard Foodgrains**
(XII, 11-12-2000) 1013-1014
- Procurement of Sub-Standard Foodgrains**
(XI, 24-11-2000) 101-102
- Production and Export of Paddy**
(XII, 11-12-2000) 842-844
- Production of Foodgrains**
(XI, 27-11-2000) 102-103
- Production of Rice**
(XI, 20-11-2000) 226
- Production support price of wheat**
(XII, 4-12-2000) 88-89, 94-95
- Production Targets of Foodgrains**
(XII, 4-12-2000) 76
- Quality of Rice**
(XI, 24-11-2000) 245
- Relaxation in Paddy Procurement Norms**
(XII, 11-12-2000) 1246-1247
- Report on Milling of Rice by CFRTI, Mysore**
(XIII, 22-12-2000) 164-165
- Rice for BPL in Andhra Pradesh**
(XII, 15-12-2000) 201
- Rice for Welfare Programmes in A.P.**
(XII, 15-12-2000) 176-177
- Rice Stock in Andhra Pradesh**
(XII, 15-12-2000) 62
- Rise in Prices of PDS Foodgrains**
(XI, 24-11-2000) 86-88
- Role of APEDA in Disposal of Paddy**
(XI, 24-11-2000) 173-174
- Self-Sufficiency in Foodgrains**
(XI, 20-11-2000) 113-114

- Self-sufficiency to Farmers**
(XI, 20-11-2000) 70
- Selling Price of Foodgrains**
(XI, 20-11-2000) 73-74
- Side Collision of Howrah-Amritsar Mail with derailed wagons of Foodgrain Special at Sarai Banjara, Punjab**
(XII, 04-12-2000) 311-313
- Special Cell in FCI for Wheat Export**
(XII, 15-12-2000) 176
- Standard of Paddy in Punjab**
(XII, 11-12-2000) 1083-1084
- Supply of Wheat and Rice under PDS**
(XI, 24-11-2000) 116
- Supply of Wheat and Rice under PDS**
(XI, 24-11-2000) 116
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252-254
- Theft of Foodgrains**
(XIII, 22-12-2000) 158-159
- Use of foodgrains as fodder**
(XII, 4-12-2000) 98-99
- Wheat at Reduced Rates**
(XI, 24-11-2000) 153-154
- Yield of Rice**
(XII, 11-12-2000) 1178-1180
- Foreign Aid**
- Aid by Foreign financial Institutions**
(XI, 24-11-2000) 249-250
- Externally Aided Projects**
(XI, 24-11-2000) 111-114
- Foreign fund for Forestry**
(XI, 27-11-2000) 132-133
- German Aid to India**
(XI, 1-12-2000) 117-118
- Non-Utilisation of Foreign Aid**
(XIII, 20-12-2000) 259-260
- Poverty Alleviation Project with Foreign Aid**
(XII, 13-12-2000) 268-269
- Resumption of German Aid**
(XIII, 20-12-2000) 175
- Foreign Airlines**
- Bilateral Agreement by AI and International Airlines**
(XII, 14-12-2000) 123
- Operation of Foreign Airlines**
(XI, 23-11-2000) 50-53
- Permission for Landing Facilities to Emirates Airlines**
(XII, 11-12-2000) 501-502
- Permission of Malaysian Airlines for Direct Flights**
(XII, 11-12-2000) 687
- Permission to Lufthansa Airlines**
(XII, 14-12-2000) 238-239
- Proposal by Sri Lankan Airlines to Start Air Services from Kerala**
(XI, 30-11-2000) 246-47
- Tata and Singapore Airlines**
(XII, 14-12-2000) 144
- Foreign Assignments**
- Posting of SC/ST Officials in Foreign Assignments**
(XI, 20-11-2000) 84
- Posting of SCs/STs in Foreign Assignments**
(XIII, 21-12-2000) 133
- Foreign Assistance**
- Foreign Assistance for Development Projects**
(XI, 1-12-2000) 245-254
- Foreign Assistance for Rural Development Scheme**
(XII, 05-12-2000) 228
- Non-Utilisation of Foreign Assistance by Power Grid Corporation of India Ltd.**
(XII, 11-12-2000) 1158-1159

Non-Utilisation of Foreign assistance by Power Sector (XI, 27-11-2000) 134-135	Foreign Technical and Economic Cooperation (XI, 24-11-2000) 286
Revival of Textile Mills and Powerlooms with Foreign Assistance (XI, 23-11-2000) 277-279	Loan to Foreign Countries (XII, 15-12-2000) 167-168
Foreign Borrowings	Foreign Currency Account Facility Scheme
Pre-payment of foreign borrowings (XI, 1-12-2000) 219-220	Foreign Currency Account Facility Scheme (XIII, 22-12-2000) 184-185
Foreign Collaboration	Foreign Debt
Indo-US Collaboration on Power (XII, 4-12-2000) 173-174	Foreign Debt (XII, 11-12-2000) 872-873
Foreign Commercial Service Office	Foreign Debt (XI, 24-11-2000) 228-230
Setting up of Foreign Commercial Service Office (XII, 13-12-2000) 358-359	Per Capita Foreign Debt (XIII, 22-12-2000) 3-4
Foreign Companies	Foreign Dignitaries
Entry to foreign Management Consultancy Firms (XIII, 22-12-2000) 234	Visit of Foreign Dignitaries (XI, 29-11-2000) 102
Investment of Mutual Fund in the Stock of Foreign Companies (XII, 11-12-2000) 1011	Foreign Exchange
Marketing Rights to Foreign Companies (XIII, 21-12-2000) 5-6	External Commercial Borrowings (XI, 24-11-2000) 272-273
Setting up of Power Projects by Foreign Industrialists (XIII, 18-12-2000) 142-43	Foreign Exchange Dealers (XIII, 22-12-2000) 83-84
Suggestions made by Foreign Companies on DTH (XIII, 22-12-2000) 141	Foreign Exchange Regulation Applied Board (XIII, 22-12-2000) 226-227
Violation of FERA by Foreign Companies (XI, 1-12-2000) 22-25	Foreign Exchange Reserves (XIII, 22-12-2000) 4-5
Foreign Countries	Foreign Exchange Reserves (XI, 24-11-2000) 225
Anti-Dumping of Steel by Foreign Countries (XI, 24-11-2000) 310	Illegal Transaction of Foreign Exchange (XI, 24-11-2000) 94-95
Employment Opportunities in Foreign Country (XI, 22-11-2000) 223	Jurisdiction of Foreign Exchange earned by SEZs (XII, 11-12-2000) 981-982
	Misappropriation of Foreign Exchange by Indian Olympic Association (XI, 20-11-2000) 187

- Outflow of Foreign Exchange**
(XII, 11-12-2000) 815-817
- Transfer of Foreign Exchange**
(XII, 15-12-2000) 234
- Foreign Investment**
- Foreign Investment in Domestic Airlines**
(XI, 23-11-2000) 217-218
- Foreign Investment in Food Processing Industries**
(XII, 11-12-2000) 1082
- Foreign Investment in Foodgrain Storage**
(XII, 11-12-2000) 775-776
- Foreign Investment on long term commitment basis**
(XIII, 22-12-2000) 8
- Investment by Oman Government**
(XI, 28-11-2000) 194
- Foreign Lawyers**
- Entry of Foreign Lawyers**
(XIII, 21-12-2000) 70
- Foreign Policy**
- Foreign Policy**
(XIII, 20-12-2000) 191-192
- Review of Foreign Policy**
(XII, 11-12-2000) 374
- Shift in Foreign Policy**
(XIII, 20-12-2000) 207-208
- Foreign Print Media**
- Foreign Print Media**
(XI, 24-11-2000) 118-119
- Participation of Foreign Print Media**
(XI, 24-11-2000) 46
- Foreign Relations**
- Bilateral Ties**
(XII, 11-12-2000) 450-451
- Indo-Iran Ties**
(XIII, 20-12-2000) 201
- Indo-US Ties**
(XIII, 20-12-2000) 154-155
- Relations with Arabian Countries**
(XI, 22-11-2000) 310-311
- Ties with Indian Ocean Rim Countries**
(XI, 22-11-2000) 313
- Foreign Tourists**
- Foreign Tourists**
(XI, 21-11-2000) 106-107
- Reduction of Foreign Tourists Arrival**
(XII, 14-12-2000) 247-248
- Tour Reservation Facilities to Foreign Tourists**
(XII, 14-12-2000) 96-97
- Foreign Tours**
- Foreign Tours by Ministers**
(XI, 22-11-2000) 67
- Foreign Tours by Senior Officers**
(XI, 1-12-2000) 217-218
- Overseas Tours**
(XI, 29-11-2000) 143-144
- Foreign Trade**
- Agreement between India and UK for Removal of Restrictions**
(XI, 30-11-2000) 89-90
- Decline in Trade with Russia**
(XIII, 22-12-2000) 31-32
- Growth in Foreign Trade**
(XI, 1-12-2000) 111-112
- Implications of Global Trade Agreement**
(XII, 11-12-2000) 343
- MoU with Singapore**
(XI, 1-12-2000) 141-142
- Share of Indian Ships in Indian Overseas Trade**
(XI, 30-11-2000) 239-241
- Trade Agreement with Hongkong**
(XI, 1-12-2000) 291
- Trade Agreement with Korea**
(XII, 11-12-2000) 767-768
- Trade between China and India**
(XIII, 22-12-2000) 169

Trade relation with Germany
(XIII, 22-12-2000) 23

Trade with Bangladesh
(XI, 1-12-2000) 175-176

Foreign Vessels

Foreign Vessels
(XII, 14-12-2000) 255-256

Foreign Visits

Foreign Visit by ICAI Officers
(XII, 14-12-2000) 49-52

Visit by Minister.
(XI, 28-11-2000) 143

Visit of PM to USA
(XI, 29-11-2000) 256-259

Forest Development

Forest Development Bank
(XII, 4-12-2000) 229

Forest Development project in UP
(XII, 4-12-2000) 137

Forest Development Corporation

Forest Development Corporations
(XII, 11-12-2000) 1020-1021

Forest Guards

Wireless Sets to Forest Guards
(XIII, 18-12-2000) 123-24

Forest(s)

Clearance to Pending Proposals of Forest
Department
(XII, 11-12-2000) 1111

Conservation of Forests
(XII, 11-12-2000) 1077

Construction of Houses on forest land
(XII, 4-12-2000) 126-127

Conversion of Forest Land
(XIII, 18-12-2000) 154

Decontrol of Forest Land
(XII, 11-12-2000) 1419

Degradation of Forest Areas
(XI, 20-11-2000) 267-270

Denudation of Forests
(XI, 27-11-2000) 128-129

Depletion of Forests Cover
(XII, 11-12-2000) 1181-1183

Destruction of Forests in Orissa
(XI, 20-11-2000) 87-88

Development of Forest in A.P.
(XI, 20-11-2000) 221-222

Development of Forest in Bihar
(XI, 20-11-2000) 267-268

Discovery of Rain Forests
(XIII, 18-12-2000) 264

Diversion of Forest Land
(XI, 20-11-2000) 345-346

Encroachment of Forest Land
(XIII, 18-12-2000) 238-39

Encroachment of Forest Land
(XII, 04-12-2000) 269-270

Enrichment of Degraded Forests in
Daman & Diu
(XII, 11-12-2000) 1157-1158

Fire in Forests
(XII, 11-12-2000) 1177

Forest (Conservation) Act, 1980
(XII, 11-12-2000) 1086-1087

Forest cover in U.P.
(XII, 04-12-2000) 272-273

Forest Wealth in Bihar
(XII, 04-12-2000) 244

Growth of Coffee on forest land
(XIII, 18-12-2000) 212-13

Growth of Forests in Maharashtra
(XII, 04-12-2000) 266-267

Improvement in Forests
(XI, 27-11-2000) 41-43

Increase in Forest Cover
(XIII, 18-12-2000) 92-93

NABARD's Funds For Development of
Forests
(XII, 11-12-2000) 1021

- Need to amend the Forest (Conservation) Act, 1980 to allow plantation of Coffee in Forest Land in Andhra Pradesh (MUR 377)**
(XII, 14-12-2000) 286-287
- Per Capita Forest Cover**
(XII, 11-12-2000) 106-108
- Plantation of Fruit trees on Forest land**
(XIII, 18-12-2000) 188-89
- Police stations in Forest Areas**
(XIII, 18-12-2000) 262
- Preservation of Forests**
(XIII, 18-12-2000) 265
- Shrinking of Forest Land**
(XI, 20-11-2000) 175-176
- Upgradation of Forests in Karnataka**
(XII, 11-12-2000) 1215-1218
- Forestry**
- Aravalli Forestry Project Phase II**
(XII, 11-12-2000) 1065-1066
- Foreign fund for Forestry**
(XI, 27-11-2000) 132-133
- Forestry as a Regular Subject at School Level**
(XII, 13-12-2000) 61
- Forestry Projects in Orissa**
(XII, 11-12-2000) 1209-1212
- Integrated Forestry Development Project**
(XII, 4-12-2000) 103
- Integrated Forestry Development Projects**
(XII, 04-12-2000) 296-298
- Promotion of Agro based Forestry and Horticulture**
(XIII, 20-12-2000) 96
- World Bank Loan for Andhra Pradesh Forestry Project**
(XI, 1-12-2000) 240
- France**
- Funding of Defence Projects by France**
(XIII, 21-12-2000) 28
- Indo-French meet on Water Management**
(XII, 13-12-2000) 11-15
- Mirage Deal with France**
(XII, 11-12-2000) 569-570
- Tourism Fair in France**
(XI, 23-11-2000) 337-338
- Trade Relations with France**
(XII, 11-12-2000) 992-993
- Fraud(s)**
- Diesel Scam**
(XI, 23-11-2000) 335-336
- Duping the Public**
(XII, 11-12-2000) 1010-1011
- Fraud Cases in Banks**
(XIII, 22-12-2000) 89-92
- Fraud Cases in State Bank of Indore**
(XI, 24-11-2000) 64
- Misuse of Funds in CCR in Unani Medicine**
(XI, 22-11-2000) 296-297
- Money Order Scam**
(XI, 20-11-2000) 90
- MTNL Scam Case**
(XI, 20-11-2000) 105-106
- Pending cases of Corruption/Frauds in CIL and its Subsidiaries**
(XII, 05-12-2000) 213-218
- Scam in Purchase of Clothings in Army Ordnance**
(XI, 23-11-2000) 55
- Scandal in Purchase of Mosquito Nets**
(XI, 30-11-2000) 215-16
- Sleeper Scandal**
(XI, 30-11-2000) 223
- Urea Scam.**
(XI, 21-11-2000) 50-51
- Free Trade Zones**
- Free Trade Zones**
(XI, 1-12-2000) 282-283

Freedom Fighters

Freedom Fighters Pension
(XII, 13-12-2000) 58-59

Freight

Freight Carriage Through Waterways
(XI, 23-11-2000) 123-125

Freight Charges on Domestic and Imported Coal
(XII, 14-12-2000) 57

Freight Operation Information System
(XI, 30-11-2000) 166-67

Freight Rates of Coal
(XI, 30-11-2000) 42

Fruit Processing Industry

Fruit based Industries
(XI, 20-11-2000) 130-132

Fruit processing industry in N.E. States
(XII, 4-12-2000) 86

Fruits & Vegetables

Artificial Colour on Vegetables
(XII, 11-12-2000) 176

Ban on Indian Fruits and Vegetables
(XI, 1-12-2000) 123

Export of Fruits and Vegetables
(XI, 1-12-2000) 97-98

Export of Onion
(XI, 1-12-2000) 135

Export of Onions
(XI, 20-11-2000) 253-254

Export of Potato
(XI, 24-11-2000) 102-103

Fall in prices of Onion
(XII, 4-12-2000) 220-221

Inadequate Facilities for Fruits and Vegetables
(XI, 20-11-2000) 275-276

Price rise of fruits and vegetables
(XII, 4-12-2000) 124

Price rise of Onions
(XI, 1-12-2000) 294

Prices of Onions

(XII, 11-12-2000) 1014-1015

Prices of Potato

(XII, 11-12-2000) 1412-1413

Production of Cheeku Fruit

(XIII, 18-12-2000) 223

Production of Fruits and Vegetables

(XI, 20-11-2000) 203-206

Production of Potato and Onion

(XII, 11-12-2000) 1258-1262

Sale of fruits and vegetables at dairies outlets

(XII, 4-12-2000) 139-140

Seeds Developed by Central Potato Research Institute

(XII, 11-12-2000) 1246

Storage and Marketing Problems for Potatoes

(XII, 11-12-2000) 1187-1188

Storage facilities for fruits and vegetables

(XII, 4-12-2000) 96

Storage facilities for fruits and vegetables

(XII, 4-12-2000) 96

Fuel**Allocation of liquified fuel for power for Maharashtra**

(XII, 4-12-2000) 121-122

Fuel Standards Norms for Air Pollution Safety

(XII, 11-12-2000) 1117

Fuel Testing Laboratory at Nasik

(XIII, 21-12-2000) 74

Objectives of Setting up Jubilee Pumps

(XI, 23-11-2000) 252

Pilot Project to use Alcohol as Fuel

(XI, 23-11-2000) 251

Purchase of Air Turbine Fuel

(XIII, 21-12-2000) 50-51

Use of Ethanol as Transport Fuel

(XI, 23-11-2000) 55-56

Use of Fuels for Power Generation
(XIII, 18-12-2000) 175-77

Use of Natural Gas as Fuel
(XI, 30-11-2000) 47-48

• **Wasting of Fuel**
(XII, 14-12-2000) 133

Fuel Policy

Fuel Policy
(XI, 21-11-2000) 247-248

Need for a Fuel Policy in the Country
(MUR 377).
(XII, 14-12-2000) 288-289

Fund (s)

Allocation of Funds
(XII, 11-12-2000) 181-184

Allocation of Funds for Civic Amenities
(XI, 21-11-2000) 80

Allocation of Funds for Railway Projects
(XIII, 21-12-2000) 164-166

Collection of Funds Through imposition of Cess
(XI, 30-11-2000) 133

Credit Guarantee Fund
(XII, 11-12-2000) 242-243

Criteria for Allocation of Funds
(XIII, 20-12-2000) 93-94

Decline in State Owned Funds
(XIII, 20-12-2000) 224-228

Delayed funds
(XI, 22-11-2000) 164-166

Development Funds in KVs
(XIII, 19-12-2000) 173

Diversion of Funds
(XIII, 22-12-2000) 43

Excess Funds Remitted by Naval and Air Headquarters
(XII, 14-12-2000) 240

Fund for I.T.I.
(XI, 29-11-2000) 389-390

Fund for Manipur
(XII, 11-12-2000) 326-342

Funding of Major Projects
(XI, 30-11-2000) 108

Funds Allotted to Orissa
(XI, 24-11-2000) 149

Funds for Bihar
(XI, 29-11-2000) 103

Funds for construction of new Highways
(XII, 04-12-2000) 244-246

Funds for Development of Amritsar Airport
(XII, 14-12-2000) 200-201

Funds for drip irrigation system in Maharashtra
(XIII, 18-12-2000) 199

Funds for Economically Advanced States
(XII, 13-12-2000) 341

Funds for Family Welfare
(XI, 22-11-2000) 299-303

Funds for Fellowship Programme
(XII, 13-12-2000) 264-265

Funds for Hyderabad Bypass
(XII, 11-12-2000) 1220-1221

Funds for the Development of N.C.E.S.
(XII, 11-12-2000) 1119-1136

Funds Released for Upgradation of Airport
(XI, 30-11-2000) 69-70

Funds to Andhra Pradesh
(XIII, 22-12-2000) 126

Funds to tackle Extremists' Activities
(XII, 13-12-2000) 121-122

Funds to U.P.
(XI, 1-12-2000) 89-90

Funds to Wild Life Sanctuaries
(XII, 11-12-2000) 1177-1178

Funds under Outstanding Data Management Scheme (XIII, 19-12-2000) 260	recommendations of Finance Commission (MUR 377) (XI, 22-11-2000) 479-480
Generation of Funds (XIII, 21-12-2000) 15-16	Need to sanction adequate funds for providing infrastructure facilities at Sonepur fair in Chhapra, Bihar (MUR 377) (XI, 27-11-2000) 370
Guidelines for Venture Capital Funds (XII, 11-12-2000) 993	Raising of Funds through Non-Conventional Sources (XIII, 21-12-2000) 129
Misappropriation of Funds (XII, 05-12-2000) 206-210	Utilisation of funds (XIII, 18-12-2000) 155-56
Misappropriation of Council's Funds (XI, 22-11-2000) 70-71	Utilisation of Funds by States (XII, 15-12-2000) 105
Misuse of Funds in CCR in Unani Medicine (XI, 22-11-2000) 296-297	Utilisation of Funds for Health Programmes (XII, 13-12-2000) 27-32
Misutilisation of funds by NE States (XIII, 18-12-2000) 170-71	Fundamental Right
National Fund for Disabled (XII, 13-12-2000) 384-385	Making Elementary education a Fundamental Right. (XI, 28-11-2000) 219-220
Need for Adequate funds for providing Adequate facilities at Kumbhmela to be held at Allahabad, UP during December-March 2000-2001 (MUR 377) (XI, 22-11-2000) 481	GAIL
Need to Direct the Government of Rajasthan not to reappropriate the Central Funds sanctioned for the purpose of Tackling the Drought Situation (MUR 377) (XI, 30-11-2000) 282-83	Agreement between GAIL and GAZPROM (XII, 14-12-2000) 30-31
Need to provide funds to Government of Bihar for renovation of Sun temples (MUR 377) (XI, 23-11-2000) 424	Bids invited by GAIL for laying Optical Fibre Cable (XII, 14-12-2000) 232-233
Need to provide Funds to Government of Himachal Pradesh for Water Management for Irrigation in Solan District (MUR 377). (XI, 30-11-2000) 286-87	Decision of GAIL for Entering the Telecom Sector (XIII, 21-12-2000) 114
Need to Release Funds for Village and District Panchayats in Union Territory of Daman and Diu as per	Investment by GAIL in Andhra Pradesh (XI, 23-11-2000) 235
	Setting up of LNG Pipelines by GAIL (XI, 23-11-2000) 274-275
	Gandhi Memorial
	Development of Gandhi Memorial (XI, 30-11-2000) 41

Gandhian Institutions

Gandhian Institutions
(XIII, 19-12-2000) 186

Ganga Action Plan

Ganga Action Plan
(XII, 11-12-2000) 1418-1419

Ganga-Cauvery link project

Linking of Rivers
(XI, 22-11-2000) 91

Ganga-Mekong Project

Ganga-Mekong Project
(XII, 11-12-2000) 377-378

Garages

Allotment of Garages
(XI, 28-11-2000) 293-295

Garment(s)

Meeting with Garment Groups
(XII, 11-12-2000) 423

New Technology in Garment Industry
(XIII, 21-12-2000) 167-168

Gas Agencies

Allotment of Petrol Pumps and Gas
Agencies in Maharashtra
(XI, 23-11-2000) 96-97

Gas Connections

New Policy for Gas Connections
(XI, 30-11-2000) 236-37

Gas Cylinders

Manufacture of Mini Gas Cylinders
(XI, 1-12-2000) 88-89

Manufacturing of Non-ISI Mini Gas
Cylinders
(XI, 23-11-2000) 331-332

Gas Fields

Exploration work undertaken in Non-
Conventional Gas Fields
(XIII, 21-12-2000) 122-123

Gas Leakage

Death of Labourers due to Gas Leakage
(XI, 20-11-2000) 116-117

Gas Pipeline

Construction of Indo-Iranian Gas Pipe
Line
(XI, 22-11-2000) 57

Gas Pipeline Between India and Iran
(XI, 30-11-2000) 242-243

Gas Pipeline from Jamnagar to Loni
(XII, 14-12-2000) 132-133

Hajira Extension Project
(XII, 13-12-2000) 181-182

HBT Gasline Project
(XI, 30-11-2000) 51

Indo-Iraq Oil Gas Pipeline
(XIII, 20-12-2000) 265

Setting up a Pipeline between Paradeep
and Haldia
(XIII, 21-12-2000) 104

Supply of Gas through Pipeline in Tamil
Nadu
(XI, 30-11-2000) 128-29

Gas Prices

Effect of Gas Prices on NTPC Projects
(XI, 20-11-2000) 69-70

Gauge Conversion

Gauge Conversion
(XI, 30-11-2000) 211-14

Gauge Conversion in South Central
Railway
(XI, 23-11-2000) 223-226

Gauge Conversion of Chennai-
Villupuram-Trichy-Madurai Rail Line
(XIII, 21-12-2000) 96-97

Gauge Conversion of Gonda-Gorakhpur
Rail Line
(XI, 23-11-2000) 122-123

Gauge Conversion of Kolar and
Chikkaballapur Rail Line
(XI, 30-11-2000) 109-10

- Gauge Conversion of Rangia-Rangapara-Tezpur-Markon-Selek Rail Line**
(XII, 14-12-2000) 149-150
- Joint Venture for Gauge Conversion in Gujarat**
(XI, 23-11-2000) 307-308
- Joint Venture for Gauge Conversion in Madhya Pradesh**
(XI, 30-11-2000) 120-21
- Need to allocate adequate funds for gauge conversion work between Gadag and Bijapur in Karnataka (MUR 377)**
(XI, 27-11-2000) 372
- Need to ensure early completion of gauge conversion work of Nizamabad-Mudkhed and Jankampet-Bodhan under South Central Railway (MUR 377)**
(XIII, 19-12-2000) 369-370
- GAZPROM**
- Agreement between GAIL and GAZPROM**
(XII, 14-12-2000) 30-31
- GDP**
- Contribution of Tourism Industry in GDP**
(XI, 23-11-2000) 347-348
- Economic Slow Down**
(XI, 24-11-2000) 284-285
- GDP Growth**
(XIII, 22-12-2000) 79
- GDP Growth Rate**
(XII, 11-12-2000) 50-51
- Gross Domestic Product**
(XI, 29-11-2000) 395-397
- Gross Domestic Product**
(XII, 11-12-2000) 222-226
- Gross Domestic Product**
(XI, 29-11-2000) 323
- Growth rate of GDP**
(XI, 29-11-2000) 389
- Share of IT in GDP**
(XII, 13-12-2000) 88-91
- Geeta Krishnan Committee**
- Geeta Krishnan Committee**
(XI, 1-12-2000) 161
- Gem Industry**
- Promotion of Gem Industry**
(XII, 15-12-2000) 172-174
- Gems and Jewellery**
- Export of Gems and Jewellery**
(XI, 1-12-2000) 187-189
- Genetic Disorder Systems**
- Genetic Disorders Systems**
(XII, 05-12-2000) 219-220
- Genetic Engineering**
- Freeze on Commercialisation of Genetic Engineering**
(XII, 11-12-2000) 1207-1208
- Germany**
- German Aid to India**
(XI, 1-12-2000) 117-118
- Offer of Free Education from Germany**
(XI, 28-11-2000) 89
- Resumption of German Aid**
(XIII, 20-12-2000) 175
- Trade relation with Germany**
(XIII, 22-12-2000) 23
- GIC**
- Demerger of GIC**
(XI, 1-12-2000) 66
- Exam of AAO in GIC**
(XIII, 22-12-2000) 199-200
- Houses for Employees of GIC**
(XII, 11-12-2000) 856
- Internal Audit Department of GIC Subsidiaries**
(XI, 24-11-2000) 237-239
- Merger of Subsidiaries of GIC**
(XI, 24-11-2000) 148-149

Use of Computers in GIC
(XII, 15-12-2000) 50-51

Vigilance Department of GIC
(XI, 24-11-2000) 69-70

Global Change

Global Change
(XII, 04-12-2000) 266

Globalisation

Advantage of Globalisation
(XIII, 20-12-2000) 241

Challenges from Globalisation
(XI, 21-11-2000) 229-230

Globalisation of Pharmaceuticals Industry
(XI, 21-11-2000) 315

Impact of Globalisation on Poverty and Women
(XI, 22-11-2000) 306-307

UN Summit on Globalisation
(XII, 15-12-2000) 119-120

Godowns

Closure of Godowns
(XII, 15-12-2000) 99

Construction of Godowns in Karnataka
(XIII, 22-12-2000) 63-64

Gold

Exploitation of Gold Resources
(XI, 20-11-2000) 149-150

Gold Reserves in Karnatia, Bihar
(XI, 27-11-2000) 336

Import of Gold
(XII, 15-12-2000) 96-97

Resources of Gold and Diamond by Multinationals
(XI, 20-11-2000) 71-73

Smuggling of Gold Bars
(XI, 24-11-2000) 81-82

Task Force to Review Cases of Defaults in gold and Diamond Deals
(XI, 24-11-2000) 199-201

Gold Mines

VRS for Employees of Kolar Gold Mines
(XII, 11-12-2000) 1111-1112

GOMs

Committee of GOMs on Industrial Sector
(XII, 11-12-2000) 876

Goods

Complaints Regarding Quality of Goods Exported
(XII, 11-12-2000) 964—966

Smuggling of Goods and Narcotics
(XII, 11-12-2000) 967-968

Valuation of Goods
(XI, 24-11-2000) 220-221

Goods Traffic

Widening of Goods Traffic Network in Bangladesh
(XI, 30-11-2000) 214-15

Government Accommodations

Allotment of Accommodation
(XIII, 19-12-2000) 208-209

Allotment of Accommodations
(XII, 11-12-2000) 607

Allotment of One Type Higher Government Accommodation
(XIII, 19-12-2000) 169-170

Covering of Balconies in Government Quarters
(XIII, 19-12-2000) 187-188

Government Accommodation to Central Government Employees in States
(XI, 21-11-2000) 133-134

Illegal Activities in Vacant Quarters
(XII, 11-12-2000) 651

Regularisation of Allotment of Govt. Quarters
(XII, 13-12-2000) 187-188

Reservation in Allotment of Government Accommodation
(XI, 28-11-2000) 85-86

Subletting of Government Accommodation (XI, 21-11-2000) 49-50	Transfer of Guilty Officials (XI, 23-11-2000) 321-323
Government Account Books	Typists and Stenographers (XI, 20-11-2000) 50
Difference between Government Account Books and RBI Accounts (XIII, 22-12-2000) 163-164	Government Holdings
Government Colonies	Government Holdings in VSNL (XI, 1-12-2000) 226-227
Markets in Govt. Colonies (XIII, 19-12-2000) 232-233	Government Offices
Government Employees	Computerisation of Govt. Offices (XI, 22-11-2000) 247-248
Affidavit by Government Employees (XII, 13-12-2000) 517	Five day Week in Government Offices (XI, 22-11-2000) 285-286
Corruption Charges Against Public Servants (XI, 22-11-2000) 64	Government Securities
DA to Government Employees (XIII, 22-12-2000) 42-43	Investment in Government Securities (XI, 1-12-2000) 288-290
Educational Certificate for Group 'D' Posts (XIII, 21-12-2000) 52-53	Government Services
Government Accommodation to Central Government Employees in States (XI, 21-11-2000) 133-134	SC/ST/OBCs in Government Service (XIII, 20-12-2000) 175-176
Knowledge of Local Language for Group C&D Posts (XII, 11-12-2000) 299-300	Women in Government Services (XII, 13-12-2000) 83-84
LTC to Retired Central Government Employees (XIII, 22-12-2000) 117	Women Officers in Government Services (XI, 22-11-2000) 89
Meeting of State Law and Home Secretaries (XII, 14-12-2000) 211-212	Governors
Officers deputed Abroad for Training (XI, 29-11-2000) 16-23	Appointment of Governors (XII, 05-12-2000) 30-31
Promotion of Charge-Sheeted Employees (XII, 14-12-2000) 72	Govindrao Committee
Subsistence Allowance to Suspended Employees (XIII, 22-12-2000) 24-25	Govindrao Committee (XI, 1-12-2000) 116-117
	Grafting
	Corneally Blind Persons and Grafting (XI, 22-11-2000) 233-234
	Gram Sabha Land
	Encroachment of Gram Sabha Land (XI, 21-11-2000) 164
	Gramsat Programme
	Gramsat Programme (XII, 13-12-2000) 430-431

- Granite**
 Promotion of Granite Industry
 (XII, 11-12-2000) 1021-1022
- Grant (s)**
 Grant to Colleges
 (XI, 21-11-2000) 99
 Grant to NGOs
 (XI, 22-11-2000) 151-158
 Grants for setting up of Cold Storages
 (XII, 4-12-2000) 192
 Grants to District Consumer Courts
 (XII, 11-12-2000) 984-985
 Grants-in-aid to Universities and Colleges
 (XI, 28-11-2000) 22-51
 Termination of grants to NGOs
 (XI, 29-11-2000) 354-355
 Utilization of Grants by the NGOs
 (XI, 21-11-2000) 237-238
- Ground Water**
 Contaminated ground water
 (XI, 29-11-2000) 178-180
 Ground Water
 (XIII, 20-12-2000) 87-89
 Recharge of Ground Water
 (XII, 11-12-2000) 446-447
- Groundnut**
 Damage of groundnut crop in A.P.
 (XI, 27-11-2000) 236-238
 Groundnut Cultivation
 (XI, 20-11-2000) 224-225
 Production of Groundnut, Coconut and
 Sesame in Gujarat
 (XI, 27-11-2000) 330-332
- Group of Ministers**
 Report by Sub-Group of Ministers
 (XIII, 18-12-2000) 121-22
- Growth Centres**
 Growth Centres
 (XII, 11-12-2000) 825-827
- Objectives of Growth Centres
 (XII, 15-12-2000) 243-244
 Performance of Growth Centres
 (XII, 11-12-2000) 900-901
- Growth Rate**
 Growth Rate during 9th Plan
 (XI, 22-11-2000) 77-78
 Growth rate of GDP
 (XI, 29-11-2000) 389
- Growth Target**
 Ninth Plan Growth Target
 (XI, 24-11-2000) 103
- GSI**
 Special Duty Allowance to Officers of GSI
 (XII, 13-12-2000) 583-584
 Survey by GSI Maharashtra
 (XI, 20-11-2000) 200
 Survey by GSI Mineral Reserves in
 Madhya Pradesh
 (XI, 27-11-2000) 176-177
- GSLV**
 Launch of GSLV and INSAT-3C
 (XII, 11-12-2000) 403-404
- Guidelines**
 Guidelines for Candidates Contesting the
 Election
 (XIII, 21-12-2000) 115-116
 Implementation of Guidelines
 (XII, 13-12-2000) 422
- Gujarat**
 Allotment of LPG Dealerships and Retail
 Outlets in Ahmedabad
 (XIII, 21-12-2000) 111-112
 Availability of Cooking Gas in Gujarat
 (XII, 11-12-2000) 547-548
 Direct Flight from Delhi to Bhuj
 (XIII, 21-12-2000) 138
 Expansion of DPEP in Gujarat
 (XI, 21-11-2000) 65-66

- Expenditure Incurred at Ahmedabad Airport**
(XIII, 21-12-2000) 161-162
- Export Oriented Units in Gujarat**
(XII, 15-12-2000) 98-99
- Fishery Harbours in Gujarat**
(XII, 11-12-2000) 1057-1058
- FM Radio Station at Junagadh**
(XI, 24-11-2000) 91-92
- Gas based Industries**
(XI, 29-11-2000) 104-105
- Hybrid Seeds in Gujarat**
(XII, 11-12-2000) 1063-1064
- I.T. Department, Gujarat**
(XII, 15-12-2000) 108-109
- Improvement of National Highway from Bharuch to Vapi**
(XIII, 18-12-2000) 166
- Infrastructural Facilities at Bhuj**
(XIII, 21-12-2000) 103
- Introduction of Circular Train in Ahmedabad**
(XII, 14-12-2000) 157
- Joint Venture for Gauge Conversion in Gujarat**
(XI, 23-11-2000) 307-308
- Loss due to Cyclone in Gujarat**
(XI, 20-11-2000) 114-115
- Maintenance of Dwarkaji Temple in Gujarat**
(XII, 14-12-2000) 190
- Marine Life in Jamnagar**
(XIII, 18-12-2000) 273-74
- Need to accord early sanction of Irrigation Projects of Gujarat (MUR 377)**
(XII, 13-12-2000) 687
- Need to allot 10,000 houses per year to the people living below povety line in Ahmednagar in Gujarat under Indira Awas Yajna (MUR 377)**
(XIII, 20-12-2000) 399
- Need to ensure that Farmers of Gujarat get amount due to them under Crop Insurance Scheme (MUR 377)**
(XII, 04-12-2000) 326-327
- Need to provide employment to the people whose land has been acquired for setting up industries in ST-dominated areas of Bharuch Parliamentary Constituency in Gujarat (MUR 377)**
(XIII, 20-12-2000) 399-400
- Need to resume rail service between Ankaleshwar to Rajpipala and Bharuch to Dahej in Gujarat (MUR 377)**
(XII, 14-12-2000) 282-283
- Need to set up a heavy industry in Banaskantha Parliamentary Constituency in Gujarat (MUR 377)**
(XI, 29-11-2000) 476
- Need to set up TV Transmitters in Banaskantha Parliamentary Constituency in Gujarat (MUR 377)**
(XI, 22-11-2000) 477-478
- Non-payment of Salary**
(XI, 30-11-2000) 46-48
- Oil Exploration Activities in Gujarat**
(XI, 23-11-2000) 181-182
- Operation of Chapaner-Pani Rail Line**
(XI, 23-11-2000) 223-224
- Pending Power Projects of Gujarat**
(XI, 20-11-2000) 152-156
- Pilferage of Oil from ONGC Wells in Gujarat**
(XI, 23-11-2000) 208-209
- Post Offices in Gujarat**
(XI, 20-11-2000) 43
(XII, 11-12-2000) 1163
- Projects undertaken by CAPART in Gujarat**
(XI, 28-11-2000) 99-128
- Railway Projects in Gujarat**
(XI, 23-11-2000) 106-109

- Registration of Gujarat Newspapers
(XIII, 22-12-2000) 70
- Renovation of Railway Stations in Gujarat
(XIII, 21-12-2000) 76-77
- Setting up of DD/AIR in Gujarat
(XII, 11-12-2000) 959-960
- Setting up of Medical College in Gujarat
and Bihar
(XIII, 20-12-2000) 190-191
- Sick Units of Gujarat
(XI, 1-12-2000) 135
- Surat Passport Office
(XIII, 20-12-2000) 115
- Thermal Beej Mathako of Gujarat
(XIII, 18-12-2000) 143-44
- Village Public Telephone Scheme in
Gujarat
(XII, 4-12-2000) 97
- Gulf Countries**
- Migration to Gulf Countries
(XIII, 20-12-2000) 79-81
- Need to introduce more flights from
Kerala State to foreign countries
particularly to the Gulf Region (MUR
377)
(XI, 30-11-2000) 287
- Workload of Indian Missions in Gulf
Countries
(XIII, 20-12-2000) 207
- Gurukuls**
- Computer Education in Gurukuls
(XIII, 19-12-2000) 84
- Development of Gurukuls
(XI, 21-11-2000) 308-311
- Haj Arrangements**
- Haj Arrangements
(XIII, 21-12-2000) 116
- Haj Pilgrims**
- Expenditure on Officials
(XI, 22-11-2000) 217-218
- Flight to Haj Pilgrims
(XIII, 21-12-2000) 36
- Subsidy to Haj Pilgrims
(XII, 13-12-2000) 360-361
- Hajira Project**
- Hajira Extension Project
(XII, 13-12-2000) 181-182
- HAL**
- Freight and Insurance Claim of H.A.L.
(XII, 14-12-2000) 148-149
- Haldia Unit**
- Closure of Haldia Unit
(XI, 28-11-2000) 179
- Hampi**
- Demarcation of Hampi as Core Zone
(XI, 30-11-2000) 162-63
- Tourism Development Plan for Hampi by
Karnataka
(XI, 23-11-2000) 344-345
- Handicapped**
- Car for Handicapped Persons
(XII, 15-12-2000) 123-124
- Employment Opportunities for Visually
Handicapped in Banks
(XII, 11-12-2000) 957-958
- Mentally handicapped
(XI, 29-11-2000) 289-291
- Reservation for Disabled
(XI, 22-11-2000) 267-268
- Reservation for Handicap
(XIII, 20-12-2000) 216-221
- Handicraft (s)**
- Facilities to Handicraft Exporters
(XII, 14-12-2000) 34
- Handicrafts Schemes
(XI, 23-11-2000) 190-192
- Improvement in Handicrafts to solve
Rural Unemployment
(XI, 21-11-2000) 25-27

Infrastructural Hurdles in Export of Handicrafts (XII, 11-12-2000) 640-641	Promotion of Khadi Sector (XIII, 20-12-2000) 260
Production of Handicraft Products (XII, 11-12-2000) 496-497	Revival Policy for Handloom Sector (XI, 30-11-2000) 38-39
Handloom Weavers	Hardware Products
Insurance Schemes for Handloom Weavers (XIII, 21-12-2000) 102-103	Export of Hardware Products (XI, 29-11-2000) 228-230
Plight of Handloom Weavers (XIII, 21-12-2000) 53-54	Harrassment
Handloom(s)	Harassment to Indian Officials (XII, 11-12-2000) 17-21
Assistance to Handloom Sectors (XII, 14-12-2000) 236	Haryana
Closed Units of Khadi and Village Industries (XII, 11-12-2000) 260	Compensation to Wards of Deceased Army Personnel of Haryana (XI, 30-11-2000) 134-35
Closure of Handloom/Powerloom Units (XII, 14-12-2000) 37	FCI Depots in Haryana (XIII, 22-12-2000) 178-179
Duty Drawback on Handlooms (XII, 11-12-2000) 768-769	Jubilee and COCO Pumps in Haryana (XI, 30-11-2000) 136
Export of Handloom Products (XI, 23-11-2000) 285-288	Need for a separate Capital and High Court for the State of Haryana (MUR 377) (XI, 28-11-2000) 330
Financial Package for Handloom Sector (XI, 22-11-2000) 309-310	Need to provide financial assistance to Government of Haryana for providing relief to the farmers of the State (MUR 377) (XI, 28-11-2000) 334
Handloom Expo-2000 in Andhra Pradesh (XIII, 21-12-2000) 151	Package for paddy growers in Haryana (XII, 4-12-2000) 171-172
Handloom Monitoring Committee (XII, 11-12-2000) 614-615	Polluted Water in Panipat (XI, 20-11-2000) 286-287
Handloom Technology Institutes (XII, 14-12-2000) 75-76	Rural Sport Centre in Haryana (XI, 27-11-2000) 160
Khadi and Village Industries (XIII, 20-12-2000) 134	Tenders for Transportation in Haryana (XII, 14-12-2000) 244-245
Khadi as International Product (XIII, 20-12-2000) 176	Hawala Transaction
Production of Handloom by Co-operative Societies (XI, 23-11-2000) 334-335	Hawala Transaction (XI, 1-12-2000) 67-68
Production of Handloom Textiles (XII, 14-12-2000) 134-140	Health Awareness Scheme Scheme for Health Awareness (XI, 29-11-2000) 240-241

Health Care

Alternative System of Medicines
(XIII, 20-12-2000) 265-266

Arthritic Treatment
(XI, 29-11-2000) 327-328

Artificial Colour in Food Items
(XII, 11-12-2000) 375-376

Assistance of WHO to Health and Sanitation
(XII, 13-12-2000) 535-538

Children affected by malnutrition
(XI, 29-11-2000) 151-155

Diagnostic Equipments
(XI, 29-11-2000) 360

Duty exemption for Import of materials used in Knee Surgery
(XI, 1-12-2000) 67

Health and Family Welfare Programme
(XIII, 20-12-2000) 281-282

Health and Family Welfare Programmes by European Union
(XI, 29-11-2000) 312-313

Health Care Delivery System
(XII, 13-12-2000) 87

Health Care of Defence Employees
(XI, 30-11-2000) 196-97

Health Care of Railways Employees
(XI, 30-11-2000) 142-43

Health Care Service
(XII, 13-12-2000) 499

Health for All
(XII, 11-12-2000) 458

Health Scheme
(XIII, 20-12-2000) 351

Indo-Cuba Agreement for Health Care
(XII, 13-12-2000) 554-555

Irregularities in Health and Family Welfare Programme of European Union
(XI, 22-11-2000) 314-315

Malnutrition

(XII, 13-12-2000) 130-131

Medical Facilities
(XIII, 20-12-2000) 205

National Health Care Agenda
(XII, 13-12-2000) 555

New Health Schemes
(XII, 11-12-2000) 346-374

Operating Computers Injurious to Health
(XI, 22-11-2000) 215-216

Proposals of Ayurvedic Experts
(XI, 22-11-2000) 83-84

Rural Cleanliness Programme
(XI, 28-11-2000) 196-198

Safe Motherhood Programme
(XI, 29-11-2000) 285-290

Short Term Courses in Ayurveda
(XI, 22-11-2000) 50

Soft Drinks/Vicks Vaporub Injurious for Health
(XI, 22-11-2000) 241-242

Spinal Injury Centres
(XI, 22-11-2000) 151

Surplus Food for Malnourished Population
(XI, 24-11-2000) 250-251

Surveillance mechanism to check viral disease
(XI, 22-11-2000) 210-211

Survey on Health Programme in Maharashtra
(XII, 11-12-2000) 402-403

Thalassaemic Births
(XIII, 20-12-2000) 148

Use of Silver in Ayurvedic Formulations
(XI, 29-11-2000) 73-74

World Bank Assistance for Fluoride Affected Areas
(XII, 11-12-2000) 985-986

Health Centres

Health Centres/Hospitals/Dispensaries
(XIII, 20-12-2000) 204

Primary Health Centres
(XI, 29-11-2000) 49-52

Rural Health Centres
(XI, 29-11-2000) 325-326

Health City Project

Health City Project
(XII, 13-12-2000) 390-391

Health Education Officer

Assistant Health Education Officer
(XI, 23-11-2000) 133-134

Health Insurance Scheme

Health Insurance Scheme
(XI, 22-11-2000) 30-31

Health Mela(s)

Health Mela
(XII, 11-12-2000) 148-149

Health Melas
(XI, 22-11-2000) 242

Health Policy

Comprehensive Health Policy
(XI, 29-11-2000) 263

Policy on Control and Treatment of
Occupational Diseases
(XII, 11-12-2000) 259

Policy on Medical Care for Remote and
Marginalised Tribes
(XII, 11-12-2000) 165-166

Health Programme(s)

Health Programme for Chhattisgarh
(XII, 13-12-2000) 342

Health Programmes
(XII, 13-12-2000) 481

Health Programmes (Rajasthan)
(XI, 22-11-2000) 124

Mother-Child Health Programme
(XI, 22-11-2000) 72-76

Utilisation of Funds for. Health
Programmes
(XII, 13-12-2000) 27-32

Health Projects

Health Projects
(XII, 13-12-2000) 343-344

Health Services

Charter of Rights and Duties for Medical
Personnel and Patients
(XI, 22-11-2000) 55-56

Delivery System in Rural Areas
(XII, 4-12-2000) 221

Expenditure on Health Service
(XI, 29-11-2000) 197-200

Fire Brigade and Ambulance Services at
Accident Prone Areas
(XI, 30-11-2000) 192

Health Care Delivery System
(XII, 13-12-2000) 87

Privatisation of Health Services
(XIII, 20-12-2000) 95

Health Tourism

Health Tourism to Mix Treatment
(XII, 11-12-2000) 416-417

HEC

Delay in Execution of Work by HEC
(XI, 1-12-2000) 96-97

Helicopters

Pawan Hans Helicopters
(XII, 14-12-2000) 224

Replacement of out dated fleet of
Helicopters
(XI, 30-11-2000) 49-50

Herbs

Ban on Export of Herbs
(XII, 13-12-2000) 403-404

Research in Herbs
(XII, 13-12-2000) 559-560

Research in Medicines from Herbs
(XII, 11-12-2000) 313-318

Heritage Sites

Inclusion of Places of Mythological Significance with UNESCO
(XI, 30-11-2000) 175-76

HFC

Take over of HFC/FCI
(XII, 13-12-2000) 146-147

High Posts

Appointment/Posting of SC/ST persons on High Posts
(XI, 22-11-2000) 112-113

Highway Development Project

Action Plan Highway Development Project
(XI, 29-11-2000) 244-245

Hijacking

Hijacking of Indian Airlines Plane
(XII, 05-12-2000) 217-218

Hijacking of Indian Airlines Plane
(XI, 21-11-2000) 92

Report of the Investigation on Hijack of Aircraft to Kandhar
(XI, 30-11-2000) 209-10

Himachal Pradesh

Excise Duty concession to Flood Affected Victims in H.P.
(XI, 24-11-2000) 152-153

Need to provide Funds to Government of Himachal Pradesh for Water Management for Irrigation in Solan District (MUR 377)
(XI, 30-11-2000) 286-87

Himalayan Region

Imbalance in Himalayan Region
(XI, 20-11-2000) 117

Hindustan Fertilizers Corporation Limited

Need to revamp durgapur unit to Hindustan Fertilizers Corporation Limited (MUR 377)
(XIII, 20-12-2000) 403

Hindustan Latex Limited

Hindustan Latex Limited
(XIII, 20-12-2000) 205-206

Hindustan Organic Chemicals Ltd.

Hindustan Organic Chemicals Ltd.
(XI, 28-11-2000) 259-260

Hindustan Prefab Limited

Taking Over of Hindustan Prefab Limited
(XIII, 21-12-2000) 184-185

Hindustan Steel Corporation Limited

Hindustan Steel Corporation Limited
(XI, 28-11-2000) 279-280

Hindustan Steel Works Company Limited

Hindustan Steel Works Company Limited
(XIII, 19-12-2000) 53-54

Hindustan Steel Works Construction Ltd.

Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal (MUR 377)
(XII, 13-12-2000) 690-691

Hindustan Vegetable Oil Corporation Ltd.

Closure of Hindustan Vegetable Oil Corporation Ltd.
(XI, 24-11-2000) 179

Hindustan Zinc Limited

Consumption of Zinc
(XI, 27-11-2000) 167-168

Need not to Disinvest the Profit Making Public Sector Undertakings including Hindustan Zinc Limited in Rajasthan (MUR 377)
(XIII, 21-12-2000) 213

Historical Buildings

Need to declare Jankinath Bhawan at Cuttack, the birth place of Netaji Subhash Chandra Bose, as a national monument (MUR 377)
(XIII, 20-12-2000) 405

Historical Monuments

Maintenance of Monuments
(XI, 30-11-2000) 30

Historical Sites

Protection of Harappan Site at Dholavira
(XI, 23-11-2000) 95-96

HIV/AIDS

Data on Positive/Infected cases of HIV/AIDS
(XII, 11-12-2000) 156-157

H.I.V. Tests for Army Personnel
(XII, 11-12-2000) 683-684

HIV in Kerala
(XIII, 20-12-2000) 165

HIV Infection Leads AIDS
(XII, 13-12-2000) 341

HIV/AIDS
(XII, 11-12-2000) 155-156
(XII, 13-12-2000) 515
(XIII, 20-12-2000) 229-232

HIV/AIDS Programme
(XIII, 20-12-2000) 298-299

Insurance for HIV Patients
(XIII, 20-12-2000) 84-85

HMT

Transfer of HMT, Kalamassery
(XI, 24-11-2000) 214-215

HOCL

Merger of HOCL
(XIII, 19-12-2000) 57-58

Hogenzkkal Drinking Water Scheme

Need for early implementation of Integrated Hogenzkkal drinking water scheme in Dharmapuri district in Tamil Nadu
(XII, 04-11-2000) 331-332

Homoeopathy

Ayurveda and Homoeopathy in Developed Countries
(XI, 29-11-2000) 10-16

Ayurvedic and Homoeopathic Universities
(XII, 11-12-2000) 401

Expansion/Development of Homoeopathic Pharmacy Council
(XIII, 20-12-2000) 145-146

International Exchange Programme of Medicine and Homoeopathy
(XIII, 20-12-2000) 264

Hongkong

Trade Agreement with Hongkong
(XI, 1-12-2000) 291

Horticulture

Export of Horticultural Produces
(XI, 1-12-2000) 73-74

Investment in Horticulture, Fishery etc. in North Bihar
(XI, 20-11-2000) 305

Mission project for Horticulture in NER and Sikkim
(XII, 4-12-2000) 201

Production of Horticulture Crops
(XI, 20-11-2000) 173-174

Promotion of Agro Based Forestry and Horticulture
(XIII, 20-12-2000) 96

Hospital Wastes

Disposal of Hospital Wastes
(XII, 04-12-2000) 251-252

- Pollution due to Hospital Wastes**
(XI, 20-11-2000) 300
- Hospital(s)**
- Amenities to Indoor Patients in Safdarjung Hospital**
(XI, 29-11-2000) 106-107
- Assistance for Hospital Projects**
(XI, 29-11-2000) 227-228
- Assistance from World Bank for Hospitals**
(XI, 22-11-2000) 291-292
- Ayurvedic Dispensaries, Hospitals and Research Laboratories**
(XI, 22-11-2000) 279-283
- Budgetary Support to RML & Safdarjung Hospitals**
(XI, 22-11-2000) 168-169
- E.S.I. Hospital**
(XI, 22-11-2000) 269-270
- Facilities in Dr. R.M.L. Hospital and other Hospitals**
(XI, 29-11-2000) 201
- Function of Apollo Hospitals**
(XIII, 20-12-2000) 167
- Functioning of CHCs/Referral Hospitals**
(XI, 22-11-2000) 304-305
- Guidelines for Hospitals/Nursing Homes**
(XII, 11-12-2000) 397-398
- Health Centres/Hospitals/Dispensaries**
(XIII, 20-12-2000) 204
- Hospital for Beedi Workers**
(XIII, 20-12-2000) 273
- Hospitals**
(XIII, 20-12-2000) 340-341
- Hospitals for Port Trust Employees**
(XI, 30-11-2000) 57-58
- In-House Veterinary Hospital**
(XIII, 18-12-2000) 267
- In-Service Course in Safdarjung Hospital**
(XII, 13-12-2000) 515-517
- Kottakkal Ayurveda Hospital**
(XI, 29-11-2000) 224
- Operation Theatres in Delhi Hospitals**
(XI, 22-11-2000) 37-39
- Policy to regulate Private Hospitals, Nurshing Homes and Non-Governmental Institutions**
(XI, 29-11-2000) 326-327
- Scarcity of Doctors in Hospitals in Delhi**
(XI, 22-11-2000) 255-256
- Sushrut Ayurvedic Hospital**
(XI, 22-11-2000) 169-170
- Uniform Fee Structure in Medical Colleges/Hospitals**
(XI, 22-11-2000) 115
- Upgradation of Government Hospitals**
(XI, 29-11-2000) 184-196
- Hostel(s)**
- Hostels for SC/ST**
(XIII, 20-12-2000) 208-209
- Hostels/Scholarship for SC/ST students**
(XI, 22-11-2000) 133-150
- Youth Hostels for Disabled Persons**
(XII, 11-12-2000) 1225-1226
- Construction of Yatri Niwas**
(XI, 30-11-2000) 105-106
- Conversion of Historical Buildings into Heritage Hotels**
(XII, 14-12-2000) 175-177
- Corruption in Hotel Janpath**
(XII, 14-12-2000) 191
- Encroachment by Hotels**
(XII, 05-12-2000) 100
- Hotels Under N.D.M.C.**
(XII, 13-12-2000) 96-97
- Privatisation of Centaur Hotel**
(XII, 11-12-2000) 618
- Rates of Hotels**
(XII, 14-12-2000) 229

Housing**Allotment of Houses**

(XIII, 19-12-2000) 268-280

Allotment of Plots

(XIII, 19-12-2000) 289-295

Construction of Cheap Houses

(XIII, 19-12-2000) 257-258

Construction of Houses under I.A.Y. during 8th Plan

(XII, 05-12-2000) 145-150

Construction of Houses under Indira Awas Yojana, Orissa

(XI, 28-11-2000) 90-91

Financial Assistance for Construction of Houses

(XII, 05-12-2000) 173-174

Houses for All

(XI, 28-11-2000) 284-288

Housing Facility to Labourers

(XI, 22-11-2000) 159

Housing Scheme of UTI and HDFC

(XI, 24-11-2000) 212

Low Cost Housing Projects

(XII, 13-12-2000) 183

Rural Housing

(XII, 13-12-2000) 295-298

Shortage of Housing Facilities for SCs/ STs

(XI, 21-11-2000) 287

Housing Loan**Housing Loan to Poor**

(XI, 24-11-2000) 107-108

HPCL**Complaints against HPCL**

(XIII, 21-12-2000) 184

Export of Petrol and Diesel by HPCL

(XII, 11-12-2000) 40

Feasibility Report of HPCL for Refinery

(XII, 14-12-2000) 146

Financial Condition of HPCL

(XII, 14-12-2000) 234-235

Review of Companies in Joint Venture with IOC and HPCL

(XI, 23-11-2000) 193-194

Setting up of Refinery in Bhatinda

(XI, 23-11-2000) 196-197

HPL**Merger of HPL with Railways**

(XI, 21-11-2000) 93-94

HPT**Expansion of HPT in Chhattisgarh**

(XII, 11-12-2000) 766

HPT at Raiwala

(XIII, 22-12-2000) 123

Setting up of HPT at Jharkhand

(XII, 11-12-2000) 915

HTL**Expansion of ITI and HTL**

(XII, 11-12-2000) 1155-1156

HTMS**H.T.M.S. on Delhi-Jaipur National Highway**

(XI, 20-11-2000) 191-192

HUDA**In the Matter of M/s. Ansal**

(XI, 23-11-2000) 342-343

HUDCO**Agreement with US Agency for HUDCO**

(XII, 13-12-2000) 283-286

Assistance by HUDCO

(XI, 21-11-2000) 106

Conversion of HUDCO loan into interest free loan.

(XI, 21-11-2000) 184

HUDCO Loan to Manipur

(XII, 05-12-2000) 178-180

Loan from HUDCO for construction of New District Office Complexes in Karnataka

(XI, 21-11-2000) 158

- Loan Provided by HUDCO**
(XIII, 19-12-2000) 99-105
- Human Development Index**
Human Development Index
(XIII, 20-12-2000) 112-114
- Human Organ Bank**
Human Organ Bank at AIIMS
(XI, 22-11-2000) 258
- Human Resource**
Assistance for Human Resource
(XII, 05-12-2000) 136-138
Export of HR Products
(XIII, 19-12-2000) 307-308
Human Resource management Committee
(XI, 24-11-2000) 157-159
- Human Rights**
Abuse of Human Rights
(XIII, 19-12-2000) 72
National Convention of Human Rights for
Disables
(XII, 11-12-2000) 251
- Human Rights Organisations**
Fake Human Rights Organisations
(XI, 21-11-2000) 136
- Hurriat Conference**
Amount Received by Hurriat Conference
(XII, 11-12-2000) 777
- IARC**
Investment made by IARC in Bihar
(XI, 27-11-2000) 323
- IARI**
IARI joint project with Israel
(XII, 04-12-2000) 295
Paddy strains released by IARI
(XII, 4-12-2000) 151
- IAS**
Coaching for SC/ST Candidates
competing for IAS/IPS exams
(XIII, 20-12-2000) 261
- IAS Officers in Private Sector
(XI, 29-11-2000) 320-321
- IAS/IPS Cadre for Newly Created States
(XI, 22-11-2000) 271-273
- Officers of IAS
(XI, 22-11-2000) 222-223
- Promotions in IAS
(XII, 13-12-2000) 530-531
- IAY**
Construction of Houses under I.A.Y.
during 8th plan
(XII, 05-12-2000) 145-150
Evaluation of IAY/JRY/EGS
(XII, 5-12-2000) 94-96
Irregularities under IAY
(XII, 05-12-2000) 48-49
Kutch/Pucca Houses under IAY
(XI, 28-11-2000) 255-260
- IBP**
Disinvestment of IBP
(XIII, 21-12-2000) 120-121
- ICAI**
Extra Perks to ICAI Officers
(XIII, 21-12-2000) 31-32
Foreign Visit by ICAI Officers
(XII, 14-12-2000) 49-52
- ICAMT**
Projects Undertaken by ICAMT
(XI, 24-11-2000) 71-72
- ICAR**
Bifurcation of I.C.A.R.
(XII, 04-12-2000) 238
Financial and Administrative Irregularities
in ICAR
(XII, 4-12-2000) 70
Irregularities in ICAR
(XIII, 18-12-2000) 31
New Schemes for ICAR
(XI, 27-11-2000) 94-95

- Recommendations of ICAR for Coconut Plantation**
(XII, 11-12-2000) 114
- Research Centres and Projects in ICAR**
(XII, 11-12-2000) 1422-1424
- ICCR**
- Revamping functioning of ICCR**
(XI, 29-11-2000) 105
- ICDS**
- Expansion of ICDS Scheme Districts of Orissa**
(XI, 21-11-2000) 238
- ICDS**
(XIII, 19-12-2000) 297-298
- ICDS Projects in Bihar.**
(XI, 21-11-2000) 71-79
- ICMR**
- Admissions in ICMR Institutes and Centres**
(XI, 22-11-2000) 166-167
- Allocation for National Laboratories under ICMR**
(XIII, 20-12-2000) 114-115
- ICRI**
- Upgradation of ICRI, Donigal**
(XI, 1-12-2000) 133-134
- ICSSR**
- Activities of ICSSR**
(XIII, 19-12-2000) 265
- Indian Council of Social Science Research.**
(XI, 28-11-2000) 59-60
- Salaries and Pay Scales of Research Scholars in ICSSR**
(XII, 13-12-2000) 276-277
- ICWA**
- Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill (Res)**
(XIII, 18-12-2000) 437-56
- Statutory Resolution Re : Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill (Res)**
(XIII, 18-12-2000) 437-440
- Taking Over of ICWA Building at Sapru House**
(XI, 21-11-2000) 258-259
- IDA**
- IDA Aided Programme for Eradication of Polio**
(XI, 22-11-2000) 43-44
- IDBI**
- Disbursement of Loan by IDBI**
(XII, 15-12-2000) 114-115
- Entertainment Industry under IDBI Act**
(XI, 1-12-2000) 214-215
- Equity by IDBI**
(XIII, 22-12-2000) 166
- IDBI Assistance to Entrepreneurs**
(XIII, 22-12-2000) 137-140
- IDBI Assistance to States**
(XI, 1-12-2000) 255-258
- IDBI Bonds**
(XII, 15-12-2000) 178-179
- IDBI Loan**
(XI, 24-11-2000) 76-77
- Industrial Investment Scheme of IDBI**
(XI, 24-11-2000) 70-71
- Revival Plan of IDBI**
(XIII, 22-12-2000) 185-186
- Selection of Chairman, IDBI**
(XII, 15-12-2000) 62-63
- IDDP**
- IDDP in Bihar**
(XII, 04-12-2000) 295-296
- Identity Card(s)**
- Discrepancy in Issuance of I-Cards to non-Gazetted Employees of Defence**
(XI, 23-11-2000) 83-84

- Identity Cards under Tatkal Sewa Scheme**
(XII, 11-12-2000) 647-648
- Issuing of Photo Identity Cards in Orissa**
(XIII, 21-12-2000) 85
- IDPL**
- IDPL Plant in Andhra Pradesh**
(XIII, 19-12-2000) 300-301
- Payment of Wages and Salaries to IDPL Employees**
(XIII, 19-12-2000) 129-130
- Revival of IDPL**
(XI, 21-11-2000) 285-286
- Sale of IDPL**
(XI, 1-12-2000) 267
- IDSMT Schemes**
- Financial Assistance/Loan Under IDSMT Scheme**
(XII, 05-12-2000) 179-198
- IDSMT Schemes**
(XI, 21-11-2000) 163-164
- IFCI**
- Share Capital of IFCI**
(XI, 24-11-2000) 160-161
- IJAR**
- Setting up of New Centre in I.I.A.R.**
(XI, 20-11-2000) 159-160
- IID Centres**
- IID Centres**
(XII, 13-12-2000) 605-614
- IITs**
- Indian Institute of Information Technology**
(XI, 22-11-2000) 274-275
- University Status to IIT, Hyderabad.**
(XI, 28-11-2000) 203-205
- IIPS**
- Survey Conducted by IIPS**
(XII, 13-12-2000) 491
- IISCO**
- Kulti works of IISCO**
(XIII, 19-12-2000) 58
- Privatisation of IISCO**
(XIII, 19-12-2000) 254-255
- IITs**
- Out of Law IIT Graduate to Foreign Countries**
(XII, 13-12-2000) 315-316
- Privatisation of IIT**
(XIII, 20-12-2000) 96-97
- Unapproved Technical Colleges and IITs**
(XI, 21-11-2000) 30-31
- Illegal Abortion**
- Illegal Abortion**
(XII, 11-12-2000) 215
- Illegal Activities**
- Illegal Activities in Vacant Quarters**
(XII, 11-12-2000) 651
- Illegal Migrants**
- Repealing of Illegal Migrants Determination by Tribunal Act 1985**
(XI, 21-11-2000) 313-314
- Illegal Trade**
- Illegal Trade**
(XII, 15-12-2000) 41-42
- Illegal Trade in Animal Parts**
(XI, 20-11-2000) 43-45
- Illegal Trade of Narcotics**
(XII, 11-12-2000) 972-978
- Illegal Transaction**
- Illegal Transaction of Foreign Exchange**
(XI, 24-11-2000) 94-95
- Illegal transfer of Money**
(XI, 1-12-2000) 212
- Illegal Vendors**
- Illegal Vendors**
(XIII, 21-12-2000) 179-180

ILS

Function of ILS at Patna
(XII, 11-12-2000) 41-42

IMF

IMF and World Bank Loan
(XII, 11-12-2000) 969

IMF Loan

(XII, 15-12-2000) 59-60

World Bank and IMF Loan
(XIII, 22-12-2000) 223

Immunisation Programme

Immunisation Programme
(XIII, 20-12-2000) 202-203

Import

Annual Report, Audited Accounts and
Review of the working of the Institute
of Mathematical Sciences, Chennai,
for the year 1999-2000
(XIII, 20-12-2000) 363

Ban on Import of CD-ROM
(XIII, 22-12-2000) 58-59

Ban on imports of carpets made by
children
(XI, 29-11-2000) 388-389

Demurrage Cost of Import of Diesel
(XI, 30-11-2000) 138-39

Duty exemption for Import of materials
used in Knee Surgery
(XI, 1-12-2000) 67

Exemption in Customs Duty on Import of
V-SAT in KU Band
(XIII, 22-12-2000) 143

Growth in Export/Import
(XI, 24-11-2000) 28-30

Impact of Imported Sugar
(XI, 1-12-2000) 153-155

Import of Maize
(XI, 24-11-2000) 161-162

Import /Export of Coal by CIL and its
subsidiaries.
(XI, 28-11-2000) 243-244

Import and Export of Sugar
(XI, 24-11-2000) 192-200

Import of Bofors Shells
(XII, 11-12-2000) 686-687

Import of breeding stock
(XII, 4-12-2000) 211-212

Import of Cattle Feed
(XI, 1-12-2000) 213

Import of Coaches and Locomotives
(XIII, 19-12-2000) 229-230

Import of Coal by SEBs
(XII, 11-12-2000) 1153-1154

Import of Coconut
(XII, 11-12-2000) 1048-1049

Import of Coconut/Coconut Oil
(XI, 24-11-2000) 303-304

Import of Consumer Goods
(XI, 24-11-2000) 125-127

Import of Crude Oil
(XI, 23-11-2000) 320-322

Import of Dangerous Insecticides
(XI, 20-11-2000) 127-128

Import of Drugs under Negative List
(XII, 05-12-2000) 153-154

Import of Edible Oil
(XII, 11-12-2000) 961-962

Import of Films
(XIII, 22-12-2000) 129-130

Import of Flowers
(XII, 11-12-2000) 879-880

Import of Foodgrains
(XI, 1-12-2000) 57-58

Import of Fruits
(XII, 11-12-2000) 798-800

Import of Gold
(XII, 15-12-2000) 96-97

- Import of Milk Products**
(XI, 1-12-2000) 201-202
- Import of Mother Boards and Circuit Boards**
(XI, 1-12-2000) 50
- Import of Natural Rubber**
(XI, 24-11-2000) 154-156
- Import of Oil from Malaysia and Indonesia**
(XII, 14-12-2000) 217-218
- Import of Oil Seeds and Rice**
(XIII, 18-12-2000) 133-34
- Import of Outdated Technology**
(XIII, 21-12-2000) 190-191
- Import of Pesticides**
(XII, 05-12-2000) 14-19
- Import of Power**
(XI, 20-11-2000) 115-116
- Import of Rice from Myanmar**
(XIII, 22-12-2000) 195
- Import of Rubber**
(XI, 1-12-2000) 204
- Import of Scrap Testing Machines**
(XIII, 21-12-2000) 134-135
- Import of Scrap Iron**
(XII, 05-12-2000) 159-160
- Import of Soyabean from America**
(XI, 1-12-2000) 68-69
- Import of Sub-standard Quality Goods**
(XII, 15-12-2000) 197-198
- Import of Tur Dal**
(XII, 11-12-2000) 897-898
- Import of Vanaspati from Nepal**
(XII, 11-12-2000) 928-929
- Liberalisation of Import**
(XI, 1-12-2000) 36-37
- Lifting of Ban on Import of Consumer Items**
(XII, 11-12-2000) 801-802
- Measures to stop cheap imports**
(XI, 1-12-2000) 242-243
- Need to ban import of dangerous insecticides in the country (MUR 377)**
(XII, 13-12-2000) 685
- Panel on Import**
(XIII, 22-12-2000) 87-88
- Production, Import and Reserves of Coal**
(XI, 21-11-2000) 269-272
- Production/Import of Crude Oil and Impact of price rise**
(XI, 23-11-2000) 12-15
- Rising Oil Import Bill**
(XII, 11-12-2000) 1012-1013
- Sugar Import Agreement with Pakistan**
(XI, 1-12-2000) 60
- Target of Export/Import**
(XI, 1-12-2000) 202-203
- Testing the Imported Drugs**
(XII, 13-12-2000) 84-86
- Under Invoicing on Imported Consignments**
(XIII, 22-12-2000) 158
- Import Duty**
- Import Duty on Angora Hair**
(XII, 11-12-2000) 584-585
- Import Duty/Excise Duty on Oil**
(XI, 23-11-2000) 180-181
- Import Policy**
- Drug Import Policy**
(XI, 21-11-2000) 321-323
- INCAB**
- INCAB Industries Ltd.**
(XII, 11-12-2000) 799-801
- Incentives**
- Fiscal Incentives**
(XIII, 20-12-2000) 213-214
- Incentives for participation in NCC**
(XIII, 21-12-2000) 18
- Introduction of Productivity Linked Incentive Scheme**
(XI, 30-11-2000) 155-156

Income**Income earned by DD**

(XI, 24-11-2000) 139

Income from agricultural source

(XII, 4-12-2000) 223-224

Per Capita Income

(XII, 11-12-2000) 153-154

Per Capita Income in Rural Areas

(XII, 11-12-2000) 261-262

Income Tax Department**I.T. Department, Gujarat**

(XII, 15-12-2000) 108-109

Restructuring I.T. Department

(XII, 15-12-2000) 162-163

Income Tax Raids**I.T. Raids on Film Stars**

(XI, 24-11-2000) 128-130

India Festivals Abroad**India Festivals Abroad**

(XI, 23-11-2000) 91-92

India Millennium Deposit Bonds**India Millennium Deposit Bonds**

(XII, 15-12-2000) 128-129

Indian Air Force**Acquisition of Land by IAF**

(XII, 11-12-2000) 537-538

Anomalies in Short Service Scheme of IAF

(XI, 30-11-2000) 41

Crash of IAF Helicopter

(XI, 30-11-2000) 122-23

Financial loss to IAF

(XII, 11-12-2000) 694

IAF Officer involved in Bomb Blast

(XI, 30-11-2000) 216

Modernisation of Indian Air Force

(XII, 14-12-2000) 246-247

Indian Air Space**Violation of Indian Air Space**

(XII, 11-12-2000) 538-542

Indian Airlines**Acquisition of Aircraft by Indian Airlines**

(XI, 30-11-2000) 85-86

Cancellation of Flight of IA to Khajuraho

(XI, 30-11-2000) 234

Complementary Tickets Issued by IA and AI

(XI, 23-11-2000) 69

Concessions and Incentives to the Passengers by IA and AI

(XII, 11-12-2000) 503-506

Delay in Flights of Indian Airlines

(XI, 30-11-2000) 175

Disinvestment in Air India and Indian Airlines

(XI, 24-11-2000) 209

Emergency Landing due to Technical Snags

(XI, 23-11-2000) 47-48

Fare Concession to Passengers of Indian Airlines and Air India

(XI, 30-11-2000) 43-44

Fleet Expansion of Indian Airlines

(XII, 11-12-2000) 39

Hijacking of Indian Airlines Plane

(XI, 21-11-2000) 92

Increase in Fares

(XI, 30-11-2000) 194-95

Indian Airlines Faces Flight of Commanders

(XII, 11-12-2000) 678-679

Indian Airlines Flight for Unviable Routes

(XII, 11-12-2000) 507-508

Indian Airlines Package for Indian Tourists

(XI, 30-11-2000) 160-61

- Inquiry Against IA for TU-154**
(XII, 11-12-2000) 606-607
- Investigation Against Indian Airlines and Air India**
(XII, 11-12-2000) 682
- Movable Property of Indian Airlines and Air India**
(XII, 14-12-2000) 143
- Old Aircrafts used by AI, IA and Alliance Air**
(XI, 23-11-2000) 167-168
- Outstanding against Ticket Agents of Indian Airlines**
(XII, 14-12-2000) 54-56
- Profit by Indian Airlines**
(XI, 23-11-2000) 211-212
- Proposal for Concessional Air Fare in AI and IA**
(XII, 11-12-2000) 549-550
- Review of the Functioning of AAI, IA and AI**
(XII, 11-12-2000) 36-38
- Security and Safety of flights from Kathmandu**
(XI, 23-11-2000) 340
- Under-utilisation of Capacity in Indian Airlines**
(XII, 14-12-2000) 162
- VRS Scheme in Air India and Indian Airlines**
(XI, 30-11-2000) 64
- Withdrawal of Aircraft from IA and Alliance Air**
(XI, 23-11-2000) 333
- Indian Cardamom Research Institute**
- Indian Cardamom Research Institute**
(XI, 20-11-2000) 88
- Need to upgrade Indian Cardamom Research Institute, Donigal, Karnataka (MUR 377)**
(XI, 23-11-2000) 425
- Indian Cricket Team**
- Ban on Indian Cricket Team for Touring Pakistan**
(XIII, 18-12-2000) 18
- Indian Culture/Civilisation**
- Development Scheme for Promotion of Indian Culture/Civilisation**
(XII, 14-12-2000) 223
- Indian Delegation**
- Privileges and Benefits to Indian Delegation**
(XII, 13-12-2000) 419-421
- Indian Economic Summit**
- 15th Indian Economic Summit**
(XIII, 22-12-2000) 193-194
- Indian Enclaves**
- Indian Enclaves in Bangladesh**
(XI, 28-11-2000) 177-179
- Indian High Commission (s)**
- Attack on Family Members of Indian Staff in Pak**
(XI, 22-11-2000) 226-227
- Calling Back Indian Envoy**
(XI, 22-11-2000) 128-129
- Expulsion of Indian High Commission Official by Pakistan**
(XII, 13-12-2000) 566
- Indian Investment Centre**
- Closure of Indian Investment Centre**
(XIII, 22-12-2000) 24
- Indian Medical System**
- Indian Medical System and Medical Colleges in Maharashtra**
(XI, 22-11-2000) 51-55
- Indian Missions**
- Commercial Wings in Indian Missions Abroad**
(XII, 15-12-2000) 18-19

Commercial Wings in Indian Missions Abroad

(XII, 15-12-2000) 10-19

Linking of Indian Missions through Radio Communications

(XI, 22-11-2000) 236-237

Linking of Indian missions through Radio Communications

(XI, 29-11-2000) 236-237

Recruitments in Indian Missions

(XI, 22-11-2000) 268-269

Workload of Indian Missions in Gulf Countries

(XIII, 20-12-2000) 207

Indian Mythology

New Serials on Indian Mythology

(XII, 15-12-2000) 121-122

Indian Navy

Compensation to Displaced Perons of "Sea Bird Naval Project"

(XI, 23-11-2000) 203

Indian Ocean Rim Countries

Ties with Indian Ocean Rim Countries

(XI, 22-11-2000) 313

Indian Oils

Case of Rs. 2000 Crores Indian Oils Approved

(XIII, 21-12-2000) 113

Indian Olympic Association

Grants to Indian Olympic Association

(XIII, 18-12-2000) 94-95

Misappropriation of Foreign Exchange by Indian Olympic Association

(XI, 20-11-2000) 187

Violations of FERA by Indian Olympic Association

(XI, 24-11-2000) 127-128

Indian Peace Keepers

Allowances to Indian Peace Keepers in U.N. Mission

(XI, 23-11-2000) 216-217

Indian Road Congress

Indian Road Congress Conference

(XI, 21-11-2000) 52-55

Indian System of Medicine

Protect Indian Ayurvedic and other medical systems

(XI, 29-11-2000) 232

Indian Telephone Industry

Expansion of ITI and HTL

(XII, 11-12-2000) 1155-1156

Fund for I.T.I.

(XI, 29-11-2000) 389-390

Industrial Training Institute

(XII, 11-12-2000) 249

ITI and ITC in Kerala

(XIII, 19-12-2000) 128-129

Performance of Indian Telephone Industry

(XIII, 18-12-2000) 149-50

Indians Abroad

Fate of Sikh and Hindu Families in Afghanistan

(XIII, 20-12-2000) 120-121

Indira Awas Yojana

Construction of Houses under Indira Awas Yojana, Orissa

(XI, 28-11-2000) 90-91

Indira Awas Yojana

(XI, 21-11-2000) 84-88

Indira Awas Yojana

(XII, 13-12-2000) 322

Need to allot 10,000 houses per year to the people living below poverty line in Ahmednagar in Gujarat under Indira Awas Yojna (MUR 377)

(XIII, 20-12-2000) 399

Indira Gandhi Canal Project

Indira Gandhi Canal Project

(XII, 13-12-2000) 16-19

Indira Gandhi Nahar Pariyojana
(XII, 13-12-2000) 371

Indira Mahila Yojana

Schemes for Empowering women
(XI, 28-11-2000) 210-211

Indo-German Talks

Indo-German Talks
(XII, 13-12-2000) 472

Industrial Complex

Need to set up small scale, agro and coir based industries in the Industrial Complex at Pudukkottai in Tamil Nadu (MUR 377)
(XIII, 20-12-2000) 405-406

Industrial Development Package

Industrial Development Package for Kerala
(XI, 1-12-2000) 46-47

Industrial Development Scheme

Integrated Industrial Development Scheme
(XI, 29-11-2000) 110-111

Industrial Disputes

Industrial Disputes Act
(XIII, 20-12-2000) 287

Industrial Disputes Act
(XI, 29-11-2000) 400

Industrial Disputes Act, 1947
(XI, 22-11-2000) 227

Industrial Establishments

Accidents in Industrial Establishments
(XII, 13-12-2000) 485-486

Industrial Growth

Industrial Growth
(XI, 1-12-2000) 25-29

Industrial Growth Centres
(XII, 11-12-2000) 459-

Suggestions of PICCI to Revive Industrial Growth
(XI, 1-12-2000) 155-161

Industrial Houses

Outstanding Taxes Against Industrial Houses
(XI, 24-11-2000) 45-46

Industrial Investment Scheme

Industrial Investment Scheme of IDBI
(XI, 24-11-2000) 70-71

Industrial Policy

Programmes under New Industrial Policy
(XII, 15-12-2000) 40-41

Industrial Production

Impact of Shortage of Power on Industrial Production
(XIII, 18-12-2000) 62-65

Industrial Products

Gap between prices of Industrial and Agricultural products
(XIII, 18-12-2000) 18-20

Industrial Recession

Industrial Recession
(XI, 24-11-2000) 222-223

Industrial Sickness

Industrial Sickness
(XII, 11-12-2000) 1009-1010

Industrial Sickness
(XII, 11-12-2000) 847-848

Industrial Units

Closed Industrial Units
(XII, 13-12-2000) 600-602

Closure of Industrial Units
(XI, 22-11-2000) 131

Re: Shifting of Industrial Units in Delhi
(XI, 22-11-2000) 348-49,354-55

Sick/Closed Industrial Units
(XII, 11-12-2000) 773-776

Industrial Waste

Discharge of Industrial Waste
(XI, 27-11-2000) 84

Industries**Agro and Rural Industries**

(XIII, 20-12-2000) 211-212

Agro and Rural Industries Development Scheme

(XI, 29-11-2000) 101

Agro and Rural Industries in Tamil Nadu

(XIII, 20-12-2000) 212-213

Agro Based Industries

(XI, 20-11-2000) 283-284

Agro-Based Industries

(XIII, 20-12-2000) 238

Agro-Based Industries in Bihar

(XI, 22-11-2000) 161

Closed Units of Khadi and Village Industries

(XII, 11-12-2000) 260

Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.)

(XI, 24-11-2000) 326-364

Closure in SSI

(XIII, 20-12-2000) 201

Closure of Small Scale Industries

(XII, 11-12-2000) 155

Coir based Industry

(XI, 22-11-2000) 84

Development Council for Tyre Industry

(XII, 11-12-2000) 947

Development of Chemical Industry

(XI, 28-11-2000) 154-155

District Industries Centres

(XI, 22-11-2000) 114

Employment for Agriculture and Rural Industries Sector

(XI, 22-11-2000) 270-271

Establishment of Petrochemical Complexes

(XI, 21-11-2000) 247

Export Obligation for Auto Industry

(XII, 15-12-2000) 169-170

Gas based Industries

(XI, 29-11-2000) 104-105

Gas Based Industries

(XIII, 20-12-2000) 335-336

Gas Based Industry in Tripura

(XI, 23-11-2000) 328

Industrial Development Proposals

(XIII, 22-12-2000) 86

Industrial Growth Centres

(XIII, 20-12-2000) 247-348

Industrial Recession

(XI, 24-11-2000) 222-223

Investment in Industry Sector

(XII, 15-12-2000) 89-92

Modernisation Project for Chemical Industry

(XIII, 19-12-2000) 181-182

National Programme for Development of Toy Industry

(XII, 11-12-2000) 415-416

Need to safeguard the interests of workers engaged in coir industry in Kerala (MUR 377)

(XI, 28-11-2000) 332-333

Need to set up a heavy industry in Banaskantha Parliamentary Constituency in Gujarat (MUR 377)

(XI, 29-11-2000) 476

New Technology in Garment Industry

(XIII, 21-12-2000) 167-168

Off-loading of Equity in Consumer and Non-core Industries

(XII, 15-12-2000) 244

Performance of Car Industry

(XII, 11-12-2000) 937

Performance of Small Scale Industries

(XIII, 20-12-2000) 275-276

Pesticide Industry

(XI, 28-11-2000) 73-74

Petrochemical Industry

(XI, 21-11-2000) 184-185

- Petrochemical Industry**
(XIII, 19-12-2000) 243-246
- Petrochemical Industry in Maharashtra**
(XI, 28-11-2000) 192-193
- Promotion of Agro and Rural Industries**
(XII, 11-12-2000) 452-456
- Promotion of Granite Industry**
(XII, 11-12-2000) 1021-1022
- Promotion of Small Scale and cottage Industries**
(XIII, 20-12-2000) 161
- Retention Plan for Coffee Industry**
(XII, 15-12-2000) 214-215
- Rose Production Based Industry**
(XII, 11-12-2000) 1396
- Rural Based Industries**
(XII, 13-12-2000) 378-379
- Rural Industries**
(XII, 13-12-2000) 473-474
- Separate Ancillary Companies Under SAIL**
(XI, 21-11-2000) 211
- Setting up of Big Industry**
(XII, 11-12-2000) 823
- Setting up of Heavy Industries**
(XI, 24-11-2000) 52
- Shifting of Industries**
(XIII, 19-12-2000) 283-284
- Shifting of Industries from Residential Areas of Delhi**
(XI, 21-11-2000) 170-172
- Spices Industry**
(XII, 11-12-2000) 1427-1429
- Spinning and Weaving Industry**
(XII, 11-12-2000) 286
- Study of Chemical Industries**
(XII, 5-12-2000) 87-88
- Sugarcane Based Industries**
(XII, 15-12-2000) 202-203
- Infiltration**
- Ground Sensors for Detection of Infiltration**
(XI, 30-11-2000) 125-26
- Infiltration**
(XII, 13-12-2000) 375
- Inflated Bills**
- Inflated Bills in Delhi**
(XI, 27-11-2000) 335
- Information Technology**
- Aid to States for Development of I.T.**
(XII, 11-12-2000) 220-222
- Common action plan for IT Service**
(XI, 29-11-2000) 351-353
- Computer and IT Education in Kendriya Vidyalayas**
(XI, 21-11-2000) 297-308
- Development of IT**
(XI, 22-11-2000) 271
- Development of IT and IT Parks**
(XII, 13-12-2000) 551-553
- Education of Information Technology**
(XI, 21-11-2000) 82
- Eradication of Poverty through Infotech**
(XIII, 20-12-2000) 255-257
- Expenditure of I.T.**
(XII, 11-12-2000) 980
- Hindi to Foreigners**
(XI, 28-11-2000) 247
- I.T. Centres**
(XI, 22-11-2000) 212
- I.T. Conference**
(XI, 29-11-2000) 324-325
- I.T. Exemption to NGOs**
(XIII, 22-12-2000) 155-156
- I.T. Yatra**
(XII, 11-12-2000) 4
- Indo- Russian Agreement in IT sector**
(XI, 29-11-2000) 230-231

Information technology and Computer Science Teachers
(XI, 28-11-2000) 1-8

Information Technology Education
(XII, 13-12-2000) 49-51

Infotech Companies
(XIII, 22-12-2000) 234-235

Inspector Raj in IT Units
(XII, 11-12-2000) 311

IT COM-2000
(XII, 13-12-2000) 379-380

IT Park in Bihar
(XIII, 20-12-2000) 251-253

People's Participation in I.T.
(XII, 13-12-2000) 595-596

Recommendations of Working Group of Information Technology
(XIII, 20-12-2000) 118-119

Review of IT Sector
(XI, 29-11-2000) 338-344

Share of IT in GDP
(XII, 13-12-2000) 88-91

Software/Hardware
(XI, 22-11-2000) 125-126

Touch Screen Info Kiosk
(XII, 11-12-2000) 655-656

Training to I.T. Professionals
(XIII, 19-12-2000) 232

Infrastructural Development Fund

Infrastructural Development Fund
(XI, 29-11-2000) 242-243

Infrastructural Facilities

Infrastructural Facilities at Bhuj
(XIII, 21-12-2000) 103

Infrastructural facilities for Anganwadi Centres
(XI, 28-11-2000) 290

Need to sanction adequate funds for providing infrastructure facilities at

Sonepur fair in Chhapra, Bihar (MUR-377)
(XI, 27-11-2000) 370

Infrastructure Development

Integrated Infrastructure Development Works
(XI, 29-11-2000) 110

Mega IMD Bonds
(XII, 15-12-2000) 237

Technical and Infrastructure Development of Airports
(XII, 14-12-2000) 246

World Bank loan for Infrastructure Development
(XI, 24-11-2000) 171-172

Inland Water Transport

Comprehensive Policy for Development of Inland Water Transport
(XIII, 21-12-2000) 59-60

Development of Inland Water Transport System
(XI, 30-11-2000) 56-57

Inland Waterways
(XII, 14-12-2000) 77-78

Tax Benefits to Inland Water Transport
(XIII, 21-12-2000) 99

Inquiry

Court of Inquiry into Alliance Air Crash
(XI, 30-11-2000) 37

Inquiry into Defective Mine Bodies
(XI, 23-11-2000) 242-245

INSDOC

Closure of INSDOC
(XI, 28-11-2000) 231-232

CVC Inquiry Against INSDOC
(XIII, 19-12-2000) 62

Insecticides

Ban on Use of Insecticides
(XII, 05-12-2000) 201-203

- Import of Dangerous Insecticides**
(XI, 20-11-2000) 127-128
- Import of hazardous and Banned Insecticides**
(XII, 05-12-2000) 62
- Need to ban import of dangerous insecticides in the country (MUR 377)**
(XII, 13-12-2000) 685
- Inspection Fee**
- Payment of inspection fee by importers of wood Logs**
(XIII, 18-12-2000) 122-23
- Instruments**
- Instrument purchase at Higher rates**
(XI, 27-11-2000) 164
- Replacement of old and outdated telephone instruments**
(XII, 4-12-2000) 222
- Insurance**
- Competition in Insurance Sector**
(XII, 15-12-2000) 138-139
- Employees State Insurance Scheme**
(XII, 11-12-2000) 239-241
- Entry of Cooperative Sector in Insurance Sector**
(XII, 11-12-2000) 930
- Family Planning Health Insurance Plan**
(XII, 11-12-2000) 313
- Group Insurance Scheme**
(XII, 11-12-2000) 941
- Increase in Insured Amount**
(XIII, 20-12-2000) 216
- Insurance**
(XIII, 22-12-2000) 26
- Insurance Cover to Defence Personnel**
(XII, 14-12-2000) 201-202
- Insurance for HIV Patients**
(XIII, 20-12-2000) 84-85
- Insurance in Agricultural Sector**
(XI, 24-11-2000) 219
- Insurance of Motors**
(XI, 1-12-2000) 52-53
- Insurance Scheme for Female Child**
(XII, 11-12-2000) 873
- Postal Life Insurance**
(XII, 04-12-2000) 273-274
- Reimbursement of Insurance Claims**
(XIII, 22-12-2000) 127-128
- Insurance Agents**
- Insurance Agents**
(XI, 1-12-2000) 90-91
- Insurance Companies**
- Chairman and Chairman cum Managing Director of Insurance Companies**
(XII, 11-12-2000) 803
- Foreign Insurance Companies**
(XI, 1-12-2000) 197-198
- Insurance Ombudsmen**
(XI, 24-11-2000) 304-305
- Investment Norms**
(XI, 1-12-2000) 38-42
- Losses suffered by Insurance Companies**
(XIII, 22-12-2000) 44
- Malpractices in Insurance Companies**
(XII, 15-12-2000) 54-55
- Insurance Schemes**
- Employees State Insurance Scheme**
(XII, 13-12-2000) 524-525
- Insurance Scheme for Passengers**
(XI, 30-11-2000) 77-78
- Insurance Schemes for Handloom Weavers**
(XIII, 21-12-2000) 102-103
- National Agricultural Insurance Scheme**
(XII, 4-12-2000) 203-204
- National Agricultural Insurance Scheme**
(XII, 4-12-2000) 191-192
- Insurance Sector**
- Entrance of SBI in Insurance Sector**
(XI, 24-11-2000) 285-286

Private Companies in Insurance Sector

(XI, 1-12-2000) 35

Insurance Summit**Insurance Summit**

(XII, 15-12-2000) 265-266

Insurgency**Insurgency and violence in North Eastern States**

(XIII, 18-12-2000) 335-338

Insurgency and violence in North Eastern States, (C.A.)

(XIII, 18-12-2000) 327-33

Integrated Air Defence System**Integrated Air Defence System**

(XII, 14-12-2000) 80

Integrated Child Development Scheme**Integrated Child Development Scheme**

(XII, 05-12-2000) 171-172

Integrated Infrastructure**Integrated Infrastructure**

(XII, 13-12-2000) 615-616

Intellectual Property Rights**Intellectual Property Rights**

(XI, 1-12-2000) 78-79

(XII, 13-12-2000) 598-599

Intellectual Property Rights in Health

(XII, 11-12-2000) 6-7

Intelligence Agencies**Functioning of Intelligence Agencies**

(XIII, 19-12-2000) 79-80

Intelligence Defence Agency**Unified Intelligence Defence Agency**

(XI, 30-11-2000) 124-25

Inter Locking Systems**Inter Locking Systems**

(XI, 23-11-2000) 346-348

International Agencies**Financial Assistance from International Agencies to Maharashtra**

(XIII, 22-12-2000) 120-122

International Call Segments**Privatisation of International Call Segments**

(XI, 20-11-2000) 327

International Conventions**Signing of Refugee and Landmine Convention**

(XII, 13-12-2000) 338-339

International Eco-Tourism Year**Declaration of Year 2002 as International Eco-Tourism Year**

(XI, 23-11-2000) 54-55

International Financial Institutions**IFI and FIIs in Mutual Fund**

(XII, 15-12-2000) 49

International Summit**International Summit on Ayurveda in USA**

(XIII, 20-12-2000) 268-269

International Trade Fair**Profit from International Trade Fair**

(XIII, 22-12-2000) 160-161

International Treaties**Double Taxation Avoidance Treaties**

(XII, 11-12-2000) 835-838

Internet**Bandwidth for Internet**

(XII, 11-12-2000) 1060-1061

CBSE Courses on Internet

(XII, 13-12-2000) 211

Internet Facility

(XI, 27-11-2000) 109-110

(XII, 04-12-2000) 280-293

Internet facility in Kerala

(XII, 4-12-2000) 160

- Internet NODS**
(XI, 20-11-2000) 289
- Internet Services**
(XIII, 18-12-2000) 164-65
- Internet Telephony**
(XI, 20-11-2000) 223
- Introduction of Minister**
- Introduction of Minister**
(XI, 22-11-2000) 1
- Investment**
- Bank Financing on Equities and Investment**
(XII, 15-12-2000) 181-183
- Financial Investment in Bihar**
(XIII, 22-12-2000) 70-71
- Foreign Direct Investment**
(XII, 11-12-2000) 122-123
- Foreign Investment**
(XII, 11-12-2000) 859-860
- Foreign Investors Withdrawing Investment in Power Sector**
(XII, 11-12-2000) 1241-1243
- Increase in Investment Limit**
(XII, 11-12-2000) 449
- Individual Investors**
(XII, 15-12-2000) 201-202
- Investment by ESIC**
(XIII, 20-12-2000) 214-215
- Investment by Israeli Firms in Indian Telecom Market**
(XII, 11-12-2000) 1237-1238
- Investment by NRI**
(XI, 1-12-2000) 207-208
- Investment in Agriculture Sector**
(XI, 27-11-2000) 50-51
- Investment in Agro Sector**
(XII, 11-12-2000) 231-232
- Investment in Industry Sector**
(XII, 15-12-2000) 89-92
- Investment in Power Projects by P.G.C.I.L.**
(XII, 11-12-2000) 1028-1032
- Investment in Private Sector**
(XII, 11-12-2000) 455-457
- Investment Norms**
(XI, 1-12-2000) 38-42
- Investment in Telecommunication Sector**
(XI, 27-11-2000) 127-128
- Less Investment in Agro Sector**
(XIII, 20-12-2000) 278
- NRI Proposal for Investment**
(XI, 1-12-2000) 101-103
- Per Capita Investment**
(XII, 11-12-2000) 290-292
- Private Investment in Power Sector**
(XI, 27-11-2000) 51-70
- Private Investment in Railways**
(XI, 23-11-2000) 241-242
- Survey by NCAER on Investment**
(XI, 1-12-2000) 228-229
- Unclaimed Deposits and Dividends of Investors**
(XIII, 22-12-2000) 95-96
- Investment Promotion Scheme**
- Revised Investment Promotion Scheme**
(XI, 21-11-2000) 148-150
- Investment Scheme**
- Investment Scheme in J.V. Projects**
(XII, 14-12-2000) 32-33
- Investors**
- Committee on Small Investors**
(XII, 15-12-2000) 132-133
- Funds to Investors Associations**
(XI, 1-12-2000) 91
- Investors Protection Act**
(XI, 30-11-2000) 52-53
- Monitoring Cell to Protect the Investors**
(XI, 24-11-2000) 269

Non-Payment of Investors Money
(XIII, 22-12-2000) 50

Protection of Small Investors
(XIII, 22-12-2000) 229-230

Protection of Small Investors
(XIII, 22-12-2000) 167-168

IOC

**Archaeological Sites in Karnataka Under
IOC Conservation Fund**
(XI, 23-11-2000) 228

Austerity Measures taken by IOC
(XIII, 21-12-2000) 8

**Joint Venture between IOC and Enron
International**
(XII, 11-12-2000) 35-36

**Pipeline Projects of Indian Oil
Corporation**
(XII, 11-12-2000) 531-532

**Purchasing of Land by IOC for Petrol
Pumps**
(XI, 23-11-2000) 77-84

**Review of Companies in Joint Venture
with IOC and HPCL**
(XI, 23-11-2000) 193-194

Strike by IOC Workers
(XII, 14-12-2000) 179

Iodine

Content of Iodine in Rock Salt
(XI, 20-11-2000) 207

Iodine Deficiency Disorder Programme
(XI, 22-11-2000) 244-248

Survey on Iodine Deficiency
(XIII, 20-12-2000) 167-168

IPCL

Division of IPCL
(XII, 13-12-2000) 312-313

**Sale of Indian Petrochemicals
Corporation Limited**
(XI, 24-11-2000) 80

Sale of IPCL Units
(XII, 13-12-2000) 197

IPS

**Coaching for SC/ST Candidates
competing for IAS/IPS exams**
(XIII, 20-12-2000) 261

IAS/IPS Cadre for Newly Created States
(XI, 22-11-2000) 271-273

Iran

**Cargo Transit Route Via Iran between
India and Moscow**
(XI, 23-11-2000) 227-228

**Construction of Indo-Iranian Gas Pipe
Line**
(XI, 22-11-2000) 57

Gas Pipeline Between India and Iran
(XI, 30-11-2000) 242-243

Indo-Iran Gas Pipeline
(XII, 11-12-2000) 25-26

Indo-Iran Ties
(XIII, 20-12-2000) 201

Indo-Iran Trade Relation
(XIII, 22-12-2000) 168

Iraq

Ban on Flight to Iraq
(XII, 11-12-2000) 701

Export of Wheat to Iraq
(XII, 11-12-2000) 776

Indo-Iraq Oil Gas Pipeline
(XIII, 20-12-2000) 265

Indo-Iraq ties
(XI, 22-11-2000) 43

Indo-Iraq Ties
(XII, 11-12-2000) 201-202

**Need to undertake a special Air India flight
to Iraq as a gesture of Goodwill to the
Iraqi people (MUR-377)**
(XI, 27-11-2000) 371-372

IRDA

Headquarters of IRDA at Hyderabad
(XI, 1-12-2000) 281-282

IREDA

World Bank Assistance to IREDA
(XIII, 18-12-2000) 207-08

Iron Ore

Export of Iron Ore
(XI, 24-11-2000) 140-144

Kudremukh Iron Ore Company Limited
(XIII, 19-12-2000) 232

Production and Export of Iron ore by
NDMC
(XI, 21-11-2000) 169-170

Iron Plants

Kudremukh Pig Iron Plant
(XI, 21-11-2000) 35-36

Sponge Iron Plants
(XII, 05-12-2000) 170-171

Irregularities

Financial and Administrative Irregularities
in ICAR
(XII, 4-12-2000) 70

Irregularities in allotment of PCOs
(XII, 4-12-2000) 131

Irregularities in Health and Family
Welfare Programme of European
Union
(XI, 22-11-2000) 314-315

Irregularities in New India Assurance
Company
(XI, 24-11-2000) 68-69

Irregularities in Provident Fund Offices
(XI, 22-11-2000) 235

Irregularities in Secunderabad
Cantonment
(XIII, 21-12-2000) 129-130

Irregularities under IAY
(XII, 05-12-2000) 48-49

Irregularity in Appointment of Assistants
in Defence
(XII, 11-12-2000) 618-619

Irrigation

Accelerated Irrigation Benefit Programme
(XII, 13-12-2000) 491-492

Accelerated irrigation benefit programme
(XI, 29-11-2000) 151

Drip Irrigation Scheme
(XI, 20-11-2000) 331-332

Foreign Funded Irrigation Projects
(XII, 11-12-2000) 246-250

Funds for drip irrigation system in
Maharashtra
(XIII, 18-12-2000) 199

Hipparagi Irrigation Project
(XII, 11-12-2000) 374-375

Installation of Deep Tube Wells
(XIII, 20-12-2000) 151-153

Installation of Tube-Wells
(XII, 13-12-2000) 440-442

Irrigated/Unirrigated Areas
(XIII, 18-12-2000) 147-149

Irrigation and Hydropower Potential in
India
(XII, 13-12-2000) 424-428

Irrigation Facilities
(XI, 22-11-2000) 115-116

Need to provide Funds to Government of
Himachal Pradesh for Water
Management for Irrigation in Solan
District (MUR - 377)
(XI, 30-11-2000) 286-87

Oustees of Bijal Irrigation
(XIII, 20-12-2000) 180-181

Participation of Private Sector in
Irrigation
(XI, 22-11-2000) 256-257

Privat Participatin in Irrigation
(XIII, 20-12-2000) 90-91

Irrigation Project(s)

Bansagar Irrigation Project
(XI, 22-11-2000) 261-262

- Birupa-Genguti irrigation project
(XI, 29-11-2000) 160-161
- Brutanga Irrigation Project
(XII, 11-12-2000) 151
- Clearance to Irrigation Projects of
Maharashtra
(XI, 27-11-2000) 186-199
- Darjang Irrigation Project
(XI, 22-11-2000) 298-299
- Drinking Water/Irrigation Projects
(XII, 13-12-2000) 233
- External Aided Irrigation Projects
(XIII, 20-12-2000) 343-346
- Financial Assistance for Irrigation
Projects
(XI, 22-11-2000) 64-66
- Foreign Assistance to Irrigation Projects
(XII, 13-12-2000) 563
- Inchampalli and Pollavaram Irrigation
Project
(XII, 11-12-2000) 209-210
- Irrigation Projects of Chhatisgarh
(XII, 13-12-2000) 534-536
- Kalsa and Gandori Irrigation Project
(XII, 11-12-2000) 149-150
- Konar irrigation project
(XI, 29-11-2000) 319-320
- Markdandeya irrigation project
(XI, 29-11-2000) 322-323
- Mekong-Ganga Link Project
(XIII, 18-12-2000) 153-54
- Morhar-Dargha-Punpun irrigation Project
(XIII, 20-12-2000) 210
- NABARD Loan for Irrigation Projects
(XIII, 22-12-2000) 32-33
- Need for early completion of Upper
Kirshna Irrigation Project in Karnataka
(MUR-377)
(XI, 30-11-2000) 284
- Need to accord early sanction to Irrigation
Projects of Gujarat (MUR-377)
(XII, 13-12-2000) 687
- Need to look into the problems being
faced by people displaced due to
Subarnarekha Multi-purpose Irrigation
Project in Bihar (MUR-377)
(XIII, 22-12-2000) 265
- Need to provide financial assistance to
Government of Madhya Pradesh for
early completion of bhajsajhal
Irrigation Project (MUR-77)
(XIII, 22-12-2000) 264
- Ongoing irrigation projects of Bihar
(XI, 29-11-2000) 246-248
- Oustees of subarnarekha Irrigation Project
(XI, 29-11-2000) 148-149
- Paragodu Irrigation Project
(XIII, 20-12-2000) 203
- Pending irrigation projects
(XI, 29-11-2000) 139-144
- Pending Irrigation Projects
(XII, 13-12-2000) 539
- Rengali Irrigation Project
(XII, 13-12-2000) 342-343
- Rengali Irrigation Project
(XII, 13-12-2000) 493-494
- Rengali Irrigation Project
(XI, 22-11-2000) 234
- Upper Krishna Irrigation Project
(XII, 11-12-2000) 408
- Upper Krishna Irrigation Project
(XIII, 20-12-2000) 206-207
- Varahi Irrigation Project
(XII, 11-12-2000) 267
- World Bank Assistance to Subarnarekha
Irrigation Project
(XIII, 20-12-2000) 133-134
- Irrigation Schemes**
- Bhima lift irrigation scheme
(XI, 29-11-2000) 237

ISI**Activities of ISI**

(XI, 21-11-2000) 263-264

ISI Activities

(XI, 21-11-2000) 182-183

ISI Activities

(XI, 21-11-2000) 225

ISI Activities

(XII, 05-12-2000) 219

ISI Activities

(XI, 21-11-2000) 70

ISI Activities

(XIII, 19-12-2000) 161

Pak ISI Funds for Militants

(XII, 14-12-2000) 79

Recruitment of youths to counter ISI activities.

(XI, 28-11-2000) 161

ISI Mark**ISI Mark on Mineral Water**

(XI, 22-11-2000) 189-190

ISM&H**Expansion and Development of ISM&H**

(XII, 13-12-2000) 529-530

ISO**ISO Certification**

(XI, 28-11-2000) 192

Israel**IARI joint project with Israel**

(XII, 04-12-2000) 295

Israeli Assistance for Fighting Terrorism

(XI, 29-11-2000) 197

Joint-Indo-Israeli Working Group to Tackle Terrorism

(XI, 21-11-2000) 29

Trade Agreement with Israel

(XII, 11-12-2000) 817

IT Professionals**Demand for I.T. Professionals**

(XI, 22-11-2000) 207-209

IT Sector**Indo-UK Agreement in I.T. Sector**

(XI, 22-11-2000) 150

ITC**ITI and ITC in Kerala**

(XIII, 19-12-2000) 128-129

ITDC**Corruption in I.T.D.C.**

(XII, 14-12-2000) 117-118

Corruption in ITDC

(XII, 14-12-2000) 123

ITDC Hotels

(XII, 14-12-2000) 171-173

ITDC Projects

(XIII, 21-12-2000) 87-88

Modernisation of ITDC Hotels

(XI, 30-11-2000) 94-96

Recruitment in I.T.D.C.

(XI, 23-11-2000) 375-376

Rent of ITDC Flats

(XIII, 21-12-2000) 170

Staff Pattern of I.T.D.C. Hotels

(XII, 14-12-2000) 170-171

ITPO**Cyber Fairs by ITPO**

(XIII, 22-12-2000) 205

Social Development Fair, 2000

(XI, 24-11-2000) 243-244

IWAI**Navigable Service by IWAI in Ganga**

(XI, 30-11-2000) 145-46

Jabalpur Vehicles Factory**Purchase of Materials by Vehicles Factory, Jabalpur**

(XIII, 21-12-2000) 138-139

Jail**Functioning of Tihar Jail**

(XII, 5-12-2000) 81

Militants in jail

(XI, 21-11-2000) 233

Visit of Women Delegation to Tihar Jail.

(XI, 21-11-2000) 192-193

Jail Reforms Committee**Jail Reforms Committee**

(XII, 13-12-2000) 51-53

Jammu and Kashmir**Ceasefire in J&K**

(XIII, 19-12-2000) 37-38

Kashmir Issue

(XII, 13-12-2000) 589

Kashmir Issue

(XII, 11-12-2000) 199

Militancy in J & K

(XII, 5-12-2000) 91-92

Militants' Activities in Kashmir Valley

(XIII, 20-12-2000) 299

Need to Provide Financial Assistance and other basic facilities to the People Residing at Indo-Pak Border in J&K (MUR 377)

(XI, 30-11-2000) 283

New Post Offices in J&K

(XI, 20-11-2000) 179-181

Peace-initiatives in Jammu and Kashmir

(XIII, 20-12-2000) 373-374

Railway Reservation Centres in J & K

(XII, 14-12-2000) 143-144

Silk Yarn to Jammu and Kashmir

(XII, 14-12-2000) 199

Statement by the Prime Minister - Peace-initiatives in Jammu and Kashmir

(XIII, 20-11-2000) 373-375

Terrorism in J & K

(XI, 21-11-2000) 14-15

Terrorist outfit in Valley.

(XI, 28-11-2000) 91-92

Terrorists Freed from Police Custody in J&K

(XI, 30-11-2000) 59

Tourists in Jammu and Kashmir

(XI, 30-11-2000) 31-32

Violence in J & K

(XII, 13-12-2000) 565-566

Japan**Drinking Water Projects with Assistance of Japan**

(XIII, 19-12-2000) 157-161

Duty Imposed by Japan on Software

(XII, 11-12-2000) 66-67

Joint Exercise with Japanese Coast Guard

(XII, 11-12-2000) 554-555

Permission to Japanese Vessels

(XII, 13-12-2000) 561-562

Visit of Business delegation from Japan

(XI, 1-12-2000) 263

Visit of Japanese PM

(XI, 22-11-2000) 90-91

Jawahar Gram Samridhi Yojana**Jawahar Gram Samridhi Yojana**

(XII, 13-12-2000) 250-254

Jawahar Gram Samridhi Yojana.

(XI, 28-11-2000) 63-68

Jessop**Revival of Tyre Corporation of India and Jessop**

(XI, 1-12-2000) 49-50

Jharkhand**Amount sanctioned to Bihar and Jharkhand**

(XI, 1-12-2000) 142-143

Construction of By-pass in Ranchi

(XI, 27-11-2000) 142-143

Cultivable/Arable Land in Bihar and Jharkhand

(XI, 20-11-2000) 50-51

Daily Flight from Ranchi to Delhi

(XII, 11-12-2000) 651-653

Declaration of Most Backward State

(XI, 22-11-2000) 106-107

- Food processing opportunities in Bihar and Jharkhand region**
(XI, 27-11-2000) 112-113
- Inclusion of Areas in Jharkhand**
(XIII, 19-12-2000) 216
- Land Acquired by ECL in Jharkhand**
(XIII, 19-12-2000) 66-67
- Need for Early Construction of a Bye-pass at Ranchi, Porposed Capital of Jharkhand (MUR 377)**
(XI, 22-11-2000) 477
- Need to provide more railway facilities at Ranchi in Jharkhand**
(XII, 04-12-2000) 324
- New Post Offices/Sub Post Offices in Jharkhand**
(XIII, 18-12-2000) 178
- Post Offices in Jharkhand**
(XII, 11-12-2000) 1047
- Railway Projects in Jharkhand**
(XI, 23-11-2000) 363-366
- Regional News From Ranchi, DD**
(XIII, 22-12-2000) 69
- Setting up of HPT at Jharkhand**
(XII, 11-12-2000) 915
- Job Oriented Courses**
- Job Oriented Courses**
(XII, 15-12-2000) 66-67
- Joint Forest Management Programme**
- Joint Forest Management**
(XI, 27-11-2000) 180-181
- Joint Venture**
- Indo-Australia Joint Venture**
(XI, 22-11-2000) 49-50
- Joint Venture between IOC and Enron International**
(XII, 11-12-2000) 35-36
- Joint Venture for Gauge Conversion in Madhya Pradesh**
(XI, 30-11-2000) 120-21
- Joint Venture for Manufacturing of IL-214 Aircraft**
(XI, 30-11-2000) 71
- Joint Venture with Karnataka**
(XI, 30-11-2000) 187-89
- Joint Venture with State Governments**
(XI, 30-11-2000) 103-105
- Joint Ventures**
(XI, 30-11-2000) 131-32
- Panna Mukta Joint Venture**
(XII, 11-12-2000) 38-39
- Petroleum Projects in Joint Venture**
(XI, 30-11-2000) 148-52
- Review of Companies in Joint Venture with IOC and HPCL**
(XI, 23-11-2000) 193-194
- Joint Working Group**
- Indo-US Joint Working Group Meet**
(XIII, 20-12-2000) 347
- Journalism**
- Assistance to Institutions engaged in Writing and Journalism**
(XII, 05-12-2000) 104-108
- JRY**
- Evaluation of IAY/JRY/EGS**
(XII, 5-12-2000) 94-96
- Judicial Member**
- Filling Up of the Post of Judicial Member**
(XII, 14-12-2000) 164-165
- Judicial Powers**
- Quasi-Judicial Powers to SPCBs**
(XI, 20-11-2000) 103-104
- Judicial Reforms**
- Judicial Reforms**
(XI, 23-11-2000) 333-334
- Judiciary**
- Appointment of Women Lawyers as Judges**
(XIII, 21-12-2000) 18-19

Chambers Allotted to Lawyers

(XI, 23-11-2000) 70-71

Delay in Justice

(XI, 30-11-2000) 230-31

Hindi Books on Judiciary

(XI, 23-11-2000) 344

Status of Judges

(XIII, 21-12-2000) 46

Juices**Artificial colour in Juices**

(XII, 4-12-2000) 89-90

Jute**Sale of Jute**

(XII, 14-12-2000) 47-48

Jute Bags**Compulsory use of Jute Bag in Packaging**

(XI, 23-11-2000) 367-368

Use of Jute Bags

(XIII, 21-12-2000) 158-159

Jute Corporation of India**Financial Crisis in Jute Corporation of India**

(XI, 23-11-2000) 332

Jute Industry**CII Report on Jute Industry**

(XIII, 21-12-2000) 42

Subramaniam Committee on Jute Industry

(XIII, 21-12-2000) 110-112

Jute Mills**Jute Mills**

(XI, 30-11-2000) 200-06

Jute Technology Mission**Setting up the Jute Technology Mission**

(XI, 30-11-2000) 135

Kailash-Mansarovar Yatra**Kailash-Mansarovar Yatra**

(XII, 13-12-2000) 375-376

Kargil Conflict**Alleged Cowardice Acts of Army Officers during Kargil Conflict**

(XI, 30-11-2000) 40

Need for early Commissioning of Airport at Kargil (MUR 377)

(XI, 22-11-2000) 482

Karnataka**AIR FM-Station at Bagalkot, Karnataka**

(XII, 15-12-2000) 124

Air Services between Bhubaneswar and Bangalore

(XIII, 21-12-2000) 66-67

Air Strips in Karnataka

(XII, 11-12-2000) 606

Archaeological Sites in Karnataka Under IOC Conservation Fund

(XI, 23-11-2000) 228

Assistance for Karnataka Power Projects

(XII, 04-12-2000) 230-231

Assistance to Farmers of Karnataka

(XIII, 22-12-2000) 29-30

Bandwidth Capacity of Bangalore Telecom

(XII, 11-12-2000) 1238

Bird Threat to Air Force Station, Bangalore

(XII, 14-12-2000) 242

Bottling Plants in Karnataka

(XI, 30-11-2000) 119-20

CGHS Dispensaries in Karnataka and Maharashtra

(XIII, 20-12-2000) 300-301

Compensation to Displaced Perons of "Sea Bird Naval Project"

(XI, 23-11-2000) 203

Construction of Godowns in Karnataka

(XIII, 22-12-2000) 63-64

Construction of Houses for Fishermen in Karnataka

(XII, 11-12-2000) 1037-1039

- Construction of Over Bridge at Mysore Railway Station
(XIII, 21-12-2000) 91
- Construction of ROBs in Karnataka
(XII, 14-12-2000) 103-113
- Counter Guarantee for Mangalore Power Project
(XI, 20-11-2000) 192-193
- Crash in Price of Agricultural produce in Karnataka
(XI, 27-11-2000) 216
- Doordarshan Centre in Karnataka
(XIII, 22-12-2000) 161
- Drinking Water Projects in Karnataka.
(XI, 28-11-2000) 193-194
- Earth Caving Incident in Karnataka
(XIII, 18-12-2000) 232
- Entrance fee for Monuments in Karnataka
(XI, 30-11-2000) 117-18
- Financial Assistance to Flying Club in Karnataka
(XIII, 21-12-2000) 83
- Holiday Package for Passengers from Bangalore
(XII, 11-12-2000) 616-617
- Increase in Upper Ceiling of Tobacco Production
(XIII, 22-12-2000) 69-70
- Infrastructure for Bangalore International Airport
(XI, 30-11-2000) 189-90
- Iodine Deficiency in Karnataka
(XII, 13-12-2000) 377-378
- Joint Venture with Karnataka
(XI, 30-11-2000) 187-89
- Loan from HUDCO for construction of New District Office Complexes in Karnataka
(XI, 21-11-2000) 158
- MBBS courses in Karnataka
(XI, 29-11-2000) 392
- National Integrated Produce Market in Karnataka
(XII, 04-12-2000) 269
- Need for early completion of Upper Krishna Irrigation Project in Karnataka (MUR 377)
(XI, 30-11-2000) 284
- Need to Improve Telephone Services in Mysore Parliamentary Constituency, Karnataka (MUR 377)
(XIII, 21-12-2000) 214
- Need to provide financial assistance to State Government of Karnataka for providing relief to the people affected by Floods
(XII, 04-12-2000) 327
- Need to safeguard the interests of farmers particularly in Gulbarga Parliamentary Constituency in Karnataka (MUR 377)
(XI, 28-11-2000) 335
- Need to upgrade Indian Cardamom Research Institute, Donigal, Karnataka (MUR 377)
(XI, 23-11-2000) 425
- Naphtha Based Power Project in Karnataka
(XI, 20-11-2000) 329
- Non-Teaching Medical Institutions in Karnataka
(XII, 13-12-2000) 497-498
- Plan Assistance to Karnataka
(XIII, 22-12-2000) 226
- Procurement of Maize from Karnataka
(XI, 24-11-2000) 244-245
- Proposal from Karnataka for Malaria and Leprosy
(XI, 22-11-2000) 210
- Railway Projects in Karnataka
(XI, 30-11-2000) 235-36
- Resources of Gold and Diamond by Multinationals
(XI, 20-11-2000) 71-73

Rural Development Schemes in Karnataka (XII, 13-12-2000) 203-204	Working of Kendriya Bhandar (XI, 22-11-2000) 231
Setting up of Mega Marketing Complex at Bangalore. (XIII, 18-12-2000) 230	(XII, 13-12-2000) 347-348
South-western Regional Office of UGC in Bangalore. (XI, 28-11-2000) 249	Kendriya Vidyalaya Sangathan
Telephone connections in Bangalore (XII, 4-12-2000) 103	Norms to Determine Staff Strength in KVS (XII, 13-12-2000) 314-315
Tourism Development Plan for Hampi by Karnataka (XI, 23-11-2000) 344-345	Posting of Teachers in KVS (XII, 13-12-2000) 209
Tourism Projects of Karnataka (XIII, 21-12-2000) 173-178	Recruitment in KVs Through Agency (XIII, 19-12-2000) 214-215
Trade with Nepal by Karnataka (XII, 15-12-2000) 87-88	Kendriya Vidyalayas
Upgradation of Forests in Karnataka (XII, 11-12-2000) 1215-1218	Buildings for Kendriya Vidyalayas (XII, 05-12-2000) 64-68
World Bank Loan for Karnataka (XII, 15-12-2000) 92	Closure of Kendriya Vidyalayas (XI, 21-11-2000) 282-286
Kashmiri Migrants	Complaints against Teachers of Kendriya Vidyalayas (XI, 21-11-2000) 279-280
Houses of Displaced Kashmiris (XII, 13-12-2000) 235-236	Computer and IT Education in Kendriya Vidyalayas (XI, 21-11-2000) 297-308
Rehabilitation of Kashmiri Migrants. (XI, 28-11-2000) 62-63	Development Funds in KVs (XIII, 19-12-2000) 173
KCWWF	Infrastructure of Kendriya Vidyalayas (XI, 21-11-2000) 215-218
Assistance to KCWWF (XII, 11-12-2000) 236-237	Pre-Primary Standards in KVs/NVs (XII, 05-12-2000) 151-153
Kendriya Bhandar	Regional Office of Kendriya Vidyalaya Sangathan (XI, 28-11-2000) 261-262
Close TV Circuits at Kendriya Bhandar (XII, 13-12-2000) 346-347	Reservation Policy in Kendriya Vidyalayas (XII, 5-12-2000) 85-86
Kendriya Bhandar (XI, 22-11-2000) 293-294	Surplus Staff in Kendriya Vidyalayas (XI, 21-11-2000) 64-65
Kendriya Bhandar/NCCF (XI, 29-11-2000) 392-393	Taking over of Kendriya Vidyalayas. (XI, 28-11-2000) 90
Transfers in Kendriya Bhandar (XI, 22-11-2000) 228	
Workers Union in Kendriya Bhandar (XII, 11-12-2000) 241-242	

- Vacant Posts in Kendriya Vidyalayas.**
(XII, 05-12-2000) 218-219
- Vacant Posts of Teachers in Kendriya Vidyalayas.**
(XI, 28-11-2000) 190-191
- Vacant Posts of Teachers in KVs in Bihar**
(XIII, 19-12-2000) 242-243
- Kendriya Vidyapeeth**
- Kendriya Vidyapeeth, Jaipur**
(XI, 21-11-2000) 290-291
- Kerala**
- Agricultural Development in Kerala**
(XII, 4-12-2000) 161
- Asian Development Bank Loan to Kerala Projects**
(XI, 1-12-2000) 84
- Clearance of Road Projects in Kerala**
(XI, 20-11-2000) 216-218
- Co-operative Banks in Kerala**
(XI, 1-12-2000) 236-237
- Development of Coastal Social Infrastructure of Kerala**
(XIII, 19-12-2000) 74-75
- Development of Railways in Kerala**
(XIII, 21-12-2000) 7-8
- Dues of Airlift Charges against former CM of Kerala**
(XIII, 21-12-2000) 140
- Grant to Colleges.**
(XI, 21-11-2000) 99
- HIV in Kerala**
(XIII, 20-12-2000) 165
- Hydro Electric Power Projects in Kerala**
(XI, 20-11-2000) 123-128
- I.T. Courses in Engineering Colleges of Kerala**
(XII, 05-12-2000) 130-131
- Industrial Development Package for Kerala**
(XI, 1-12-2000) 46-47
- Interim relief to Kerala for damage to crops**
(XII, 4-12-2000) 187-188
- International Flight Service in Trivandrum**
(XI, 23-11-2000) 229
- Internet facility in Kerala**
(XII, 4-12-2000) 160
- ITI and ITC in Kerala**
(XIII, 19-12-2000) 128-129
- Kottakkal Ayurveda Hospital**
(XI, 29-11-2000) 224
- Loan for Development of Kerala Airport**
(XI, 30-11-2000) 156-57
- Medical Colleges in Kerala**
(XI, 22-11-2000) 291
- Metro Railway Service in Trivandrum**
(XII, 5-12-2000) 82-83
- Mullaperiyar Dam**
(XI, 22-11-2000) 110-111
- Need for early clearance of Kombai-Kerala and Devaram-Kerala link road projects of Kerala Government (MUR 377)**
(XII, 14-12-2000) 288
- Need to declare Minimum Support Price to Agricultural produce in Kerala (MUR 377)**
(XIII, 18-12-2000) 353
- Need to declare Teni-Trivandrum highway via Kottayam, Katarakara in Kerala as national highway.(MUR 377)**
(XIII, 20-12-2000) 402-403
- Need to ensure adequate supply of Kerosene to fishermen in Kerala (MUR 377)**
(XIII, 22-12-2000) 267
- Need to introduce more flights from Kerala State to foreign countries particularly to the Gulf region (MUR 377)**
(XI, 30-11-2000) 287

- Need to revamp Fertilisers and Chemicals Tranvancore Limited in Kerala (MUR 377)**
(XIII, 22-12-2000) 266
- Need to run Thiruvananthapuram Rajdhani Express Train running between Nizamuddin and Thiruvananthapuram daily (MUR 377)**
(XIII, 20-12-2000) 401-402
- Need to safeguard the interests of workers engaged in coir industry in Kerala (MUR 377)**
(XI, 28-11-2000) 332-333
- Need to sanction term loan for early implementation of textile project of Kerala Government at Mandan Kavu in Badagara Parliamentary Constituency (MUR 377)**
(XIII, 19-12-2000) 369
- Need to set up Bench of High Court at Trivandrum, Kerala at the earliest (MUR 377)**
(XIII, 20-12-2000) 403
- Need to start multiple electric train service between Palakkad and Coimbatore in Kerala (MUR 377)**
(XII, 13-12-2000) 688
- New Post Offices in Kerala**
(XI, 20-11-2000) 101-104
- Night Landing Facility at Visakhapatnam Airport**
(XI, 30-11-2000) 242
- Operation of Airbus 320 at Calicut Airport in Kerala**
(XII, 11-12-2000) 508-509
- Pollution in Rivers in Kerala**
(XI, 27-11-2000) 178-179
- Power Projects in Kerala**
(XI, 20-11-2000) 276-280
- Proposal by Sri Lankan Airlines to Start Air Services from Kerala**
(XI, 30-11-2000) 246-47
- Proposal for National Waterways in Kerala**
(XII, 14-12-2000) 152-153
- Railway Projects in Kerala**
(XI, 23-11-2000) 219-223
- Rise in Prices of PDS Foodgrains**
(XI, 24-11-2000) 86-88
- Round the Clock Operation at Trivandrum International Airport**
(XIII, 21-12-2000) 188
- Setting up of Power Projects in Kerala**
(XI, 20-11-2000) 83-84
- South-western Regional Office of UGC in Bangalore**
(XI, 28-11-2000) 249
- Tribal Institutions in Kerala**
(XII, 13-12-2000) 140-142
- VLPT/LPT, Kerala**
(XI, 24-11-2000) 167
- Kerosene Agencies**
- Allotment of New Petrol Pumps, LPG and Kerosene Agencies in Bihar**
(XI, 30-11-2000) 164-65
- Kerosene Oil**
- Abolition of Kerosene Quota for States**
(XII, 14-12-2000) 244
- Allotment of LPG, Petrol and Kerosene Depots in A.P.**
(XI, 30-11-2000) 128
- Criteria and Guidelines for Parallel Marketing of Kerosene Oil**
(XII, 11-12-2000) 599-600
- Demand and Supply of Kerosene**
(XI, 1-12-2000) 195-198
- Demand of Kerosene**
(XIII, 21-12-2000) 11-13
- Import of Kerosene by Private Sector**
(XII, 11-12-2000) 595-596
- Increase in Price of Petroleum, Diesel and Kerosene**
(XI, 30-11-2000) 205-08

Increase in the Quota of Kerosene Oil for States

(XII, 11-12-2000) 513-515

Need to ensure adequate supply of Kerosene to fishermen in Kerala (MUR377)

(XIII, 22-12-2000) 267

Pending applications for Dealership of LPG, Petrol and Kerosene

(XI, 30-11-2000) 82-83

Khadi

Exemption of Khadi from Sales Tax

(XIII, 20-12-2000) 258-259

Khadi Gramoudyog

Khadi Gramoudyog

(XII, 13-12-2000) 482

Khanna Committee

Implementation of Recommendations of Khanna Committee

(XII, 14-12-2000) 29-30

King Commission

Visit of King Commission on Match Fixing

(XII, 4-12-2000) 93

Kisan Credit Card

Kisan Credit Card

(XII, 11-12-2000) 946-947

Kisan Vikas Patra

Bogus Kisan Vikas Patra

(XIII, 22-12-2000) 38-39

Korea

Trade Agreement with Korea

(XII, 11-12-2000) 767-768

Kosi Irrigation Command Area

Water logging in Kosi Irrigation Command Area

(XI, 27-11-2000) 274-275

Krishi Vigyan Kendras

Consultant Arthur Andersen

(XI, 29-11-2000) 109

Interaction between KVKs and Agriculturists

(XII, 11-12-2000) 1413-1414

Krishi Vigyan Kendra in Daman and Diu

(XII, 4-12-2000) 224

Krishi Vigyan Kendras

(XI, 20-11-2000) 165-166

Krishi Vigyan Kendras in Bihar

(XII, 4-12-2000) 162

Proposals to Planning Commission for KVKs

(XII, 4-12-2000) 91-92

Kumbhmela

Need for Adequate funds for providing Adequate facilities at Kumbhmela to be held at Allahabad, UP during December-March 2000-2001 (MUR 377)

(XI, 22-11-2000) 481

Kutir Jyoti Programme

Assistance for Electrification Under Kutir Jyoti Programme

(XI, 27-11-2000) 173-174

Kuwait

Ban on Indian Labour

(XI, 29-11-2000) 102

KVIC

Exhibitions in Rajasthan

(XI, 22-11-2000) 289-290

Financial Allocation to KVIC

(XII, 11-12-2000) 216-217

Financial Assistance by K.V.I.C. to Bihar

(XIII, 20-12-2000) 140-141

Gobar Gas/Bio Gas Plants by KVIC

(XII, 13-12-2000) 592-594

Irregularities in KVIC

(XIII, 20-12-2000) 128-129

KVIC

(XIII, 20-12-2000) 214

- Loan by KVIC**
(XII, 11-12-2000) 376-377
- Package for KVIC**
(XII, 13-12-2000) 604-605
- Reconstitution of KVIC**
(XI, 29-11-2000) 212-213
- Rehabilitation of employees of Closed KVIC Units**
(XII, 11-12-2000) 175-176
- Schemes of KVIC**
(XII, 13-12-2000) 487-489
- Subsidy to KVIC**
(XI, 22-11-2000) 41-42
- Withdrawal of subsidy on KVIC**
(XI, 29-11-2000) 337
- Laboratories**
- Allocation for National Laboratories under ICMR**
(XIII, 20-12-2000) 114-115
- Fuel Testing Laboratory at Nasik**
(XIII, 21-12-2000) 74
- Laboratory at Jabalpur**
(XI, 20-11-2000) 273
- Misuse of Laboratory Reserve Fund**
(XI, 21-11-2000) 144-145
- Mobile Soil Testing Laboratories**
(XII, 11-12-2000) 1240-1241
- Pathological Lab**
(XII, 11-12-2000) 255-258
- Setting up of Laboratories by ASI**
(XI, 30-11-2000) 59-60
- Labour**
- Ban of Indian Labour**
(XI, 29-11-2000) 102
- Bonded Labour**
(XI, 22-11-2000) 29-30
(XI, 29-11-2000) 83-84
- Casual Labour**
(XI, 22-11-2000) 96-97
- Casual Labourers Working as Domestic Servants**
(XII, 14-12-2000) 160
(XI, 22-11-2000) 313-314
(XI, 29-11-2000) 243-244
- Dave Committee on Unorganised Labourers**
(XIII, 20-12-2000) 278-279
- Death of Labourers due to Gas Leakage**
(XI, 20-11-2000) 116-117
- Estimate of Labour Force**
(XIII, 20-12-2000) 149-150
- Exploitation of Labour**
(XI, 29-11-2000) 336
- Housing Facility to Labourers**
(XI, 22-11-2000) 159
- Indian Labour in UAE**
(XI, 22-11-2000) 223-224
- Labour Dispute**
(XII, 11-12-2000) 960-961
- Labour Engaged in Tobacco Industry**
(XI, 24-11-2000) 150-151
- Labour Intensive Productivity**
(XI, 29-11-2000) 373-374
- Land to Landless**
(XI, 29-11-2000) 347-348
- Law for Labourers**
(XII, 11-12-2000) 464
- Number of Contract Labour**
(XII, 11-12-2000) 418-419
- Recruitment of Casual Labourers**
(XIII, 21-12-2000) 183
- Regularisation of Casual Labourers**
(XII, 14-12-2000) 224-225
- Regularisation of Casual Labourers in ASI**
(XIII, 21-12-2000) 42
- Reinstatement of Labourers in CSD**
(XIII, 21-12-2000) 148

- Un-organised Labour**
(XII, 11-12-2000) 451
- Labour Cases**
- Pending Labour Cases**
(XII, 13-12-2000) 571-573
(XI, 22-11-2000) 316-318
(XI, 29-11-2000) 385-386
- Labour Laws**
- Amendments in Labour Laws**
(XIII, 20-12-2000) 192-193
- Violation of Labour Laws**
(XIII, 20-12-2000) 103
- Labour Rights**
- Protection of Labour Rights**
(XI, 29-11-2000) 74-75
- Lake(s)**
- Development of Chilka Lake**
(XIII, 18-12-2000) 211
- National Policy for Maintenance of Lakes**
(XII, 11-12-2000) 1194-1195
- Pollution in Nainital Lake**
(XIII, 18-12-2000) 69
- Powai Lake**
(XI, 27-11-2000) 90-91
- Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth**
- Reserved Posts in Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth**
(XII, 13-12-2000) 119-122
- Land**
- Allocation and Utilisation of Land for Clubs**
(XII, 05-12-2000) 131
- Allotment of Land of RINL to A.P. Port**
(XI, 21-11-2000) 179-180
- Allotment of Land to AIIMS/Institutions**
(XI, 28-11-2000) 300-301
- Allotment of Land**
(XI, 28-11-2000) 97-98
- Barren Land to Dalits**
(XII, 11-12-2000) 109-111
- Change of Land Use**
(XII, 13-12-2000) 136-137
- Cultivable/Arable Land in Bihar and Jharkhand**
(XI, 20-11-2000) 50-51
- Donation of Land**
(XII, 14-12-2000) 246
- Encroachment of Land**
(XIII, 19-12-2000) 115
- Encroachment on Defence Land**
(XI, 30-11-2000) 72-73
- Fertility of Land**
(XII, 11-12-2000) 1429-1430
- Funds for Purchase of Computers for Land Records**
(XIII, 19-12-2000) 190-193
- Gap Between Irrigated and Non-Irrigated Land**
(XII, 11-12-2000) 1429
- Land acquired under Forest Conservation Act**
(XIII, 18-12-2000) 200
- Land Allotment for Hangar**
(XII, 14-12-2000) 153
- Land for Land Scaping**
(XII, 11-12-2000) 638
- Land for National centre for Films for Children and Young People**
(XII, 15-12-2000) 136-137
- Land Holdings**
(XII, 13-12-2000) 280-281
- Land to Landless**
(XII, 13-12-2000) 247
- National Commission of Land Use**
(XI, 29-11-2000) 357-359
- Uncultivable land in Daman and Diu**
(XII, 4-12-2000) 96-97

- Utilisation of Land by Major Ports**
(XIII, 21-12-2000) 116-117
- Land Acquisition**
- Acquisition of Plots**
(XIII, 19-12-2000) 135-136
- Compensation for Land Losers**
(XI, 23-11-2000) 245
- Land Ceiling Laws**
- Amendment in Land Ceiling Laws**
(XI, 21-11-2000) 48
- Land Holdings**
- Land Holdings in Rural Areas**
(XII, 04-12-2000) 263
- Land Leasing**
- Contract Farming & Lane Leasing Arrangements**
(XII, 11-12-2000) 1422
- Land Records**
- Computerised Land Records**
(XI, 28-11-2000) 259
- Land Reforms**
- Amendments in Delhi Land Reforms Act, 1954**
(XI, 21-11-2000) 43-44
- Non-Implementation of Land Reforms**
(XII, 05-12-2000) 62-63
- Study of Land Reforms**
(XII, 13-12-2000) 176
- Land Resource Management**
- Conference on Land Resource Management**
(XIII, 19-12-2000) 99
- Land Resources**
- Development of Land Resources of Lower Luni Basin**
(XIII, 19-12-2000) 72
- Language(s)**
- Bilingual Equipment for Hindi**
(XI, 28-11-2000) 245
- Computer in Devnagri Script**
(XII, 13-12-2000) 524
- Constitution in Manipuri Language**
(XIII, 19-12-2000) 287
- Grant to NGO for Propagation of Hindi**
(XI, 28-11-2000) 157-158
- Hindi to Foreigners**
(XI, 28-11-2000) 247
- Inclusion of Bodo Language in 8th Schedule**
(XII, 05-12-2000) 199
- Language Programme**
(XIII, 20-12-2000) 147-148
- Promotion of Hindi Indian Culture**
(XI, 29-11-2000) 214-216
- Protection of Tribal Language and Culture**
(XI, 28-11-2000) 93-94
- Sanskrit as Compulsory Language**
(XII, 13-12-2000) 305-306
- Telecast of News in Regional Language**
(XI, 24-11-2000) 181-182
- Telecasting of Regional Language Films**
(XI, 1-12-2000) 43-44
- Urdu Teachers and Translators**
(XIII, 19-12-2000) 259-260
- Use of Hindi**
(XII, 13-12-2000) 128-129
- Use of Indian Languages in Science Education**
(XII, 05-12-2000) 47-48
- Vishwa Hindi Sammelan**
(XII, 11-12-2000) 1393
- Lavatories**
- Construction of Lavatories under CRSP**
(XI, 21-11-2000) 258
- Pucca Lavatories**
(XII, 05-12-2000) 163

Law & Order

Complicity of Police in Crimes in Delhi
(XI, 21-11-2000) 174-178

Crime against Women
(XI, 21-11-2000) 68-69

Crime Situation in the Country
(XI, 21-11-2000) 277

Criminal activities in Bordering States
(XI, 21-11-2000) 179-180

Criminal Cases against Women
(XIII, 21-12-2000) 51-52

Entry of Candidates with Criminal
Background in Parliament/Assemblies
(XI, 23-11-2000) 10

Entry of Candidates with Criminal
Background in Parliament/Assemblies
(XI, 23-11-2000) 3-12

Extortion of Money
(XII, 13-12-2000) 135

Law and Order in A & N Islands
(XI, 21-11-2000) 138-139

Law and Order in Delhi
(XII, 5-12-2000) 89

Law Commission

Report of Law Commission
(XII, 11-12-2000) 619-620

Lawyers

Unscrupulous Lawyers
(XIII, 19-12-2000) 62-63

Lease Circuit

Non-Allotment of Lease Circuit
(XII, 11-12-2000) 1149

Leather Industry

Concessions to Leather Industry
(XII, 11-12-2000) 991-992

Restructuring of Leather Industry
(XII, 11-12-2000) 851-852

Leather Products

Export of Leather Products
(XII, 11-12-2000) 999-1000

Production/Export Target for Leather
Products
(XII, 11-12-2000) 767

Legal Aid

Free Legal Aid to Pooors
(XII, 11-12-2000) 562-566

Legislation(s)

Central Law for National Security
(XI, 28-11-2000) 220

Definition of workmen
(XI, 29-11-2000) 391

Industrial Laws
(XI, 29-11-2000) 300

Law to Check Criminals
(XIII, 19-12-2000) 288-289

Legislation on Eye Donation
(XI, 22-11-2000) 247

Legislation on the Security at Airport
(XIII, 21-12-2000) 122

Misuse of Anticipatory Bail
(XI, 21-11-2000) 34

Model Legislation on Diagnostic Centres
and Labs
(XI, 29-11-2000) 204

Power of Legislation
(XII, 13-12-2000) 300

Special Courts for Violation of
Environmental Laws
(XI, 20-11-2000) 185-186

Violation of Environment Laws
(XII, 11-12-2000) 1077-1078

Liaison Offices

Closure of Zonal Liaison Offices of CIL
(XI, 21-11-2000) 225-226

Liberalisation

Liberalisation and Its Impact
(XII, 15-12-2000) 240-242

Libraries

Ambedkar National Public Library
(XI, 29-11-2000) 240

Malpractices in Delhi Public Library
(XIII, 21-12-2000) 140-141

Library Science

Education in Library Science
(XIII, 19-12-2000) 193

LIC

Acquisition of banks by LIC
(XIII, 22-12-2000) 110-111

Division of LIC into Four Separate Companies
(XI, 24-11-2000) 210-211

Establishment Expenditure of LIC
(XIII, 22-12-2000) 18-19

Investment by LIC in Orissa
(XIII, 22-12-2000) 161-162

LIC Branch in Mauritius
(XII, 11-12-2000) 997-998

Licence

Licences to Private Airlines
(XII, 14-12-2000) 252

Licensing Norms for Consumer Goods
(XII, 11-12-2000) 933

Renew of Licences of Sawmills
(XI, 20-11-2000) 183

Licence Fee

Fixation of Licence Fee
(XII, 14-12-2000) 225-226

Licence Fee
(XII, 4-12-2000) 79-80

Licence fee for VSAT
(XII, 4-12-2000) 100

Licence for Exploration of Crude Oil and Gas
(XI, 30-11-2000) 32-33

Revised Rates of Licence Fee
(XIII, 22-12-2000) 66

Life Sentence

Interpretation of Life Sentence
(XI, 23-11-2000) 183

Light House

Need to provide financial assistance to Government of Andhra Pradesh for construction of Light House in Allur Mandal in Nellore District (MUR-377)
(XII, 13-12-2000) 688-689

Light Water Reactors

Light Water Reactors
(XII, 11-12-2000) 152

Lignite

Resources of Lignite
(XI, 21-11-2000) 252-253

Lime Stone

Transportation of Lime Stone
(XII, 05-12-2000) 175-178

Linseed

Support Price for Linseed
(XI, 20-11-2000) 177-178

Liquor

Pilfering of Liquor
(XI, 23-11-2000) 168-169

Literacy Programmes

Let us Study programme in Andhra Pradesh
(XII, 05-12-2000) 63

Study Centres Under Total Literacy Programmes
(XII, 05-12-2000) 156-158

Literacy Scheme

Literacy Scheme
(XII, 13-12-2000) 57-58

Livestock

Development of Livestock
(XIII, 18-12-2000) 137-38

Technology Mission for Development of Livestock
(XII, 11-12-2000) 1031

Use of medicine for treatment of livestock
(XI, 27-11-2000) 236

LMTPA

LMTPA Project Proposals
(XIII, 19-12-2000) 284

LNG

LNG based Projects in Rajasthan
(XII, 14-12-2000) 226-227

LNG from Qatar
(XII, 14-12-2000) 220-221

LNG Project at Dahej
(XIII, 21-12-2000) 159-160

LPG and LNG Terminals in Bihar
(XII, 11-12-2000) 512

Policy Regarding Supply of LNG
(XII, 11-12-2000) 612

Proposal for Distribution and Marketing of LNG
(XI, 23-11-2000) 179

Setting up of LNG Pipelines by GAIL
(XI, 23-11-2000) 274-275

Setting up of LNG Terminal at Cochin
(XIII, 21-12-2000) 24

Setting up of LNG Terminal at Kakinada Port (AP)
(XII, 11-12-2000) 638-639

Supply of LNG in Punjab
(XII, 11-12-2000) 640

Supply of LNG to Rajasthan
(XIII, 21-12-2000) 63

Loan(s)

Conversion of HUDCO loan into interest free loan.
(XI, 21-11-2000) 184

Home Loans
(XII, 11-12-2000) 898-899

HUDCO Loan to Manipur
(XII, 05-12-2000) 178-180

IMF Loan
(XII, 15-12-2000) 59-60

Interest on Loans to SCs/STs
(XII, 13-12-2000) 517-518

Loan from Power Finance Corporation to States
(XII, 11-12-2000) 1091-1110

Loan against States
(XIII, 22-12-2000) 197

Loan for Development of Kerala Airport
(XI, 30-11-2000) 156-57

Loan for School Building
(XII, 13-12-2000) 257-264

Loan From FFIs
(XI, 24-11-2000) 213-214

Loan on Lower Rates
(XII, 13-12-2000) 495-496

Loan Relief Scheme
(XII, 11-12-2000) 857-858

Loan to Agro and Rural Industries
(XII, 11-12-2000) 476-477

Loan to Beedi Workers
(XIII, 20-12-2000) 273

Loan to Sikkim
(XI, 1-12-2000) 285

Loans for Higher Studies
(XI, 1-12-2000) 228
(XII, 15-12-2000) 143-146

Loans to Farmers
(XI, 27-11-2000) 227-228

Loans to Film Producers
(XI, 1-12-2000) 19-21

Loans to States
(XII, 15-12-2000) 215-217

Misuse of Loan under PMRY
(XI, 24-11-2000) 80-81

NABARD Loan for Irrigation Projects
(XIII, 22-12-2000) 32-33

NABARD Loans for Road and Bridges
(XI, 1-12-2000) 58-59

Non-Recovery of Loans
(XII, 11-12-2000) 1005

Priority Sector Lending

(XI, 1-12-2000) 206-207

Short-term Loans to Cotton Mills

(XII, 15-12-2000) 49-50

Writing-off Loan

(XIII, 22-12-2000) 192-193

LoC**Fencing on Line of Control**

(XI, 28-11-2000) 217-218

Shelling on LoC

(XI, 21-11-2000) 262-263

Local Bodies**Meeting for Strengthening of Local Bodies**

(XII, 5-12-2000) 97

Powers to Local Bodies

(XII, 13-12-2000) 59-61

Loco Shed**Collapse of Loco Shed at Tundla**

(XI, 23-11-2000) 275-276

Locomotives**Import of Coaches and Locomotives**

(XIII, 19-12-2000) 229-230

Locomotive Orders

(XI, 30-11-2000) 180

Requirement of Locos and Wagons

(XII, 11-12-2000) 677-678

Lok Adalats**Lok Adalats**

(XII, 11-12-2000) 1402-1406

Lord Mahavira**2600th Birth Anniversary Celebration of Lord Mahavira**

(XI, 23-11-2000) 205

2600th Birth Anniversary of Lord Mahavira

(XIII, 21-12-2000) 153-156

LPG**Allotment of LPG Dealerships and Retail Outlets in Ahmedabad**

(XIII, 21-12-2000) 111-112

Allotment of LPG, Petrol and Kerosene Depots in A.P.

(XI, 30-11-2000) 128

Allotment of New Petrol Pumps, LPG and Kerosene Agencies in Bihar

(XI, 30-11-2000) 164-65

Allotment of Petrol Outlets and LPG Dealerships to SC/ST

(XI, 30-11-2000) 65-66

Allotment of Petrol Pumps & LPG Agencies to Dependents of BSF

(XII, 14-12-2000) 116

Allotment of Petrol Pumps and LPG Agencies in Manipur

(XIII, 21-12-2000) 90-91

Availability of Cooking Gas in Gujarat

(XII, 11-12-2000) 547-548

Complaints against LPG Agencies in Orissa

(XII, 14-12-2000) 130-131

Complaints Against LPG Agencies in Tamil Nadu

(XII, 11-12-2000) 548-549

Consumption and Requirement of LPG

(XI, 23-11-2000) 373-374

Demand of LPG for Maharashtra

(XII, 11-12-2000) 610-611

Expansion of LPG Bangalore pipeline to Trichy

(XI, 23-11-2000) 168

Filling Plants of LPG

(XI, 23-11-2000) 71-74

Gas Bottling Plants in Bihar

(XII, 11-12-2000) 604

Hike in the Price of Petrol, Diesel and LPG

(XI, 23-11-2000) 15-37

- Irregularities in the Distribution of LPG**
(XII, 11-12-2000) 525-528
- LPG Agencies Sold on Power of Attorney in Delhi**
(XII, 11-12-2000) 498
- LPG and LNG Terminals in Bihar**
(XII, 11-12-2000) 512
- LPG auto kit**
(XI, 27-11-2000) 110
- LPG Bottling Plants**
(XIII, 21-12-2000) 124-126
- LPG Connections at Cheaper Rates**
(XII, 11-12-2000) 601
- LPG Connections due to Hike in Prices**
(XI, 30-11-2000) 122
- LPG Connections in Bihar**
(XII, 14-12-2000) 115-116
- LPG Cylinder Refilling Companies**
(XIII, 21-12-2000) 33-34
- LPG Cylinders**
(XII, 14-12-2000) 160-161
- LPG Gas Supply by Mahanagar Gas in Mumbai**
(XII, 11-12-2000) 637-638
- Manufacturing of Illegal LPG Cylinders**
(XIII, 21-12-2000) 64-65
- Need to open more petrol/diesel and LPG outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa (MUR-377)**
(XIII, 18-12-2000) 354-55
- New LPG Agencies Allotted in Uttar Pradesh**
(XI, 23-11-2000) 204
- Opening of LPG Agencies in Municipal Areas**
(XI, 23-11-2000) 215-216
- Opening of Petrol Pump Outlets and LPG Agencies in U.P.**
(XI, 30-11-2000) 84
- Operation of LPG Units in Punjab**
(XII, 11-12-2000) 695-696
- Pending applications for Dealership of LPG, Petrol and Kerosene**
(XI, 30-11-2000) 82-83
- Petrol Pumps/LPG Agencies in the Country**
(XII, 14-12-2000) 237-238
- Privatisation of Production and Distribution of LPG**
(XI, 23-11-2000) 217
- Requirement and Supply of LPG in Katihar and Jahanabad**
(XII, 11-12-2000) 607-608
- Reservation Quota for Petrol Pumps & LPG for OBC**
(XIII, 21-12-2000) 64
- Retail Outlets and LPG Distributorship to SCs/STs**
(XIII, 21-12-2000) 137-138
- Setting up LPG agencies in Rajasthan**
(XI, 30-11-2000) 130-31
- Shortage of Petrol, Diesel and LPG in Delhi**
(XII, 14-12-2000) 248
- Supply of Gas through Pipeline**
(XII, 11-12-2000) 657-658
- Supply of LPG through Pipeline in U.P.**
(XI, 30-11-2000) 79-80
- Violation of Use of Domestic Cylinders for Commercial Purposes**
(XI, 23-11-2000) 199
- Vouchers Issued by Oil Corporations for LPG Connections**
(XII, 11-12-2000) 704
- Waiting List for LPG Connections**
(XI, 23-11-2000) 327-328
- LPG Cylinders**
- Illegal Units Manufacturing Sub-Standard LPG Cylinders**
(XI, 30-11-2000) 234-35

LPG Distributorships

Criteria for Allotment of LPG Distributorship

(XI, 23-11-2000) 236-240

Interview for Allotment of Retail Petrol Outlets and LPG Distributorships

(XI, 30-11-2000) 198-99

LTC

Leave Travel Concession

(XI, 29-11-2000) 299-300

LTC to Retired Central Government Employees

(XIII, 22-12-2000) 117

Need to ensure LTC benefits to the employees of Bharat Coking Coal Ltd. (MUR 377)

(XI, 23-11-2000) 425

Lubricants

Plants Making Solvents

(XIII, 21-12-2000) 179

M.R. Rao Committee

Constitution of M.R. Rao Committee

(XI, 20-11-2000) 91-92

Madhya Pradesh

Additional Foodgrains to Madhya Pradesh and Chhattisgarh

(XIII, 22-12-2000) 159-160

Air Services at Bilaspur

(XII, 11-12-2000) 502

Annual Plan for National Highway in M.P.

(XII, 11-12-2000) 1387

Aviation Training Centre in Ujjain

(XI, 30-11-2000) 50-51

Bio Product Institute in Madhya Pradesh

(XII, 11-12-2000) 1414

Bio Gas Plant Under Green Aid Plan Scheme in M.P.

(XII, 11-12-2000) 1034-1035

Complaints against the Directors of Madhya Pradesh

(XIII, 21-12-2000) 20

Construction of Over-Bridges in Madhya Pradesh

(XI, 30-11-2000) 157-60

Deaths of National Birds in Madhya Pradesh

(XII, 11-12-2000) 1405-1408

Expansion of Defence Airport of Neemuch, Madhya Pradesh

(XII, 11-12-2000) 530-531

Integrated Industrial Development Scheme

(XI, 29-11-2000) 110-111

Joint Venture for Gauge Conversion in Madhya Pradesh

(XI, 30-11-2000) 120-21

Laboratory at Jabalpur

(XI, 20-11-2000) 273

Laying of Railway Line in Madhya Pradesh

(XI, 30-11-2000) 101

Losses to Vehicle Factory, Jabalpur

(XII, 11-12-2000) 550-552

Need to provide financial assistance to Government of Madhya Pradesh for early completion of Bhajsajhal Irrigation Project (MUR 377)

(XIII, 22-12-2000) 264

Need to provide more railway facilities to the people of Madhya Pradesh (MUR 377)

(XII, 04-12-2000) 323-324

Need to take steps for full utilization of storage capacity provided by Food Corporation of India at Ratlam in Madhya Pradesh (MUR 377)

(XI, 22-11-2000) 478

NGOs under CAPART in Madhya Pradesh and Chhattisgarh

(XII, 13-12-2000) 198-199

Payment of Dues

(XI, 28-11-2000) 152-153

- Power Projects in Madhya Pradesh**
(XI, 20-11-2000) 84
- Rani Awanti Bai Sagar Dam**
(XI, 22-11-2000) 80
- Renewal and improvement riding quality programme in M.P.**
(XII, 4-12-2000) 160
- Sand stone mining in Madhya Pradesh**
(XII, 4-12-2000) 122-123
- Supply of Power to M.P.**
(XII, 11-12-2000) 1089-1090
- Universalisation of primary Education in M.P.**
(XI, 21-11-2000) 163
- Widening of Bridges on National Highway in M.P.**
(XII, 04-12-2000) 293
- Madrasas**
- Madrasas**
(XIII, 19-12-2000) 205-206
- Maharashtra**
- Allocation of Gas for Uran Power Project in Maharashtra**
(XIII, 18-12-2000) 228-29
- Allocation of liquified fuel for power for Maharashtra**
(XII, 4-12-2000) 121-122
- Allotment of Petrol Pumps and Gas Agencies in Maharashtra**
(XI, 23-11-2000) 96-97
- Annual Plan for Maharashtra**
(XI, 29-11-2000) 259-260
- Bomb Blast in Army Headquarters, Mumbai**
(XI, 30-11-2000) 193
- Cellular service of MTNL in Mumbai**
(XIII, 18-12-2000) 59
- CGHS Dispensaries in Karnataka and Maharashtra**
(XIII, 20-12-2000) 300-301
- CNG Stations in Maharashtra**
(XIII, 21-12-2000) 168-169
- Compensation to Farmers for their Land in Pune**
(XII, 11-12-2000) 557-558
- Critical Infrastructure Balance Scheme**
(XIII, 22-12-2000) 186-187
- Demand of LPG for Maharashtra**
(XII, 11-12-2000) 610-611
- Development of Tourist Places in Maharashtra**
(XIII, 21-12-2000) 78
- Employment on Compassionate Grounds in Ordinance Factory Maharashtra**
(XI, 23-11-2000) 250-251
- Expansion of Tiger Reserve in Maharashtra**
(XIII, 18-12-2000) 235
- Export Oriented Units in Maharashtra**
(XI, 24-11-2000) 122
- Extention of Mumbai Suburban Train Service**
(XI, 30-11-2000) 123-24
- Financial Assistance from International Agencies to Maharashtra**
(XIII, 22-12-2000) 120-122
- FIs Assistance to Projects of Maharashtra**
(XIII, 22-12-2000) 205-222
- Flight from Pune to Chennai via Mumbai**
(XIII, 21-12-2000) 94
- Funds for drip irrigation system in Maharashtra**
(XIII, 18-12-2000) 199
- Funds of development of telecommunication services in Maharashtra**
(XII, 4-12-2000) 141-148
- Growth of Forests in Maharashtra**
(XII, 04-12-2000) 266-267
- Income Tax Raids in Mumbai**
(XII, 11-12-2000) 996

- Indian Medical System and Medical Colleges in Maharashtra**
(XI, 22-11-2000) 51-55
- International Airport at Mumbai**
(XI, 30-11-2000) 210
- LPG Gas Supply by Mahanagar Gas in Mumbai**
(XII, 11-12-2000) 637-638
- LPT/AIR Station for Amarayati**
(XIII, 22-12-2000) 68
- Mumbai Telecom Network**
(XII, 04-12-2000) 247-250
- Need for parking terminal for petroleum tankers at Chemboor, Mumbai (MUR 377)**
(XI, 28-11-2000) 330
- Need to Check Increasing Terrorist Activities in Maharashtra (MUR 377)**
(XI, 30-11-2000) 284-85
- Need to provide financial assistance to Government of Maharashtra for providing relief to the people affected by drought in Washim District (MUR-377)**
(XIII, 21-12-2000) 215-216
- Need to provide Mobile Telephone Services in Osmanabad Parliamentary Constituency, Maharashtra (MUR 377)**
(XI, 22-11-2000) 481-482
- Need to review the decision to provide guarantee to Enron Company in Dabhol Power Project in Maharashtra (MUR 377)**
(XIII, 21-12-2000) 217-218
- Need to supply electricity to Maharashtra from Natural Grid to mitigate the hardships being faced by farmers of the State (MUR 377)**
(XII, 04-11-2000) 330
- Nehru Yuva Kendras in Maharashtra**
(XII, 04-12-2000) 276-279
- New Projects in Maharashtra**
(XII, 11-12-2000) 1043-1046, 1426-1428
- Out of Order MARR Solar Telephones**
(XI, 20-11-2000) 151-152
- Paucity of Natural Gas in Maharashtra**
(XII, 11-12-2000) 599
- Petrochemical Industry in Maharashtra**
(XI, 28-11-2000) 192-193
- Post Offices in villages in Maharashtra**
(XI, 27-11-2000) 246
- Post Offices/Telegraph Offices in Maharashtra**
(XII, 11-12-2000) 1084
- Prevention of Monuments/Museums in Maharashtra**
(XI, 30-11-2000) 182-88
- Projects based on NCES in Maharashtra**
(XIII, 18-12-2000) 159-60
- Projects of Aviation in Maharashtra**
(XIII, 21-12-2000) 92-93
- Railway Projects in Maharashtra**
(XIII, 21-12-2000) 162
- RBI Building in Maharashtra**
(XII, 11-12-2000) 881
- Re-Modelling Retail Outlets in Maharashtra**
(XIII, 21-12-2000) 88
- Reservation of Seats for SCs in Maharashtra Assembly**
(XI, 23-11-2000) 257-258
- Setting up of Wind Mill/Solar Energy Projects in Maharashtra**
(XI, 27-11-2000) 350
- Survey by GSI Maharashtra**
(XI, 20-11-2000) 200
- Survey on Health Programme in Maharashtra**
(XII, 11-12-2000) 402-403
- Telephone Advisory Committee**
(XI, 20-11-2000) 134-144

- Transfer of Defence Land to M.M.C. Mumbai**
(XII, 11-12-2000) 581
- Transmission Facilities in Maharashtra**
(XI, 24-11-2000) 85-86
- Upgradation of AIR Station of Solapur, Maharashtra**
(XI, 1-12-2000) 176
- Visit of Tourists in Maharashtra**
(XI, 30-11-2000) 97-98
- World Bank assistance for power sector in Maharashtra**
(XIII, 18-12-2000) 239-40
- World Bank Loan for Maharashtra**
(XI, 1-12-2000) 152-154
- Maharashtra State Electricity Board**
- Tender Floated by Maharashtra Electricity Board**
(XIII, 19-12-2000) 262-263
- Mahila Samridhi Yojana**
- Mahila Samridhi Yojana**
(XII, 13-12-2000) 324-325
- Malaria Eradication Programme**
- Malaria Eradication Programmes**
(XII, 11-12-2000) 301-304
- NMEP, TB Control Programme**
(XII, 13-12-2000) 411-414
- Proposal from Karnataka for Malaria and Leprosy**
(XI, 22-11-2000) 210
- Typhoid and Malaria**
(XI, 22-11-2000) 238-240
- Malaysia**
- Regulation Media Network**
(XI, 24-11-2000) 98
- Malpractices**
- Malpractice in NPPA**
(XI, 21-11-2000) 93
- Malpractices in Airlines Overbooking**
(XIII, 21-12-2000) 147
- Malpractices in Clearance of TV Serials**
(XI, 24-11-2000) 289
- Malpractices in Delhi Public Library**
(XIII, 21-12-2000) 140-141
- MAMC**
- VRS in MAMC**
(XI, 1-12-2000) 279
- Management Institutions**
- Rating of Management Institutions**
(XI, 21-11-2000) 280-281
- Mandal Commission**
- Mandal Commission**
(XIII, 20-12-2000) 81-82
- Manhandling**
- Protest against Alleged Manhandling of Official**
(XIII, 21-12-2000) 146-147
- Manipur**
- AIDS Lies in Manipur**
(XIII, 20-12-2000) 283
- Allotment of Petrol Pumps and LPG Agencies in Manipur**
(XIII, 21-12-2000) 90-91
- Law and Order in Manipur**
(XII, 05-12-2000) 226
- Need to extend provisions of Sixth Schedule to the Constitution to the Hill areas of Manipur for giving District Councils to the Tribal Dominated Hill District of Manipur (MUR 377)**
(XIII, 21-12-2000) 217
- Power Plants in Manipur**
(XIII, 18-12-2000) 131-32
- Railways Reservation Counter in Manipur**
(XI, 30-11-2000) 116-17
- Welfare Schemes in Manipur**
(XI, 22-11-2000) 107-109
- Manpower**
- Loss of mandays**
(XI, 29-11-2000) 387

Manpower Review

(XII, 11-12-2000) 945-946

Optimum use of Manpower in Coal India Limited

(XI, 21-11-2000) 19-20

Reduction of Staff

(XII, 11-12-2000) 602-603

MAPs**Preparation of MAPs**

(XI, 28-11-2000) 200-204

Wrong Map of India

(XII, 13-12-2000) 131-132

Marine Life**Marine Life in Jamnagar**

(XIII, 18-12-2000) 273-74

Marine Products**Export of marine products**

(XI, 24-11-2000) 33-34

Market Development**Amendments in Market Development Assistance Guidelines**

(XII, 15-12-2000) 53-54

Marketing Complex**Setting up of Mega Marketing Complex at Bangalore**

(XIII, 18-12-2000) 230

Marketing Policy**Marketing Policy for Oil**

(XII, 11-12-2000) 654-655

Marketing Rights**Direct Marketing Rights**

(XI, 20-11-2000) 106-107

Marketing Rights to Foreign Companies

(XIII, 21-12-2000) 5-6

Private Sector Oil Refining Cos. for Marketing Rights

(XII, 14-12-2000) 70-71

MARR System**M.A.R.R. System**

(XII, 11-12-2000) 1231

Marriages**Registration of Marriages**

(XI, 22-11-2000) 159

Maruti Udyog Limited**Disinvestment in Maruti Udyog Limited**

(XI, 1-12-2000) 1-12

Employees of Maruti Udyog Limited

(XII, 13-12-2000) 369-370

Mass Communication**Indian Institute of Mass Communication**

(XI, 24-11-2000) 122-123

Massacres**Massacres in Bihar**

(XI, 21-11-2000) 259-260

Master Plan**Master Plan of Andhra Pradesh**

(XII, 14-12-2000) 156

Master Plan of Police spaces

(XI, 28-11-2000) 84-85

Match Fixing**CBI Report on Cricket Match Fixing**

(XI, 27-11-2000) 45-47

Enactment of New Laws for Match Fixing

(XII, 11-12-2000) 649

Leakage of CBI Report on match fixing

(XII, 4-12-2000) 89

Match Fixing

(XI, 1-12-2000) 74

Visit of King Commission on Match Fixing

(XII, 4-12-2000) 93

Maternal Deaths**Maternal Deaths**

(XI, 22-11-2000) 259-260

Maternity Huts**Maternity Huts**

(XII, 11-12-2000) 400

Matter Under Rule 377

- Need for a separate capital and High court for the State of Haryana (MUR 377)**
(XI, 28-11-2000) 330
- Need for construction of a railway overbridge at Phagwara in Punjab (MUR 377)**
(XI, 29-11-2000) 481
- Need for construction of an over bridge at Bihata railway crossing in Arrah Parliamentary Constituency, Bihar (MUR 377)**
(XIII, 22-12-2000) 268
- Need for construction of an overbridge on Safedabad railway crossing near Lucknow, U.P. (MUR 377)**
(XIII, 22-12-2000) 267
- Need for creation of separate States such as Bodoland, Telengana etc. (XIII, 18-12-2000) 355**
- Need for doubling of rail line between Muddanur and Cuddapah in Cuddapah Parliamentary Constituency in Andhra Pradesh (MUR 377)**
(XIII, 22-12-2000) 265
- Need for early clearance of Kombai-Kerala and Devaram-Kerala link road projects of Kerala Government (MUR 377)**
(XII, 14-12-2000) 288
- Need for early completion of four laning work on the National Highway No. 7 between Thoppur and Hosur in Dharampuri district in Tamil Nadu (MUR 377)**
(XIII, 22-12-2000) 269
- Need for early completion of Upper Kirshna Irrigation Project in Karnataka (MUR 377)**
(XI, 30-11-2000) 284
- Need for Early Construction of a Bye-pass at Ranchi, Porposed Capital of Jharkhand (MUR 377)**
(XI, 22-11-2000) 477
- Need for early construction of a Railway Line between Dahanu and Nasik in Maharashtra (MUR 377)**
(XIII, 22-12-2000) 263-270
- Need for early construction of an underbridge at Mainpuri Railway crossing in Etawah District, U.P. (MUR 377)**
(XIII, 19-12-2000) 370
- Need for early construction of Masan Dam Project to check floods in North Bihar (MUR 377)**
(XIII, 20-12-2000) 400-401
- Need for early construction of Railway overbridge at Kishangarh-Madanganjnagar in Ajmer district, Rajasthan (MUR 377)**
(XI, 22-11-2000) 476-482
- Need for early implementation of the scheme providing pension benefits to employees who had left service between 1.4.93 and 15.11.95 under Employees Pension Scheme, 1995 (MUR 377)**
(XI, 29-11-2000) 481
- Need for Maintenance of Road between naginimora and Tuensang via Mon in Nagaland by Border Roads Organisation (MUR 377)**
(XI, 30-11-2000) 283-84
- Need for parking terminal for petroleum tankers at Chemboor, Mumbai (MUR 377)**
(XI, 28-11-2000) 330
- Need for proper Maintenance of National Highway No. 80 between Mokama and Farraka (MUR 377)**
(XI, 30-11-2000) 287
- Need for Upgradation of Chennai Air Terminal at the earliest (MUR 377)**
(XIII, 22-12-2000) 267
- Need ro early completion of Rajghat Project with a view to solve acute**

- drinking water problem in Sagar Nagar, Madhya Pradesh (XIII, 18-12-2000) 352
- Need to accord clearance to irrigation project of Bastar region in the State of Chhattisgarh (MUR 377) (XI, 29-11-2000) 477-478
- Need to accord Clearance to the proposal of Uttar Pradesh Government to strengthen the U.P. Nepal Border Police for checking illegal activities along Indo-Nepal border (MUR-377) (XI, 27-11-2000) 369-370
- Need to allocate adequate funds for early start of work on Indore-Dahod-Godhara Railway line of Western Railways (MUR - 377) (XIII, 20-12-2000) 401
- Need to allot 10,000 houses per year to the people living below povety line in Ahmednagar in Gujarat under Indira Awas Yojana (MUR 377) (XIII, 20-12-2000) 399
- Need to amend the Forest (Conservation) Act, 1980 to allow plantation of Coffee in Forest Land in Andhra Pradesh (MUR 377) (XII, 14-12-2000) 286-287
- Need to announce special relief package for Rajasthan to trackle the drought situation in the State, particularly in Barmer Parliamentary constituency (MUR 377) (XI, 28-11-2000) 331-332
- Need to bring down prices of insulin at an affordadable range (MUR 377) (XI, 29-11-2000) 482
- Need to Check Increasing Terrorist Activities in Maharashtra (MUR 377) (XI, 30-11-2000) 284-85
- Need to connect Bhiwadi in Rajasthan by rail (MUR 377) (XII, 14-12-2000) 284
- Need to connect Buddhist Circuit in Siddhartha Nagar district, U.P. by Rail, Road and Air (MUR 377) (XIII, 22-12-2000) 264
- Need to declare Allahabad University in Uttar Pradesh as a Central University. (MUR .. 377) (XIII, 18-12-2000) 354
- Need to declare Haldia-Raimangal stretch in West Bengal as the Sunderban National Waterways (MUR. 377) (XI, 28-11-2000) 334
- Need to declare Jankinath Bhawan at Cuttack, the birth place of Netaji Subhash Chandra Bose, as a national monument (MUR 377) (XIII, 20-12-2000) 405
- Need to declare Minimum Support Price to Agricultural produce in Kerala (MUR 377) (XIII, 18-12-2000) 353
- Need to declare road between Gopayur Port and Raipur as National Highway (MUR 377) (XI, 29-11-2000) 478-479
- Need to declare Sunderbans in West Bengal as a tourist resort and provide funds for its development (MUR 377) (XIII, 22-12-2000) 269
- Need to declare Teni-Trivandrum highway via Kottayam, Katarakara in Kerala as national highway (MUR. 377) (XIII, 20-12-2000) 402-403
- Need to develop Murshidabad district in West Bengal as a Tourist Resort (MUR 377) (XIII, 19-12-2000) 368
- Need to develop Vaishali in Bihar as a Tourist Resort of International Status (MUR 355) (XIII, 18-12-2000) 355

- Need to develop Visakhapatnam airport as an International airport.(MUR-377)**
(XIII, 20-12-2000) 403-404
- Need to Direct the Government of Rajasthan not to reappropriate the Central Funds sanctioned for the purpose of Tackling the Drought Situation (MUR 377)**
(XI, 30-11-2000) 282-83
- Need to ensure adequate supply of Kerosene to fishermen in Kerala (MUR 377)**
(XIII, 22-12-2000) 267
- Need to ensure early completion of gauge conversion work of Nizamabad-Mudkhed and Jankampet-Bodhan under South Central Railway (MUR-377)**
(XIII, 19-12-2000) 369-370
- Need to ensure implementation of law providing reservation for promotion to STs in the State (MUR-377)**
(XIII, 21-12-2000) 213
- Need to ensure LTC benefits to the employees of Bharat Cocking Coal Ltd. (MUR 377)**
(XI, 23-11-2000) 425
- Need to ensure major share for tribals in all spheres of work in the Jharkhand State (MUR 377)**
(XI, 29-11-2000) 475-476
- Need to ensure payment of dues to sugarcane growers in Bundi, Rajasthan (MUR 377)**
(XI, 29-11-2000) 474-484
- Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal (MUR 377)**
(XII, 13-12-2000) 690-691
- Need to ensure proper implementation of foreign aided afforestation scheme in various pockets of Tamil Nadu (MUR-377)**
(XIII, 20-12-2000) 404-405
- Need to ensure proper utilisation of Funds Allocated for the Development of Ranthambhor Tiger Sanctuary in Rajasthan (MUR 377)**
(XIII, 21-12-2000) 212-213
- Need to ensure remunerative prices to the farmers for their produce. (MUR 377)**
(XIII, 18-12-2000) 351
- Need to ensure that adequate funds are spent for uplift of SCs/STs under special component scheme particularly in Punjab (MUR 377)**
(XIII, 19-12-2000) 367
- Need to ensure that Farmers of Gujarat get amount due to them under Crop Insurance Scheme (MUR 377)**
(XII, 04-12-2000) 326-327
- Need to extend provisions of Sixth Schedule to the Constitution to the Hill areas of Manipur for giving District Councils to the Tribal Dominated hill District of Manipur (MUR 377)**
(XIII, 21-12-2000) 217
- Need to fencing of border along with Myanmar to check terrorist activities from across the border (MUR 377)**
(XII, 14-12-2000) 283-284
- Need to introduce direct trains from Kanyakumari to Delhi and Thanjavur (MUR-377)**
(XIII, 19-12-2000) 371
- Need to introduce more flights from Kerala State to foreign countries particularly to the Gulf region (MUR 377)**
(XI, 30-11-2000) 287
- Need to issue guidelines for providing funds from MPLADS for manning of unmanned railway crossing in the country (MUR 377)**
(XIII, 19-12-2000) 370-371

- Need to lay broad gauge railway line between Jhargram and Purulia in West Bengal (MUR 377)
(XII, 04-11-2000) 332
- Need to look into the problems being faced by people displaced due to Subarnarekha Multi-purpose Irrigation Project in Bihar (MUR 377)
(XIII, 22-12-2000) 265
- Need to look into the problems being faced by tea plantation worker and farmers in the country, particularly in Pollachi parliamentary Constituency in Tamil Nadu (MUR 377)
(XI, 29-11-2000) 484
- Need to look into the steep rise in prices of cement in the country (MUR 377)
(XII, 13-12-2000) 685-686
- Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)
(XI, 23-11-2000) 424
- Need to open more petrol/diesel and LPG outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa. (MUR-377)
(XIII, 18-12-2000) 354-55
- Need to protect the interests of workers engaged by private security agencies manning Government/Semi-Government Institutions (MUR-377)
(XI, 27-11-2000) 371
- Need to provide additional financial assistance to Government of Rajasthan for providing relief to the people affected by drought in Banswara Parliamentary Constituency. (MUR-377)
(XIII, 18-12-2000) 352-53
- Need to provide employment to the people whose land has been acquired for setting up industries in ST dominated areas of Bharuch Parliamentary constituency in Gujarat. (MUR 377)
(XIII, 20-12-2000) 399-400
- Need to Provide Financial Assistance and other basic facilities to the People Residing at Indo-Pak Border in J&K (MUR 377).
(XI, 30-11-2000) 283
- Need to provide financial assistance to Government of Haryana for providing relief to the farmers of the State (MUR 377).
(XI, 28-11-2000) 334
- Need to provide financial assistance to government of Andhra Pradesh to check spread of brain fever (Japanese Encephalitis) in the State (MUR 377)
(XI, 29-11-2000) 479-480
- Need to provide Financial Assistance to Government of Bihar for Development of Jalmangalagarh in Begusarai District (MUR 377).
(XI, 30-11-2000) 286
- Need to provide financial assistance to Government of Bihar for drainage of water logging in Munghyr Parliamentary Constituency (MUR 377).
(XII, 14-12-2000) 287-288
- Need to provide financial assistance to Government of Madhya Pradesh for early completion of Bhajsajhal Irrigation Project (MUR 377)
(XIII, 22-12-2000) 264
- Need to provide Financial assistance to Government of Madhya Pradesh for providing relief to the people affected by malaria epidemic in tribal dominated districts of State (MUR-377).
(XI, 28-11-2000) 329-330
- Need to provide Financial Assistance to Government of Uttar Pradesh for making Maholi Sugar Mill in Sitapur District viable (MUR 377)
(XII, 13-12-2000) 689-690

- Need to provide financial assistance to the Government of Tamil Nadu for providing basic amenities to the people in Tirunelveli parliamentary constituency (MUR 377).
(XI, 30-11-2000) 285-86
- Need to provide funds to Government of Bihar for renovation of sun temples. (MUR 377)
(XI, 23-11-2000) 424
- Need to provide funds to Government of Gujarat for development of Tourism in the State (MUR 377).
(XI, 28-11-2000) 331
- Need to provide Funds to Government of Himachal Pradesh for Water Management for Irrigation in Solan District (MUR 377).
(XI, 30-11-2000) 286-87
- Need to provide Mobile Telephone Services in Osmanabad Parliamentary Constituency, Maharashtra (MUR 377)
(XI, 22-11-2000) 481-482
- Need to provide more railway facilities at Siwan, Bihar (MUR-377)
(XI, 27-11-2000) 375
- Need to provide more railway facilities to the commuters travelling between Thiruthani and Avadi in Tamil Nadu (MUR 377)
(XI, 29-11-2000) 483
- Need to provide more railway facilities to the people of Madhya Pradesh (MUR 377)
(XII, 04-12-2000) 323-324
- Need to provide Natural Gas to Makhanpur Industrial area in Ferozabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(XII, 04-11-2000) 329-330
- Need to provide stoppage of Utasrag Express at Ratanpura railway station in Mau District, Uttar Pradesh (MUR 377)
(XI, 29-11-2000) 482-483
- Need to provide stoppage of Vaishali Express at Khalilabad Railway Station, UP (MUR 377).
(XI, 28-11-2000) 333
- Need to rehabilitate Jhuggi Dwellers of Delhi Around the City (MUR 377)
(XIII, 21-12-2000) 211
- Need to resume rail service between Ankaleshwar to Rajpipala and Bharuch to Dahej in Gujarat (MUR 377).
(XII, 14-12-2000) 282-283
- Need to revamp Durgapur unit to Hindustan Fertilizers Corporation Limited. (MUR 377)
(XIII, 20-12-2000) 403
- Need to revamp Fertilisers and Chemicals Travancore Limited in Kerala (MUR 377)
(XIII, 22-12-2000) 266
- Need to review Textile Policy (MUR 377)
(XIII, 22-12-2000) 268
- Need to review the Decision of Curtailment of Train Services on Ahmadpur-Katwa Section in West Bengal (MUR-377).
(XIII, 21-12-2000) 215
- Need to Review the Decision to Privatise Mining Sector (MUR 377)
(XI, 22-11-2000) 480
- Need to review the decision to provide guarantee to Enron Company in Dabhol Power Project in Maharashtra (MUR 377).
(XIII, 21-12-2000) 217-218
- Need to review the decision to suspend registration and release of plantation subsidy to tea growers of Arunachal Pradesh (MUR 377)
(XII, 04-11-2000) 328
- Need to run Thiruvananthapuram Rajdhani Express Train running between Nizamuddin and Thiruvananthapuram daily (MUR 377).
(XIII, 20-12-2000) 401-402

- Need to safeguard the interests of farmers particularly in Gulbarga Parliamentary Constituency in Karnataka (MUR 377) (XI, 28-11-2000) 335
- Need to safeguard the interests of Indigenous Small Scale Industries (MUR 377) (XII, 14-12-2000) 287
- Need to safeguard the interests of the people engaged in poultry in Namakkal Parliamentary Constituency in Tamil Nadu (MUR 377) (XI, 23-11-2000) 428
- Need to safeguard the interests of workers engaged in coir industry in Kerala (MUR 377) (XI, 28-11-2000) 332-333
- Need to sanction adequate funds for providing infrastructure facilities at Sonepur fair in Chhapra, Bihar (MUR 377) (XI, 27-11-2000) 370
- Need to sanction special funds to tackle acute drinking water problem in the Peddapalli Parliamentary Constituency, Andhra Pradesh (MUR 377) (XII, 04-11-2000) 329
- Need to sanction special package for the State of Orissa for providing relief to the people affected by drought particularly in ST dominated areas (MUR 377) (XII, 14-12-2000) 285-286
- Need to sanction term loan for early Implementation of textile project of Kerala Government at Mandan Kavu in Badagara Parliamentary Constituency (MUR 377) (XIII, 19-12-2000) 369
- Need to set up a Chilly Board. (MUR 377) (XIII, 18-12-2000) 353-54
- Need to set up a heavy industry in Banaskantha Parliamentary Constituency in Gujarat (MUR 377) (XI, 29-11-2000) 476
- Need to set up a modern science centre and planetarium at Kohima in Nagaland. (MUR 377) (XIII, 20-12-2000) 402
- Need to set up a Power Grid Station at Baniapur in Maharajganj Parliamentary Constituency in Bihar (MUR 377) (XIII, 20-12-2000) 404
- Need to set up a software technological park at Chandigarh. (MUR 377) (XIII, 18-12-2000) 352
- Need to set up Bench of High Court at Trivandrum, Kerala at the earliest. (MUR 377) (XIII, 20-12-2000) 403
- Need to set up fertiliser plants at Mashrakh in Chhapra and Basantpur in Siwan districts of Bihar (MUR 377) (XI, 29-11-2000) 483
- Need to set up small scale, agro and coir based industries in the Industrial Complex at Pudukkottai in Tamil Nadu. (MUR 377) (XIII, 20-12-2000) 405-406
- Need to solve water logging problem caused by the River Ganga in Patna district of Bihar (MUR 377) (XIII, 19-12-2000) 368
- Need to start flights from Nasik Airport (MUR 377) (XIII, 19-12-2000) 371
- Need to start multiple electric train service between Palakkad and Coimbatore in Kerala (MUR 377) (XII, 13-12-2000) 688
- Need to take concrete steps for eradication of AIDS from the country (MUR 377) (XI, 28-11-2000) 333

- Need to take concrete steps for removal of regional imbalance in the country (MUR 377)**
(XI, 28-11-2000) 332
- Need to take steps for implementation of Yamuna water agreement to solve the drinking water problem in Churu district of Rajasthan (MUR-377)**
(XIII, 20-12-2000) 400
- Need to take steps to check Floods in North Bihar (MUR 377)**
(XIII, 22-12-2000) 264
- Need to take steps to make Chambal River pollution free at Kota and Keshavrai Patan, Rajasthan. (MUR 377)**
(XIII, 18-12-2000) 351
- Need to take steps to make Tannery and Footwear Corporation of India Limited in Kanpur, U.P. viable (MUR 377).**
(XII, 14-12-2000) 285
- Need to take steps to re-open Stilwell international road in Arunachal Pradesh (MUR 377)**
(XIII, 22-12-2000) 266
- Need to take steps to safeguard interest of Coconut growers (MUR 377)**
(XI, 23-11-2000) 426
- Need to take steps to solve acute drinking water problem in Ajmer district, Rajasthan (MUR 377)**
(XIII, 19-12-2000) 365
- Need to take suitable steps to check severe Erosion caused by rivers in Bihar. (MUR 377)**
(XIII, 18-12-2000) 355
- Need to take up the project to link peninsular rivers for better water management. (MUR 377)**
(XI, 23-11-2000) 427
- Need to Transfer the Employees of Coal India Limited particularly those Posted in Sensitive Posts for a Long Period (MUR 377)**
(XI, 30-11-2000) 283
- Need to write-off the arrear of road tax accruing to transporters of Himachal Pradesh (MUR 377)**
(XIII, 19-12-2000) 366-367
- Mauritius**
- LIC Branch in Mauritius**
(XII, 11-12-2000) 997-998
- MBBS Courses**
- Additional Seats for MBBS/BDS (Andhra Pradesh)**
(XII, 13-12-2000) 483
- MBBS courses in Karnataka**
(XI, 29-11-2000) 392
- Recognition of MBBS Degree**
(XIII, 20-12-2000) 349-350
- MCD**
- Corruption in MCD.**
(XI, 28-11-2000) 8-16
- Demolition of Unauthorised Construction by MCD.**
(XI, 28-11-2000) 249-252
- MCL**
- Investment by MCL on NESP**
(XIII, 19-12-2000) 179-180
- Loss to Coal Mines under MCL**
(XII, 05-12-2000) 204-206
- Plantation Work by MCL**
(XIII, 19-12-2000) 171-172
- Production of Coal in MCL**
(XI, 21-11-2000) 261-262
- Medara Community**
- Anthropological study on Medara Community.**
(XI, 28-11-2000) 83
- Media Network**
- Regulation Media Network**
(XI, 24-11-2000) 98
- Mediation**
- Mediation by India in West Asia Problem**
(XI, 22-11-2000) 298

**Medical and Dental College
(Ghaziabad)**

Medical and Dental College (Ghaziabad)
(XIII, 20-12-2000) 284-285

Medical and Dental Colleges

**Admission in Medical Colleges on the
basis of SC/STs Quota**
(XI, 22-11-2000) 92-93

**Government and Affiliated Medical
Colleges**
(XI, 29-11-2000) 127-134

Guru Ghasidas Medical College
(XII, 11-12-2000) 179

**Indian Medical System and Medical
Colleges in Maharashtra**
(XI, 22-11-2000) 51-55

Medical Colleges
(XII, 13-12-2000) 503-505

Medical Colleges and Dental Colleges
(XI, 29-11-2000) 267-270

Medical Colleges in Kerala
(XI, 22-11-2000) 291

**Medical Colleges of Ayurvedic,
Allopathic and Indian System**
(XII, 13-12-2000) 561

Medical, Dental and Pharmacy Colleges
(XI, 22-11-2000) 287-289

**Setting up of Medical College in Gujarat
and Bihar**
(XIII, 20-12-2000) 190-191

**Uniform Fee Structure in Medical
Colleges/Hospitals**
(XI, 22-11-2000) 115

Medical Assistance

Medical Assistance to the Poor Patients
(XI, 22-11-2000) 278-279

Medical Business

Retail Medical Business
(XII, 13-12-2000) 316

Medical Centres

Medical Centres on National Highways
(XI, 20-11-2000) 326

Medical Council of India

Committee on Medical Council of India
(XIII, 20-12-2000) 135-136

Medical Courses

Admission of SC/STs in Medical Courses
(XI, 22-11-2000) 56

Medical Equipments

**Duty exemption for import of materials
used in Knee Surgery**
(XI, 1-12-2000) 67

Medical Equipment
(XI, 22-11-2000) 131-133

Medical Equipment
(XII, 13-12-2000) 506-515

Medical Facilities

Cardio Vascular Diseases
(XI, 29-11-2000) 213-214

Medical Facilities
(XIII, 20-12-2000) 205

Medical Facilities at Railway Station
(XIII, 21-12-2000) 74-75

Medical Facilities in Rural Areas
(XI, 22-11-2000) 263-264

Medical Facilities to Passengers
(XIII, 21-12-2000) 139-140

Medical Grants Commission

**Medical grants commission on the line of
university grants commission**
(XI, 29-11-2000) 356-357

Medical Help

Delay in Medical Help
(XI, 30-11-2000) 163-64

Medical Officers

Regularisation of Medical Officers
(XIII, 20-12-2000) 286

Medical Personnel

Charter of Rights and Duties for Medical Personnel and Patients
(XI, 22-11-2000) 55-56

Medical Store

Medical Store Depot
(XI, 29-11-2000) 183-184

Medical Store Depots
(XI, 22-11-2000) 190-191

Medical Treatment

Medical Treatment to Late Shri P.R. Kumaramanglam
(XI, 22-11-2000) 46-48

Medical Waste

Medical Waste Poses Eco Risk
(XI, 22-11-2000) 61-62

Medicare Centres

Mobile Medicare Centres
(XI, 22-11-2000) 82-83

Medicinal Plants

Exploitation of Medicinal Plants in Uttaranchal
(XII, 04-12-2000) 304-306

Medicinal Plants in Orissa
(XI, 20-11-2000) 64-65

Medicine(s)

Alternative System of Medicines
(XIII, 20-12-2000) 265-266

Ayurveda and Traditional Systems of Medicines
(XII, 13-12-2000) 4-11

Growth of Herbs and Herbal Medicines
(XI, 22-11-2000) 58-62

Increase in Price of Insulin
(XIII, 19-12-2000) 226-227

Indian Viagra
(XII, 11-12-2000) 10

Insulin of Diabetics
(XII, 13-12-2000) 522

International Exchange Programme of Medicine and Homoeopathy
(XIII, 20-12-2000) 264

Medicines from Paychgavya
(XI, 29-11-2000) 204-205

Misuse of Funds in CCR in Unani Medicine
(XI, 22-11-2000) 296-297

MRP of Medicines
(XI, 21-11-2000) 47

Prices of Medicines
(XIII, 19-12-2000) 46-47

Requisition of Ayurvedic Medicines from different Countries
(XI, 22-11-2000) 93

Rules and Regulations on Medicines and Fixing Prices
(XII, 13-12-2000) 376-377

Soft Drinks/Vicks Vaporub Injurious for Health
(XI, 22-11-2000) 241-242

Substitute of Viagra
(XI, 29-11-2000) 223

Supply of Medicines
(XII, 11-12-2000) 171-176

Unani Medicine for Leucamija (Blood Cancer)
(XII, 11-12-2000) 289

Medicines

Ban on Injectable Contraceptives
(XII, 13-12-2000) 87-88

Medico Legal Cases

Medico Legal Cases
(XIII, 19-12-2000) 168-169

Meeting(s)

Meeting of State Law and Home Secretaries
(XII, 14-12-2000) 211-212

Mega City Scheme

Additional Financial Assistance under Mega City Scheme
(XII, 13-12-2000) 248-250

Mehendi Industry

Child Labour in Mehendi Industry
(XII, 13-12-2000) 340

Member of Parliament

Alternative accommodation to Ex. MPs.
(XI, 28-11-2000) 51

Representations from Associations and
MP
(XIII, 20-12-2000) 270-271

Memorials

Development of New Samadhis
(XI, 28-11-2000) 290-291

Need to construct Memorials of Late
Shri Sardar Patel in Delhi and Mumbai
(MUR 377)
(XII, 13-12-2000) 687-688

Merger

Merger of Companies
(XI, 30-11-2000) 87-88

Merger of Subsidiaries of GIC
(XI, 24-11-2000) 148-149

Message(s) from Rajya Sabha

Central Road Fund Bill, 2000 — Agreed
without any amendment
(XIII, 20-11-2000) 371

Coal India (Regulation of Transfers and
Validation) Bill, 2000 as passed by
Rajya Sabha
(XI, 22-11-2000) 333

Joint Committee of the Houses on the
Patents (Second Amendment) Bill,
1999 — Motion Adopted
(XI, 22-11-2000) 333

Judicial Administration Laws (Repeal)
Bill, 2000 passed by Rajya Sabha
(XI, 30-11-2000) 251-52

Message from Rajya Sabha and Bill as
passed by Rajya Sabha
(XI, 27-11-2000) 355

Messages from Rajya Sabha
(XIII, 21-12-2000) 205

Messages from Rajya Sabha and Bills as
Passed by Rajya Sabha— Laid
(XI, 22-11-2000) 332-333

Narcotic Drugs and Psychotropic
Substances (Amendment) Bill, 2000,
as passed by Rajya Sabha
(XI, 29-11-2000) 406

Protection of Human Rights
(Amendment) Bill, 2000 agreed
without any amendment passed by
Rajya Sabha
(XI, 30-11-2000)

The Companies (Amendment) Bill, 2000,
as passed by the Lok Sabha
(XII, 04-12-2000) 309

The Indian Universities (Repeal) Bill,
2000 as passed by Rajya Sabha
(XI, 22-11-2000) 333

Metals

Low Phosphorus Pig Iron
(XII, 13-12-2000) 247-248

Meteorological Observatory

Meteorological Observatory
(XIII, 19-12-2000) 261-262

Metro Cities

Air Pollution in Metropolitan Cities
(XI, 27-11-2000) 44-45

Committee to Review Air Safety System
in Delhi, Mumbai, Calcutta.
(XI, 23-11-2000) 271

Monitoring of Air Pollution in Metro
Cities
(XIII, 18-12-2000) 261

Pollution in Metropolitan Cities
(XI, 27-11-2000) 276-277

Post Offices in Metro Cities
(XII, 4-12-2000) 198-199

MHRC

Setting up of Trauma-cum-Spiral Injury
MHRC
(XII, 11-12-2000) 310-311

Microbiologists

Pathologists and Microbiologists
(XII, 11-12-2000) 324-326

Mid Day Meal Scheme

Mid Day Meal Scheme
(XI, 21-11-2000) 11-12

Migration

Increase in Migration from Rural Areas
(XI, 21-11-2000) 90-91

Migration from Kashmir
(XII, 05-12-2000) 209-211

Migration to Gulf Countries
(XIII, 20-12-2000) 79-81

Militant(s)

Indo-Bhutan Joint Operation against Militants
(XII, 11-12-2000) 658

Militants in jail
(XI, 21-11-2000) 233

Militants' Activities in Kashmir Valley
(XIII, 20-12-2000) 299

Reported Killing of People in Assam by the Militants
(XI, 1-12-2000) 321

Military Canteen

Sale of Military Canteen Liquor in Open Market
(XI, 30-11-2000) 160-161

Military Intelligence

Funds for Military Intelligence
(XI, 23-11-2000) 315

Milk

Contamination in Milk
(XI, 27-11-2000) 307-308

Lifting of Milk Samples
(XI, 20-11-2000) 28-29

Milk Depots

Milk Depots in States
(XII, 11-12-2000) 1059-1060

Millennium Deposit Scheme
India Millennium Deposit Scheme
(XI, 1-12-2000) 209-211

Millers

Permission to Private Millers to Procure Rice
(XII, 15-12-2000) 136

Milling Charges

Milling Charges
(XII, 11-12-2000) 936

Mine Project

Open Cast Mine Project in Orissa
(XI, 21-11-2000) 194

Mineral Reserves

Survey of Mineral Reserves
(XII, 4-12-2000) 54-57

Survey on Mineral Reserves
(XIII, 18-12-2000) 50-53

Mineral Water

ISI Mark on Mineral Water
(XI, 22-11-2000) 189-190

Minerals

Export Targets of Minerals
(XII, 11-12-2000) 1175-1176

Mineral based units in Orissa
(XIII, 18-12-2000) 66-67

Mining of Uranium
(XII, 13-12-2000) 429

Non- Provision of Higher Classification for Rock Phosphate
(XI, 23-11-2000) 53-54

Royalty on Minerals
(XII, 4-12-2000) 128-129

Royalty rates of Minerals
(XI, 21-11-2000) 278-279

- Seizure of Uranium**
(XI, 28-11-2000) 95
(XII, 13-12-2000) 525-526
- Threat to Ecology by Exploitation of Minerals**
(XI, 27-11-2000) 288-289
- Uranium Deposits**
(XII, 13-12-2000) 560
- Mines**
- Closure of Mines in ECL**
(XI, 28-11-2000) 216-217
- Granaid Mines in West Bengal**
(XII, 4-12-2000) 211
- Land on Lease to Mine Mafias in Bihar**
(XI, 27-11-2000) 273-274
- Modernisation of Iron Ore Mines**
(XII, 13-12-2000) 116-117
- Report on WCL Mine Accident at Kamthi**
(XI, 21-11-2000) 280
- Minimum Support Price**
- Minimum Support Price for Pepper, Coffee etc.**
(XII, 11-12-2000) 931-932
- MSP of Agricultural Products**
(XII, 4-12-2000) 60-61
- Need to declare Minimum Support Price to Agricultural produce in Kerala (MUR 377)**
(XIII, 18-12-2000) 353
- Need to declare support price of paddy in time (MUR 377)**
(XI, 23-11-2000) 428-429
- Need to increase Support Price of Copra from Rs. 5000/- per Quintal (MUR 377)**
(XI, 22-11-2000) 479
- Production support price of wheat**
(XII, 4-12-2000) 94-95
- Purchase of Farmers Produce at Support Price through Purchase Centres**
(XIII, 18-12-2000) 75-76
- Support Price for Linseed**
(XI, 20-11-2000) 177-178
- Minimum Wage**
- Minimum Wage and Child Labour**
(XII, 13-12-2000) 496-497
- Minimum Wages**
- Minimum Wage**
(XI, 22-11-2000) 48-49
- Mining**
- Emerald Mining in Rajasthan**
(XIII, 18-12-2000) 69-70
- Environmental Effect of Mining Projects**
(XII, 11-12-2000) 1081-1082
- Foreign Direct Investment in Mining Sector**
(XI, 1-12-2000) 69
- Illegal Mining**
(XI, 27-11-2000) 163-164
- Mining in Orissa**
(XII, 11-12-2000) 1036-1037
- Mining Operations**
(XIII, 19-12-2000) 190
- Need to include Kauthi Malai Iron Ore Mining Project of Tamil Nadu in the ensuing budget and allocate funds for it (MUR 377)**
(XII, 13-12-2000) 690
- Need to Review the Decision to Privatisise Mining Sector (MUR 377)**
(XI, 22-11-2000) 480
- Open Cast Mining**
(XII, 13-12-2000) 231-234
- Private participation in Mining Sector**
(XIII, 18-12-2000) 43-44
- Sand Stone Mining in Madhya Pradesh**
(XII, 4-12-2000) 122-123
- Ministers**
- Introduction of Ministers**
(XI, 20-11-2000) 1

- Ministries**
- Clubbing of Ministries
(XI, 29-11-2000) 77
- Facilitation Counters of Ministries
(XI, 22-11-2000) 243-244
- NHRC Notice to Defence Ministry
(XII, 14-12-2000) 65-66
- Officers on Deputation
(XI, 29-11-2000) 225-226
- Strength of Employees in Central Ministries
(XII, 15-12-2000) 59
- Minorities**
- Denial of Permission to Sikh Pilgrims
(XIII, 20-12-2000) 145
- Fate of Sikh and Hindu Families in Afghanistan
(XIII, 20-12-2000) 120-121
- Muslims in Government Service
(XII, 13-12-2000) 350-351
- Schemes for Minorities
(XIII, 19-12-2000) 286
- Sikh Castes Included in Backward Classes
(XII, 11-12-2000) 267-268
- Minorities Commission**
- National Minorities Commission
(XI, 22-11-2000) 76-77
- Misappropriation**
- Cases of Misappropriation in MMTC
(XI, 24-11-2000) 95-96
- Misappropriation of Council's Funds
(XI, 22-11-2000) 70-71
- Misappropriation of Funds in Saving Schemes
(XII, 11-12-2000) 115-117
- Misappropriation of Money Orders
(XI, 20-11-2000) 172-173
- Misbehaviour**
- Protest against Alleged Manhandling of Official
(XIII, 21-12-2000) 146-147
- Missile Programme**
- Missile Programme
(XI, 23-11-2000) 137-140
- Missiles**
- Import of Missiles during 1996
(XII, 14-12-2000) 66
- Mission Mode Project**
- Mission Mode Project
(XII, 5-12-2000) 92-93
- MMC**
- Transfer of Defence Land to M.M.C., Mumbai
(XII, 11-12-2000) 581
- MMTC**
- Cases of Misappropriation in MMTC
(XI, 24-11-2000) 95-96
- Claims/Debts Cases in MMTC
(XI, 24-11-2000) 267-268
- MNCs**
- Banning MNCs with Terrorist Links
(XIII, 22-12-2000) 2-3
- Food Processing Units by MNCs
(XI, 20-11-2000) 335-336
- Increase in Stake of Multi-national Companies in Indian Companies
(XII, 15-12-2000) 65
- Increase in Stake of Multi-national Companies in Indian Companies
(XII, 15-12-2000) 65
- MNCs Control on Seed Companies
(XII, 15-12-2000) 78-79
- Multi-National Companies
(XIII, 22-12-2000) 34-35
- Participation of MNC in Broadcasting Sector
(XI, 24-11-2000) 306
- Resources of Gold and Diamond by Multinationals
(XI, 20-11-2000) 71-73

Rules and Regulations for Multinational Companies (XIII, 22-12-2000) 34	Entrance Fee for Monuments (XII, 14-12-2000) 148
Sharing of Technology by MNCs (XIII, 19-12-2000) 45-46	Income through Monuments (XII, 11-12-2000) 684-685
Model Bio-Village	Inventory of Archaeological Survey of India Monuments (XI, 30-11-2000) 1-11
Establishment of Model Bio-village (XI, 21-11-2000) 239-240	Participation of Private Sector in Maintenance of Monuments (XI, 30-11-2000) 34-35
Modern Food Industries Limited	Prevention of Monuments/Museums in Maharashtra (XI, 30-11-2000) 182-88
Sale of Modern Food (XIII, 18-12-2000) 237-38	Security Arrangements in Monuments (XII, 11-12-2000) 671-672
Sale of Modern Food Industries Limited (XI, 24-11-2000) 30	Taking Over of Monuments by A.S.I. (XII, 11-12-2000) 682-683
Modernisation	MOP
Modernisation of Egmore Museum (XIII, 21-12-2000) 150-151	Decontrol of MOP (XII, 13-12-2000) 303-304
Modernisation of Indian Air Force (XII, 14-12-2000) 246-247	Mortality Rate
Modernisation of ITDC Hotels (XI, 30-11-2000) 94-96	Infant and Mother Mortality Rate (XIII, 20-12-2000) 158-160
Modernisation of Oil Refineries (XIII, 21-12-2000) 44-45	Infant mortality rate (XI, 29-11-2000) 166-167
MODVAT Scheme	Mortality Rate in Child Birth (XI, 22-11-2000) 265-266
MODVAT Scheme (XI, 1-12-2000) 120	Mortality rate of children (XI, 29-11-2000) 309-310
Monastery	Pregnancy Related Deaths (XII, 13-12-2000) 468-470
Maintenance of Twang Monastery in Arunachal Pradesh (XI, 23-11-2000) 216	Mosquito Nets
Money Laundering	Scandal in Purchase of Mosquito Nets (XI, 30-11-2000) 215-16
Money Laundering (XI, 24-11-2000) 77-78	Motion Under Rule 184
Money Market	Motion Under Rule 184 Calling upon the Prime Minister to drop Three Cabinet Ministers on the Babri Masjid Demolition Case (XII, 13-12-2000) 692-840
Speculation in Money Market (XI, 1-12-2000) 29	
Monuments	
Conservation of Monuments in Orissa (XI, 30-11-2000) 226-28	
Entrance Fee for Monuments (XI, 23-11-2000) 368-369	

- Motion(s)**
- Cabinet Ministers on Babri Masjid Demolition (Motion Under Rule 184)-Negatived.**
(XII, 14-12-2000) 289-402
- Committee on Private Members' Bills and Resolutions Motion Tenth Report**
(XI, 1-12-2000) 377
- Eleventh Report of the Committee on Private Members Bills and Resolutions**
(XII, 15-12-2000) 333
- Motion re: Sixteenth Report of Business Advisory Committee-Presented**
(XII, 14-12-2000) 267
- Re: Notices of Adjournment Motion**
(XI, 22-11-2000) 1-2
- Seventeenth Report of Business Advisory Committee**
(XIII, 18-12-2000) 350
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 355-380, 461-462
- Severe crisis faced by the Farming Community-Contd.**
(XI, 22-11-2000) 356, 358-360
- Motor Claims**
- Motor Claims on Net Salvage Basis**
(XI, 24-11-2000) 286-288
- Motor Craft**
- Subsidise Motor Craft**
(XI, 30-11-2000) 241-42
- MoU**
- MoU with Singapore**
(XI, 1-12-2000) 141-142
- MPEDA**
- Bifurcation of MPEDA**
(XI, 1-12-2000) 62
- MPLADS**
- Delayed funds**
(XI, 22-11-2000) 164-166
- Increase in MPLADS Fund**
(XI, 22-11-2000) 251
- MPLADS**
(XII, 13-12-2000) 623-624
- MPLADS**
(XIII, 20-12-2000) 285-286
- MPLADS**
(XIII, 20-12-2000) 189-190
- MPLADS**
(XIII, 20-12-2000) 150-151
- MPLADS**
(XI, 22-11-2000) 286-287
- MPLADS**
(XI, 22-11-2000) 225-226
- MPLADS**
(XI, 22-11-2000) 212-216, 290-291
- MPLADS**
(XI, 22-11-2000) 123-124
- MPLADS**
(XII, 11-12-2000) 161-162
- MPLADS**
(XII, 13-12-2000) 576-577
- MPLADS**
(XII, 13-12-2000) 482-483
- MPLADS**
(XIII, 20-12-2000) 274-275
- Need to issue guidelines for providing funds from MPLADS for manning of unmanned railway crossing in the country (MUR-377)**
(XIII, 19-12-2000) 370-371
- MRPC Seal**
- MRPC Seal on Mustard Oil Packs**
(XIII, 22-12-2000) 134-136
- M RTP Commission**
- Functioning of Consumer Courts and MRTPC**
(XII, 11-12-2000) 919-920
- M RTP Commission**
(XI, 30-11-2000) 100-101

MRTS Project

MRTS Project, Chennai (Tamil Nadu)
(XI, 23-11-2000) 306-307

MRVC

Functioning of MRVC
(XII, 11-12-2000) 676-677

MSP Policy

MSP Policy
(XI, 27-11-2000) 1374

MSV

Tenders for Management and Operation
of MSV
(XI, 23-11-2000) 200-201

MTNL

Audit Report of MTNL
(XII, 4-12-2000) 174-187

CBI probe into MTNL Contract
(XI, 27-11-2000) 143

Cellular service of MTNL in Mumbai
(XIII, 18-12-2000) 59

Cellular Telephone Services of MTNL
(XIII, 18-12-2000) 116

Corruption in MTNL
(XIII, 18-12-2000) 165-66

Disinvestment of Shares of VSNL and
MTNL
(XII, 11-12-2000) 1159

Expansion of MTNL Service
(XII, 4-12-2000) 207-208

Filing of I.T. Return by MTNL
(XI, 1-12-2000) 45-46

Government's equity in MTNL
(XI, 1-12-2000) 213-214

Incorporation of MTNL
(XI, 27-11-2000) 219-220

Low Market Capitalisation in MTNL
Scrip
(XI, 20-11-2000) 223-224

MTNL Cellular Telephone Service
(XIII, 18-12-2000) 227

MTNL Cellular Telephone Service
(XII, 4-12-2000) 111

MTNL Scam Case
(XI, 20-11-2000) 105-106

Pay Scales in MTNL
(XIII, 18-12-2000) 111-12

Payment of Pension to Employees
(XI, 27-11-2000) 168-169

Starting of Cellular Services by MTNL in
Mumbai
(XI, 27-11-2000) 304-306

Mumbai High

Crude Oil from Mumbai High
(XII, 11-12-2000) 679-680

Municipalities

Opening of LPG Agencies in Municipal
Areas
(XI, 23-11-2000) 215-216

Municipalities/Local Bodies

Financing of Municipalities
(XI, 21-11-2000) 226-229

Municipalities/Local Urban Bodies
(XII, 13-12-2000) 101-102

Museum(s)

Modernisation of Egmore Museum
(XIII, 21-12-2000) 150-151

National Commission on Museums
(XII, 14-12-2000) 159

Renovation of Vadodara Museum
(XI, 30-11-2000) 154

Mushroom

Cultivation of Mushroom
(XI, 27-11-2000) 167

Musical Groups

Assistance to Musical Groups
(XII, 15-12-2000) 147-158

Mutual Funds

Domestic Mutual Funds
(XIII, 22-12-2000) 14

- IFI and FIIs in Mutual Fund**
 (XII, 15-12-2000) 49
- Investment of Mutual Fund in the Stock of Foreign Companies**
 (XII, 11-12-2000) 1011
- Myanmar**
- Deportation of Burmese Refugees**
 (XII, 13-12-2000) 180-181
- Expansion of Tourism between India and Myanmar**
 (XII, 14-12-2000) 22-25
- Import of Rice from Myanmar**
 (XIII, 22-12-2000) 195
- Need to fencing of border along with Myanmar to check terrorist activities from across the border (MUR 377).**
 (XII, 14-12-2000) 283-284
- Repatriation of Myanmar Nationals**
 (XI, 29-11-2000) 112-113
- Visit of Myanmar Leader**
 (XII, 11-12-2000) 233-236
- NABARD**
- Equity Base of NABARD**
 (XIII, 22-12-2000) 163
- Equity Base of NABARD**
 (XII, 15-12-2000) 138
- Funds to State Governments by NABARD**
 (XIII, 18-12-2000) 234
- Interest Rate charged by NABARD**
 (XII, 15-12-2000) 56-57
- Monitory system of NABARD and World Bank**
 (XII, 4-12-2000) 215
- NABARD Loan for Agricultural Sector**
 (XI, 1-12-2000) 33-35
- NABARD Loan for Irrigation Projects**
 (XIII, 22-12-2000) 32-33
- NABARD Loan for Wasteland Development Projects**
 (XIII, 22-12-2000) 104-106
- NABARD Loans for Road and Bridges**
 (XI, 1-12-2000) 58-59
- NABARD's Funds For Development of Forests**
 (XII, 11-12-2000) 1021
- New NABARD Scheme**
 (XI, 24-11-2000) 89-90
- Restructuring of NABARD**
 (XIII, 22-12-2000) 43-44
- Statement Re: National Bank for Agriculture and Rural Development (Amendment) Ordinance**
 (XII, 15-12-2000) 320
- Statutory Resolution Re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance. (Res)**
 (XIII, 18-12-2000) 421-36
- Statutory Resolution Re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance and National Bank for Agriculture and Rural Development (Amendment) Bill**
 (XIII, 18-12-2000) 425-28
- NACO**
- NACO on Aids**
 (XIII, 20-12-2000) 238-239
- Nagaland**
- Judges in Nagaland Courts**
 (XII, 11-12-2000) 612
- Need for Maintenance of Road between Naginimora and Tuensang via Mon in Nagaland by Border Roads Organisation (MUR 377)**
 (XI, 30-11-2000) 283-84
- Need to set up a modern science centre and planetarium at Kohima in Nagaland. (MUR 377)**
 (XIII, 20-12-2000) 402
- Oil Exploration Activities in Nagaland**
 (XII, 11-12-2000) 597

Peace Process in Nagaland
(XI, 21-11-2000) 243-244

NAL

Aircraft Designed by NAL
(XII, 14-12-2000) 53-54

NALCO

Developmental Activities of NALCO
(XI, 20-11-2000) 287-288

Disinvestment of NALCO and RSP
(XIII, 22-12-2000) 84-85

**Public Representatives in Developmental
Activities of NALCO**
(XI, 20-11-2000) 133-134

NAM

Non-Alignment Movement
(XI, 29-11-2000) 280-281

Naptha Jhakri Power Corporation

**Loss suffered by Naptha Jhakri Power
Corporation**
(XII, 11-12-2000) 1118

Narasimhan Committee

Narasimhan Committee
(XII, 11-12-2000) 838-839

Narcotic Drugs

Illegal Trade of Narcotics
(XII, 11-12-2000) 972-978

Narcotics Smuggling
(XI, 24-11-2000) 293

Seizure of Heroin
(XI, 1-12-2000) 147-150

Seizure of Narcotic Drugs
(XI, 24-11-2000) 147-148

Seizure of Narcotics
(XI, 1-12-2000) 75

Smuggling and Narcotics Activities
(XI, 1-12-2000) 217

Smuggling of Goods and Narcotics
(XII, 11-12-2000) 967-968

Smuggling of Narcotics
(XIII, 19-12-2000) 234-235

**Smuggling of Narcotics/Fake Currency
Rackets**
(XII, 05-12-2000) 32-39

Narmada Bachao Andolan

Narmada Bachao Andolan
(XIII, 20-12-2000) 126

Narmada Valley Project

Narmada Valley Projects
(XIII, 18-12-2000) 157-58

**National Agricultural Insurance
Scheme**

National Agricultural Insurance Scheme
(XII, 4-12-2000) 37-38

National Agricultural Policy

National Agricultural Policy
(XI, 20-11-2000) 37

National Anthem

National Anthem
(XI, 20-11-2000) 1

**National Assessment and Accreditation
Council**

Accreditation /Assessment of Universities
(XI, 21-11-2000) 43

National Birds

**Deaths of National Birds in Madhya
Pradesh**
(XII, 11-12-2000) 1405-1408

National Blood Policy

Beggars cannot choose
(XI, 29-11-2000) 397-399

National Botanical Garden

National Botanical Garden
(XIII, 18-12-2000) 164

National Calamity Fund

National Calamity fund
(XI, 24-11-2000) 110-111

National Capital Region

Development of National Capital Region
(XII, 13-12-2000) 278-280

National Centre for Films

Land for National Centre for Films for
Children and Young People
(XII, 15-12-2000) 136-137

National Commission for Women

National Commission for Women
(XII, 05-12-2000) 135-136

National Commission of land use

National Commission of land use
(XI, 29-11-2000) 357-359

National Commission on Population

National Commission on Population
(XI, 29-11-2000) 361-362

**National Cooperative Consumers
Federation**

Branches of National Cooperative
Consumers Federation
(XI, 24-11-2000) 170-171

**National Cooperative Development
Corporation**

Admendment to National Cooperative
Development Corporation
(XIII, 18-12-2000) 177-78

National Cooperative Policy

National Cooperative Policy
(XI, 20-11-2000) 147-149

National Crime Record Bureau

National Crime Record Bureau Report
(XI, 21-11-2000) 254-256

National Crime Record Bureau Report
(XI, 21-11-2000) 20-24

National Environmental Tribunal

National Environmental Tribunal
(XI, 27-11-2000) 136-137

National Family Benefit Scheme

National Family Benefit Scheme
(XII, 13-12-2000) 94-95

National Fertilizers Ltd.

Urea Scam.
(XI, 21-11-2000) 50-51

National Flag

Code on National Flag.
(XI, 28-11-2000) 52-54

National Forestry Action Plan

National Forestry Action Plan
(XII, 04-12-2000) 250

National Grid

Need to supply electricity to Maharashtra
from Natural Grid to mitigate the
hardships being faced by farmers of the
State (MUR 377)
(XII, 04-11-2000) 330

National Health Policy

National Health Policy
(XIII, 20-12-2000) 106

National Highways

Accident Rate on National Highways
(XIII, 18-12-2000) 206-07

Accidents and Violence on NHs
(XII, 11-12-2000) 1191-1193

Annual Plan for National Highway in M.P.
(XII, 11-12-2000) 1387

Approval for National Highway-65
(XII, 4-12-2000) 199-200

By-pass on National Highway-7
(XI, 27-11-2000) 307

Condition of National Highways
(XI, 20-11-2000) 81

Construction of Bridge at Chowkighat on
NH-52
(XIII, 18-12-2000) 169-70

Construction of Flyover on NH-9
(XII, 11-12-2000) 1090

Construction of National Highway
(XIII, 18-12-2000) 189-90

Construction of National Highways
(XIII, 18-12-2000) 35-39

Construction of National Highways
(XI, 20-11-2000) 231-253

Construction of Over-Bridges on National Highways (XII, 11-12-2000) 1397-1400	Encroachment on National Highways in U.P. (XI, 20-11-2000) 264
Construction of Over-Bridges on NH (XII, 4-12-2000) 59	Four laning of Agra-Mumbai National Highway (XIII, 18-12-2000) 169
Construction of Quilon By-pass (XI, 20-11-2000) 325	Four laning of National Highway (XII, 4-12-2000) 141
Construction of Speed Breakers on National Highways (XII, 04-12-2000) 304	Four laning of NH-58 (XII, 4-12-2000) 123
Construction of Subways on National Highways (XII, 11-12-2000) 1112-1113	Funds for construction of new Highways (XII, 04-12-2000) 244-246
Construction work on National Highway-208 (XI, 27-11-2000) 229	Funds for conversion of NH-2 into Four Lanes (XIII, 18-12-2000) 250-51
Contract Rules for National Highways (XI, 27-11-2000) 210-211	Funds for National Highway-31A (XI, 27-11-2000) 136
Conversion of single lane into double lane (XI, 27-11-2000) 246-247	Funds for National Highways (XII, 4-12-2000) 134-136
Damage to National Highways (XII, 11-12-2000) 1088	H.T.M.S. on Delhi-Jaipur National Highway (XI, 20-11-2000) 191-192
Damaged Bridges on NH-5 (XII, 11-12-2000) 1193-1194	Highway for Linking PoK with Karakoram (XIII, 21-12-2000) 23-24
Declaration of more State Roads as National Highways (XI, 20-11-2000) 341-344	Improvement of National Highway from Bharuch to Vapi (XIII, 18-12-2000) 166
Declaration of State Road as National Highway (XIII, 18-12-2000) 151	Length of National Highways in Karnataka (XI, 27-11-2000) 143-147
Development of National Highways on Priority basis (XI, 20-11-2000) 228	Linking and upgrading of National Highways in Orissa (XI, 27-11-2000) 202
Development of NHs-4, 11 and 17 (XII, 11-12-2000) 1397-1398	Linking of NH-5 and NH-43 (XI, 20-11-2000) 285-286
Development/Maintenance of National Highways (XI, 20-11-2000) 273-275	Maintenance Fund for National Highway Development Project (XII, 11-12-2000) 1083
Dilapidated condition of National Highways (XIII, 18-12-2000) 187-88	Maintenance of newly declared National Highways (XI, 27-11-2000) 271

- Medical Centres on National Highways**
 (XI, 20-11-2000) 326
- National Highway Development Project**
 (XII, 11-12-2000) 410-412
- National Highway Development Project**
 (XII, 04-12-2000) 273
- National Highway in Eastern Region**
 (XI, 27-11-2000) 228-229
- National Highway in NER**
 (XI, 20-11-2000) 304-305
- National Highway Protection Force**
 (XII, 4-12-2000) 88-89
- National Highways in U.P.**
 (XI, 20-11-2000) 178-180
- National Highways Meet**
 (XII, 11-12-2000) 1023-1028
- Need for proper Maintenance of National Highway No. 80 between Mokama and Farraka (MUR 377).**
 (XI, 30-11-2000) 287
- Need to declare Indore-Ujjain-Kota road a National Highway (MUR 377)**
 (XII, 13-12-2000) 686
- Need to declare Jeypore-Mottu road in Orissa as a national highway (MUR 377)**
 (XIII, 21-12-2000) 214
- Need to declare road between Gopayur Port and Raipur as National Highway (MUR 377)**
 (XI, 29-11-2000) 478-479
- Need to declare Teni-Trivandrum highway via Kottayam, Katarakara in Kerala as national highway.(MUR 377)**
 (XIII, 20-12-2000) 402-403
- Proposal for Construction of Bridges/NHs**
 (XII, 11-12-2000) 1074-1076
- Scheme for Extension/Maintenance of National Highways**
 (XIII, 18-12-2000) 241
- Six Lining Work on NH-7**
 (XII, 11-12-2000) 1016-1017
- Strengthening of National Highway Nos.31, 37 and 52**
 (XIII, 18-12-2000) 230-31
- Stretches of National Highways**
 (XIII, 18-12-2000) 228
- Upgradation of Roads as National Highway**
 (XII, 04-12-2000) 297-298
- Widening and Development of National Highways**
 (XI, 27-11-2000) 216-218
- Widening of Bridges on National Highway in M.P.**
 (XII, 04-12-2000) 293
- Widening of NH-5 from Chandikhol to Jagatpur**
 (XIII, 18-12-2000) 225-26
- National Innovations Foundation**
- National Innovations Foundation**
 (XI, 22-11-2000) 84-85
- National Institute for the Hearing Handicapped**
- National Institute for the Hearing Handicapped**
 (XI, 29-11-2000) 343
- National Institute of Sports**
- National Institute of Sports**
 (XI, 20-11-2000) 324-325
- National Integrated Produce Market**
- National Integrated Produce Market in Karnataka**
 (XII, 04-12-2000) 269
- National Judicial Academy**
- National Judicial Academy**
 (XII, 11-12-2000) 568-569
- National Judicial Commission**
- National Judicial Commission**
 (XI, 30-11-2000) 28-30

National Judicial Pay Commission	National Reconstruction Corps Scheme
National Judicial Pay Commission (XI, 23-11-2000) 329-330	National Reconstruction Corps Scheme (XII, 4-12-2000) 193-194
National Maternity Benefit Scheme	National Renewal Fund
National Maternity Benefit Scheme (XI, 28-11-2000) 55-60	Assistance under NRF (XII, 15-12-2000) 135
National Monuments	National Research Development Corporation
Chaityabhumi as National Monument (XI, 30-11-2000) 43	National Research Development Corporation (XII, 13-12-2000) 199-202
Declaration of National Monuments in Uttar Pradesh (XI, 30-11-2000) 168-69	National River Action Plan
National Open School	Cleaning of Rivers under National River Action Plan (XI, 27-11-2000) 281-292
National Open School (XIII, 19-12-2000) 61-62	National SC/ST Commission
National Open School (XIII, 19-12-2000) 282	Reports of National SC/ST Commission (XII, 13-12-2000) 592
National Parks	National School of Drama
Great Himalayan National Park (XIII, 18-12-2000) 264-65	Admission of SCs/STs Students in National School of Drama (XI, 30-11-2000) 60-61
Maintenance of National Park in Bihar (XII, 04-12-2000) 252	National Security
Maintenance of National Parks/ Sanctuaries (XII, 11-12-2000) 1240	Casual Approach to National Security (XI, 30-11-2000) 147
Misuse of National Parks (XII, 11-12-2000) 1020	Central Law for National Security (XI, 28-11-2000) 220
National Population Stabilization Fund	Centre for Study of National Security (XII, 13-12-2000) 313-314
National Population Stabilization Fund (XII, 13-12-2000) 368-369	National Seeds Grid
National Power Grid	National Seeds Grid (XI, 20-11-2000) 258
Allocation of Electricity to Bihar from National Power Grid (XII, 4-12-2000) 62-63	National Slum Policy
National Programmes	National Slum Policy (XI, 21-11-2000) 108-109
Assistance for National Programmes (XIII, 20-12-2000) 302-336	National Social Assistance Programme
	National Social Assistance Programme (XII, 13-12-2000) 216-218

National Social Security Programme
National Social Security Programme
 (XII, 13-12-2000) 217-226

National Statistics Commission
National Statistics Commission
 (XII, 13-12-2000) 528-529

National Steel Policy
National Steel Policy
 (XIII, 19-12-2000) 196-197

National Tree
Neem a National Tree
 (XI, 27-11-2000) 129-130

National Vocational Education Policy
National Vocational Education Policy
 (XI, 21-11-2000) 242-243

National Water Grid Network
National Water Grid Network
 (XII, 13-12-2000) 93-94

National Water Policy
National Water Policy
 (XII, 11-12-2000) 13-14

National Waterways
Declaration of West Coast Canal as National Waterway
 (XII, 14-12-2000) 161-162

Need to declare Haldia-Raimangal stretch in West Bengal as the Sunderban National Waterways (MUR 377).
 (XI, 28-11-2000) 334

Proposal for National Waterways in Kerala
 (XII, 14-12-2000) 152-153

National Youth Development Fund
National Youth Development Fund
 (XI, 20-11-2000) 265

National Youth Policy
New National Youth Policy
 (XI, 20-11-2000) 116

Natural Calamities

Assistance to Drought Prone Areas
 (XI, 28-11-2000) 205-206

Complaint Regarding Distribution of Rice in Calamity Stricken Areas
 (XI, 20-11-2000) 183-184

Crops Damaged in Drought Hit States
 (XI, 20-11-2000) 13-16

Damage Caused by Flood
 (XII, 11-12-2000) 1183-1188

Damage caused by Floods
 (XI, 27-11-2000) 72-75

Devastating Flood Situation in West Bengal
 (XI, 20-11-2000) 82-83

Drought Condition
 (XII, 11-12-2000) 1162

Effect of Centrally sponsored projects on flood affected areas
 (XII, 4-12-2000) 92-93

Flood Control by India and Nepal
 (XII, 11-12-2000) 278-279

Floods in Arunachal Pradesh
 (XII, 4-12-2000) 93-94

Havoc by Floods
 (XII, 11-12-2000) 1194

Indo-Bangla Talks on Floods
 (XII, 11-12-2000) 198-199

Loss due to Cyclone in Gujarat
 (XI, 20-11-2000) 114-115

Loss of Lives/Properties due to Flood/ Cyclone
 (XI, 20-11-2000) 306-320

National Emergency Management Force
 (XIII, 18-12-2000) 117

National Water Grid Network
 (XII, 13-12-2000) 93-94

Natural Calamities

- (XIII, 18-12-2000) 190-91
- Need for construction of check dams on river Sharda in U.P. to check recurring floods in the region (MUR 377)**
(XI, 27-11-2000) 373
- Need to Direct the Government of Rajasthan not to reappropriate the Central Funds sanctioned for the purpose of Tackling the Drought Situation (MUR 377)**
(XI, 30-11-2000) 282-83
- Need to provide adequate funds to Government of Rajasthan for providing relief to the people affected by drought particularly in Churu district.(MUR 377)**
(XI, 23-11-2000) 423-424
- Need to provide financial assistance to Government of Bihar for providing relief to the people affected by floods in Monghyr Parliamentary Constituency. (MUR 377)**
(XI, 23-11-2000) 427-428
- Need to provide financial assistance to Government of Maharashtra for providing relief to the people affected by drought in Washim District (MUR 377)**
(XIII, 21-12-2000) 215-216
- Need to provide financial assistance to Government of Uttar Pradesh for providing relief to the people affected by drought in Southern Part of the State (MUR 377)**
(XIII, 21-12-2000) 216
- Need to provide financial assistance to State Government of Karnataka for providing relief to the people affected by Floods**
(XII, 04-12-2000) 327
- Need to take Steps to Check Floods in North Bihar (MUR 377)**
(XIII, 22-12-2000) 264
- Need to take steps to prevent recurring floods in Bihar (MUR 377)**
(XIII, 21-12-2000) 216-217
- Packages for Earthquake affected hill district of Uttar Pradesh**
(XI, 27-11-2000) 99-100
- Provision of Drinking Water in Drought Prone Areas**
(XII, 13-12-2000) 53-56
- Re: Floods in Several Parts of the Country**
(XI, 22-11-2000) 336-338
- Relief to Drought Affected Areas of Rajasthan**
(XII, 15-12-2000) 89
- Sale and Starvation deaths of children in Orissa.**
(XI, 28-11-2000) 51-52
- Starvation Deaths**
(XI, 20-11-2000) 39-40
- Task Force for Victims of Natural Calamities/Terrorism**
(XII, 13-12-2000) 243
- Natural Gas**
- Allocation of Additional Gas to Rajasthan**
(XII, 11-12-2000) 1416
- Clearance of Gas Based Plants and Solar Stations in Bihar**
(XII, 11-12-2000) 1401-1402
- Demand of Gas by Ceramic Manufacturing Unit**
(XI, 30-11-2000) 115
- Demand of Natural Gas for Punjab**
(XIII, 21-12-2000) 95
- Exploration of Gas in Raniganj Coalfield Area**
(XI, 23-11-2000) 206-207
- Exploring of Deep Sea for Gas**
(XII, 11-12-2000) 568
- Future Plan for Exploration of Oil and Natural Gas**
(XI, 30-11-2000) 83

- Gas and Naphtha based Urea Plants
(XI, 21-11-2000) 168-169
- Gas based Industries
(XI, 29-11-2000) 104-105
- Gas Based Industries
(XIII, 20-12-2000) 335-336
- Gas Based Industry in Tripura
(XI, 23-11-2000) 328
- Gas based power project in A.P., Assam
and other N.E. Region States
(XII, 4-12-2000) 64-68
- Indo-Iraq Oil Gas Pipeline
(XIII, 20-12-2000) 265
- Licence for Exploration of Crude Oil and
Gas
(XI, 30-11-2000) 32-33
- Methane Gas from Coal
(XII, 11-12-2000) 515-516
- Need to provide Natural Gas to
Makhanpur Industrial area in
Ferozabad Parliamentary Consti-
tuency, Uttar Pradesh (MUR 377)
(XII, 04-11-2000) 329-330
- Oil and Gas Extracted from Tamil
Nadu
(XI, 30-11-2000) 165-166
- Paucity of Natural Gas in Maharashtra
(XII, 11-12-2000) 599
- Production of Natural Gas from Tapti
Fields
(XI, 23-11-2000) 105
- Production of Natural Gas in Andhra
Pradesh
(XII, 14-12-2000) 233-234
- Use of Natural Gas as Fuel
(XI, 30-11-2000) 47-48
- Natural Resources**
- Leasing of Natural Resources
(XII, 11-12-2000) 253-254
- Natural Resources
(XII, 13-12-2000) 449-451
- Optimum Utilization of Natural
Resoureces
(XI, 29-11-2000) 71-72
- Resources of Gold and Diamond by
Multinationals
(XI, 20-11-2000) 71-73
- Nature Park**
- Clearance to Nature Park in A.P.
(XII, 11-12-2000) 1061
- Need to accord Clearance to the Proposal
of Andhra Pradesh Government for
Development of A Nature Park at
Vishakhapatnam (MUR 377)
(XI, 22-11-2000) 480-481
- Naval Academy**
- Status of Ezhimala Naval Academy
(XI, 23-11-2000) 63-64
- Naval Projects**
- Sea Bird Naval Project
(XII, 11-12-2000) 42-43
- Navigable Service**
- Navigable Service by IWAI in Ganga
(XI, 30-11-2000) 145-46
- Navigation Canal**
- Development of Navigation Canal from
Mahe to Valapatanam River
(XII, 14-12-2000) 38
- Navinagar Project**
- Execution of Navinagar Project in Bihar
(XII, 4-12-2000) 150
- Navodaya Vidyalayas**
- Amount Spent on Students of NVs
(XIII, 19-12-2000) 94-95
- Construction of Building for Navodaya
Vidyalayas
(XII, 05-12-2000) 111-112
- Navodaya Vidyalayas
(XII, 13-12-2000) 263-264
- Navodaya Vidyalayas in UP
(XI, 21-11-2000) 65

Pre-Primary Standards in KV's/NV's
(XII, 05-12-2000) 151-153

Naxalite Activities

Naxalite Activities
(XI, 28-11-2000) 60-62

NBFCs

Cases Against Non-Banking Finance Companies
(XII, 11-12-2000) 686

Fraudulent NBFC's
(XII, 11-12-2000) 803-804

Legislation for Non-Banking Finance Companies
(XII, 11-12-2000) 699

NBF Companies
(XIII, 22-12-2000) 64-65

NBF Companies in Post Office Saving Schemes
(XII, 15-12-2000) 212-213

Non-Banking Finance Companies
(XII, 15-12-2000) 37-39

Non-Banking Financial Companies
(XIII, 22-12-2000) 142-143

Non-Banking Financial Companies
(XI, 1-12-2000) 115

NCAER

Suggestions made by NCAER for functioning of Civil Aviation
(XI, 23-11-2000) 319-320

Survey by NCAER on Investment
(XI, 1-12-2000) 228-229

NCC

Exemption to NCC 'C' Certificate Holders from appearing in Written Test for IMA
(XI, 23-11-2000) 85

Incentives for participation in NCC
(XIII, 21-12-2000) 18

N.C.C. Training Units in U.P.
(XII, 11-12-2000) 499

NCCF

Corruption in NCCF
(XII, 15-12-2000) 159

Corruption in Super Bazar/NCCF
(XI, 24-11-2000) 180-181

Kendriya Bhandar/NCCF
(XI, 29-11-2000) 392-393

Purchase of computer by NCCF
(XI, 24-11-2000) 53

Supply of Stationery and other Items by NCCF/Super Bazar
(XII, 11-12-2000) 935-936

NCDC

Achievements of NCDC
(XII, 11-12-2000) 1113-1116

NCERT

NCERT Norms
(XII, 05-12-2000) 47

Role of NCERT
(XIII, 19-12-2000) 208

NCES

Electricity to Villages through NCES
(XII, 04-12-2000) 241-242

Funds for the Development of N.C.E.S.
(XII, 11-12-2000) 1119-1136

More avenues to increase NCES
(XIII, 18-12-2000) 178-81

Power Generation from NCES
(XII, 11-12-2000) 97-104

NCM

National Commission for Minorities
(XII, 11-12-2000) 262-264

NCR

Improvement of Environment in NCR
(XII, 04-12-2000) 229-230

NCTE

Recognised Educational Institutions by NCTE
(XII, 13-12-2000) 138-139

NDMC

- Hotels Under N.D.M.C.
(XII, 13-12-2000) 96-97
- Production and Export of Iron ore by
NDMC
(XI, 21-11-2000) 169-170
- Punishment to Persons Making Public
Places Dirty
(XIII, 19-12-2000) 187
- NE Region States**
- Agro Processing in NER and Sikkim
(XII, 11-12-2000) 1155
- Air Strips in North East Region
(XIII, 21-12-2000) 72
- Cease Fire in North-East
(XII, 13-12-2000) 63-64
- Development of Civil Aviation
Infrastructure for providing facilities
(XI, 23-11-2000) 70
- Extremist Activities in North-East
(XII, 13-12-2000) 33-34
- Fruit processing industry in N.E. States
(XII, 4-12-2000) 86
- Gas based power project in A.P., Assam
and other N.E. Region States
(XII, 4-12-2000) 64-68
- Insurgency and violence in North Eastern
States
(XIII, 18-12-2000) 335-338
- Insurgency and violence in North Eastern
States, (C.A.)
(XIII, 18-12-2000) 327-33
- Mission project for Horticulture in NER
and Sikkim
(XII, 4-12-2000) 201
- Misutilisation of funds by NE States
(XIII, 18-12-2000) 170-71
- National Highway in NER
(XI, 20-11-2000) 304-305
- NGOs Blacklisted in North-East
(XI, 22-11-2000) 284-285

North Eastern States

- (XII, 13-12-2000) 323
- On-going projects in NE Region
(XII, 4-12-2000) 164-166
- Package to NER
(XI, 29-11-2000) 86
- Per-capita availability of power in Assam
and N.E. Region States
(XII, 4-12-2000) 67-69
- Power Projects in Sikkim and N.E. Region
(XI, 20-11-2000) 95-97
- Production of Tea in North-East Region
(XI, 1-12-2000) 50-52
- Refugees in North East Region
(XIII, 19-12-2000) 89-90
- Smuggling in North-Eastern States
(XI, 1-12-2000) 170
- Socio-Economic Importance of North-
East
(XII, 13-12-2000) 175-176
- Telecom Facilities in NER
(XII, 11-12-2000) 1036
- Terrorist Outfits in North East
(XIII, 19-12-2000) 165-166
- Training Institutes in North Eastern Areas
(XII, 11-12-2000) 828-829
- Transfer Policy for Officers Posted in NE
States
(XIII, 20-12-2000) 107-108
- Unemployed Persons in NER
(XII, 11-12-2000) 477-478
- World Bank Loan for North-Eastern States
(XI, 24-11-2000) 216-217
- NEC**
- Umbrella Schemes under N.E.C.
(XIII, 19-12-2000) 240
- NEEPC**
- Generation Capacity of N.E.E.P.C.
(XII, 4-12-2000) 162-164

NEERI

Grant to N.E.E.R.I.
(XI, 27-11-2000) 258

Negligence

Negligence in Disposal of Cases
(XIII, 21-12-2000) 49-50

Negligence in Duty
(XIII, 21-12-2000) 190

Nehru Yuva Kendras

Nehru Yuva Kendra
(XII, 11-12-2000) 127-147

Nehru Yuva Kendras in Maharashtra
(XII, 04-12-2000) 276-279

Vacant posts in Nehru Yuva Kendras
(XI, 27-11-2000) 105-108

Nepa Limited

Production in Nepa Limited
(XII, 15-12-2000) 64

Nepal

Agreement for Security Arrangements in
Flights
(XI, 30-11-2000) 198

Import of Vanaspati from Nepal
(XII, 11-12-2000) 928-929

Indo-Nepal Talks on Dams
(XII, 13-12-2000) 439-440

Indo-Nepal Treaty
(XII, 15-12-2000) 183-184

Launching of Tourism Campaign by
Nepal Tourist Board
(XII, 14-12-2000) 151

Need to accord Clearance to the proposal
of Uttar Pradesh Government to
strengthen the U.P. Nepal Border
Police for checking illegal activities
along Indo-Nepal border (MUR 377)
(XI, 27-11-2000) 369-370

Need to check smuggling activities on
Indo-Nepal Border (MUR 377)
(XII, 13-12-2000) 689

Nepalese Goods in India
(XIII, 22-12-2000) 191-192

Security and Safety of flights from
Kathmandu
(XI, 23-11-2000) 340

Trade with Nepal by Karnataka
(XII, 15-12-2000) 87-88

Water Sharing Agreements
(XI, 22-11-2000) 218-219

NESP

Investment by MCL on NESP
(XIII, 19-12-2000) 179-180

NET

Exemption of Ph. D. Degree holders from
NET
(XI, 21-11-2000) 107-108

Netaji Subhash Chandra Bose

Document on Netaji
(XI, 22-11-2000) 240-241

Inquiry into Netaji's Disappearance
(XIII, 20-12-2000) 275

Need to declare Jankinath Bhawan at
Cuttack, the birth place of Netaji
Subhash Chandra Bose, as a national
monument.(MUR 377)
(XIII, 20-12-2000) 405

Netaji Subhash Chandra Bose Enquiry
Commission
(XI, 21-11-2000) 13-14

Network Services

Twin Cities Network Services in Andhra
Pradesh
(XII, 11-12-2000) 1041

Network System

Metropolitan Area Network System
(XI, 1-12-2000) 268

New Delhi

Air-bus Service from New Delhi to
Bhubaneswar
(XIII, 21-12-2000) 69-70

- CCRUM New Delhi**
(XIII, 20-12-2000) 273-274
- Reconstruction of New Delhi Railway Station**
(XI, 23-11-2000) 336-337
- New India Assurance Company**
- Irregularities in New India Assurance Company**
(XI, 24-11-2000) 68-69
- New Projects**
- JBIC fund for new projects**
(XIII, 18-12-2000) 200
- New Technique**
- New Technique to Remove Stone**
(XIII, 20-12-2000) 210-211
- New Technology**
- New Technology in Garment Industry**
(XIII, 21-12-2000) 167-168
- New Zones**
- Creation of New Zones and Divisions**
(XII, 11-12-2000) 649-650
- Newly Created States**
- Creation of New States**
(XI, 21-11-2000) 82-84
- Creation of New States**
(XII, 05-12-2000) 64
- IAS/IPS Cadre for Newly Created States**
(XI, 22-11-2000) 271-273
- Setting up of High Courts**
(XI, 30-11-2000) 118
- News Gathering Station**
- News Gathering Station at Vijayawada**
(XI, 24-11-2000) 266
- News Portal**
- Launching of News Portal**
(XII, 15-12-2000) 200-201
- News Programme**
- Telecast of The News Tonight**
(XIII, 22-12-2000) 229
- News Units**
- Closure of Regional News Units**
(XII, 11-12-2000) 772-773
- News Units**
(XIII, 22-12-2000) 80-83
- Newspapers**
- Newspapers Published from Delhi**
(XII, 11-12-2000) 986-988
- Registered Oriya Newspapers**
(XI, 1-12-2000) 236
- Registration of Gujarat Newspapers**
(XIII, 22-12-2000) 70
- Vacancies Published in Employment News**
(XII, 13-12-2000) 389-390
- Newsprint**
- Criteria for Allocation of Newsprint**
(XI, 1-12-2000) 243-244
- Shortage of Newsprint**
(XII, 11-12-2000) 998-999
- Supply of Newsprint at Subsidised Rate**
(XI, 24-11-2000) 30-31
- NFBS**
- Misappropriation of Funds under NFBS**
(XIII, 19-12-2000) 230-231
- Old age pension and National Family Benefit Schemes.**
(XI, 28-11-2000) 263-276
- NGOs**
- Assistance to NGOs in Chandigarh**
(XII, 05-12-2000) 199
- Blacklisting of NGOs**
(XII, 11-12-2000) 344-346
- Bungling of Funds by NGOs**
(XIII, 19-12-2000) 127-128
- Financial Assistance to NGOs by NYKS**
(XI, 20-11-2000) 75-76
- Foreign Assistance to NGOs**
(XIII, 19-12-2000) 314

Funds to NGOs (XII, 11-12-2000) 994-995	Proposals of Voluntary Organisations (XIII, 22-12-2000) 156-157
Grant to NGO for Propagation of Hindi. (XI, 28-11-2000) 157-158	Registration of Non-Governmental Organisations (XII, 13-12-2000) 616-620
Grant to NGOs (XI, 22-11-2000) 151-158	Termination of grants to NGOs (XI, 29-11-2000) 354-355
Grants to Voluntary Organisation under RGDWM (XI, 21-11-2000) 38-42	Utilization of Grants by the NGOs (XI, 21-11-2000) 237-238
Guidelines for Aid to NGOs (XIII, 20-12-2000) 194-195	Voluntary Associations/Non- governmental Organisations (XI, 29-11-2000) 202-203
I.T. Exemption to NGOs (XIII, 22-12-2000) 155-156	Voluntary organisations (XI, 29-11-2000) 168-176
Involvement of NGOs and Panchayats in Rural Development (XIII, 19-12-2000) 44-45	Welfare Programmes for Women by VOs. (XI, 21-11-2000) 89
Misuse of Funds by NGOs (XI, 21-11-2000) 314	NHAI
NGOs (XI, 22-11-2000) 45-46	Achievements by NHAI (XII, 11-12-2000) 1072-1073
NGOs Blacklisted in North-East (XI, 22-11-2000) 284-285	Implementation of Major Projects by NHAI (XII, 4-12-2000) 85
NGOs Engaged in Rural Development Work (XII, 13-12-2000) 275	National Highway Development Projects by NHAI (XI, 27-11-2000) 91-93
NGOs Engaged in Welfare of Women and Children (XII, 05-12-2000) 203-204	NHPC
NGOs Engaged in Women and Child Welfare Programme (XII, 13-12-2000) 185-188	Building Hired by N.H.P.C. (XI, 20-11-2000) 78-80
NGOs in Health Sector (XII, 13-12-2000) 479	Financial help to NHPC (XII, 4-12-2000) 109-110
NGOs under CAPART. (XI, 28-11-2000) 233-234	Legislation on NHPC (XII, 11-12-2000) 406-407
NGOs working for Women's Development. (XI, 28-11-2000) 210	Surcharge of Electricity Produced by NHPC (XII, 11-12-2000) 96-97
Participation of Voluntary Organisations in Cultural Schemes (XI, 23-11-2000) 91	NHRC
	Cases of Attacks raised by NHRC (XIII, 21-12-2000) 106
	N.H.R.C. Directives on Refugees (XII, 13-12-2000) 275-276

- National Human Rights Commission**
(XIII, 19-12-2000) 50-51
- National Human Rights Commission**
(XI, 30-11-2000) 224-225
- NHRC Notice to Defence Ministry**
(XII, 14-12-2000) 65-66
- Notice from NHRC to Defence**
(XIII, 21-12-2000) 101-102
- Visit of National Human Rights Commission**
(XIII, 19-12-2000) 238-239
- NIVH**
- NIVH**
(XII, 11-12-2000) 191—194
- NMFDC**
- NMFDC**
(XIII, 20-12-2000) 103-104
- NMFDC and Multi Sectoral Development Plans**
(XIII, 20-12-2000) 168—174
- NML**
- Linking Medical Colleges to the National Medical Library**
(XII, 11-12-2000) 206-207
- Nomination Facilities**
- Nomination Facilities in Corporations**
(XI, 1-12-2000) 240-241
- Nomination of Persons for Non-Governmental Institutions**
(XII, 11-12-2000) 1116-1117
- Non-Conventional Energy**
- Development of Non-Conventional Energy**
(XI, 27-11-2000) 157-158
- Power Generation Through Non-Conventional Energy Sources**
(XIII, 18-12-2000) 233
- Production of Non-Conventional Energy**
(XI, 27-11-2000) 263—270
- Projects based on NCES in Maharashtra**
(XIII, 18-12-2000) 159-60
- Setting up of Wind Power Project by N.T.P.C.**
(XII, 11-12-2000) 1228
- Setting up of Wind Power Station**
(XI, 27-11-2000) 96-96
- Target for Utilisation of Non-Conventional Energy Sources**
(XI, 27-11-2000) 181—184
- World Bank Assistance for Wind Power Project in U.P.**
(XII, 11-12-2000) 1196
- Non-Conventional Sources**
- Raising of Funds through Non-Conventional Sources**
(XIII, 21-12-2000) 129
- Non-Government Institutions**
- Policy to regulate private hospitals, nurshing homes and non-governmental institutions**
(XI, 29-11-2000) 326-327
- Non-Plan Expenditure**
- Non-Plan Expenditure of Government**
(XI, 1-12-2000) 143
- Reducing of Non-Development Expenditure**
(XII, 14-12-2000) 210-211
- Non-Scheduled Operation**
- Non-Scheduled Operation and Aviation Training Companies**
(XIII, 21-12-2000) 34
- Non-Violent World**
- Nuclear-Weapons free and Non-Violent world order**
(XI, 29-11-2000) 370
- Notary Public**
- Fee Paid to Notary Public**
(XII, 11-12-2000) 633—636

NPA**Lok Adalat for NPA**

(XII, 11-12-2000) 55-58

NPA of Cooperative Credit Institutions

(XIII, 22-12-2000) 120

NPPA**Malpractice in NPPA**

(XI, 21-11-2000) 93

NRF**Grants to PSUs from NRF**

(XI, 1-12-2000) 161—163

NRIs**Investment by NRI**

(XI, 1-12-2000) 207-208

Investment by NRIs

(XII, 13-12-2000) 97-98

NRI Proposal for Investment

(XI, 1-12-2000) 101-103

Proposals of FDI from NRI

(XII, 15-12-2000) 109-110

Reservation of Seats for NRIs.

(XI, 28-11-2000) 251

Voting Right to Non-Resident Indians

(XII, 11-12-2000) 701

NSC**Meetings of N.S.C.**

(XIII, 21-12-2000) 60

NSCs**Fraud in Saving Certificates**

(XII, 11-12-2000) 1247-1248

NTC**Closure/Revival of Loss Making NTC Mills**

(XI, 30-11-2000) 12—19

Modernisation of NTC & BIC

(XI, 30-11-2000) 167-68

Retirement Age in NTC

(XI, 30-11-2000) 81

Sale of Surplus NTC Land

(XIII, 21-12-2000) 73-74

Selling of Closed N.T.C. Textile Mills

(XI, 23-11-2000) 377

Showrooms/Shops of N.T.C.

(XII, 14-12-2000) 192—198

NTPC**Clearance to Power Projects of NTPC**

(XII, 11-12-2000) 1226-1227

Closure of Talchar Unit of N.T.P.C.

(XII, 11-12-2000) 1159-1160

Effect of Gas Prices on NTPC Projects

(XI, 20-11-2000) 69-70

Generation of Power by NTPC

(XI, 20-11-2000) 156-157

Increase in Capacity by NTPC

(XI, 20-11-2000) 145—148

Increase in rate of power by NTPC

(XIII, 18-12-2000) 213—222

Power Generation by NTPC

(XII, 11-12-2000) 1051

Power Projects of National Thermal Power Corporation

(XII, 11-12-2000) 72-73

Setting up of Wind Power Project by N.T.P.C.

(XII, 11-12-2000) 1228

Supply of Power to States by NTPC

(XII, 4-12-2000) 114—116

Nuclear Agreement**Indo-Russian Nuclear Agreement**

(XI, 22-11-2000) 100-101

Nuclear Air Command**Nuclear Air Command**

(XIII, 21-12-2000) 89

Nuclear Doctrine**Nuclear Doctrine**

(XII, 13-12-2000) 403

Nuclear Reactors

Nuclear Reactors

(XII, 13-12-2000) 545-546

Safety Measures for Nuclear Reactors

(XIII, 20-12-2000) 157-158

Nuclear Tests

Data of Nuclear Tests

(XIII, 20-12-2000) 181-182

Nuclear Threat

Nuclear Threat by Pak

(XI, 29-11-2000) 107-108

Nuclear Waste

Disposal of Nuclear Waste

(XIII, 20-12-2000) 86-87

Nuclear Waste

(XIII, 20-12-2000) 95-96

Tarapur Nuclear Power Plant

(XIII, 20-12-2000) 137-138

Treatment of Nuclear Waste

(XII, 11-12-2000) 419-420

Nuclear Weapons

Indian Resolutions on Nuclear Weapons

(XI, 22-11-2000) 211-212

Nuclear-Weapons free and Non-Violent World Order

(XI, 29-11-2000) 370

Nursing Colleges

Nursing Colleges (Rajasthan)

(XI, 29-11-2000) 349

Nursing Homes

Guidelines for Hospitals/Nursing Homes

(XII, 11-12-2000) 397-398

Policy to regulate private hospitals, nursing homes and non-governmental institutions

(XI, 29-11-2000) 326-327

Nutritional Gardens

Setting up of Nutritional Gardens

(XIII, 18-12-2000) 242-43

NYKS

Financial Assistance to NGOs by NYKS

(XI, 20-11-2000) 75-76

OBCs

Development of OBCs

(XII, 13-12-2000) 445-450

Financial Assistance to Backward Classes for Higher Studies

(XI, 28-11-2000) 193

Reservation in Promotions to OBCs

(XI, 22-11-2000) 95-96

Reservation Quota for Petrol Pumps & LPG for OBC

(XIII, 21-12-2000) 64

Reserve Posts for OBC

(XI, 29-11-2000) 335-336

Revision of OBC List

(XI, 22-11-2000) 95

SC, ST, OBC Ambassadors

(XI, 22-11-2000) 149

SC/ST/OBCs in Government Service

(XIII, 20-12-2000) 175-176

Sikh Castes Included in Backward Classes

(XII, 11-12-2000) 267-268

Sops never reach Dalits

(XIII, 20-12-2000) 179

Vacancies reserved for SCs, STs and OBCs

(XIII, 18-12-2000) 184—186

Vacant Posts for OBCs in Banks

(XII, 15-12-2000) 83

Vacant Posts of SCs/STs/OBCs

(XI, 30-11-2000) 120

Obituary Reference

Obituary References — Sad demise of Sarvashri Ram Dhani Das and J.H. Patel

(XII, 13-12-2000) 1-2

Sad demise of Mrs. Sirimavo Bandaranike— Former Prime Minister

- of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha
(XI, 20-11-2000) 1—10
- Sad demise of Shri Sachindralal Singh
(XIII, 20-12-2000) 1
- Observation by the Speaker**
- Issue of providing relief to Flood Affected People in West Bengal.
(XI, 28-11-2000) 324—328
- Motion Under Rule 184 Pertaining to Calling Upon Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case
(XII, 13-12-2000) 2-3
- Obsolete Equipments**
- Utilization of Obsolete Equipments
(XII, 11-12-2000) 658
- OCC**
- OCC Calculations for Pre-Tax Return
(XIII, 21-12-2000) 180-181
- Ocean Archaeological Activities**
- Ocean Archaeological Activities
(XII, 13-12-2000) 307-308
- Ocean Development Programme**
- Ocean Development Programme
(XII, 13-12-2000) 244—247
- Ocean Development Schemes**
- Ocean Development Schemes
(XII, 13-12-2000) 176-177
- Schemes for Development of Ocean
(XIII, 19-12-2000) 66
- OECF**
- Assistance from OECF
(XII, 11-12-2000) 860—862
- OGL**
- Production of Silk under O.G.L.
(XIII, 21-12-2000) 16-17
- OIC**
- OIC Conference
(XII, 13-12-2000) 564-565
- OIDB**
- Funding of Major Projects
(XI, 30-11-2000) 108
- Oil**
- Duty on Oils
(XII, 15-12-2000) 93-94
- Effect of APM on Proudcion of Oil
(XIII, 21-12-2000) 187
- Future Plan for Exploration of Oil and Natural Gas
(XI, 30-11-2000) 83
- Hike in Oil Price
(XI, 30-11-2000) 97
- Import Duty/Excise Duty on Oil
(XI, 23-11-2000) 180-181
- Marketing Policy for Oil
(XII, 11-12-2000) 654-655
- Oil and Gas Extracted from Tamil Nadu
(XI, 30-11-2000) 165-166
- Position of Domestic Production of Oil
(XII, 11-12-2000) 661—668
- Prices of Edible Oil
(XII, 11-12-2000) 59-60
- Production Cost of Oil
(XII, 11-12-2000) 498
- Rising Oil Import Bill
(XII, 11-12-2000) 1012-1013
- Oil Bonds**
- Oil Bonds
(XI, 30-11-2000) 143-144
- Oil Co-ordination Committee**
- Constitution of Oil Co-ordination Committee
(XI, 23-11-2000) 195-196,
- Oil Companies**
- Disinvestment of State Owned Oil Coppanies
(XI, 24-11-2000) 172-173

Disinvestment in Oil Companies

(XI, 24-11-2000) 235-236

Outstandings to Public Sector Oil Companies

(XII, 14-12-2000) 166-167

Policy for Private and Public Sector Oil Companies

(XII, 14-12-2000) 158-159

Private Sector Oil Refining Cos. for Marketing Rights

(XII, 14-12-2000) 70-71

Oil Development Fund**Oilseeds and Oil Development Fund**

(XII, 4-12-2000) 216-217

Oil Exploration**Guidelines for Oil Exploration**

(XII, 14-12-2000) 69

Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)

(XI, 23-11-2000) 424

Oil Exploration Activities in Gujarat

(XI, 23-11-2000) 181-182

Proposal for Exploration

(XI, 30-11-2000) 176-177

Survey for Oil Exploration in Bihar

(XIII, 21-12-2000) 46-47

Oil Fields**Discovery of Small and Medium Oil Fields**

(XI, 23-11-2000) 65-67

Leasing of Oil Fields to Private Sector Companies

(XI, 30-11-2000) 27-28

Oil Pipeline**Veerguma-Chaksu-Panipat-Mathura Pipeline Project**

(XII, 11-12-2000) 674

Oil Pool Deficit**Oil Pool Deficit and Adverse Impact on Economy**

(XI, 30-11-2000) 115-116

Oil Prices**Oil Price Threaten World Economy**

(XI, 30-11-2000) 80-81

Request of USA to OPEC to Cut Oil Prices

(XI, 30-11-2000) 244-245

Request to OPEC for Reduction of Oil Prices

(XI, 30-11-2000) 140-142

Surplus Money Generated on Account of Fall in Prices of Oil

(XI, 23-11-2000) 207

Oil Producing Nations**Agreements with Oil Producing Nations**

(XIII, 21-12-2000) 17-18

Oil Refineries**Bina Refinery Project**

(XIII, 21-12-2000) 51

Establishment of Greenfield Oil Refinery Project at Paradeep

(XII, 14-12-2000) 146-147

Expansion of Oil Refineries

(XIII, 21-12-2000) 136

Expansion of Oil Refineries Ninth Plan

(XI, 30-11-2000) 207-209

Modernisation of Oil Refineries

(XIII, 21-12-2000) 44-45

Private Sector Oil Refining Companies

(XI, 30-11-2000) 137-138

Proposal of Private Sector Refineries

(XI, 23-11-2000) 340-341

Re-Structuring of Oil Refineries

(XI, 23-11-2000) 48-50

Refineries in Joint Sector

(XI, 30-11-2000) 39-40

Setting up of Oil Refinery in Rajasthan
(XII, 14-12-2000) 217

Setting up of Refinery in Bhatinda
(XI, 23-11-2000) 196-197

Stand Alone Oil Refineries
(XI, 23-11-2000) 305

Stand Alone Refineries
(XIII, 21-12-2000) 186-187

Stand Alone Refinery
(XI, 23-11-2000) 377-378

Oil Reserves

Oil Reserves in Jaisalmer District
(Rajasthan)
(XI, 30-11-2000) 114-115

Oil Reserves in Mahanadi
(XII, 11-12-2000) 570—572

Oil Reserves in Rajasthan
(XIII, 21-12-2000) 181-182

Oil Reserves in Rajasthan
(XII, 14-12-2000) 187—189

Oil Seeds

Import of Oil Seeds and Rice
(XIII, 18-12-2000) 133-134

Oil Seed Cultivation
(XII, 4-12-2000) 167—170

Oilseeds and Oil Development Fund
(XII, 4-12-2000) 216-217

Production of Oil Seeds
(XII, 11-12-2000) 1160-1161

Oil Technology

Self-Sufficiency in Oil Technology
(XII, 11-12-2000) 536

Old Age Homes

Old Age Homes
(XII, 13-12-2000) 399—402

Older Persons

Policy on Older Persons
(XII, 13-12-2000) 590—592

Olympics

Celebrations over India's performance in Sydney Olympics
(XI, 27-11-2000) 103-104

Daily allowance to Indian participants of Sydney Olympics
(XIII, 18-12-2000) 270-271

Fitness of Indian Sportsmen for Sydney Olympics
(XII, 4-12-2000) 152

Indian Contingent for Sydney Olympic
(XI, 20-11-2000) 77-78

Performance of India in Sydney Olympics
(XI, 27-11-2000) 3—28

Preparations for Olympics
(XII, 4-12-2000) 47-50

Sydney Olympic Games
(XI, 24-11-2000) 241-242

Telecast of Sydney Olympic Games
(XI, 1-12-2000) 136

Telecast of Sydney Olympics
(XI, 1-12-2000) 103-104

Oman

Indo-Oman Fertiliser Deal
(XI, 21-11-2000) 312-313

Investment by Oman Government
(XI, 28-11-2000) 194

ONGC

Contract to Reliance Enron by ONGC
(XI, 23-11-2000) 371-372

Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)
(XI, 23-11-2000) 424

Permission to ONGC for taking Exploration Works in Other Countries
(XI, 30-11-2000) 245

Pilferage of Oil from ONGC Wells in Gujarat
(XI, 23-11-2000) 208-209

- Proposal for Exploration**
(XI, 30-11-2000) 176-177
- Proposal to Explore Oil/Gas**
(XI, 30-11-2000) 51-52
- Releasing Amount by ONGC for a Bridge on River**
(XIII, 21-12-2000) 185-186
- Shutting Down of Wells by ONGC in Southern Region**
(XIII, 21-12-2000) 5
- Suspended Employees of ONGC**
(XII, 11-12-2000) 701-702
- Victimisation of ONGC for Oil Pool Deficit**
(XII, 11-12-2000) 605-606
- Online Registration**
- Online Registration System**
(XI, 29-11-2000) 137-138
- OPEC**
- OPEC Assistance for Kaka Saheb Gadgil Sagar Project**
(XIII, 20-12-2000) 154
- Request of USA to OPEC to Cut Oil Prices**
(XI, 30-11-2000) 244-245
- Request to OPEC for Reduction of Oil Prices**
(XI, 30-11-2000) 140-142
- Open Cast Mining**
- Agreement for Open Cast Mining**
(XI, 21-11-2000) 38
- Impact of Open Cast Mining on Wild Life**
(XI, 21-11-2000) 27-28
- Open Market**
- Competition in Open Market**
(XII, 14-12-2000) 141-142
- Opium**
- New Opium Policy**
(XI, 1-12-2000) 122
- Opium Cultivation**
(XII, 11-12-2000) 896-897
- Optical Fibre Cables**
- Bids invited by GAIL for laying Optical Fibre Cable**
(XII, 14-12-2000) 232-233
- Optical Fibre Cables**
(XI, 20-11-2000) 111—113
- Optical Fibre Cables**
(XII, 4-12-2000) 98
- Optical Fibre Cables**
(XII, 11-12-2000) 1263—1370
- Optical Fibre Network**
(XIII, 21-12-2000) 128
- Ordinance**
- Indian Council of World Affairs Ordinance (St.)**
(XI, 27-11-2000) 368
- Ordinance Factories**
- Employment on Compassionate Grounds in Ordnance Factory Maharashtra**
(XI, 23-11-2000) 250-251
- Fire/Sabotage in Ordnance Factories**
(XII, 11-12-2000) 525
- Manufacturing of Russian Arms in Indian Ordnance Factories**
(XII, 14-12-2000) 237
- Merger of TAFCO with Ordnance Factory**
(XI, 24-11-2000) 75-76
- Over Pricing of Woollen Socks by Ordnance Factories**
(XI, 30-11-2000) 86-87
- Organ Trading**
- Organ Trading**
(XI, 22-11-2000) 91-92
- Orissa**
- ADB/IDA Loan to Orissa Projects**
(XIII, 22-12-2000) 94—96
- Air Services between Bhubaneswar and Bangalore**
(XIII, 21-12-2000) 66-67

- Air-bus Service from New Delhi to Bhubaneswar**
(XIII, 21-12-2000) 69-70
- Bio-Gas Plant in Orissa**
(XI, 27-11-2000) 240-241
- Centrally Sponsored Environmental Projects in Orissa**
(XI, 27-11-2000) 306
- Complaints against LPG Agencies in Orissa**
(XII, 14-12-2000) 130-131
- Conservation of Monuments in Orissa**
(XI, 30-11-2000) 226—228
- Construction of Houses under Indira Awas Yojana, Orissa**
(XI, 28-11-2000) 90-91
- Cuttak Doordarshan, Orissa**
(XII, 11-12-2000) 928
- Deposits of Chromite Ore in Orissa**
(XI, 21-11-2000) 58-60
- Destruction of Forests in Orissa**
(XI, 20-11-2000) 87-88
- Expansion of ICDS Scheme Districts of Orissa**
(XI, 21-11-2000) 238
- FCI Siding at Dhenkanal and Cuttack**
(XII, 11-12-2000) 660
- Financial Crisis in Orissa**
(XI, 1-12-2000) 279-280
- Financial Position of Orissa**
(XIII, 22-12-2000) 233-234
- Food processing units in tribal areas of Orissa**
(XII, 4-12-2000) 202
- Forestry Projects in Orissa**
(XII, 11-12-2000) 1209—1212
- Funds Allotted to Orissa**
(XI, 24-11-2000) 149
- Health Scheme by WHO in Orissa**
(XII, 11-12-2000) 451-452
- In House Production at AIR, Parbhani**
(XII, 11-12-2000) 855
- Investment by LIC in Orissa**
(XIII, 22-12-2000) 161-162
- Issuing of Photo Identity Cards in Orissa**
(XIII, 21-12-2000) 85
- Lingraj Coal Mines in Orissa**
(XII, 05-12-2000) 211-212
- Loss to Kharif Crops in Orissa**
(XI, 20-11-2000) 144-145
- Medicinal Plants in Orissa**
(XI, 20-11-2000) 64-65
- Mineral based units in Orissa**
(XIII, 18-12-2000) 66-67
- Mining in Orissa**
(XII, 11-12-2000) 1036-1037
- Nationalised Banks in Orissa**
(XI, 24-11-2000) 226-227
- Need to declare Jankinath Bhawan at Cuttack, the birth place of Netaji Subhash Chandra Bose, as a national monument (MUR 377)**
(XIII, 20-12-2000) 405
- Need to declare Jeypore-Mottu Road in Orissa as a National Highway (MUR 377)**
(XIII, 21-12-2000) 214
- Need to initiate time bound programme for eradication of Leprosy from Orissa**
(XII, 04-11-2000) 330-331
- Need to open more petrol/diesel and LPG outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa (MUR 377)**
(XIII, 18-12-2000) 354-355
- Need to sanction pending projects of KBK districts of Orissa for all-round development of the region**
(XIII, 19-12-2000) 365-366

- Need to sanction special package for the State of Orissa for providing relief to the people affected by drought particularly in ST dominated areas (MUR 377)**
(XII, 14-12-2000) 285-286
- Open Cast Mine Project in Orissa**
(XI, 21-11-2000) 194
- Operation of Bhubaneswar Airport**
(XIII, 21-12-2000) 70
- PCOs in Cuttack**
(XII, 04-12-2000) 239
- Plantation work by CIL in Orissa**
(XI, 28-11-2000) 263
- Posting of Oriya Speaking Employees in Banks of Orissa**
(XII, 11-12-2000) 834-835
- Production of Trees in Orissa**
(XII, 11-12-2000) 1396-1397
- Projects sanctioned by CAPART in Orissa**
(XII, 13-12-2000) 263
- Promotion of Brackishwater Fisheries in Orissa**
(XII, 04-12-2000) 264
- Rail Blockade in Orissa**
(XI, 23-11-2000) 379
- Railway Projects in Orissa**
(XII, 11-12-2000) 623—632
- Reconstruction of School Buildings in Orissa**
(XI, 28-11-2000) 182
- Sale and Starvation deaths of children in Orissa**
(XI, 28-11-2000) 51-52
- Sewage Treatment Project in Cuttack**
(XI, 21-11-2000) 253
- Shortage of Post Offices in Orissa**
(XI, 20-11-2000) 158-159
- Sick Industries in Orissa**
(XI, 1-12-2000) 199-200
- Silver Foundries in Orissa**
(XII, 4-12-2000) 109
- Survey of Buddhist Ruins in Orissa**
(XI, 30-11-2000) 98-99
- Telephone Exchanges in Orissa**
(XI, 20-11-2000) 294-298
- Terminal Facility at Cuttack**
(XI, 23-11-2000) 202
- Upgradation of Bhubaneswar Airport as International Airport**
(XII, 11-12-2000) 567-568
- Water Scarcity in Orissa**
(XI, 22-11-2000) 125
- Wind Power Project in Orissa**
(XII, 11-12-2000) 1015-1016
- Withdrawal of Scheduled Flight to Bhubaneswar**
(XIII, 21-12-2000) 121
- World Bank aid to Orissa**
(XIII, 22-12-2000) 141-142
- World Bank Loan to Orissa**
(XII, 15-12-2000) 170—172
- Ornamental Fish Training Programme**
- Ornamental Fish Training Programme in A.P.**
(XI, 27-11-2000) 297-298
- OTC Exchange**
- Closure of OTC Exchange**
(XIII, 22-12-2000) 198
- Outstanding Dues**
- Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal (MUR 377)**
(XII, 13-12-2000) 690-691
- Payment of Dues**
(XI, 28-11-2000) 152-153
- Recovery of Dues**
(XI, 30-11-2000) 19—23
- Recovery of Government Dues**
(XII, 11-12-2000) 3-4

Settlement of Dues

(XII, 15-12-2000) 97-98

Outstanding Fees**Recovery of Outstanding Fees**

(XIII, 18-12-2000) 110

Over Pricing**Over Pricing of Woollen Socks by Ordnance Factories**

(XI, 30-11-2000) 86-87

Over-Bridges**Construction of Over Bridge at Mysore Railway Station**

(XIII, 21-12-2000) 91

Construction of Over-Bridges in Madhya Pradesh

(XI, 30-11-2000) 157—160

Construction of Over-Bridges on National Highways

(XII, 11-12-2000) 1397—1400

Construction of Over-Bridges on NH

(XII, 4-12-2000) 59

Construction of Road Overbridge at Ghatkoper

(XII, 11-12-2000) 499-500

Construction of Subways and Overbridges

(XIII, 19-12-2000) 189-190

Construction on Second Nizamuddin Bridge

(XIII, 18-12-2000) 94

Need for construction of an overbridge on Safedabad railway crossing near Lucknow, U.P. (MUR 377)

(XIII, 22-12-2000) 267

Oxygen Plant**Sale of Oxygen Plant of SAIL**

(XI, 21-11-2000) 232-233

Pace Maker**Pace Maker Banks**

(XIII, 20-12-2000) 146

Padmini Polymers**Padmini Polymers Referred to BIFR**

(XIII, 22-12-2000) 228-229

Pagers**Pagers to Linemen**

(XI, 27-11-2000) 94

Pakistan**Attack on Family Members of Indian Staff in Pak**

(XI, 22-11-2000) 226-227

Ban on Indian Cricket Team for Touring Pakistan

(XIII, 18-12-2000) 18

Chinese Military Aid to Pak

(XII, 13-12-2000) 498

Cross Border Terrorism by Pakistan

(XII, 11-12-2000) 207

Diversion of Ravi Water to Indian Side by Pak

(XI, 23-11-2000) 339-340

Dropping of Arms in Indian Territory by Pak

(XII, 11-12-2000) 515

Export of Sugar to Pakistan

(XI, 1-12-2000) 32-33

Farmers living in Indo-Pak Border

(XI, 28-11-2000) 156-157

Fencing on Line of Control

(XI, 28-11-2000) 217-218

Formation of Maha-Sangh

(XI, 29-11-2000) 113

Handling of Air India Arrangements by Pakistanis at Chicago Airport

(XIII, 21-12-2000) 9-10

Harassment of Sikh Pilgrims in Pakistan

(XIII, 20-12-2000) 262-263

Harassment to Indian Diplomats in Pak

(XII, 11-12-2000) 169-170

Indira Gandhi Canal Project

(XII, 13-12-2000) 16—19

- Indo-Pak Talks**
(XIII, 20-12-2000) 139—143
- Indo-Pak War, 1965**
(XIII, 21-12-2000) 182-183
- Intrusion by Pakistani Fishermen**
(XI, 23-11-2000) 351
- Kashmir Issue**
(XI, 29-11-2000) 28-29
- Nuclear Threat by Pak**
(XI, 29-11-2000) 107-108
- Pak Convicts Offered Road to Freedom**
(XI, 30-11-2000) 245
- Pak Protest**
(XII, 13-12-2000) 452
- Pakistan Sheltering Terrorists**
(XIII, 20-12-2000) 261-262
- Photographs of Indian Defence Posts by Pak Surveillance Aircraft**
(XII, 11-12-2000) 641-642
- PoWs in Pak Jails**
(XIII, 21-12-2000) 43
- Safety Corridor Along Indo-Pak Border**
(XIII, 19-12-2000) 15—20
- Seizure of Pakistan's Ships by Coast Guard**
(XII, 11-12-2000) 636-637
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79
- Sugar Import Agreement with Pakistan**
(XI, 1-12-2000) 60
- Tea Trade with Pakistan**
(XII, 11-12-2000) 994
- Vilification Campaign by Pak**
(XIII, 20-12-2000) 178-179
- Water Sharing Agreements**
(XI, 22-11-2000) 218-219
- Winter Warfare Exercise by Pak Army**
(XII, 14-12-2000) 96
- Palestine**
- India's Stand on Palestine Issue**
(XII, 13-12-2000) 476
- Palika Bazar**
- Underground Parking at Palika Bazar**
(XIII, 19-12-2000) 300
- Panchayat(s)**
- Collection of Tax by Panchayat**
(XIII, 19-12-2000) 59-61
- Computers to Panchayat**
(XI, 29-11-2000) 103-104
- Involvement of NGOs and Panchayats in Rural Development**
(XIII, 19-12-2000) 44-45
- Need to Release Funds for Village and District Panchayats in Union Territory of Daman and Diu as per recommendations of Finance Commission**
(MUR 377)
(XI, 22-11-2000) 479-480
- Panchayat Election in States**
(XII, 05-12-2000) 100-101
- Panchayat Elections**
(XI, 21-11-2000) 249—251
- Panchayat in PDS**
(XI, 1-12-2000) 263-264
- Plan Outlays under Panchayati Raj.**
(XI, 28-11-2000) 235—242
- Powers to Panchayats**
(XII, 13-12-2000) 299-300
- Powers to Panchayats in Daman and Diu and Dadra and Nagar Haveli**
(XIII, 19-12-2000) 36-37-
- Panchayati Raj**
- Three Tier Panchayat Raj System**
(XII, 13-12-2000) 301-302
- Panna-Mukta Project**
- Amount Spent on Panna Mukta Project**
(XII, 11-12-2000) 591—593

Panna-Mukta Project

(XII, 14-12-2000) 129-130

Paper**Export of Paper**

(XIII, 22-12-2000) 119-120

Paper Industry**Cement and Paper Industry**

(XI, 24-11-2000) 205-210

Paper Mills**Mandya National Paper Mills**

(XII, 11-12-2000) 831-832

Para-Military Forces**Allotment of Petrol Pumps & LPG****Agencies to Dependents of BSF**

(XII, 14-12-2000) 116

**Appointment on Compassionate Ground
in Para Military Forces**

(XI, 21-11-2000) 36

BSF Battalion

(XIII, 19-12-2000) 133—135

CISF for Security of Airports

(XII, 11-12-2000) 620

CRPF Camp in Jahanabad

(XIII, 19-12-2000) 299-300

Merger of CISF and CSSO

(XII, 13-12-2000) 236

Para-Military Forces

(XIII, 19-12-2000) 280—282

Paternity Leave in Para-Military Forces

(XIII, 19-12-2000) 296

Recruitments in Para-Military Forces

(XI, 21-11-2000) 271—276

Security Checks by CISF Personnels

(XI, 30-11-2000) 36-37

**Supply of Sub-Standard Uniform to
CISF, CRPF, BSF, ITBP Jawans**

(XIII, 19-12-2000) 212-213

Parking Fee**Parking Fee**

(XIII, 19-12-2000) 225

Parking Terminal**Need for parking terminal for petroleum
tankers at Chemboor, Mumbai (MUR
377)**

(XI, 28-11-2000) 330

Parliamentary Delegations**Welcome to Parliamentary Delegation
from Australia**

(XI, 21-11-2000) 1-2

**Welcome to Parliamentary Delegation
from Uganda**

(XIII, 18-12-2000) 1

Passenger Amenities**Cargo and Passenger Services**

(XI, 23-11-2000) 87

**Development of Civil Aviation
Infrastructure for providing facilities**

(XI, 23-11-2000) 70

Insurance Scheme for Passengers

(XI, 30-11-2000) 77-78

Medical Facilities to Passengers

(XIII, 21-12-2000) 139-140

Passenger Amenities

(XIII, 21-12-2000) 32

Passport**Fake Passport**

(XI, 28-11-2000) 98

Fake Passport/Vias Rackets

(XIII, 19-12-2000) 33-34

Online Registration System

(XI, 29-11-2000) 137-138

Pending Passport Applications

(XII, 13-12-2000) 444-445

Submission of Passport Applications

(XIII, 20-12-2000) 176-177

**Submission of Passport Applications by
Private Agencies**

(XIII, 20-12-2000) 125

Surat Passport Office

(XIII, 20-12-2000) 115

Theft of Blank Passport Booklets
(XIII, 20-12-2000) 177-178

Passport Advisory Committee

Passport Advisory Committee
(XI, 22-11-2000) 276

PAT

CAT/PAT
(XI, 22-11-2000) 189

Patent

Patent on Basmati Rice
(XI, 24-11-2000) 287-289

Pathologists

Pathologists and Microbiologists
(XII, 11-12-2000) 324-326

Patients

Medical Assistance to the Poor Patients
(XI, 22-11-2000) 278-279

Pay Scales

Pay Scales for DANICS/DANIPS
(XI, 21-11-2000) 137-138

Pay Scales of University Teachers
(XI, 28-11-2000) 89

Upgradation in Pay Scales
(XIII, 20-12-2000) 108-109

Payments

Delay in Payments
(XI, 24-11-2000) 185-190

Delay in Payments
(XIII, 22-12-2000) 133-134

PDS

Administrative Cost of PDS
(XI, 24-11-2000) 274-276

Diversion of PDS Foodgrains
(XI, 24-11-2000) 264-266

Diversion of PDS Items
(XII, 15-12-2000) 137-138

Improvement of PDS
(XI, 24-11-2000) 247-248

Panchayat in PDS
(XI, 1-12-2000) 263-264

Rise in Prices of PDS Foodgrains
(XI, 24-11-2000) 86-88

Supply of Wheat and Rice under PDS
(XI, 24-11-2000) 116

Tea Through PDS
(XII, 11-12-2000) 818

Peace Keeping Force

Withdrawal of Peace Keeping Force from
Sierra Leone
(XII, 11-12-2000) 208

Peace Process

Peace Process in Nagaland
(XI, 21-11-2000) 243-244

Penal Laws

Changes in Penal Laws
(XI, 21-11-2000) 222-223

Pending Cases

Pending Cases
(XI, 23-11-2000) 258-268

Pending Cases of Defence Personnel
(XI, 23-11-2000) 38-39

Pension

Additional Pension
(XI, 29-11-2000) 108-109

Authority to Manage Pension
(XII, 15-12-2000) 268

Employees Pension Scheme
(XII, 11-12-2000) 236

Freedom Fighters Pension
(XII, 13-12-2000) 58-59

Implementation of Pension Orders
(XII, 11-12-2000) 687-688

Medical Allowance to Pensioners
(XI, 23-11-2000) 376-377

Old age pension and National Family
Benefit Schemes
(XI, 28-11-2000) 263-276

Old Age Pension Scheme
(XII, 13-12-2000) 96

Payment of Pension
(XIII, 20-12-2000) 160

Pension for Calcutta Port Trust Employees
(XII, 14-12-2000) 133-134

**Pension of Dependents of Persons Killed
by Terrorists**
(XII, 13-12-2000) 285-286

Pension of SC/ST List
(XI, 29-11-2000) 180-182

Period for Commutation Value of Pension
(XII, 13-12-2000) 472-473

**Revised Pension to Widows of Ex-
servicemen**
(XII, 11-12-2000) 680-682

World Bank Report on Pension
(XI, 1-12-2000) 226

Pensioners

Allotment of Flat to Pensioners
(XII, 13-12-2000) 563-564

Pepper

Export of Pepper
(XI, 1-12-2000) 100

Per Capita Income

Per Capita Income
(XI, 22-11-2000) 113-114

Personal Belongings

Handing Over of Personal Belongings
(XIII, 20-12-2000) 97-98

PESB

Public Enterprises Selection Board
(XII, 13-12-2000) 603-604

Pesticides

**Encouragement to alternative non-
pesticide**
(XI, 27-11-2000) 130-131

Import of Pesticides
(XII, 05-12-2000) 14-19

Pesticide Industry
(XI, 28-11-2000) 73-74

Price of Pesticides
(XI, 20-11-2000) 118-119

**Production of Chemical Fertilizers
Pesticides**
(XIII, 19-12-2000) 84-89

Substandard Pesticides
(XII, 05-12-2000) 129-130

Use of Banned Pesticides
(XI, 20-11-2000) 340-341

**Use of the Transgenic Crops and
Pesticides**
(XII, 05-12-2000) 141-144

Petition(s)

**Presentation of Petition by Shri Mathew
Abraham and others of Maruti Udyog
Employees Union, Gurgaon (Haryana)**
(XII, 13-12-2000) 654

**Presentation of Petition of Shri Pramod
Shirwalkar and others of Chembur,
regarding environmental pollution in
Chembur and adjoining areas of
Mumbai**
(XI, 29-11-2000) 407

Presentation of Petition
(XII, 14-12-2000) 267

Petro-Cards

Irregularities in Issuing Petro-Cards
(XII, 11-12-2000) 544-545

Petrochemical Complexes

**Establishment of Petrochemical
Complexes**
(XI, 21-11-2000) 247

Petrol

Adulteration of Petrol and Diesel
(XI, 30-11-2000) 237-40

**Allotment of LPG, Petrol and Kerosene
Depots in A.P.**
(XI, 30-11-2000) 128

- Hike in the Price of petrol, Diesel and LPG**
(XI, 23-11-2000) 15-37
- Mixing of Methyl Tertiary in Petrol for Reducing Pollution**
(XI, 23-11-2000) 88
- Need to open more petrol/diesel and LPG outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa. (MUR-377)**
(XIII, 18-12-2000) 354-55
- Pending applications for Dealership of LPG, Petrol and Kerosene**
(XI, 30-11-2000) 82-83
- Selling of Low Benzene Content Petrol**
(XII, 14-12-2000) 173-174
- Shortage of Petrol, Diesel and LPG in Delhi**
(XII, 14-12-2000) 248
- Supply Quota for Diesel and Petrol to States**
(XII, 11-12-2000) 553-554
- Petrol Outlets**
- Allotment of Petrol Outlets and LPG Dealerships to SC/ST**
(XI, 30-11-2000) 65-66
- Interview for Allotment of Retail Petrol Outlets and LPG Distributorships**
(XI, 30-11-2000) 198-99
- Opening of Petrol Pump Outlets and LPG Agencies in U.P.**
(XI, 30-11-2000) 84
- Petrol Pump(s)**
- Allotment of New Petrol Pumps, LPG and Kerosene Agencies in Bihar**
(XI, 30-11-2000) 164-65
- Allotment of Petrol Pumps**
(XI, 30-11-2000) 70-71
- Allotment of Petrol Pumps & LPG Agencies to Dependents of BSF**
(XII, 14-12-2000) 116
- Allotment of petrol Pumps and Gas Agencies in Maharashtra**
(XI, 23-11-2000) 96-97
- Allotment of Petrol Pumps and LPG Agencies in Manipur**
(XIII, 21-12-2000) 90-91
- Auction of Dealership of Petrol Pumps**
(XII, 11-12-2000) 495-496
- Closing of Petrol Pumps**
(XI, 23-11-2000) 329-331
- Facilities at Petrol Pumps**
(XI, 23-11-2000) 67
- Operation of Petrol Pumps at Two Places Under One Name**
(XI, 23-11-2000) 352
- Petrol Pumps in Bihar**
(XII, 11-12-2000) 620-621
- Petrol Pumps under COCO Schemes in Rajasthan**
(XI, 30-11-2000) 118-19
- Petrol Pumps/LPG Agencies in the Country**
(XII, 14-12-2000) 237-238
- Purchasing of Land by IOC for Petrol Pumps**
(XI, 23-11-2000) 77-84
- Reservation Quota for Petrol Pumps & LPG for OBC**
(XIII, 21-12-2000) 64
- Petroleum and Natural Gas Commission**
- Tenders for Management and Operation of MSV**
(XI, 23-11-2000) 200-201
- Petroleum Companies**
- Bid for the Petroleum Companies**
(XI, 1-12-2000) 44-45
- Petroleum Products**
- Coal Bed Methane in Coalfield Area (Bihar)**
(XIII, 21-12-2000) 113-114

Demand of Petroleum Products

(XI, 23-11-2000) 289-292

Demurrage Charges on Petroleum Products

(XI, 30-11-2000) 53

Exemption from Taxes on Upliftment of Petrol and other Lubricant

(XIII, 21-12-2000) 6-7

Increase in Price of Petroleum, Diesel and Kerosene

(XI, 30-11-2000) 205-08

Increase in Prices of Oil and Dealers Commission

(XI, 23-11-2000) 253-256

Lifting Ban on Inter-State Movement of Petroleum Products

(XI, 30-11-2000) 51

Lubricants at Cheaper Rates

(XIII, 21-12-2000) 24

Mixing of methyl Tertiary in Petrol for Reducing Pollution

(XI, 23-11-2000) 88

Need to bring down the Prices of Petroleum Products in the country (MUR-377).

(XIII, 21-12-2000) 215

Prices of Petroleum Products

(XII, 11-12-2000) 706-707

Proposal of Private Sector Refineries

(XI, 23-11-2000) 340-341

Reduction in Prices of Petroleum Products

(XIII, 22-12-2000) 23-24

Reduction of Sales Tax on Petroleum Products

(XI, 23-11-2000) 57-58

Revision in Prices of Petroleum Products

(XI, 21-11-2000) 329-332

Setting up of Petroleum Complex

(XII, 11-12-2000) 496

Shortage of Petrol, Diesel and LPG in Delhi

(XII, 14-12-2000) 248

Use of Ethanol as Transport Fuel

(XI, 23-11-2000) 55-56

Petroleum Projects**Petroleum Projects in Joint Venture**

(XI, 30-11-2000) 148-52

Petroleum Sector**Report of Nitish Sen Gupta on Petroleum Sector**

(XII, 11-12-2000) 517-520

Petroleum Tankers**Need for parking terminal for petroleum tankers at Chemboor, Mumbai (MUR 377).**

(XI, 28-11-2000) 330

Petronet**Pipelines Constructed under Petronet**

(XIII, 21-12-2000) 2-4

Pharma Sector**Data on the Production of Drugs and Pharmaceutical**

(XI, 21-11-2000) 194-195

Entry of Indian Pharmaceutical Companies in American Market.

(XI, 28-11-2000) 99

Globalisation of Pharmaceuticals Industry

(XI, 21-11-2000) 315

Latest Technology and FDI in Pharma Sector

(XII, 13-12-2000) 321-322

Performance of Pharma Sector

(XI, 21-11-2000) 135-136

PHCs**P.H.Cs**

(XII, 13-12-2000) 393-398

Photo Exhibition**Photo Exhibition**

(XI, 30-11-2000) 58-59

Physical Education**Physical Education in Schools**

(XII, 13-12-2000) 267-268

PIB**PIB Offices**

(XI, 1-12-2000) 91-96

Pilgrim Centres**Declaration of New Pilgrim Centres**

(XI, 23-11-2000) 39-40

Harassment of sikh Pilgrims in Pakistan

(XIII, 20-12-2000) 262-263

Pilot Project**Pilot Project to use Alcohol as Fuel**

(XI, 23-11-2000) 251

Pilots**Qualification for Commercial Pilots**

(XII, 14-12-2000) 230

Recruitment of Well Trained Pilots

(XIII, 21-12-2000) 97-98

Training to Pilots

(XII, 11-12-2000) 506

Pipeline Project**Krishna-Godavari Pipeline Project**

(XII, 14-12-2000) 215

Veerguma-Chaksu-Panipat-Mathura Pipeline Project

(XII, 11-12-2000) 674

Pisciculture**Training Centre for pisciculture**

(XIII, 18-12-2000) 84-85

Plan Allocation**Disparities between States**

(XI, 22-11-2000) 86-90

Plan Assistance**Plan Assistance**

(XII, 13-12-2000) 541-542

Planetarium**Need to set up a modern science centre and planetarium at Kohima in Nagaland. (MUR 377)**

(XIII, 20-12-2000) 402

Planning Commission**Proposals to Planning Commission for KVKs**

(XII, 4-12-2000) 91-92

Plantation**Barren Land to Farmers for Plantation of Trees**

(XIII, 19-12-2000) 147-148

Funds for plantation in Tamil Nadu

(XIII, 18-12-2000) 133

Plantation of Bamboos

(XIII, 18-12-2000) 90

Plantation of Fruit trees on Forest land

(XIII, 18-12-2000) 188-89

Tree plantation in the country

(XI, 27-11-2000) 130

Plantation Companies**Plantation Companies**

(XI, 1-12-2000) 30-31

Plastics**Phasing out of use of plastics**

(XIII, 18-12-2000) 47-48

Plots**Allotment of Plots**

(XIII, 19-12-2000) 289-295

PLT**Report Eleventh Finance Commission on the Additional Terms of Reference (for 2000-2005)**

(XIII, 20-12-2000) 355

A copy of the 171st, 172nd, 173rd and 174th Report of the Law Commission of India

(XIII, 21-12-2000) 193

A copy of the Inland Waterways Authority of India (Amendment) Rules, 2000 Notification under subsection 36 of the Inland Waterways Authority of India Act, 1985

(XI, 30-11-2000) 250

- A copy of the Lighthouse Accounting and Financial powers (Amendment) Rules, 2000, under sub-section (3) of section 21 of the Lighthouse Act, 1927 (XI, 30-11-2000) 250
- Annual Report , Annual Review and Audited Accounts of the Agharkar Research Institute, Pune, for the year 1999-2000 (XIII, 19-12-2000) 323
- Annual Report , Annual Review and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1999-2000 (XIII, 19-12-2000) 322
- Annual Report , Annual Review and Audited Accounts of the Bharat Refractories Limited, Bokaro, for the year 1999-2000 (XIII, 19-12-2000) 319
- Annual Report , Annual Review and Audited Accounts of the Building Materials and Technology Promotion Council, New Delhi for the year 1999-2000 (XIII, 19-12-2000) 316
- Annual Report , Annual Review and Audited Accounts of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad for the year 1999-2000 (XIII, 19-12-2000) 323-324
- Annual Report , Annual Review and Audited Accounts of the Consultancy Development Centre, New Delhi, for the year 1999-2000 (XIII, 19-12-2000) 317
- Annual Report , Annual Review and Audited Accounts of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1999-2000 (XIII, 19-12-2000) 318-319
- Annual Report , Annual Review and Audited Accounts of the Indian Association for the Cultivation of Science, Calcutta, for the year 1999-2000 (XIII, 19-12-2000) 323
- Annual Report , Annual Review and Audited Accounts of the Indian Petrochemicals Corporation Limited, Vododara, for the year 1999-2000 (XIII, 19-12-2000) 322
- Annual Report , Annual Review and Audited Accounts of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1999-2000 (XIII, 19-12-2000) 322
- Annual Report , Annual Review and Audited Accounts of the International Advanced Research Centre for Powder Metallurgy and New Material, Hyderabad, for the year 1999-2000 (XIII, 19-12-2000) 324
- Annual Report , Annual Review and Audited Accounts of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 1999-2000 (XIII, 19-12-2000) 323
- Annual Report , Annual Review and Audited Accounts of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the Year 1999-2000 (XIII, 19-12-2000) 325
- Annual Report , Annual Review and Audited Accounts of the National Brain Research Centre, New Delhi, for the year 1999-2000 (XIII, 19-12-2000) 325
- Annual Report , Annual Review and Audited Accounts of the National Centre for Antarctic and Ocean Research, Goa, for the year 1999-2000 (XIII, 19-12-2000) 318

- Annual Report , Annual Review and Audited Accounts of the National Centre for Cell Science, Pune, for the year 1999-2000**
(XIII, 19-12-2000) 324
- Annual Report , Annual Review and Audited Accounts of the National Centre for Ocean Information Services, Hyderabad, for the year 1999-2000**
(XIII, 19-12-2000) 318
- Annual Report , Annual Review and Audited Accounts of the National Commission for Women, New Delhi, for the year 1996-97**
(XIII, 19-12-2000) 321
- Annual Report , Annual Review and Audited Accounts of the National Institute of Ocean Technology, Chennai for the year 1999-2000**
(XIII, 19-12-2000) 318
- Annual Report , Annual Review and Audited Accounts of the National Mineral Development Corporation Limited, Hyderabad, for the year 1999-2000**
(XIII, 19-12-2000) 319-320
- Annual Report , Annual Review and Audited Accounts of the Rashtriya Mahila Kosh, New Delhi, for the year 1999-2000.**
(XIII, 19-12-2000) 321
- Annual Report , Annual Review and Audited Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, the year 1999-2000**
(XIII, 19-12-2000) 324
- Annual Report , Annual Review and Audited Accounts of the sponge Iron India Limited, Hyderabad, for the year 1999-2000**
(XIII, 19-12-2000) 319
- Annual Report , Annual Review and Audited Accounts of the Steel Authority of India Limited, New Delhi for the year 1999-2000**
(XIII, 19-12-2000) 319
- Annual Report , Annual Review and Audited Accounts of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 1999-2000**
(XIII, 19-12-2000) 324-325
- Annual Report , Annual Review and Audited Accounts of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1999-2000**
(XIII, 19-12-2000) 323
- Annual Report , Annual Review and Audited Accounts of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1999-2000**
(XIII, 19-12-2000) 320-321
- Annual Report , Annual Review and Audited Accounts of the working of the Hindustan Prefab Limited, New Delhi, for the year 1999-2000**
(XIII, 19-12-2000) 320
- Annual Report , Annual Review and Audited Accounts of the working of the National Research Development Corporation, New Delhi, for the year 1999-2000**
(XIII, 19-12-2000) 317
- Annual Report , Annual Review and Audited Accounts of the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1999-2000**
(XIII, 19-12-2000) 322
- Annual Account and Review of the working of the Kandla Port Trust, for the year 1999-2000.**
(XII, 13-12-2000) 651-652
- Annual Accounts & Review on the Audited Accounts of the Cochin Port**

- Trust, for the year 1999-2000
(XIII, 21-12-2000) 204
- Annual Accounts & Review on the Audited Accounts of the Jawaharlal Nehru Port Trust for the year 1999-2000
(XIII, 21-12-2000) 204
- Annual Accounts & Review on the Audited Accounts of the New Mangalore Port Trust for the year 1999-2000
(XIII, 21-12-2000) 203-204
- Annual Accounts & Review on the Audited Accounts of the Visakhapatnam Port Trust for the year 1999-2000
(XIII, 21-12-2000) 204
- Annual Accounts and Audit Report of the Indira Gandhi National Open University, New Delhi for the year 1997-98
(XI, 28-11-2000) 304
- Annual Accounts and Review of the working of the Mormugao Port Trust, Mormugao, for the year 1999-2000
(XII, 13-12-2000) 652
- Annual Accounts and statement showing reasons for delay in laying the papers of the Indian Council of Agriculture Research, New Delhi for 1998-99 with Audit Report
(XIII, 18-12-2000) 282
- Annual Accounts of the Assam University, Silchar, for the year 1998-99
(XII, 13-12-2000) 625
- Annual Accounts of the National Council for Teacher Education, New Delhi for the year 1998-99
(XII, 13-12-2000) 635
- Annual Accounts, & Review on the Audited Accounts of the Mumbai Port Trust, for the year 1999-2000
(XIII, 21-12-2000) 203
- Annual Administration Report and Review of the working of the Kandla Trust, Mormugao Port Trust, Mormugao, for the year 1999-2000
(XII, 13-12-2000) 651
- Annual Administration Report and Review of the working of the Mumbai Port Trust, Mumbai for the year 1999-2000
(XII, 13-12-2000) 651
- Annual Administration Report and Review of the working of the New Mangalore Port Trust, for the year 1999-2000
(XII, 13-12-2000) 651
- Annual Administration Report of the Delhi Development Authority, New Delhi, for the year 1999-2000
(XIII, 19-12-2000) 316-317
- Annual Administration Report, Annual Accounts & Review of the working of Jawaharlal Nehru Port Trust for the year 1999-2000
(XIII, 21-12-2000) 202
- Annual Administration Report, Annual Accounts and Review of the working of the Visakhapatnam Port Trust for the year 1999-2000
(XIII, 21-12-2000) 202
- Annual Administration Report, Audited Accounts & Review of the working of the Erstwhile Mumbai Dock Labour Board for the year 1999-2000
(XIII, 21-12-2000) 202-03
- Annual Administration Report, Audited Accounts & Review of the working of the Tuticorin Port Trust, for the year, 1999-2000
(XIII, 21-12-2000) 204
- Annual Administration Report, Audited Accounts and Review of the working of the Calcutta Dock Labour Board for the year, 1999-2000
(XIII, 21-12-2000) 204

- Annual Report , Annual Review and Audited Accounts of the rehabilitation Plantations Limited, Punalur, for the year 1999-2000 (XIII, 19-12-2000) 314-315
- Annual Report , Audit Accounts and Review of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 1999-2000 (XIII, 21-12-2000) 200
- Annual Report , Audited Accounts and Review of the working of the Centre for Environment Education, Ahmedabad 1999-2000 (XIII, 18-12-2000) 282
- Annual Report , Audited Accounts and Review of the working of the Engineering Projects (India) Limited, Ranchi, for the year 1999-2000 (XII, 15-12-2000) 272
- Annual Report , Audited Accounts and Review of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 1999-2000 (XII, 15-12-2000) 281-282
- Annual Report , Audited Accounts and Review of the working of the Indian Institute of Packaging, Mumbai, for the year 1999-2000 (XII, 15-12-2000) 273
- Annual Report along with audited accounts and comments of the Comptroller and Auditor General and review of the working of the Tehri Hydro Development Corporation Limited, Tehri for 1999-2000 (XIII, 18-12-2000) 289
- Annual Report along with Audited Accounts and comments of the Comptroller and Auditor General (XIII, 18-12-2000) 288
- Annual Report along with Audited Accounts and Review of the working of the Cochin Shipyard Limited Perumanoor for the year 1999-2000 (XI, 30-11-2000) 251
- Annual Report along with Audited Accounts and Review of the working of the Cotton Corporation of India Limited, Mumbai, for the year 1999-2000 (XI, 30-11-2000) 249
- Annual Report along with Audited Accounts and review of the working of the CPR Environmental Education Centre, Chennai, 1999-2000 (XIII, 18-12-2000) 282
- Annual Report along with Audited Accounts and Review of the working of the Dredging Corporation of India Limited, New Delhi for the year 1999-2000 (XI, 30-11-2000) 251
- Annual Report along with Audited Accounts and Review of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 1999-2000 (XI, 30-11-2000) 248
- Annual Report along with Audited Accounts and Review of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 1997-98 (XII, 04-12-2000) 306
- Annual Report along with Audited Accounts and Review of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 1998-99 (XII, 04-12-2000) 306
- Annual Report along with Audited Accounts and Review of the working of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1999-2000 (XII, 04-12-2000) 307

Annual Report along with Audited Accounts and Review of the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1999-2000
(XII, 04-12-2000) 307

Annual Report along with Audited Accounts and Review of the working of the Nepa Limited, Nepa Nagar, for the year 1999-2000
(XII, 15-12-2000) 271-272

Annual Report along with Audited Accounts and Review of the working of the Paddy Processing Research Centre, Thanjavur, for the year 1999-2000
(XII, 04-12-2000) 308

Annual Report along with Audited Accounts and Review of the working of the Seamen's Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 1999-2000
(XI, 23-11-2000) 381

Annual Report along with Audited Accounts and working of the Broadcast Engineering Consultants India Limited, Noida, for the year 1999-2000
(XI, 1-12-2000) 295

Annual Report along with Audited Accounts under sub-section (4) of section 23 and sub section (3) of section 24 of the Telecom Regulatory Authority of India Act, 1997
(XIII, 18-12-2000) 283

Annual Report along with audited accounts, under sub-section(4) of sections 14 and 16 of the National Oil seeds and Vegetable Oils Development Board Act, 1983 and review of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1999-2000
(XIII, 18-12-2000) 291

Annual Report alongwith Audited Accounts and Review of the Spices Board Cochin, for the year 1999-2000
(XI, 1-12-2000) 298

Annual Report alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon of the Bharat Gold Mines Limited, Kolar Gold Fields 1999-2000
(XIII, 18-12-2000) 283

Annual Report alongwith Audited Accounts and Review of the working of Bharat Heavy Electricals Limited, New Delhi, for the year 1999-2000
(XI, 1-12-2000) 296-297

Annual Report alongwith Audited Accounts and Review of the working of National Bank for Agriculture and Rural Development, Mumbai, for the year 1999-2000
(XI, 1-12-2000) 316-317

Annual Report alongwith Audited Accounts and Review of the Working of National Co-operative Consumers Federation of India Limited, New Delhi, for the year 1999-2000
(XI, 1-12-2000) 295-296

Annual Report alongwith Audited Accounts and Review of the working of the Andrew Yule and Company Limited Calcutta, for the year 1999-2000
(XI, 1-12-2000) 297

Annual Report alongwith Audited Accounts and Review of the working of the Bharat Earth Movers Limited, Bangalore, for the year 1999-2000
(XI, 23-11-2000) 381

Annual Report alongwith Audited Accounts and Review of the working of the Bharat Electronics Limited, Bangalore, for the year 1999-2000
(XI, 23-11-2000) 381

- Annual Report alongwith Audited Accounts and review of the working of the Hindustan Paper Corporation, Limited, New Delhi, for the year 1999-2000**
(XI, 1-12-2000) 297
- Annual Report alongwith Audited accounts and Review of the working of the India Tea and Restaurants Limited Mumbai, for the year 1999-2000**
(XI, 1-12-2000) 298
- Annual Report alongwith Audited Accounts and Review of the working of the National Instruments Limited, Calcutta for the year 1999-2000**
(XI, 1-12-2000) 297-298
- Annual Report alongwith Audited Accounts and review of the working of the Rehabilitation Industries Corporation Limited Calcutta for the year 1999-2000**
(XI, 1-12-2000) 297
- Annual Report and Action Taken Report on the Recommendation made by the National Commission for Backward Classes in the Annual Report for the years 1993-94 and 1994-95**
(XIII, 20-12-2000) 359
- Annual Report and Action Taken Report on the Recommendation made by the National Commission for Backward Classes for the years 1993-94 and 1994-95**
(XIII, 20-11-2000) 359
- Annual Report and Annual Accounts together with Audit Report and Review of the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1999-2000**
(XII, 04-12-2000) 307-308
- Annual Report and Audit Accounts of the IBP Company Limited including its subsidiary, Calcutta, for the year 1999-2000**
(XIII, 21-12-2000) 196
- Annual Report and Audited Accounts of Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur for 1999-2000**
(XIII, 18-12-2000) 284
- Annual Report and Audited Accounts of the Construction Industry Development Council, New Delhi for the year 1998-99 and 1999-2000**
(XI, 22-11-2000) 332
- Annual Report and Review of the working of Central Pollution Control Board, Delhi, for the year 1999-2000**
(XIII, 21-12-2000) 191
- Annual Report and review of the working of the Energy Management Centre, 1999-2000**
(XIII, 18-12-2000) 290
- Annual Report and review of the working of the National Power Training Institute for the year 1999-2000**
(XIII, 18-12-2000) 289-90
- Annual Report and Review of the working of the Raman Research Institute, Bangalore, for the year 1999-2000**
(XII, 13-12-2000) 649
- Annual Report Audited Accounts and Review of the working of the Central Council of Indian Medicine, New Delhi for the year 1998-99**
(XI, 29-11-2000) 401
- Annual Report Audited Accounts and Review of the working of the Central Ware-housing Corporation, New Delhi, for the year 1999-2000**
(XII, 15-12-2000) 271
- Annual Report of the Committee on Fiscal Responsibility Legislation**
(XIII, 22-12-2000) 258

- Annual Report of the Comptroller and Auditor General of India Union Government (Scientific Department) (No. 5A of 2000)-Ganga Action Plan, for the year ended the March, 2000 (XIII, 22-12-2000) 258-259
- Annual Report of the North-Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1999-2000, alongwith Audited Accounts (XII, 04-12-2000) 308
- Annual Report pertaining to the execution of the Provision of the Monopolies and Restrictive Trade Practices Act, 1969 for 1 January, 1999 to 31 December, 1999 (XIII, 21-12-2000) 193
- Annual Report, Audited Accounts and Reivew by the Government of the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1998-99 (XI, 27-11-2000) 354
- Annual Report, Audited Accounts and Review by the Government of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1983-84 (XI, 27-11-2000) 354
- Annual Report, Audited Accounts and Review of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1999-2000 (XII, 13-12-2000) 647
- Annual Report, Annual Accounts and Review of the working of the Central Institute of Buddhist Studies, Leh Ladakh, for the year 1998-99 (XII, 14-12-2000) 257
- Annual Report, Annual Accounts and Review of the working of the Central Institute of Buddhist Studies, Leh Ladakh, for the year 1997-98, 1999-2000 (XII, 14-12-2000) 256-257
- Annual Report, Annual Accounts and Review of the working of the Centre for Development Economics, New Delhi, for the year 1999-2000 (XII, 15-12-2000) 281
- Annual Report, Annual Accounts and Review of the working of the Indian Institue of Technology, Chennai for the year 1999-2000 (XII, 05-12-2000) 234
- Annual Report, Annual Accounts and Review of the working of the Indian Statistical Institute, Calcutta, for the year 1999-2000 (XII, 13-12-2000) 634
- Annual Report, Annual Accounts and Review of the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1998-99 (XII, 13-12-2000) 642
- Annual Report, Annual Accounts, Audit Report and Review of the working of the Natioanal Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1999-2000 (XI, 27-11-2000) 353
- Annual Report, Annual Accounts, Audit Report and Review of the working of the National Cooperative Agriculture and Rural Development Banks Federation Limited, Mumbai, for the year 1999-2000 (XI, 27-11-2000) 352-353
- Annual Report, Annual Accounts, Audit Report and Review of the working of the National Council for Cooperative Training, New Delhi for the year 1999-2000 (XIII, 18-12-2000) 291
- Annual Report, Annual Accounts and Review of the working of the Banaras Hindu University, for the year 1998-99 (XII, 13-12-2000) 625

- Annual Report, Annual Review and Audited Accounts of the Central Electronics Limited, New Delhi for the Year 1999-2000
(XIII, 19-12-2000) 317
- Annual Report, Annual Review and Audited Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1999-2000
(XIII, 19-12-2000) 315-316
- Annual Report, Annual Review and Audited Accounts of the National Cooperative Housing Federation of India, New Delhi, for the year 1999-2000
(XIII, 19-12-2000) 316
- Annual Report, Audit Accounts and Review of the working of the Oil Industry Development Board for the year 1999-2000
(XIII, 21-12-2000) 196
- Annual Report, Audit Accounts and Review of the working of Hindustan Petroleum Corporation Limited, Mumbai for the year 1999-2000
(XIII, 21-12-2000) 200
- Annual Report, Audit Accounts and Review of the working of Indian Oil Corporation Limited, Mumbai for the year 1999-2000
(XIII, 21-12-2000) 200
- Annual Report, Audit Accounts and Review of the working of Ircon International Limited New Delhi, for the year 1999-2000
(XIII, 21-12-2000) 191
- Annual Report, Audit Accounts and Review of the working of Mineral Exploration Corporation Limited, Nagpur, for the year 1999-2000
(XIII, 21-12-2000) 196
- Annual Report, Audit Accounts and Review of the working of MSTC Limited, Calcutta for the year 1999-2000
(XIII, 21-12-2000) 195
- Annual Report, Audit Accounts and Review of the working of National Jute Manufactures Corporation Limited, Calcutta for the year 1998-1999
(XIII, 21-12-2000) 197
- Annual Report, Audit Accounts and Review of the working of North Eastern Handicraft and Handlooms Development Corporation Limited, Shillong for the year 1999-2000
(XIII, 21-12-2000) 197
- Annual Report, Audit Accounts and Review of the working of Oil India Limited, Dibrugarh, for the year 1999-2000
(XIII, 21-12-2000) 201
- Annual Report, Audit Accounts and Review of the working of Rail India Technical and Economic Services Limited, New Delhi for the year 1999-2000
(XIII, 21-12-2000) 192
- Annual Report, Audit Accounts and Review of the working of the Biecco Lawrie Limited, Calcutta for the year 1999-2000
(XIII, 21-12-2000) 196
- Annual Report, Audit Accounts and Review of the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1999-2000
(XIII, 21-12-2000) 195
- Annual Report, Audit Accounts and Review of the working of the Central Cottage Industries Corporation of India Limited, New Delhi for the year 1999-2000
(XIII, 21-12-2000) 197

- Annual Report, Audit Accounts and Review of the working of the Chennai Petroleum Corporation Limited, Chennai, for the year 1999-2000 (XIII, 21-12-2000) 201
- Annual Report, Audit Accounts and Review of the working of the Goa Shipyārd Limited, Goa for the year 1999-2000 (XIII, 21-12-2000) 192
- Annual Report, Audit Accounts and Review of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1999-2000 (XIII, 21-12-2000) 197
- Annual Report, Audit Accounts and Review of the working of the National Backward Classes Finance and Development Corporation, New Delhi for the year 1999-2000 (XIII, 21-12-2000) 194
- Annual Report, Audit Accounts and Review of the working of the National Minorities Development and Finance Corporation, New Delhi for the year 1999-2000 (XIII, 21-12-2000) 195
- Annual Report, Audit Accounts and Review of the working of the Oil and Natural Gas Corporation Limited, New Delhi for the year 1999-2000 (XIII, 21-12-2000) 200-201
- Annual Report, Audit Report and Review of the working of the Indian National Academy of Engineering, New Delhi, for the year 1999-2000 (XII, 13-12-2000) 649
- Annual Report, Audited Accounts and Review of the Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh, for the year 1999-2000 (XIII, 20-12-2000) 356
- Annual Report, Audited Accounts of the working of the UCO Bank for the year 1999-2000 (XIII, 22-12-2000) 257
- Annual Report, Audited Accounts & Review of the working of Railway Sports Promotion Board, New Delhi, for the year 1999-2000 (XIII, 21-12-2000) 192
- Annual Report, Audited Accounts & Review of the working of the Indian Railway Welfare Organisation, New Delhi for the year 1999-2000 (XIII, 21-12-2000) 192
- Annual Report, Audited Accounts & Review of the working of the Kandla Dock Labour Board for the year 1999-2000 (XIII, 21-12-2000) 203
- Annual Report, Audited Accounts & Review of the working of the Madras Dock Labour Board for the year 1999-2000 (XIII, 21-12-2000) 203
- Annual Report, Audited Accounts & Review of the working of the Visakhapatnam Dock Labour Board for the year 1999-2000 (XIII, 21-12-2000) 203
- Annual Report, Audited Accounts and Review of the working of the C.M.C. Limited, New Delhi for the year 1999-2000 (XIII, 20-12-2000) 352
- Annual Report, Audited Accounts and Review of the working of the Oriental Insurance Company Limited, New Delhi for the year 1999-2000 (XIII, 22-12-2000) 255
- Annual Report, Audited Accounts and Review by the Government of the working of the Jammu and Kashmir State Agro Industries Development

- Corporation Limited, Srinagar, for the year 1982-83
(XI, 27-11-2000) 353
- Annual Report, Audited Accounts and Review by the Government of the working of the Tamil Nadu Agro Industries Development Corporation Limited Chennai for the year 1998-1999
(XI, 27-11-2000) 353
- Annual Report, Audited Accounts and Review for the Population Research Centre, Shimla, for the year 1999-2000
(XIII, 20-12-2000) 358
- Annual Report, Audited Accounts and Review of working of the Salim Ali Centre of Ornithology and Natural History, Coimbatore for 1999-2000
(XIII, 18-12-2000) 282
- Annual Report, Audited Accounts and Review of All India Council for Technical Education, New Delhi, for the year 1998-99
(XI, 28-11-2000) 303
- Annual Report, Audited Accounts and Review of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1999-2000
(XIII, 22-12-2000) 248
- Annual Report, Audited Accounts and Review of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 1999-2000
(XIII, 22-12-2000) 244
- Annual Report, Audited Accounts and Review of the Antrix Corporation Limited, Bangalore for the year 1999-2000
(XIII, 20-11-2000) 361
- Annual Report, Audited Accounts and Review of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1999-2000
(XIII, 20-12-2000) 358
- Annual Report, Audited Accounts and Review of the Atomic Energy Education Society, Mumbai, for the year 1999-2000
(XIII, 20-11-2000) 362
- Annual Report, Audited Accounts and Review of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1999-2000
(XIII, 20-11-2000) 362
- Annual Report, Audited Accounts and Review of the Central Council of Indian Medicine, New Delhi, for the year 1997-98
(XI, 29-11-2000) 401-406
- Annual Report, Audited Accounts and Review of the Central Footwear Training Institute, Chennai, for the year 1999-2000
(XIII, 20-11-2000) 364
- Annual Report, Audited Accounts and Review of the Central Government Employees' Consumers Cooperative Society Limited (Kendriya Bhandar) for the year 1999-2000
(XIII, 20-11-2000) 364-365
- Annual Report, Audited Accounts and Review of the Central Tibetan Schools Administration, New Delhi, for the year 1998-99
(XIII, 22-12-2000) 243
- Annual Report, Audited Accounts and Review of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1999-2000
(XIII, 22-12-2000) 249
- Annual Report, Audited Accounts and Review of the Cycle Corporation of India Limited, Calcutta, for the year 1999-2000
(XIII, 22-12-2000) 239-240

- Annual Report, Audited Accounts and Review of the Electronics Research and Network, New Delhi, for the year 1999-2000
(XIII, 20-12-2000) 354
- Annual Report, Audited Accounts and Review of the Electronics Service and Training Centre, Nainital, for the year 1999-2000
(XIII, 20-11-2000) 364
- Annual Report, Audited Accounts and Review of the Employees' Provident fund Organisation, New Delhi, for the year 1999-2000
(XIII, 20-11-2000) 370
- Annual Report, Audited Accounts and Review of the Engineering Export Promotion Council, Calcutta, for the year 1999-2000
(XIII, 22-12-2000) 249
- Annual Report, Audited Accounts and Review of the Grih Kalyan Kendra, New Delhi, for the year 1999-2000
(XIII, 20-11-2000) 364
- Annual Report, Audited Accounts and Review of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 1999-2000
(XIII, 22-12-2000) 244
- Annual Report, Audited Accounts and Review of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1999-2000
(XIII, 20-11-2000) 370
- Annual Report, Audited Accounts and Review of the Hindustan Photo films, Ooty, for the year 1999-2000
(XIII, 22-12-2000) 240
- Annual Report, Audited Accounts and Review of the Indian Institute of Entrepreneurship, Guwahati, for the year 1999-2000
(XIII, 20-11-2000) 366
- Annual Report, Audited Accounts and Review of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1995-96
(XIII, 20-11-2000) 370
- Annual Report, Audited Accounts and Review of the Indian Rare Earths Limited, Mumbai for the year 1999-2000
(XIII, 20-11-2000) 361
- Annual Report, Audited Accounts and Review of the Institute for the Physically Handicapped, New Delhi, for the year 1998-99
(XIII, 20-11-2000) 359
- Annual Report, Audited Accounts and Review of the Institute of Mathematical Sciences, Chennai, for the year 1999-2000
(XIII, 20-11-2000) 363
- Annual Report, Audited Accounts and Review of the Institute of Physics, Bhubaneswar, for the year 1999-2000
(XIII, 20-11-2000) 365
- Annual Report, Audited Accounts and Review of the Instrumentation Limited Kota, for the year 1999-2000
(XIII, 22-12-2000) 240
- Annual Report, Audited Accounts and Review of the International Institute for Population Sciences, Mumbai, for the year 1999-2000
(XIII, 20-11-2000) 369
- Annual Report, Audited Accounts and Review of the Jawaharlal Nehru university, New Delhi, for the year 1998-99
(XIII, 22-12-2000) 245
- Annual Report, Audited Accounts and Review of the Kalakshetra Foundation, Chennai, for the year 1999-2000
(XIII, 22-12-2000) 237

- Annual Report, Audited Accounts and Review of the Karnataka Mahila Samakhya Society, Bangalore, for the year 1999-2000
(XIII, 22-12-2000) 246
- Annual Report, Audited Accounts and Review of the Karnataka Regional Engineering College, Surathkal, for the year 1999-2000
(XIII, 22-12-2000) 247
- Annual Report, Audited Accounts and Review of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1998-99
(XIII, 22-12-2000) 246
- Annual Report, Audited Accounts and Review of the Kerala Mahila Samakhya Society, Thiruvananthapuram, for the year 1999-2000
(XIII, 22-12-2000) 243
- Annual Report, Audited Accounts and Review of the Khadi and Village Industries Commissions, Mumbai, for the year 1999-2000
(XIII, 20-11-2000) 365
- Annual Report, Audited Accounts and Review of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 1999-2000
(XIII, 22-12-2000) 241
- Annual Report, Audited Accounts and Review of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1999-2000
(XIII, 22-12-2000) 238
- Annual Report, Audited Accounts and Review of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, of the year 1999-2000
(XIII, 20-11-2000) 363
- Annual Report, Audited Accounts and Review of the National Aluminium Company Limited, Bhubaneswar for the year 1999-2000
(XIII, 18-12-2000) 284
- Annual Report, Audited Accounts and Review of the National Book Trust India, New Delhi, for the year 1998-99
(XIII, 22-12-2000) 245
- Annual Report, Audited Accounts and Review of the National Council for Teacher Education, New Delhi for the year 1999-2000
(XIII, 22-12-2000) 243
- Annual Report, Audited Accounts and Review of the National Council of Educational Research and Training, for the year 1998-99
(XIII, 22-12-2000) 243
- Annual Report, Audited Accounts and Review of the National Federation of Fishermens Cooperatives Limited, New Delhi for the year 1999-2000
(XIII, 22-12-2000) 247
- Annual Report, Audited Accounts and Review of the National Film Development Corporation Limited, Mumbai, for the year 1999-2000
(XIII, 22-12-2000) 237
- Annual Report, Audited Accounts and Review of the National Foundation for Communal Harmony, New Delhi for the year 1997-98
(XIII, 22-12-2000) 236-237
- Annual Report, Audited Accounts and Review of the National Horticulture Board, Gurgaon, for the year 1999-2000
(XIII, 22-12-2000) 247
- Annual Report, Audited Accounts and Review of the National Institute for Visually Handicapped, Dehra Dun, for the year 1998-1999
(XIII, 20-11-2000) 359

- Annual Report, Audited Accounts and Review of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1998-99 (XIII, 22-12-2000) 246
- Annual Report, Audited Accounts and Review of the National Institute of Industrial Engineering, Mumbai, for the year 1998-99 (XIII, 22-12-2000) 245-246
- Annual Report, Audited Accounts and Review of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1998-1999 (XIII, 20-11-2000) 369
- Annual Report, Audited Accounts and Review of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1999-2000 (XIII, 20-11-2000) 366
- Annual Report, Audited Accounts and Review of the National MST Radar Facility, Godanki, for the year 1999-2000 (XIII, 20-11-2000) 365
- Annual Report, Audited Accounts and Review of the National Remote Sensing Agency, Hyderabad, for the year 1999-2000 (XIII, 20-11-2000) 366
- Annual Report, Audited Accounts and Review of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 1999-2000 (XIII, 20-12-2000) 358
- Annual Report, Audited Accounts and Review of the National Small Industries Corporation Limited, New Delhi, for the year 1999-2000 (XIII, 20-11-2000) 361-362
- Annual Report, Audited Accounts and Review of the National Water Development Agency, New Delhi, for the year 1999-2000 (XIII, 20-12-2000) 354
- Annual Report, Audited Accounts and Review of the North Eastern Hill University, Shillong, for the year 1999-2000 (XIII, 22-12-2000) 244-245
- Annual Report, Audited Accounts and Review of the Nuclear Power Corporation of India Limited, Mumbai, for the year 1999-2000 (XIII, 20-11-2000) 361
- Annual Report, Audited Accounts and Review of the of the working of the Centre for Liquid Crystal Research, Bangalore, for the year 1999-2000 (XII, 13-12-2000) 616
- Annual Report, Audited Accounts and Review of the of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 1999-2000 (XII, 13-12-2000) 629
- Annual Report, Audited Accounts and Review of the Pasteur Institute of India, Coonoor, for the year 1999-2000 (XIII, 20-11-2000) 369
- Annual Report, Audited Accounts and Review of the Physical Research Laboratory, Ahmedabad, for the year 1999-2000 (XIII, 20-11-2000) 365-366
- Annual Report, Audited Accounts and Review of the Plastics Export Promotion Council, Mumbai, for the year 1999-2000 (XIII, 22-12-2000) 249
- Annual Report, Audited Accounts and Review of the Polpulation Research Centre, Bhubaneshwar, for the year 1999-2000 (XIII, 20-12-2000) 355

- Annual Report, Audited Accounts and Review of the Population Research Centre, Bangalore, for the year 1999-2000**
(XIII, 20-12-2000) 355
- Annual Report, Audited Accounts and Review of the Population Research Centre, Baroda, for the year 1999-2000**
(XIII, 20-12-2000) 355
- Annual Report, Audited Accounts and Review of the Population Research Centre, Delhi, for the year 1999-2000**
(XIII, 20-12-2000) 356
- Annual Report, Audited Accounts and Review of the Population Research Centre, Dharwad, for the year 1999-2000**
(XIII, 20-12-2000) 357
- Annual Report, Audited Accounts and Review of the Population Research Centre, Hazratbal, for the year 1999-2000**
(XIII, 20-12-2000) 357-358
- Annual Report, Audited Accounts and Review of the Population Research Centre, Lucknow, for the year 1999-2000**
(XIII, 20-12-2000) 357
- Annual Report, Audited Accounts and Review of the Population Research Centre, Patna for the year 1999-2000**
(XIII, 20-12-2000) 357
- Annual Report, Audited Accounts and Review of the Population Research Centre, Pune, for the year 1999-2000**
(XIII, 20-12-2000) 357
- Annual Report, Audited Accounts and Review of the Population Research Centre, Panjab University, Chandigarh for the year 1999-2000**
(XIII, 20-12-2000) 355-356
- Annual Report, Audited Accounts and Review of the Population Research Centre, Sagar, for the year 1999-2000**
(XIII, 20-11-2000) 368-369
- Annual Report, Audited Accounts and Review of the Population Research Centre, Tamil Nadu, for the year 1999-2000**
(XIII, 20-12-2000) 357
- Annual Report, Audited Accounts and Review of the Population Research Centre, Thiruvananthapuram, for the year 1999-2000**
(XIII, 20-11-2000) 369
- Annual Report, Audited Accounts and Review of the Population Research Centre, Udaipur, for the year 1999-2000**
(XIII, 20-11-2000) 368
- Annual Report, Audited Accounts and Review of the Population Research Centre, Visakhapatnam, for the year 1999-2000**
(XIII, 20-11-2000) 368
- Annual Report, Audited Accounts and Review of the Regional Engineering College, Durgapur, for the year 1999-2000**
(XIII, 22-12-2000) 242
- Annual Report, Audited Accounts and Review of the Regional Engineering College, Kurukshetra, for the year 1999-2000**
(XIII, 22-12-2000) 242
- Annual Report, Audited Accounts and Review of the Regional Engineering College, Silchar, for the year 1999-2000**
(XIII, 22-12-2000) 243
- Annual Report, Audited Accounts and Review of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1999-2000**
(XIII, 22-12-2000) 242

- Annual Report, Audited Accounts and Review of the Scooters India Limited, Lucknow, for the year 1999-2000 (XIII, 22-12-2000) 240
- Annual Report, Audited Accounts and Review of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 353-354
- Annual Report, Audited Accounts and Review of the Software Technology Parks of India, New Delhi, for the year 1999-2000 (XIII, 20-12-2000) 353
- Annual Report, Audited Accounts and Review of the Sports Goods Export Promotion Council, New Delhi, for the year 1999-2000 (XIII, 22-12-2000) 249
- Annual Report, Audited Accounts and Review of the Tata Institute of Fundamental Research, Mumbai, for the year 1999-2000 (XIII, 20-11-2000) 363-364
- Annual Report, Audited Accounts and Review of the Tata Memorial Centre, Mumbai, for the year 1999-2000 (XIII, 20-11-2000) 362
- Annual Report, Audited Accounts and Review of the Tyre Corporation of India Limited, Calcutta, for the year 1999-2000 (XIII, 22-12-2000) 240
- Annual Report, Audited Accounts and Review of the Uranium Corporation of India Limited, Jaduguda, for the year 1999-2000 (XIII, 20-11-2000) 361
- Annual Report, Audited Accounts and Review of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 1999-2000 (XIII, 22-12-2000) 244
- Annual Report, Audited Accounts and Review of the Water and Power Consultancy Services India Limited, New Delhi, for the year 1999-2000 (XIII, 20-12-2000) 354
- Annual Report, Audited Accounts and Review of the working and activities of the Allahabad Bank for the year 1999-2000 (XIII, 22-12-2000) 256
- Annual Report, Audited Accounts and Review of the working of Cotton Textiles Export Promotion Council, Mumbai for the year 1999-2000 (XIII, 21-12-2000) 198
- Annual Report, Audited Accounts and Review of the working of the Nava Nalanda Mahavihara, Nalanda for the year 1999-2000 (XII, 14-12-2000) 258
- Annual Report, Audited Accounts and Review of the working of the Shipping Corporation of India Limited, Mumbai, for the year 1999-2000 (XII, 14-12-2000) 264-265
- Annual Report, Audited Accounts and Review of the working of the Aeronautical Development Agency, Bangalore, for the year 1999-2000 (XII, 14-12-2000) 259
- Annual Report, Audited Accounts and Review of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad for the year 1999-2000 (XIII, 21-12-2000) 198
- Annual Report, Audited Accounts and Review of the working of the All India Council for Technical Education, New Delhi for the year 1998-99 (XI, 28-11-2000) 304
- Annual Report, Audited Accounts and Review of the working of the All India

- Handloom Fabrics Marketing Co-operative Society India Limited, New Delhi, for the year, 1999-2000 (XII, 14-12-2000) 262
- Annual Report, Audited Accounts and Review of the working of the Antrix Corporation Limited, Bangalore, for the year 1999-2000 (XIII, 20-12-2000) 361
- Annual Report, Audited Accounts and Review of the working of the Apparel Export Promotion Council, New Delhi for the year 1999-2000 (XI, 30-11-2000) 250
- Annual Report, Audited Accounts and Review of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1998-99 (XII, 13-12-2000) 61—69
- Annual Report, Audited Accounts and Review of the working of the Atomic Energy Education Society, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 362
- Annual Report, Audited Accounts and Review of the working of the Bank of India for the year 1999-2000 (XIII, 22-12-2000) 256
- Annual Report, Audited Accounts and Review of the working of the Bank of Maharashtra for the year 1999-2000 (XIII, 22-12-2000) 256
- Annual Report, Audited Accounts and Review of the working of the Basic Chemicals Pharmaceuticals and Cosmetics Export Promotion Council, Mumbai, for the year 1999-2000 (XIII, 22-12-2000) 250
- Annual Report, Audited Accounts and Review of the working of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1999-2000 (XIII, 22-12-2000) 241
- Annual Report, Audited Accounts and Review of the working of the Bharat Dynamics Limited, Hyderabad for the year 1999-2000 (XI, 30-11-2000) 248
- Annual Report, Audited Accounts and Review of the working of the Bharat Leather Corporation Limited, Agra, for the year 1999-2000 (XIII, 22-12-2000) 240
- Annual Report, Audited Accounts and Review of the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1999-2000 (XII, 13-12-2000) 636
- Annual Report, Audited Accounts and Review of the working of the Bombay Textile Research Association, Mumbai for the year 1999-2000 (XIII, 21-12-2000) 198
- Annual Report, Audited Accounts and Review of the working of the Bureau of Indian Standards, New Delhi, for the year 1999-2000 (XIII, 22-12-2000) 259
- Annual Report, Audited Accounts and Review of the working of the Calicut Regional Engineering College, Calicut for the year 1999-2000 (XIII, 22-12-2000) 242
- Annual Report, Audited Accounts and Review of the working of the Cancer Institute, Chennai for the year 1999-2000 (XII, 13-12-2000) 642
- Annual Report, Audited Accounts and Review of the working of the Cashew Export Promotion Council of India, Kochi, for the year 1999-2000 (XII, 15-12-2000) 273
- Annual Report, Audited Accounts and Review of the working of the Central Civil Services Cultural and Sports

- Board, New Delhi, for the year 1999-2000
(XIII, 20-12-2000) 362
- Annual Report, Audited Accounts and Review of the working of the Central Government Employees Consumers Cooperative Society Limited (Kendriya Bhandar), for the year 1999-2000
(XIII, 20-12-2000) 364-365
- Annual Report, Audited Accounts and Review of the working of the Central Footwear Training Institute, Agra, for the year 1999-2000
(XII, 13-12-2000) 633
- Annual Report, Audited Accounts and Review of the working of the Central Footwear Training Institute, Chennai, for the year 1999-2000
(XIII, 20-12-2000) 364
- Annual Report, Audited Accounts and Review of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 1999-2000
(XII, 05-12-2000) 235
- Annual Report, Audited Accounts and Review of the working of the Central Institute of Tool Design, Hyderabad, for the year 1999-2000
(XI, 29-11-2000) 404
- Annual Report, Audited Accounts and Review of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 1999-2000
(XII, 13-12-2000) 643
- Annual Report, Audited Accounts and review of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1999-2000
(XII, 15-12-2000) 274-275
- Annual Report, Audited Accounts and Review of the working of the Central Tool Room and Training Centre, Calcutta for the year 1999-2000
(XII, 13-12-2000) 632
- Annual Report, Audited Accounts and Review of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 1999-2000
(XII, 13-12-2000) 633
- Annual Report, Audited Accounts and Review of the working of the Central Wool Development Board, Jodhpur for the year 1999-2000
(XIII, 21-12-2000) 199
- Annual Report, Audited Accounts and Review of the working of the Centre for Development of Glass Industry, Firozabad, for the year 1999-2000
(XII, 13-12-2000) 633
- Annual Report, Audited Accounts and Review of the working of the Centre for Electronics Design and Technology of India, New Delhi, for the year 1999-2000
(XII, 13-12-2000) 627
- Annual Report, Audited Accounts and Review of the working of the Centre for Materials for Electronics Technology, Pune, for the year 1999-2000
(XIII, 20-12-2000) 352
- Annual Report, Audited Accounts and Review of the working of the Coal India Limited, (Volume I and II) for the year 1999-2000
(XIII, 22-12-2000) 238
- Annual Report, Audited Accounts and Review of the working of the Council for Leather Exports, Chennai, for the year 1999-2000
(XII, 13-12-2000) 640
- Annual Report, Audited Accounts and Review of the working of the Council of Scientific and Industrial Research,

- New Delhi for the year 1998-1999
(XII, 05-12-2000) 233
- Annual Report, Audited Accounts and
Review of the working of the Delhi
Metro Rail Corporation Limited,
New Delhi for the year 1999-2000
(XII, 05-12-2000) 233
- Annual Report, Audited Accounts and
Review of the working of the
Department of Electronic
Accreditation of Computer Courses
Society, New Delhi, for the year
1999-2000
(XIII, 20-12-2000) 352
- Annual Report, Audited Accounts and
Review of the working of the
Electronics and Computer Software
Export Promotion Council, New Delhi,
for the year 1999-2000
(XII, 13-12-2000) 626
- Annual Report, Audited Accounts and
Review of the working of the
Electronics Research and
Development Centre of India,
New Delhi, for the year 1999-2000
(XIII, 20-12-2000) 352-353
- Annual Report, Audited Accounts and
Review of the working of the
Electronics Service and Training
Centre, Nainital, for the year 1999-2000
(XIII, 20-12-2000) 364
- Annual Report, Audited Accounts and
Review of the working of the
Employees Provident Fund
Organisation, New Delhi, for the year
1999-2000
(XIII, 20-12-2000) 370
- Annual Report, Audited Accounts and
Review of the working of the Engineers
India Limited, New Delhi, for the year
1999-2000
(XII, 14-12-2000) 261
- Annual Report, Audited Accounts and
Review of the working of the Export
Credit Guarantee Corporation of India
Limited, Mumbai, for the year 1999-
2000
(XIII, 22-12-2000) 248
- Annual Report, Audited Accounts and
Review of the working of the Export
Promotion Council for Handicrafts,
New Delhi, for the year 1999-2000
(XIII, 21-12-2000) 199
- Annual Report, Audited Accounts and
review of the working of the Fertilizer
Corporation of India Limited,
New Delhi, for the year 1999-2000
(XII, 13-12-2000) 638
- Annual Report, Audited Accounts and
Review of the working of the
Fertilizers and Chemicals Travancore
Limited, Kochi, for the year
1999-2000
(XII, 13-12-2000) 638
- Annual Report, Audited Accounts and
Review of the working of the Fragrance
and Flavour Development Centre,
Kannauj, for the year 1999-2000
(XII, 13-12-2000) 633
- Annual Report, Audited Accounts and
Review of the working of the Garden
Reach Shipbuilders and Engineers
Limited, Calcutta, for the year
1999-2000
(XII, 14-12-2000) 259
- Annual Report, Audited Accounts and
Review of the working of the Gas
Authority of India Limited, New Delhi,
for the year 1999-2000
(XII, 14-12-2000) 261
- Annual Report, Audited Accounts and
Review of the working of the Gem and
Jewellery Export Promotion Council,
Mumbai, for the year 1999-2000
(XIII, 22-12-2000) 250

- Annual Report, Audited Accounts and Review of the working of the Grih Kalyan Kendra, New Delhi, for the year 1999-2000
(XIII, 20-12-2000) 364
- Annual Report, Audited Accounts and Review of the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1999-2000
(XII, 13-12-2000) 642
- Annual Report, Audited Accounts and Review of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1999-2000
(XIII, 22-12-2000) 239
- Annual Report, Audited Accounts and Review of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 1999-2000
(XII, 14-12-2000) 260
- Annual Report, Audited Accounts and Review of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1999-2000
(XII, 13-12-2000) 638-39
- Annual Report, Audited Accounts and Review of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1999-2000
(XIII, 20-12-2000) 370
- Annual Report, Audited Accounts and Review of the working of the Hindustan Organic Chemicals Limited, Rajgad, for the year 1999-2000
(XIII, 22-12-2000) 248
- Annual Report, Audited Accounts and Review of the working of the Hindustan Salts Limited, Jaipur, for the year 1999-2000
(XIII, 22-12-2000) 239
- Annual Report, Audited Accounts and Review of the working of the Hindustan Shipyard Limited, Vishakapatnam, for the year 1999-2000
(XII, 14-12-2000) 265
- Annual Report, Audited Accounts and Review of the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1999-2000
(XII, 14-12-2000) 265
- Annual Report, Audited Accounts and Review of the working of the Hospital Service Consultancy Corporation (India) Limited, Delhi, for the year 1999-2000
(XIII, 22-12-2000) 251
- Annual Report, Audited Accounts and Review of the working of the Indian Academy of Sciences, Bangalore, for the year 1999-2000
(XII, 13-12-2000) 648
- Annual Report, Audited Accounts and Review of the working of the Indian Council for Research on International Economic Relations, New Delhi, for the year 1999-2000
(XII, 15-12-2000) 282
- Annual Report, Audited Accounts and Review of the working of the Indian Diamond Institute, Surat, for the year 1999-2000
(XIII, 22-12-2000) 250
- Annual Report, Audited Accounts and Review of the working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1999-2000
(XII, 13-12-2000) 639
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 1999-2000
(XIII, 20-12-2000) 366

- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1999-2000 (XII, 15-12-2000) 273-74
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Geomagnetism, Mumbai, for the year 1999-2000 (XII, 13-12-2000) 648
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Public Administration, New Delhi, for the years 1999-2000 (XI, 29-11-2000) 404
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1999-2000 (XII, 13-12-2000) 648
- Annual Report, Audited Accounts and Review of the working of the Indian Investment centre, New Delhi, for the year 1999-2000 (XIII, 22-12-2000) 260
- Annual Report, Audited Accounts and Review of the working of the Indian Jute Industries Research Association, Calcutta for the year 1999-2000 (XIII, 21-12-2000) 197
- Annual Report, Audited Accounts and Review of the working of the Indian Law Institute, New Delhi, for the year 1999-2000 (XIII, 21-12-2000) 194
- Annual Report, Audited Accounts and Review of the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1995-96 (XIII, 20-12-2000) 370
- Annual Report, Audited Accounts and Review of the working of the Indian National Science Academy, New Delhi, for the year 1999-2000 (XII, 13-12-2000) 649
- Annual Report, Audited Accounts and Review of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1999-2000 (XII, 14-12-2000) 258
- Annual Report, Audited Accounts and Review of the working of the Indian Rare Earths Limited, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 361
- Annual Report, Audited Accounts and Review of the working of the Indian School of Mines, Dhanbad, for the year 1998-99 (XIII, 22-12-2000) 241
- Annual Report, Audited Accounts and Review of the working of the Indian Science Congress Association, Calcutta, for the year 1999-2000 (XII, 13-12-2000) 647
- Annual Report, Audited Accounts and Review of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 1999-2000 (XIII, 21-12-2000) 200
- Annual Report, Audited Accounts and Review of the working of the Indian Trade Promotion Organisation, New Delhi, for the year 1999-2000 (XII, 13-12-2000) 640
- Annual Report, Audited Accounts and Review of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1999-2000 (XII, 13-12-2000) 649-50
- Annual Report, Audited Accounts and Review of the working of the Indo-Danish Tool Room, Jamshedpur, for the years 1999-2000 (XII, 13-12-2000) 632

- Annual Report, Audited Accounts and Review of the working of the Indo-German Tool Room, Ahmedabad, for the year 1999-2000 (XI, 29-11-2000) 405
- Annual Report, Audited Accounts and Review of the working of the Indo-German Tool Room, Aurangabad, for the year 1999-2000 (XII, 13-12-2000) 633
- Annual Report, Audited Accounts and Review of the working of the Indo-German Tool Room, Indore, for the year 1999-2000 (XI, 29-11-2000) 404
- Annual Report, Audited Accounts and Review of the working of the Industrial Development Bank of India, Mumbai, for the year 1999-2000 (XIII, 22-12-2000) 255-256
- Annual Report, Audited Accounts and Review of the working of the Industrial Investment bank of India Limited, Calcutta, for the year 1999-2000 (XIII, 22-12-2000) 255
- Annual Report, Audited Accounts and Review of the working of the Institute for Advanced Research in Ayurveda, Jamnagar, for the year 1999-2000 (XII, 13-12-2000) 642-643
- Annual Report, Audited Accounts and Review of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1999-2000 (XII, 14-12-2000) 260
- Annual Report, Audited Accounts and Review of the working of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 364
- Annual Report, Audited Accounts and Review of the working of the Institute for Physically Handicapped, New Delhi, for the year 1998-99 (XIII, 20-12-2000) 359
- Annual Report, Audited Accounts and Review of the working of the Institute for Plasma Research, Gandhi Nagar, for the year 1999-2000 (XIII, 20-12-2000) 363
- Annual Report, Audited Accounts and Review of the working of the Institute of Mathematical Sciences, Chennai, for the year 1999-2000 (XIII, 20-12-2000) 363
- Annual Report, Audited Accounts and Review of the working of the Institute of Mathematical Sciences, Chennai, for the year 1999-2000 (XIII, 20-12-2000) 363
- Annual Report, Audited Accounts and Review of the working of the Institute of Physics, Bhubaneswar, for the year 1999-2000 (XIII, 20-12-2000) 365
- Annual Report, Audited Accounts and Review of the working of the International Centre for Alternative Dispute Resolution, New Delhi for the year 1999-2000 (XIII, 21-12-2000) 193
- Annual Report, Audited Accounts and Review of the working of the International Institute for Population Sciences, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 369
- Annual Report, Audited Accounts and Review of the working of the Jamia Millia Islamia, New Delhi, for the year 1998-99 (XIII, 22-12-2000) 244
- Annual Report, Audited Accounts and Review of the working of the Jawahar Institute of Mountaineering and Winter

- Sports, Arupahalgam, for the year 1999-2000.
(XII, 14-12-2000) 260
- Annual Report, Audited Accounts and Review of the working of the Jute Manufactures Development Council, Calcutta for the year 1999-2000
(XIII, 21-12-2000) 199
- Annual Report, Audited Accounts and Review of the working of the Khadi and village Industries Commissions, Mumbai, for the year 1999-2000
(XIII, 20-12-2000) 365
- Annual Report, Audited Accounts and Review of the working of the Kochi Refineries Limited, Ernakulam, for the year 1999-2000
(XII, 14-12-2000) 263
- Annual Report, Audited Accounts and Review of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1999-2000
(XII, 14-12-2000) 259
- Annual Report, Audited Accounts and Review of the working of the Krishak Bharati Cooperative Limited, New Delhi for the year 1999-2000
(XII, 05-12-2000) 235
- Annual Report, Audited Accounts and Review of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1999-2000
(XII, 13-12-2000) 635
- Annual Report, Audited Accounts and Review of the working of the Life Insurance Corporation of India for the year 1999-2000
(XIII, 22-12-2000) 258
- Annual Report, Audited Accounts and Review of the working of the Madras Fertilizers Limited, Chennai, for the year 1999-2000
(XII, 13-12-2000) 639
- Annual Report, Audited Accounts and Review of the working of the Man Made Textiles Research Association, Surat, for the year 1999-2000
(XII, 13-12-2000) 637
- Annual Report, Audited Accounts and Review of the working of the Manganese Ore (India) Limited, Nagpur, for the year 1999-2000
(XII, 05-12-2000) 234
- Annual Report, Audited Accounts and Review of the working of the Marine Products Export Development Authority, Kochi, for the year 1999-2000.
(XIII, 22-12-2000) 249
- Annual Report, Audited Accounts and Review of the working of the Mazagon Dock Limited, Mumbai, for the year 1999-2000.
(XII, 14-12-2000) 259
- Annual Report, Audited Accounts and Review of the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1999-2000.
(XIII, 22-12-2000) 238-239
- Annual Report, Audited Accounts and Review of the working of the Mishra Dhatu Nigam Limited, Hyderabad, 1999-2000
(XI, 30-11-2000) 248
- Annual Report, Audited Accounts and Review of the working of the National Ship Design and Research Centre, Vishakhapatnam, for the year 1997-98.
(XII, 13-12-2000) 650
- Annual Report, Audited Accounts and Review of the working of the National Academy of Sciences, India, Allahabad, for the year 1999-2000
(XII, 13-12-2000) 647

- Annual Report, Audited Accounts and Review of the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1999-2000**
(XII, 13-12-2000) 640
- Annual Report, Audited Accounts and Review of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 1999-2000**
(XIII, 22-12-2000) 239
- Annual Report, audited Accounts and Review of the working of the National Centre for Plant Genome Research, New Delhi, for the year 1999-2000**
(XIII, 22-12-2000) 260
- Annual Report, Audited Accounts and Review of the working of the National Council of Applied Economics Research, New Delhi, for the year 1999-2000**
(XII, 15-12-2000) 281
- Annual Report, Audited Accounts and Review of the working of the National Fertilizers Limited, New Delhi, for the year 1999-2000**
(XII, 13-12-2000) 638
- Annual Report, Audited Accounts and Review of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 1999-2000**
(XII, 14-12-2000) 261-262
- Annual Report, Audited Accounts and Review of the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1999-2000**
(XII, 13-12-2000) 636
- Annual Report, Audited Accounts and Review of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 1999-2000**
(XIII, 20-12-2000) 352
- Annual Report, Audited Accounts and Review of the working of the National Institute of Hydrology, Roorkee, for the year 1999-2000**
(XII, 13-12-2000) 628
- Annual Report, Audited Accounts and Review of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1998-99**
(XII, 13-12-2000) 630
- Annual Report, Audited Accounts and Review of the working of the National Institute for Visually Handicapped, Dehra Dun for the year 1998-99**
(XIII, 20-12-2000) 359
- Annual Report, Audited Accounts and Review of the working of the National Institute of Design, Ahmedabad, for the year 1999-2000**
(XII, 13-12-2000) 643
- Annual Report, Audited Accounts and Review of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1998-99**
(XIII, 20-12-2000) 369
- Annual Report, Audited Accounts and Review of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1999-2000**
(XIII, 22-12-2000) 255
- Annual Report, Audited Accounts and Review of the working of the National Institute of Rock Mechanics, Kolar Gold Fields for 1999-2000**
(XIII, 18-12-2000) 284-85
- Annual Report, Audited Accounts and Review of the working of the National Institute of Unani Medicine, Bangalore, for the year 1998-99**
(XII, 13-12-2000) 628
- Annual Report, Audited Accounts and Review of the working of the National**

- Insurance Company Limited, Calcutta, for the year 1999-2000 (XIII, 22-12-2000) 254-255
- Annual Report, Audited Accounts and Review of the working of the National MST Radar Facility, Godanki, for the year 1999-2000 (XIII, 20-12-2000) 365
- Annual Report, Audited Accounts and Review of the working of the National Productive Council, New Delhi, for the year 1999-2000 (XIII, 22-12-2000) 251-252
- Annual Report, Audited Accounts and Review of the working of the National Remote Sensing Agency, Hyderabad, for the year 1999-2000 (XIII, 20-12-2000) 366
- Annual Report, Audited Accounts and Review of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1999-2000 (XII, 14-12-2000) 265
- Annual Report, Audited Accounts and Review of the working of the National Small Industries Corporation Limited, New Delhi, for the year 1999-2000 (XIII, 20-12-2000) 361-362
- Annual Report, Audited Accounts and Review of the working of the New India Assurance Company Limited, Mumbai, for the year 1999-2000 (XIII, 22-12-2000) 255
- Annual Report, Audited Accounts and Review of the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1999-2000 (XII, 13-12-2000) 634
- Annual Report, Audited Accounts and Review of the working of the Northern India Textile Research Association, Ghaziabad for the year 1999-2000 (XIII, 21-12-2000) 199
- Annual Report, Audited Accounts and Review of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 1999-2000 (XIII, 20-12-2000) 361
- Annual Report, Audited Accounts and Review of the working of the Overseas Construction Council of India, Mumbai, for the year 1999-2000 (XIII, 22-12-2000) 250
- Annual Report, Audited Accounts and Review of the working of the PEC Limited, New Delhi, for the year 1999-2000 (XII, 15-12-2000) 272
- Annual Report, Audited Accounts and Review of the working of the Physical Research Laboratory Ahmedabad, for the year 1999-2000 (XIII, 20-12-2000) 365-366
- Annual Report, Audited Accounts and Review of the working of the Population Research Centre, Sagar, for the year 1999-2000 (XIII, 20-12-2000) 368-369
- Annual Report, Audited Accounts and Review of the working of the Population Research Centre, Thiruvananthapuram, Udaipur, Vishakapatnam, for the year 1999-2000 (XIII, 20-12-2000) 368-369
- Annual Report, Audited Accounts and Review of the working of the Powerloom Development and Export Promotion Council, Mumbai for the year 1999-2000. (XIII, 21-12-2000) 198
- Annual Report, Audited Accounts and Review of the working of the Process and Product Development Centre, Agra, for the year 1999-2000 (XI, 29-11-2000) 405

- Annual Report, Audited Accounts and Review of the working of the Process cum Product Development Centre, Meerut, for the year 1999-2000**
(XII, 13-12-2000) 632
- Annual Report, Audited Accounts and Review of the working of the Projects and Development India Limited, Sindri, for the year 1999-2000**
(XII, 13-12-2000) 639
- Annual Report, Audited Accounts and Review of the working of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1999-2000**
(XII, 13-12-2000) 639
- Annual Report, Audited Accounts and Review of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 1999-2000**
(XII, 13-12-2000) 638
- Annual Report, Audited Accounts and Review of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam for the year 1999-2000**
(XI, 28-11-2000) 303
- Annual Report, Audited Accounts and Review of the working of the Regional Cancer Centre, Thiruvananthapuram, for the year 1998-99**
(XII, 13-12-2000) 641
- Annual Report, Audited Accounts and Review of the working of the Regional Cancer Hospital and Research Institute, Gwalior, for the year 1999-2000**
(XII, 13-12-2000) 641-642
- Annual Report, Audited Accounts and Review of the working of the Regional Computer Centre, Chandigarh, for the year 1999-2000**
(XII, 13-12-2000) 627
- Annual Report, Audited Accounts and Review of the working of the Regional Computer Centre, Calcutta, for the year 1999-2000**
(XII, 13-12-2000) 626
- Annual Report, Audited Accounts and Review of the working of the Regional Engineering College, Hazratbal, for the year 1998-99**
(XII, 13-12-2000) 635
- Annual Report, Audited Accounts and Review of the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1999-2000**
(XIII, 20-12-2000) 362-363
- Annual Report, Audited Accounts and Review of the working of the Sambha Salts Limited, Jaipur, for the year 1999-2000**
(XIII, 22-12-2000) 239
- Annual Report, Audited Accounts and Review of the working of the Singareni Collieries Company Limited Kothagudam, for the year 1999-2000**
(XIII, 22-12-2000) 238
- Annual Report, Audited Accounts and Review of the working of the Small Industries Development Bank of India for the year 1999-2000**
(XIII, 22-12-2000) 258
- Annual Report, Audited Accounts and Review of the working of the Society for Electronics Test Engineering, New Delhi, for the year 1999-2000**
(XII, 13-12-2000) 626
- Annual Report, Audited Accounts and Review of the working of the South India Textile Research Association, Coimbatore, for the year 1999-2000**
(XIII, 21-12-2000) 198
- Annual Report, Audited Accounts and Review of the working of the Sri Saraswathi Grameen Bank, Adilabad, for the year ended on 31st March 2000**
(XIII, 22-12-2000) 258

- Annual Report, Audited Accounts and Review of the working of the State Bank of India, State Bank of Patiala, State Bank of Travancore and State Bank of Hyderabad for the year 1999-2000**
(XIII, 22-12-2000) 256
- Annual Report, Audited Accounts and Review of the working of the State Trading Corporation of India Limited, New Delhi, for the year 1999-2000**
(XII, 15-12-2000) 272-273
- Annual Report, Audited Accounts and Review of the working of the Synthetic and Art Silk Mills Research Association, Mumbai, for the year 1999-2000**
(XII, 13-12-2000) 637
- Annual Report, Audited Accounts and Review of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai for the year 1999-2000**
(XII, 14-12-2000) 262
- Annual Report, Audited Accounts and Review of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 1999-2000**
(XIII, 20-12-2000)
- Annual Report, Audited Accounts and Review of the working of the Tata Memorial Centre, Mumbai, for the year 1999-2000**
(XIII, 20-12-2000) 362
- Annual Report, Audited Accounts and Review of the working of the Textiles Committee, Mumbai for the year 1999-2000**
(XIII, 21-12-2000) 199
- Annual Report, Audited Accounts and Review of the working of the National Institutes of Rehabilitation Training and Research, Cuttack, for the year 1998-99**
(XII, 13-12-2000) 630
- Annual Report, Audited Accounts and Review of the working of the United India Insurance Limited, Chennai, for the year 1999-2000**
(XIII, 22-12-2000) 254
- Annual Report, Audited Accounts and Review of the working of the University of Delhi, Delhi, for the year 1997-98**
(XIII, 22-12-2000) 246-247
- Annual Report, Audited Accounts and Review of the working of the Uranium Corporation of India Limited., Jaduguda, for the year 1999-2000**
(XIII, 20-12-2000) 361
- Annual Report, Audited Accounts and Review of the working of the Vigyan Prasar, New Delhi, for the year 1999-2000**
(XII, 13-12-2000) 648
- Annual Report, Audited Accounts and Review of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year, 1999-2000**
(XII, 14-12-2000) 262
- Annual Report, Audited Accounts and Review of the working of the National Institute of small Industry Extension Training, Hyderabad, for the year 1999-2000**
(XIII, 20-12-2000) 366
- Annual Report, Audited Accounts and Review of the Working of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 1999-2000**
(XIII, 20-12-2000) 351
- Annual Report, Audited Accounts and Review the Centre for Development of Advanced Computing, Pune, for the year 1999-2000**
(XIII, 20-12-2000) 353
- Annual Report, Audited Accounts and Review the working of the New Delhi**

- Tuberculosis Centre, New Delhi, for the year 1999-2000
(XIII, 22-12-2000) 251
- Annual Report, Audited Accounts and Statement showing reasons for delay in laying the papers of the Sports Authority of India, New Delhi
(XIII, 18-12-2000) 285
- Annual Report, Audited Accounts of the Morarji Desai National Institute of Yoga, New Delhi, for the year 1998-99
(XIII, 22-12-2000) 251
- Annual Report, Audited Accounts of the working of the Canara Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Central Bank of India for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Indian Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Indian Overseas Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Punjab and Sind Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Punjab National Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Union Bank of India for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the United Bank of India for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts of the working of the Vijaya Bank for the year 1999-2000
(XIII, 22-12-2000) 257
- Annual Report, Audited Accounts Review of the working of the Fluid Control Research Institute, Palghat, for the year 1999-2000
(XIII, 22-12-2000) 241
- Annual Report, Audited Accounts, Review of the working of the Central Institute of Hand Tools, Jalandhar, for the year 1999-2000
(XI, 29-11-2000) 403
- Annual Report, Audited Accounts, Review of the working of the Central Tool Room, Ludhiana, for the year 1999-2000
(XI, 29-11-2000) 403-404
- Annual Report, Audited Accounts and Review of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 1999-2000
(XIII, 20-11-2000) 364
- Annual Report, Audited Accounts and Review of the National Centre for Software Technology, Mumbai, for the year 1999-2000
(XIII, 20-12-2000) 353
- Annual Report, Audited Accounts and Review of the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1999-2000
(XII, 13-12-2000) 624
- Annual Report, Review of the working of the Central Power Research Institute, Bangalore for the year 1999-2000, along with the Audited Accounts
(XIII, 18-12-2000) 290

- Annual Report, with Audited Accounts and Review of the working of the Wool Research Association, Thane, for the year 1999-2000**
(XII, 14-12-2000) 262
- Annual Report, Audited Accounts and Review of the Institute for Plasma Research, Gandhi Nagar, for the year 1999-2000**
(XIII, 20-11-2000) 363
- Annual Report, Audited Accounts and Review of the Saha Institute of Nuclear Physics, Calcutta, for the year 1999-2000**
(XIII, 20-11-2000) 362-363
- Annual Report, Audited Accounts and Review of the working of the Spices Trading Corporation Limited, Bangalore, for the year 1999-2000**
(XII, 15-12-2000) 273
- Annual Report, Audited Accounts and Review of the Indian Renewable Energy Development Agency Limited, New Delhi for 1999-2000**
(XIII, 18-12-2000) 285
- Annual Reports and Accounts of the Regional Rural Banks for the year ended on the 31st March, 2000**
(XII, 15-12-2000) 280-281
- Annual Reports Annual Accounts Audit Report and Accounts of the Regional Rural Banks for the year ended the 31st March, 2000**
(XI, 1-12-2000) 303—316
- Annual Reports, Audited Accounts and Review of the Working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1998-1999**
(XII, 13-12-2000) 624
- Apprenticeship (Amendment) Rules, 2000**
(XI, 29-11-2000) 405
- Audited Report of India Union Government (No. 7A of 2000) (Defence Services)—Review of Inventory management in Ordinance Services for the year ended the March, 2000**
(XIII, 22-12-2000) 259
- Central Road Fund Bill**
(XI, 27-11-2000) 368
- Central Road Fund Ordinance (St.)**
(XI, 27-11-2000) 368
- Central Silk Board General Provident Fund (Amendment) Rules, 2000**
(XII, 14-12-2000) 261
- Consolidated Review of the working of 196 Regional Rural Banks for the year ended 31st March, 2000**
(XII, 13-12-2000) 645
- Dadra and Nagar Haveli (Panchayats) (Election Procedure) Rules, 1995**
(XII, 5-12-2000) 233-234
- Dadra and Nagar Haveli District (Panchayat) (Meeting) Rules, 1996**
(XII, 5-12-2000) 234
- Forty-Ninth Annual Report of the Union Public Service Commission for the year 1998-99 and reasons for non-acceptance of the Advice of the Union Public Service Commission**
(XI, 29-11-2000) 404
- Indian Council of world Affairs Ordinance (St.)**
(XI, 27-11-2000) 368
- Indian Telegraph (Second Amendment) Rules, 2000 made under sub-section(5) of section 7 of the Indian Telegraph Act, 1985**
(XIII, 18-12-2000) 283
- Memorandum between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies for the year 2000-01**
(XIII, 21-12-2000) 192

- Memorandum of Understanding between the Hospital Services Consultancy Corporation (India) Limited and the Ministry of Health and Family Welfare for the year 2000-2001**
(XIII, 22-12-2000) 251
- Memorandum of understanding between the HTL Limited and the Department of Telecommunications for 2000-01**
(XIII, 18-12-2000) 294-95
- Memorandum of Understanding between the ITI Limited and the Department of Telecommunications for 2000-01**
(XIII, 18-12-2000) 295
- Memorandum of Understanding between the Mahanagar Telephone Nigam Limited and the Department of Telecom, for the year 2000-2001**
(XI, 27-11-2000) 354
- Memorandum of Understanding between the Mishra Dhatu Nigam Limited and Department of Defence Production and Supplies, Ministry of Defence Production and Supplies, Ministry of Defence for the year 2000-01**
(XI, 30-11-2000) 248
- National Legal Services Authority (Amendment) Rules, 2000**
(XII, 14-12-2000) 260
- Notificaiton under sub-section(1) of section 66 of the Goa, Daman and Diu Village Panchayats Regulations, 1962**
(XII, 05-12-2000) 234
- Notification under sub-section (2) of section 23 of the prevention of Food Adulteration Act, 1954**
(XI, 29-11-2000) 405-406
- Notification making certain amendments in the Central Motor Vehicles (Amendment) Rules, 1998**
(XIII, 18-12-2000) 287
- Notification No.GSR 71(E) under sub-section (4) of section 10 of the Lighthouse Act, 1927**
(XI, 30-11-2000) 250
- Notification of the Bureau of Indian Standards (Appointment, Terms and Conditions of Service of Director-General) (Amendment) Rules, 2000.**
(XIII, 22-12-2000) 259
- Notification regarding appointment of Additional Secretary in the Department of Commerce as the designated Authority for the purposes of the Customs Tariff (Identification, Assessment and Collection of Antidumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995**
(XIII, 22-12-2000) 254
- Notification seeking to extend the Company Law Settlement Scheme, 2000 under sub-section (3) of section 637 of the Companies Act 1956**
(XI, 30-11-2000) 248
- Notification under Life Insurance Corporation Act, 1956**
(XI, 1-12-2000) 301
- Notification under section 10 of the Customs Tariff Act, 1975**
(XII, 13-12-2000) 645
- Notification under section 101 A(8) (ii) of the Insurance Act 1938**
(XI, 1-12-2000) 299
- Notification under section 159 of the Customs Act, 1962**
(XI, 24-11-2000) 320—322
- Notification under section 26 of the Environment (Protection) Act, 1986**
(XI, 27-11-2000) 351—355
- Notification Under section 27 of the Insurance Regulatory Development Authority Act, 1999**
(XIII, 22-12-2000) 258
- Notification under section 33 of the National Council for Teacher Education Act, 1993**
(XIII, 22-12-2000) 247

- Notification under section 34 of the Prasar Bharati (Broadcasting Corporation of India), Act, 1990
(XI, 1-12-2000) 295
- Notification under section 35 of the General Insurance Business (Nationalisation) Act,
(XI, 1-12-2000) 299
- Notification under section 37 of the Telecom Regulatory Authority of India Act, 1997
(XI, 27-11-2000) 354-355
- Notification under section 41 of the Finance Act, 1979
(XI, 24-11-2000) 322
- Notification under section 50 of the National Dairy Development Board Act, 1987
(XII, 04-12-2000) 308
- Notification under Section 58 of the Delhi Development Act, 1957
(XI, 28-11-2000) 302
- Notification under section 6 of the Apprentices Act, 1961
(XI, 29-11-2000) 405
- Notification under section 63 of the Bihar Reorganisation Act, 2000
(XII, 13-12-2000) 627-628
- Notification under section 64 of the Uttar Pradesh Reorganisation Act, 2000
(XII, 13-12-2000) 628
- Notification under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948
(XIII, 19-12-2000) 318
- Notification under sub-section (2) of section 94 of the Uttar Pradesh Reorganisation Act, 2000
(XII, 13-12-2000) 650
- Notification under sub-section (1) of section 104 of the said Act
(XII, 04-12-2000) 307
- Notification under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957
(XI, 27-11-2000) 352
- Notification under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957
(XII, 13-12-2000) 627
- Notification under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985.
(XI, 22-11-2000) 329
- Notification under sub-section (1) of Section 3A of the Customs Tariff Act, 1975
(XI, 21-11-2000) 328
- Notification under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954
(XIII, 20-11-2000) 370
- Notification under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954
(XIII, 20-12-2000) 370
- Notification under sub-section (2H) of section 29B of the Industrial (Development and Regulation) Act, 1951
(XII, 15-12-2000) 274
- Notification under sub-section (3) of section 11B of the Industries (Development and Regulations) Act, 1951
(XII, 15-12-2000) 274
- Notification under sub-section (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982
(XI, 21-11-2000) 327

- Notification under sub-section (3) of section 13 of the Representation of the People Act, 1950
(XII, 13-12-2000) 625
- Notification under sub-section (3) of section 141 of the Border Security Force Act, 1968
(XII, 05-12-2000) 232
- Notification under sub-section (3) of section 25 of the Goa, Daman and Diu (Abolition of Proprietorship of Land in Diu) Act, 1971
(XII, 13-12-2000) 647
- Notification under sub-section (3) of section 39 of the Export-Import Bank of India Act, 1981
(XII, 15-12-2000) 278
- Notification under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993
(XI, 28-11-2000) 302
- Notification under sub-section (3) of section 44 of the Food Corporation Act, 1964
(XI, 1-12-2000) 296
- Notification under sub-section (3) of section 642 of the Companies Act, 1956
(XI, 30-11-2000) 249
- Notification under sub-section (3) of section 13 of the Central Silk Board Act, 1948
(XII, 13-12-2000) 637
- Notification under sub-section (30) of section 13 of the Governors (Emoluments, Allowances and Privileges Act, 1982
(XI, 21-1-2000) 327
- Notification under sub-section (4) of section 34 of the Reserve and Auxiliary Air Force Act, 1952
(XI, 23-11-2000) 380
- Notification under sub-section (5) of section 396 of the Companies Act, 1956
(XIII, 21-12-2000) 193
- Notification under sub-section (5) of section 45 of the Food Corporation Act, 1964
(XI, 1-12-2000) 296
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(XI, 21-11-2000) 327
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(XII, 15-12-2000) 274
- Notification under sub-section (7) of section 6A of the Inter State Water Disputes Act, 1956
(XII, 13-12-2000) 628
- Notification under sub-section (7) of Section 9A of the Customs Tariff Act, 1975
(XII, 15-12-2000) 280
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(XII, 05-12-2000) 235
- Notification under sub-section (2) of section 38 of the Central Excise Act, 1944
(XI, 24-11-2000) 319-320
- Notification under sub-section (3) of section 141 of the Border Security Force Act, 1968
(XIII, 22-12-2000) 236
- Notification under sub-section (3) of section 22 of the Cable Television Networks (Regulation Act, 1995
(XI, 24-11-2000) 315-316
- Notification under sub-section (3) of section 28 of the Public Debt Act, 1944
(XI, 24-11-2000) 322

- Notification under sub-section(7)of section 9A of the Customs and Tariff Act, 1975
(XI, 24-11-2000) 316-319
- Notifications under General Insurance (Business) Nationalisation Act, 1972
(XI, 1-12-2000) 301
- Notifications under section 159 of the Customs Act, 1962
(XI, 21-1-2000) 327
- Notifications under section 10 of National Highway Act, 1956
(XIII, 22-12-2000) 260
- Notifications under section 159 of the Customs Act, 1962
(XI, 21-11-2000) 327-328
- Notifications under section 159 of the Customs Act, 1962
(XI, 1-12-2000) 303
- Notifications under section 159 of the Customs Act, 1962
(XII, 13-12-2000) 644-645
- Notifications under section 204 of the Andaman and Nicobar Islands (Municipal) Regulation, 1994
(XII, 13-12-2000) 645-646
- Notifications under section 27 of the Insurance Regulatory and Development Authority Act, 1999
(XI, 1-12-2000) 299
- Notifications under section 296 of the Income-tax Act, 1961
(XIII, 22-12-2000) 252-253
- Notifications under section 31 of the Securities and Exchange Board of India Act, 1992
(XII, 15-12-2000) 279
- Notifications under sections 3 and 8 of the Recovery of Debts due to Banks and Financial Institutions Act, 1993
(XI, 1-12-2000) 302
- Notifications under sub-section (2) of section (3) of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987
(XII, 13-12-2000) 637
- Notifications under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954
(XII, 13-12-2000) 640-641
- Notifications under sub-section (2) of section 3 of the All India Services Act, 1951
(XIII, 20-12-2000) 360-361
- Notifications under sub-section (2) of section 3 of the All India Services Act, 1951
(XI, 29-11-2000) 402-403
- Notifications under sub-section (2) of Section 3 of the All India Services Act, 1951
(XII, 13-12-2000) 631-632
- Notifications under sub-section (2) of section 38 of the Central Excise Act, 1944
(XI, 1-12-2000) 300
- Notifications under sub-section (3) of section 114 of the Insurance Act, 1938
(XI, 1-12-2000) 299-300
- Notifications under sub-section (3) of section 15 of the Government Savings Bank Act, 1873
(XII, 15-12-2000) 279
- Notifications under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992
(XI, 28-11-2000) 302
- Notifications under sub-section (3) of section 36 of the Recovery of Debts due to Banks and Financial Institutions Act, 1993
(XI, 1-12-2000) 301

- Notifications under sub-section (4) of section 124 of the Major Port Trusts Act, 1963
(XII, 14-12-2000) 263-264
- Notifications under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980
(XIII, 22-12-2000) 254
- Notifications under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980
(XII, 15-12-2000) 275-278
- Notifications under sub-section (4) of section 50 of the State Bank of India Act, 1955
(XII, 15-12-2000) 278
- Notifications under sub-section (5) of section 17A of the General Insurance Business (Nationalisation) Act, 1972
(XII, 13-12-2000) 643-644
- Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955.
(XI, 1-12-2000) 298-299
- Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(XIII, 22-12-2000) 259
- Notifications under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980
(XI, 1-12-2000) 300
- Notifications under sub-section (7) of section 9A of the Customs Tariff Act, 1975
(XI, 1-12-2000) 303
- Notifications under sub-section(1) of section 28 of the Mines and Minerals (Development and Regulations) Act, 1957.
(XIII, 21-12-2000) 194
- Notifications under sub-section(2) of Section 3 of the All India Services Act, 1951
(XIII, 20-11-2000) 360-361
- Notifications under sub-section(4) of section 124 of the Major Port Trust Act, 1963
(XIII, 21-12-2000) 201-202
- Ordinance under article 123(2)(a) of the Constitution
(XI, 21-1-2000) 326-327
- Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995
(XII, 13-12-2000) 629
- Public Provident Fund (Amendment) Scheme, 2000
(XIII, 22-12-2000) 253
- Railway Claims Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2000
(XII, 14-12-2000) 258
- Railways Red Tariff Rules, 2000
(XII, 14-12-2000) 258
- Report of the Comptroller and Auditor General of India (No.3 of 2000) - Performance Appraisals for March, 1999, under article 151(1) of the Constitution
(XIII, 18-12-2000) 293
- Review, Annual Report and Audited Accounts of North Eastern Electric Power Corporation Limited, Shillong for the year 1999-2000
(XIII, 18-12-2000) 289
- Review, Annual Report, Audited Accounts and Review of Nathpa Jhakri Power Corporation Limited, New Shimla for the year 1999-2000
(XIII, 18-12-2000) 289

- Review, Audited Accounts and Annual Report of Mahanagar Telephone Nigam Limited, New Delhi (XIII, 18-12-2000) 294**
- Review, Annual Report along with audited accounts and comments of the Comptroller and Auditor General of the working of the Power Grid Corporation (XIII, 18-12-2000) 288**
- Review of the working of the National Hydroelectric Power Corporation Limited, Faridabad 1999-2000 (XIII, 18-12-2000) 289**
- Review of the working of the National institute for Training of Highway Engineers, New Delhi for the year 1999-2000 (XIII, 18-12-2000) 288**
- Review of the working of the North-Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1999-2000 (XII, 04-12-2000) 308**
- Review of the working of the Telecom Regulatory Authority of India, New Delhi for the year 1998-99 (XIII, 18-12-2000) 283**
- Review, Annual Report and Audited Accounts of the HTL Limited, Chennai for the year 1999-2000 (XIII, 18-12-2000) 294**
- Review, Annual Report and Audited Accounts of the ITI Limited, Bangalore for the year 1999-2000 (XIII, 18-12-2000) 294**
- Review, Annual Report and Audited Accounts of the working of the State Farms Corporation of India Limited, New Delhi for the year 1999-2000 (XIII, 18-12-2000) 290**
- Review, Annual Report and Audited Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur for the year 1999-2000 (XIII, 18-12-2000) 292**
- Review, Annual Report and Audited Accounts of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam for the year 1999-2000 (XI, 28-11-2000) 303**
- Review, Annual Report and Audited Accounts of the working of the National Seeds Corporation Limited, New Delhi for the year 1999-2000 (XIII, 18-12-2000) 291**
- Review, Annual Report of the Madhya Pradesh State Dairy Development Corporation along with audited accounts (XIII, 18-12-2000) 292**
- Review, Annual Report of the Telecommunications Consultants India Limited along with Audited Accounts (XIII, 18-12-2000) 293**
- Review, Annual Report of the Videsh Sanchar Nigam Limited, Mumbai along with Audited Accounts (XIII, 18-12-2000) 294**
- Showing Action taken by the Government on assurances, promises and undertakings given by the Ministers during the previous sessions of Eighth to Thirteenth Lok Sabha (XIII, 20-12-2000) 366-368**
- Statement regarding rejection of an Award given by the Board of arbitration under the joint consultative machinery and compulsory Arbitration for allowing special pay to Private Secretaries of the Central Secretarial Stenographers Services in the Ministries/Department (XI, 29-11-2000) 401-402**
- Statements showing action taken by the Government on assurances given by**

- the Ministers during the various sessions of Eighth to Thirteenth Lok Sabha: - Laid
(XI, 22-11-2000) 329-332
- The Central Road Fund Ordinance, 2000
(XI, 21-1-2000) 327
- The Central Road Fund Ordinance, 2000
(XI, 21-11-2000) 327
- The Indian Council of World Affairs Ordinance, 2000 promulgated by the President on the 1st September, 2000
(XI, 21-1-2000) 326
- The Municipal Solid Wastes (Management and Handling Rules, 2000 made under section 26 of the Environment (Protection) Act 1986
(XIII, 18-12-2000) 281
- The National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000 promulgated by the President on the 26th September, 2000
(XI, 21-1-2000) 326
- Thirteenth Valuation Report of the Life Insurance Corporation of India for the year ended the 31st March, 2000
(XI, 1-12-2000) 316
- PMGY**
- Drinking Water under PMGY
(XIII, 19-12-2000) 127
- PMGY**
(XII, 13-12-2000) 211-212
- Pradhan Mantri Gramodaya Yojana
(XI, 21-11-2000) 139-141
- PMRY**
- PMRY**
(XII, 13-12-2000) 333-337
- Allocation of Amount to States Under PMRY
(XII, 11-12-2000) 292-300
- Amount Provided to Bihar Under PMRY
(XII, 11-12-2000) 157-161
- Educated Unemployed Youth Under PMRY**
(XII, 11-12-2000) 215-216
(XI, 29-11-2000) 313-314
(XII, 13-12-2000) 437-439
- Misuse of Loan under PMRY**
(XI, 24-11-2000) 80-81
- Money Under PMRY**
(XIII, 20-12-2000) 186-187
- Persons benefited under PMRY**
(XIII, 20-12-2000) 76-79
- Small Scale Industries Under PMRY**
(XI, 22-11-2000) 209-210
- PoK**
- Highway for Linking PoK with Karakoram
(XIII, 21-12-2000) 23-24
- Police Forces**
- Complicity of Police in Crimes in Delhi
(XI, 21-11-2000) 174-178
- Corruption in Delhi Police
(XII, 5-12-2000) 84-85
- Delhi Police
(XIII, 19-12-2000) 54-56
- Delhi Police Personnel
(XIII, 19-12-2000) 92-93
- Delhi Traffic Police
(XIII, 19-12-2000) 239-240
- High Handedness by Police
(XIII, 19-12-2000) 197-204
- Network for Police Communication
(XIII, 19-12-2000) 20-26
- Patrolling by Delhi Police
(XI, 28-11-2000) 260

Recruitment of Constables in Delhi Police
(XIII, 19-12-2000) 211-212

Report on Funding of Delhi Police Force
(XIII, 19-12-2000) 247

Terrorists Freed from Police Custody in J&K
(XI, 30-11-2000) 59

Use of Excessive Powers by Police
(XIII, 19-12-2000) 215-216

Police Stations

Master Plan of Police spaces
(XI, 28-11-2000) 84-85

Police stations in Forest Areas
(XIII, 18-12-2000) 262

Policy Reforms Programmes

A.D.B. Loan for Policy Reforms Programmes
(XI, 24-11-2000) 53-54

Polio Eradication

Eradication of Polio
(XI, 22-11-2000) 127-128

IDA Aided Programme for Eradication of Polio
(XI, 22-11-2000) 43-44

National Polio Eradication Programme
(XI, 29-11-2000) 219-220

Polio eradication
(XIII, 20-12-2000) 91

Pulse Polio
(XII, 11-12-2000) 494-495

Pulse Polio Immunisation
(XIII, 20-12-2000) 92

Political Parties

Facilities to Political Parties
(XI, 23-11-2000) 189

Politicians

Cases Against Politicians
(XII, 11-12-2000) 508

Pollution

Air and Noise Pollution
(XI, 20-11-2000) 271-273

Air Pollution
(XIII, 18-12-2000) 144

Air pollution in Metropolitan Cities
(XI, 27-11-2000) 44-45

Anti-Pollution Devices
(XIII, 19-12-2000) 303-304

Assistance for Vehicular Pollution
(XI, 27-11-2000) 340-341

Checking of Pollution Level
(XI, 20-11-2000) 160

Chemical Pollution near Arabian Sea
(XIII, 19-12-2000) 48-49

Closure of BTPS due to Pollution
(XI, 20-11-2000) 100—102

Environmental Clearance to Varahi Project
(XII, 11-12-2000) 1061-1062

Fuel Standard Norms for Air Pollution Safety
(XII, 11-12-2000) 1117

Increase in Pollution due to Rashtriya Chemicals and Fertilizers Project
(XII, 13-12-2000) 97

Mixing of Methyl Tertiary in Petrol for Reducing Pollution
(XI, 23-11-2000) 88

Monitoring of air pollution in Metro Cities
(XIII, 18-12-2000) 261

Noise and Air Pollution
(XI, 27-11-2000) 287

Notification on Fixation on Noise Standards
(XI, 20-11-2000) 263-264

Polluted Water in Panipat
(XI, 20-11-2000) 286-287

Polluting Industries
(XII, 13-12-2000) 189—191

- Polluting Industries**
(XIII, 18-12-2000) 109
- Polluting Industries in Delhi**
(XI, 20-11-2000) 264-265
- Pollution by PSUs**
(XIII, 18-12-2000) 280-81
- Pollution due to Diesel**
(XIII, 21-12-2000) 20-23
- Pollution due to Hospital Wastes**
(XI, 20-11-2000) 300
- Pollution due to Petrol Vehicles**
(XII, 4-12-2000) 90-91
- Pollution free environment in Delhi**
(XII, 4-12-2000) 223
- Pollution in Damodar river**
(XII, 4-12-2000) 126
- Pollution in Delhi**
(XI, 27-11-2000) 212-213
- Pollution in Ganga River**
(XI, 27-11-2000) 252-253
- Pollution in Ganga River**
(XIII, 18-12-2000) 17
- Pollution in Gomti River**
(XI, 20-11-2000) 155-156
- Pollution in Metropolitan Cities**
(XI, 27-11-2000) 276-277
- Pollution in Moradabad City**
(XII, 11-12-2000) 1257-1258
- Pollution in Nainital Lake**
(XIII, 18-12-2000) 69
- Pollution in Ramganga river**
(XIII, 18-12-2000) 140
- Pollution in Rivers**
(XI, 20-11-2000) 40-42
- Pollution in Rivers**
(XI, 27-11-2000) 165-166
- Pollution in Rivers in Kerala**
(XI, 27-11-2000) 178-179
- Powers to Pollution Control Boards**
(XII, 11-12-2000) 1370-1372
- River Water Pollution**
(XII, 11-12-2000) 1161-1162
- Smoke pollution**
(XI, 27-11-2000) 111
- Strengthening of Pollution Control Boards**
(XIII, 18-12-2000) 235-36
- Vehicular Pollution**
(XII, 4-12-2000) 211
- Polnet Project**
- Polnet Project**
(XI, 28-11-2000) 145
- Polytechnics**
- Modernisation of Polytechnic Institutions in Bihar**
(XII, 05-12-2000) 99-100
- Modernisation of Polytechnics**
(XI, 21-11-2000) 160-161
- Upgradation of Polytechnic**
(XII, 13-12-2000) 253-256
- Pondicherry**
- Medical Colleges in Pondicherry**
(XII, 13-12-2000) 387-389
- Population**
- Ninth India Population Project**
(XII, 11-12-2000) 494
- Population Control**
(XII, 11-12-2000) 14-17
- Population Control**
(XI, 29-11-2000) 362-364
- Village/States/Union Territories Population.**
(XI, 28-11-2000) 295-298
- Population Commission**
- Population Commission**
(XII, 13-12-2000) 576
- Population Control**
- Checks on Population**
(XI, 22-11-2000) 275-276

- Population Control**
(XI, 22-11-2000) 192-200
- Population Policy**
- National Population Policy**
(XI, 29-11-2000) 245
- Population Policy**
(XI, 22-11-2000) 262-263
- Port(s)**
- Allotment of Land of RINL to A.P. Port**
(XI, 21-11-2000) 179-180
- Coal Transport Project at Paradeep Port**
(XI, 30-11-2000) 146
- Construction of Sea Wall and Break Tower at Paradeep Port**
(XI, 30-11-2000) 146-47
- Development of Indian Ports as per International Standard**
(XII, 14-12-2000) 35-36
- Development of Ports by European Commission**
(XI, 30-11-2000) 144-45
- Establishment of Greenfield Oil Refinery Project at Paradeep**
(XII, 14-12-2000) 146-147
- Fire Incident in Mumbai Port Trust**
(XI, 30-11-2000) 129
- Handling of Cargo by Major Ports**
(XIII, 21-12-2000) 30-31
- Hospitals for Port Trust Employees**
(XI, 30-11-2000) 57-58
- Indian Ports**
(XIII, 21-12-2000) 60-61
- Loading Facility at Indian Ports**
(XII, 14-12-2000) 205
- Ownership of Port Rail**
(XII, 14-12-2000) 254-255
- Pension for Calcutta Port Trust Employees**
(XII, 14-12-2000) 133-134
- Revival of P.F.P. Paradip**
(XIII, 19-12-2000) 53
- Setting up a Pipeline between Paradeep and Haldia**
(XIII, 21-12-2000) 104
- Setting up of Port Based Industry**
(XI, 24-11-2000) 241
- Ship Breaking In Gujarat Ports**
(XII, 11-12-2000) 1414—1416
- Trade Through Kandla Port and Ahmedabad Airport**
(XII, 11-12-2000) 805-806
- Upgradation/Expansion of Gopalpur Port**
(XI, 23-11-2000) 132
- Ports**
- Major Ports brought under two Categories**
(XII, 14-12-2000) 204-205
- Retirement Age of Employees in Major Ports**
(XIII, 21-12-2000) 141—143
- Utilisation of Land by Major Ports**
(XIII, 21-12-2000) 116-117
- Post Based Roster**
- Post Based Roster**
(XIII, 18-12-2000) 172-73,263
- Post Based Roster**
(XII, 5-12-2000) 75-76
- Post Based Rosters**
(XI, 22-11-2000) 260-261
- Post Based Rosters**
(XI, 1-12-2000) 136-137
- Post Offices**
- Complaints against construction/Repair of Post Offices**
(XIII, 18-12-2000) 147
- Computerisation of Post Offices**
(XI, 20-11-2000) 81-82
- Criteria for Opening Post Offices**
(XIII, 18-12-2000) 136-37
- Foreign Post Offices**
(XII, 04-12-2000) 232

- Gaya Post Office
(XII, 11-12-2000) 1395-1396
- Land reserved for Post Offices in Delhi
(XII, 04-12-2000) 302-303
- Modernisation of Post Offices
(XI, 20-11-2000) 74-75
- NBF Companies in Post Office Saving Schemes
(XII, 15-12-2000) 212-213
- Need for early construction of office building of Post Master General at Ajmer, Rajasthan (MUR 377)
(XII, 13-12-2000) 686
- Need to expedite construction of Post Office Building at Shekhpura District Headquarter, Bihar (MUR 377)
(XI, 22-11-2000) 478-479
- New Post Offices in J&K
(XI, 20-11-2000) 179—181
- New Post Offices in Kerala
(XI, 20-11-2000) 101—104
- New Post Offices/Sub-Post Offices in Jharkhand
(XIII, 18-12-2000) 178
- Post Offices/Sub-Post Offices in U.P.
(XI, 27-11-2000) 339-340
- Opening of EDP Offices/Sub-Post Offices
(XII, 04-12-2000) 271
- Post Office in Sarita Vihar
(XIII, 18-12-2000) 81-82
- Post Offices in Andhra Pradesh
(XIII, 18-12-2000) 162
- Post Offices in Chandigarh
(XIII, 18-12-2000) 71
- Post Offices in Gujarat
(XII, 11-12-2000) 1163
- Post Offices in Gujarat
(XI, 20-11-2000) 43
- Post Offices in Gujarat
(XI, 27-11-2000) 201
- Post Offices in Jharkhand
(XII, 11-12-2000) 1047
- Post Offices in Metro cities
(XII, 4-12-2000) 198-199
- Post Offices in North Eastern States
(XIII, 18-12-2000) 91-92
- Post Offices in Orissa
(XI, 27-11-2000) 98
- Post Offices in Rental/Own Buildings
(XIII, 18-12-2000) 275
- Post Offices in Rural Areas
(XII, 11-12-2000) 1413
- Post Offices in Rural Areas
(XI, 27-11-2000) 298-299
- Post Offices in U.P.
(XII, 4-12-2000) 225-229
- Post Offices in Urban Areas
(XIII, 18-12-2000) 208
- Post Offices in villages in Maharashtra
(XI, 27-11-2000) 246
- Post Offices in Villages of Bihar
(XII, 11-12-2000) 1109
- Post Offices/Sub-Post Offices in Rajasthan
(XII, 4-12-2000) 97-98
- Post Offices/Sub-Post Offices in the country
(XIII, 18-12-2000) 275-79
- Post Offices/Telegraph Offices in Maharashtra
(XII, 11-12-2000) 1084
- Post Offices/Telegraph Offices in U.P.
(XII, 11-12-2000) 1405
- Post Offices/Telephone Exchanges in Tamil Nadu
(XII, 11-12-2000) 1372-1386
- Robberies in Post Offices
(XII, 11-12-2000) 1217-1220

Shortage of Post Offices in Orissa
(XI, 20-11-2000) 158-159

Software System in Post Offices
(XIII, 18-12-2000) 244

Sub-Post Offices
(XI, 27-11-2000) 226-227

Sub-Post Offices in Tamil Nadu
(XI, 27-11-2000) 302-303

Telecommunication and Postal Facilities
(XIII, 18-12-2000) 127-31

Telephone Connections in Post Offices
(XIII, 18-12-2000) 71

Upgradation of Post Offices
(XIII, 18-12-2000) 72-75

Postal Department

Deficit in department of posts
(XII, 4-12-2000) 152-153

Funds to postal sector
(XIII, 18-12-2000) 193-98

Vacancies in postal department
(XII, 4-12-2000) 100-101

Postal Employees

Employment to dependents deceased postal employees
(XII, 4-12-2000) 155-156

Nation wide strike by Postal Employees (C.A.)
(XII, 15-12-2000) 297-320

Strike by Postal Employees
(XII, 4-12-2000) 138-139

Postal Saving Schemes

Postal Saving Schemes
(XI, 20-11-2000) 159

Postal Services

Corruption in Parcel Offices
(XII, 11-12-2000) 653-654

Delay in delivery of Money Orders
(XIII, 18-12-2000) 247-49

Extension of Parcel Services
(XII, 11-12-2000) 1146

Extension of Postal Network in Ninth Plan
(XII, 11-12-2000) 1407—1412

High charges of Speed Post
(XI, 27-11-2000) 223-224

Improvement in Delivery Time of Telegrams
(XI, 20-11-2000) 339-340

Improvement in Telecom and Postal Services
(XI, 27-11-2000) 169—173

Increase in rates of I.S.P.
(XII, 4-12-2000) 35-36

Late Delivery of Letters
(XI, 20-11-2000) 12-13

Late Delivery of Post Card/Inland Letters
(XI, 20-11-2000) 185

Letter Boxes in Rural Areas
(XI, 27-11-2000) 221

Letter Boxes in Villages
(XII, 4-12-2000) 101-102

Misappropriation of Money Orders
(XI, 20-11-2000) 172-173

Modernisation of Postal Services
(XI, 27-11-2000) 139-140

Money Order Cost
(XI, 20-11-2000) 209-210

Money Order Scam
(XI, 20-11-2000) 90

Speed Post Articles
(XI, 27-11-2000) 123-125

Speed Post Facilities in States
(XIII, 18-12-2000) 236

Speed Post Facility
(XI, 20-11-2000) 298-300

Speed Post Facility in Kerala
(XI, 27-11-2000) 220-225

Speed Post Service
(XII, 4-12-2000) 71

Theft of Parcel at New Delhi Railway Station
(XIII, 21-12-2000) 45-46

Postal Stamp**Postal Stamp**

(XI, 27-11-2000) 253-256

Poultry**Caging System in Poultry**

(XI, 20-11-2000) 63-64

Need to safeguard the interests of the people engaged in poultry in Namakkal Parliamentary Constituency in Tamil Nadu (MUR 377)

(XI, 23-11-2000) 428

Poverty Alleviation**World Bank Loan for Anti-poverty Initiatives**

(XIII, 22-12-2000) 194

Poverty Alleviation Programmes**Change in Criteria for Poverty Measurement**

(XII, 13-12-2000) 178

Criteria for Below Poverty Line

(XII, 11-12-2000) 468-474

Eradication of Poverty through Infotech

(XIII, 20-12-2000) 255-257

Impact of Globalisation on Poverty and Women

(XI, 22-11-2000) 306-307

Mid Term Review

(XI, 22-11-2000) 219-222

Need to allot 10,000 houses per year to the people living below poverty line in Ahmednagar in Gujarat under Indira Awas Yojana (MUR 377)

(XIII, 20-12-2000) 399

Need to review the list of people living below the poverty line so as to include persons left out of the list

(XII, 14-12-2000) 284

New Poverty Alleviation Programme

(XII, 13-12-2000) 227-229

People Below Poverty Line

(XIII, 19-12-2000) 206-207

Policy Document for Poverty Alleviation
(XIII, 19-12-2000) 213-214

Poverty Alleviation Programme

(XI, 21-11-2000) 248-250

Poverty in Rural Areas

(XIII, 19-12-2000) 1-14

Poverty is main cause of Ailment

(XI, 22-11-2000) 168

Removal of Poverty

(XI, 24-11-2000) 4-12

SCs/STs Below Poverty Line

(XIII, 20-12-2000) 51—73

World Bank Loan for Poverty Eradication

(XII, 15-12-2000) 235

World Development Report 2000-2001

(XI, 29-11-2000) 68—70

Poverty Alleviation Project**Poverty Alleviation Project with Foreign Aid**

(XII, 13-12-2000) 268-269

Poverty Alleviation Scheme**Poverty Alleviation Scheme**

(XII, 05-12-2000) 57-59

POW**PoWs in Pak Jails**

(XIII, 21-12-2000) 43

Prisoners of War

(XI, 22-11-2000) 94

Power**Acute Shortage of Power in Bihar**

(XII, 4-12-2000) 197-198

Allocation of liquefied fuel for power for Maharashtra

(XII, 4-12-2000) 121-122

Allocation of Power to Rajasthan

(XI, 20-11-2000) 107-108

Constitution of Tribunal for Inter-State Power Disputes

(XI, 27-11-2000) 81-82

- Cost of Generation and Supply of Power
(XII, 04-12-2000) 254-262
- Cost of power
(XIII, 18-12-2000) 77-79
- Gap in Demand and Supply of Power
(XI, 20-11-2000) 120-121
- Generation of Power by NTPC
(XI, 20-11-2000) 156-157
- Hike in Power Tariffs by States
(XII, 11-12-2000) 1080-1081
- Impact of Shortage of Power on Industrial
Production
(XIII, 18-12-2000) 62-65
- Import of Power
(XI, 20-11-2000) 115-116
- Increase Capacity in Kayamkulam
Thermal Power Plant
(XII, 11-12-2000) 1154-1155
- Increase in Capacity of Power
(XI, 20-11-2000) 122-123
- Increase in rate of power by NTPC
(XIII, 18-12-2000) 213-22
- Indo-US Collaboration on Power
(XII, 4-12-2000) 173-174
- Irrigation and Hydropower Potential in
India
(XII, 13-12-2000) 424-428
- Loss Suffered by Naptha Jhakri Power
Corporation
(XII, 11-12-2000) 1118
- Muzaffarpur Thermal Power Station in
Bihar
(XII, 11-12-2000) 1150-1152
- Per-capita availability of power in Assam
and N.E. Region States
(XII, 4-12-2000) 67-69
- Policy on allocation of power
(XIII, 18-12-2000) 39-43
- Power Companies Identified for
Disinvestment
(XIII, 22-12-2000) 130-131
- Power Generation**
(XI, 27-11-2000) 115-122
- Power Generation Target**
(XI, 20-11-2000) 184
- Power Generation through Small Dams**
(XII, 11-12-2000) 1045-1047
- Production of Tidal Energy in Tamilnadu
and West Bengal**
(XI, 27-11-2000) 41
- Study on Transmission losses**
(XIII, 18-12-2000) 44-47
- Supply of Power to Farmers by SEBs**
(XI, 20-11-2000) 167-170
- Supply of Power to M.P.**
(XII, 11-12-2000) 1089-1090
- Supply of power to states by NTPC**
(XII, 4-12-2000) 114-116
- Target for Power Generation**
(XIII, 18-12-2000) 53-55,68-69
- Unauthorised Tapping of Power**
(XI, 23-11-2000) 76
- Use of Atomic Energy**
(XIII, 20-12-2000) 119-120
- World Bank assistance for power sector
in Maharashtra**
(XIII, 18-12-2000) 239-40
- Power Finance Corporation**
- Laon from Power Finance Corporation to
States**
(XII, 11-12-2000) 1091-1110
- Performance of Power Finance
Corporation**
(XII, 11-12-200) 1407
- Power Generation**
- Agreement for Power Generation**
(XI, 21-11-2000) 219-220
- Atomic Power Generation**
(XI, 22-11-2000) 71-72
(XII, 11-12-2000) 186-187

Cost of Power Generation in India and Other Countries (XII, 11-12-2000) 1208	Power Plant(s)
Electricity Rates for Consumers Against Cost of Power Generation (XII, 04-12-2000) 262	Atomic Power Plants in Rajasthan (XI, 29-11-2000) 305-306
Expenditure on power generation (XII, 4-12-2000) 204-206	Foreign Aided Atomic Power Plants (XIII, 20-12-2000) 233-234
Power Generation (XI, 29-11-2000) 369-370	Kaiga Atomic Power Plant (XI, 29-11-2000) 249-250
Power Generation by Hydro Power and Thermal Power Plants (XI, 20-11-2000) 150-151	Setting up of Atomic Power Plants (XII, 13-12-2000) 540-541
Power Generation from Gandhi Sagar Dam (XIII, 18-12-2000) 124-25	Tarapur Atomic Power Station (XII, 13-12-2000) 518-519
Power Generation in U.P. (XIII, 18-12-2000) 274	Tarapur Nuclear Power Plant (XIII, 20-12-2000) 137-138
Power Generation Through Non-Conventional Energy Sources (XIII, 18-12-2000) 233	Power Plants
Use of Fuels for Power Generation (XIII, 18-12-2000) 175-77	Bagasse based power plants (XIII, 18-12-2000) 83-84
Wind Power Generation (XIII, 18-12-2000) 225	Clearance of Gas Based Plants and Solar Stations in Bihar (XII, 11-12-2000) 1401-1402
Power Grid	Gas based Power Plant at Mangalore, Karnataka (XI, 27-11-2000) 129
Need to set up a Power Grid Station at Baniapur in Maharajganj Parliamentary Constituency in Bihar (MUR-377) (XIII, 20-12-2000) 404	Gas Based Power Plants (XIII, 21-12-2000) 189
Setting up of Power Grid in Bihar (XI, 20-11-2000) 113	Kaiga Atomic Power Plant (XII, 11-12-2000) 289-290
Power Grid Corporation of India	Mettur Thermal Power Plant of Tamil Nadu (XII, 11-12-2000) 1138
Non-Utilisation of Foreign Assistance by Power Grid Corporation of India Ltd. (XII, 11-12-2000) 1158-1159	Modrnisation of Old Power Plants (XI, 20-11-2000) 29-36
Power Grid Corporation of India enter in Entertainment Industry (XI, 20-11-2000) 127	Power generation by Hirma Power Plant, Orissa (XI, 27-11-2000) 138
	Power Generation by Hydro Power and Thermal Power Plants (XI, 20-11-2000) 150-151
	Power Plants in Manipur (XIII, 18-12-2000) 131-32

- Setting up of nuclear power plants
(XI, 29-11-2000) 239, 250-252
- Talcher Power Plant
(XI, 27-11-2000) 224-225
- Thermal Plant at North Karanpura
(XI, 20-11-2000) 190
- Utilisation capacity of Thermal and Hydel
Power Plants
(XIII, 18-12-2000) 202-03
- Waste Heat Recovery Power Plant in
Orissa
(XI, 27-11-2000) 334-335
- Power Policy**
- Draft of new power policy
(XI, 27-11-2000) 159-160
- Power Project(s)**
- Development of Teesta Hydro-electric
Power Project
(XII, 4-12-2000) 75
- Reassessment of Tehri Hydro-electric
Project
(XII, 4-12-2000) 90
- Setting up of Kadwan Hydro Electric
Power Project in Bihar
(XII, 04-12-2000) 267-268
- Wind Power Project in Orissa
(XII, 11-12-2000) 1015-1016
- Power Projects**
- Allocation of Gas for Uran Power Project
in Maharashtra
(XIII, 18-12-2000) 228-29
- Assistance for Karnataka Power Projects
(XII, 04-12-2000) 230-231
- Barkeswar Power Projects of BHEL
(XII, 15-12-2000) 52
- Clearance of Power Projects
(XIII, 18-12-2000) 6-16
- Clearance to Power Projects of NTPC
(XII, 11-12-2000) 1226-1227
- Construction of Mejia Thermal Power
Project
(XI, 20-11-2000) 321
- Counter Guarantee for Mangalore Power
Project
(XI, 20-11-2000) 192-193
- Counter-Guarantees for Power Projects
(XI, 20-11-2000) 15-17
- Doyang Hydro-Electric Project
(XIII, 18-12-2000) 205-06
- Financial Closure of Power Projects
(XII, 11-12-2000) 1022-1023
- Financial Closure of Power Projects
(XI, 27-11-2000) 346-347
- Financial Crisis in Power Projects
(XIII, 18-12-2000) 259-61
- Funding of Power Projects by Banks and
FIs
(XIII, 22-12-2000) 231
- Gas based power project in A.P., Assam
and other N.E. Region States
(XII, 4-12-2000) 64-68
- Handing over of Hydro Power Projects
to private companies
(XII, 4-12-2000) 165-167
- Hydel Power Project at Farakka Barrage
(XIII, 18-12-2000) 140-41
- Hydel Project in Hamid Nagar Barrage
(XIII, 18-12-2000) 143
- Hydro Electric Power Projects in Kerala
(XI, 20-11-2000) 123-128
- Hydro-electric Power Projects in Bihar
and UP
(XII, 4-12-2000) 156-159
- Incentives to Hydro Power Projects
(XI, 20-11-2000) 199
- Investment in Power Projects by
P.G.C.I.L.
(XII, 11-12-2000) 1028-1032
- LNG based Projects in Rajasthan
(XII, 14-12-2000) 226-227

- Low Generation of power by Power Projects
(XII, 04-12-2000) 237
- Mega power project at Hirma in Orissa
(XI, 27-11-2000) 299-300
- Mega Power Projects
(XIII, 19-12-2000) 178-179
- Need to review the decision to provide guarantee to Enron Company in Dabhol Power Project in Maharashtra (MUR 377).
(XIII, 21-12-2000) 217-218
- Naphtha Based Power Project in Karnataka
(XI, 20-11-2000) 329
- New Power Projects for rural electrification
(XI, 27-11-2000) 156-157
- Pending Power Projects of Gujarat
(XI, 20-11-2000) 152-156
- Power Projects in Kerala
(XI, 20-11-2000) 276-280
- Power Projects in Madhya Pradesh
(XI, 20-11-2000) 84
- Power Projects in Private Sector
(XI, 20-11-2000) 301-304
- Power Projects in Sikkim and N.E. Region
(XI, 20-11-2000) 95-97
- Power reforms for implementation of Power Project
(XIII, 18-12-2000) 59-60
- Purchase of Electricity from Thermal Power Projects
(XIII, 18-12-2000) 229-30
- Re-allocation of Naphtha for Power Projects
(XI, 27-11-2000) 126
- Rehabilitation of people displaced by setting up of Hydro Power Projects
(XIII, 18-12-2000) 108-09
- Revival of Power Projects
(XI, 20-11-2000) 209
- Setting up of new power projects in Uttar Pradesh
(XIII, 18-12-2000) 162-64
- Setting up of Power Projects by Foreign Industrialists
(XIII, 18-12-2000) 142-43
- Setting up of Power Projects in Kerala
(XI, 20-11-2000) 83-84
- Setting up of Thermal Power Project.
(XIII, 18-12-2000) 113-14
- Setting up of Wind Power Project by N.T.P.C.
(XII, 11-12-2000) 1228
- World Bank aided Power Projects
(XII, 04-12-2000) 231
- Power Sector**
- Foreign Investors Withdrawing Investment in Power Sector
(XII, 11-12-2000) 1241-1243
- Loan from Power Production Development Fund to Private Power Sector
(XII, 04-12-2000) 253
- Non-Utilisation of Foreign assistance by Power Sector
(XI, 27-11-2000) 134-135
- Private Sector investment in power sector
(XIII, 18-12-2000) 268-69
- Provision of Subsidy to Power Sector
(XII, 11-12-2000) 95-96
- World Bank Study on India's Power Sector Policies
(XIII, 18-12-2000) 33-34
- Power Station(s)**
- Ash boosting pump at BTPS
(XIII, 18-12-2000) 154
- Breakage in Ash Tank at Bokaro Thermal Power Station No. 2
(XI, 20-11-2000) 253-255

- Condition of I.P. Thermal Power Station, Delhi
(XII, 04-12-2000) 261-262
- Need to look into the working of Bokaro Thermal Power Station in Bihar
(XIII, 19-12-2000) 366
- Setting up of Wind Power station
(XI, 27-11-2000) 96-96
- Vindhyachal Super Thermal Power Station
(XII, 11-12-2000) 1017-1018
- Power Supply**
- Assistance for improvement of Power Supply in U.P.
(XI, 20-11-2000) 289-292
- Power Tariff**
- Difference in Power Tariff Rate
(XIII, 18-12-2000) 98-107
- Power Tariff of Andhra Pradesh
(XI, 24-11-2000) 309
- Power Thefts**
- Power Thefts
(XI, 27-11-2000) 47-50
- Powerloom(s)**
- Closure of Handloom/Powerloom Units
(XII, 14-12-2000) 37
- Difficulty to Powerloom Sector
(XIII, 21-12-2000) 28
- Revival of Textile Mills and Powerlooms with Foreign Assistance
(XI, 23-11-2000) 277-279
- PPL Ltd.**
- Privatisation of PPL Ltd.
(XIII, 19-12-2000) 183-184
- Prasar Bharati**
- Delay in Payments
(XI, 24-11-2000) 185-190
- Merger of Departments in Prasar Bharati
(XII, 11-12-2000) 840
- Prasar Bharati Board
(XI, 1-12-2000) 29-30
(XII, 15-12-2000) 213
- SCs/STs in Prasar Bharati Board
(XII, 15-12-2000) 114
- Surplus Staff in Prasar Bharati
(XII, 11-12-2000) 872
- Vacancy of Posts of Prasar Bharati
(XI, 1-12-2000) 281
- PRBS Scheme**
- PRBS Scheme
(XIII, 22-12-2000) 37
- Press Freedom**
- Violation of Press Freedom
(XII, 15-12-2000) 238
- Price Hike**
- Hike in Oil Price
(XI, 30-11-2000) 97
- Increase in Price of Petroleum, Diesel and Kerosene
(XI, 30-11-2000) 205-08
- LPG Connections Due to Hike in Prices
(XI, 30-11-2000) 122
- Need to look into the steep rise in prices of cement in the country (MUR 377)
(XII, 13-12-2000) 685-686
- Price rise in essential Commodities
(XI, 1-12-2000) 200-201
- Price rise of fruits and vegetables
(XII, 4-12-2000) 124
- Price rise of Onions
(XI, 1-12-2000) 294
- Production/Import of Crude Oil and Impact of price Rise
(XI, 23-11-2000) 12-15

Prices

Amendments in Price Control Order
(XI, 1-12-2000) 41

Fall in prices of Onion
(XII, 4-12-2000) 220-221

Fall of Prices of Arecanut
(XII, 11-12-2000) 1179-1180

Price based selling centres
(XII, 4-12-2000) 120-121

Primary Health Centres

Primary Health Centres
(XI, 22-11-2000) 33-38,311-312
(XI, 29-11-2000) 321-322
(XII, 13-12-2000) 326-328,362-365

Priority Sector

Priority Sector Lending
(XI, 1-12-2000) 206-207
(XIII, 22-12-2000) 73-75

Prisons

Hearing in Prison
(XI, 23-11-2000) 213

Private Agencies

Releasing of Advertisements to the Private
Agencies
(XII, 15-12-2000) 229

Submission of Passport Applications by
Private Agencies
(XIII, 26-12-2000) 125

Private Companies

By-pass/Flyover Projects given to Private
Companies in Bihar
(XI, 20-11-2000) 76-77

Handing over of Hydro Power Projects
to private companies
(XII, 4-12-2000) 165-167

Private Companies in Insurance Sector
(XI, 1-12-2000) 35

Telecasting Permission to Private
Companies
(XII, 15-12-2000) 45-48

Private Counsel

Engagement of Private Counsel in
Government Cases
(XII, 14-12-2000) 178-179

Private Fund

Creation of Private Fund by Defence
(XII, 11-12-2000) 603-604

Private Participation

Private Participation in Defence Sector
(XI, 23-11-2000) 125-130

Private Sector

IAS Officers in Private Sector
(XI, 29-11-2000) 320-321

Leasing of Oil Fields to Private Sector
Companies
(XI, 30-11-2000) 27-28

Madgalla Airport in Private Sector
(XI, 30-11-2000) 84

Participation of Private Sector in
Irrigation
(XI, 22-11-2000) 256-257

Participation of Private Sector in
Maintenance of Monuments
(XI, 30-11-2000) 34-35

Power Projects in Private Sector
(XI, 20-11-2000) 301-304

Private Sector in Road Construction
(XIII, 18-12-2000) 31-32

Private Sector investment in power sector
(XIII, 18-12-2000) 268-69

Retired Bureaucrats in Private Sector
(XII, 13-12-2000) 542-543

Rural Electrification by Private Sector
(XIII, 18-12-2000) 16-17

Setting up of Alumunium Plants by Private
Sector
(XII, 4-12-2000) 133-134

- Setting up of Atomic Power Plants in Private Sector
(XII, 13-12-2000) 355-357
- Privatisation**
- Impact of Privatisation on Economy
(XIII, 22-12-2000) 235-236
- Need to Review the Decision to Privatised Mining Sector (MUR 377)
(XI, 22-11-2000) 480
- Partial Privatisation of Railways
(XI, 23-11-2000) 183-185
- Privatisation of Fertiliser Units
(XI, 28-11-2000) 160-161
- Privatisation of Health Services
(XIII, 20-12-2000) 95
- Privatisation of IIT
(XIII, 20-12-2000) 96-97
- Privatisation of Institutions
(XI, 24-11-2000) 221-222
- Privatisation of International Call Segments
(XI, 20-11-2000) 327
- Privatisation of Production and Distribution of LPG
(XI, 23-11-2000) 217
- Privatisation of Public Sector Undertakings
(XII, 11-12-2000) 1393-1394
- Privatisation of SEBs
(XIII, 18-12-2000) 32-33
- Processions**
- Violation of Court Directives on Processions.
(XI, 21-11-2000) 165
- Procurement**
- Procurement of Paddy
(XI, 24-11-2000) 165-167
- Procurement Centres for Purchasing Foodgrains
(XI, 24-11-2000) 162-163
- Procurement Centres in Central Bihar
(XII, 15-12-2000) 92-93
- Procurement Policy
(XIII, 22-12-2000) 25-26
- Procurement Price of FCI
(XI, 24-11-2000) 295-300
- Production Units**
- Corporation of Production Units
(XI, 30-11-2000) 190-91
- Professional Forces**
- New Professional Forces
(XII, 11-12-2000) 1055-1056
- Professions**
- Promotion of Traditional Professions
(XIII, 20-12-2000) 301-302
- Project Package Scheme**
- Project Package Scheme Packages
(XIII, 21-12-2000) 53
- Projects**
- Delayed Projects
(XI, 29-11-2000) 232-236
(XII, 13-12-2000) 432-438
(XIII, 20-12-2000) 287-296
- New Projects in Maharashtra
(XII, 11-12-2000) 1043-1046, 1426-1428
- Ongoing Projects
(XII, 11-12-2000) 217-220
- Pending projects of Andhra Pradesh
(XIII, 18-12-2000) 97
- Projects for Daman and Diu
(XIII, 19-12-2000) 203
- Projects Under SCI
(XI, 30-11-2000) 56
- Projects Undertaken by ICAMT
(XI, 24-11-2000) 71-72

Property Rights

Transfer of Ownership Rights
(XI, 21-11-2000) 260-261

Provident Fund

Allotment of EPF Number
(XII, 13-12-2000) 367-368

Central Provident Fund
(XI, 22-11-2000) 224-225

Central Provident Fund Offices
(XII, 13-12-2000) 413-414

Contribution Deposited in Provident Fund
(XII, 13-12-2000) 384

Defaulting Units
(XI, 29-11-2000) 373

Increase in EPF
(XI, 29-11-2000) 105-106

Irregularities in Provident Fund Offices
(XI, 22-11-2000) 235

Monitoring of Central Provident Fund
(XI, 22-11-2000) 308

Pending Cases of G.P.F.
(XII, 13-12-2000) 598

Provident Fund Regional Officer
(XI, 29-11-2000) 377-378

Provident Fund Scheme
(XI, 29-11-2000) 372-373

Recovery of Provident Fund
(XI, 22-11-2000) 42

Reimbursement of E.P.F.
(XI, 29-11-2000) 241-242

PSUs

Actual Performance of PSUs
(XII, 15-12-2000) 244-246

Agitations of Employees of PSUs
(XII, 11-12-2000) 849-850

Allocation for Advertisement by Oil PSUs
(XIII, 21-12-2000) 46

Appointment of SCs/STs in PSUs
(XII, 05-12-2000) 135

Autonomy to Public Sector Undertakings
(XI, 24-11-2000) 301-302

Ban on Recruitment in PSUs
(XII, 11-12-2000) 860

Brain Drain from Oil PSUs
(XII, 11-12-2000) 33-34

Capacity Utilization of Public Sector
Fertilizer Plants
(XIII, 19-12-2000) 26-33

CBI Enquiry on Directors of PSUs
(XII, 15-12-2000) 55

Chairman/M.D. in PSUs
(XI, 24-11-2000) 218-219

Disinvestment of PSUs
(XI, 24-11-2000) 276-284

Disinvestment of PSUs
(XI, 24-11-2000) 276-284

Disinvestment in PSUs
(XII, 15-12-2000) 31-33

Disinvestment in Public Sector
Undertakings
(XII, 15-12-2000) 171-172

Disinvestment Plan for State Public Sector
Undertakings
(XIII, 22-12-2000) 124

Facilities to Employees of PSUs
(XII, 15-12-2000) 86-87

Funding of Major Projects
(XI, 30-11-2000) 108

Grants to PSUs from NRF
(XI, 1-12-2000) 161-163

Growth of Public Sector Enterprises
(XI, 24-11-2000) 269-270

Impact of Privatisation on Economy
(XIII, 22-12-2000) 235-236

Interim Relief to Employees of PSUs
(XI, 24-11-2000) 65

Loss suffered by Oil PSUs
(XII, 14-12-2000) 81-82

- Losses in PSUs
(XIII, 18-12-2000) 249-50
- Losses in Public Sector Steel Plants
(XI, 21-11-2000) 8-9
- Nomination Facilities in Corporations
(XI, 1-12-2000) 240-241
- Open Bidding for Selling Equity in PSUs
(XII, 11-12-2000) 887
- Outstanding Taxes
(XI, 24-11-2000) 131
- Outstandings to Public Sector Oil Companies
(XII, 14-12-2000) 166-167
- Pay Scales of Employees of PSUs
(XII, 11-12-2000) 823-824
- Payment of Dividends by Public Sector Undertakings
(XII, 15-12-2000) 67-76
- Performance of PSUs in Andhra Pradesh
(XII, 11-12-2000) 772
- Policy for Oil PSUs
(XI, 23-11-2000) 86-87
- Pollution by PSUs
(XIII, 18-12-2000) 280-81
- Privatisation of PSUs
(XII, 11-12-2000) 652-653
- Privatisation of Public Sector Undertakings
(XII, 11-12-2000) 1393-1394
- PSUs Running into Losses
(XII, 13-12-2000) 236-244
- Public Sector Cement Factories
(XII, 15-12-2000) 94-95
- Public Sector Steel Units
(XI, 28-11-2000) 77
- Racket Hatched by PSUs
(XI, 23-11-2000) 165-166
- Recruitment Rules in PSUs
(XII, 15-12-2000) 159-160
- Reservation of SCs/STs for Dealership in PSUs
(XII, 11-12-2000) 779
- Resignation/Retirement of Higher Officers of Public Sector Undertakings
(XIII, 22-12-2000) 171-172
- Retirement Age of PSUs Employees
(XII, 15-12-2000) 125-126
- Review of the Working of Corporations
(XI, 29-11-2000) 84-85
- Revitalisation Scheme for Public Sector Undertakings
(XII, 15-12-2000) 79-80
- Shares of Public Sector Undertakings
(XI, 24-11-2000) 302-303
- Statutory Payment to Employees of PSUs
(XII, 11-12-2000) 793-794
- Textile Workers Rehabilitation Scheme for PSUs
(XIII, 21-12-2000) 9
- Unsettled Claims in Public Sector Undertakings
(XII, 15-12-2000) 123
- VRS for Public Sector Undertakings
(XII, 15-12-2000) 205-211
- White Paper on PSEs
(XI, 24-11-2000) 88-89
- Public Grievances**
- Public Grievances
(XI, 29-11-2000) 331-332
- Public Health**
- Policy Framework of Public Health
(XI, 29-11-2000) 356
- Public Information Centres**
- Public Information Centres
(XII, 4-12-2000) 108-109
- Publications**
- Book Entitled 'Worshipping False God'
(XIII, 19-12-2000) 217

Hindi Books on Judiciary
(XI, 23-11-2000) 344

Pulses

Development of Varieties of Pulses
(XI, 27-11-2000) 147-152

Hike in MSP for Pulses
(XI, 27-11-2000) 133-134

Import of Tur Dal
(XII, 11-12-2000) 897-898

Production of Moong
(XII, 4-12-2000) 75-76

Production of Pulses
(XI, 27-11-2000) 28-37

(XI, 27-11-2000) 174-175

(XI, 20-11-2000) 292-293

Production of Pulses—HAH Dis
(XII, 15-12-2000) 376-386

Production, Demand and Supply of Pulses
(XI, 27-11-2000) 177-178

Pulses Producing States
(XI, 27-11-2000) 350-351

Review of Production Trends of Pulses
(XI, 27-11-2000) 206-208

Punjab

Demand of Natural Gas for Punjab
(XIII, 21-12-2000) 95

Doubling of Rail Lines in Punjab
(XII, 14-12-2000) 199

Enquiry Report on Punjab Mail Accident
(XII, 11-12-2000) 669

Inter-State Water Dispute
(XI, 29-11-2000) 147-148

Operation of LPG Units in Punjab
(XII, 11-12-2000) 695-696

Paddy and Rice Stock in Punjab
(XI, 24-11-2000) 82-84

Roads/Bridges projects of Punjab
(XII, 4-12-2000) 78-79

Setting up of Refinery in Bhatinda
(XI, 23-11-2000) 196-197

Standard of Paddy in Punjab
(XII, 11-12-2000) 1083-1084

Supply of LNG in Punjab
(XII, 11-12-2000) 640

Purchase Preference Policy

Purchase Preference Policy
(XI, 1-12-2000) 170-171

QR/RL/CL

Items Under QR/RL/CL
(XII, 11-12-2000) 710-764

Quackery

Quackery
(XI, 22-11-2000) 293-294

Quality Programme

Renewal and Improvement Riding Quality
Programme in M.P.
(XII, 4-12-2000) 160

Quality Standards

Import of Sub-standard Quality Goods
(XII, 15-12-2000) 197-198

Quota

Discretionary Quota
(XII, 11-12-2000) 164

Discretionary Quota of Coal
(XI, 28-11-2000) 234-235

Racket

Racket Involved in Sending Persons
Abroad on Fake Documents
(XII, 13-12-2000) 298-300

Radars

Recognition of Radars
(XI, 30-11-2000) 169

- Radio Communication**
 Duplex Mobile Train Radio Communication (XII, 14-12-2000) 72
 Linking of Indian Missions through Radio Communications (XI, 29-11-2000) 236-237
- Radio Therapy**
 Radio Immuno Diagnostic/Therapy (XII, 13-12-2000) 415
- Rail Bridge**
 Construction of Rail bridge over River Kathjori (XI, 30-11-2000) 173-74
 Construction of Rail-cum-Road/Bridge on Ganga River (XI, 27-11-2000) 205
- Rail Link**
 Need to connect Bhiwadi in Rajasthan by Rail (MUR 377) (XII, 14-12-2000) 284
 Rail Link between Dahanu and Nasik (XI, 30-11-2000) 190
 Rail Link between Nainital and Dehradun (XIII, 21-12-2000) 100
 Rail Link to Bhiwadi (XII, 14-12-2000) 74-75
- Rail System**
 Feasibility Study for Rail System (XII, 14-12-2000) 38
- Railnet**
 Introduction of Railnet (XII, 11-12-2000) 602
- Railway Accidents**
 Damages of Dadar Ratnagiri Express (XI, 30-11-2000) 191
 Enquiry Report of Godavari Train Accident (XIII, 21-12-2000) 123-124
- Enquiry Report on Gaisal Train Accident (XI, 23-11-2000) 271-272
 Enquiry Report on Khanna Train Accident (XII, 14-12-2000) 201
 Information Regarding Train Accidents (XII, 11-12-2000) 642-643
 Side Collision of Howrah-Amritsar Mail with derailed wagons of Foodgrain Special at Sarai Banjara, Punjab (XII, 04-12-2000) 311-313
- Train Accident**
 (XI, 30-11-2000) 170-71
 (XII, 14-12-2000) 227-229
 (XIII, 21-12-2000) 131
- Train Accidents**
 (XI, 23-11-2000) 279-284
- Railway Coaches**
 Attachment of AC 3-Tier Coaches (XII, 11-12-2000) 659-660
 Attachment of More Coaches in Kalindi Express (XIII, 21-12-2000) 147-148
 Dilapidated Coaches (XII, 11-12-2000) 674-675
 Import of Coaches and Locomotives (XIII, 19-12-2000) 229-230
 Increase in Capacity of AC 2-Tier Coaches (XIII, 21-12-2000) 134
 Standard of Coaches (XI, 20-11-2000) 10-12
- Railway Corridor Project**
 Railway Corridor Project (XIII, 21-12-2000) 150
- Railway Crossing**
 Need for construction of an overbridge on Safedabad railway crossing near Lucknow, U.P. (MUR 377) (XIII, 22-12-2000) 267

Railway Employees

Health Care of Railways Employees
(XI, 30-11-2000) 142-43

Railway Facilities

Free Travel facility to pensioners
(XI, 29-11-2000) 222-223

Need to provide more railway facilities at
Ranchi in Jharkhand
(XII, 04-12-2000) 324

Need to provide more railway facilities at
Siwan, Bihar (MUR-377)
(XI, 27-11-2000) 375

Need to provide more railway facilities
to the people of Madhya Pradesh
(MUR 377)
(XII, 04-12-2000) 323-324

Railway Land

Commercial Utilisation of Railway Land
(XI, 23-11-2000) 309-310

Commercialisation of Surplus Railway
Land
(XI, 23-11-2000) 218-219

Encroachment of Railway Land
(XI, 23-11-2000) 212-213

Misuse of Railway Land
(XI, 23-11-2000) 68-69

Railway Lines

Completion of Survey
(XI, 30-11-2000) 199-200

Construction of Moul Morora Railway
Station
(XI, 30-11-2000) 192-93

Construction of Talcher-Sukinda Road-
Jaipur Road Rail Line
(XI, 23-11-2000) 332

Doubling and Electrifying of Surat-
Bhusawal Rail Line
(XIII, 21-12-2000) 63

Doubling of Bandel-Katwa Rail Line
(XI, 30-11-2000) 225

Doubling of Mumbai-Chennai Rail Line
(XI, 30-11-2000) 243-44

Doubling of Rail Lines
(XIII, 21-12-2000) 167

Doubling of Rail Lines in Punjab
(XII, 14-12-2000) 199

Doubling of Solapur-Pakni Rail Line
(XI, 23-11-2000) 339

Extension of Railway Line upto Khavda
(XII, 11-12-2000) 622

Gap between two Rail Lines
(XII, 14-12-2000) 238

Gauge Conversion of Chennai-
Villupuram-Trichy-Madurai Rail Line
(XIII, 21-12-2000) 96-97

Gauge Conversion of Gonda-Gorakhpur
Rail Line
(XI, 23-11-2000) 122-123

Gauge Conversion of Kolar and
Chikkaballapur Rail Line
(XI, 30-11-2000) 109-10

Laying of Railway Line in Madhya
Pradesh
(XI, 30-11-2000) 101

Laying of Railway Track
(XI, 23-11-2000) 122

Nationalisation of Yavatmal-Martajapur-
Achalpur Rail Line
(XII, 11-12-2000) 543

Need for doubling of rail line between
Muddanur and Cuddapah in Cuddapah
Parliamentary Constituency in Andhra
Pradesh (MUR 377)
(XIII, 22-12-2000) 265

Need for early construction of a Railway
Line between Dahanu and Nasik in
Maharashtra (MUR-377)
(XIII, 22-12-2000) 263-270

Need for early laying of railway line
between Ujjain and Ramagajmandi via
Ghatia-Jhalwar (MUR-377)
(XI, 27-11-2000) 370

- Need to allocate adequate funds for early start of work on Indore-Dahod-Godhara Railway line of Western Railways (MUR - 377)**
(XIII, 20-12-2000) 401
- Need to lay broad gauge railway line between Jhargram and Purulia in West Bengal (MUR 377)**
(XII, 04-11-2000) 332
- Need to lay rail-line between Alwar in Rajasthan and Narnaul in Haryana (MUR-377)**
(XIII, 21-12-2000) 211-212
- Operation of Chapaner-Pani Rail Line**
(XI, 23-11-2000) 223-224
- Renewal of Railway Lines**
(XI, 30-11-2000) 179
- Survey for Construction of Rail Lines**
(XII, 11-12-2000) 532-533
- Survey for Extension of Railway Line**
(XI, 23-11-2000) 137
- Survey of Bhind-Mahoba Rail Line**
(XIII, 21-12-2000) 62
- Unprofitable Rail Lines**
(XII, 14-12-2000) 191-192
- Utilisation of Gondia-Chandafort Rail Line**
(XI, 23-11-2000) 61
- Railway Projects**
- Allocation of Funds for Railway Projects**
(XIII, 21-12-2000) 164-166
- Completion of Railway Projects**
(XII, 14-12-2000) 213
- Completion of Railway Projects**
(XI, 23-11-2000) 170-176
- Freezing of Railway Projects**
(XII, 14-12-2000) 68
- Implementation of Railway Projects in Andhra Pradesh**
(XI, 30-11-2000) 217-22
- New Railway Projects**
(XI, 23-11-2000) 185-190
- Rail Projects received from West Bengal**
(XI, 23-11-2000) 208
- Railway Crossing Projects**
(XIII, 21-12-2000) 26
- Railway Projects in Gujarat**
(XI, 23-11-2000) 106-109
- Railway Projects in Jharkhand**
(XI, 23-11-2000) 363-366
- Railway Projects in Karnataka**
(XI, 30-11-2000) 235-36
- Railway Projects in Kerala**
(XI, 23-11-2000) 219-223
- Railway Projects in Maharashtra**
(XIII, 21-12-2000) 162
- Railway Projects in Orissa**
(XII, 11-12-2000) 623-632
- Railway Projects in Rajasthan**
(XII, 14-12-2000) 174
- Railway Projects in West Bengal**
(XI, 23-11-2000) 98-106
- Railway Reforms**
- Report on Railway Reforms**
(XI, 30-11-2000) 23-27
- Railway Reservation**
- Computerised Reservation**
(XI, 30-11-2000) 131-34
- Computerised Reservation**
(XI, 23-11-2000) 231-234
- Identity Cards Under Tatkal Sewa Scheme**
(XII, 11-12-2000) 647-648
- Misuse of Reserve Tickets**
(XIII, 21-12-2000) 25-26
- Opening of more Reservation Counters**
(XI, 30-11-2000) 63-64
- Opening of more Reservation Windows**
(XIII, 21-12-2000) 104

- Quota in Tatkal Reservation**
(XIII, 21-12-2000) 93-94
- Railway Reservation**
(XI, 30-11-2000) 229
- Railway Reservation Centres in J&K**
(XII, 14-12-2000) 143-144
- Railways Reservation Counter in Manipur**
(XI, 30-11-2000) 116-17
- Reservation Counters at Durgapur Railway Station**
(XI, 30-11-2000) 44-45
- Reservation of Tickets by Credit Cards in Delhi**
(XIII, 21-12-2000) 40-41
- Tatkal Reservation**
(XIII, 21-12-2000) 79-83
- Tatkal Scheme**
(XII, 11-12-2000) 201
- Railway Safety**
- Security System in Railways**
(XI, 30-11-2000) 195-96
- Train Robberies**
(XI, 28-11-2000) 127-130
- Railway Saloons**
- Misuse of Railway Saloons**
(XIII, 21-12-2000) 90
- Railway Services**
- Need to resume rail service between Ankaleshwar to Rajpipala and Bharuch to Dahej in Gujarat (MUR 377)**
(XII, 14-12-2000) 282-283
- Rail Travellers Service Agents**
(XII, 11-12-2000) 585-586
- Railway Station(s)**
- Change in Name of Railways Stations**
(XII, 13-12-2000) 225-228
- Construction of Baitu Railway Station**
(XI, 23-11-2000) 59-61
- Construction of Over Bridge at Mysore Railway Station**
(XIII, 21-12-2000) 91
- Damages to Railway Platforms**
(XII, 14-12-2000) 113-115
- Development of Model Railway Stations**
(XI, 23-11-2000) 310-314
- Development of Railway Stations**
(XI, 30-11-2000) 88
- Development of Railway Stations**
(XIII, 21-12-2000) 128-129
- Expansion of Old Delhi Railway Station**
(XI, 30-11-2000) 82
- Halting of Passenger & Goods Trains at Naya Azadpur Railway Station**
(XII, 14-12-2000) 166
- Lack of Hygiene at Railway Stations**
(XI, 30-11-2000) 177-78
- Medical Facilities at Railway Station**
(XIII, 21-12-2000) 74-75
- Modernisation of Railway Stations**
(XII, 14-12-2000) 63-64
- Need to provide stoppage of trains at Mandawali Railway Halt and also construct Halts at Nand Nagri and Dharpura Ajitnagar in Delhi**
(XII, 04-12-2000) 325-326
- Need to provide stoppage of Vaishali Express at Khalilabad Railway Station, UP (MUR 377)**
(XI, 28-11-2000) 333
- Reconstruction of New Delhi Railway Station**
(XI, 23-11-2000) 336-337
- Renovation of Railway Stations in Gujarat**
(XIII, 21-12-2000) 76-77
- Reservation Counters at Durgapur Railway Station**
(XI, 30-11-2000) 44-45

- Stoppage of Train at Naya Azadpur Railway Station**
(XII, 14-12-2000) 212-213
- Theft of Parcel at New Delhi Railway Station**
(XIII, 21-12-2000) 45-46
- Traction Sub-Station at Hazaribagh**
(XII, 11-12-2000) 594-595
- Railway Telecommunication Corporation**
- Setting up of Railway Telecommunication Corporation**
(XIII, 21-12-2000) 177-178
- Railway Tickets**
- Refund of Unused Railways Tickets**
(XI, 30-11-2000) 173
- Sale of Fake Railway Tickets**
(XIII, 21-12-2000) 89
- Railway Trains**
- AC First Class Coach with Rajdhani Express**
(XII, 11-12-2000) 556-557
- Attachment of More Coaches in Kalindi Express**
(XIII, 21-12-2000) 147-148
- Bandra Gandhidham Express**
(XI, 30-11-2000) 43
- Damages of Dadar Ratnagiri Express**
(XI, 30-11-2000) 191
- Derailment of Goods Train**
(XIII, 21-12-2000) 178-179
- Heritage Train for Shekhawati**
(XIII, 21-12-2000) 86
- High Speed Goods Trains**
(XII, 14-12-2000) 171
- Holiday Special Trains**
(XII, 11-12-2000) 588—592
- Introduction of Circular Train in Ahmedabad**
(XII, 14-12-2000) 157
- Introduction of Computerised Train Control System**
(XII, 11-12-2000) 533
- Introduction of Train**
(XI, 23-11-2000) 298-304
- Late Arrival of TTEs**
(XI, 23-11-2000) 379-380
- Need to introduce direct train from Kanyakumari to Delhi and Thanjavur**
(MUR 377)
(XIII, 19-12-2000) 371
- Need to provide stoppage of Vaishali Express at Khalilabad Railway Station, UP** (MUR 377)
(XI, 28-11-2000) 333
- Need to review the Decision of Curtailment of Train Services on Ahmadpur-Katwa Section in West Bengal** (MUR 377)
(XIII, 21-12-2000) 215
- Need to run Thiruvananthapuram Rajdhani Express Train running between Nizamuddin and Thiruvananthapuram daily** (MUR 377)
(XIII, 20-12-2000) 401-402
- Need to start multiple electric train service between Palakkad and Coimbatore in Kerala** (MUR 377)
(XII, 13-12-2000) 688
- Operation of Metre Gauge Trains**
(XII, 11-12-2000) 530
- Smooth Running of Trains**
(XII, 11-12-2000) 693-694
- Special Trains for Ajmer Sharif**
(XII, 11-12-2000) 583-584
- Stoppage of Rajdhani Express Train at Borivili**
(XIII, 21-12-2000) 117
- Stoppage of Trains**
(XI, 23-11-2000) 139—165

- Supply of Contaminated Water in Trains**
(XII, 11-12-2000) 566-567
- Train Superintendents in Rajdhani Express**
(XII, 14-12-2000) 245
- TTE in Trains**
(XI, 30-11-2000) 172
- Railway Wagons**
- Ammunition Boxes Found in Railway Wagon**
(XII, 11-12-2000) 616
- Procurement of Wagons**
(XIII, 21-12-2000) 132-134
- Requirement of Locos and Wagons**
(XII, 11-12-2000) 677-678
- Requirement of Wagons**
(XI, 23-11-2000) 166-167
- Utilisation of Wagons and Rakes**
(XII, 14-12-2000) 239-240
- Railway Workshop(s)**
- Functioning of Coach repairing Workshop at Renigunta**
(XI, 23-11-2000) 341
- Railways**
- Advertisement by Eastern Railways**
(XII, 11-12-2000) 704
- Afforestation of Railway Land**
(XII, 11-12-2000) 30-32
- Allegation against former GM of Southern Railway**
(XIII, 21-12-2000) 120
- Allotment of Accommodations**
(XII, 11-12-2000) 607
- Appointment of R.T.A. at Kalyan Station**
(XII, 11-12-2000) 691
- Appointment of Volunteer Ticket Checkers**
(XI, 23-11-2000) 297
- Closing of RDSO at Lucknow**
(XII, 14-12-2000) 157-158
- Closure of Railway Crossings**
(XII, 11-12-2000) 661
- Collapse of Loco Shed at Tundla**
(XI, 23-11-2000) 275-276
- Construction of Over-Bridges in Madhya Pradesh**
(XI, 30-11-2000) 157—160
- Construction of Road Over-Bridge**
(XI, 30-11-2000) 154—156
- Departmental Verification of Materials**
(XII, 11-12-2000) 659
- Development of Multi-Model Transport Services**
(XI, 30-11-2000) 171-172
- Development of Railways in Kerala**
(XIII, 21-12-2000) 7-8
- Doubling of Rail Lines**
(XII, 14-12-2000) 131
- Earning by Railways**
(XI, 30-11-2000) 106-107
- Electrification of Rail Routes**
(XII, 14-12-2000) 126-127
- Employees on Deputation in Railways**
(XI, 23-11-2000) 328
- Execution of Safety Measures**
(XII, 14-12-2000) 27-28
- Extention of Mumbai Suburban Train Service**
(XI, 30-11-2000) 123-124
- Financial Crisis faced by Konkan Railways**
(XIII, 21-12-2000) 29
- Financial Crisis in Railways**
(XI, 23-11-2000) 132-133
- Fourth and Fifth Action Taken Reports — Presented**
(XI, 30-11-2000) 252
- Freight Operation Information System**
(XI, 30-11-2000) 166-167

- Gauge Conversion in South Central Railway
(XI, 23-11-2000) 223-226
- Heavy Rush in Delhi-Palwal Route
(XII, 11-12-2000) 584
- Implementation of Schemes
(XII, 14-12-2000) 167-169
- Increase of Second Class Bogies
(XI, 30-11-2000) 121
- Jhuggi Clusters on Railway Platforms in Delhi
(XII, 14-12-2000) 132
- Losses to Railways
(XI, 23-11-2000) 129-131
- Maintenance of Records
(XI, 23-11-2000) 180
- Merger of HPL with Railways
(XI, 21-11-2000) 93-94
- Need for construction of an over bridge at Bihata railway crossing in Arrah Parliamentary Constituency, Bihar (MUR 377)
(XIII, 22-12-2000) 268
- Need for early construction of an under bridge at Mainpuri Railway crossing in Etawah District, U.P. (MUR 377)
(XIII, 19-12-2000) 370
- Need to ensure early completion of gauge conversion work of Nizamabad-Mudkhed and Jankampet-Bodhan under South Central Railway (MUR 377)
(XIII, 19-12-2000) 369-370
- Need to issue guidelines for providing funds from MPLADS for manning of unmanned railway crossing in the country (MUR 377)
(XIII, 19-12-2000) 370-371
- Opening of More Booking Counters at Delhi
(XII, 11-12-2000) 703
- Opening of Rake Points
(XI, 20-11-2000) 121-122
- Partial Privatisation of Railways
(XI, 23-11-2000) 183-185
- Private Investment in Railways
(XI, 23-11-2000) 241-242
- Privatisation of Railways
(XII, 14-12-2000) 233
- Profit earned/loss suffered by Railways
(XII, 14-12-2000) 208-210
- Punctuality and Safety in Railways
(XIII, 21-12-2000) 13-14
- Rail Blockade in Orissa
(XI, 23-11-2000) 379
- Railway Cases Pending in Consumer Courts
(XI, 30-11-2000) 89-94
- Reduction of Staff
(XII, 11-12-2000) 602-603
- Regularisation of Volunteer Ticket Examiners
(XII, 14-12-2000) 142-143
- Renewal of Tracks
(XII, 14-12-2000) 129
- Repairing of Tracks at Delhi Railway Station
(XII, 11-12-2000) 554
- Requirement of Concrete Sleepers
(XIII, 21-12-2000) 109
- Reservation Quota
(XI, 23-11-2000) 198-199
- Restructuring of Management of Railways
(XI, 30-11-2000) 196
- Safety of Passengers
(XI, 23-11-2000) 219-220
- Self Printing Ticket Machine
(XI, 23-11-2000) 352-362
- Setting up of Railway Technology Cell
(XI, 30-11-2000) 108-109

- Shortage of Funds faced by Railways**
(XII, 14-12-2000) 226
- Show Cause Notice Issued by Excise Department to Railway**
(XIII, 22-12-2000) 45-46
- Sleeper Scandal**
(XI, 30-11-2000) 223
- Supply of Casseroles to Western Railway**
(XIII, 21-12-2000) 152-153
- Terminal Facility at Cuttack**
(XI, 23-11-2000) 202
- Ticketless Travellers**
(XI, 30-11-2000) 35-36
- Tour Packages by Railways**
(XI, 23-11-2000) 41-42
- Transfer of Guilty Officials**
(XI, 23-11-2000) 321—323
- Wasting of Fuel**
(XII, 14-12-2000) 133
- Rain Harvesting**
- Action Plan for Harvesting Rain Water in A.P.**
(XIII, 21-12-2000) 36
- Rain Harvesting**
(XII, 13-12-2000) 123-124
- Rain Water Harvesting**
(XII, 13-12-2000) 455—457
- Rainfall**
- Rainfall**
(XI, 27-11-2000) 229-230
- Rajasthan**
- Allocation of Additional Gas to Rajasthan**
(XII, 11-12-2000) 1416
- Allocation of Power to Rajasthan**
(XI, 20-11-2000) 107-108
- Amount Spent on Roads/Culverts in Rajasthan**
(XII, 11-12-2000) 1051-1052
- Atomic Power Plants in Rajasthan**
(XI, 29-11-2000) 305-306
- Communications Development Programmes in Rajasthan**
(XII, 11-12-2000) 1015
- Construction of Roads/Bridges in Rajasthan**
(XII, 11-12-2000) 1085-1086
- Conversion of Jaipur Airport into International Airport**
(XII, 11-12-2000) 550
- Damage to Soyabean Crop in Rajasthan**
(XI, 20-11-2000) 328-329
- Emerald Mining in Rajasthan**
(XIII, 18-12-2000) 69-70
- Exhibitions in Rajasthan**
(XI, 22-11-2000) 289-290
- Expansion of Airports in Rajasthan**
(XI, 30-11-2000) 189
- Financial Assistance to Rajasthan**
(XII, 5-12-2000) 83-84
- Gang Canal in Rajasthan**
(XII, 11-12-2000) 183
- Health Programmes (Rajasthan)**
(XI, 22-11-2000) 124
- Indira Gandhi Canal Project**
(XII, 13-12-2000) 16-19
- Infrastructural Development Project in Rajasthan**
(XI, 24-11-2000) 305-306
- Inter-State water dispute**
(XI, 29-11-2000) 147-148
- Land Acquisition for Jodhpur Bypass**
(XI, 27-11-2000) 224
- LNG based Projects in Rajasthan**
(XII, 14-12-2000) 226-227
- Maintenance of Monuments**
(XI, 30-11-2000) 30
- Need for early construction of office building of Post Master General at Ajmer, Rajasthan (MUR 377)**
(XII, 13-12-2000) 686

- Need for early construction of Railway over bridge at Kishangarh-Madanganjnagar in Ajmer district, Rajasthan (MUR 377)**
(XI, 22-11-2000) 476—482
- Need to announce special relief package for Rajasthan to trackle the drought situation in the State, particularly in Barmer Parliamentary constituency (MUR 377)**
(XI, 28-11-2000) 331-332
- Need to connect Bhiwadi in Rajasthan by rail (MUR 377)**
(XII, 14-12-2000) 284
- Need to Direct the Government of Rajasthan not to reappropriate the Central Funds sanctioned for the purpose of Tackling the Drought Situation (MUR 377)**
(XI, 30-11-2000) 282-283
- Need to provide additional financial assistance to Government of Rajasthan for providing relief to the people affected by drought in Banswara Parliamentary Constituency (MUR 377)**
(XIII, 18-12-2000) 352-353
- Need to provide adequate funds to Government of Rajasthan for providing relief to the people affected by drought particularly in Churu district (MUR 377)**
(XI, 23-11-2000) 423-424
- Need to take steps for implementation of Yamuna water agreement to solve the drinking water problem in Churu district of Rajasthan (MUR 377)**
(XIII, 20-12-2000) 400
- Need to take steps to make Chambal River pollution free at Kota and Keshavrai Patan, Rajasthan (MUR 377)**
(XIII, 18-12-2000) 351
- Nursing colleges (Rajasthan)**
(XI, 29-11-2000) 349
- Oil Reserves in Jaisalmer District (Rajasthan)**
(XI, 30-11-2000) 114-115
- Oil Reserves in Rajasthan**
(XII, 14-12-2000) 187-189
(XIII, 21-12-2000) 181-182
- Petrol Pumps under COCO Schemes in Rajasthan**
(XI, 30-11-2000) 118-119
- Post Offices/Sub Post Offices in Rajasthan**
(XII, 4-12-2000) 97-98
- Project Sanctioned by CAPART in Rajasthan**
(XII, 13-12-2000) 269-271
- Proposals of By Passes from Rajasthan**
(XII, 11-12-2000) 1385-1386
- Rail Link to Bhiwadi**
(XII, 14-12-2000) 74-75
- Railway Projects in Rajasthan**
(XII, 14-12-2000) 174
- Rashtriya Ayurvedic Sansthan, Jaipur**
(XI, 22-11-2000) 264-265
- Reduction of Flights to Jaipur, Jodhpur and Udaipur**
(XIII, 21-12-2000) 117-118
- Relief to Drought Affected Areas of Rajasthan**
(XII, 15-12-2000) 89
- Setting up LPG agencies in Rajasthan**
(XI, 30-11-2000) 130-131
- Setting up of Oil Refinery in Rajasthan**
(XII, 14-12-2000) 217
- Supply of Electriciy from Delhi to Rajasthan**
(XII, 4-12-2000) 61-62
- Supply of LNG to Rajasthan**
(XIII, 21-12-2000) 63
- Supply of Water to Jodhpur in Rajasthan**
(XIII, 19-12-2000) 251-252

- Telephone Advisory Committee**
(XI, 20-11-2000) 134-144
- Telephone Connections in Rajasthan**
(XI, 20-11-2000) 286
- Transportation of Fodder and Drinking Water to Rajasthan**
(XII, 14-12-2000) 218
- Unemployed Youth in Rajasthan**
(XI, 29-11-2000) 393-396
- World Bank Loan to Rajasthan**
(XIII, 22-12-2000) 78
- Rashtriya Ayurvedic Sansthan**
Rashtriya Ayurvedic Sansthan, Jaipur
(XI, 22-11-2000) 264-265
- Rashtriya Ispat Nigam Limited**
Disinvestment in Rashtriya Ispat Nigam
(XI, 24-11-2000) 212-213
- Rashtriya Krishi Bima Yojana**
Rashtriya Krishi Bima Yojana
(XIII, 18-12-2000) 70-71
- Rashtriya Sanskrit Vidyapeeth**
Rashtriya Sanskrit Vidyapeeths
(XIII, 19-12-2000) 47-48
- Rate of Interest**
Uniformity in Interest Rate by Financial Institutions
(XI, 1-12-2000) 110
- Rawatbhata Atomic Power Project**
Rawatbhata Atomic Power Project
(XII, 11-12-2000) 177-178
- RCH Programme**
RCH Programme
(XII, 13-12-2000) 457-468
- Records Maintenance System**
Maintenance of Records
(XI, 23-11-2000) 180
- Recruitment**
Recruitment in Armed Forces
(XI, 23-11-2000) 246-250
- Recruitment in I.T.D.C.**
(XI, 23-11-2000) 375-376
- Recruitment in Regional Rural Banks**
(XI, 24-11-2000) 271-272
- Recruitment of Casual Labourers**
(XIII, 21-12-2000) 183
- Recruitment of Class IV Employees in Banks**
(XI, 1-12-2000) 198-199
- Recruitment of Well Trained Pilots**
(XIII, 21-12-2000) 97-98
- Recruitment of youths to counter ISI activities**
(XI, 28-11-2000) 161
- Recruitments in Indian Missions**
(XI, 22-11-2000) 268-269
- Recruitments in Para-Military Forces**
(XI, 21-11-2000) 271-276
- Refinery Projects**
Incomplete Refinery Projects
(XIII, 21-12-2000) 83-84
- Regional Imbalances**
Need to take concrete steps for removal of regional imbalance in the country (MUR 377)
(XI, 28-11-2000) 332
- Regional Office**
Regional Office at Chennai
(XII, 4-12-2000) 111
- Regulatory Authority**
Setting up of Regulatory Authority
(XII, 11-12-2000) 45-46
- Rehabilitation**
Need to rehabilitate Jhuggi Dwellers of Delhi Around the City (MUR 377)
(XIII, 21-12-2000) 211
- Rehabilitation Centres**
(XI, 29-11-2000) 161-163
- Rehabilitation Centres**
(XIII, 20-12-2000) 337-340

- Rehabilitation of Bhopal Victims**
(XIII, 19-12-2000) 41
- Rehabilitation of Child Labour**
(XII, 13-12-2000) 71-72
- Rehabilitation of Ex-Servicemen**
(XIII, 21-12-2000) 70-71
- Rehabilitation of Kashmiri Migrants**
(XI, 28-11-2000) 62-63
- Rehabilitation of people displaced by setting up of Hydro Power Projects**
(XIII, 18-12-2000) 108-09
- Rehabilitation of small scale industries**
(XI, 29-11-2000) 70-71
- Resettlement of Jhuggi Dwellers**
(XII, 14-12-2000) 57-58
- Rehabilitation Scheme**
- Textile Workers Rehabilitation Scheme for PSUs**
(XIII, 21-12-2000) 9
- Reliance Industries**
- Contract to Reliance Enron by ONGC**
(XI, 23-11-2000) 371-372
- Favour to Reliance Regarding Storage**
(XII, 11-12-2000) 704-705
- Gas Cracker Project in Joint Venture with Reliance**
(XII, 11-12-2000) 611
- Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)**
(XI, 23-11-2000) 424
- Relief Measures**
- Relief measures to fishermen**
(XIII, 18-12-2000) 186-187
- Religious Discrimination**
- Discrimination on the basis of Religion**
(XIII, 20-12-2000) 129-130
- Religious Places**
- Bomb Blasts in Churches**
(XI, 21-11-2000) 240-241
- Construction of Temple in Sher Shah Suri Premises**
(XI, 30-11-2000) 60
- Development of Worships places as Tourist Centre**
(XI, 30-11-2000) 111-112
- Maintenance of Dwarkaji Temple in Gujarat**
(XII, 14-12-2000) 190
- Remote Areas Development Programme**
- Remote Areas Development Programme**
(XII, 5-12-2000) 96-97
- Remunerative Prices**
- Need to ensure remunerative prices to the farmers for their produce (MUR 377)**
(XIII, 18-12-2000) 351
- Remunerative prices to farmers**
(XIII, 18-12-2000) 183
- Renewable Energy**
- Development of multipurpose technology**
(XIII, 18-12-2000) 138-139
- New Draft Policy for Renewable Sources of Energy**
(XII, 04-12-2000) 268-269
- Renovation**
- Renovation of Railway Stations in Gujarat**
(XIII, 21-12-2000) 76-77
- Renovation of Vadodara Museum**
(XI, 30-11-2000) 154
- Renovation of Visa Hall**
(XIII, 20-12-2000) 161-162
- Research & Development**
- Incentives to Research Development**
(XIII, 19-12-2000) 177-178
- Research Activities**
- Research Activities carried out by universities**
(XIII, 18-12-2000) 237

Research Institute

National Cattle Research Institute
(XIII, 18-12-2000) 265-266

Seeds Developed by Central Potato
Research Institute
(XII, 11-12-2000) 1246

Reservation**Bill Reservation**

(XI, 29-11-2000) 207-208

Filling up of Reserved Vacancies
(XII, 14-12-2000) 207

Identification of Posts for Disabled
(XII, 13-12-2000) 383

Need for early implementation of
legislation providing for reservation to
the SC/STs in matters of promotion in
Government Services (MUR 377)
(XI, 27-11-2000) 374

Need to ensure implementation of law
providing reservation for promotion
to STs in the State (MUR 377)
(XIII, 21-12-2000) 213

Need to make reservation policy for SC/
STs more effective (MUR 377)
(XI, 27-11-2000) 375-376

Post based Rosters

(XI, 29-11-2000) 226-228

Reservation for Disabled
(XI, 22-11-2000) 267-268

Reservation for Handicap
(XIII, 20-12-2000) 216-221

Reservation for SCs/STs
(XII, 15-12-2000) 95-96

Reservation for SCs/STs in Satyajit Ray
Film and TV Institute
(XII, 15-12-2000) 242-243

Reservation in Allotment of Government
Accommodation
(XI, 28-11-2000) 85-86

Reservation in jobs for disables
(XI, 29-11-2000) 371-372

Reservation in Promotions to OBCs
(XI, 22-11-2000) 95-96

Reservation of SCs/STs
(XII, 14-12-2000) 125-126

Reservation of Seats for NRIs
(XI, 28-11-2000) 251

Reservation of Seats for SCs in
Maharashtra Assembly
(XI, 23-11-2000) 257-258

Reservation Quota
(XI, 23-11-2000) 198-199

Reservation Quota for Petrol Pumps &
LPG for OBC
(XIII, 21-12-2000) 64

Reserve posts for OBC
(XI, 29-11-2000) 335-336

Reserved Posts for SCs/STs
(XIII, 21-12-2000) 160

Reserved Posts in Shri Lal Bahadur
, Shastri Rashtriya Sanskrit Vidyapeeth
(XII, 13-12-2000) 119-122

Vacancies reserved for SCs, STs and
OBCs
(XIII, 18-12-2000) 184-186

Vacancy Based Roster
(XI, 22-11-2000) 109-110

Reserve Bank of India

Amendment in the RBI Act, 1934
(XII, 11-12-2000) 1000-1001

Credit Policy of RBI
(XIII, 22-12-2000) 172-173

Credit Policy of RBI
(XII, 11-12-2000) 982-983

Difference between Government Account
Books and RBI Accounts
(XIII, 22-12-2000) 163-164

Economic Slow Down
(XI, 24-11-2000) 284-285

- Inspection of Banks by RBI**
(XIII, 22-12-2000) 57-58
- RBI Building in Maharashtra**
(XII, 11-12-2000) 881
- RBI Guidelines for Crop Loan**
(XII, 11-12-2000) 989
- RBI Guidelines for Loans to Famine Affected Areas**
(XII, 11-12-2000) 852-853
- RBI Guidelines to State Government**
(XII, 11-12-2000) 948-949
- Sale/Purchase of Dollars by RBI**
(XII, 11-12-2000) 793
- Reserved Constituencies**
- Refixation of Reserved Constituencies**
(XI, 30-11-2000) 162
- Resolution(s)**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 461—603
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 493—496
- Approval of Recommendations Contained in The First Report of Railway convention Committee and Demands For Supplementary Grants—Railways (XIII, 20-12-2000) 487—490, 513—516**
- Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill (Res.)**
(XIII, 18-12-2000) 437—456
- Indian Resolutions on Nuclear Weapons**
(XI, 22-11-2000) 211-212
- Problems of Sugarcane Growers — (Res.)**
(XII, 15-12-2000) 334—374
- Resolution Re-approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways**
(XIII, 20-12-2000) 532—547
- Resolution Re-approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways**
(XIII, 20-12-2000) 547—549
- Resolution Re: Problems of Sugarcane Growers (Res.)**
(XI, 1-12-2000) 413—415
- Resolution Re: Reservation for Socially and Educationally Backward Classes - withdrawn (Res.)**
(XI, 1-12-2000) 378—404
- Statutory Resolution Re : Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill (Res.)**
(XIII, 18-12-2000) 437—440
- Statutory Resolution Re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance (Res.)**
(XIII, 18-12-2000) 421—436
- Statutory Resolution Re : Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill**
(XI, 30-11-2000) 304—311
- Restricted Area Permit**
- Restricted Area Permit**
(XI, 28-11-2000) 282
- Retail Outlets**
- Allotment of LPG Dealerships and Retail Outlets in Ahmedabad**
(XIII, 21-12-2000) 111-112
- Powers of State Level Coordinator for Retail Outlets**
(XIII, 21-12-2000) 40

Re-Modelling Retail Outlets in Maharashtra (XIII, 21-12-2000) 88	Security Arrangements at RGIA (XII, 11-12-2000) 684
Retail Outlets and LPG Distributorship to SCs/STs (XIII, 21-12-2000) 137-138	RGNIYD
Retirement Age	Rajiv Gandhi National Institute of Youth Development (XII, 4-12-2000) 171
Retirement age (XI, 29-11-2000) 254-256	Rich-Poor Inequality
Retirement Age in NTC (XI, 30-11-2000) 81	World Bank Report on Rich-Poor Inequality (XII, 13-12-2000) 68-69
Retirement Age of Bank Employees (XI, 24-11-2000) 123-126	UTES
Retirement Age of Employees in Major Ports (XIII, 21-12-2000) 141-143	Introduction of Productivity Linked Incentive Scheme (XI, 30-11-2000) 155-156
Revenue Expenditure	River(s)
Revenue Expenditure (XII, 15-12-2000) 199-200	Ban on lifting of sand from rivers (XI, 20-11-2000) 322-323
Revenue Generation	Cleaning of Rivers under National River Action Plan (XI, 27-11-2000) 281-292
Collection of Revenue Through Tourism (XII, 11-12-2000) 30	Cleaning of Yamuna River (XI, 20-11-2000) 198-199
Decline in Revenue of VSNL (XII, 4-12-2000) 51	Connecting of River with Waterways (XII, 11-12-2000) 635-636
Revenue Loss	Construction of Barrage on Punpun River (XI, 22-11-2000) 233
Loss of Revenue Due to Non-Classification of Goods (XI, 23-11-2000) 337	Construction of Bridge on Yamuna River (XI, 27-11-2000) 227
Revenue Loss (XI, 20-11-2000) 175	Construction of Bridge Over Shivnath River (XII, 11-12-2000) 1073-1074
RGC	Construction of New Bridge on Rapti River (XIII, 18-12-2000) 93-94
Study on Transmission losses (XIII, 18-12-2000) 44-47	Construction of Rail bridge over River Kathjori (XI, 30-11-2000) 173-174
RGDWM	Construction of Rail-Cum-Road/Bridge on Ganga River (XI, 27-11-2000) 205
Grants to Voluntary Organisation under RGDWM (XI, 21-11-2000) 38-42	
RGIA	
Expansion of RGIA (XII, 14-12-2000) 204	

- Development of environment around Ganga and Yamuna rivers (XII, 4-12-2000) 43-44
- Development of Navigation Canal from Mahe to Valapatanam River (XII, 14-12-2000) 38
- Discharge of Pollutions into Ravi (XII, 13-12-2000) 344
- Diversion of Ravi Water to Indian Side by Pak (XI, 23-11-2000) 339-340
- Exploration Work on Brahmaputra (XIII, 21-12-2000) 43
- Need to solve water logging problem caused by the River Ganga in Patna district of Bihar (MUR 377) (XIII, 19-12-2000) 368
- Need to take steps to make Chambal River pollution free at Kota and Keshavrai Patan, Rajasthan (MUR 377) (XIII, 18-12-2000) 351
- Need to take suitable steps to check severe Erosion caused by rivers in Bihar (MUR 377) (XIII, 18-12-2000) 355
- Need to take up the project to link peninsular rivers for better water management (MUR 377) (XI, 23-11-2000) 427
- Pollution in Damodar River (XII, 4-12-2000) 126
- Pollution in Ganga River (XIII, 18-12-2000) 17 (XI, 27-11-2000) 252-253
- Pollution in Gomti River (XI, 20-11-2000) 155-156
- Pollution in Rivers (XI, 20-11-2000) 40-42
- Reappearance of River Saraswati (XIII, 20-12-2000) 91-92
- River Action Plan (XII, 11-12-2000) 283-284
- Sharing of Ganga Water (XI, 22-11-2000) 99-100
- Sharing of Surplus Water of Krishna by States (XII, 13-12-2000) 494
- Sharing of Yamuna Water (XII, 13-12-2000) 479-480
- Untreated Sewage into Yamuna River (XII, 4-12-2000) 219-220
- Upper Krishna Phase-II Project (XII, 11-12-2000) 1236-1237
- Utilisation of Godavary Water (XII, 13-12-2000) 499-500
- Utilisation of Water of Bhima River (XII, 13-12-2000) 337
- Road Over Bridge**
- Construction of Road Over Bridges (XI, 23-11-2000) 134-138 (XII, 14-12-2000) 124-125
- Construction of Road Over Bridge (XI, 30-11-2000) 154-156
- Construction of Road Overbridges in U.P. (XII, 14-12-2000) 41-42
- Construction of ROB at Ramawadi (XII, 14-12-2000) 154
- Construction of ROBs in Karnataka (XII, 14-12-2000) 103-113
- Need for early construction of Railway over bridge at Kishangarh-Madanganjnagar in Ajmer district, Rajasthan (MUR 377) (XI, 22-11-2000) 476-482
- Road Projects**
- Clearance of Road Projects in Kerala (XI, 20-11-2000) 216-218
- Pending Road Projects pertaining to North-Eastern States (XI, 27-11-2000) 293

Road Safety Council

Constitution of Road Safety Council
(XI, 20-11-2000) 19-20

Roads

Alway-Trichur-Cherthala-Kayamkulam
road as four lane
(XI, 27-11-2000) 230-231

Amount Spent on Roads/Culverts in
Rajasthan
(XII, 11-12-2000) 1051-1052

Construction of Roads/Bridges in
Rajasthan
(XII, 11-12-2000) 1085-1086

Construction of Tunnel in Rohtang pass
(XII, 4-12-2000) 94

Construction of By-pass in Ranchi
(XI, 27-11-2000) 142-143

Declaration of more State Roads as
National Highways
(XI, 20-11-2000) 341-344

Funds for Roads
(XI, 27-11-2000) 85-86

Gigantic Projects for Roads
(XI, 20-11-2000) 18

Linkage of villages by Roads
(XI, 28-11-2000) 86-88

NABARD Loans for Road and Bridges
(XI, 1-12-2000) 58-59

Need for early clearance of Kombai-
Kerala and Devaram-Kerala link road
projects of Kerala Government (MUR
377)
(XII, 14-12-2000) 288

Need for Maintenance of Road between
Naginimora and Tuensang *via* Mon in
Nagaland by Border Roads
Organisation (MUR 377)
(XI, 30-11-2000) 283-284

Private Sector in Road Construction
(XIII, 18-12-2000) 31-32

Quality of Road Network
(XII, 04-12-2000) 271-272

Road Stretches
(XI, 27-11-2000) 279

Roads/Bridges Projects of Punjab
(XII, 4-12-2000) 78-79

Rural Road Connectivity Programmes
(XII, 13-12-2000) 67-68

Rural Roads
(XI, 21-11-2000) 187-191

Upgradation of Roads as National
Highway
(XII, 04-12-2000) 297-298

Robot

PC Based Robot
(XIII, 19-12-2000) 180-181

Roerich Estate

Condition of Roerich Estate
(XI, 29-11-2000) 387-388

Rohtang Pass

Construction of Tunnel in Rohtang pass
(XII, 4-12-2000) 94

Royalty

Royalty on Crude Oil
(XII, 11-12-2000) 46-47

Royalty on Minerals
(XII, 4-12-2000) 128-129

Royalty rates of Minerals
(XI, 21-11-2000) 278-279

RSP

Disinvestment of NALCO and RSP
(XIII, 22-12-2000) 84-85

RTA

Appointment of R.T.A. at Kalyan Station
(XII, 11-12-2000) 691

Rubber

Area under Tea, Coffee and Rubber
(XIII, 22-12-2000) 59-60

- Export of Rubber**
(XI, 24-11-2000) 73
- Import of Natural Rubber**
(XI, 24-11-2000) 154-156
- Import of Rubber**
(XI, 1-12-2000) 204
- Rubber Stock with STC**
(XI, 24-11-2000) 227-228
- Rural Areas**
- Delivery system in rural areas**
(XII, 4-12-2000) 221
- Doctors in Rural Areas**
(XII, 13-12-2000) 91-92
- Foodgrain for Rural Areas**
(XI, 1-12-2000) 77
- Funds for Rural Building Centre**
(XIII, 19-12-2000) 63-66
- Increase in Migration from Rural Areas**
(XI, 21-11-2000) 90-91
- Industries in Rural Areas**
(XII, 11-12-2000) 444-445
- Land Holdings in Rural Areas**
(XII, 04-12-2000) 263
- Medical Facilities in Rural Areas**
(XI, 22-11-2000) 263-264
- Telecom Facility in Rural Areas**
(XI, 27-11-2000) 75-76
(XIII, 18-12-2000) 208-209
(XI, 20-11-2000) 157-158
- Unemployment in Rural Areas**
(XII, 13-12-2000) 35-42
- Rural Development**
- Audio-Visual Programmes for Rural Development**
(XI, 28-11-2000) 176-178
- Corporate Sector in Rural Development**
(XII, 13-12-2000) 230-231
- Involvement of NGOs and Panchayats in Rural Development**
(XIII, 19-12-2000) 44-45
- Rural Development Institutes**
(XII, 15-12-2000) 64-65
- Rural Development Projects**
(XI, 21-11-2000) 285
- Rural Development Scheme**
(XI, 21-11-2000) 152
(XIII, 19-12-2000) 181
- Rural Development Scheme**
- Foreign Assistance for Rural Development Scheme**
(XII, 05-12-2000) 228
- Rural Electrification**
- Assistance to States for Rural Electrification**
(XI, 27-11-2000) 275-276
- Rural Electrification**
(XII, 4-12-2000) 82-84
- Rural Electrification by Private Sector**
(XIII, 18-12-2000) 16-17
- Rural Electrification during Ninth Plan**
(XII, 4-12-2000) 11-27
- Scheme for Rural Electrification**
(XII, 04-12-2000) 264-265
- Rural Electrification Corporation**
- Budget for Rural Electrification Corporation**
(XI, 20-11-2000) 190-191
- Rural Energy Programme**
- Study on Integrated Rural Energy Programme**
(XII, 04-12-2000) 241-244
(XII, 11-12-2000) 1151-1152

Rural Energy Scheme

Expansion of Rural Energy Scheme
(XIII, 18-12-2000) 240-241

Rural Infrastructure

Development of Rural Infrastructure
(XI, 21-11-2000) 215-216

Rural Infrastructure
(XI, 28-11-2000) 92-93

Rural Sanitation

Assistance of WHO to Health and
Sanitation
(XI, 13-12-2000) 535-538

Rural Sanitation Programmes

Model Villages under Rural Sanitation
Programme
(XII, 13-12-2000) 316-320

Restructured Rural Sanitation Programme
(XII, 05-12-2000) 164-168

Rural Units

Rural Units
(XII, 11-12-2000) 468

Russia

Acquisition of Defence Equipments from
Russia
(XI, 23-11-2000) 273-274

Cargo Transit Route *via* Iran between
India and Moscow
(XI, 23-11-2000) 227-228

Decline in Trade with Russia
(XIII, 22-12-2000) 31-32

Defective Ammunitions procured from
Russia
(XII, 14-12-2000) 73

Export of Tea to Russia
(XI, 24-11-2000) 306-307

Indo- Russian Agreement in IT sector
(XI, 29-11-2000) 230-231

Indo-Rusia Efforts to combat terrorism
(XI, 29-11-2000) 330-331

Indo-Russia Federation Ties
(XIII, 20-12-2000) 123

Indo-Russia Joint Council
(XIII, 19-12-2000) 175-176

Indo-Russia joint task force
(XI, 29-11-2000) 205-206

Indo-Russia Joint Working Group on
Terrorism
(XI, 22-11-2000) 103-104

Indo-Russian Agreement on Rocket
Technology
(XIII, 20-12-2000) 114

Indo-Russian Nuclear Agreement
(XI, 22-11-2000) 100-101

Indo-Russian Project
(XIII, 21-12-2000) 49

Manufacturing of Russian Arms in Indian
Ordnance Factories
(XII, 14-12-2000) 237

Return of Russian Valuables
(XI, 22-11-2000) 168

Soviet Debt Burden on India
(XII, 15-12-2000) 131

Visit of Russian President
(XI, 29-11-2000) 332-334

SAARC

Postponement of SAARC Summit
(XI, 22-11-2000) 307-308

Sabarimala Development Project

Sabarimala Development Project
(XI, 20-11-2000) 194

Safety Matches

Anti-Dumping Duty on Safety Matches
(XI, 1-12-2000) 110

Safety Measures

Execution of Safety Measures
(XII, 14-12-2000) 27-28

Improvement of Safety
(XII, 11-12-2000) 672-673

Punctuality and Safety in Railways

(XIII, 21-12-2000) 13-14

Safety Measures for Nuclear Reactors

(XIII, 20-12-2000) 157-158

Safety norms at Flyover Sites

(XI, 21-11-2000) 147-148

Safety of Passengers

(XI, 23-11-2000) 219-220

Safety System in Private Air Services

(XII, 14-12-2000) 256

SAIL**Capacity Utilisation of SAIL**

(XII, 13-12-2000) 64-65

Excess Staff in SAIL

(XII, 05-12-2000) 110-111

Expenditure of SAIL

(XI, 28-11-2000) 77-78

Finalisation of Restructuring package by SAIL

(XII, 05-12-2000) 42-44

Modernisation of SAIL

(XI, 21-11-2000) 317

Production in Steel Authority of India

(XI, 28-11-2000) 247-248

Rural Marketing of Steel

(XIII, 19-12-2000) 299

SAIL

(XII, 05-12-2000) 220—225

Sale of Oxygen Plant of SAIL

(XI, 21-11-2000) 232-233

Separate Ancillary Companies under SAIL

(XI, 21-11-2000) 211

Steel Plants under SAIL

(XII, 5-12-2000) 94-96

Sainik Schools**Sainik School in North Bihar**

(XI, 23-11-2000) 200

Salary**Non-Payment of Salary**

(XI, 30-11-2000) 46—48

Non-Payment of Salary by Kamraz Rural Bank

(XI, 24-11-2000) 84-85

Sales Agents**Appointment of Organisers in Place of Ticket Sale Agents**

(XIII, 21-12-2000) 164

Incentives to the Sales Agents

(XII, 14-12-2000) 64-65

Payment of Commission to General Sales Agents in London

(XIII, 21-12-2000) 183

Salt**Content of Iodine in Rock Salt**

(XI, 20-11-2000) 207

Iodised Salt at subsidized Rate

(XIII, 20-12-2000) 82-83

Lifting of ban on Consumption of non-iodised Salt

(XI, 22-11-2000) 21—25

Salt Commission Land

(XI, 24-11-2000) 65-66

Salt Works

(XII, 11-12-2000) 186,491,894—896

Sample Survey Organisation**Survey by National Sample Survey Organisation**

(XI, 29-11-2000) 374-375

Sand**Ban on lifting of sand from rivers**

(XI, 20-11-2000) 322-323

Sandalwood**Export of Sandalwood**

(XI, 24-11-2000) 44-45

Smuggling of Sandalwood

(XII, 11-12-2000) 1226

Sanitation Programmes**Conference on Innovative Technologies for Rural Water Supply and Sanitation**

(XI, 21-11-2000) 41—43

- Integrated Water and Sanitation Project in Schools**
(XIII, 19-12-2000) 264-265
- Scheme by UNDP and India for Sanitation and Drinking Water**
(XIII, 20-12-2000) 83-84
- Second Instalment for Sanitation Campaign**
(XII, 05-12-2000) 158
- Sanjay Gandhi Rashtriya Udhyan**
- Encroachment in Sanjay Gandhi Rashtriya Udhyan**
(XII, 4-12-2000) 76-77
- Sardar Sarovar-Project**
- Need to exempt River Bed Power House of Sardar Sarovar-Project from Import Duty (MUR 377)**
(XII, 14-12-2000) 283
- Sarkaria Commission**
- Sarkaria Commission**
(XII, 05-12-2000) 129
- Sarkaria Commission Report**
(XI, 28-11-2000) 185
- Satellite(s)**
- Competition due to DTH**
(XI, 1-12-2000) 64
- Exemption in Customs Duty on Import of V-SAT in KU Band**
(XIII, 22-12-2000) 143
- INSAT-28**
(XI, 29-11-2000) 168
- Launch of GSLV and INSAT-3C**
(XII, 11-12-2000) 403-404
- Launching of Satellites**
(XIII, 20-12-2000) 236-237
- Licence fee for VSAT**
(XII, 4-12-2000) 100
- Lifting the ban on the sale of American Satellite Photographs**
(XI, 29-11-2000) 235-236
- Meteorological Satellite**
(XIII, 20-12-2000) 138-139
- Norms for allotment of transponder space**
(XI, 27-11-2000) 201-202
- Spy Satellites**
(XI, 22-11-2000) 253
- Satluj-Yamuna Link Canal**
- Satluj-Yamuna Link Canal**
(XI, 22-11-2000) 160
- Saudi Arabia**
- Indo-Saudi Arabia Ties**
(XI, 22-11-2000) 297-298
- Sawmills**
- Renew of Licences of Sawmills**
(XI, 20-11-2000) 183
- Scavengers**
- Schemes for scavengers**
(XI, 29-11-2000) 134—138
- Seessionists**
- Nexus between Drug Smugglers and Seessionists.**
(XI, 28-11-2000) 218-219
- Scholarship**
- Hostels/Scholarship for SC/ST students**
(XI, 22-11-2000) 133-150
- Scholarship**
(XIII, 20-12-2000) 144-145
- Science & Technology**
- Achievements in the field of Science and Technology**
(XII, 13-12-2000) 100
- Economic Package for Scientific and Technological Development in Bihar**
(XII, 5-12-2000) 80
- Import of Outdated Technology**
(XIII, 21-12-2000) 190-191
- India-Estonia Collaboration on Science and Technology**
(XII, 05-12-2000) 199-200

Indo-Bulgaria Agreement on Science and Technology

(XII, 13-12-2000) 301

Indo-Cuba Scientific Collaboration

(XII, 13-12-2000) 139-140

Infranstrual Facilities for Research work in Science

(XI, 28-11-2000) 186

Super Science

(XIII, 19-12-2000) 215

Technical Assistance from UNIDO

(XII, 15-12-2000) 194

Technology Transfer

(XI, 21-11-2000) 243

Test Tube Technology

(XIII, 20-12-2000) 136

Upgradation of Technology

(XIII, 22-12-2000) 128-129

Science Centres

Science Centres

(XII, 05-12-2000) 39-42

Science Cities

Establishment of Science Cities

(XII, 11-12-2000) 529

Science City at Hyderabad

(XII, 14-12-2000) 68

Scientists

Permission to Indian Scientists

(XI, 22-11-2000) 285

Scooter India Ltd.

Scooter India Limited

(XII, 11-12-2000) 901-902

SCOPE

Study by SCOPE

(XI, 1-12-2000) 115-116

Scrag Testing Machines

Import of Scrag Testing Machines

(XIII, 21-12-2000) 134-135

Scrap

Import of Scrap Iron

(XII, 05-12-2000) 159-160

Payment of Excise Duty on Scrap

(XI, 30-11-2000) 245

Sale of New Items as Scrap

(XI, 30-11-2000) 247

SCs/STs

Adequate Representation of SC/ST Community

(XI, 24-11-2000) 313-314

Admission in Medical Colleges on the basis of SC/STs Quota

(XI, 22-11-2000) 92-93

Admission of SC/ST Students

(XIII, 18-12-2000) 135

Admission of SCs/STs in Medical Courses

(XI, 22-11-2000) 56

Admission of SCs/STs in Educational Academic Institutions

(XI, 23-11-2000) 177

Admission of SCs/STs Students in National School of Drama

(XI, 30-11-2000) 60-61

Admissions in ICMR Institutes and Centres

(XI, 22-11-2000) 166-67

Admissions of SCs/STs in Agricultural Universities

(XI, 27-11-2000) 308

Appointing/Posting of SCs/STs in Autonomous Bodies

(XI, 30-11-2000) 65

Appointment of SC/ST

(XII, 13-12-2000) 370

Appointment of SC/ST Persons in Settlement Commission

(XI, 1-12-2000) 222

Appointment of SCs/STs

(XII, 05-12-2000) 102

- Appointment of SCs/STs in Banks and F.I.S.**
(XII, 11-12-2000) 778
- Appointment of SCs/STs in PSUs**
(XII, 05-12-2000) 135
- Appointment of SCs/STs on Top Posts**
(XII, 11-12-2000) 794-795
- Appointment/Posting of SC/ST persons on High Posts**
(XI, 22-11-2000) 112-113
- Appointment/Posting of SCs/STs**
(XI, 30-11-2000) 58
- Appointment/Posting of SCs/STs**
(XIII, 21-12-2000) 54-55
- Appointment/Posting of SCs/STs in Autonomous Bodies**
(XI, 30-11-2000) 181
- Appointments of SCs/STs on Public Sector Boards**
(XII, 15-12-2000) 99-100
- Atrocities on SCs/STs**
(XIII, 20-12-2000) 181
- Atrocities on SCs/STs**
(XIII, 20-12-2000) 209-210
- Atrocities on SCs/STs**
(XII, 11-12-2000) 309-310
- Backlog of Vacancies for SCs/STs**
(XI, 27-11-2000) 83-84
- Backlog of vacancies reserved for SCs/STs**
(XII, 05-12-2000) 112-113
- Backlog Vacancies**
(XI, 24-11-2000) 312-313
- Backlog vacancies for SCs/STs**
(XI, 24-11-2000) 151-152
- Bill Reservation**
(XI, 29-11-2000) 207-208
- Cases of Atrocities on SCs/STs**
(XI, 21-11-2000) 110-132
- Coaching for SC/ST Candidates competing for IAS/IPS exams**
(XIII, 20-12-2000) 261
- Concession in Fee for SC/ST Students**
(XII, 13-12-2000) 277-278
- Creation of Jobs for SC/ST**
(XI, 22-11-2000) 124
- Delhi Scheduled Caste Financial and Development Corporation**
(XI, 29-11-2000) 271-280
- Deputation of SC/ST Officers**
(XI, 24-11-2000) 315
- Development Programme for SCs/STs**
(XII, 13-12-2000) 73-84
- Direct aid to beneficiaries**
(XI, 29-11-2000) 237-238
- Filling of Backlog Vacancies for SCs/STs**
(XII, 11-12-2000) 1117-1118
- Filling up the Posts of SC/ST TV Newsreaders**
(XI, 24-11-2000) 312
- Free Coaching to SCs/STs**
(XII, 11-12-2000) 179-180
- Hostels for SC/ST**
(XIII, 20-12-2000) 208-209
- Hostels/Scholarship for SC/ST students**
(XI, 22-11-2000) 133-150
- Housing Loan to poor**
(XI, 24-11-2000) 107-108
- Implementation of Orders of NC for SC/ST**
(XII, 13-12-2000) 349-350
- Inclusion of Bhar Caste in SCs List**
(XIII, 19-12-2000) 164-165
- Inclusion of Tea Tribes in STs List**
(XIII, 19-12-2000) 170
- Indebtedness of Rural SC/ST Families**
(XII, 13-12-2000) 467-468
- Interest on Loans to SCs/STs**
(XII, 13-12-2000) 517-518

- National Commission for SC/ST**
(XII, 13-12-2000) 348-349
- National SC/ST Finance Development Corporation**
(XI, 22-11-2000) 117-123
- Need to ensure implementation of law providing reservation for promotion to STs in the State (MUR 377)**
(XIII, 21-12-2000) 213
- Need to ensure that adequate funds are spent for uplift of SCs/STs under special component scheme particularly in Punjab (MUR 377)**
(XIII, 19-12-2000) 367
- Officers deputed Abroad for Training**
(XI, 29-11-2000) 16-23
- Pension of SC/ST List**
(XI, 29-11-2000) 180-82
- Posting of SC/ST Officials in Foreign Assignments**
(XI, 20-11-2000) 84
- Posting of SCs/STs in Foreign Assignments**
(XIII, 21-12-2000) 133
- Postings of SCs/STs**
(XIII, 19-12-2000) 301
- Proper Utilisation of Funds for the Welfare of Scheduled Castes and Scheduled Tribes**
(XII, 15-12-2000) 374-376
- Representation of SCs/STs**
(XII, 13-12-2000) 243-244
- Reservation for SCs/STs**
(XII, 15-12-2000) 95-96
- Reservation for SCs/STs in Satyajit Ray Film and TV Institute**
(XII, 15-12-2000) 242-243
- Reservation in Allotment of Government Accommodation**
(XI, 28-11-2000) 85-86
- Reservation of SCs & STs**
(XII, 11-12-2000) 932-933
- Reservation of SCs/STs**
(XII, 14-12-2000) 125-26
- Reservation of SCs/STs for Dealership in PSUs**
(XII, 11-12-2000) 779
- Reservation of Seats for SCs in Maharashtra Assembly**
(XI, 23-11-2000) 257-258
- Reserved Posts for SC/ST**
(XII, 13-12-2000) 178-180
- Reserved Posts for SCs/STs**
(XIII, 21-12-2000) 160
- Retail Outlets and LPG Distributorship to SCs/STs**
(XIII, 21-12-2000) 137-138
- SC Certificates**
(XII, 13-12-2000) 344-345
- SC, ST, OBC Ambassadors**
(XI, 22-11-2000) 149
- SC/ST Assistant Professors**
(XI, 29-11-2000) 206-207
- SC/ST Foreign Posting**
(XII, 11-12-2000) 847
- SC/ST in Pharmacy Institutes**
(XII, 13-12-2000) 357-358
- SC/ST Posts in Ministry**
(XII, 05-12-2000) 107-108
- SC/ST posts of Directors in National Research Centres**
(XI, 27-11-2000) 115
- SC/ST Vacancies in Banks**
(XI, 1-12-2000) 114
- SC/ST/OBCs in Government Service**
(XIII, 20-12-2000) 175-176
- SCs/STs below poverty line**
(XIII, 20-12-2000) 51-73
- SCs/STs In Prasar Bharati Board**
(XII, 15-12-2000) 114
- Separate Nidhi for SC/ST Women**
(XIII, 19-12-2000) 186

Setting up of Commission for Scheduled Areas/Tribes and NITA (XIII, 19-12-2000) 256-257	Exploration of Sea Water (XI, 28-11-2000) 291-293
Setting up of Exclusive Corporation for STs (XII, 05-12-2000) 229	Sea Wealth
Shortage of Housing Facilities for SCs/STs (XI, 21-11-2000) 287	Sea Wealth (XI, 28-11-2000) 282-283
State Finance and Development Corporation (XI, 22-11-2000) 68-70	SEBI
Training and Research Facilities to SCs/STs (XI, 1-12-2000) 163-166	Action against Delisted Companies (XIII, 22-12-2000) 232-233
Tribal Welfare Schemes (XIII, 19-12-2000) 165	Employees Stock Option Plan (XI, 24-11-2000) 243
Vacancies reserved for SCs, STs and OBCs (XIII, 18-12-2000) 184-86	More Powers to SEBI (XI, 1-12-2000) 150
Vacant Posts of SCs/STs in Exim Banks (XI, 1-12-2000) 260	Non-Payment of Investors Money (XIII, 22-12-2000) 50
Vacant Posts of SCs/STs/OBCs (XI, 30-11-2000) 120	Recommendations of SEBI (XIII, 22-12-2000) 35-36
Sea Erosion	Review of SEBI (XI, 1-12-2000) 151-152
Sea Erosion (XI, 22-11-2000) 26-29	Safeguarding the interests of shareholders (XI, 24-11-2000) 215-216
Sea Erosion (XI, 27-11-2000) 279-280	SEBI Guidelines to listed Companies (XI, 1-12-2000) 261-262
Sea Food	SEBs
Ban on Prawn Cultivation in Coastal Areas (XI, 27-11-2000) 328-329	Committee on Working of SEBs (XI, 27-11-2000) 325-328
Production of prawn (XI, 27-11-2000) 239-240	Import of Coal by SEBs (XII, 11-12-2000) 1153-1154
Sea Routes	Losses in SEBs (XI, 20-11-2000) 20-26
Curb on Smuggling Activities through Sea Routes (XI, 30-11-2000) 151-153	Package for SEBs to settle dues (XI, 27-11-2000) 69-71
Sea Water	Privatisation of SEBs (XIII, 18-12-2000) 32-33
Conversion of Sea Water into Potable Water (XI, 28-11-2000) 300	Rebate to SEBs to clear outstanding dues by NTPC (XI, 27-11-2000) 153-155
	Recovery of Dues from SEBs (XI, 23-11-2000) 209-212

Supply of Power to Farmers by SEBs
(XI, 20-11-2000) 167-70

SECL

Community Development Scheme by SECL
(XI, 28-11-2000) 199

Security Agencies

Need to protect the interests of workers engaged by private security agencies manning Government/Semi-Government Institutions (MUR 377)
(XI, 27-11-2000) 371

Security Arrangements

Agreement for Security Arrangements in Flights
(XI, 30-11-2000) 198

Security Checks

Security Checks by CISF Personnels
(XI, 30-11-2000) 36-37

Seeds

BT Cotton Seeds
(XII, 4-12-2000) 148-49

Development of improved seeds
(XIII, 18-12-2000) 95-97

Hybrid Seeds in Gujarat
(XII, 11-12-2000) 1063-1064

Poisonous Cotton Seeds
(XII, 5-12-2000) 77-78

Production of Seeds
(XI, 20-11-2000) 337-340

Requirement of Seeds
(XI, 20-11-2000) 227-228

Seeds Developed by Central Potato Research Institute
(XII, 11-12-2000) 1246

Testing of Soil, Fertilizers and Seeds
(XII, 4-12-2000) 195

Seismic Zone

Delhi in Seismic Zone
(XIII, 19-12-2000) 188-189

Self-Employment Programmes

Self-Employment Programmes
(XII, 13-12-2000) 309-312

Selling Agents

Appointment of Sole Selling Agents
(XIII, 21-12-2000) 65

Selling Centres

Price based selling centres
(XII, 4-12-2000) 120-121

Semen Banks

Frozen Semen Banks
(XIII, 18-12-2000) 211-12

Senior Citizens

Cases of Senior Citizens
(XI, 30-11-2000) 66-70

Service Conditions

Assured Carrier Promotion Scheme
(XI, 21-11-2000) 63-64

Extension of Service
(XII, 13-12-2000) 134

Five day Week in Government Offices
(XI, 22-11-2000) 285-286

Leave Encashment
(XII, 11-12-2000) 287

Need to Transfer the Employees of Coal India Limited particularly those Posted in Sensitive Posts for a Long Period (MUR 377)
(XI, 30-11-2000) 283

Regularisation of Medical Officers
(XIII, 20-12-2000) 286

Regularisation of Seasonal Staff
(XII, 11-12-2000) 167

Regularisation of Temporary Employees
(XIII, 22-12-2000) 230

Service Conditions of Assistants and ACSOs
(XIII, 21-12-2000) 77

Transfer of Guilty Officials

(XI, 23-11-2000) 321-323

Transfer Policy for Officers Posted in NE States

(XIII, 20-12-2000) 107-108

Service Rules**Extension of Service**

(XII, 11-12-2000) 384-385

In-Situ Promotions

(XIII, 20-12-2000) 116

Introduction of Post Based Rosters

(XII, 13-12-2000) 229

Post Based Roster

(XII, 05-12-2000) 174

Post Based Rosters

(XI, 24-11-2000) 273-274

Post Based Rosters

(XII, 13-12-2000) 256-257

Post Based Rosters

(XII, 11-12-2000) 1085

Promotion of Charge-Sheeted Employees

(XII, 14-12-2000) 72

Promotion Policy of UGC

(XII, 05-12-2000) 44-45

Promotional Avenues for Jawans of Armed Forces

(XIII, 21-12-2000) 151-152

Roster System

(XIII, 20-12-2000) 283-284

Roster System in Service

(XIII, 20-12-2000) 166-167

Vacancy Based Roster

(XI, 22-11-2000) 109-110

Vacancy Based Roster

(XII, 11-12-2000) 194-196

Vacancy Based Rosters

(XII, 13-12-2000) 127-128

Vacancy/Post Based Rosters

(XIII, 18-12-2000) 132

Sethu Samudram Project**Need for early construction of Sethu Samudram Project in Tamil Nadu**
(XII, 04-11-2000) 328-329**Settlement Commission****Appointment of SC/ST Persons in Settlement Commission**
(XI, 1-12-2000) 222**Settlement Commission for Excise and Customs**
(XI, 1-12-2000) 221-222**Sewage Treatment****Sewage Treatment Project in Cuttack**
(XI, 21-11-2000) 253**Untreated Sewage into Yamuna River**
(XII, 4-12-2000) 219-220**Sewerage Disposal Projects****Sewerage Disposal Projects in Uttar Pradesh**
(XIII, 19-12-2000) 130-134**Sex Workers****Sex Workers**
(XII, 13-12-2000) 295**SEZs****Export Processing Zones/Special Economic Zones**
(XI, 24-11-2000) 190-191**Incentives for SEZs**
(XIII, 22-12-2000) 73**Jurisdiction of Foreign Exchange earned by SEZs**
(XII, 11-12-2000) 981-982**Special Economic Processing Zones**
(XI, 1-12-2000) 211**Special Economic Zone**
(XII, 11-12-2000) 7-8**SFCI****Losses Suffered by State Farms Corporation of India**
(XI, 27-11-2000) 342

SFDC

State Finance and Development Corporation
(XI, 22-11-2000) 68-70

SGSY

Subsidy under SGSY
(XIII, 19-12-2000) 227

Swaranjayanti Gram Swarozgar Yojana
(XI, 28-11-2000) 159-160

Share Market

Compulsory rolling Formula for Shares
(XIII, 22-12-2000) 50-56

Financial Institutions Investment in Share Market
(XII, 11-12-2000) 71-72

Insider Trading in Stock Exchanges
(XI, 1-12-2000) 31-32

Shareholders

Safeguarding the interests of shareholders
(XI, 24-11-2000) 215-216

Shares

Compulsory rolling Formula for Shares
(XIII, 22-12-2000) 50-56

Decline in value of Shares
(XI, 20-11-2000) 285

Shares of Public Sector Undertakings
(XI, 24-11-2000) 302-303

Withholding of Shares
(XIII, 22-12-2000) 225-226

Sheds

Temporary Sheds for Cars/Scooters
(XIII, 19-12-2000) 255-256

Ship Building Scheme

Shipbuilding Subsidy Scheme
(XIII, 21-12-2000) 107-108

Shipping

Marshalling Yard at Kanyakumari
(XI, 30-11-2000) 88-89

Quota for Domestic Ships
(XIII, 21-12-2000) 108-109

Replacement of Old Ships
(XII, 14-12-2000) 62

Share of Indian Shipping
(XIII, 21-12-2000) 157-158

Share of Indian Ships in Indian Overseas Trade
(XI, 30-11-2000) 239-241

Ship Breaking In Gujarat Ports
(XII, 11-12-200) 1414-1416

Shortage of Components for Sea King Fleet
(XI, 23-11-2000) 317-318

Shipping Corporation of India

Financial Position of S.C.I.
(XII, 11-12-2000) 33

Outstanding dues to Shipping Corporation of India
(XII, 14-12-2000) 53

Projects Under SCI
(XI, 30-11-2000) 56

S.C.I. Facing Liquidity Crunch
(XII, 11-12-2000) 39-40

Shipping Policy

New Shipping Policy
(XI, 30-11-2000) 127

Shipping Policy/Harbours
(XII, 14-12-2000) 102-103

Ships

Ships in Cochin Shipyard
(XI, 23-11-2000) 317

Shipyards

Comprehensive Scheme in Shipping Yard
(XI, 30-11-2000) 42

Ships in Cochin Shipyard
(XI, 23-11-2000) 317

Shrimp Farms

Virus in Shrimp Farms
(XI, 24-11-2000) 75

Siachin

Ropeway to Siachin
(XII, 14-12-2000) 115

Siachin Allowance
(XIII, 21-12-2000) 161

Sick Companies

Sick Companies
(XII, 15-12-2000) 84-85

Sick Industries

Closure of Sick Industries
(XIII, 22-12-2000) 67

Revival of Sick Industrial Units
(XI, 24-11-2000) 131

Sick and Closed Units
(XI, 24-11-2000) 99-101

Sick Industries in Orissa
(XI, 1-12-2000) 199-200

Sick Units of Gujarat
(XI, 1-12-2000) 135

Sickness in Indian Industry
(XI, 1-12-2000) 131-133

Small Scale Sick Units
(XIII, 19-12-2000) 137-141

Sierra Leone

Withdrawal of Peace Keeping Force from
Sierra Leone
(XII, 11-12-2000) 208

Sikkim

Agro Processing in NER and Sikkim
(XII, 11-12-2000) 1155

Centrally Sponsored Environment
Projects in Sikkim
(XI, 20-11-2000) 229-230

Construction of Airstrip at Gangtok
(XII, 14-12-2000) 67-68

Development of Civil Aviation
Infrastructure for providing facilities
(XI, 23-11-2000) 70

Loan to Sikkim

(XI, 1-12-2000) 285

Mission project for Horticulture in NER
and Sikkim
(XII, 4-12-2000) 201

Power Projects in Sikkim and N.E. Region
(XI, 20-11-2000) 95-97

Projects in NER and Sikkim
(XII, 13-12-2000) 193-198

Silk

Production of Silk under O.G.L.
(XIII, 21-12-2000) 16-17

Silk Yarn to Jammu and Kashmir
(XII, 14-12-2000) 199

Silk Products

Duty Drawback on Silk Carpets
(XIII, 22-12-2000) 71

Export of Silk Products
(XIII, 21-12-2000) 156-158

Silk Weavers

Training Programmes for Silk Weavers
(XII, 11-12-2000) 509-510

Silver Foundries

Silver Foundries in Orissa
(XII, 4-12-2000) 109

Singapore

High Powered Delegation to Singapore
(XII, 13-12-2000) 587-589

MoU with Singapore
(XI, 1-12-2000) 141-142

Sky Bus

Sky Bus Metro System
(XII, 14-12-2000) 26-27

Slaughter Houses

Modernisation of Slaughter Houses
(XI, 27-11-2000) 332-333

Slum Dwellers

Resettlement of Jhuggi Dwellers
(XII, 14-12-2000) 57-58

Slums

Jhuggi Clusters on Railway Platforms in Delhi
(XII, 14-12-2000) 132

Jhuggi Jhopri Clusters in Meerut Cantonment Areas
(XII, 14-12-2000) 48-49

JJ Clusters on DDA Land
(XI, 21-11-2000) 50

Removal of Jhuggies
(XII, 13-12-2000) 274-275

Smoking

Ban on Smoking
(XIII, 20-12-2000) 277

Smuggling

Anti-Smuggling Operation
(XII, 11-12-2000) 979-980

Curb on Smuggling Activities through Sea Routes
(XI, 30-11-2000) 151-153

Narcotics Smuggling
(XI, 24-11-2000) 293

Need to check smuggling activities on Indo-Nepal Border (MUR 377)
(XII, 13-12-2000) 689

Nexus between Drug Smugglers and Scessionists
(XI, 28-11-2000) 218-219

Seizure of Smuggled Goods
(XII, 15-12-2000) 198-199

Smuggled Goods Confiscated
(XII, 15-12-2000) 80-82

Smuggling and Narcotics Activities
(XI, 1-12-2000) 217

Smuggling at U.P. Border
(XII, 11-12-2000) 776-777

Smuggling from Bangladesh Border
(XI, 28-11-2000) 153

Smuggling in North-Eastern States
(XI, 1-12-2000) 170

Smuggling of Butterflies
(XII, 4-12-2000) 127-128

Smuggling of Cars
(XIII, 22-12-2000) 45

Smuggling of Fake Currency Notes
(XI, 1-12-2000) 270-271

Smuggling of Gold Bars
(XI, 24-11-2000) 81-82

Smuggling of Goods and Narcotics
(XII, 11-12-2000) 967-968

Smuggling of Indian Cultural Equipments
(XI, 23-11-2000) 374-375

Smuggling of Narcotics
(XIII, 19-12-2000) 234-235

Smuggling of Narcotics/Fake Currency Rackets
(XII, 05-12-2000) 32-39

Smuggling of Sandalwood
(XII, 11-12-2000) 1226

Smuggling of Synthetic Thread and Electronic Goods
(XI, 1-12-2000) 209-210

Veerappan Gang
(XIII, 19-12-2000) 33-35

Social Development Fair

Social Development Fair, 2000
(XI, 24-11-2000) 243-244

Social Sector

Social Sector
(XII, 11-12-2000) 29-30

Soft Drinks

Advertisement of Soda
(XIII, 22-12-2000) 62

Soft Drink Companies
(XII, 11-12-2000) 1224-1225

Soft Drinks/Vicks Vaporub Injurious for Health
(XI, 22-11-2000) 241-242

Synthetic Material in Soft Drinks
(XI, 27-11-2000) 251-258

Software

Duty Imposed by Japan on Software
(XII, 11-12-2000) 66-67

Need to set up a software technological
park at Chandigarh (MUR 377)
(XIII, 18-12-2000) 352

Software Exports
(XII, 13-12-2000) 483-484

Software specifications
(XIII, 19-12-2000) 83-84

Software System in Post Offices
(XIII, 18-12-2000) 244

Software Trade
(XII, 11-12-2000) 11-13

Software Parks

Software parks
(XI, 29-11-2000) 146-147

Soil Erosion

Soil and Water Pollution by Alcohol
Manufacturing companies
(XII, 4-12-2000) 88

Soil Erosion
(XIII, 20-12-2000) 156-157

Soil Erosion
(XII, 11-12-2000) 168

Soil Erosion
(XII, 11-12-2000) 232-233

Soil Erosion in Assam
(XII, 11-12-2000) 168-169

Testing of Soil, Fertilizers and seeds
(XII, 4-12-2000) 195

Water Logging and Soil Erosion
(XI, 22-11-2000) 85-86

Soil Testing

Mobile Soil Testing Laboratories
(XII, 11-12-2000) 1240-1241

Solar Energy

Central Assistance for Development of
Solar Energy
(XI, 20-11-2000) 255-256

Setting up of Wind Mill/Solar Energy
Projects in Maharashtra
(XI, 27-11-2000) 350

Solar Energy Projects in Tamil Nadu
(XIII, 18-12-2000) 152-53

Supply of Solar Energy in U.P.
(XI, 20-11-2000) 110-111

South Africa

Conference on HIV/AIDs held in Durban
(XI, 29-11-2000) 261-262

Defence Co-operation with South Africa
(XI, 23-11-2000) 274

Soyabean

Damage to Soyabean Crop
(XI, 27-11-2000) 259-260

Damage to Soyabean Crop in Rajasthan
(XI, 20-11-2000) 328-329

Import of Soyabean from America
(XI, 1-12-2000) 68-69

Soyabean Processing Industries
(XII, 15-12-2000) 203-204

Soyabean processing industry
(XII, 4-12-2000) 204

Soyabean Production
(XI, 24-11-2000) 48

Space Technology

Indo-Russian Agreement on Rocket
Technology
(XIII, 20-12-2000) 114

SPCBs

Quasi-Judicial Powers to SPCBs
(XI, 20-11-2000) 103-104

Special Status

Special Category Status
(XIII, 20-12-2000) 130

Spices

Export of Spices
(XII, 15-12-2000) 192-194

- Minimum Support Price for Pepper, Coffee etc.
(XII, 11-12-2000) 931-932
- Sports**
- Aerosports Discipline of Defence
(XIII, 21-12-2000) 78-79
- Aerosports in the Country
(XI, 30-11-2000) 138
- All India Women Football Competition
(XII, 04-12-2000) 271
- Assistance to Retired Sports Persons
(XII, 11-12-2000) 1223-1224
- Boost of Sports Activities in Andhra Pradesh
(XII, 11-12-2000) 1042-1043
- Cases against cricketers
(XIII, 18-12-2000) 204
- Centrally Sponsored Sports Schemes
(XII, 11-12-2000) 1164-1172
- Charged Cricket Players on DD
(XI, 1-12-2000) 118
- Conduct of Sports Organisations
(XI, 20-11-2000) 186-187
- Employment to Sports Persons
(XIII, 21-12-2000) 180
- Improvement in Hockey Game
(XI, 27-11-2000) 128
- Improvement in performance of Indian Sports
(XII, 4-12-2000) 161
- Income Tax Investigations against Cricketers
(XI, 1-12-2000) 184-185
- Income Tax Investigations against Cricketers
(XI, 1-12-2000) 184-185
- Inquiry Against Cricketers
(XII, 11-12-2000) 834
- Law on Sports
(XI, 27-11-2000) 161
- Links of Cricketers with Underworld
(XI, 21-11-2000) 221
- New National Sports Policy
(XI, 27-11-2000) 75
- Priority to Gymnastics, Table Tennis and Diving
(XI, 20-11-2000) 335
- Rural Sport Centre in Haryana
(XI, 27-11-2000) 160
- Selection of sports persons
(XI, 27-11-2000) 209-210
- Setting up of Sports Regulatory Authority
(XI, 27-11-2000) 213
- Setting up of Sports Schools
(XI, 27-11-2000) 256-257
- Sports Centres in Bihar
(XIII, 18-12-2000) 186
- Sports Federations
(XI, 20-11-2000) 162
- Sportsmen in Bhilali Steel Plant
(XI, 28-11-2000) 261
- Standard of Coaches
(XI, 20-11-2000) 10-12
- Status Paper on Sports Federations
(XI, 20-11-2000) 257-258
- TV Rights for next Cricket World Cup
(XI, 20-11-2000) 258
- Vigil on Cricketers
(XII, 05-12-2000) 139
- World Junior Wrestling Championship
(XIII, 18-12-2000) 203-04
- Sports Persons**
- Awards to games winners
(XII, 4-12-2000) 155
- Fitness of Indian Sportsmen for Sydney Olympics
(XII, 4-12-2000) 152
- Gifts to Players
(XI, 24-11-2000) 218

Sri Lanka

Anti-LTTE Operation with Indian Aid
(XI, 30-11-2000) 225-226

Indo-Sri Lankan Ties
(XII, 11-12-2000) 252-253

Permission to Sri Lankan Government
(XII, 13-12-2000) 484-485

SSC

SSC Examination Centres
(XI, 29-11-2000) 221-222

SSC Exams
(XIII, 20-12-2000) 100-101

SSIs

Amount Allocated for Training
(XI, 29-11-2000) 218-219

Closure in SSI
(XIII, 20-12-2000) 201

Closure of SSI units
(XI, 29-11-2000) 365-366

Coal Linkage to SSIs
(XII, 5-12-2000) 90-91

De-Reservation of items
(XI, 29-11-2000) 262

Excise Exemption Limit to Small Scale Industries
(XII, 11-12-2000) 996-997

Foreign Direct Investment in Small Scale Industries
(XII, 15-12-2000) 160-161

Increase in Financial Limit
(XI, 22-11-2000) 103

Industrial Policy for Development of SSI
(XII, 11-12-2000) 459-460

Integrated Infrastructure Development Works
(XI, 29-11-2000) 110

National Institute Small Industry Extension Training
(XI, 29-11-2000) 207

Need to safeguard the interests of Indigenous Small Scale Industries (MUR 377).
(XII, 14-12-2000) 287

Observations and Objections by Small Industries Association
(XI, 22-11-2000) 80-81

Open general licence list
(XI, 29-11-2000) 155-160

Package for SSI Sector
(XII, 13-12-2000) 381-382

Promotion of Small Scale Industries
(XII, 11-12-2000) 343-344

Proposal from Kerala Government for Setting up SSI
(XII, 11-12-2000) 475-476

Rehabilitation of small scale industries
(XI, 29-11-2000) 70-71

Removal of Readymade Garments Sector from SSI
(XII, 11-12-2000) 387-388

Setting up of new small scale industries
(XI, 29-11-2000) 262-263

Setting up of Small Scale Industries
(XII, 13-12-2000) 599-600

Sickness in SSI
(XII, 11-12-2000) 420-422

Small Scale Industries Under PMRY
(XI, 22-11-2000) 209-210

Special Scheme to Promote SSI
(XII, 11-12-2000) 230-231

SSI Units in U.P.
(XI, 22-11-2000) 129-131

SSI, Agro and Rural Industries
(XII, 13-12-2000) 415-419

SSIs in Tamil Nadu
(XI, 22-11-2000) 243

SSISI

SSISI
(XII, 11-12-2000) 199-200

Stamp Paper

Shortage of Stamp Paper
(XII, 11-12-2000) 818-819

State Governments

Joint Venture with State Governments
(XI, 30-11-2000) 103-105

Subsidy to State Government
(XII, 5-12-2000) 89-90

State Projects

Clearance to State Projects
(XII, 11-12-2000) 795-797

State Security Commission-

State Security Commission
(XI, 28-11-2000) 173-174

State(s)

Allotment of Assets and Liabilities to New States
(XI, 21-11-2000) 109-110

Annual Plan for States
(XII, 13-12-2000) 337-338

Assets of Chief Ministers
(XI, 1-12-2000) 294-295

Central Assistance Sought by States
(XI, 20-11-2000) 210-214

Crop Insurance share to States
(XII, 4-12-2000) 129-130

Crops Damaged in Drought Hit States
(XI, 20-11-2000) 13-16

Development of IT
(XI, 22-11-2000) 271

Development of Tourism in Newly Created States
(XIII, 21-12-2000) 25

Directions to States for FDI
(XI, 1-12-2000) 264-267

Disparities between States
(XI, 22-11-2000) 86-90

Drug manufacturing Companies
(XI, 21-11-2000) 159

Finalisation of Annual Plan
(XI, 22-11-2000) 264

Fiscal Health of States
(XIII, 22-12-2000) 39-40

Fiscal Management of State Governments
(XI, 1-12-2000) 54-55

Funds for Economically Advanced States
(XII, 13-12-2000) 341

Government Accommodation to Central Government Employees in States
(XI, 21-11-2000) 133-134

Hike in Power Tariffs by States
(XII, 11-12-2000) 1080-1081

IDBI Assistance to States
(XI, 1-12-2000) 255-258

Loan against States
(XIII, 22-12-2000) 197

Non-Utilisation of Central Funds by States
(XI, 21-11-2000) 5-8

Panchayat Election in States
(XII, 05-12-2000) 100-101

States Facing Debt Trap
(XII, 15-12-2000) 179-182

Subsidy to States
(XI, 1-12-2000) 55-56

Supply of power to states by NTPC
(XII, 4-12-2000) 114-116

Utilisation of Funds by States
(XII, 15-12-2000) 105

Utilisation of State Resources
(XI, 29-11-2000) 335

Statement(s)

Development of Prithviraj's Qila Rai Pithora/Lal Kot in South Delhi—Laid
(XIII, 22-12-2000) 262-263

Peace-initiatives in Jammu and Kashmir
(XIII, 20-12-2000) 373-374

Showing Action taken by the Government

- on assurances, promises and undertakings given by the Ministers during the previous sessions of Eighth to Thirteenth Lok Sabha
(XIII, 20-12-2000) 366-368
- Side Collision of Howrah-Amritsar Mail with derailed wagons of Foodgrain Special at Sarai Banjara, Punjab
(XII, 04-12-2000) 311-313
- Statement by the Prime Minister — Peace initiatives in Jammu and Kashmir
(XIII, 20-11-2000) 373-375
- Statement Correcting Reply to Starred Question No.21 2000 Regarding Employment Oriented Vocational Schemes
(XIII, 19-12-2000) 327-328
- Statement Re: National Bank for Agriculture and Rural development (Amendment) Ordinance
(XII, 15-12-2000) 320
- Statistical Data**
- Dissemination of Statistical Data
(XIII, 20-12-2000) 137
- STC**
- Government Equity in STC
(XI, 24-11-2000) 192
- Payment of State Warehousing Corporation
(XII, 15-12-2000) 134-135
- Rubber Stock with STC
(XI, 24-11-2000) 227-228
- STCO**
- Restructuring of State Technical Consultancy Organisations
(XIII, 22-12-2000) 41
- Steel**
- Alloy Steel Melting Scrap
(XI, 21-11-2000) 245-246
- Anti-Dumping of Steel by Foreign countries
(XI, 24-11-2000) 310
- Closure of Steel Units
(XI, 28-11-2000) 189-190
- Demand and Supply of Steel
(XII, 05-12-2000) 60-62
- Hindustan Steel Corporation Limited
(XII, 05-12-2000) 212-213
- National Scheme for Export of Steel
(XI, 28-11-2000) 232-233
- Problem of Steel Exporters
(XII, 05-12-2000) 200-201
- Production of Steel
(XI, 21-11-2000) 177-179
- Production of Steel
(XI, 21-11-2000) 223-224
- Production of Steel in U.P.
(XII, 5-12-2000) 93-94
- Public Sector Steel Units
(XI, 28-11-2000) 77
- Rourkela Steel Plant
(XII, 05-12-2000) 1-14
- Steel Plants Under Sail
(XII, 5-12-2000) 94-96
- Steel Plant(s)**
- Bokaro Steel Plant
(XI, 28-11-2000) 182-183
- Crisis in Steel Plant
(XI, 21-11-2000) 220-221
- Durgapur Steel Plant
(XII, 13-12-2000) 94
- FDI in Steel Plants
(XIII, 22-12-2000) 20-21
- Losses in Public Sector Steel Plants
(XI, 21-11-2000) 8-9
- Losses to Public Sector Steel Plants
(XI, 28-11-2000) 147-150
- Mesco steel plant
(XI, 29-11-2000) 319

- Modernisation of Steel Plants**
(XI, 28-11-2000) 189-190
- Privatisation of Steel Plants**
(XII, 13-12-2000) 179-180
- Rourkela Steel Plant**
(XIII, 19-12-2000) 210-211
- Separate Ports for Visakhapatnam Steel Plant**
(XI, 28-11-2000) 147
- Sportsmen in Bhilali Steel Plant**
(XI, 28-11-2000) 261
- Visakhapatnam Steel Plant**
(XI, 21-11-2000) 251-252
- Visakhapatnam Steel Plant**
(XI, 21-11-2000) 251-252
- Sterlite Industry Limited**
- Sterlite Industry Limited**
(XII, 4-12-2000) 104-106
- Stock**
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252-254
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252-254
- Stock Exchange**
- Manipulation in Stock Market**
(XIII, 22-12-2000) 7
- Stone**
- New Technique to Remove Stone**
(XIII, 20-12-2000) 210-211
- Storage Capacity**
- Need to take steps for full utilization of storage capacity provided by Food Corporation of India at Ratlam in Madhya Pradesh (MUR 377)**
(XI, 22-11-2000) 478
- STP**
- STP Office in Tamil Nadu**
(XII, 13-12-2000) 596
- Strategic Alliance**
- Strategic Alliance between India and US**
(XII, 13-12-2000) 486-487
- Strikes**
- Illegal Strikes**
(XIII, 20-12-2000) 267
- Nation wide strike by Postal Employees (C.A.)**
(XII, 15-12-2000) 297-320
- Strike by Bank Employees**
(XI, 1-12-2000) 60-61
- Strike by IOC Workers**
(XII, 14-12-2000) 179
- Strike by Port and Dock Workers**
(XII, 14-12-2000) 161
- Subsidy**
- Cut in Fertilisers Subsidies**
(XI, 21-11-2000) 99-100
- Need to increase subsidy on Agriculture Sector in the Country (MUR 377)**
(XII, 14-12-2000) 289
- Recovery of Subsidy from Manufacturers**
(XII, 13-12-2000) 323-324
- Reduction in Subsidy on Higher Education**
(XI, 21-11-2000) 96
- Subsidies to Farmers**
(XI, 27-11-2000) 337-340
- Subsidised Motor Craft**
(XI, 30-11-2000) 241-42
- Subsidy for Fertilizers and Bio-Gas Plants**
(XI, 28-11-2000) 143-144
- Subsidy on Ammonium Chloride Fertilizer**
(XI, 28-11-2000) 96-97
- Subsidy on Essential Commodities**
(XI, 24-11-2000) 51-52
- Subsidy on Fertilizers**
(XII, 05-12-2000) 59

Subsidy on Fertilizers (XII, 13-12-2000) 145	Sugar
Subsidy on Fertilizers. (XI, 28-11-2000) 229-232	Cost of Sugar Production (XII, 15-12-2000) 269-271
Subsidy on Higher Education (XIII, 19-12-2000) 80	Decline in the production of Sugar (XI, 24-11-2000) 78-79
Subsidy to Beedi Workers (XII, 11-12-2000) 300-301	Duty Drawback on Sugar (XIII, 22-12-2000) 68-69
Subsidy to Co-operative Societies (XIII, 21-12-2000) 39	Export of Sugar to Pakistan (XI, 1-12-2000) 32-33
Subsidy to Farm Sector (XII, 11-12-2000) 1228-1230	Impact of Imported Sugar (XI, 1-12-2000) 153-155
Subsidy to Farmers (XIII, 18-12-2000) 269-70	Import and Export of Sugar (XI, 24-11-2000) 192-200
Subsidy to Farmers (XI, 27-11-2000) 211-212	Levy Sugar to Bihar (XIII, 22-12-2000) 119
Subsidy to Haj Pilgrims (XII, 11-12-2000) 179	Modernisation of Sugar Industry (XI, 24-11-2000) 90-92
Subsidy to KVIC (XI, 22-11-2000) 41-42	Scarcity of Sugar in Delhi (XI, 1-12-2000) 64-66
Subsidy to State Government (XII, 5-12-2000) 89-90	Sugar Import Agreement with Pakistan (XI, 1-12-2000) 60
Subsidy to States (XI, 1-12-2000) 55-56	Transportation Charges (XI, 24-11-2000) 131-132
Subsidy on Fertilizers. (XI, 28-11-2000) 16-21	Sugar Mills
Supply of Newsprint at Subsidised Rate (XI, 24-11-2000) 30-31	Capacity of Sugar Mills for Generating Electricity (XII, 11-12-2000) 1056-1057
Withdrawal of subsidy (XI, 27-11-2000) 112	Expansion of Sugar Mills (XII, 15-12-2000) 100-104
Withdrawal of subsidy on KVIC (XI, 29-11-2000) 337	Financial Assistance to Sugar Mills (XI, 24-11-2000) 283-284
Subways	Need to provide Financial Assistance to Government of Uttar Pradesh for making Maholi Sugar Mill in Sitapur District viable (MUR 377) (XII, 13-12-2000) 689-690
Construction of Subways and Overbridges (XIII, 19-12-2000) 189-190	Payment to Ganesh Sugar Mill, Anandnagar (XI, 30-11-2000) 178-79
Construction of Subways on National Highways (XII, 11-12-2000) 1112-1113	

- Production Capacity of Sugar Mills**
(XI, 24-11-2000) 164-165
- Revival of Sugar Mills**
(XI, 1-12-2000) 230-234
- Sugar Mills**
(XI, 24-11-2000) 209-210
- Sugar Mills**
(XI, 1-12-2000) 69-70
- Sugar Mills Referred to BIFR**
(XI, 24-11-2000) 116-117
- Surplus Stock with Sugar Mills**
(XI, 1-12-2000) 268-270
- Upgradation of Sugar Mills**
(XII, 15-12-2000) 227-230
- Sugar Technology Mission**
- Sugar Technology Mission**
(XII, 5-12-2000) 81-82
- Sugarcane**
- Sucrose Content in Sugarcane**
(XI, 1-12-2000) 124-132
- Sugarcane Based Industries**
(XII, 15-12-2000) 202-203
- Sugarcane Pricing Policy**
(XIII, 22-12-2000) 14-16
- Sugarcane Development Scheme**
- Sugarcane Development Scheme**
(XI, 20-11-2000) 97-100
- Sugarcane Growers**
- Payment to Sugarcane Growers**
(XII, 11-12-2000) 70-71
- Plan for sugarcane farmers**
(XIII, 18-12-2000) 192-93
- Problems of Sugarcane Growers — (Res.)**
(XII, 15-12-2000) 334-374
- Resolution Re: Problems of Sugarcane Growers (RES)**
(XI, 1-12-2000) 413-416
- Unrest amongst Sugarcane Growers**
(XI, 1-12-2000) 70-71
- Super Bazar**
- Assets of Super Bazar**
(XI, 24-11-2000) 167-168
- Corruption in Super Bazar**
(XII, 11-12-2000) 902-916
- Corruption in Super Bazar/NCCF**
(XI, 24-11-2000) 180-181
- Malpractices in Super Bazar**
(XIII, 22-12-2000) 137
- Super Bazar Land**
(XII, 11-12-2000) 963-964
- Supply of Stationery and other Items by NCCF/Super Bazar**
(XII, 11-12-2000) 935-936
- Unfit Stock of Sunola Refined Oil in Super Bazar**
(XIII, 22-12-2000) 62-63
- Supplementary Grants**
- Supplementary Grants**
(XIII, 22-12-2000) 111-118
- Supreme Court**
- Administrative Control over Tribunals**
(XI, 23-11-2000) 241
- Benches of Supreme Court**
(XI, 23-11-2000) 167
- Interpretation of Life Sentence**
(XI, 23-11-2000) 183
- Judgement of Supreme Court**
(XII, 11-12-2000) 462-464
- Survey**
- Completion of Survey**
(XI, 30-11-2000) 199-200
- Rail Link between Dahanu and Nasik**
(XI, 30-11-2000) 190
- Survey Conducted by Manmal Kasliwal and Sons**
(XIII, 22-12-2000) 176-177
- Survey for Extension of Railway Line**
(XI, 23-11-2000) 137

Survey for Oil Exploration in Bihar
(XIII, 21-12-2000) 46-47

Survey of Bhind-Mahoba Rail Line
(XIII, 21-12-2000) 62

Survey of Buddhist Ruins in Orissa
(XI, 30-11-2000) 98-99

Survey of Mineral Reserves
(XII, 4-12-2000) 54-57

Survey on Iodine Deficiency
(XIII, 20-12-2000) 167-168

Survey regarding Tuberculosis
(XIII, 20-12-2000) 102-103

Sweden

Purchase of Bofors Guns from Sweden
(XI, 30-11-2000) 48

Switzerland

**Liberalisation of Visa Conditions by
Switzerland**
(XIII, 20-12-2000) 239-240

Meeting of Joint Indo-Swiss Commission
(XII, 15-12-2000) 268-269

Synthetic Fibre

Production of Synthetic Fibre and Yarn
(XIII, 21-12-2000) 98-100

Synthetic Thread

**Smuggling of Synthetic Thread and
Electronic Goods**
(XI, 1-12-2000) 209-210

TAFCO

Merger of TAFCO with Ordnance Factory
(XI, 24-11-2000) 75-76

Taj Mahal

Entrance Fee for Taj Mahal
(XII, 14-12-2000) 203

Maintenance of Taj Mahal
(XII, 11-12-2000) 675

Visit of Disabled Persons to Taj Mahal
(XIII, 21-12-2000) 105

Tamil Nadu

Agro and Rural Industries in Tamil Nadu
(XIII, 20-12-2000) 212-213

CAPART in Tamil Nadu
(XII, 13-12-2000) 118-119

Cargo Facilities at Madurai
(XIII, 21-12-2000) 128

Coconut farmers of Srikakulam
(XII, 4-12-2000) 72-73

**Complaints Against LPG Agencies in
Tamil Nadu**
(XII, 11-12-2000) 548-549

Death of Labourers due to Gas Leakage
(XI, 20-11-2000) 116-117

Demand of Fertilizers in Tamil Nadu
(XII, 13-12-2000) 286-287

**Expansion of LPG Bangalore pipeline to
Trichy**
(XI, 23-11-2000) 168

**Fishing harbour at Poompuhar,
Nagapattinam (Tamil Nadu)**
(XI, 27-11-2000) 114

Flight from Pune to Chennai via Mumbai
(XIII, 21-12-2000) 94

Funds for plantation in Tamil Nadu
(XIII, 18-12-2000) 133

**Gauge Conversion of Chennai-
Villupuram-Trichy-Madurai Rail Line**
(XIII, 21-12-2000) 96-97

**Increase Capacity in Kayamkulam
Thermal Power Plant**
(XII, 11-12-2000) 1154-1155

Marshalling Yard at Kanyakumari
(XI, 30-11-2000) 88-89

**Mettur Thermal Power Plant of Tamil
Nadu**
(XII, 11-12-2000) 1138

Mullaperiyar Dam
(XI, 22-11-2000) 110-111

- National Institute Small Industry Extension Training (XI, 29-11-2000) 207
- Need for early completion of four laning work on the National Highway No. 7 between Thoppur and Hosur in Dharampuri district in Tamil Nadu (MUR 377) (XIII, 22-12-2000) 269
- Need for early construction of Sethu Samudram Project in Tamil Nadu (XII, 04-11-2000) 328-329
- Need for early implementation of Integrated Hogenzkkal drinking water scheme in Dharmapuri district in Tamil Nadu (XII, 04-11-2000) 331-332
- Need for Upgradation of Chennai Air Terminal at the earliest (MUR 377) (XIII, 22-12-2000) 267
- Need to ensure proper implementation of foreign aided afforestation scheme in various pockets of Tamil Nadu (MUR-377) (XIII, 20-12-2000) 404-405
- Need to include Kauthi Malai Iron Ore Mining Project of Tamil Nadu in the ensuing budget and allocate funds for it (MUR 377) (XII, 13-12-2000) 690
- Need to provide financial assistance to the Government of Tamil Nadu for providing basic amenities to the people in Tirunelveli parliamentary constituency (MUR 377) (XI, 30-11-2000) 285-86
- Need to safeguard the interests of the people engaged in poultry in Namakkal Parliamentary Constituency in Tamil Nadu (MUR 377) (XI, 23-11-2000) 428
- Need to set up small scale, agro and coir based industries in the Industrial Complex at Pudukkottai in Tamil Nadu (MUR-377) (XIII, 20-12-2000) 405-406
- Oil and Gas Extracted from Tamil Nadu (XI, 30-11-2000) 165-166
- Post Offices/Telephone Exchanges in Tamil Nadu (XII, 11-12-2000) 1372-1386
- Procurement of Land by NLC in Neyveli in Tamil Nadu (XII, 13-12-2000) 147-150
- Production of Tidal Energy in Tamil Nadu and West Bengal (XI, 27-11-2000) 41
- Proposal to Explore Oil/Gas (XI, 30-11-2000) 51-52
- Proposed Fertilizer Plant in Tamil Nadu (XIII, 19-12-2000) 233
- Regional Office at Chennai (XII, 4-12-2000) 111
- Solar Energy Projects in Tamil Nadu (XIII, 18-12-2000) 152-53
- SSIs in Tamil Nadu (XI, 22-11-2000) 243
- STP Office in Tamil Nadu (XII, 13-12-2000) 596
- Supply of Gas through Pipeline in Tamil Nadu (XI, 30-11-2000) 128-29
- Tank(s)**
- Rehabilitation of Herikera Tank (XIII, 18-12-2000) 205
- Tanneries**
- Need to take steps to make Tannery and Footwear Corporation of India Limited in Kanpur, U.P. viable (MUR 377) (XII, 14-12-2000) 285

Raids on Tanneries (XI, 27-11-2000) 85	Exemption from Taxes on Upliftment of Petrol and other Lubricant (XIII, 21-12-2000) 6-7
Tannery Modernisation (XII, 11-12-2000) 988-989	Exemption of Khadi from Sales Tax (XIII, 20-12-2000) 258-259
Tariff	Filing of I.T. Return by MTNL (XI, 1-12-2000) 45-46
Non-Tariff Barriers (XI, 24-11-2000) 66	I.T. Dues by Foreign Banks (XII, 11-12-2000) 789-792
Tariff of STD and ISD (XI, 27-11-2000) 277-278	Imposition of State Tax on Advertisement (XI, 1-12-2000) 61-62
Task Force	Income Tax Arrears (XII, 15-12-2000) 116 (XIII, 22-12-2000) 122-123
Indo-Russia joint task force (XI, 29-11-2000) 205-206	Income Tax Inquiry Against Cricket Players (XII, 11-12-2000) 813-814
Task Force on Border Management (XI, 21-11-2000) 275-277	Income Tax Investigations against Cricketers (XI, 1-12-2000) 184-185
Task Force on Working Women (XIII, 20-12-2000) 203-204	Income Tax Notices to Schools (XI, 1-12-2000) 121
Task Force to achieve higher growth Rate (XIII, 22-12-2000) 19-20	Income Tax Notices to Schools (XI, 1-12-2000) 271
Task Force to Review Cases of Defaults in gold and Diamond Deals (XI, 24-11-2000) 199-201	Income Tax paid by ABCL (XIII, 22-12-2000) 176
Tatkal Scheme	Income Tax Raids in Mumbai (XII, 11-12-2000) 996
Tatkal Scheme (XII, 11-12-2000) 201	Income Tax Relief (XI, 24-11-2000) 246-247
Taxation	Modification of One-in-Six Scheme of Income Tax (XIII, 22-12-2000) 17-18
Advance Tax (XII, 15-12-2000) 266-267	Need to write-off the arrear of road tax accruing to transporters of Himachal Pradesh (MUR 377) (XIII, 19-12-2000) 366-367
Arrears of Wealth Tax/Gift Tax (XII, 11-12-2000) 970	New Income Tax Scheme (XI, 24-11-2000) 132-133
Calculation of Indirect Taxes (XIII, 22-12-2000) 60-61	
Collection of Tax by Panchayat (XIII, 19-12-2000) 59-61	
Collection of Tax Cantonment Board, Secunderabad (XI, 30-11-2000) 135-36	
Criteria for Providing Tax Holiday (XII, 11-12-2000) 871-872	
Double Taxation Avoidance Treaties (XII, 11-12-2000) 835-838	

- OCC Calculations for Pre-Tax Return
(XIII, 21-12-2000) 180-181
- Outstanding I.T.
(XI, 24-11-2000) 289-293
- Outstanding Taxes
(XI, 24-11-2000) 131
- Outstanding Taxes Against Industrial Houses
(XI, 24-11-2000) 45-46
- Paying of Corporate Tax
(XII, 11-12-2000) 1237
- Property Tax Dues from Begumpet Airport
(XII, 11-12-2000) 655
- Rationalisation of Taxes
(XI, 30-11-2000) 230
(XII, 14-12-2000) 98-100
- Rebate on Coir Products
(XIII, 20-12-2000) 101-102
- Recovery of Property Tax from Embassies
(XII, 13-12-2000) 562
- Reduction of Sales Tax on Petroleum Products
(XI, 23-11-2000) 57-58
- Reimbursement of Income Tax
(XI, 1-12-2000) 144-147
- Tax Benefits to Inland Water Transport
(XIII, 21-12-2000) 99
- Tax Collection
(XI, 1-12-2000) 204-205
(XII, 15-12-2000) 118-119
- Tax Deduction at Source
(XII, 11-12-2000) 771-772
- Tax Dispute Settlement Scheme
(XII, 15-12-2000) 83-84
- Tax Evasion by Fireworks Manufacturers
(XII, 11-12-2000) 981
- Tax Holiday to Bharat Sanchar Nigam Limited
(XI, 24-11-2000) 63-64
- Unrecovered Taxes
(XI, 1-12-2000) 234
- TB Eradication**
- Eradication of T.B.
(XII, 11-12-2000) 385-386
- NMEP, TB Control Programme
(XII, 13-12-2000) 411-414
- T.B. Eradication
(XII, 13-12-2000) 550-551
- Tea**
- Area Under Tea Plantation
(XII, 11-12-2000) 769-771
- Area under Tea, Coffee and Rubber
(XIII, 22-12-2000) 59-60
- Budget Allocation for Tea Boards
(XII, 11-12-2000) 999
- Cash Held by Director, Tea Production
(XIII, 22-12-2000) 231-232
- Cost of Production of Tea
(XI, 24-11-2000) 261-263
- Dumping of Kenyan Tea
(XI, 1-12-2000) 142
- Export of Rice and Tea
(XI, 1-12-2000) 134-135
- Export of Tea
(XII, 11-12-2000) 878-879
- Export of Tea to Russia
(XI, 24-11-2000) 306-307
- Export of Tea under Food-for-Oil Programme
(XI, 1-12-2000) 53-54
- Fall in prices of Tea and Coffee
(XI, 1-12-2000) 118-119
- Need to review the decision to suspend registration and release of plantation subsidy to tea growers of Arunachal Pradesh (MUR 377)
(XII, 04-11-2000) 328

roduction of Tea in North-East Region
(XI, 1-12-2000) 50-52

roduction/Prices/Export of Tea
(XI, 1-12-2000) 223-226

ipurious Tea
(XI, 22-11-2000) 237

ea Growers of Assam
(XIII, 22-12-2000) 170-171

ea Trade with Pakistan
(XII, 11-12-2000) 994

raining Course for Tea Growers
(XIII, 22-12-2000) 122

ppgradation of Tea
(XI, 24-11-2000) 236-237

Teachers

Teachers Training Institutes
(XIII, 19-12-2000) 77-78

**vacant Posts of Teachers in Kendriya
Vidyalayas**
(XI, 28-11-2000) 190-191

**vacant Posts of Techers in Universities /
Colleges**
(XI, 21-11-2000) 92-93

Technical and Economic Cooperation

**Foreign Technical and Economic
Cooperation**
(XI, 24-11-2000) 286

Technical Colleges

**Privately owned Engineering and
Technical Colleges**
(XII, 13-12-2000) 44-50

Technical Staff

Surplus Technical Staff
(XIII, 20-12-2000) 180

Technology Mission

**Constitution of Technology Mission to
Increase production of Oilseeds**
(XI, 27-11-2000) 37-40

**Technology Mission for development of
Animal Husbandry in Tribal Area**
(XII, 4-12-2000) 123-124

Technology Park

Technology Park
(XII, 11-12-2000) 225-228

Technology Summit

Technology Summit and Platform 2000
(XII, 13-12-2000) 98-99

Technology Transfer

Technology Transfer
(XI, 21-11-2000) 243

Technology Transfer to Africa
(XI, 1-12-2000) 215

Telecom Companies

Cellular Telephone Companies
(XI, 20-11-2000) 51-52

Telecommunication

Additional Telecom Network
(XI, 20-11-2000) 334

Audit Observations
(XI, 27-11-2000) 93

Basic Telecom Operators
(XI, 27-11-2000) 164-166

**Bandwidth Capacity of Bangalore
Telecom**
(XII, 11-12-2000) 1238

(XI, 27-11-2000) 100
(XIII, 18-12-2000) 107-08

(XII, 11-12-2000) 1394-1395

**Committee on Disruption - Report by
Committee on Disruption in Telecom
Services**

(XI, 20-11-2000) 108-109

Corporatisation of Telecom Services
(XI, 27-11-2000) 271-273

- Decision of GAIL for Entering the Telecom Sector**
(XIII, 21-12-2000) 114
- Development and Modernisation of Telecom Sector**
(XII, 11-12-2000) 1387
- Funds of development of telecommunication services in Maharashtra**
(XII, 4-12-2000) 141-148
- Investment by Israeli Firms in Indian Telecom Market**
(XII, 11-12-2000) 1237-1238
- Investment by Foreign Telecom Companies**
(XI, 27-11-2000) 155-156
- Investment in Telecommunication Sector**
(XI, 27-11-2000) 127-128
- Liberalisation of Telecom Sector**
(XIII, 18-12-2000) 67-68
- Long Distance Telecom Services**
(XIII, 18-12-2000) 115-16
- Mumbai Telecom Network**
(XII, 04-12-2000) 247-250
- National Long Distance Telecom Market**
(XII, 04-12-2000) 274-275
- National telecommunication Consultative Committee**
(XII, 4-12-2000) 71-72
- Non-Allotment of Lease Circuit**
(XII, 11-12-2000) 1149
- Poor quality of services of Post, Telegraph and Telecom Sector in Maharashtra**
(XI, 27-11-2000) 294-296
- Sanchar Dhabas**
(XI, 27-11-2000) 153
- Sanchar Haat**
(XIII, 18-12-2000) 57-59
- Setting up of Separate Telecom District**
(XII, 11-12-2000) 1088-1089
- Strike by Telecom Employees**
(XI, 27-11-2000) 343
- Telecom Facilities**
(XII, 11-12-2000) 1221-1223
(XIII, 18-12-2000) 226-27
(XI, 20-11-2000) 196-198
(XIII, 18-12-2000) 167
(XI, 20-11-2000) 91
(XI, 27-11-2000) 204-205
- Telecom Facilities in Bihar**
(XII, 11-12-2000) 1387-1392
- Telecom Facilities in NER**
(XII, 11-12-2000) 1036
- Telecom Facilities in West Bengal**
(XII, 11-12-2000) 1039-1040
- Telecom facility in Rural Areas**
(XIII, 18-12-2000) 208-09
- Telecom Network**
(XI, 27-11-2000) 337-338
- Telecommunication and Postal Facilities**
(XIII, 18-12-2000) 127-31
- Tender for Telecom Service**
(XIII, 18-12-2000) 114-15
- Transmission Facilities in Maharashtra**
(XI, 24-11-2000) 85-86
- Telegraph Department**
- Merger of Deptt. of Telegraph with Bharat Sanchar Nigam Limited**
(XIII, 18-12-2000) 227-28
- Shortage of Telegraph Men**
(XIII, 18-12-2000) 275

Telemedicine**Telemedicine**

(XII, 11-12-2000) 213-214

Telephone Advisory Committee**Telephone Advisory Committee**

(XIII, 18-12-2000) 85-90

(XI, 20-11-2000) 134-144

Telephone Exchange(s)**Construction of Building of Telephone Exchange**

(XI, 20-11-2000) 201-202

Construction of Telephone Exchange Building

(XI, 27-11-2000) 89-90

Construction of Telephone Exchange Buildings

(XII, 4-12-2000) 117-119

Electronic Telephone Exchange

(XII, 4-12-2000) 107-108

Electronic Telephone Exchanges in Kerala

(XI, 27-11-2000) 319-323

Expansion of Telephone Exchanges

(XII, 11-12-2000) 1198-1207

New Telephone Exchanges in A.P.

(XI, 20-11-2000) 52-63

Post Offices/Telephone Exchanges in Tamil Nadu

(XII, 11-12-2000) 1372-1386

Rural telephone exchange in Lohardagga

(XII, 4-12-2000) 120

Rural Telephone Exchanges

(XI, 27-11-2000) 257

(XII, 4-12-2000) 59-60

(XI, 27-11-2000) 297

SDCA Telephone Exchange

(XII, 4-12-2000) 111-114

Setting up of Telephone Exchange

(XI, 27-11-2000) 215

Telephone Exchange

(XII, 4-12-2000) 124-125

Telephone Exchange in Hilly areas

(XII, 4-12-2000) 80-82

Telephone Exchanges

(XII, 4-12-2000) 70

Telephone Exchanges in Orissa

(XI, 20-11-2000) 294-298

Telephone(s)**'Saral' Telephone Fund**

(XII, 11-12-2000) 1153

Airtel Telephone Company

(XIII, 18-12-2000) 146-47

Airtel Telephone Operators

(XI, 20-11-2000) 132-133

Allotment of PCO/STD/ISD

(XI, 27-11-2000) 101

Ban on use of Mobile Phone in Aircrafts

(XII, 11-12-2000) 643

Cellular Mobile Service

(XII, 11-12-2000) 1058-1059

Cellular Mobile Service by MTNL

(XI, 27-11-2000) 334

Cellular Mobile Telephone Network

(XI, 27-11-2000) 103

Cellular Mobile Telephone Service

(XII, 4-12-2000) 221-222

Cellular Operators

(XII, 4-12-2000) 87

Cellular Services

(XI, 20-11-2000) 104-105

Cellular Telephone Services of MTNL

(XIII, 18-12-2000) 116

Cellular Telephone Service

(XII, 4-12-2000) 149-150

- Charges of Long Distance and STD Services**
(XI, 20-11-2000) 269-271
- Cordless-Telephone service**
(XI, 27-11-2000) 97
- Decline in Profit**
(XI, 27-11-2000) 161-162
- Departmental Telephone Booths**
(XII, 4-12-2000) 172-173
- Development of telephone services in UP**
(XII, 4-12-2000) 131
- Direct Inward Dialling Service**
(XII, 11-12-2000) 1079-1080
- Direct Local Call Facility**
(XI, 27-11-2000) 343-345
- Direct Telephone Facility**
(XII, 04-12-2000) 299-300
- Emergency Telephone Number**
(XIII, 18-12-2000) 55-56
- Free Telephone connections**
(XI, 27-11-2000) 251-252
- Free Telephone Facility**
(XIII, 18-12-2000) 97
- Hot Line Telephones**
(XII, 11-12-2000) 1034
- Indian Telephone Industries**
(XII, 11-12-2000) 1148
- Inflated Telephone Bills**
(XIII, 18-12-2000) 95
- Installation of PCO/STD/ISD**
(XI, 27-11-2000) 202-204
- Installation of Telephone**
(XI, 20-11-2000) 187-189
- Installation of VPTs in Bihar**
(XII, 11-12-2000) 1110
- Irregularities in allotment of PCOs**
(XII, 4-12-2000) 131
- Irregular Telephone - Services in Hyderabad**
(XII, 04-12-2000) 254
- Local Call Rates**
(XII, 04-12-2000) 235-237
- Local Calls**
(XII, 4-12-2000) 137-138
- Long Distance Service**
(XIII, 20-12-2000) 148-149
- MTNL Cellular Telephone Service**
(XII, 4-12-2000) 111
(XIII, 18-12-2000) 227
- MTNL Cellular Telephone Service**
(XII, 4-12-2000) 111
- Need to improve telephone service in Bihar particularly in rural areas (MUR 377).**
(XII, 14-12-2000) 285
- Need to Improve Telephone Services in Mysore Parliamentary Constituency, Karnataka (MUR-377)**
(XIII, 21-12-2000) 214
- Need to provide Mobile Telephone Services in Osmanabad Parliamentary Constituency, Maharashtra (MUR 377)**
(XI, 22-11-2000) 481-482
- Non-Acceptance of Telephone Connection Application Form**
(XII, 11-12-2000) 1149-1150
- Non-Functioning of Telephone Lines**
(XIII, 18-12-2000) 166-67
- Non-Payment of Telephone Bills**
(XIII, 18-12-2000) 109-110
- Opening of International Long Distance Telephone**
(XII, 4-12-2000) 218
- Opening of Long Distance Telephony**
(XI, 27-11-2000) 209
- Out of order MARR Solar Telephones**
(XI, 20-11-2000) 151-152
- Out of order STD and local telephone services**
(XIII, 18-12-2000) 190

Out of Order Telephone in Gurgaon (XI, 20-11-2000) 94-96	Reduction in Local Calls Rate (XI, 20-11-2000) 85
Out of Order Telephone Lines in Delhi (XI, 20-11-2000) 193	Replacement of old and outdated telephone instruments (XII, 4-12-2000) 222
Out of Order Telephones (XI, 20-11-2000) 51	Review of Telephone Services (XIII, 18-12-2000) 127-28
Out of Order Telephones in Bihar (XII, 11-12-2000) 1066-1070	Shortage of Underground Telephone Cables (XIII, 18-12-2000) 159
Payment of Local Call charges by officials (XIII, 18-12-2000) 263-64	Special Telephone Numbers (XIII, 18-12-2000) 266-67
Payment of Telephone and Electricity Bills (XII, 15-12-2000) 55	STD facility in Marathwada (XIII, 18-12-2000) 76-77
PCO/STD/ISD Booths (XIII, 18-12-2000) 234-35	STD Services (XI, 20-11-2000) 288-289
PCOs in Cuttack (XII, 04-12-2000) 239	STD/ISD/PCO Booths in Pali (XIII, 18-12-2000) 75
PCOs In U.P. (XII, 11-12-2000) 1078-1079	Tariff of STD and ISD (XI, 27-11-2000) 277-278
Per Capita Telephone Facility (XIII, 18-12-2000) 144-45	Telephone Complaints (XI, 27-11-2000) 238
Private Telephone Enquiry Service (XIII, 18-12-2000) 131-32	Telephone connection in rural areas of Uttar Pradesh (XIII, 18-12-2000) 255-59
Provision of WLL Technology in Rural Areas (XI, 27-11-2000) 336-357	Telephone connections after issuing O.B. (XI, 27-11-2000) 139
Public Telephone Booths (XII, 04-12-2000) 240	Telephone connections in Bangalore (XII, 4-12-2000) 103
Public Telephone Facility in Villages (XI, 20-11-2000) 279-284	Telephone Connections in Post Offices (XIII, 18-12-2000) 71
Rate of Telephone Instruments (XI, 20-11-2000) 195	Telephone Connections in Rajasthan (XI, 20-11-2000) 286
Recovery of dues from STD/ISD/PCO Booth allottees (XIII, 18-12-2000) 76	Telephone connections in safe custody (XI, 27-11-2000) 113-114
Recovery of Outstanding Fees (XIII, 18-12-2000) 110	Telephone Directories (XII, 11-12-2000) 1219
Rectification of Telephone Faults (XII, 11-12-2000) 1071-1072	Telephone Directory in Bihar (XI, 20-11-2000) 265-266
Reduction in Local Calls Rate (XI, 20-11-2000) 85	

- Telephone Facilities to Senior Civilian Staff Officers in Armed Forces**
(XI, 30-11-2000) 50
- Telephone Facility**
(XI, 20-11-2000) 201-202
(XI, 20-11-2000) 323-324
(XI, 27-11-2000) 222-223
- Telephone Facility in Rural Areas**
(XI, 20-11-2000) 157-158
- Telephone Lines**
(XI, 20-11-2000) 71
- Telephone on Demand in Karnataka**
(XI, 27-11-2000) 349
- Telephone Rent in Rural Areas**
(XIII, 18-12-2000) 92
- Telephone Revenue**
(XI, 20-11-2000) 162-164
- Telephone Service in Rural Areas**
(XI, 27-11-2000) 281
- Telephone service in villages**
(XIII, 18-12-2000) 146
- Telephone Wire fitting work in Kalyan**
(XIII, 18-12-2000) 111
- Telephones based on Tower System**
(XII, 11-12-2000) 1212-1216
- Tender for WLL CDMA Terminals**
(XI, 27-11-2000) 97-98
- Theft of Telephone Cables**
(XI, 20-11-2000) 49-50
(XII, 11-12-2000) 1386-1387
- Theft of Telephone Wires**
(XII, 11-12-2000) 1049-1051
- Unsatisfactory telephone services**
(XII, 4-12-2000) 63
- Village Public Telephone Scheme in Gujarat**
(XII, 4-12-2000) 97
- Waiting List for Telephone Connections**
(XIII, 18-12-2000) 223-25
- Waiting List for Telephone Connections**
(XI, 20-11-2000) 67-69
(XII, 4-12-2000) 116-17
(XI, 20-11-2000) 128-29
(XII, 11-12-2000) 1399-1402
- WLL Technology by BSNL**
(XI, 27-11-2000) 205-06
- Television**
- Community Viewing TV Set**
(XIII, 22-12-2000) 134
- Education through TV**
(XI, 21-11-2000) 151-52
- Excessive Television Viewing by Children**
(XII, 5-12-2000) 80-81
- Filling up the Posts of SC/ST TV Newsreaders**
(XI, 24-11-2000) 312
- Reservation for SCs/STs in Satyajit Ray Film and TV Institute**
(XII, 15-12-2000) 242-43
- Telecast of Serials**
(XII, 11-12-2000) 830
- Telecasting Fee of Films**
(XI, 1-12-2000) 86-87
- Telecasting Permission to Private Companies**
(XII, 15-12-2000) 45-48
- TV Rights for next Cricket World Cup**
(XI, 20-11-2000) 258
- Television Channels**
- Advertisements on TV Channels**
(XI, 1-12-2000) 63-64
- Code of Conduct for Metro Channel**
(XIII, 22-12-2000) 144-46

DD Sports Channel as Pay Channel
(XI, 1-12-2000) 119-20

Facilities to Private Channels
(XI, 24-11-2000) 169

Kashmiri Channel on DD
(XI, 24-11-2000) 108

Launching of new D.D. Channels
(XI, 24-11-2000) 178

Telecast of Metro Channel
(XI, 1-12-2000) 167

Urdu Satellite Channel
(XII, 15-12-2000) 110-11

Television Tower

Commissioning of TV Towers
(XI, 24-11-2000) 182-83

Repair to Kutch TV Tower
(XI, 1-12-2000) 264

Setting Up of TV Towers
(XI, 1-12-2000) 98-100

Tenancy Reforms

Tenancy Reforms
(XIII, 19-12-2000) 305-06

Tenders

Re-Tendering
(XIII, 18-12-2000) 226

Tender for Bedsheets and Towels
(XI, 22-11-2000) 68

Tender for WLL CDMA Terminals
(XI, 27-11-2000) 97-98

Tenders for Management and Operation of MSV
(XI, 23-11-2000) 200-01

Tenements

Construction of Tenements
(XII, 13-12-2000) 115-16

Terrorism

Agreements to combat terrorism
(XI, 29-11-2000) 138-139

Cross Border Terrorism
(XIII, 20-12-2000) 223

Cross Border Terrorism by Pakistan
(XII, 11-12-2000) 207

Establishment of Government in Afghanistan
(XI, 22-11-2000) 252-53

Extremist Activities in North-East
(XII, 13-12-2000) 33-34

Funds to tackle Extremists' Activities
(XII, 13-12-2000) 121-22

India-Thailand to fight Terrorism
(XIII, 20-12-2000) 187

Indo-Rusia Efforts to combat terrorism
(XI, 29-11-2000) 330-31

Indo-Russia Joint Working Group on Terrorism
(XI, 22-11-2000) 103-04

Indo-US Efforts to Combat Terrorism
(XII, 13-12-2000) 55-57

Indo-US Joint Working Group on Terrorism
(XI, 22-11-2000) 5-10

International Terrorism
(XI, 21-11-2000) 195-196

Israel Assistance for Fighting Terrorism
(XI, 29-11-2000) 197

Joint-Indo-Isreali Working Group to Tackle Terrorism
(XI, 21-11-2000) 29

Need to Check Increasing Terrorist Activities in Maharashtra (MUR 377)
(XI, 30-11-2000) 284-85

Pension of Dependents of Persons Killed by Terrorists
(XII, 13-12-2000) 285-86

Surrender of Terrorists
(XI, 21-11-2000) 133-34

Tackling Taliban Menace
(XIII, 20-12-2000) 143

- Task Force for Victims of Natural Calamities/Terrorism**
(XII, 13-12-2000) 243
- Terrorism /Drug Trafficking**
(XI, 21-11-2000) 95-96
- Terrorism in J & K**
(XI, 21-11-2000) 14-15
- Terrorist outfit in Valley.**
(XI, 28-11-2000) 91-92
- Terrorists**
- Banning MNCs with Terrorist Links**
(XIII, 22-12-2000) 2-3
- Pakistan Sheltering Terrorists**
(XIII, 20-12-2000) 261-262
- Policy for Negotiations with Terrorists**
(XI, 28-11-2000) 209
- Terrorist Outfits in North East**
(XIII, 19-12-2000) 165-166
- Terrorists Freed from Police Custody in J&K**
(XI, 30-11-2000) 59
- Terrorists' Activities with China**
(XI, 23-11-2000) 169-170
- Textile Mills**
- Closure of Textile Mills**
(XI, 23-11-2000) 269-271
- Revival of Textile Mills and Powerlooms with Foreign Assistance**
(XI, 23-11-2000) 277-279
- Selling of Closed N.T.C. Textile Mills**
(XI, 23-11-2000) 377
- Textile Policy**
- Need to review Textile Policy (MUR 377)**
(XIII, 22-12-2000) 268
- Textile Mills**
- Woollen Textile Mills**
(XII, 14-12-2000) 83-93
- Textiles**
- Development of Textile Industry**
(XII, 11-12-2000) 615
- Development Schemes for Textiles Sector**
(XI, 30-11-2000) 101-104
- Duty Structure on Textiles Export to USA**
(XI, 24-11-2000) 177
- Export of Textiles**
(XIII, 21-12-2000) 8-9
- Export of Textiles**
(XII, 14-12-2000) 43-46
- Initiatives in Textile Sector**
(XIII, 21-12-2000) 34-35
- Need to sanction term loan for early Implementation of textile project of Kerala Government at Mandan Kavu in Badagara Parliamentary Constituency (MUR 377)**
(XIII, 19-12-2000) 369
- New Textile Policy**
(XI, 30-11-2000) 11-12
- Non-payment of Salary**
(XI, 30-11-2000) 46-48
- Release of Textile Quota by European Union**
(XI, 23-11-2000) 201
- Research Study on Textile Industry**
(XII, 14-12-2000) 17-22
- Textile Workers Rehabilitation Scheme for PSUs**
(XIII, 21-12-2000) 9
- US Restriction on Textile Export**
(XII, 11-12-2000) 534-536
- Use of Geo-Textile Materials for constructing Walls on Border Lines**
(XII, 14-12-2000) 144-145
- Thailand**
- India-Thailand to fight Terrorism**
(XIII, 20-12-2000) 187
- Theatres**
- Construction of Swarna Jayanti Natyagriha**
(XII, 14-12-2000) 215-216

Theft**Theft of Antiques**

(XI, 23-11-2000) 92-93

Theft of Booked Luggage

(XIII, 21-12-2000) 67-68

Theft of Parcel at New Delhi Railway Station

(XIII, 21-12-2000) 45-46

Theft of Telephone Cables

(XII, 11-12-2000) 1386-1387

Vehicles theft cases

(XI, 28-11-2000) 153-154

Tobacco**Area under Tobacco Cultivation**

(XI, 1-12-2000) 261

Ban on Gutka and Tobacco

(XI, 22-11-2000) 57-58

Crop Holiday for Tobacco

(XII, 11-12-2000) 971-972

Export Committee on Tobacco

(XIII, 22-12-2000) 191

Export of Tobacco

(XI, 24-11-2000) 119

Increase in Upper Ceiling of Tobacco Production

(XIII, 22-12-2000) 69-70

Labour Engaged in Tobacco Industry

(XI, 24-11-2000) 150-151

Problems of Tobacco Growers

(XII, 11-12-2000) 707-708

Tobacco a Harmful Killer Product

(XI, 29-11-2000) 52-54

Tobacco Board

(XI, 24-11-2000) 156-157

Tobacco Growers Registered with Tobacco Board

(XIII, 22-12-2000) 72-73

Tobacco Growers**Alternative vocation to tobacco growers**

(XI, 27-11-2000) 110

Problems of Tobacco Farmers

(XII, 4-12-2000) 77

Toilets**Funds for Private Toilets**

(XII, 13-12-2000) 170-172

Tool Rooms**Mini-Tool Rooms and Training Centres**

(XI, 24-11-2000) 150

Tourism**Air India Tourist Map**

(XI, 23-11-2000) 241

Asia-Pacific Conference

(XI, 30-11-2000) 38

Connecting of Tourist Spot with air services

(XII, 11-12-2000) 501

Contribution of Tourism Industry in GDP

(XI, 23-11-2000) 347-348

Development of Rajapur Village as Tourist Place

(XIII, 21-12-2000) 97

Development of Tourism

(XII, 11-12-2000) 643-648

Development of Tourism in Newly Created States

(XIII, 21-12-2000) 25

Development of Tourist Places in Maharashtra

(XIII, 21-12-2000) 78

Development of Worships places as Tourist Centre

(XI, 30-11-2000) 111-12

Entrance Fee for Tourist Spots

(XIII, 21-12-2000) 93

Establishment of Tourism Development Fund

(XI, 23-11-2000) 267-268

Expansion of Tourism between India and Myanmar

(XII, 14-12-2000) 22-25

- Group of Ministers on Tourism**
(XIII, 21-12-2000) 101
- Holiday Package for Passengers from Bangalore**
(XII, 11-12-2000) 616-617
- Inclusion of Tourism Industry in Union List**
(XI, 23-11-2000) 76-77
- Indian Airlines Package for Indian Tourists**
(XI, 30-11-2000) 160-61
- Infrastructural Development of Tourism Spots in U.P.**
(XIII, 21-12-2000) 62
- Launching of Tourism Campaign by Nepal Tourist Board**
(XII, 14-12-2000) 151
- Maintenance of Tourist Centres**
(XII, 14-12-2000) 252-253
- Misuse of Visas by Tourists**
(XI, 21-11-2000) 29-30
- Need to declare Sunderbans in West Bengal as a tourist resort and provide funds for its development (MUR 377)**
(XIII, 22-12-2000) 269
- Need to develop Murshidabad district in West Bengal as a Tourist resort (MUR 377)**
(XIII, 19-12-2000) 368
- Need to develop Vaishali in Bihar as a Tourist Resort of International Status (MUR 355)**
(XIII, 18-12-2000) 355
- Need to provide funds to Government of Gujarat for development of Tourism in the State (MUR 377)**
(XI, 28-11-2000) 331
- Participation of Public/Private Sector in Development of Tourism**
(XII, 11-12-2000) 696-697
- Performance of Tourist Offices Abroad**
(XII, 14-12-2000) 230-231
- Promotion of 'Camping Tourism'**
(XIII, 21-12-2000) 37
- Promotion of Sea Beach Tourism**
(XII, 14-12-2000) 7-17
- Promotion of Tourism**
(XII, 14-12-2000) 118-122
(XI, 24-11-2000) 159-160
- Report on Visit of Tourists**
(XII, 14-12-2000) 124
- Ropeway to Siachin**
(XII, 14-12-2000) 115
- Setting up of National Tourism Co-ordination Board**
(XII, 11-12-2000) 677
- Setting up of Tourism Development Authority**
(XII, 14-12-2000) 73-74
- Share of Tourism Industry**
(XII, 11-12-2000) 573-574
- Shortage of Tourist Accommodation**
(XII, 14-12-2000) 221-222
- Special Tourism Zone**
(XI, 30-11-2000) 45
- Tour Packages by Railways**
(XI, 23-11-2000) 41-42
- Tour Packages for Tourist Places**
(XII, 11-12-2000) 609
- Tour Reservation Facilities to Foreign Tourists**
(XII, 14-12-2000) 96-97
- Tourism Development Plan**
(XII, 11-12-2000) 631-633
- Tourism Development Plan for Hampi by Karnataka**
(XI, 23-11-2000) 344-345
- Tourism Fair in France**
(XI, 23-11-2000) 337-338
- Tourism Projects of Bihar**
(XIII, 21-12-2000) 149

Tourism Projects of Karnataka
(XIII, 21-12-2000) 173-178

Tourist Area Development Scheme
(XII, 11-12-2000) 557

Tourists in Jammu and Kashmir
(XI, 30-11-2000) 31-32

Village Tourism Project
(XIII, 21-12-2000) 38-39

Violence against Tourists
(XIII, 21-12-2000) 11

Visit of Foreign Tourists
(XII, 11-12-2000) 543-544

Visit of Tourists in Maharashtra
(XI, 30-11-2000) 97-98

Towns and Cities

Rejuvenation of Culturally Significant Towns and Cities
(XII, 13-12-2000) 308-309

Tractor Manufacturing Units

Mini tractor Manufacturing Units
(XII, 4-12-2000) 189-190

Trade

Cement Trade
(XII, 11-12-2000) 833-834

Growth of Trade
(XI, 24-11-2000) 203-204

Negotiations for Eliminating Trade Barriers
(XII, 15-12-2000) 238-239

Promotion of Trade
(XII, 11-12-2000) 848-849

Sugar Trade by Public Sector Trade Bodies
(XII, 11-12-2000) 935

Trade Centres
(XII, 11-12-2000) 830

Trade Deficit
(XII, 11-12-2000) 875-876

Trade Disputes
(XII, 11-12-2000) 828

Trade in Agricultural Commodities
(XI, 1-12-2000) 259

Trade with Nepal by Karnataka
(XII, 15-12-2000) 87-88

Trade Relations

Indo-China Trade Relations
(XI, 1-12-2000) 287-288

Indo-Iran Trade Relation
(XIII, 22-12-2000) 168

Trade Relations
(XII, 11-12-2000) 312-313

Trade Relations with France
(XII, 11-12-2000) 992-993

Trade Restrictions

Agreement between India and UK for Removal of Restrictions
(XI, 30-11-2000) 89-90

Re-instatement of Super-301
(XII, 15-12-2000) 267-268

Sanctions
(XIII, 20-12-2000) 73-76

Trade Unions

Trade Union Act
(XI, 22-11-2000) 85

Trademark Registrar

Hearing in Trademark Registrar Office
(XII, 15-12-2000) 61

Trading

Commodities under Forward Trading
(XI, 1-12-2000) 59-60

Traffic Complaint

Traffic Complaint
(XIII, 19-12-2000) 161-163

Traffic Rules

Booking of Motorists for Violation of Traffic Rules
(XIII, 19-12-2000) 63

Traffic Signals
(XIII, 19-12-2000) 83

Use of Siren and Red Light on Vehicles
(XI, 27-11-2000) 185-186

TRAI

Tour by TRAI Officials
(XII, 11-12-2000) 1075-1078

Training

Amount Allocated for Training
(XI, 29-11-2000) 218-219

Aviation Training Centre in Ujjain
(XI, 30-11-2000) 50-51

Financial Assistance for Industrial
-Training to Women
(XIII, 20-12-2000) 135

Nomination for Foreign Training
(XII, 11-12-2000) 982

Non-Scheduled Operation and Aviation
Training Companies
(XIII, 21-12-2000) 34

Officers deputed Abroad for Training
(XI, 29-11-2000) 16-23

Specialised Training Institute for
Vocational Skills
(XI, 29-11-2000) 359

Training and Research Facilities to SCs/
STs
(XI, 1-12-2000) 163-166

Training Course for Tea Growers
(XIII, 22-12-2000) 122

Training to Municipal Chairmen and
Councillors
(XI, 28-11-2000) 281-282

Training to Students at Vanasthali Airport
(XII, 14-12-2000) 254

Training Tours of Officers
(XIII, 22-12-2000) 26-29

Vocational Training
(XII, 11-12-2000) 448-449

Training Centres

Academic Staff Colleges
(XI, 21-11-2000) 233-236

Army Training Centres /Cantonments
(XIII, 21-12-2000) 135-136

Mini-Tool Rooms and Training Centres
(XI, 24-11-2000) 150

Tool Rooms and Training Centres
(XII, 11-12-2000) 990-992

Transportation

Development of Multi-Model Transport
Services
(XI, 30-11-2000) 171-72

Hyderabad Mass Rapid Transportation
System
(XIII, 21-12-2000) 105

Lifting Ban on Inter-State Movement of
Petroleum Products
(XI, 30-11-2000) 51

National Transport Policy
(XI, 29-11-2000) 242

Tenders for Transportation in Haryana
(XII, 14-12-2000) 244-245

Transport Allowance
(XI, 1-12-2000) 169-170

Transport Corridor between India and
Russia
(XI, 27-11-2000) 155

Transportation Charges
(XI, 24-11-2000) 131-132

Transportation of Goods
(XII, 14-12-2000) 162-164

Travel Agents

Commission of Travel Agents
(XIII, 21-12-2000) 170-172

Travellers Cheques

Travellers Cheques
(XII, 11-12-2000) 846-847

Treasures

National Register of Antiquities and Art
Treasures
(XII, 11-12-2000) 691-692

Treasures of Osho
(XIII, 20-12-2000) 286-287

Treaty

Indo-Russia Federation Ties
(XIII, 20-12-2000) 123

Trees

Ban on Cutting of Trees
(XII, 11-12-2000) 1143-1144

Cutting of Trees
(XII, 11-12-2000) 1090-1091

Illegal Cutting of Trees in Delhi
(XII, 4-12-2000) 189

Production of Trees in Orissa
(XII, 11-12-2000) 1396-1397

Tribal Areas

Communication Network in Tribal Areas
(XII, 13-12-2000) 141-142

Food Processing Units in Tribal Areas of Orissa
(XII, 4-12-2000) 202

Technology Mission for development of Animal Husbandry in Tribal Area
(XII, 4-12-2000) 123-124

Tribal Lands

Denotification of Tribal Land
(XII, 11-12-2000) 1041-1042

Tribal Lands on Lease
(XIII, 19-12-2000) 306-307

Tribals

Art and Culture Development of Adivasis
(XII, 11-12-2000) 576-580

Development of Tribals
(XII, 05-12-2000) 116-130

Living Standard of Primitive Tribals
(XII, 13-12-2000) 102-105

Micro Project for Juang Tribes
(XII, 05-12-2000) 154

Protection of Tribal Language and Culture
(XI, 28-11-2000) 93-94

Self Employment Schemes for Tribals
(XI, 28-11-2000) 221

Upliftment of Tribals
(XIII, 19-12-2000) 68

Tribes

Policy on Medical Care for Remote and Marginalised Tribes
(XII, 11-12-2000) 165-166

TRIFED

Expansion of Activities by TRIFED
(XI, 21-11-2000) 268-269

Tripartite Committee

Tripartite Committee
(XII, 13-12-2000) 475-476

Tripura

Gas Based Industry in Tripura
(XI, 23-11-2000) 328

TV Programmes

Bhojpuri Programmes on DD
(XIII, 22-12-2000) 36-37

Commissioned Programmes of Doordarshan
(XI, 1-12-2000) 255

Hindi Programmes
(XII, 13-12-2000) 577-580

Quality of Doordarshan Programmes
(XI, 1-12-2000) 227

Telecast of Hindi Programmes
(XIII, 22-12-2000) 227

TV Serials

DD Serials
(XII, 11-12-2000) 817-818

III-Effects of TV Serials on Children
(XI, 24-11-2000) 133-134

Malpractices in Clearance of TV Serials
(XI, 24-11-2000) 289

New Serials on Indian Mythology
(XII, 15-12-2000) 121-122

Serial on Sant Lal Das
(XII, 15-12-2000) 133

TV Transmission

Requirement of Transponders
(XII, 11-12-2000) 28-29

Weak Signals in Border States
(XII, 15-12-2000) 120

TV Transmitters

Azamgarh Relay Centre, U.P.
(XII, 11-12-2000) 968-969

Commissioning of TV Transmitters
(XI, 1-12-2000) 208-209

Need to set up TV Transmitters in
Banaskantha Parliamentary
Constituency in Gujarat (MUR-377)
(XI, 22-11-2000) 477-478

Setting up of V.L.P.T. /L.P.T.
(XII, 15-12-2000) 36-38

VLPT/LPT, Kerala
(XI, 24-11-2000) 167

Tyre Corporation of India

Revival of Tyre Corporation of India and
Jessop
(XI, 1-12-2000) 49-50

UAE

Indian Labour in UAE
(XI, 22-11-2000) 223-224

Uduhorehalla Project

Clearance of Uduhorehalla Project
(XII, 11-12-2000) 250-251

Uganda

Welcome to Parliamentary Delegation
from Uganda
(XIII, 18-12-2000) 1

UGC

Appointment of Chairman of UGC
(XII, 13-12-2000) 184-185

Awarding of Degrees by Universities
(XI, 28-11-2000) 215

Medical Grants Commission on the line
of University Grants Commission
(XI, 29-11-2000) 356-357

Promotion Policy of UGC
(XII, 05-12-2000) 44-45

South-Western Regional Office of UGC
in Bangalore
(XI, 28-11-2000) 249

UIIC

Survey Conducted by Manmal Kasliwal
and Sons
(XIII, 22-12-2000) 176-177

UN Security Council

India's Candidature for Security Council
(XI, 22-11-2000) 39

Unauthorised Construction

Demolition of Unauthorised Construction
by MCD
(XI, 28-11-2000) 249-252

Demolition of Unauthorised
Constructions
(XI, 21-11-2000) 17-19

Under Developed Countries

Foodgrains to Under Developed/
Developing Countries
(XI, 24-11-2000) 178

Underbridge(s)

Need for early construction of an
underbridge at Mainpuri Railway
crossing in Etawah District, U.P.
(MUR-377)
(XIII, 19-12-2000) 370

Underground Resources

Depletion of Underground Resources
(XII, 13-12-2000) 204-209

Undertrials

Video Conferencing with Undertrials
(XII, 14-12-2000) 58

Underworld

Deportation of Chhota Rajan
(XI, 21-11-2000) 265

Links of Cricketers with Underworld
(XI, 21-11-2000) 221

UNDP

Scheme by UNDP and India for Sanitation and Drinking Water
(XIII, 20-12-2000) 83-84

Unemployment

Unemployment
(XI, 22-11-2000) 109

Educated unemployment
(XI, 29-11-2000) 2-9

Exploitation of Unemployed Youth
(XI, 22-11-2000) 167

Growth of Unemployment
(XI, 22-11-2000) 273

Improvement in Handicrafts to solve Rural Unemployment
(XI, 21-11-2000) 25-27

Registration of Unemployment Youths
(XI, 21-11-2000) 110

Unemployed Person Below Poverty Line
(XI, 29-11-2000) 399-400

Unemployed Persons
(XI, 22-11-2000) 104-106, 325-326

Unemployed Youth
(XI, 29-11-2000) 203-204

(XI, 22-11-2000) 295-296

Unemployed Youth in Rajasthan
(XI, 29-11-2000) 393-396

Unemployment Allowance
(XI, 22-11-2000) 267

Unemployment among Educated Youths
(XI, 21-11-2000) 320-322

Unemployment in Rural Areas
(XII, 13-12-2000) 35-42

Unemployment Problem
(XIII, 20-12-2000) 215-216

UNESCO

Inclusion of Places of Mythological Significance with UNESCO
(XI, 30-11-2000) 175-76

UNIDO

Technical Assistance from UNIDO
(XII, 15-12-2000) 194

Unified Command Force

Setting up of Unified Command Force
(XI, 23-11-2000) 213-214

United India Insurance Company

Settlement of Claim by United India Assurance Company
(XIII, 22-12-2000) 118

United Kingdom

Agreement between India and UK for Removal of Restrictions
(XI, 30-11-2000) 89-90

British Students in Educational Institutions
(XIII, 19-12-2000) 214

Indo-UK Agreement in I.T. Sector
(XI, 22-11-2000) 150

Indo-UK Ties

(XII, 13-12-2000) 574-575
(XI, 22-11-2000) 253-254

Visit of British Permanent Under Secretary
(XII, 13-12-2000) 551

Visit of British Secretary for Home Affairs
(XIII, 20-12-2000) 269-270

Westland Helicopters Sold Back to Britain
(XII, 11-12-2000) 520

Universal Immunisation Programme

Universal Immunisation Programme
(XI, 22-11-2000) 116-117

Universal Service Obligation Fund

Universal Service Obligation Fund
(XI, 20-11-2000) 201-203

Universities

Accreditation /Assessment of Universities
(XI, 21-11-2000) 43

Ad-hoc Appointee in Delhi University
(XIII, 19-12-2000) 306

- Ayurvedic and Homoeopathic Universities**
(XII, 11-12-2000) 401
- BIT and BIS Courses in Delhi University**
(XI, 28-11-2000) 94-95
- Compact Universities**
(XII, 05-12-2000) 169-170
- Courses on All Religions in Universities**
(XIII, 19-12-2000) 42-43
- Deemed Universities**
(XIII, 19-12-2000) 166-168
(XI, 28-11-2000) 173
- Deemed University Status to Colleges**
(XII, 05-12-2000) 97-99
- Establishment expenditure of Agricultural Universities**
(XIII, 18-12-2000) 79-81
- Financial Assistance to Universities**
(XIII, 19-12-2000) 252-253
- Grants-in-aid to Universities and Colleges**
(XI, 28-11-2000) 22-51
- India Chairs at British Universities**
(XIII, 19-12-2000) 285
- Infrastructural Facilities for Research work in Science**
(XI, 28-11-2000) 186
- JNU and Model University**
(XIII, 19-12-2000) 194-195
- Medical, Dental and Pharmacy Colleges**
(XI, 22-11-2000) 287-289
- Multi-Campus Universities**
(XII, 05-12-2000) 56-57
- Need to declare Allahabad University in Uttar Pradesh as a Central University (MUR - 377)**
(XIII, 18-12-2000) 354
- Network of Universities and Colleges**
(XI, 28-11-2000) 245
- Panel of Readers**
(XI, 28-11-2000) 151
- Pay Scales of University Teachers**
(XI, 28-11-2000) 89
- Performance of Universities**
(XI, 28-11-2000) 220-221
- Private Ownership of Universities**
(XIII, 19-12-2000) 286
- Regional Engineering Colleges as Deemed Universities**
(XI, 21-11-2000) 314-315
- Renovation of Nalanda University**
(XII, 11-12-2000) 688-689
- Requirement of Universities**
(XII, 05-12-2000) 110
- Research Activities carried out by Universities**
(XIII, 18-12-2000) 237
- Retired Employees of Delhi University**
(XIII, 19-12-2000) 295-296
- Revamping of Delhi University**
(XII, 05-12-2000) 225-226
- Schemes of Agricultural & Technological Universities**
(XII, 11-12-2000) 1113
- Setting up of Science and Technology University in Bihar**
(XI, 21-11-2000) 236
- Status of Deemed University to Presidency College**
(XIII, 19-12-2000) 91
- Technology Universities**
(XII, 05-12-2000) 59-60
- Terms and Conditions of Service for Delhi University College Teachers**
(XII, 05-12-2000) 101-102
- University Status to IIIT, Hyderabad**
(XI, 28-11-2000) 203-205
- Vacant Posts of Teachers in Universities / Colleges**
(XI, 21-11-2000) 92-93
- Vocational courses**
(XI, 28-11-2000) 151-152

Unlawful Organisations**Ban on Deendar Anjuman**

(XI, 21-11-2000) 253-254

Peace Talks with Bodo Liberation Tigers

(XII, 05-12-2000) 115

Procurement of Arms by N.S.C.N.

(XI, 21-11-2000) 226

ULFA Activities

(XI, 21-11-2000) 277-278

UNO**Allowances to Indian Peace Keepers in****U.N. Mission**

(XI, 23-11-2000) 216-217

Deputation of UNO and Affiliated Organisations

(XIII, 19-12-2000) 136

(XII, 15-12-2000) 85-86

Indian Delegation to UN

(XII, 13-12-2000) 453-454

Indian Resolutions on Nuclear Weapons

(XI, 22-11-2000) 211-212

UN Millennium Summit

(XI, 29-11-2000) 165-166

(XII, 11-12-2000) 205-206

UN Summit

(XII, 13-12-2000) 32-33

Unorganised Sector**Welfare Scheme in Unorganised Sector**

(XII, 13-12-2000) 582-583

Untouchability**Untouchability in the Country**

(XII, 13-12-2000) 327-330

UPSC**Use of Non-English Languages in UPSC Exams**

(XII, 11-12-2000) 229-230

Urban Development**Construction in Urban Villages**

(XI, 21-11-2000) 319-320

Construction of Third Ring Road Around Delhi

(XIII, 19-12-2000) 91-92

Demolition of Unauthorised Construction by MCD

(XI, 28-11-2000) 249-252

Development of Small and Medium Towns

(XI, 21-11-2000) 181-182

Electricity from Urban Waste

(XII, 15-12-2000) 217-218

Encroachments/Unauthorised Constructions

(XIII, 19-12-2000) 263-264

Plan Allocation for Urban Development

(XI, 21-11-2000) 100-102

Population of Urban Pooors

(XII, 13-12-2000) 100

Post Offices in Urban Areas

(XIII, 18-12-2000) 208

Preparation of MAPs

(XI, 28-11-2000) 200-204

Restructuring and Redesigning of Cities

(XI, 21-11-2000) 231-232

Seminar on Sustainable Urban Development

(XII, 05-12-2000) 230-231

Unauthorised Construction in Delhi

(XI, 21-11-2000) 156

Unauthorised Construction of Gates

(XII, 05-12-2000) 174-175

Unauthorised Construction of Iron Gates

(XI, 21-11-2000) 162-163

World Bank Loan for Urban Development

(XI, 21-11-2000) 107

USA**Agreement with US Agency for HUDCO**

(XII, 13-12-2000) 283—286

Cyberspace Partnership

(XI, 28-11-2000) 277-278

- Dismantlement of US Military System**
(XI, 29-11-2000) 336-337
- Duty Structure on Textiles Export to USA**
(XI, 24-11-2000) 177
- Entry of Indian Pharmaceutical Companies in American Market**
(XI, 28-11-2000) 99
- Export to USA**
(XII, 11-12-2000) 806
- FDI in India**
(XI, 1-12-2000) 114
- FDI Inflow from USA**
(XII, 15-12-2000) 236-237
- Flight from Hyderabad to USA**
(XI, 23-11-2000) 207-208
- Impacts of US Sanctions on Defence Projects**
(XII, 14-12-2000) 145-146
- Import of Soyabean from America**
(XI, 1-12-2000) 68-69
- Indo-US agreement on Cyber Cafe**
(XI, 29-11-2000) 231
- Indo-US Collaboration on Power**
(XII, 4-12-2000) 173-174
- Indo-US Consultation**
(XIII, 20-12-2000) 198-199
- Indo-US Economic Relations**
(XI, 1-12-2000) 42
- Indo-US Efforts to Combat Terrorism**
(XII, 13-12-2000) 55—57
- Indo-US Joint Consultative Group on Environment**
(XII, 11-12-2000) 1157
- Indo-US Joint Working Group Meet**
(XIII, 20-12-2000) 347
- Indo-US Joint Working Group on Terrorism**
(XI, 22-11-2000) 5—10
- Indo-US Students Exchange Plan**
(XIII, 19-12-2000) 211
- Indo-US Ties**
(XIII, 20-12-2000) 154-155
- International Summit on Ayurveda in USA**
(XIII, 20-12-2000) 268-269
- Lifting the ban on the sale of American satellite photographs**
(XI, 29-11-2000) 235-236
- Permission to Indian Scientists**
(XI, 22-11-2000) 285
- PM Address to the US Congress**
(XII, 13-12-2000) 373-374
- PM Visit to USA**
(XII, 13-12-2000) 596-597
- PM's Visit to USA**
(XII, 13-12-2000) 72-73
- Request of USA to OPEC to Cut Oil Prices**
(XI, 30-11-2000) 244-45
- Seizure by US Customs**
(XI, 24-11-2000) 84
- Strategic Alliance Between India and US**
(XII, 13-12-2000) 486-487
- Trade Agreement with U.S.A.**
(XII, 11-12-2000) 933-934
- UN Summit at New York**
(XIII, 19-12-2000) 126
- USA Visa Conditions**
(XIII, 20-12-2000) 118
- Visit of PM to USA**
(XI, 29-11-2000) 256—259
- Visit of US Defence Delegation**
(XII, 14-12-2000) 206-207
- User Charges**
- User charges and restoration fees**
(XI, 27-11-2000) 234-235

UTI**Assets of UTI**

(XI, 1-12-2000) 138-139

Deepak Parekh Committee Report on UTI

(XI, 24-11-2000) 201—203

Investment of UTI

(XII, 15-12-2000) 124-125

Investment of UTI

(XII, 11-12-2000) 62-63

Rajlakshmi Unit Scheme-92

(XI, 1-12-2000) 140-141

Sale of Equity Holding

(XIII, 22-12-2000) 110

Splitting of UTI

(XII, 15-12-2000) 93

US-64 Bailout Deal

(XIII, 22-12-2000) 11—13

Uttar Pradesh**Assistance for improvement of Power Supply in U.P.**

(XI, 20-11-2000) 289—292

Azamgarh Relay Centre, U.P.

(XII, 11-12-2000) 968-969

Closing of RDSO at Lucknow

(XII, 14-12-2000) 157-158

Compensation of affected farmers of Uttar Pradesh

(XI, 20-11-2000) 293-294

Condition of National Highways

(XI, 20-11-2000) 81

Construction of Road Overbridges in U.P.

(XII, 14-12-2000) 41-42

Declaration of National Monuments in Uttar Pradesh

(XI, 30-11-2000) 168-69

Development of Telephone Services in UP

(XII, 4-12-2000) 131

Encroachment on National Highways in U.P.

(XI, 20-11-2000) 264

Excavation by ASI in Uttar Pradesh

(XII, 14-12-2000) 145

Export Oriented Units in U.P.

(XII, 15-12-2000) 88-89

FCI Depots in U.P.

(XI, 24-11-2000) 67-68

Forest cover in U.P.

(XII, 04-12-2000) 272-273

Forest Development project in UP

(XII, 4-12-2000) 137

Fund for I.T.I.

(XI, 29-11-2000) 389-390

Funds to U.P.

(XI, 1-12-2000) 89-90

Funds to Wild Life Sanctuaries

(XII, 11-12-2000) 1177-1178

Goods/Cargo Service from Haldia to Allahabad

(XI, 30-11-2000) 53—55

Health Schemes in Uttar Pradesh

(XII, 11-12-2000) 180-181

Hydro-electric Power Projects in Bihar and UP

(XII, 4-12-2000) 156—159

Infrastructural Development of Tourism Spots in U.P.

(XIII, 21-12-2000) 62

Jubilee Pumps in Uttar Pradesh

(XII, 11-12-2000) 595

Missing of Multi-Media Computer System from AMC, Lucknow

(XIII, 21-12-2000) 95-96

N.C.C. Training Units in U.P.

(XII, 11-12-2000) 499

National Highways in U.P.

(XI, 20-11-2000) 178-180

Navodaya Vidyalayas in UP

(XI, 21-11-2000) 65

- Need for Adequate funds for providing Adequate facilities at Kumbhmela to be held at Allahabad, UP during December-March 2000-2001 (MUR 377)**
(XI, 22-11-2000) 481
- Need to connect Buddhist Circuit in Siddhartha Nagar district, U.P. by Rail, Road and Air (MUR 377)**
(XIII, 22-12-2000) 264
- Need to declare Allahabad University in Uttar Pradesh as a Central University (MUR - 377)**
(XIII, 18-12-2000) 354
- Need to provide financial Assistance to Government of U.P. for construction of a Bridge on river Ghagra at Dewara in Mau District (MUR 377)**
(XI, 23-11-2000) 429
- Need to provide Financial Assistance to Government of Uttar Pradesh for making Maholi Sugar Mill in Sitapur District viable (MUR 377)**
(XII, 13-12-2000) 689-690
- Need to provide Financial Assistance to Government of Uttar Pradesh for providing proper drainage system in Moradabad (MUR 377)**
(XII, 13-12-2000) 691
- Need to provide financial assistance to Government of Uttar Pradesh for providing relief to the people affected by drought in Southern Part of the State (MUR-377)**
(XIII, 21-12-2000) 216
- Need to provide Natural Gas to Makhanpur Industrial area in Ferozabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(XII, 04-11-2000) 329-330
- Need to provide stoppage of Vaishali Express at Khalilabad Railway Station, UP (MUR 377)**
(XI, 28-11-2000) 333
- Need to take steps to make Tannery and Footwear Corporation of India Limited in Kanpur, U.P. viable (MUR 377)**
(XII, 14-12-2000) 285
- New LPG Agencies Allotted in Uttar Pradesh**
(XI, 23-11-2000) 204
- Opening of Petrol Pump Outlets and LPG Agencies in U.P.**
(XI, 30-11-2000) 84
- Packages for Earthquake affected hill district of Uttar Pradesh**
(XI, 27-11-2000) 99-100
- PCOs In U.P.**
(XII, 11-12-2000) 1078-1079
- Pollution in Moradabad City**
(XII, 11-12-2000) 1257-1258
- Post Offices in U.P.**
(XII, 4-12-2000) 225—229
- Post Offices/Telegraph Offices in U.P.**
(XII, 11-12-2000) 1405
- Power Generation in U.P.**
(XIII, 18-12-2000) 274
- Procurement of Foodgrains in UP**
(XIII, 22-12-2000) 92-93
- Production of Steel in U.P.**
(XII, 5-12-2000) 93-94
- Setting up of new power projects in Uttar Pradesh**
(XIII, 18-12-2000) 162—64
- Sewerage Disposal Projects in Uttar Pradesh**
(XIII, 19-12-2000) 130—134
- Smuggling at U.P. Border**
(XII, 11-12-2000) 776-777
- SSI Units in U.P.**
(XI, 22-11-2000) 129—131
- Supply of LPG through Pipeline in U.P.**
(XI, 30-11-2000) 79-80

Supply of Solar Energy in U.P.

(XI, 20-11-2000) 110-111

Teachers Training Institutes in U.P.

(XI, 28-11-2000) 90

Telephone connection in rural areas of Uttar Pradesh

(XIII, 18-12-2000) 255—59

Uncovered Areas of U.P.

(XIII, 22-12-2000) 175

Vacant Posts of Teachers in Engineering Colleges of U.P. and Bihar

(XII, 5-12-2000) 69

World Bank Assistance for Wind Power Project in U.P.

(XII, 11-12-2000) 1196

Uttaranchal**Exploitation of Medicinal Plants in Uttaranchal**

(XII, 04-12-2000) 304—306

HPT at Raiwala

(XIII, 22-12-2000) 123

Perishing of Sheep and Goats in Garhwal

(XI, 20-11-2000) 64

Rail Link between Nainital and Dehradun

(XIII, 21-12-2000) 100

Vacancy Based Roster**Vacancy Based Rosters**

(XIII, 18-12-2000) 262-63

Vacancy Based Rosters

(XII, 05-12-2000) 103

Vacant Posts**Backlog Vacancies**

(XI, 24-11-2000) 312-313

Backlog Vacancies

(XII, 11-12-2000) 398-399

Backlog vacancies for SCs/STs

(XI, 24-11-2000) 151-152

Filling up of Vacant Posts

(XII, 11-12-2000) 987-988

Post Based Rosters

(XI, 29-11-2000) 149

Posts Lying Vacant

(XII, 11-12-2000) 1227

Vacancies in postal department

(XII, 4-12-2000) 100-101

Vacancies Published in Employment News

(XII, 13-12-2000) 389-390

Vacancy Based Roster

(XIII, 19-12-2000) 163-164

Vacant Posts

(XI, 30-11-2000) 169-70

Vacant Posts in DGFASLI

(XII, 13-12-2000) 391-392

Vacant posts of Board of Directors

(XI, 1-12-2000) 112-113

Vacant Posts of Judges in High Courts

(XI, 23-11-2000) 308-309

Vacant Posts of Managing Directors

(XIII, 21-12-2000) 91

Vacant Posts of SCs/STs in Exim Banks

(XI, 1-12-2000) 260

Vacant Posts of SCs/STs/OBCs

(XI, 30-11-2000) 120

Vacant Posts of Senior Analyst

(XI, 22-11-2000) 69-70

Vacant Posts of Teachers in Engineering Colleges of U.P. and Bihar

(XII, 5-12-2000) 69

Vacant Posts of Teachers in Kendriya Vidyalayas

(XI, 28-11-2000) 190-191

Vacant Posts of Teachers in Universities / Colleges

(XI, 21-11-2000) 92-93

Vaccination**Anti Rabies Vaccines**

(XII, 05-12-2000) 227

- Deaths Due to Rabies**
(XII, 11-12-2000) 317-321
- Depo Prabhera**
(XI, 29-11-2000) 266
- Drip Polio Vaccination**
(XI, 22-11-2000) 203-208
- Hepatitis- B vaccination programme**
(XI, 29-11-2000) 199-201
- MMR Vaccines**
(XI, 29-11-2000) 334-335
- WHO Assistance for implementation of Rabies Control Programme**
(XIII, 20-12-2000) 182-186
- Vadhawan Committee**
- Vadhawan Committee**
(XI, 29-11-2000) 321
- Value Added Services**
- Value Added Services**
(XIII, 18-12-2000) 173-75
- VDIS**
- Voluntary Disclosure Of Income Scheme**
(XI, 24-11-2000) 114-115
- Vehicle Factory, Jabalpur**
- Losses to Vehicle Factory, Jabalpur**
(XII, 11-12-2000) 550-552
- Vehicles**
- Axle load on trucks**
(XIII, 18-12-2000) 127
- Ban on Tinted Glass on Vehicles in Delhi**
(XI, 28-11-2000) 94
- Car for Handicapped Persons**
(XII, 15-12-2000) 123-124
- Decline in Export of Cars**
(XIII, 22-12-2000) 36
- Expenditure on Vehicles**
(XIII, 21-12-2000) 52
- Export Obligation for Auto Industry**
(XII, 15-12-2000) 169-170
- Export of commercial Vehicles**
(XI, 24-11-2000) 230-235
- In-built Safety Device for Vehicles**
(XII, 15-12-2000) 234-235
- Insurance of Motors**
(XI, 1-12-2000) 52-53
- Norms for Vehicles**
(XI, 1-12-2000) 191
- Performance of Car Industry**
(XII, 11-12-2000) 937
- Pollution due to Petro Vehicles**
(XII, 4-12-2000) 90-91
- Smuggling of Cars**
(XIII, 22-12-2000) 45
- Temporary Sheds for Cars/Scooters**
(XIII, 19-12-2000) 255-256
- Use of Siren and Red Light on Vehicles**
(XI, 27-11-2000) 185-186
- Veterinary Research**
- Indian Council of Veterinary Research, Karnataka**
(XII, 11-12-2000) 1221
- VHP**
- Consultative Status to VHP**
(XIII, 20-12-2000) 124
- Video Conferencing**
- Video Conferencing with Undertrials**
(XII, 14-12-2000) 58
- Vidya Vahini Network**
- Vidya Vahini Network**
(XIII, 19-12-2000) 57
- Vigilance**
- Vigilance Awareness Week**
(XII, 11-12-2000) 322-323
- Vigilance Cell**
(XII, 13-12-2000) 70-71
- Vigilance Department of GIC**
(XI, 24-11-2000) 69-70
- Vilificatin Campaign**
- Vilificatin Campaign by Pak**
(XIII, 20-12-2000) 178-179

Villages

- Construction in Urban Villages**
(XI, 21-11-2000) 319-320
- Electricity to Villages through NCES**
(XII, 04-12-2000) 241-242
- Electrification of Villages**
(XI, 20-11-2000) 207-208
- Letter Boxes in Villages**
(XII, 4-12-2000) 101-102
- Linkage of villages by Roads**
(XI, 28-11-2000) 86-88
- Public Telephone Facility in Villages**
(XI, 20-11-2000) 279-284
- Village/States/Union Territories
Population**
(XI, 28-11-2000) 295-298
- Violence**
- Impact of Globalisation on Poverty and
Women**
(XI, 22-11-2000) 306-307
- Violence against Tourists**
(XIII, 21-12-2000) 11
- Violence in J & K**
(XII, 13-12-2000) 565-566
- VIPs**
- Use of Roads by VIPs**
(XIII, 19-12-2000) 184-185
- Visa**
- Employment Visas**
(XII, 11-12-2000) 176-177
- Fake Passport/Visas Rackets**
(XIII, 19-12-2000) 33-34
- Liberalisation of Visa Conditions by
Switzerland**
(XIII, 20-12-2000) 239-240
- Misuse of Visas by Tourists**
(XI, 21-11-2000) 29-30
- New Visa Regime**
(XIII, 20-12-2000) 223-224

Relaxation in Visa Laws

(XIII, 20-12-2000) 120

Renovation of Visa Hall

(XIII, 20-12-2000) 161-162

Short Realisation of Visa Fees

(XIII, 20-12-2000) 105-106

Simplification of Visa Norms

(XI, 21-11-2000) 35

USA Visa Conditions

(XIII, 20-12-2000) 118

Visa to Afghan nationals of Indian Origin

(XIII, 20-12-2000) 140

Vision Documents**Preparation of Vision Documents**

(XII, 11-12-2000) 382-384

Visit(s)**Visit of Minister**

(XI, 22-11-2000) 101

Vocational Schemes**Statement Correcting Reply to Starred
Question No.21 2000 Regarding
Employment Oriented Vocational
Schemes**

(XIII, 19-12-2000) 327-328

Vocational Skills**Specialised training institute for
vocational skills**

(XI, 29-11-2000) 359

Vocational Training**Vocational Training Scheme**

(XII, 13-12-2000) 614-615

Vocational Training Institute**Vocational Training Institute**

(XI, 22-11-2000) 257-258

Voluntary Coverage**Voluntary Coverage**

(XII, 13-12-2000) 549

VRS

- Benefits of VRS to Bank Employees**
(XIII, 22-12-2000) 189-190
- Funds for VRS in Banks**
(XIII, 22-12-2000) 101-104
- Payment to Ganesh Sugar Mill, Anandnagar**
(XI, 30-11-2000) 178-79
- Voluntary Retirement Scheme**
(XI, 29-11-2000) 177-178
- VRS for Employees of Kolar Gold Mines**
(XII, 11-12-2000) 1111-1112
- VRS for Public Sector Undertakings**
(XII, 15-12-2000) 205-211
- VRS for State Bank of India and its Associate Banks**
(XIII, 22-12-2000) 109
- VRS in Burn Standard Co. Ltd.**
(XI, 1-12-2000) 235-236
- VRS in CCI**
(XI, 24-11-2000) 301
- VRS in MAMC**
(XI, 1-12-2000) 279
- VRS in Nationalised Banks**
(XII, 11-12-2000) 814-816
- VRS Scheme in Air India and Indian Airlines**
(XI, 30-11-2000) 64
- VSNL**
- Decline in Revenue of VSNL**
(XII, 4-12-2000) 51
- Disinvestment of Shares of VSNL and MTNL**
(XII, 11-12-2000) 1159
- Government Holdings in VSNL**
(XI, 1-12-2000) 226-227
- Issue of Licence of National Long Distance Services to VSNL**
(XIII, 18-12-2000) 34-35

Wage Ceiling

- Wage Ceiling**
(XI, 29-11-2000) 74
- Wage Ceiling of Bonus**
(XI, 29-11-2000) 84
- Wage Policy**
- National Wage Policy**
(XI, 22-11-2000) 316
- Wages**
- Minimum Wages**
(XII, 11-12-2000) 918
- Non-Payment of Wages**
(XII, 14-12-2000) 241
- Payment of Wages and Salaries to IDPL Employees**
(XIII, 19-12-2000) 129-130
- Revision of Wages**
(XII, 13-12-2000) 325-326
- Wagon Manufacturing Units**
- Performance of Wagon Manufacturing Units**
(XI, 1-12-2000) 81-84
- Wakf Board**
- Functioning of Wakf Management**
(XII, 13-12-2000) 566-567
- Wakf Board**
(XIII, 20-12-2000) 197-198
- Warehouses**
- Air-conditioned Warehouses**
(XII, 15-12-2000) 58-59
- Increasing Domestic Storage Facility**
(XII, 11-12-2000) 510
- Wasteland Development Programmes**
- Efficacy of Wasteland Development Programmes**
(XI, 21-11-2000) 141-143
- Wasteland Development Projects**
- NABARD Loan for Wasteland Development Projects**
(XIII, 22-12-2000) 104-106

Pending Projects under Wasteland Development
(XIII, 19-12-2000) 173-175

Wasteland(s)

Development of Wasteland in Delhi.
(XI, 21-11-2000) 165-166

Resources for Development of Wasteland.
(XI, 28-11-2000) 145-146

Watch and Ward

Watch and Ward Scheme
(XIII, 19-12-2000) 217-225

Water

Augmentation of Water Resources in the States
(XIII, 20-12-2000) 2-51

Crisis of Water
(XII, 13-12-2000) 385-388

Diversion of Water of Minimum Rainfall Regions
(XII, 11-12-2000) 22-23

Inter-State water dispute
(XI, 29-11-2000) 147-148

Inter-State Water Disputes
(XIII, 20-12-2000) 90

Inter-State Water Disputes
(XI, 22-11-2000) 306

Inter-State water disputes
(XI, 29-11-2000) 316

Loss of crops due to scarcity of water
(XIII, 18-12-2000) 117-18

National water policy
(XI, 29-11-2000) 149-151

Need to take up the project to link peninsular rivers for better water management. (MUR-377)
(XI, 23-11-2000) 427

Potable water from sea
(XI, 29-11-2000) 270

Scarcity of Water in BCCL Collieries
(XIII, 19-12-2000) 71-72

Sharing of Ganga Water
(XI, 22-11-2000) 99-100

Sharing of Surplus Water of Krishna by States
(XII, 13-12-2000) 494

Supply of Raw Water
(XI, 22-11-2000) 310

Supply of Water to Jodhpur in Rajasthan
(XIII, 19-12-2000) 251-252

Utilisation of Godavary Water
(XII, 13-12-2000) 499-500

Water Logging
(XI, 22-11-2000) 283-284

Water Logging and Soil Erosion
(XI, 22-11-2000) 85-86

Water resource policy
(XI, 29-11-2000) 112

Water Scarcity in Orissa
(XI, 22-11-2000) 125

Water Sharing Agreements
(XI, 22-11-2000) 218-219

Water Sharing Scheme
(XII, 11-12-2000) 399-400

Water Logging

Reclaiming of Saline, Alkaline and Water Logging
(XII, 11-12-2000) 123-126

Water logging in Kosi Irrigation Command Area
(XI, 27-11-2000) 274-275

Water Management

Indo-French meet on Water Management
(XII, 13-12-2000) 11-15

Water Projects

World Bank Aided Water Projects.
(XI, 28-11-2000) 169-171

Water Pumps

Jubilee and COCO Pumps in Haryana
(XI, 30-11-2000) 136

Objectives of Setting up Jubilee Pumps
(XI, 23-11-2000) 252

Water Shed Programme

Amount spent on Watershed Development Programme.
(XI, 28-11-2000) 70-74

Water Supply

Conference on Innovative Technologies for Rural Water Supply and Sanitation.
(XI, 21-11-2000) 41-43

Pending water supply projects
(XI, 29-11-2000) 279-280

Water Supply Schemes

Pending Schemes for Water Supply
(XI, 21-11-2000) 238-239

Water Supply Schemes
(XII, 13-12-2000) 155-170

Water Transport System

Water Transport System
(XI, 30-11-2000) 55-56

Water Utilisation Scheme

Godavari water utilisation scheme
(XI, 29-11-2000) 359-360

Watershed Development Programmes

Implementation of Watershed Development Programmes
(XI, 21-11-2000) 55-56

Unit Cost under Watershed Development Programme
(XII, 5-12-2000) 69-70

Watershed Development Projects
(XI, 21-11-2000) 31-33

Waterways

Connecting of River with Waterways
(XII, 11-12-2000) 635-636

Development of Ten Major Waterways
(XII, 14-12-2000) 205-206

Freight Carriage Through Waterways
(XI, 23-11-2000) 123-125

WCL

Sale of Coal by WCL to Bhadravati Based CIPC
(XIII, 19-12-2000) 169

Weavers

Condition of Saree Weavers
(XI, 23-11-2000) 197-198

Houses for Weavers
(XII, 11-12-2000) 571-573

Websites

Website Hacked in Andhra Pradesh
(XI, 20-11-2000) 291-292

Websites

(XII, 11-12-2000) 23-24

Welfare Associations

Resident Welfare Associations
(XIII, 19-12-2000) 105

Welfare Corpus Fund

Creation of Welfare Corpus Fund
(XI, 24-11-2000) 242-243

Welfare Programmes

Welfare Programmes for Women by VO:
(XI, 21-11-2000) 89

Welfare Projects

Welfare Projects in the Country
(XI, 27-11-2000) 233-234

Welfare Schemes

Review of Welfare Schemes
(XII, 11-12-2000) 243-246

Review of Welfare Schemes
(XII, 11-12-2000) 424-443

Welfare of Mentally Disabled Children
(XIII, 20-12-2000) 234-236

Welfare Schemes in Manipur
(XI, 22-11-2000) 107-109

Wells

Digging of Wells
(XIII, 20-12-2000) 240-241

- Shutting Down of Wells by ONGC in Southern Region (XIII, 21-12-2000) 5
- West Asia Problem**
- Mediation by India in West Asia Problem (XI, 22-11-2000) 298
- West Bengal**
- Construction of Building of Telephone Exchange (XI, 20-11-2000) 201-202
- Devastating Flood Situation in West Bengal (XI, 20-11-2000) 82-83
- Doordarshan Kendras in West Bengal (XI, 24-11-2000) 113-114
- Flying Training Centre in West Bengal (XI, 23-11-2000) 67-68
- Granaid Mines in West Bengal (XII, 4-12-2000) 211
- ICDS in West Bengal (XII, 13-12-2000) 203-204
- Issue of providing relief to Flood Affected People in West Bengal. (XI, 28-11-2000) 324-328
- Need to declare Sunderbans in West Bengal as a tourist resort and provide funds for its development (MUR-377) (XIII, 22-12-2000) 269
- Need to develop Murshidabad district in West Bengal as a Tourist resort (MUR-377) (XIII, 19-12-2000) 368
- Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal (MUR-377) (XII, 13-12-2000) 690-691
- Need to lay broad gauge railway line between Jhargram and Purulia in West Bengal (MUR-377) (XII, 04-11-2000) 332
- Need to review the Decision of Curtailment of Train Services on Ahmadpur-Katwa Section in West Bengal (MUR-377). (XIII, 21-12-2000) 215
- Production of Tidal Energy in Tamilnadu and West Bengal (XI, 27-11-2000) 41
- Rail Projects received from West Bengal (XI, 23-11-2000) 208
- Railway Projects in West Bengal (XI, 23-11-2000) 98-106
- Regional Imbalances in West Bengal (XII, 11-12-2000) 322
- Telecom Facilities in West Bengal (XII, 11-12-2000) 1039-1040
- Western Coalfields Limited**
- Report on WCL Mine Accident at Kamthi (XI, 21-11-2000) 280
- Western Culture**
- Effect of Western Culture (XIII, 21-12-2000) 120
- Wetlands**
- Conservation of Wetlands (XII, 11-12-2000) 1156-1157
- White Paper**
- Need to bring a White Paper on printing/ circulation of fake currency notes in the country (MUR-377) (XIII, 21-12-2000) 212
- White Paper on Article 356 (XI, 28-11-2000) 284
- White Paper on FDI (XII, 15-12-2000) 215
- White Paper on PSEs (XI, 24-11-2000) 88-89
- WHO**
- Assistance of WHO to Health and Sanitation (XII, 13-12-2000) 535-538

- Non-Implementation of W.H.O. Programme**
(XII, 11-12-2000) 464-465
- WHO Assistance for implementation of Rabies Control Programme**
(XIII, 20-12-2000) 182-186
- Wholesale Price**
- Wholesale Price and Consumer Price Index**
(XII, 15-12-2000) 184-190
- Wildlife**
- Animal Birth Control Policy**
(XI, 27-11-2000) 249-250
- Animals in Circus**
(XII, 13-12-2000) 531
- Ban on Hunting of Animal**
(XI, 27-11-2000) 97
- Conservation of Tigers**
(XII, 4-12-2000) 162
- Conservation of Tigers in Zoos and Reserved Forests**
(XII, 04-12-2000) 275
- Death of Birds and Animals**
(XII, 04-12-2000) 238-239
- Death of Cubs in Delhi Zoo**
(XII, 11-12-2000) 1062-1063
- Death of Tigers**
(XI, 20-11-2000) 219-221
- Death of Tigers and Animals in Zoos**
(XI, 27-11-2000) 232-233
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park**
(XI, 20-11-2000) 336-337
- Decline in Demand for Bulls**
(XI, 27-11-2000) 86-87
- Diseases from Animals**
(XI, 22-11-2000) 277-278
- Expansion of Tiger Reserve in Maharashtra**
(XIII, 18-12-2000) 235
- Illegal Trade in Animal Parts**
(XI, 20-11-2000) 43-45
- Impact of Open Cast Mining on Wild Life**
(XI, 21-11-2000) 27-28
- Killing of Owls**
(XII, 4-12-2000) 200-201
- Killing of Tigers**
(XI, 20-11-2000) 208-209
- Poaching of Musk Deer**
(XI, 27-11-2000) 280-281
- Powers to AWB**
(XII, 4-12-2000) 47
- Preservation of Wildlife Wealth**
(XI, 27-11-2000) 308-317
- Prevention of Cruelty to Animals**
(XI, 22-11-2000) 75-76
- Protection of Tortoises**
(XI, 20-11-2000) 215-216
- Protection of Wildlife Treasure**
(XII, 4-12-2000) 132-133
- Protection of Wildlife**
(XI, 27-11-2000) 162-163,324
- Rescue Centre for Circus Animals-**
(XIII, 20-12-2000) 133
- Seizure of Animals in Private Zoo**
(XIII, 18-12-2000) 121
- Skinning of Tigers**
(XI, 20-11-2000) 109-110
(XII, 4-12-2000) 45
- Smuggling of Butterflies**
(XII, 4-12-2000) 127-128
- Tiger Population in the Country**
(XII, 11-12-2000) 117-122
- Wildlife Bill**
(XII, 4-12-2000) 44-45
- Wildlife Institute of India**
- Restructuring of Wildlife Institute of India**
(XII, 4-12-2000) 39-40

Wildlife Protection Force

Wildlife Protection Force
(XII, 4-12-2000) 132

Wildlife Sanctuary

Funds to Wild Life Sanctuaries
(XII, 11-12-2000) 1177-1178

Need to ensure proper utilisation of Funds
Allocated for the Development of
Ranthambhor Tiger Sanctuary in
Rajasthan (MUR 377)
(XIII, 21-12-2000) 212-213

Wind Farms

Setting up of Offshore Wind Farms
(XII, 11-12-2000) 1055

Wireless Sets

Wireless Sets to Forest Guards
(XIII, 18-12-2000) 123-24

Women

All India Women Football Competition
(XII, 04-12-2000) 271

Appointment of Women Lawyers as
Judges
(XIII, 21-12-2000) 18-19

Assistance to Women Cooperative
Societies
(XI, 27-11-2000) 318—320

Awards to Women Legislators and
Aanganwadi Workers
(XII, 05-12-2000) 229-230

Crime Against Women
(XI, 21-11-2000) 68-69
(XII, 13-12-2000) 210

Crime Against Women Cell
(XIII, 19-12-2000) 73

Criminal Cases Against Women
(XIII, 21-12-2000) 51-52

Discriminatory Laws Against Women
(XIII, 19-12-2000) 248—251

Economic Empowerment of Rural
Women
(XII, 05-12-2000) 203

Exploitation of Women and Children
(XI, 21-11-2000) 193-194

Financial Assistance for Industrial
Training to Women
(XIII, 20-12-2000) 135

Focus on Women
(XII, 13-12-2000) 137

Free Foodgrains to Pregnant Women
(XII, 11-12-2000) 990

Impact of Globalisation on Poverty and
Women
(XI, 22-11-2000) 306-307

Infertility in Women due to Bhopal Gas
Tragedy
(XI, 22-11-2000) 44-45

NGOs working for Women's Development
(XI, 28-11-2000) 210

Portrayal of Indian Women in Films
(XIII, 22-12-2000) 3

Scheme for Welfare of Women
(XIII, 19-12-2000) 128

Schemes for Empowering Women
(XI, 28-11-2000) 210-211

Task Force on Working Women
(XIII, 20-12-2000) 203-204

Visit of Women Delegation to Tihar Jail
(XI, 21-11-2000) 192-193

Welfare Programmes for Women by VOs.
(XI, 21-11-2000) 89

Women Care Centres
(XI, 22-11-2000) 308-309

Women in Government Services
(XII, 13-12-2000) 83-84

Women Officers in Army
(XIII, 21-12-2000) 118-119

- Women and Child Welfare Programmes**
- NGOs Engaged in Women and Child Welfare Programme
(XII, 13-12-2000) 185—188
- Women and Child Welfare Programmes
(XII, 13-12-2000) 106—113
- Women Development Corporation**
- Women Development Corporation
(XII, 13-12-2000) 106
- Women Officers**
- Women Officers in Government Services
(XI, 22-11-2000) 89
- Wood Cutting**
- Selling of Wood Cutting Machines
(XII, 11-12-2000) 549
- Wood Logs**
- Payment of inspection fee by Importers of Wood Logs.
(XIII, 18-12-2000) 122-23
- Wool**
- Duty Free Export of Raw Wool
(XII, 11-12-2000) 555-556
- Import Duty on Angora Hair
(XII, 11-12-2000) 584-585
- Woollen Mills**
- Revival of Woollen Mills
(XII, 14-12-2000) 42
- Woollen Socks**
- Over Pricing of Woollen Socks by Ordnance Factories
(XI, 30-11-2000) 86-87
- Work Culture**
- Efficiency/Improvement in Work Culture
(XIII, 20-12-2000) 117
- Workers**
- Ad-hoc Workers in Daman and Diu
(XI, 28-11-2000) 207
- Definition of Workmen
(XI, 29-11-2000) 391
- Emigrant Workers**
(XII, 13-12-2000) 431
- Need to safeguard the interests of workers engaged in coir industry in Kerala (MUR 377)
(XI, 28-11-2000) 332-333
- Plight of Brassware Workers
(XII, 11-12-2000) 461-462
- Workers Covered Under ESI Scheme
(XII, 11-12-2000) 411—414
- Working Capital**
- Working Capital
(XIII, 20-12-2000) 196
- Working Group**
- Recommendations of Working Group of Information Technology
(XIII, 20-12-2000) 118-119
- Workshop**
- Workshop on Employment of Disables
(XIII, 20-12-2000) 112
- World Bank**
- Assistance from World Bank for Hospitals
(XI, 22-11-2000) 291-292
- Evaluation of Welfare Schemes by World Bank Team
(XIII, 19-12-2000) 285
- IMF and World Bank Loan
(XII, 11-12-2000) 969
- Monitory System of NABARD and World Bank
(XII, 4-12-2000) 215
- World Bank Loan for Urban Development
(XI, 21-11-2000) 107
- World Bank Aid for Industrial Estates
(XII, 11-12-2000) 810-811
- World Bank Aid to Orissa
(XIII, 22-12-2000) 141-142

- World Bank Aided Power Projects**
(XII, 04-12-2000) 231
- World Bank Aided Projects**
(XII, 15-12-2000) 82
- World Bank Aided Projects**
(XIII, 22-12-2000) 225
- World Bank Aided Water Projects**
(XI, 28-11-2000) 169—171
- World Bank and IMF Loan**
(XIII, 22-12-2000) 223
- World Bank Assistance**
(XI, 23-11-2000) 73—75
(XII, 13-12-2000) 92-93
(XIII, 20-12-2000) 99-100
- World Bank Assistance for Fluoride Affected Areas**
(XII, 11-12-2000) 985-986
- World Bank Assistance for Polytechnic Colleges**
(XI, 28-11-2000) 214-215
- World Bank Assistance for Power Sector in Maharashtra**
(XIII, 18-12-2000) 239-40
- World Bank Assistance for Wind Power Project in U.P.**
(XII, 11-12-2000) 1196
- World Bank Assistance to IREDA**
(XIII, 18-12-2000) 207-08
- World Bank Assistance to Subarnarekha Irrigation Project**
(XIII, 20-12-2000) 133-134
- World Bank Assisted Project**
(XII, 13-12-2000) 191-192
- World Bank Loan**
(XII, 15-12-2000) 36
- World Bank Loan**
(XI, 24-11-2000) 224-225
(XI, 1-12-2000) 262
- World Bank Loan for North-Eastern States**
(XI, 24-11-2000) 216-217
- World Bank Loan for Andhra Pradesh Forestry Project**
(XI, 1-12-2000) 240
- World Bank Loan for Anti-poverty Initiatives**
(XIII, 22-12-2000) 194
- World Bank Loan for Infrastructure Development**
(XI, 24-11-2000) 171-172
- World Bank Loan for Karnataka**
(XII, 15-12-2000) 92
- World Bank Loan for Maharashtra**
(XI, 1-12-2000) 152—154
- World Bank Loan for Poverty Eradication**
(XII, 15-12-2000) 235
- World Bank Loan to Andhra Pradesh**
(XII, 11-12-2000) 765
- World Bank Loan to Orissa**
(XII, 15-12-2000) 170—172
- World Bank Loan to Rajasthan**
(XIII, 22-12-2000) 78
- World Bank Report on Agriculture Development**
(XII, 4-12-2000) 87
- World Bank Report on Pension**
(XI, 1-12-2000) 226
- World Bank Report on Rich-Poor Inequality**
(XII, 13-12-2000) 68-69
- World Bank Study on Banking System**
(XII, 11-12-2000) 68-69
- World Bank Study on India's Power Sector Policies**
(XIII, 18-12-2000) 33-34
- World Bank's Loan to India**
(XI, 1-12-2000) 218-219

World Economy

Oil Price Threaten World Economy
(XI, 30-11-2000) 80-81

World Energy Council

Conference of World Energy Council
(XII, 4-12-2000)

World Food Day

World Food Day
(XII, 11-12-2000) 1421-1422

World Mines Meeting

19th World Mines Meetings (Congress)
(XII, 04-12-2000) 267

World Mines Meeting (Congress)
(XI, 21-11-2000) 71

World Summit

World Summit Goals for Children
(XII, 13-12-2000) 288-289

World TEL. Inc.

Collection of Dues from World TEL Inc.
(XII, 11-12-2000) 768

WTO

Effect of WTO Agreement
(XI, 24-11-2000) 12—19

Meeting of Committee on Agriculture in
WTO
(XII, 11-12-2000) 53—55

Negotiations on Agriculture in WTO
(XII, 11-12-2000) 797-798

Plan to Keep Drugs out of WTO
(XII, 11-12-2000) 445-446

Review of India's Trade Policy by WTO
(XII, 11-12-2000) 856-857

WTO Dispute Settlement Panel
(XII, 11-12-2000) 811-812

WTO Era
(XII, 13-12-2000) 573-574

Xerox Modi Corporation Ltd.

Merger of Modi Xerox Ltd. with Xerox
Modi Corporation Ltd.
(XI, 23-11-2000) 225—227

Yamuna Action Plan

Yamuna Action Plan
(XI, 27-11-2000) 214-215

Yarn

Dumping of Cheap Acrylic Yarn
(XIII, 21-12-2000) 55-56

Production of Hank Yarn
(XII, 14-12-2000) 164

Production of Synthetic Fibre and Yarn
(XIII, 21-12-2000) 98—100

Youth

Number of Educated Unemployed Youth
(XII, 11-12-2000) 491—493

Scheme for Unemployed Youth
(XII, 11-12-2000) 280—282

Youth Development Centres

Youth Development Centres in Bihar
(XII, 4-12-2000) 190-191

Zoological Parks

Condition of Zoos
(XI, 20-11-2000) 89-90

Conservation of Tigers in Zoos and
Reserved Forests
(XII, 04-12-2000) 275

Death of Crocodiles in Mysore Zoo
(XII, 11-12-2000) 1243-1244

Death of Cubs in Delhi Zoo
(XII, 11-12-2000) 1062-1063

Death of Tigers and Animals in Zoos
(XI, 27-11-2000) 232-233

Deaths of Lions and Tigers in Nandan
Kanan Zoological Park
(XI, 20-11-2000) 336-337

Improvement in the Mangement of
Zoological Parks
(XI, 20-11-2000) 45—48

Kapila Zoo
(XIII, 18-12-2000) 236-37

Seizure of Animals in private zoo
(XIII, 18-12-2000) 121

PART II—NAME INDEX

PART - II
NAME INDEX

- | | |
|--|--|
| A. Narendra, Shri | Fire in Forests |
| Agriculture Income
(XII, 11-12-2000) 947 | (XII, 11-12-2000) 1177 |
| Agro Based SSIs
(XII, 13-12-2000) 380-381 | Foreign Debt
(XII, 11-12-2000) 872-873 |
| Beedi Workers
(XII, 11-12-2000) 287-288 | Growth Rate during 9th Plan
(XI, 22-11-2000) 77-78 |
| Closure of Indian Investment Centre
(XIII, 22-12-2000) 24 | Hike in the Price of Petrol, Diesel and LPG
(XI, 23-11-2000) 27-28 |
| Closure of Textile Mills
(XI, 23-11-2000) 269—271 | I.T. Dues by Foreign Banks
(XII, 11-12-2000) 789—792 |
| Commissioning of TV Transmitters
(XI, 1-12-2000) 208-209 | Implementation of Railway Projects in Andhra Pradesh
(XI, 30-11-2000) 217—22 |
| Conversion of Historical Buildings into Heritage Hotels
(XII, 14-12-2000) 175—177 | Import of Gold
(XII, 15-12-2000) 96-97 |
| Credit Policy of RBI
(XIII, 22-12-2000) 172-173 | Increase in Capacity by NTPC
(XI, 20-11-2000) 145—148 |
| Criteria and Guidelines for Parallel Marketing of Kerosene Oil
(XII, 11-12-2000) 599-600 | Indo-Bhutan Ties
(XII, 11-12-2000) 196—198 |
| Development of Tourism
(XII, 11-12-2000) 643—648 | Indo-Russian Agreement on Rocket Technology
(XIII, 20-12-2000) 114 |
| Disturbed Area Allowance
(XII, 15-12-2000) 165—167 | Investment Scheme in J.V. Projects
(XII, 14-12-2000) 32-33 |
| Doubling of Rail Lines
(XIII, 21-12-2000) 167 | Irregular Telephone Services in Hyderabad
(XII, 04-12-2000) 254 |
| Effect on Environment due to Deforestation
(XI, 27-11-2000) 329-330 | Labour Intensive Productivity
(XI, 29-11-2000) 373-374 |
| Export of commercial Vehicles
(XI, 24-11-2000) 230—235 | Law for Labourers
(XII, 11-12-2000) 464 |
| Finalisation of Restructuring package by SAIL
(XII, 05-12-2000) 42—44 | LIC Branch in Mauritius
(XII, 11-12-2000) 997-998 |
| Financial Assistance for Construction of Houses
(XII, 05-12-2000) 173-174 | Mid-Term Appraisal of Ninth Five Year Plan
(XI, 22-11-2000) 235-237 |

- Pending labour cases**
(XI, 29-11-2000) 385-386
- Performance of Wagon Manufacturing Units**
(XI, 1-12-2000) 81—84
- Procurement Price of FCI**
(XI, 24-11-2000) 295—300
- Production/Import of Crude Oil and Impact of price Rise**
(XI, 23-11-2000) 12—15
- Profit earned/loss suffered by Railways**
(XII, 14-12-2000) 208—210
- Railway Projects in Jharkhand**
(XI, 23-11-2000) 363—366
- Regularisation of Casual Labourers**
(XII, 14-12-2000) 224-225
- Rehabilitation of Bhopal Victims**
(XIII, 19-12-2000) 41
- Reservation in Promotions to OBCs**
(XI, 22-11-2000) 95-96
- Revival of Sick Industrial Units**
(XI, 24-11-2000) 131
- Schemes for scavengers**
(XI, 29-11-2000) 134—138
- Separate Channel for Children**
(XII, 11-12-2000) 962-963
- Setting up of Alumunium Plants by Private Sector**
(XII, 4-12-2000) 133-134
- Sustainable Agricultural Development**
(XI, 27-11-2000) 200
- Target of Export/Import**
(XI, 1-12-2000) 202-203
- Telecast of The News Tonight**
(XIII, 22-12-2000) 229
- Telecasting of Regional Language Films**
(XI, 1-12-2000) 43-44
- Vacant Posts of SCs/STs in Exim Banks**
(XI, 1-12-2000) 260
- Welfare of Mentally Disabled Children**
(XIII, 20-12-2000) 234—236
- Abdullakutty, Shri A.P.**
- Animals in Circus**
(XII, 13-12-2000) 531
- Ayurveda and Homoeopahty in Developed Countries**
(XI, 29-11-2000) 15
- Beedi Workers**
(XII, 13-12-2000) 429-430
- Coir Research Centre**
(XII, 11-12-2000) 238-239
- Daily Allowance to Indian participants of Sydney Olympics**
(XIII, 18-12-2000) 270-71
- Exhibition-Cum-Convention Centres**
(XII, 11-12-2000) 958-959
- Hospital for Beedi Workers**
(XIII, 20-12-2000) 273
- Internet facility in Kerala**
(XII, 4-12-2000) 160
- ITI and ITC in Kerala**
(XIII, 19-12-2000) 128-129
- Kerosene Quota for Fishermen**
(XII, 15-12-2000) 126
- Kottakkal Ayurveda Hospital**
(XI, 29-11-2000) 224
- Loan to Beedi Workers**
(XIII, 20-12-2000) 273
- One Man Fact Finding Committee**
(XII, 13-12-2000) 114-115
- Proposal by Sri Lankan Airlines to Start Air Services from Kerala**
(XI, 30-11-2000) 246-47
- Protection of Human Rights (Amendment) Bill —Int. & Passed**
(XI, 23-11-2000) 440-441
- Spices Industry**
(XII, 11-12-2000) 1427-1429

- Support Price of Coconut
(XII, 11-12-2000) 1141—1143
- Use of Geo-Textile Materials for
constructing Walls on Border Lines
(XII, 14-12-2000) 144-145
- Utilisation of Funds for Health
Programmes
(XII, 13-12-2000) 31
- Waiting list for telephone connections
(XII, 4-12-2000) 116-117
- Acharia, Shri Basu Deb**
- Advertisement by Eastern Railways
(XII, 11-12-2000) 704
- Airports Authority of India
(Amendment) Bill
(XI, 30-11-2000) 280—82
- Approval of Recommendations
Contained in The First Report of
Railway Convention
- Committee and Demands For
Supplementary Grants-Railways
(Res.)
(XIII, 20-12-2000) 475—480
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions
- Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 656—658
- Beedi Workers**
(XII, 13-12-2000) 371—373
- Change in Central labour Act
(XI, 29-11-2000) 24—48
- Change in contract labour act
(XI, 29-11-2000) 260-261,315
- Child Labour
(XII, 13-12-2000) 520
- Children affected by malnutrition
(XI, 29-11-2000) 151—155
- Closure of Collieries Under BCCL
(XII, 05-12-2000) 227-228
- Closure of Mines in ECL
(XI, 28-11-2000) 216-217
- Coal Reserves in Nirsa-Mugma Area of
ECL
(XII, 13-12-2000) 266—268
- Commission to Review Expenditure of
Government
(XI, 24-11-2000) 307—309
- Committee on Petitions Fifth Report-
Presented
(XII, 14-12-2000) 266
- Committee on Petitions Fourth Report -
Presented
(XI, 24-11-2000) 322
- Complicity of Police in Crimes in Delhi.
(XI, 21-11-2000) 174—178
- Consumption of Coal
(XII, 5-12-2000) 67-68
- DD Sports Channel as Pay Channel
(XI, 1-12-2000) 119-120
- Death Penalty
(XIII, 20-12-2000) 253
- Feasibility Study for Rail System
(XII, 14-12-2000) 38
- Food for Work
(XII, 11-12-2000) 1007—1009
- Foodgrains to Under Developed/
Developing Countries
(XI, 24-11-2000) 178
- Funds for Military Intelligence
(XI, 23-11-2000) 315
- Mines Accident in BCCL
(XII 13-12-2000) 281—283
- Ground Sensors for Detection of
Infiltration
(XI, 30-11-2000) 125-26
- Half and Hour Discussion.(H.A.H.
Discussion)
(XIII, 18-12-2000) 404-05
- High Speed Goods Trains
(XII, 14-12-2000) 171
- Hindustan Steel Corporation Limited
(XII, 05-12-2000) 212-213
- Import of Mother Boards and Circuit
Boards
(XI, 1-12-2000) 50

Income Tax Notices to Schools
(XI, 1-12-2000) 271

**Insurance Laws (Transfer of Business
and Emergency Provisions) Repeal
Bill**

(XI, 30-11-2000) 277-278

Joint Forest Management

(XI, 27-11-2000) 180-181

Loss of Manpower in BCCL

(XIII, 19-12-2000) 204-205

LPG Cylinders

(XII, 14-12-2000) 160-161

National Human Rights Commission

(XIII, 19-12-2000) 50-51

National Minorities Commission

(XI, 22-11-2000) 76-77

Nationwide Strike by Postal Employees

(XII, 15-12-2000) 297, 302—306

**Non-Implementation of W.H.O.
Programme**

(XII, 11-12-2000) 464-465

Nuclear Waste

(XIII, 20-12-2000) 95-96

**Pending Cases of Land Dispute in
BCCL**

(XII, 13-12-2000) 113-114

PM Visit to USA

(XII, 13-12-2000) 596-597

Power Tariff of Andhra Pradesh

(XI, 24-11-2000) 309

**Priority to Gymnastics, Table Tennis
and Diving**

(XI, 20-11-2000) 335

**Problems being faced by the farmers
and Agricultural Labourers**

(XI, 30-11-2000) 253—264

Production of Chemicals

(XI, 21-11-2000) 91-92

Production of Coarse Cloth
(XII, 14-12-2000) 5-6

Production/Performance of CIL
(XII, 13-12-2000) 292—294

Profit earned/loss suffered by Railways
(XII, 14-12-2000) 208—210

Proposal for Exploration
(XI, 30-11-2000) 176—177

Protection of Wildlife Treasure
(XII, 4-12-2000) 132-133

Protection of Wildlife
(XI, 27-11-2000) 162-163, 324

Purchase of A.J.T.
(XII, 14-12-2000) 71

Racket Hatched by PSUs
(XI, 23-11-2000) 165-166

Rail Blockade in Orissa
(XI, 23-11-2000) 379

Re-Tendering
(XIII, 18-12-2000) 226

Regularisation of Temporary Employees
(XIII, 22-12-2000) 230

Reinstatement of Exhibition
(XII, 11-12-2000) 516

Report on Railway Reforms
(XI, 30-11-2000) 25

Review of Welfare Schemes
(XII, 11-12-2000) 424—443

Rural Electrification by Private Sector
(XIII, 18-12-2000) 16-17

Rural health centres
(XI, 29-11-2000) 325-326

SAIL
(XII, 05-12-2000) 220—225

Sale of Modern Food Industries Limited
(XI, 24-11-2000) 30

**Scarcity of Doctors in Hospitals in
Delhi**
(XI, 22-11-2000) 255-256

Scarcity of Water in BCCL Collieries
 (XIII, 19-12-2000) 71-72
Shortage of Beds in AIIMS
 (XI, 22-11-2000) 311
Standard of Coaches
 (XI, 20-11-2000) 10—12
Standard of Paddy in Punjab
 (XII, 11-12-2000) 1083-1084
**Statutory Resolution Re : Disapproval of
 National Bank for Agriculture and
 Rural Development (Amendment)
 Ordinance (Res.)**
 (XIII, 18-12-2000) 421—423
Sterlite Industry Limited
 (XII, 4-12-2000) 104—106
Subsidy to Beedi Workers
 (XII, 11-12-2000) 300-301
**Surplus Food for Malnourished
 Population**
 (XI, 24-11-2000) 250-251
Survey by NCAER on Investment
 (XI, 1-12-2000) 228-229
Telecom Facilities
 (XI, 20-11-2000) 196—198
Tribunal Awards under BCCL
 (XII, 05-12-2000) 172-173
Visit of Women Delegation to Tihar Jail
 (XI, 21-11-2000) 192-193
Voluntary Coverage
 (XII, 13-12-2000) 549
Wildlife Protection Force
 (XII, 4-12-2000) 132
Working Capital
 (XIII, 20-12-2000) 196
**Workmens Compensation (Amendment)
 Bill— As passed by Rajya Sabha**
 (XI, 28-11-2000) 337—341
Acharya, Shri Prasanna
Compensation to farmers of distress cell
 (XIII, 18-12-2000) 154-155

Investment by MCL on NESF
 (XIII, 19-12-2000) 179-180
**Loss of lives and property due to floods,
 drought and other Natural calamities
 in various parts of the country (UR
 193)**
 (XI, 30-11-2000) 381-383
Plight of Handloom Weavers
 (XIII, 21-12-2000) 53-54
**Severe crisis faced by the Farming
 Community**
 (XI, 22-11-2000) 406—409
Adhi Sankar, Shri
**Approval of Recommendations
 Contained in The First Report of
 Railway Convention Committee and
 Demands For Supplementary Grants—
 Railways (Res.)**
 (XIII, 20-12-2000) 497-498
**Juvenile Justice (Care and Protection of
 Children) Bill**
 (XIII, 18-12-2000) 363—366
**Problems being faced by the farmers and
 Agricultural Labourers**
 (XI, 30-11-2000) 264
**Severe crisis faced by the Farming
 Community**
 (XI, 22-11-2000) 413-414
Aditya Nath, Yogi
**Approval of Recommendations Contained
 in The First Report of Railway
 Convention Committee and Demands
 For Supplementary Grants—Railways
 (Res.)**
 (XIII, 20-12-2000) 562—564
**Capacity Utilization of Public Sector
 Fertilizer Plants**
 (XIII, 19-12-2000) 26—33
Committee on Medical Council of India
 (XIII, 20-12-2000) 135-136
Criteria for Openig Post Offices
 (XIII, 18-12-2000) 136-137

- Entry of Candidates with Criminal Background in Parliament/Assemblies** (XI, 23-11-2000) 7
- Forest Development project in UP** (XII, 4-12-2000) 137
- Industrially Backward Areas** (XII, 15-12-2000) 105-106
- Infrastructural Development of Tourism Spots in U.P.** (XIII, 21-12-2000) 62
- Infant mortality rate** (XI, 29-11-2000) 166-167
- Maintenance of National Parks/Sanctuaries** (XII, 11-12-2000) 1240
- Pay Revision of Sick Units of FCI** (XIII, 19-12-2000) 125-126
- Performance of India in Sydney Olympics** (XI, 27-11-2000) 3—28
- Problems of Sugarcane Growers—(Res.)** (XII, 15-12-2000) 345—348
- Proposal for Construction of Bridges/NHs** (XII, 11-12-2000) 1074—1076
- Speculation in Money Market** (XI, 1-12-2000) 29
- Visit of PM to USA** (XI, 29-11-2000) 256—259
- Visit of Russian President** (XI, 29-11-2000) 332—334
- Adsul, Shri Anandrao Vithoba**
- Acquisition of Battle Tanks** (XII, 14-12-2000) 79-80
- Closure of Bharat Gold Mines** (XI, 20-11-2000) 256-257
- Complaints against construction/Repair of Post Offices** (XIII, 18-12-2000) 147
- Contract Labour** (XI, 29-11-2000) 243-244
- Diagnostic Equipments** (XI, 29-11-2000) 360
- Disinvestment of public sector undertakings (UR 193)** (XIII, 20-12-2000) 443—445
- Drug Import Policy** (XI, 21-11-2000) 321—323
- Financial help to NHPC** (XII, 4-12-2000) 109-110
- Fixation of Targets in Education during Ninth Five Year Plan** (XI, 21-11-2000) 173-174
- Globalisation of Pharmaceuticals Industry** (XI, 21-11-2000) 315
- Illegal Strikes** (XIII, 20-12-2000) 267
- Income-Tax (Amendment) Bill, 2000, (Amendment of section 10)—(A) Int.** (XI, 24-11-2000) 379-380
- Industrial Dispute Act** (XI, 29-11-2000) 400
- Industrial Disputes Act, 1947** (XI, 22-11-2000) 227
- Loans to Film Producers** (XI, 1-12-2000) 19—21
- Participation of Private Sector in Maintenance of Monuments** (XI, 30-11-2000) 34-35
- Plight of Brassware Workers** (XII, 11-12-2000) 461-462
- Private Participation in Defence Sector** (XI, 23-11-2000) 125—130
- Privileges and Benefits to Indian Delegation** (XII, 13-12-2000) 419—421
- Sea Erosion** (XI, 22-11-2000) 26—29
- Selling of Closed N.T.C. Textile Mills** (XI, 23-11-2000) 377
- Specialised training institute for vocational skills** (XI, 29-11-2000) 359

- Upgradation of Tea
(XI, 24-11-2000) 236-237
- Advani, Shri L.K.**
- Insurgency and violence in North Eastern States (C.A.)
(XIII, 18-12-2000) 344—348
- Ahamed, Shri E.**
- Aircraft (Amendment) Bill—Consid. & Passed
(XI, 23-11-2000) 479—482
- Below Poverty Line
(XII, 13-12-2000) 423-424
- Bilateral Agreement by AI and International Airlines
(XII, 14-12-2000) 123
- Resolution Re: Reservation for Socially and Educationally Backward Classes—withdrawn (Res.)
(XI, 1-12-2000) 378—387, 401—404
- Aiyar, Shri Mani Shankar**
- Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 13-12-2000) 803—812
- Cauvery Water Dispute
(XI, 22-11-2000) 201—204
- Closure of Industrial Units
(XI, 22-11-2000) 131
- Concept of Economic Value Addition
(XII, 11-12-2000) 65-66
- Cross Border Terrorism by Pakistan
(XII, 11-12-2000) 207
- Disinvestment of Public Sector Undertakings
(XIII, 19-12-2000) 396—400
- Disinvestment in Maruti Udyog Limited
(XI, 1-12-2000) 5
- Disinvestment of public sector undertakings (UR 193)
(XIII, 20-12-2000) 435—442
- Employment for Agriculture and Rural Industries Sector
(XI, 22-11-2000) 270-271
- Expansion of LPG Bangalore pipeline to Trichy
(XI, 23-11-2000) 168
- Fishing harbour at Poompuhar, Nagapattinam (Tamil Nadu)
(XI, 27-11-2000) 114
- Gross Domestic Product
(XI, 29-11-2000) 395—397
- Indo-us Joint Working Group on Terrorism
(XI, 22-11-2000) 8-9
- Mediation by India in West Asia Problem
(XI, 22-11-2000) 298
- Nuclear-Weapons free and Non-Violent world order
(XI, 29-11-2000) 370
- Outstanding Taxes
(XI, 24-11-2000) 131
- Rajiv Gandhi Drinking Water Mission
(XI, 21-11-2000) 9-11
- Resources for Development of Wasteland
(XI, 28-11-2000) 145-146
- Small Scale Sick Units
(XIII, 19-12-2000) 137—141
- Study by SCOPE
(XI, 1-12-2000) 115-116
- Survey by National Sample Survey Organisation
(XI, 29-11-2000) 374-375
- Ajaya Kumar, Shri S.**
- Development of Coastal Social Infrastructure of Kerala
(XIII, 19-12-2000) 74-75
- Exhibition-Cum-Convention Centres
(XII, 11-12-2000) 958-959
- Alva, Shrimati Margaret**
- Committee on Empowerment of Women—First Report—Presented
(XIII, 20-12-2000) 373

Lifting of Ban on Consumption of non-iodised Salt

(XI, 22-11-2000) 25

Officers deputed Abroad for Training

(XI, 29-11-2000) 19-20

Performance of India in Sydney Olympics

(XI, 27-11-2000) 20-21

Alvi, Shri Rashid

A Bloody Mess

(XII, 11-12-2000) 284—286

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)

(XIII, 20-12-2000) 509—512

Cases of Senior Citizens

(XI, 30-11-2000) 66—70

Disinvestment of public sector undertakings (UR 193)

(XIII, 20-12-2000) 430—435

Fuel Standards Norms for Air Pollution Safety

(XII, 11-12-2000) 1117

Global Warming

(XIII, 18-12-2000) 116-17

Grants-in-aid to Universities and Colleges

(XI, 28-11-2000) 50-51

Parking Fee

(XIII, 19-12-2000) 225

Parkinsons and Brain Disease

(XII, 11-12-2000) 9-10

Postponement of Hearings

(XII, 11-12-2000) 698

Preparations for Olympics

(XII, 4-12-2000) 47—50

Resident Welfare Associations

(XIII, 19-12-2000) 105

Status of MBT "Arjun"

(XII, 14-12-2000) 31

Vacation of Santushti Complex
(XI, 30-11-2000) 61-62

Vehicular Pollution

(XII, 4-12-2000) 211

Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha

(XI, 28-11-2000) 361-363

Argal, Shri Ashok

Bill Reservation

(XI, 29-11-2000) 207-208

CBI Enquiry on Directors of PSUs

(XII, 15-12-2000) 55

Development of IT and IT Parks

(XII, 13-12-2000) 551—553

Export of Spices

(XII, 15-12-2000) 192—194

Filling up of Reserved Vacancies

(XII, 14-12-2000) 207

Financial Assistance to NGOs by NYKS

(XI, 20-11-2000) 75-76

Foreign Exchange Regulation Applied Board

(XIII, 22-12-2000) 226-227

Hotels Under N.D.M.C.

(XII, 13-12-2000) 96-97

Insurance

(XIII, 22-12-2000) 26

Land Allotment for Hangar

(XII, 14-12-2000) 153

LPG Cylinder Refilling Companies

(XIII, 21-12-2000) 33-34

Maximum Limit for Posts in Airport Authority of India

(XII, 14-12-2000) 39-40

National Research Development Corporation

(XII, 13-12-2000) 199—202

New Director Appointed by Mescos Airlines

(XIII, 21-12-2000) 106-07

- Non-Scheduled Operation and Aviation Training Companies**
(XIII, 21-12-2000) 34
- Position of Flying Instructors**
(XII, 11-12-2000) 586-587
- Post based Rosters**
(XI, 29-11-2000) 226—228
- Purchasing of Land by IOC for Petrol Pumps**
(XI, 23-11-2000) 77—84
- Qualification for Commercial Pilots**
- (XII, 14-12-2000) 230
- Reserved Posts for SCs/STs**
(XIII, 21-12-2000) 160
- Roster System in Service**
(XIII, 20-12-2000) 166-167
- Settlement of Claim by United India Assurance Company**
(XIII, 22-12-2000) 118
- Subsidy to Aircraft Training Centres**
(XII, 11-12-2000) 510-511
- Survey Conducted by Manmal Kasliwal and Sons**
(XIII, 22-12-2000) 176-177
- Training to Students at Vanasthali Airport**
(XII, 14-12-2000) 254
- Athawale, Shri Ramdas**
- A.D.B. Loan for Policy Reforms Programmes**
(XI, 24-11-2000) 53-54
- Acceleration in Agriculture Growth**
(XI, 20-11-2000) 66—68
- Admission of SC/STs in Medical Courses**
(XI, 22-11-2000) 56
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 588-589
- Artificial Colour in Food Items**
(XII, 11-12-2000) 375-376
- Assistance for AIDS Awareness Programme**
(XII, 11-12-2000) 414-415
- Atrocities on SCs/STs**
(XII, 11-12-2000) 309-310
- Book Entitled 'Worshipping False God'**
(XIII, 19-12-2000) 217
- Border Talks**
(XIII, 20-12-2000) 221-222
- Chinese Intrusion in Arunachal Pradesh**
(XI, 23-11-2000) 287—289
- Commissioned Programmes of Doordarshan**
(XI, 1-12-2000) 255
- Committee on Fertilizer Pricing**
(XII, 13-12-2000) 61—63
- Corruption by DDA Employees/Officials**
(XI, 28-11-2000) 207-208
- Damage Caused by Flood**
(XII, 11-12-2000) 1183—1188
- Decline in Trade with Russia**
(XIII, 22-12-2000) 31-32
- Demurrage Cost on Imported Diesel**
(XII, 14-12-2000) 153-154
- Development and Modernisation of Telecom Sector**
(XII, 11-12-2000) 1387
- Development of Ports by European Commission**
(XI, 30-11-2000) 144-45
- Disinvestment in Public Sector Undertakings**
(XII, 15-12-2000) 171-172
- Diversion of PDS Foodgrains**
(XI, 24-11-2000) 264—266
- Encroachment of Land in Delhi**
(XI, 21-11-2000) 323-324

- Entry of Candidates with Criminal Background in Parliament/Assemblies (XI, 23-11-2000) 3—12
- Fencing of Border (XI, 21-11-2000) 221-222
- Film on Dr. Bhimrao Ambedkar (XI, 24-11-2000) 228
- Film on the Life of Dr. Bhimrao (XIII, 22-12-2000) 170
- Food for Work (XII, 11-12-2000) 1007—1009
- Free Foodgrains to Pregnant Women (XII, 11-12-2000) 990
- Full Year Credit Policy (XIII, 22-12-2000) 131-132
- Functioning of Wakf Management (XII, 13-12-2000) 566-567
- Funds to U.P. (XI, 1-12-2000) 89-90
- Growth of Public Sector Enterprises (XI, 24-11-2000) 269-270
- Harassment to Indian Officials (XII, 11-12-2000) 17—21
- I.T. Department, Gujarat (XII, 15-12-2000) 108-109
- Industrial Laws (XI, 29-11-2000) 300
- International Summit on Ayurveda in USA (XIII, 20-12-2000) 268-269
- ISI Activities (XII, 05-12-2000) 219
- Judges in Nagaland Courts (XII, 11-12-2000) 612
- Kelkar Committee Recommendation (XII, 14-12-2000) 236-237
- Leasing of Natural Resources (XII, 11-12-2000) 253-254
- Liquidated Companies (XII, 14-12-2000) 28-29
- Loading Facility at Indian Ports (XII, 14-12-2000) 205
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193) (XI, 30-11-2000) 392-93
- M.Sc. Course in Food Technology (XIII, 19-12-2000) 95—99
- Mahajan Committee Report (XIII, 22-12-2000) 195
- Mahamari (XII, 13-12-2000) 546-547
- Maintenance of Taj Mahal (XII, 11-12-2000) 675
- Migration from Kashmir (XII, 05-12-2000) 209—211
- Modernisation of Army (XII, 11-12-2000) 657
- National Forestry Action Plan (XII, 04-12-2000) 250
- Need to make reservation policy for SC/ STs more effective (MUR 377) (XI, 27-11-2000) 375-376
- New Exim Policy (XII, 11-12-2000) 955-956
- New Foodgrain Policy (XI, 1-12-2000) 38
- Non-Utilisaion of foreign Aid (XIII, 20-12-2000) 259-260
- Non-Utilisation of Foreign assistance by Power Sector (XI, 27-11-2000) 134-135
- Notice from NHRC to Defence , (XIII, 21-12-2000) 101-102
- Operation of Petrol Pumps at Two Places Under One Name (XI, 23-11-2000) 352

- Panchayat Elections**
(XI, 21-11-2000) 249—251
- Passport (entry into India) Amendment Bill as Passed by Rajya Sabha—Consd.**
(XI, 28-11-2000) 400
- Pawan Hans Helicopters**
(XII, 14-12-2000) 224
- Pay Scales of University Teachers**
(XI, 28-11-2000) 89
- Payment to Sugarcane Growers**
(XII, 11-12-2000) 70-71
- Permission to ONGC for taking Exploration Works in Other Countries**
(XI, 30-11-2000) 245
- Pilferage of Foodgrains**
(XI, 24-11-2000) 294-295
- Poverty Alleviation Scheme**
(XII, 05-12-2000) 57—59
- Power Generation from NCES**
(XII, 11-12-2000) 97—104
- Power Projects in Private Sector**
(XI, 20-11-2000) 301—304
- Power reforms for implementation of Power Project**
(XIII, 18-12-2000) 59-60
- Problems of Exporters**
(XIII, 22-12-2000) 223-224
- Proposals to Planning Commission for KVKs**
(XII, 4-12-2000) 91-92
- Protection of Interest of Depositors Act**
(XI, 1-12-2000) 285-286
- Punctuality and Safety in Railways**
(XIII, 21-12-2000) 13-14
- Purchase of Medicines by CGHS Dispensaries**
(XII, 11-12-2000) 479-490
- Recognition to Engineering Course**
(XI, 21-11-2000) 109
- Refixation of Reserved Constituencies**
(XI, 30-11-2000) 162
- Reservation in Allotment of Government Accommodation**
(XI, 28-11-2000) 85-86
- Reservation of Seats for SCs in Maharashtra Assembly**
(XI, 23-11-2000) 257-258
- Review of India's Trade Policy by WTO**
(XII, 11-12-2000) 856-857
- Revival of IDPL**
(XI, 21-11-2000) 285-286
- Revival Policy for Handloom Sector**
(XI, 30-11-2000) 38-39
- Safety Measures in MIGs for Pilots**
(XII, 11-12-2000) 560-561
- Samadhi Sthal of Dr. B.R. Ambedkar**
(XII, 13-12-2000) 476—480
- SC/ST Assistant Professors**
(XI, 29-11-2000) 206-207
- SC/ST/OBCs in Government Service**
(XIII, 20-12-2000) 175-176
- Scandal in Purchase of Mosquito Nets**
(XI, 30-11-2000) 215-16
- Schemes for scavengers**
(XI, 29-11-2000) 134—138
- SCs/STs below poverty line**
(XIII, 20-12-2000) 51—73
- Siachin Allowance**
(XIII, 21-12-2000) 161
- Strike by Telecom Employees**
(XI, 27-11-2000) 343
- Subsidy on Fertilizers**
(XI, 28-11-2000) 229—232
- Substandard Pesticides**
(XII, 05-12-2000) 129-130
- Suggestions of FICCI to Revive Industrial Growth**
(XI, 1-12-2000) 155—161
- Task Force for Victims of Natural Calamities/Terrorism**
(XII, 13-12-2000) 243

Testing the Imported Drugs
(XII, 13-12-2000) 84—86

Unemployment Allowance
(XI, 22-11-2000) 267

Untreated Sewage into Yamuna River
(XII, 4-12-2000) 219-220

Views of Army Chief
(XII, 11-12-2000) 685

Visit of PM to USA
(XI, 29-11-2000) 256—259

World Junior Wrestling Championship
(XIII, 18-12-2000) 203-04

Azad, Shri Kirti Jha

Income Tax Investigations against Cricketers
(XI, 1-12-2000) 184-185

Leakage of CBI Report on match fixing
(XII, 4-12-2000) 89

Performance of India in Sydney Olympics
(XI, 27-11-2000) 22-24

Treasures of Osho
(XIII, 20-12-2000) 286-287

Violations of FERA by Indian Olympic Association
(XI, 24-11-2000) 127-128

Baalu, Shri T.R.

Reported Non-clearance of Development Projects in Various States due to Forest (Conservation) Act (CA)
(XIII, 21-12-2000) 208—211

Water (Preservation and Control of Pollution Cess (Amendment) Bill—Int.
(XII, 15-12-2000) 321

Babban Rajbhar, Shri

CBI Inquiry in Wet Lease of Caribjet Airlines
(XII, 14-12-2000) 253

Inclusion of Bhar Caste in SCs List
(XIII, 19-12-2000) 164-165

'Bachda', Shri Bachi Singh Rawat

Auroville (Emergency Provisions) Repeal Bill—Int.
(XI, 22-11-2000) 336

Badnore, Shri Vijayendra Pal Singh
Aircraft (Amendment) Bill—Consid. & Passed
(XI, 23-11-2000) 469-470

Passport (entry into India) Amendment Bill as Passed by Rajya Sabha — (a) Consd.
(XI, 28-11-2000) 389-390

Balinda, Shri Ramchander

Aerosports in the Country
(XI, 30-11-2000) 138

Ayurvedic and Homoeopathic Universities
(XII, 11-12-2000) 401

Ban on Indian Cricket Team for Touring Pakistan
(XIII, 18-12-2000) 18

Border Area Development Fund
(XIII, 20-12-2000) 98-99

Centre for Study of National Security
(XII, 13-12-2000) 313-314

Consumer Courts
(XII, 11-12-2000) 60—62

Consumer Information Centre
(XII, 15-12-2000) 77-78

Dairy Development Technology Mission
(XII, 4-12-2000) 51—53

Deletion of a Scene
(XIII, 22-12-2000) 93-94

Demand of Petroleum Products
(XI, 23-11-2000) 289—292

Development of Gurukuls
(XI, 21-11-2000) 308—311

Development Scheme for Promotion of Indian Culture/Civilisation
(XII, 14-12-2000) 223

- Disinvestment in Oil Companies
(XI, 24-11-2000) 235-236
- DTH Telecast
(XI, 1-12-2000) 172—175
- Dumping of Chinese Goods
(XI, 24-11-2000) 175—177
- Exemption to NCC 'C' Certificate Holders from appearing in Written Test for IMA
(XI, 23-11-2000) 85
- Export of Leather Products
(XII, 11-12-2000) 999-1000
- Financial Condition of HPCL
(XII, 14-12-2000) 234-235
- Foreign Assistance for Rural Development Scheme
(XII, 05-12-2000) 228
- Foreign Debt
(XI, 24-11-2000) 228—230
- Free Telephone connections
(XI, 27-11-2000) 251-252
- Ganga-Mekong Project
(XII, 11-12-2000) 377-378
- GDP Growth
(XIII, 22-12-2000) 79
- Gigantic Projects for Roads
(XI, 20-11-2000) 18
- Government's equity in MTNL
(XI, 1-12-2000) 213-214
- Health Tourism to Mix Treatment
(XII, 11-12-2000) 416-417
- High Powered Delegation to Singapore
(XII, 13-12-2000) 587—589
- Implementation of Recommendations of Khanna Committee
(XII, 14-12-2000) 29-30
- Increasing Domestic Storage Facility
(XII, 11-12-2000) 510
- Indian Airlines Faces Flight of Commanders
(XII, 11-12-2000) 678-679
- Indian Institute of Information Technology
(XI, 22-11-2000) 274-275
- Indira Awaas Yojana
(XI, 21-11-2000) 84—88
- Indo-Brazil
(XI, 29-11-2000) 345-346
- Indo-Russia joint task force
(XI, 29-11-2000) 205-206
- International Terrorism
(XI, 21-11-2000) 195-196
- ITDC Hotels
(XII, 14-12-2000) 171—173
- Joint Venture for Manufacturing of IL-214 Aircraft
(XI, 30-11-2000) 71
- Kisan Credit Card
(XII, 11-12-2000) 946-947
- LPG Connections at Cheaper Rates
(XII, 11-12-2000) 601
- Money Deposited By Indians in Foreign Banks
(XI, 24-11-2000) 295
- National curriculum for Schools
(XI, 28-11-2000) 97
- National Polio Eradication Programme
(XI, 29-11-2000) 219-220
- Nuclear Air Command
(XIII, 21-12-2000) 89
- Permission to Sri Lankan Government
(XII, 13-12-2000) 484-485
- Policy on Older Persons
(XII, 13-12-2000) 590—592
- Power Generation by NTPC
(XII, 11-12-2000) 1051
- Privatisation of PSUs
(XII, 11-12-2000) 652-653
- Production of Foodgrains
(XI, 27-11-2000) 102-103

- Production of Fruits and Vegetables**
 (XI, 20-11-2000) 203—206
- Production/Demand of Coal**
 (XII, 05-12-2000) 167—169
- Profit from International Trade Fair**
 (XIII, 22-12-2000) 160-161
- Reconstruction of New Delhi Railway Station**
 (XI, 23-11-2000) 336-337
- Restaurants in Green Areas of Delhi**
 (XII, 13-12-2000) 150
- Restructuring of Corporate Debt**
 (XI, 24-11-2000) 74-75
- Satluj-Yamuna Link Canal**
 (XI, 22-11-2000) 160
- Security Checks by CISF Personnels**
 (XI, 30-11-2000) 36-37
- Seizure of Smuggled Goods**
 (XII, 15-12-2000) 198-199
- Seizure of Uranium**
 (XI, 28-11-2000) 95
- Setting up of New Stations of Coast Guard**
 (XI, 30-11-2000) 193-94
- Share of IT in GDP**
 (XII, 13-12-2000) 88—91
- Strike by Bank Employees**
 (XI, 1-12-2000) 60-61
- Subsidy on Fertilizers**
 (XI, 28-11-2000) 229—232
- Subsidy to Farm Sector**
 (XII, 11-12-2000) 1228—1230
- Time Limit for Action on CVC Report**
 (XII, 11-12-2000) 166-167
- Urea Scam**
 (XI, 21-11-2000) 50-51
- Visit of Russian President**
 (XI, 29-11-2000) 332-334
- World Bank Assistance**
 (XII, 11-12-2000) 259
- World Bank Loan**
 (XI, 1-12-2000) 262
- World Bank Loan**
 (XII, 11-12-2000) 863—870
- Baitha, Shri Mahendra**
Standing Committee on Information Technology Sixteenth report—Presented
 (XII, 15-12-2000) 283
- Ballram, Dr.**
Admissions of SCs/STs in Agricultural Universities
 (XI, 27-11-2000) 308
- Adulteration of Petrol and Diesel**
 (XI, 30-11-2000) 237—40
- Allotment of Plots**
 (XIII, 19-12-2000) 289—295
- Appointment of R.T.A. at Kalyan Station**
 (XII, 11-12-2000) 691
- Appointment of SC/ST**
 (XII, 13-12-2000) 370
- Appointment of SC/ST Persons in Settlement Commission**
 (XI, 1-12-2000) 222
- Azamgarh Relay Centre, U.P.**
 (XII, 11-12-2000) 968-969
- Ban on lifting of sand from rivers**
 (XI, 20-11-2000) 322-323
- CGHS Dispensaries**
 (XII, 11-12-2000) 268—276
- Closing of Petrol Pumps**
 (XI, 23-11-2000) 329—331
- Condition of Saree Weavers**
 (XI, 23-11-2000) 197-198
- Constitution of Consultative Committee**
 (XII, 11-12-2000) 558-559
- Corruption in Super Bazar**
 (XII, 11-12-2000) 902—916
- Declaration of National Monuments in Uttar Pradesh**
 (XI, 30-11-2000) 168-69

- Delhi Police Personnel
(XIII, 19-12-2000) 92-93
- Disinvestment of PSUs
(XI, 24-11-2000) 276—284
- Drug Authority/Drug Controller
(XIII, 20-12-2000) 141
- E.S.I. Hospital
(XI, 22-11-2000) 269-270
- Employment to Rural People
(XI, 29-11-2000) 211-212
- Excavation by ASI in Uttar Pradesh
(XII, 14-12-2000) 145
- Expansion of Sugar Mills
(XII, 15-12-2000) 100—104
- Externally Aided Project
(XII, 11-12-2000) 819—822
- Financial Status of BHEL
(XII, 15-12-2000) 168-169
- Health Schemes in Uttar Pradesh
(XII, 11-12-2000) 180-181
- Hydro-electric Power Projects in Bihar and UP
(XII, 4-12-2000) 156—159
- IDBI Assistance to Entrepreneurs
(XIII, 22-12-2000) 137—140
- Income Tax Raids in Mumbai
(XII, 11-12-2000) 996
- Infrastructure of Kendriya Vidyalayas
(XI, 21-11-2000) 215—218
- Introduction of Post Based Rosters
(XII, 13-12-2000) 229
- Loan by KVIC
(XII, 11-12-2000) 376-377
- Medical Colleges of Ayurvedic, Allopathic and Indian System
(XII, 13-12-2000) 561
- National Highways in U.P.
(XI, 20-11-2000) 178—180
- Nationalised Banks
(XII, 15-12-2000) 246-254
- NBF Companies
(XIII, 22-12-2000) 64-65
- Opening of Petrol Pump Outlets and LPG Agencies in U.P.
(XI, 30-11-2000) 84
- Payment of Pension to Employees
(XI, 27-11-2000) 168-169
- Pending irrigation projects
(XI, 29-11-2000) 139—144
- People Below Poverty Line
(XI, 21-11-2000) 312
- PIB Offices
(XI, 1-12-2000) 91—96
- Procurement of Sub-Standard Foodgrains
(XII, 11-12-2000) 1013-1014
- Promotions in IAS
(XII, 13-12-2000) 530-531
- Recognised Educational Institutions by NCTE
(XII, 13-12-2000) 138-139
- Removal of Jhuggies
(XII, 13-12-2000) 274-275
- Sale of fruits and vegetables at dairies outlets
(XII, 4-12-2000) 139-140
- Schemes of Agricultural & Technological Universities
(XII, 11-12-2000) 1113
- Situation on Indo-Pak Border
(XI, 30-11-2000) 78-79
- SSI Units in U.P.
(XI, 22-11-2000) 129—131
- Supply of Sub-Standard Uniform to CISF, CRPF, BSF, ITBP Jawans
(XIII, 19-12-2000) 212-213
- Telecom Facilities
(XIII, 18-12-2000) 226-27
- Telephone Wire fitting work in Kalyan
(XIII, 18-12-2000) 111
- Uncovered Areas of U.P.
(XIII, 22-12-2000) 175

- Vacancy Based Rosters
(XII, 05-12-2000) 103
- Vocational Training Scheme
(XII, 13-12-2000) 614-615
- VRS for Public Sector Undertakings
(XII, 15-12-2000) 205—211
- Banatwalla, Shri G.M.**
- Abuse of Human Rights
(XIII, 19-12-2000) 72
- Activities of ICSSR
(XIII, 19-12-2000) 265
- Bank Credit
(XII, 11-12-2000) 708-709
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 350—359
- CISF for Security of Airports
(XII, 11-12-2000) 620
- Companies (Second Amendment) Bill, 2000
(XI, 27-11-2000) 412—418
- Construction of Runways at Calicut Airport
(XII, 14-12-2000) 80-81
- Creation of Civil Aviation Development Fund
(XII, 11-12-2000) 47
- Creation of Welfare Corpus Fund
(XI, 24-11-2000) 242-243
- Decline in Growth Rate of Farm Sector
(XI, 20-11-2000) 189-190
- Entry of Candidates with Criminal Background in Parliament/Assemblies
(XI, 23-11-2000) 11
- Fiscal Management of State Governments
(XI, 1-12-2000) 54-55
- High Handedness by Police
(XIII, 19-12-2000) 197—204
- Human Resource Management Committee
(XI, 24-11-2000) 157—159
- Inventory of Archaeological Survey of Indian Monuments
(XI, 30-11-2000) 7
- Meditation by India in West Asia Problems
(XI, 22-11-2000) 298
- Meeting with Garment Groups
(XII, 11-12-2000) 423
- National Highways Meet
(XII, 11-12-2000) 1023—1028
- Nationwide Strike by Postal Employees
(XII, 15-12-2000) 310—312
- Passport (entry into India) Amendment Bill as Passed by Rajya Sabha — (a) Consd.
(XI, 28-11-2000) 400
- Proposal for the Calicut Airport
(XII, 14-12-2000) 97-98
- Protection of Human Rights (Amendment) Bill—Int. & Passed
(XI, 23-11-2000) 438—440
- Rebate on Coir Products
(XIII, 20-12-2000) 101-102
- Receipts from FM Radio
(XIII, 22-12-2000) 25
- Reduction of Foreign Tourists Arrival
(XII, 14-12-2000) 247-248
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 428-429
- Share of Tourism Industry
(XII, 11-12-2000) 573-574
- Standing Committee on Transport and Tourism Forty Sixth Report—Laid.
(XII, 14-12-2000) 267
- Strike by Postal Employees
(XII, 4-12-2000) 138-139

- Upgrade the Accident and Emergency Services**
(XII, 13-12-2000) 527-528
- Urdu Satellite Channel**
(XII, 15-12-2000) 110-111
- Wakf Board**
(XIII, 20-12-2000) 197-198
- Bandyopadhyay, Shri Sudip**
- Disinvestment of public sector undertakings (UR 193)**
(XIII, 20-12-2000) 427—429
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 326—32
- Network for Police Communication**
(XIII, 19-12-2000) 20—26
- Re: Flood in Several Parts of the Country**
(XI, 22-11-2000) 339-340
- Reported killing of People in Assam by the Militants**
(XI, 1-12-2000) 322
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 419-422
- Banerjee, Kumari Mamata**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 596—603
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 461—464
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 14-12-2000) 289—295
- Side Collision of Howrah-Amritsar Mail with derailed wagons of Foodgrain Special at Sarai Banjara, Punjab**
(XII, 04-12-2000) 311—313
- Supplementary Demands for Grants—Railways (2000-2001)**
(XII, 13-12-2000) 654
- Banerjee, Shrimati Jayashree**
- Annual Plan for National Highway in M.P.**
(XII, 11-12-2000) 1387
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 565—567
- Asian Development Bank aided Projects**
(XI, 1-12-2000) 241-242
- Ban of Indian Labour**
(XI, 29-11-2000) 102
- Bargi Dam**
(XIII, 20-12-2000) 154
- Bargi Dam(s)**
(XI, 29-11-2000) 306—308
- Bidi Workers**
(XI, 22-11-2000) 93-94
- Bio-Gas Plant Under Green Aid Plan Scheme in M.P.**
(XII, 11-12-2000) 1034-1035
- Casual Labourers Working as Domestic Servants**
(XII, 14-12-2000) 160
- Computer Education**
(XI, 21-11-2000) 151
- Construction of Swarna Jayanti Natyagriha**
(XII, 14-12-2000) 215-216
- Delhi in Seismic Zone**
(XIII, 19-12-2000) 188-189
- Discharge of Pollutions into Ravi**
(XII, 13-12-2000) 344

Disinvestment of BALCO Ltd.
(XIII, 22-12-2000) 87

Drinking Water Schemes
(XI, 21-11-2000) 224-225

Employment to Sports Persons
(XIII, 21-12-2000) 180

Establishment expenditure of Agricultural Universities
(XIII, 18-12-2000) 79-81

Establishment Expenditure of LIC
(XIII, 22-12-2000) 18-19

Expenditure of I.T.
(XII, 11-12-2000) 980

Export Oriented Units
(XII, 11-12-2000) 938

Fixation of Licence Fee
(XII, 14-12-2000) 225-226

Government Accommodation
(XII, 13-12-2000) 137-138

Investment by Oman Government
(XI, 28-11-2000) 194

Joint Venture for Gauge Conversion in Madhya Pradesh
(XI, 30-11-2000) 120-21

Joint Venture with Karnataka
(XI, 30-11-2000) 187-89

Losses to Vehicle Factory, Jabalpur
(XII, 11-12-2000) 550—552

Manufacturing of Russian Arms in Indian Ordnance Factories
(XII, 14-12-2000) 237

Merger of Deptt. of Telegraph with Bharat Sanchar Nigam Limited
(XIII, 18-12-2000) 227-28

Meteorological Observatory
(XIII, 19-12-2000) 261-262

Military Dairy Farms
(XII, 14-12-2000) 59-60

MPLADS

(XII, 11-12-2000) 161-162

(XII, 13-12-2000) 623-624

(XIII, 20-12-2000) 274-275

NABARD Loans for Road and Bridges
(XI, 1-12-2000) 58-59

Narmada Bachao Andolan
(XIII, 20-12-2000) 126

Opening of Rake Points
(XI, 20-11-2000) 121-122

Payment of Telephone and Electricity Bills
(XII, 15-12-2000) 55

Pension of SC/ST List
(XI, 29-11-2000) 180—182

Prices of Medicines
(XIII, 19-12-2000) 46-47

Projects Sanctioned/Completed by CAPART
(XI, 21-11-2000) 316-317

Purchase of Materials by Vehicles Factory, Jabalpur
(XIII, 21-12-2000) 138-139

Rehabilitation Centres
(XI, 29-11-2000) 161—163

Renewal and improvement riding quality programme in M.P.
(XII, 4-12-2000) 160

Report of Law Commission
(XII, 11-12-2000) 619-620

Reservation of Seats for NRIs
(XI, 28-11-2000) 251

Sardar Sarovar Dam
(XII, 13-12-2000) 526-527

Sikh Castes included in Backward Classes
(XII, 11-12-2000) 267-268

Telecast of Metro Channel
(XI, 1-12-2000) 167

Utilization of Obsolete Equipments
(XII, 11-12-2000) 658

Widening and Development of National Highways

(XI, 27-11-2000) 216—218

Widening of Bridges on National Highway in M.P.

(XII, 04-12-2000) 293

Bangarappa, Shri S.

Safety Corridor along Indo-Pak Border

(XIII, 19-12-2000) 15-20

Bansal, Shri Pawan Kumar

A Bloody Mess

(XII, 11-12-2000) 284-286

Approval of Recommendations contained in the First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways

(XIII, 20-12-2000) 535—539

Assistance to NGOs in Chandigarh

(XII, 05-12-2000) 199

Below Poverty Line

(XI, 22-11-2000) 102

BIT and BIS Degree Courses

(XII, 13-12-2000) 315

CGHS Dispensary, Chandigarh

(XII, 11-12-2000) 165

Change of Trade in Commercial Establishments

(XII, 13-12-2000) 116

Child Adoption Rackets

(XI, 21-11-2000) 264

Crime Situation in the Country

(XI, 21-11-2000) 277

Delay in Payments

(XI, 24-11-2000) 185—190

Disinvestment in Air India and Indian Airlines

(XI, 24-11-2000) 209

Diversion of PDS Foodgrains

(XI, 24-11-2000) 264—266

DTH Telecast

(XI, 1-12-2000) 172—175

Effect of WTO Agreement

(XI, 24-11-2000) 16-17

Examination of Subrahmanyam Committee Report

(XI, 23-11-2000) 202

Exploitation of Women and Children

(XI, 21-11-2000) 193-194

Generation of Employment

(XII, 11-12-2000) 457-458

Health Centres in Chandigarh

(XII, 13-12-2000) 481

Hijacking of Indian Airlines Plane

(XI, 21-11-2000) 92

HIV/AIDS

(XIII, 20-12-2000) 229—232

Illegal transfer of Money

(XI, 1-12-2000) 212

Immigration (Carriers' Liability) Bill

(XI, 30-11-2000) 296—98

Incidence of Cancer

(XI, 29-11-2000) 281—282

Indian Council of Social Science Research

(XI, 28-11-2000) 59-60

Indo-Iraq ties

(XI, 22-11-2000) 43

Juvenile Justice (Care and Protection of Children) Bill

(XII, 15-12-2000) 330—333

(XIII, 18-12-2000) 356—400

Maternal Deaths

(XI, 22-11-2000) 259-260

Meetings of N.S.C.

(XIII, 21-12-2000) 60

Modernisation of Post Offices

(XI, 20-11-2000) 74-75

National Reconstruction Corps Scheme

(XII, 4-12-2000) 193-194

Need to set up a software technological park at Chandigarh (MUR 377)

(XIII, 18-12-2000) 352

- Need to undertake a special Air India flight to Iraq as a gesture of Goodwill to the Iraqi people (MUR-377)**
(XI, 27-11-2000) 371-372
- Non-Banking Financial Companies**
(XI, 1-12-2000) 115
- Norms to Determine Staff Strength in KVS**
(XII, 13-12-2000) 314-315
- Participation of Foreign Print Media**
(XI, 24-11-2000) 46
- Peace Process in Nagaland**
(XI, 21-11-2000) 243-244
- Photo Exhibition**
(XI, 30-11-2000) 58-59
- Post Offices in Chandigarh**
(XIII, 18-12-2000) 71
- Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill—Consid. & Passed**
(XI, 23-11-2000) 454—458, 49—504
- Recruitment in KVs through Agency**
(XIII, 19-12-2000) 214-215
- Research Activities carried out by Universities**
(XIII, 18-12-2000) 237
- Role of Army in Counter-Insurgency Operations**
(XII, 11-12-2000) 600-601
- Small Family Norms**
(XI, 29-11-2000) 180
- SC Certificates**
(XII, 13-12-2000) 344-345
- SEBI Guidelines to listed Companies**
(XI, 1-12-2000) 261-262
- Supply of Medicines**
(XII, 11-12-2000) 171—176
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252—254
- Telephone Facility in Rural Areas**
(XI, 27-11-2000) 75-76
- Terms and Conditions of Service for Delhi University College Teachers**
(XII, 05-12-2000) 101-102
- Trade Deficit**
(XII, 11-12-2000) 875-876
- Universal Service Obligation Fund**
(XI, 20-11-2000) 201-203
- Voting through E-Mail**
(XI, 23-11-2000) 96
- Withdrawal of subsidy on KVIC**
(XI, 29-11-2000) 337
- Women Officers in Army**
(XIII, 21-12-2000) 118-119
- Barman, Shri Ranen**
- Approval of Recommendations contained in the First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 542—544
- Barwala, Shri Surendra Singh**
- CBI Enquiry on Directors of PSUs**
(XII, 15-12-2000) 55
- Hotels under N.D.M.C.**
(XII, 13-12-2000) 96-97
- LPG Cylinder Refilling Companies**
(XIII, 21-12-2000) 33-34
- Basavanagoud, Shri Kolor**
- Academic Staff Colleges**
(XI, 21-11-2000) 233—236
- Annual Production/Export of Coffee**
(XI, 1-12-2000) 35-36
- Bandwidth Capacity of Bangalore Telecom**
(XII, 11-12-2000) 1238
- Bottling Plants in Karnataka**
(XI, 30-11-2000) 119-20
- Cargo Transit Route via Iran between India and Moscow**
(XI, 23-11-2000) 227-228

- Cauvery Water Dispute
(XII, 13-12-2000) 382-383
- CGHS Dispensaries in Karnataka and Maharashtra
(XIII, 20-12-2000) 300-301
- Deaths due to Rabies
(XII, 11-12-2000) 317—321
- Demands of Employees Working in BEL
(XIII, 21-12-2000) 114-115
- Employment to dependents deceased postal employees
(XII, 4-12-2000) 155-156
- Environmental Clearance to Varahi Project
(XII, 11-12-2000) 1061-1062
- Financial Assistance for Education Projects
(XI, 21-11-2000) 160
- Increase in Upper Ceiling of Tobacco Production
(XIII, 22-12-2000) 69-70
- Infrastructure for Bangalore International Airport
(XI, 30-11-2000) 189-90
- Introduction of Train
(XI, 23-11-2000) 298—304
- Kaiga Atomic Power Plant
(XI, 29-11-2000) 249-250
- Letter Boxes in Rural Areas
(XI, 27-11-2000) 221
- Linking Medical Colleges to the National Medical Library
(XII, 11-12-2000) 206-207
- MBBS courses in Karnataka
(XI, 29-11-2000) 392
- Medical, Dental and Pharmacy Colleges
(XI, 22-11-2000) 287—289
- National Integrated Produce Market in Karnataka
(XII, 04-12-2000) 269
- National Programme of Music on AIR
(XII, 15-12-2000) 106-107
- Non-Teaching Medical Institutions in Karnataka
(XII, 13-12-2000) 497-498
- Permission of Malaysian Airlines for Direct Flights
(XII, 11-12-2000) 687
- Petrol Pumps/LPG Agencies in the Country
(XII, 14-12-2000) 237-238
- Proposal for Concessional Air Fare in AI and IA
(XII, 11-12-2000) 549-550
- Rajlaxmi Unit Scheme-92
(XI, 1-12-2000) 140-141
- Regional Offices of AICTE
(XII, 13-12-2000) 150-151
- Rescue Centre for Circus Animals
(XIII, 20-12-2000) 133
- SBI Branch at International Airport
(XII, 11-12-2000) 527—529
- Setting up of Mega Marketing Complex at Bangalore
(XIII, 18-12-2000) 230
- Setting up of National Board for Medicinal Plant
(XI, 22-11-2000) 191-192
- Setting up of Thermal Power Project
(XIII, 18-12-2000) 113-14
- Tea through PDS
(XII, 11-12-2000) 818
- Telephone on Demand in Karnataka
(XI, 27-11-2000) 349
- Tourism Development Plan for Hampi by Karnataka
(XI, 23-11-2000) 344-345
- Tourism Projects of Karnataka
(XIII, 21-12-2000) 173-178
- Violence against Tourists
(XIII, 21-12-2000) 11

Basavaraj, Shri G.S.

- 15th Indian Economic Summit
(XIII, 22-12-2000) 193-194
- Agreement between GAIL and
GAZPROM
(XII, 14-12-2000) 30-31
- Amendment in Motor Vehicles Act, 1988
(XI, 27-11-2000) 85
- Amendment to Article 14
(XII, 05-12-2000) 134
- Apparel Export Development Park
(XII, 11-12-2000) 500-501
- Assistance for Karnataka Power Projects
(XII, 04-12-2000) 230-231
- Bhima Lift Irrigation Scheme
(XI, 29-11-2000) 237
- Bird Threat to Air Force Station,
Bangalore
(XII, 14-12-2000) 242
- CBI probe into MTNL Contract
(XI, 27-11-2000) 143
- Centre for C-DoT
(XIII, 18-12-2000) 201-02
- Chinese Intrusion in Arunachal Pradesh
(XI, 23-11-2000) 287—289
- Clearance of Udhorehalla Project
(XII, 11-12-2000) 250-251
- Closure/Revival of Loss Making NTC
Mills
(XI, 30-11-2000) 15-16
- Collusion of MIGs in Mid-Air
(XI, 23-11-2000) 318
- Completion of Railway Projects
(XI, 23-11-2000) 170—176
- Computerisation of Treasuries in
Karnataka
(XII, 11-12-2000) 147
- Conservation of Tigers in Zoos and
Reserved Forests
(XII, 04-12-2000) 275
- Control on Non-Banking Finance
Companies
(XI, 24-11-2000) 115-116
- Counter Guarantee for Mangalore Power
Project
(XI, 20-11-2000) 192-193
- Counter-Guarantees for Power Projects
(XI, 20-11-2000) 15—17
- Cross Border Terrorism
(XIII, 20-12-2000) 223
- Death of Tigers and Animals in Zoos
(XI, 27-11-2000) 232-233
- Delay in Payments
(XI, 24-11-2000) 185—190
- Direct Inward Dialling Service
(XII, 11-12-2000) 1079-1080
- Disinvestment of State Owned Oil
Copmpanies
(XI, 24-11-2000) 172-173
- District Primary Education Programme
(XIII, 19-12-2000) 245—247
- Domestic Mutual Funds
(XIII, 22-12-2000) 14
- Duty Drawback on Sugar
(XIII, 22-12-2000) 68-69
- Duty Free Export of Raw Wool
(XII, 11-12-2000) 555-556
- Duty Imposed by Japan on Software
(XII, 11-12-2000) 66-67
- Economic Empowerment of Rural
Women
(XII, 05-12-2000) 203
- Economic Policies
(XIII, 22-12-2000) 179
- Entertainment Industry under IDBI Act
(XI, 1-12-2000) 214-215
- Establishment of Government in
Afghanistan
(XI, 22-11-2000) 252-253

- Examination of Subrahmanyam Committee Report**
(XI, 23-11-2000) 202
- Farakka Barrage**
(XI, 29-11-2000) 251—253
- Foreign Investment**
(XII, 11-12-2000) 859-860
- Funds for DPEP**
(XIII, 19-12-2000) 247-251
- G-20 Conference of Finance Ministers**
(XII, 15-12-2000) 116-117
- Guidelines for Venture Capital Funds**
(XII, 11-12-2000) 993
- Haj Arrangements**
(XIII, 21-12-2000) 116
- Handling of Air India Arrangements by Pakistanis at Chicago Airport**
(XIII, 21-12-2000) 9-10
- Hijacking of Indian Airlines Plane**
(XII, 05-12-2000) 217-218
- Hipparagi Irrigation Project**
(XII, 11-12-2000) 374-375
- IAF Officer involved in Bomb Blast**
(XI, 30-11-2000) 216
- IDSMT Schemes**
(XI, 21-11-2000) 163-164
- Import of Sub-standard Quality Goods**
(XII, 15-12-2000) 197-198
- Imposition of State Tax on Advertisement**
(XI, 1-12-2000) 61-62
- India-Thailand to fight Terrorism**
(XIII, 20-12-2000) 187
- Indian Council of Veterinary Research, Karnataka**
(XII, 11-12-2000) 1221
- Indo-Bangla Talks on Floods**
(XII, 11-12-2000) 198-199
- Indo-Bulgaria Agreement on Science and Technology**
(XII, 13-12-2000) 301
- Indo-China Trade Relations**
(XI, 1-12-2000) 287-288
- Indo-Iraq Oil Gas Pipeline**
(XIII, 20-12-2000) 265
- Indo-US Collaboration on Power**
(XII, 4-12-2000) 173-174
- Industrial Recession**
(XI, 24-11-2000) 222-223
- Integrated Air Defence System**
(XII, 14-12-2000) 80
- Investment of Mutual Fund in the Stock of Foreign Companies**
(XII, 11-12-2000) 1011
- Jawahar Gram Samridhi Yojana**
(XI, 28-11-2000) 63—68
- Justice V. Eradi Committee Report**
(XII, 11-12-2000) 689-690
- Labour Dispute**
(XII, 11-12-2000) 960-961
- Launching of Tourism Campaign by Nepal Tourist Board**
(XII, 14-12-2000) 151
- Law and Order in Manipur**
(XII, 05-12-2000) 226
- Maintenance Fund for National Highway Development Project**
(XII, 11-12-2000) 1083
- Maintenance of Records**
(XI, 23-11-2000) 180
- Markdandeya irrigation project**
(XI, 29-11-2000) 322-323
- Misuse of Loan under PMRY**
(XI, 24-11-2000) 80-81
- N.H.R.C. Directives on Refugees**
(XII, 13-12-2000) 275-276
- National Programme for Control of Blindness**
(XI, 22-11-2000) 56-57
- National Vocational Education Policy**
(XI, 21-11-2000) 242-243

Naphtha Based Power Project in Karnataka (XI, 20-11-2000) 329	Rural Development Schemes in Karnataka (XII, 13-12-2000) 203-204
New Royalty Structure for Coal (XIII, 19-12-2000) 48	Shelling on LoC (XI, 21-11-2000) 262-263
New Technology in Garment Industry (XHI, 21-12-2000) 167-168	Situation on Indo-Pak Border (XI, 30-11-2000) 78-79
New Textile Policy (XI, 30-11-2000) 11-12	Slow Progress of AAI (XI, 30-11-2000) 223-24
Non-Utilisation of Central Funds by States (XI, 21-11-2000) 5—8	Smuggling of Narcotics/Fake Currency Rackets (XII, 05-12-2000) 32—39
Output of Kharif Foodgrains (XI, 27-11-2000) 185	Software Exports (XII, 13-12-2000) 483-484
Phasing out of use of plastics (XIII, 18-12-2000) 47-48	Special Cell in FCI for Wheat Export (XII, 15-12-2000) 176
Plan Assistance (XII, 13-12-2000) 541-542	Supply of Raw Water (XI, 22-11-2000) 310
Prevention of Cruelty to Animals (XI, 22-11-2000) 75-76	Task Force on Border Management (XI, 21-11-2000) 275—277
Privately owned Engineering and Technical Colleges (XII, 13-12-2000) 44-50	Tourism Development Plan (XII, 11-12-2000) 631—633
Proper Investment by financial Institutes (XIII, 22-12-2000) 148-155	Trade with Nepal by Karnataka (XII, 15-12-2000) 87-88
Proposal from Karnataka for Malaria and Leprosy (XI, 22-11-2000) 210	Train Robberies (XI, 28-11-2000) 127—130
Prospects of Agriculture Sector (XII, 11-12-2000) 105-106	Tribal Lands on Lease (XIII, 19-12-2000) 306-307
Purchase Preference Policy (XI, 1-12-2000) 170-171	Upper Krishna Irrigation Project (XII, 11-12-2000) 408
Relaxation in Paddy Procurement Norms (XII, 11-12-2000) 1246-1247	Utilisation of Water of Bhima River (XII, 13-12-2000) 337
Repairing of Bihta Air Force Station, Bihar (XII, 11-12-2000) 660	Vacant Posts (XI, 30-11-2000) 169-70
Report by Sub-Group of Ministers (XIII, 18-12-2000) 121-22	Violence in J & K (XII, 13-12-2000) 565-566
Road Stretches (XI, 27-11-2000) 279	Visit of Business delegation from Japan (XI, 1-12-2000) 263
	Visit of PM to USA (XI, 29-11-2000) 256-259

Visit of US Defence Delegation
(XII, 14-12-2000) 206-207

World Bank Aided Projects
(XII, 15-12-2000) 82

World Bank Assistance
(XIII, 20-12-2000) 99-100

World Bank Report on Rich-Poor
Inequality
(XII, 13-12-2000) 68-69

World Summit Goals for Children
(XII, 13-12-2000) 288-289

Basu, Shri Anil

Corruption in MCD
(XI, 28-11-2000) 11-12

Indo-French meet on Water Management
(XII, 13-12-2000) 15

Baxla, Shri Joachim

Loss of lives and property due to floods,
drought and other Natural calamities
in various parts of the country (UR
193)
(XI, 30-11-2000) 383-84

Bhadana, Shri Avtar Singh

Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 444-445

Bhagat, Prof. Dukha

Allotment of New Petrol Pumps, LPG and
Kerosene Agencies in Bihar
(XI, 30-11-2000) 164-65

Appointment on Compassionate Grounds
(XII, 11-12-2000) 184—186

Availability of Janata Cloth Scheme
(XII, 11-12-2000) 533-534

Daily Flight from Ranchi to Delhi
(XII, 11-12-2000) 651—653

Delay in Execution of Work by HEC
(XI, 1-12-2000) 96-97

Development of Worships places as
Tourist Centre
(XI, 30-11-2000) 111-12

Eradication of Diseases
(XII, 13-12-2000) 404—412

Export of Diamond
(XI, 24-11-2000) 119—121

Extension of Service
(XII, 11-12-2000) 384-385
(XII, 13-12-2000) 134

Fall in Prices of Agricultural Produce
(XI, 20-11-2000) 37—39

Flood Control by India and Nepal
(XII, 11-12-2000) 278-279

Foreign Tours by Senior Officers
(XI, 1-12-2000) 217-218

Inadequate Facilities for Fruits and
Vegetables
(XI, 20-11-2000) 275-276

Indira Awaas Yojana
(XI, 21-11-2000) 84—88

Linkage of villages by Roads
(XI, 28-11-2000) 86—88

Neem a National Tree
(XI, 27-11-2000) 129-130

Norms for Construction of By-pass
(XII, 11-12-2000) 1174-1175

NRI Proposal for Investment
(XI, 1-12-2000) 101—103

Ongoing irrigation projects of Bihar
(XI, 29-11-2000) 246—248

Performance of Tourist Offices Abroad
(XII, 14-12-2000) 230-231

Plantation of Fruit trees on Forest land
(XIII, 18-12-2000) 188-89

Recharge of Ground Water
(XII, 11-12-2000) 446-447

Recruitment Rules in PSUs
(XII, 15-12-2000) 159-160

- Reduction of Staff**
(XII, 11-12-2000) 602-603
- Regional News From Ranchi, DD**
(XIII, 22-12-2000) 69
- Rehabilitation of small scale industries**
(XI, 29-11-2000) 70-71
- Rural telephone exchange in Lohardagga**
(XII, 4-12-2000) 120
- SC, ST, OBC Ambassadors**
(XI, 22-11-2000) 149
- Setting up of Big Industry**
(XII, 11-12-2000) 823
- Setting up of HPT at Jharkhand**
(XII, 11-12-2000) 915
- Setting up of Medical College in Gujarat and Bihar**
(XIII, 20-12-2000) 190-191
- Study on Integrated Rural Energy Programme**
(XII, 04-12-2000) 241—244
(XII, 11-12-2000) 1151-1152
- Suspended Employees of ONGC**
(XII, 11-12-2000) 701-702
- Telecasting Permission to Private Companies**
(XII, 15-12-2000) 45—48
- Telephone Service in Rural Areas**
(XI, 27-11-2000) 281
- Theft of Booked Luggage**
(XIII, 21-12-2000) 67-68
- World Bank Assistance to Subarnarekha Irrigation Project**
(XIII, 20-12-2000) 133-134
- Bhagora, Shri Tarachand**
- Amnapurna Scheme**
(XII, 05-12-2000) 50—55
- CBI Report on Cricket Match Fixing**
(XI, 27-11-2000) 45—47
- Drinking Water**
(XIII, 19-12-2000) 301-303
- Encroachment of Forest Land**
(XIII, 18-12-2000) 238-39
- Heritage Train for Shekhawati**
(XIII, 21-12-2000) 86
- Need to provide additional financial assistance to Government of Rajasthan for providing relief to the people affected by drought in Banswara Parliamentary Constituency (MUR-377)**
(XIII, 18-12-2000) 352-53
- Opening of More Booking Counters at Delhi**
(XII, 11-12-2000) 703
- Per Capita Income**
(XII, 11-12-2000) 153-154
- Pesticide Industry**
(XI, 28-11-2000) 73-74
- Visit of Russian President**
(XI, 29-11-2000) 332—334
- Bhargava, Shri Girdhari Lal**
- Accelerated Irrigation Benefit Programme**
(XII, 13-12-2000) 491—492
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 584—588
- BIT and BIS Degree Courses**
(XII, 13-12-2000) 315
- Construction of Roads/Bridges in Rajasthan**
(XII, 11-12-2000) 1085-1086
- Cost of Generation and Supply of Power**
(XII, 04-12-2000) 254—262
- Educated Unemployed Youth Under PMRY**
(XII, 11-12-2000) 215-216
- Financial Assistance to Rajasthan**
(XII, 5-12-2000) 83-84
- Forfeiture (Repeal) Bill as passed by Rajya Sabha - (B) Consid.**
(XI, 28-11-2000) 377

- Funds for National Highways**
(XII, 4-12-2000) 134—136
- Health Programmes (Rajasthan)**
(XI, 22-11-2000) 124
- Indira Gandhi Canal Project**
(XII, 13-12-2000) 16—19
- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000)
- Kendriya Vidyapeeth, Jaipur**
(XI, 21-11-2000) 290-291
- LNG based Projects in Rajasthan**
(XII, 14-12-2000) 226-227
- Multimodal Transportation of Goods (Amendment) Bill - (B)Consid. & Passed**
(XI, 24-11-2000) 369-370
- Need to connect Bhiwadi in Rajasthan by rail (MUR 377)**
(XII, 14-12-2000) 284
- Need to Direct the Government of Rajasthan not to reappropriate the Central Funds sanctioned for the purpose of Tackling the Drought Situation (MUR 377)**
(XI, 30-11-2000) 282-83
- Petrol Pumps/LPG Agencies in the Country**
(XII, 14-12-2000) 237-238
- Problems of Sugarcane Growers-(Res.)**
(XII, 15-12-2000) 359-361
- Proposals of By-passes from Rajasthan**
(XII, 11-12-2000) 1385-1386
- Rail Link to Bhiwadi**
(XII, 14-12-2000) 74-75
- Railway Projects in Rajasthan**
(XII, 14-12-2000) 174
- Rashtriya Ayurvedic Sansthan, Jaipur**
(XI, 22-11-2000) 264-265
- Resolution Re: Reservation for Socially and Educationally Backward Classes - withdrawn (Res.)**
(XI, 1-12-2000) 396-397
- Retired Employees of Delhi University**
(XIII, 19-12-2000) 295-296
- Setting up of Oil Refinery in Rajasthan**
(XII, 14-12-2000) 217
- Telephone Advisory Committee**
(XI, 20-11-2000) 134—144
- Telephone Connections in Rajasthan**
(XI, 20-11-2000) 286
- Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha - (B) Consid.**
(XI, 28-11-2000) 377
- Bhatia, Shri R.L.**
- Statutory Resolution Re : Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill**
(XIII, 18-12-2000) 440—46
- Visit of PM to USA**
(XI, 29-11-2000) 256—259
- Bhaura, Shri Bhan Singh**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 508-509
- Declaration of State Road as National Highway**
(XIII, 18-12-2000) 151
- Development of Agriculture Produce Marketing Committee**
(XI, 27-11-2000) 251
- Doubling of Rail Lines in Punjab**
(XII, 14-12-2000) 199
- Family Pension to Mothers**
(XII, 14-12-2000) 218-219
- Foreign Assistance to Irrigation Projects**
(XII, 13-12-2000) 563
- Funds for the Development of N.C.E.S.**
(XII, 11-12-2000) 1119—1136

Increase in the Quota of Kerosene Oil for States (XII, 11-12-2000) 513—515	By-pass on National Highway-7 (XI, 27-11-2000) 307
Modern Agricultural Equipment to Farmers (XI, 27-11-2000) 100-101	Construction of Bridge Over Shivrath River (XII, 11-12-2000) 1073-1074
Need to declare support price of paddy in time (MUR 377) (XI, 23-11-2000) 428-429	Construction of Road Over Bridges (XII, 14-12-2000) 124-125
Payment of Wages and Salaries to IDPL Employees (XIII, 19-12-2000) 129-130	District Industries Centres (XI, 22-11-2000) 114
Rain Water Harvesting (XII, 13-12-2000) 455—457	Expenditure Incurred on Guard (XIII, 21-12-2000) 76
Regularisation of Volunteer Ticket Examiners (XII, 14-12-2000) 142-143	Integrated Industrial Development Scheme (XI, 29-11-2000) 110-111
Reimbursement of Expenditure incurred on Lok Sabha Election (XIII, 21-12-2000) 47—49	Integrated Infrastructure Development Works (XI, 29-11-2000) 110
Setting up of Refinery in Bhatinda (XI, 23-11-2000) 196-197	Internet Facility (XI, 27-11-2000) 109-110
Subsidy on Ammonium Chloride Fertilizer (XI, 28-11-2000) 96-97	Laying of Railway Line in Madhya Pradesh (XI, 30-11-2000) 101
Transportation Charges (XI, 24-11-2000) 131-132	Mini-Tool Rooms and Training Centres (XI, 24-11-2000) 150
Bhuria, Shri Kantilal	Payment of Dues (XI, 28-11-2000) 152-153
Approval of Recommendations Contained in The First Report of Railway convention Committee and Demands For Supplementary Grants-Railways (Res.) (XIII, 20-12-2000) 530—532	Proposals for Animal Husbandry (XII, 04-12-2000) 247
Assistance for Development of Agriculture (XI, 20-11-2000) 213—216	Software parks (XI, 29-11-2000) 146-147
Bansagar Irrigation Project (XI, 22-11-2000) 261-262	Support Price for Linseed (XI, 20-11-2000) 177-178
Bio Product Institute in Madhya Pradesh (XII, 11-12-2000) 1414	Survey for Construction of Rail Lines (XII, 11-12-2000) 532-533
	Technology Mission for development of Animal Husbandry in Tribal Area (XII, 4-12-2000) 123-124
	Wireless Sets to Forest Guards (XIII, 18-12-2000) 123-24

Bishnoi, Shri Jaswant Singh

Approval for National Highway-65
(XII, 4-12-2000) 199-200

Atomic Power Plants in Rajasthan
(XI, 29-11-2000) 305-306

Bringing back Mortal remains
(XI, 29-11-2000) 101-102

Cancellation of Flights
(XI, 30-11-2000) 231-232

Expansion of Airports in Rajasthan
(XI, 30-11-2000) 189

FERA Violation by M/s Jet Airways
(XII, 15-12-2000) 98-99

Land Acquisition for Jodhpur Bypass
(XI, 27-11-2000) 224

Loss to Kharif Crops in Orissa
(XI, 20-11-2000) 144-145

Medical colleges and Dental Colleges
(XI, 29-11-2000) 267-270

News Units
(XIII, 22-12-2000) 80—83

Nursing colleges (Rajasthan)
(XI, 29-11-2000) 349

Petrol Pumps under COCO Schemes in
Rajasthan
(XI, 30-11-2000) 118-19

Sharing of Ganga Water
(XI, 22-11-2000) 99-100

Sports Federations
(XI, 20-11-2000) 162

Sugar Import Agreement with Pakistan
(XI, 1-12-2000) 60

Bose, Shrimati Krishna

Expansion of Tourism between India and
Myanmar
(XII, 14-12-2000) 24

Indo-US Joint Working Group on
Terrorism
(XI, 22-11-2000) 7

Brahmansiah, Shri A.

Agricultural Credit
(XIII, 20-12-2000) 109—112

Bifurcation of I.C.A.R.
(XII, 04-12-2000) 238

Bifurcation of MPEDA
(XI, 1-12-2000) 62

CAPART
(XIII, 19-12-2000) 123-124

Central Provident Fund Offices
(XII, 13-12-2000) 413-414

Closing of RDSO at Lucknow
(XII, 14-12-2000) 157-158

Closure of Laboratories under CSIR
(XIII, 19-12-2000) 235—238

Coal Bed Methane in Coalfield Area
(Bihar)
(XIII, 21-12-2000) 113-114

Coffee plantation
(XI, 1-12-2000) 293-294

Compact Universities
(XII, 05-12-2000) 169-170

Constitution of Road Safety Council
(XI, 20-11-2000) 19-20

Credit to Farmers
(XIII, 22-12-2000) 16-17

Doordarshan Correspondents
(XI, 1-12-2000) 167-168

Drinking Water in Coastal Areas
(XI, 21-11-2000) 317—319

Equity Base of NABARD
(XII, 15-12-2000) 138

Eradication of Filariasis
(XI, 22-11-2000) 248-249

Export Committee on Tobacco
(XIII, 22-12-2000) 191

Export of Basmati Rice
(XIII, 22-12-2000) 204

Funding of Major Projects
(XI, 30-11-2000) 108

- Funds for Rural Building Centre**
(XIII, 19-12-2000) 63—66
- Funds to NGOs**
(XII, 11-12-2000) 994-995
- Government Equity in STC**
(XI, 24-11-2000) 192
- Hour Railway Reservation**
(XI, 30-11-2000) 229
- Import of Oil from Malaysia and Indonesia**
(XII, 14-12-2000) 217-218
- Improvement in Delivery Time of Telegrams**
(XI, 20-11-2000) 339-340
- In-built Safety Device for Vehicles**
(XII, 15-12-2000) 234-235
- Incentives for participation in NCC**
(XIII, 21-12-2000) 18
- Individual Investors**
(XII, 15-12-2000) 201-202
- Indo-Iran Trade Relation**
(XIII, 22-12-2000) 168
- Instrument Landing System at Airports**
(XIII, 21-12-2000) 72-73
- International Exchange Programme of Medicine and Homoeopathy**
(XIII, 20-12-2000) 264
- Lack of Hygiene at Railway Stations**
(XI, 30-11-2000) 177-78
- LNG Project at Dahej**
(XIII, 21-12-2000) 159-160
- Long Distance Telecom Services**
(XIII, 18-12-2000) 115-16
- Measures to stop cheap imports**
(XI, 1-12-2000) 242-243
- Meeting of Joint Indo-Swiss Commission**
(XII, 15-12-2000) 268-269
- Misuse of Central Excise Exemption Benefit**
(XII, 11-12-2000) 1011-1012
- Money Order Cost**
(XI, 20-11-2000) 209-210
- Multi-Campus Universities**
(XII, 05-12-2000) 56-57
- NACO on Aids**
(XIII, 20-12-2000) 238-239
- National Social Assistance Programme**
(XII, 13-12-2000) 216—218
- Need to take concrete steps for eradication of AIDS from the country (MUR 377)**
(XI, 28-11-2000) 333
- News Gathering Station at Vijayawada**
(XI, 24-11-2000) 266
- NHRC Notice to Defence Ministry**
(XII, 14-12-2000) 65-66
- NIVH**
(XII, 11-12-2000) 191—194
- Out of Law IIT Graduate to Foreign Countries**
(XII, 13-12-2000) 315-316
- Problems of Tobacco Farmers**
(XII, 4-12-2000) 77
- Recommendations of ICAR for Coconut Plantation**
(XII, 11-12-2000) 114
- Reduction in Outlay on CSIR**
(XI, 21-11-2000) 143-144
- Rehabilitation Centres**
(XI, 29-11-2000) 161—163
- Review of Companies in Joint Venture with IOC and HPCL**
(XI, 23-11-2000) 193-194
- Selection of Chairman, IDBI**
(XII, 15-12-2000) 62-63
- Separate Channel for Children**
(XII, 11-12-2000) 962-963
- Separate Ports for Visakhapatnam Steel Plant**
(XI, 28-11-2000) 147
- Soil Erosion**
(XIII, 20-12-2000) 156-157

- Sops never reach Dalits
(XIII, 20-12-2000) 179
- Speed post articles
(XI, 27-11-2000) 123—125
- Study on BHEL
(XII, 11-12-2000) 858
- Supply of Compressed Natural Gas
(XII, 11-12-2000) 555
- Tariff of STD and ISD
(XI, 27-11-2000) 277—278
- Tax Deduction at Source
(XII, 11-12-2000) 771-772
- Telephone Rent in Rural Areas
(XIII, 18-12-2000) 92
- Train Accident
(XII, 14-12-2000) 227—229
- Training to Airport Managers
(XII, 11-12-2000) 609-610
- Upgradation of Technology
(XIII, 22-12-2000) 128-129
- Virus in Shrimp Farms
(XI, 24-11-2000) 75
- Watershed Component Under EAS
(XII, 13-12-2000) 125—128
- Women Officers in Government Services
(XI, 22-11-2000) 89
- World Bank Assistance to IREDA
(XIII, 18-12-2000) 207-08
- Youth Awards
(XII, 11-12-2000) 1245-1246
- Brar, Shri J.S.**
- Allotment of Flat to Pensioners
(XII, 13-12-2000) 563-564
- Cervical Cancer
(XIII, 20-12-2000) 282-283
- Death of Tigers and Animals in Zoos
(XI, 27-11-2000) 232-233
- Declaration of State Road as National Highway
(XIII, 18-12-2000) 151
- Demand of Natural Gas for Punjab
(XIII, 21-12-2000) 95
- Driage Allowance on Raw Rice
(XII, 15-12-2000) 196-197
- E.C. Directions to Oil Selection Boards
(XII, 14-12-2000) 67
- Fixations of out Turn Ratio
(XIII, 22-12-2000) 98
- Forest Development Banks
(XIII, 18-12-2000) 191
- Free Travel facility to pensioners
(XI, 29-11-2000) 222-223
- Funds for Development of Amritsar Airport
(XII, 14-12-2000) 200-201
- Improvement in performance of Indian Sports
(XII, 4-12-2000) 161
- Milling Charges
(XII, 11-12-2000) 936
- Operation of LPG Units in Punjab
(XII, 11-12-2000) 695-696
- Period for Commutation Value of Pension
(XII, 13-12-2000) 472-473
- Procurement of Rice
(XII, 15-12-2000) 130
- Report on Milling of Rice by CFRTI, Mysore
(XIII, 22-12-2000) 164-165
- Review of Family Planning Programme
(XII, 13-12-2000) 533-534
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 431—434
- Storage and Marketing Problems for Potatoes
(XII, 11-12-2000) 1187-1188
- Study by BICP
(XII, 11-12-2000) 850-851

- Bwiswmuthiary, Shri Sansuma Khunggur**
- Inclusion of Bodo Language in 8th Schedule**
(XII, 05-12-2000) 199
- Peace Talks with Bodo Liberation Tigers**
(XII, 05-12-2000) 115
- Utilisation of Funds for Health Programmes**
(XII, 13-12-2000) 30
- C. Suguna Kumari, Dr. (Shrimati)**
- Closure of Regional News Units**
(XII, 11-12-2000) 772-773
- Engineering Colleges in Andhra Pradesh**
(XI, 21-11-2000) 144
- Handicrafts Schemes**
(XI, 23-11-2000) 190—192
- IDPL Plant in Andhra Pradesh**
(XIII, 19-12-2000) 300-301
- Import of Crude Oil**
(XI, 23-11-2000) 320—322
- Indo-Oman Fertiliser Deal**
(XI, 21-11-2000) 312-313
- Institute of Chartered Accountants of India**
(XII, 14-12-2000) 40-41
- Irregularities in FCI**
(XIII, 22-12-2000) 46—49
- Mines Accidents**
(XII, 13-12-2000) 365—368
- Need to sanction special funds to tackle acute drinking water problem in the Peddapalli Parliamentary Constituency, Andhra Pradesh (MUR 377)**
(XII, 04-11-2000) 329
- Relaxation in Paddy Procurement Norms**
(XII, 11-12-2000) 1246-1247
- Releasing of Funds by EDCC**
(XII, 14-12-2000) 249-250
- Second Generation Reforms**
(XII, 15-12-2000) 82-83
- Smuggling of Gold Bars**
(XI, 24-11-2000) 81-82
- Chakraborty, Shri Ajoy**
- Abolition of Kerosene Quota for States**
(XII, 14-12-2000) 244
- Agitation by Employees of CCI**
(XIII, 22-12-2000) 72
- Airtel Telephone Operators**
(XI, 20-11-2000) 132-133
- Austerity Drives in Banks**
(XIII, 22-12-2000) 146-147
- CBI HQ Sitting on Tinder Box**
(XIII, 20-12-2000) 121-122
- Computer Hard Disk**
(XIII, 20-12-2000) 197
- Criteria for Advertisements**
(XII, 11-12-2000) 1001—1006
- Damage Caused by Flood**
(XII, 11-12-2000) 1183—1188
- Damages to Railway Platforms**
(XII, 14-12-2000) 113—115
- Decline in value of Shares**
(XI, 20-11-2000) 285
- Delay in Payments**
(XIII, 22-12-2000) 133-134
- Disinvestment in Maruti Udyog Limited**
(XI, 1-12-2000) 11
- Disinvestment of Shares of VSNL and MTNL**
(XII, 11-12-2000) 1159
- Enquiry Commission Report**
(XI, 28-11-2000) 174-175
- Entrance Fee for Monuments**
(XI, 23-11-2000) 368-369
- Export of HR Products**
(XIII, 19-12-2000) 307-308

- Fleet Expansion of Indian Airlines
(XII, 11-12-2000) 39
- Hawala Transaction
(XI, 1-12-2000) 67-68
- Increase in Investment Limit
(XII, 11-12-2000) 449
- ITDC Projects
(XIII, 21-12-2000) 87-88
- Loss of lives and property due to floods,
drought and other Natural calamities
in various parts of the country (UR
193)
(XI, 30-11-2000) 379—81
- Manpower Review
(XII, 11-12-2000) 945-946
- Meeting of Committee on Agriculture in
WTO
(XII, 11-12-2000) 53—55
- Mega Power Projects
(XIII, 19-12-2000) 178-179
- Merger of Companies
(XI, 30-11-2000) 87-88
- Merger of SBI with Associate Banks
(XII, 11-12-2000) 861-862
- National Calamity fund
(XI, 24-11-2000) 110-111
- Nationwide Strike by Postal Employees
(XII, 15-12-2000) 309
- Newspapers Published from Delhi
(XII, 11-12-2000) 986—988
- Post Office in Sarita Vihar
(XIII, 18-12-2000) 81-82
- Potential of Air India
(XI, 23-11-2000) 276-277
- Promotion of 'Camping Tourism'
(XIII, 21-12-2000) 37
- Splitting of UTI
(XII, 15-12-2000) 93
- Chakraborty, Shri Swadesh**
Amendment in Representation of Peoples
Act, 1951
(XI, 30-11-2000) 85
- Feasibility Study for Rail System
(XII, 14-12-2000) 38
- Chandel, Shri Suresh**
Approval of Recommendations contained
in The First Report of Railway
Convention Committee and Demands
For Supplementary Grants-Railways
(Res.)
(XIII, 20-12-2000) 589-590
- Additional Financial Assistance under
Mega City Scheme
(XII, 13-12-2000) 248—250
- Allotment of EPF Number
(XII, 13-12-2000) 367-368
- Damage of Fields due to on-going Project
of BBMB
(XII, 11-12-2000) 1417-1418
- Distance Education
(XI, 28-11-2000) 206-207
- Diversion of PDS Items
(XII, 15-12-2000) 137-138
- Fallow Land
(XI, 21-11-2000) 94-95
- Felling of trees
(XIII, 18-12-2000) 241-42
- Functioning of Intelligence Agencies
(XIII, 19-12-2000) 79-80
- Funds for Roads
(XI, 27-11-2000) 85-86
- Grants-in-aid to Universities and Colleges
(XI, 28-11-2000) 22—51
- Hearing in Trademark Registrar Office
(XII, 15-12-2000) 61
- Indian Airlines Flight for Unviable Routes
* (XII, 11-12-2000) 507-508
- Investment in Power Projects by
P.G.C.I.L.
(XII, 11-12-2000) 1028—1032
- Judicial Reforms
(XI, 23-11-2000) 333-334

- Medical Profession under Consumer Protection Act**
(XII, 11-12-2000) 150
- Misuse of Railway Land**
(XI, 23-11-2000) 68-69
- Need to write-off the arrear of road tax accruing to transporters of Himachal Pradesh (MUR 377)**
(XIII, 19-12-2000) 366-367
- Outstanding against Ticket Agents of Indian Airlines**
(XII, 14-12-2000) 54—56
- Pension of SC/ST List**
(XI, 29-11-2000) 180—182
- Private Participation in Defence Sector**
(XI, 23-11-2000) 125—130
- Sanskrit as Compulsory Language**
(XII, 13-12-2000) 305-306
- Scheme for Rural Electrification**
(XII, 04-12-2000) 264-265
- Telephone Exchange in Hilly areas**
(XII, 4-12-2000) 80—82
- Chandra Shekhar, Shri**
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill-Int.**
(XII, 13-12-2000) 663
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 14-12-2000) 295—298
- Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.)**
(XI, 24-11-2000) 358—360
- Re: Shifting of Industrial Units in Delhi**
(XI, 22-11-2000) 354
- Reported killing of People in Assam by the Militants**
(XI, 1-12-2000) 321
- Chatterjee, Shri Somnath**
- Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 13-12-2000) 730—747
- Issue of providing relief to Flood Affected People in West Bengal**
(XI, 28-11-2000) 324—328
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 312—326
- Re: Floods in Several Parts of the Country**
(XI, 22-11-2000) 336—338
- Reported killing of People in Assam by the Militants**
(XI, 1-12-2000) 323
- Sad demise of Mrs. Sirimavo Bandaranike—Former Prime Minister of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha**
(XI, 20-11-2000) 7-8
- Standing Committee on Information and Technology—Fourteenth and Fifteenth Report—Presented**
(XII, 13-12-2000) 652
- Standing Committee on Information Technology — Thirteenth Report — Presented**
(XI, 22-11-2000) 334
- Chaturvedi, Shri Satyavrat**
- Aquaculture Development Scheme**
(XII, 11-12-2000) 1236
- Ban on imports of carpets made by children**
(XI, 29-11-2000) 388-389
- Cancellation of Flight of IA to Khajuraho**
(XI, 30-11-2000) 234

- CSS Officers
(XIII, 20-12-2000) 131—133
- Demand of Cable Operators
(XI, 1-12-2000) 227-228
- Demurrage Cost of Import of Diesel
(XI, 30-11-2000) 138-39
- E.C. Directions to Oil Selection Boards
(XII, 14-12-2000) 67
- Enquiry into deaths of Indian Soldiers
(XII, 13-12-2000) 339-340
- High Speed Goods Trains
(XII, 14-12-2000) 171
- Insurance Scheme for Passengers
(XI, 30-11-2000) 77-78
- Inventory of Archaeological Survey of India Monuments
(XI, 30-11-2000) 6
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)
(XI, 30-11-2000) 336—41
- Loss suffered by Oil PSUs
(XII, 14-12-2000) 81-82
- Missing of File for Purchase of Air Bus
(XII, 11-12-2000) 671
- MPs as President of DRDA
(XI, 28-11-2000) 278-279
- National Family Benefit Scheme
(XII, 13-12-2000) 94-95
- National Social Security Programme
(XII, 13-12-2000) 217—226
- Non-plan Expenditure of Government
(XI, 1-12-2000) 143
- Optical Fibre Cables
(XII, 11-12-2000) 1263—1370
- Pollution due to Petrol Vehicles
(XII, 4-12-2000) 90-91
- Problems of CGHS Beneficiaries
(XI, 29-11-2000) 224
- Production of Pulses
(XI, 27-11-2000) 35-36
- RCH Programme
(XII, 13-12-2000) 457—468
- Reduction in Strength of Employees in Air India
(XII, 11-12-2000) 529-530
- Sale of Aircraft
(XIII, 21-12-2000) 127
- Sale of Surplus NTC Land
(XIII, 21-12-2000) 73-74
- Stretches of National Highways
(XIII, 18-12-2000) 228
- Strike by Telecom Employees
(XI, 27-11-2000) 343
- Subsidy to Farmers
(XI, 27-11-2000) 211-212
- Technology Mission for Development of Livestock
(XII, 11-12-2000) 1031
- Tourists in Jammu and Kashmir
(XI, 30-11-2000) 31-32
- Visit of PM to USA
(XI, 29-11-2000) 256-259
- Visit of Russian President
(XI, 29-11-2000) 332-334
- Chaudhary, Shri Haribhai**
Administrative Cost of PDS
(XI, 24-11-2000) 274—276
- Aid for higher education
(XI, 29-11-2000) 253-254
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 527-528
- Below Poverty Line
(XI, 22-11-2000) 319—326
- Border Area Development Programme
(XI, 29-11-2000) 383—386

- Corruption in MTNL
(XIII, 18-12-2000) 165-66
- Criteria for Providing Tax Holiday
(XII, 11-12-2000) 871-872
- De-Addiction
(XII, 11-12-2000) 378—382
- Development of Dairy and Animal Husbandry
(XI, 20-11-2000) 93-94
- Development of National Highways on Priority basis
(XI, 20-11-2000) 228
- Encroachment/Illegal Construction in Historical Monuments
(XI, 23-11-2000) 93—95
- Expansion of DPEP in Gujarat.
(XI, 21-11-2000) 65-66
- Expenditure Incurred at Ahmedabad Airport
(XIII, 21-12-2000) 161-162
- Exploitation of Unemployed Youth
(XI, 22-11-2000) 167
- Export Commitments
(XI, 1-12-2000) 220-221
- Facilities to Handicraft Exporters
(XII, 14-12-2000) 34
- Fertility of Land
(XII, 11-12-2000) 1429-1430
- Government and Affiliated Medical Collages
(XI, 29-11-2000) 127—134
- Gross Domestic Product
(XII, 11-12-2000) 222—226
- Housing Loan to poor
(XI, 24-11-2000) 107-108
- IDBI Assistance to Entrepreneurs
(XIII, 22-12-2000) 137—140
- IID Centres
(XII, 13-12-2000) 605—614
- Increase in Desert Area
(XIII, 19-12-2000) 129
- Irrigation and Hydropower Potential in India
(XII, 13-12-2000) 424—428
- Need to set up a heavy industry in Banaskantha Parliamentary Constituency in Gujarat (MUR 377)
(XI, 29-11-2000) 476
- Need to set up TV Transmitters in Banaskantha Parliamentary Constituency in Gujarat (MUR 377)
(XI, 22-11-2000) 477-478
- New Railway Projects
(XI, 23-11-2000) 185—190
- Passport Advisory Committee
(XI, 22-11-2000) 276
- Pending Labour Cases
(XI, 22-11-2000) 316—318
- Performance of Tourist Offices Abroad
(XII, 14-12-2000) 230-231
- Pilferage of Oil from ONGC Wells in Gujarat
(XI, 23-11-2000) 208-209
- Post Offices in Gujarat
(XI, 27-11-2000) 201
- Prices of Essential Commodities
(XII, 11-12-2000) 63-65
- Procurement of Sub-Standard Foodgrains
(XI, 24-11-2000) 101-102
- Production of Groundnut, Coconut and Sesame in Gujarat
(XI, 27-11-2000) 330—332
- Production of Handloom by Co-operative Societies
(XI, 23-11-2000) 334-335
- Research in Medicines from Herbs
(XII, 11-12-2000) 313—318
- Seizure of Narcotics
(XI, 1-12-2000) 75
- Study on Integrated Rural Energy Programme
(XII, 11-12-2000) 1151-1152

- Sucrose Content in Sugarcane**
(XI, 1-12-2000) 124—132
- Target for Power Generation**
(XIII, 18-12-2000) 53—55, 68-69
- Telecom Facilities**
(XIII, 18-12-2000) 167
- Telephone Service in Rural Areas**
(XI, 27-11-2000) 281
- Chaudhary, Shri Ram Tahal**
- Accidents in Coal Mines**
(XIII, 19-12-2000) 38—41
- Adulteration in Fertilizers**
(XII, 11-12-2000) 1056
- Agricultural Development Scheme in Bihar**
(XI, 20-11-2000) 321-322
- Backward Areas Development Board Bill, 2000 - (B) Consid. and Withdrawn**
(XI, 24-11-2000) 401—403
- Child Marriages.**
(XI, 28-11-2000) 74—76
- Complaints against Chairman of CMC**
(XIII, 20-12-2000) 192
- Construction of By-pass in Ranchi**
(XI, 27-11-2000) 142-143
- Corruption in Courts**
(XII, 14-12-2000) 200
- Crop Insurance Scheme**
(XI, 20-11-2000) 176-177
- De-Addiction**
(XII, 11-12-2000) 378—382
- Delay in Execution of Work by HEC**
(XI, 1-12-2000) 96-97
- Delivery system in rural areas**
(XII, 4-12-2000) 221
- Demand of Kerosene**
(XIII, 21-12-2000) 11—13
- Discretionary Quota of Coal.**
(XI, 28-11-2000) 234-235
- Export of Agricultural Products**
(XI, 24-11-2000) 93-94
- Export of Fruits and Vegetables**
(XII, 11-12-2000) 808—810
- Installation of Tube-Wells**
(XII, 13-12-2000) 440—442
- Mandal Commission**
(XIII, 20-12-2000) 81-82
- Medical Equipment**
(XI, 22-11-2000) 131—133
- Misuse of Anticipatory bail**
(XI, 21-11-2000) 34
- Need for Early Construction of a Bye-pass at Ranchi, Porposed Capital of Jharkhand (MUR 377)**
(XI, 22-11-2000) 477
- Need to look into the problems being faced by people displaced due to Subarnarekha Multi-purpose Irrigation Project in Bihar (MUR 377)**
(XIII, 22-12-2000) 265
- Need to provide more railway facilities at Ranchi in Jharkhand**
(XII, 04-12-2000) 324
- Outstees of subarnarekha Irrigation Project**
(XI, 29-11-2000) 148-149
- Per Capita Foreign Debt**
(XIII, 22-12-2000) 3-4
- Performance of Power Finance Corporation**
(XII, 11-12-2000) 1407
- Promotion of Tourism**
(XII, 14-12-2000) 118—122
- Pucca Lavatories**
(XII, 05-12-2000) 163
- Reservation in Promotions to OBCs**
(XI, 22-11-2000) 95-96
- Reserve posts for OBC**
(XI, 29-11-2000) 335-336

- Rural Electrification during Ninth Plan
(XII, 4-12-2000) 11—27
- Rural Electrification to Bihar
(XIII, 18-12-2000) 188
- Rural Telephone Exchanges
(XI, 27-11-2000) 297
- Setting up of new small scale industries
(XI, 29-11-2000) 262-263
- Target of Export/Import
(XI, 1-12-2000) 202-203
- Un-organised Labour
(XII, 11-12-2000) 451
- Unemployment in Rural Areas
(XII, 13-12-2000) 35—42
- Chaudhri, Shri Manibhai Ramjibhai**
Acquisition of Defence Equipments from
Russia
(XI, 23-11-2000) 273-274
- Adulteration of Petrol and Diesel
(XI, 30-11-2000) 237—40
- Ban on Tinted Glass on Vehicles in Delhi.
(XI, 28-11-2000) 94
- Fare increase by Transporters
(XI, 27-11-2000) 88
- Free Coaching to SCs/STs
(XII, 11-12-2000) 179-180
- Hostels/Scholarship for SC/ST students
(XI, 22-11-2000) 133—150
- Industry Status to Agriculture
(XI, 20-11-2000) 94
- Infiltration by China.
(XI, 21-11-2000) 79-80
- Insurance in Agricultural Sector
(XI, 24-11-2000) 219
- Introduction of Circular Train in
Ahmedabad
(XII, 14-12-2000) 157
- Non-Payment of Telephone Bills
(XIII, 18-12-2000) 109-110
- Pay and Allowances for Defence Forces
(XI, 23-11-2000) 203-204
- Payment to Sugarcane Growers
(XII, 11-12-2000) 70-71
- Production Targets of Foodgrains
(XII, 4-12-2000) 76
- Quota in Tatkal Reservation
(XIII, 21-12-2000) 93-94
- Racket Involved in Sending Persons
abroad on Fake Documents
(XII, 13-12-2000) 298—300
- Rise in Price of DMS Milk
(XI, 20-11-2000) 228—230
- Spurious Consumer Goods
(XII, 11-12-2000) 969-970
- Storage of agricultural products
(XII, 4-12-2000) 212-213
- Strike by Postal Employees
(XII, 4-12-2000) 138-139
- Telephone Complaints
(XI, 27-11-2000) 238
- Testing of Edible Oil
(XI, 24-11-2000) 72
- Theft of Telephone Wires
(XII, 11-12-2000) 1049—1051
- Chauhan, Shri Bal Krishna**
Backward Areas Development Board
Bill, 2000 - (B) Consid. and Withdrawn
(XI, 24-11-2000) 396-397
- Juvenile Justice (Care and Protection of
Children) Bill
(XIII, 18-12-2000) 361—63
- Need to issue guidelines for
providing funds from MPLADS
for manning of unmanned
railway crossing in the country
(MUR-377)
(XIII, 19-12-2000) 370-371

- Need to provide financial Assistance to Government of U.P. for construction of a Bridge on river Ghagra at Dewara in Mau District. (MUR 377)**
(XI, 23-11-2000) 429
- Need to provide stoppage of Utasrag Express at Ratanpura railway station in Mau District, Uttar Pradesh (MUR 377)**
(XI, 29-11-2000) 482-483
- Resolution Re: Reservation for Socially and Educationally Backward Classes —withdrawn (RES)**
(XI, 1-12-2000) 389—391
- Chautala, Shri Ajay Singh**
- Increase in Financial Limit**
(XI, 22-11-2000) 103
- Power Grid Corporation of India enter in Entertainment Industry**
(XI, 20-11-2000) 127
- Public Telephone Facility in Villages**
(XI, 20-11-2000) 279—284
- Shortage of Officers in Armed Forces**
(XI, 23-11-2000) 56-57
- Terrorism in J & K**
(XI, 21-11-2000) 14-15
- Withdrawal of Aircraft from IA and Alliance Air**
(XI, 23-11-2000) 333
- Chennithala, Shri Ramesh**
- Aircraft (Amendment) Bill-Consid. & Passed**
(XI, 23-11-2000) 472—477
- Backward Areas Development Board Bill, 2000 - (B) Consid. and Withdrawn**
(XI, 24-11-2000) 403—405
- Bharat Sanchar Nigam Limited**
(XI, 20-11-2000) 85-86
- Constitution of Technology Mission to Increase production of Oilseeds**
(XI, 27-11-2000) 37—40
- Financial Assistance for Foodgrain Production**
(XII, 04-12-2000) 294
- Hydro Electric Power Projects in Kerala**
(XI, 20-11-2000) 123-128
- Immigration (Carriers' Liability) Bill**
(XI, 30-11-2000) 289-90
- Industrial Growth**
(XI, 1-12-2000) 28-29
- Interim relief to Kerala for damage to crops**
(XII, 4-12-2000) 187-188
- Motion Re: Ninth Report of Committee on Private Members Bills and Resolutions—Presented**
(XI, 24-11-2000) 377
- Need to introduce more flights from Kerala State to foreign countries particularly to the Gulf region (MUR 377)**
(XI, 30-11-2000) 287
- Need to run Thiruvananthapuram Rajdhani Express Train running between Nizamuddin and Thiruvananthapuram daily (MUR-377)**
(XIII, 20-12-2000) 401-402
- Passport (entry into India) Amendment Bill as Passed by Rajya Sabha—(a) Consd.**
(XI, 28-11-2000) 382—384
- Performance of Dairy Projects**
(XII, 11-12-2000) 1173
- Postal Stamp**
(XI, 27-11-2000) 253—256
- Power Projects in Kerala**
(XI, 20-11-2000) 276—280
- Representation of the People (Amendment) Bill, 2000 — (A) Int.**
(XI, 24-11-2000) 377-378
- Sale of F.A.C.T.**
(XII, 05-12-2000) 115-116

Special Course of Fisheries Science
(XIII, 18-12-2000) 279-80

Subsidies to Farmers
(XI, 27-11-2000) 337—340

Use of the Transgenic Crops and Pesticides
(XII, 05-12-2000) 141—144

Waiting list for telephone connections
(XII, 4-12-2000) 116-117

Workmens Compensation (Amendment) Bill— As passed by Rajya Sabha
(XI, 28-11-2000) 343—345

Chikhalla, Shrimati Bhavnaben Devrajibhai

Cooperative Banks
(XI, 1-12-2000) 105—109

Crop Insurance share to States
(XII, 4-12-2000) 129-130

FM Radio Station at Junagadh
(XI, 24-11-2000) 91-92

Hike in the Price of Petrol, Diesel and LPG
(XI, 23-11-2000) 15—37

Hybrid Seeds in Gujarat
(XII, 11-12-2000) 1063-1064

Import of Power
(XI, 20-11-2000) 115-116

National Environmental Tribunal
(XI, 27-11-2000) 136-137

National Fund for Disabled
(XII, 13-12-2000) 384-385

National Maternity Benefit Scheme
(XI, 28-11-2000) 55-60

Overseas Tours
(XI, 29-11-2000) 143-144

Chinnasamy, Shri M.

Delay in delivery of Money Orders
(XIII, 18-12-2000) 247—49

PCO/STD/ISD Booths
(XIII, 18-12-2000) 234-35

Recovery of dues from STD/ISD/PCO Booth allottees
(XIII, 18-12-2000) 76

Choudhary, Col. (Retd.) Sona Ram

Adult Education
(XI, 28-11-2000) 244-245

Agro-based Industries
(XIII, 20-12-2000) 238

Alleged Cowardice Acts of Army Officers during Kargil Conflict
(XI, 30-11-2000) 40

Allocation of Additional Gas to Rajasthan
(XII, 11-12-2000) 1416

Allocation of Power to Rajasthan
(XI, 20-11-2000) 107-108

Anti-LTTE Operation with Indian Aid
(XI, 30-11-2000) 225-226

Aravalli Forestry Project Phase-II
(XII, 11-12-2000) 1065-1066

CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949—952

Cellular Operators
(XII, 4-12-2000) 87

Chinese Goods in India
(XII, 11-12-2000) 791-792

Complicity of Police in Crimes in Delhi
(XI, 21-11-2000) 174—178

Condition of I.P. Thermal Power Station, Delhi
(XII, 04-12-2000) 261-262

Constitution of Tribunal for Inter-State Power Disputes
(XI, 27-11-2000) 81-82

Consumption and Requirement of LPG
(XI, 23-11-2000) 373-374

Creation of posts by C-DOT
(XIII, 18-12-2000) 150-51

Desert Development Programme
(XII, 13-12-2000) 142-143

- Development of Land Resources of Lower Luni Basin
(XIII, 19-12-2000) 72
- Diesel Scam
(XII, 11-12-2000) 553
- Economic Slow Down
(XI, 24-11-2000) 284-285
- Encroachment of Forest Land
(XIII, 18-12-2000) 238-39
- Engagement of Private Counsel in Government Cases
(XII, 14-12-2000) 178-179
- Expansion of Roads/Bridges in Rajasthan
(XI, 27-11-2000) 303-304
- Function of Apollo Hospitals
(XIII, 20-12-2000) 167
- Guidelines for Candidates Contesting the Election
(XIII, 21-12-2000) 115-116
- Indira Gandhi Nahar Pariyojna
(XII, 13-12-2000) 371
- Inter-State Water Disputes
(XIII, 20-12-2000) 90
- Loss of lives and property due to floods, drought and other natural calamities in various parts of the country (UR 193)
(XI, 30-11-2000) 390—92
- Medical Facilities in Rural Areas
(XI, 22-11-2000) 263-264
- Medical Waste Poses Eco Risk
(XI, 22-11-2000) 61-62
- Need to announce special relief package for Rajasthan to Trackle the drought situation in the State, particularly in Barmer Parliamentary constituency (MUR 377)
(XI, 28-11-2000) 331-332
- Oil reserves in Rajasthan
(XIII, 21-12-2000) 181-182
- Pay Fixation of Re-Employed Ex-Servicemen
(XII, 11-12-2000) 202—204
- Payment of Bank Guarantee for FM Channels
(XI, 24-11-2000) 108—110
- Payment of Commission to General Sales Agents in London
(XIII, 21-12-2000) 183
- Pending irrigation projects
(XI, 29-11-2000) 139—144
- Potential of Air India
(XI, 23-11-2000) 276-277
- Procurement of 4 A Framax Tankers
(XII, 14-12-2000) 39
- Production and Export of Paddy
(XII, 11-12-2000) 842—844
- Production of Handloom Textiles
(XII, 14-12-2000) 134—140
- Relief to Drought Affected Areas of Rajasthan
(XII, 15-12-2000) 89
- Requirement of Fertilizers
(XI, 28-11-2000) 139-144
- Safety Corridor Along Indo-Pak Border
(XIII, 19-12-2000) 15—20
- Setting up LPG agencies in Rajasthan
(XI, 30-11-2000) 130-31
- Shortage of Officers in Armed Forces
(XI, 23-11-2000) 56-57
- Subsidy under SGSY
(XIII, 19-12-2000) 227
- Transportation of Fodder and Drinking Water to Rajasthan
(XII, 14-12-2000) 218
- Unapproved Technical Colleges and IITs
(XI, 21-11-2000) 30-31
- Under Invoicing on Imported Consignments
(XIII, 22-12-2000) 158
- Unemployed Youth
(XI, 29-11-2000) 203-204
- World Bank Loan to Rajasthan
(XIII, 22-12-2000) 78

Choudhary, Shri Nikhil Kumar

Supply of Fertilisers to Bihar
(XI, 21-11-2000) 66-67

Closure of Jogeshwar Collieries in Bihar
(XI, 21-11-2000) 281-282

Defence Land in Bihar
(XI, 30-11-2000) 64-65

DTH Telecast
(XI, 1-12-2000) 172—175

Fake Cable Companies
(XI, 27-11-2000) 296

FCI Depots in U.P.
(XI, 24-11-2000) 67-68

Forest Wealth in Bihar
(XII, 04-12-2000) 244

Government's Share in RRBs
(XII, 15-12-2000) 43-44

Mobile Medicare Centres
(XI, 22-11-2000) 82-83

Need to ban import of dangerous
insecticides in the country (MUR 377)
(XII, 13-12-2000) 685

Non-Utilisation of Foreign Assistance by
Power Grid Corporation of India Ltd.
(XII, 11-12-2000) 1158-1159

Pending Cases of G.P.F.
(XII, 13-12-2000) 598

Post Offices in Rural Areas
(XII, 11-12-2000) 1413

Price based selling centres
(XII, 4-12-2000) 120-121

Recruitment of youths to counter ISI
activities
(XI, 28-11-2000) 161

Requirement and Supply of LPG in
Katihar and Jahanabad
(XII, 11-12-2000) 607-608

Soil Erosion
(XII, 11-12-2000) 168

Special Courts for Sex Related Crimes
(XII, 11-12-2000) 552

Sports Centres in Bihar
(XIII, 18-12-2000) 186

Terrorists' Activities with China
(XI, 23-11-2000) 169-170

Untreated Sewage into Yamuna River
(XII, 4-12-2000) 219-220

WTO impact on Import of Agricultural
Products
(XI, 27-11-2000) 141-142

Choudhary, Shrimati Reena

Appointment of Chairman of UGC
(XII, 13-12-2000) 184-185

Aviation Training Centre in Ujjain
(XI, 30-11-2000) 50-51

Backlog of vacancies reserved for SCs/
STs
(XII, 05-12-2000) 112-113

Complaints against the Directors of
Madhya Pradesh
(XIII, 21-12-2000) 20

Deputation to UNO and Affiliated
Organizations
(XII, 15-12-2000) 85-86

Natural Resources
(XII, 13-12-2000) 449—451

Posting of SCs/STs in Foreign
Assignments
(XIII, 21-12-2000) 133

Reservation of SCs & STs
(XII, 11-12-2000) 932-933

SC/ST Foreign Posting
(XII, 11-12-2000) 847

Vacancy Based Roster
(XIII, 19-12-2000) 163-164

Vacancy/Post Based Rosters
(XIII, 18-12-2000) 132

Choudhry, Shri Padam Sen

Contribution Deposited in Provident Fund
(XII, 13-12-2000) 384

Damage Caused to Crops
(XII, 04-12-2000) 275-276

- Demand and Supply of Kerosene**
(XI, 1-12-2000) 195—198
- Development of telephone services in UP**
(XII, 4-12-2000) 131
- Drinking Water**
(XI, 28-11-2000) 161—168
- Fertilizer Shops**
(XI, 28-11-2000) 175-176
- Funds to U.P.**
(XI, 1-12-2000) 89-90
- Funds to Wild Life Sanctuaries**
(XII, 11-12-2000) 1177-1178
- Grant to NGOs**
(XI, 22-11-2000) 151—158
- Infrastructural Development Fund**
(XI, 29-11-2000) 242-243
- New Post Offices/Sub-Post Offices in U.P.**
(XI, 27-11-2000) 339-340
- Operation of Metre Gauge Trains**
(XII, 11-12-2000) 530
- Payment to Ganesh Sugar Mill, Anandnagar**
(XI, 30-11-2000) 178-79
- Pending irrigation projects**
(XI, 29-11-2000) 139—144
- Pollution in Rivers**
(XI, 20-11-2000) 40—42
- Selection of sports persons**
(XI, 27-11-2000) 209-210
- Setting up of Railway Technology Cell**
(XI, 30-11-2000) 108-09
- Sewerage Disposal Projects in Uttar Pradesh**
(XIII, 19-12-2000) 130—134
- Shortage of Stamp Paper**
(XII, 11-12-2000) 818-819
- Smuggling at U.P. Border**
(XII, 11-12-2000) 776-777
- Train Accidents**
(XI, 23-11-2000) 279—284
- Transportation of Goods**
(XII, 14-12-2000) 162—164
- Typhoid and Malaria**
(XI, 22-11-2000) 238—240
- Women Courts**
(XI, 23-11-2000) 121-122
- Choudhury, Shri Samar**
- Contract Labour**
(XI, 22-11-2000) 313-314
- Crude Oil**
(XII, 14-12-2000) 25-26
- Development of Civil Aviation Infrastructure for providing facilities**
(XI, 23-11-2000) 70
- Fall in Prices of Agricultural Produce**
(XI, 24-11-2000) 27-28
- Food for Work**
(XII, 11-12-2000) 1007—1009
- Gas based Industry in Tripura**
(XI, 23-11-2000) 328
- Growth of Herbs and Herbal Medicines**
(XI, 22-11-2000) 58—62
- Growth of Unemployment**
(XI, 22-11-2000) 273
- Loss of Lives/Properties due to Flood/Cyclone**
(XI, 20-11-2000) 306—320
- MNCs Control on Seed Companies**
(XII, 15-12-2000) 78—79
- New Schemes for ICAR**
(XI, 27-11-2000) 94-95
- Out of Order Telephones**
(XI, 20-11-2000) 51
- Package to NER**
(XI, 29-11-2000) 86
- Permission of Malaysian Airlines for Direct Flights**
(XII, 11-12-2000) 687
- Re-Tendering**
(XIII, 18-12-2000) 226

- Refugees in North East Region
(XIII, 19-12-2000) 89-90
- Sterlite Industries Limited
(XII, 4-12-2000) 104—106
- Chouhan, Shri Nihal Chand**
Acquisition of Land by IAF
(XII, 11-12-2000) 537-538
- Gang Canal in Rajasthan
(XII, 11-12-2000) 183
- Problems being faced by the farmers and
Agricultural Labourers
(XI, 30-11-2000) 263-64
- Chouhan, Shri Shivraj Singh**
Administrative Cost of PDS
(XI, 24-11-2000) 274—276
- Assistance for Development of
Agriculture
(XI, 20-11-2000) 213—216
- Bank Loans to Commercial Sector
(XIII, 22-12-2000) 1-2
- Brain Drain from Oil PSUs
(XII, 11-12-2000) 33-34
- Child Labour
(XIII, 20-12-2000) 85-86
- Classification of Drugs
(XII, 13-12-2000) 553-554
- Coaching for SC/ST Candidates
competing for IAS/IPS exams
(XIII, 20-12-2000) 261
- Code of Conduct for Metro Channel
(XIII, 22-12-2000) 144—146
- Commercial Wings in Indian Missions
Abroad
(XII, 15-12-2000) 10—19
- Commissioning of DD/AIR Kendras
(XII, 11-12-2000) 812—814
- Committee to Review Air Safety System
in Delhi Mumbai, Calcutta
(XI, 23-11-2000) 271
- Credit Policy of RBI
(XIII, 22-12-2000) 172-173
- Criteria and Guidelines for Parallel
Marketing of Kerosene Oil
(XII, 11-12-2000) 599-600
- Development of Primary Education
(XI, 21-11-2000) 292—296
- Doubling of Rail Lines
(XIII, 21-12-2000) 167
- Environmental Effect of Mining Projects
(XII, 11-12-2000) 1081-1082
- Expansion of Rural Energy Scheme
(XIII, 18-12-2000) 240-41
- Fall in Prices of Agricultural Produce
(XI, 20-11-2000) 37—39
- Fixation of Targets in Education during
Ninth Five Year Plan
(XI, 21-11-2000) 173-174
- Funds for Family Welfare
(XI, 22-11-2000) 299—303
- Future Plan for Exploration of Oil and
Natural Gas
(XI, 30-11-2000) 83
- Housing Scheme of UTI and HDFC
(XI, 24-11-2000) 212
- Impact of New EXIM Policy on Exports
(XI, 24-11-2000) 183-184
- Indo-Russian Agreement on Rocket
Technology
(XIII, 20-12-2000) 114
- Infertility in Women due to Bhopal Gas
Tragedy
(XI, 22-11-2000) 44-45
- Inter-Ministerial Committee for
Anganwadi Workers.
(XI, 28-11-2000) 61-62
- Irregularities in Provident Fund Offices
(XI, 22-11-2000) 235
- Irrigation and Hydropower Potential in
India
(XII, 13-12-2000) 424—428
- Modernisation of NTC & BIC
(XI, 30-11-2000) 167-68

- National Agricultural Insurance Scheme**
(XII, 4-12-2000) 37-38
- Outstanding Taxes against Industrial Houses**
(XI, 24-11-2000) 45-46
- Pay Scales in MTNL**
(XIII, 18-12-2000) 111-12
- Pending Cases of Defence Personnel**
(XI, 23-11-2000) 38-39
- Pollution free environment in Delhi**
(XII, 4-12-2000) 223
- Procurement of Cotton by CCI**
(XI, 23-11-2000) 365—368
- Profit earned/loss suffered by Railways**
(XII, 14-12-2000) 208—210
- Regional Office of Kendriya Vidyalaya Sangathan**
(XI, 28-11-2000) 261-262
- Regularisation of Casual Labourers**
(XII, 14-12-2000) 224-225
- Reservation of SCs/STs for Dealership in PSUs**
(XII, 11-12-2000) 779
- Scarcity of Sugar in Delhi**
(XI, 1-12-2000) 64—66
- Take over of HFC/FCI**
(XII, 13-12-2000) 146-147
- Tour Reservation Facilities to Foreign Tourists**
(XII, 14-12-2000) 96-97
- Transportation of Goods**
(XII, 14-12-2000) 162—164
- Tree plantation in the country**
(XI, 27-11-2000) 130
- Voluntary organisations**
(XI, 29-11-2000) 168—176
- World Bank Assistance for Polytechnic Colleges**
(XI, 28-11-2000) 214-215
- World Food Day**
(XII, 11-12-2000) 1421-1422
- Chowdhary, Shri Adhir**
- Allotment of LPG Dealerships and Retail Outlets in Ahmedabad**
(XIII, 21-12-2000) 111-112
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 525—527
- Ayurveda and Traditional Systems of Medicines**
(XII, 13-12-2000) 10
- Calculation of Dealers' Commission**
(XI, 23-11-2000) 85
- Collusion of MIGs in Mid-Air**
(XI, 23-11-2000) 318
- Declaration of more State Roads as National Highways**
(XI, 20-11-2000) 341—344
- Diabetic Cases**
(XI, 22-11-2000) 39-40
- Disinvestment of public sector undertakings (UR 193)**
(XIII, 20-12-2000) 450—461
- DTH Telecast**
(XI, 1-12-2000) 172—175
- Function of ILS at Patna**
(XII, 11-12-2000) 41-42
- Hike in MSP for pulses**
(XI, 27-11-2000) 133-134
- Income Tax Inquiry against Cricket Players**
(XII, 11-12-2000) 813-814
- ISI Activities**
(XI, 21-11-2000) 70
- ISI Activities**
(XIII, 19-12-2000) 161
- Jubilee and COCO Pumps in Haryana**
(XI, 30-11-2000) 136

- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000) 379—81
- Leasing of Oil Fields to Private Sector Companies**
(XI, 30-11-2000) 27-28
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193).**
(XI, 30-11-2000) 370—72
- Marketing Rights to Foreign Companies**
(XIII, 21-12-2000) 5-6
- Modernisation of Old Power Plants**
(XI, 20-11-2000) 29—36
- Need to develop Murshidabad district in West Bengal as a Tourist resort (MUR-377)**
(XIII, 19-12-2000) 368
- Open Cast Mining**
(XII, 13-12-2000) 231—234
- Out of Order Telephone Lines in Delhi**
(XI, 20-11-2000) 193
- Piles Clinic in CGHS Ayurvedic Hospital/ Dispensaries**
(XI, 22-11-2000) 216-217
- Privatisation of SEBs**
(XIII, 18-12-2000) 32-33
- Problems of Sugarcane Growers-(Res.)**
(XII, 15-12-2000) 351—353
- Re: Flood in Several Parts of the Country**
(XI, 22-11-2000) 341
- River Action Plan**
(XII, 11-12-2000) 283—284
- Setting up of CGHS Dispensaries**
(XII, 11-12-2000) 164-165
- Synthetic Milk**
(XII, 11-12-2000) 178
- Tenders for Transportation in Haryana**
(XII, 14-12-2000) 244-245
- Chowdhary, Shrimati Santosh**
Need for construction of a railway overbridge at Phagwara in Punjab (MUR 377)
(XI, 29-11-2000) 481
- Need to ensure that adequate funds are spent for uplift of SCs/STs under special component scheme particularly in Punjab (MUR 377)
(XIII, 19-12-2000) 367
- Chowdhury, Shrimati Renuka**
Bandit Gangs Operating in Forests
(XI, 27-11-2000) 108-109
- Child Marriages**
(XI, 30-11-2000) 74—78
- Common action plan for IT Service**
(XI, 29-11-2000) 351—353
- Complaints of Telecasters on DTH Policy**
(XII, 11-12-2000) 873-874
- Corneally Blind Persons and Grafting**
(XI, 22-11-2000) 233-234
- Corporatisation of Telecom Services**
(XI, 27-11-2000) 271—273
- Crops Damaged in Drought Hit States**
(XI, 20-11-2000) 13—16
- Cut in Fertilisers Subsidies**
(XI, 21-11-2000) 99-100
- Damage Caused by Flood**
(XII, 11-12-2000) 1183—1188
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park**
(XI, 20-11-2000) 336-337
- Deaths of National Birds in Madhya Pradesh**
(XII, 11-12-2000) 1405—1408
- Decline in the production of Sugar**
(XI, 24-11-2000) 78-79
- Disparity in Payment of Compensation to Families of Deceased Army Personnel**
(XI, 30-11-2000) 213-214
- Diversion of PDS Foodgrains**
(XI, 24-11-2000) 264—266

- Finalisation of Annual Plan**
 (XI, 22-11-2000) 264
- Gas based power project in A.P., Assam and other N.E. Region States**
 (XII, 4-12-2000) 64—68
- H.I.V. Tests for Army Personnel**
 (XII, 11-12-2000) 683-684
- Indian Road Congress Conference**
 (XI, 21-11-2000) 52—55
- Indo-Pak Talks**
 (XIII, 20-12-2000) 142-143
- Indo-US Joint Working Group on Terrorism**
 (XI, 22-11-2000) 5—10
- Inflation Rate**
 (XI, 24-11-2000) 204-205
- Infrastructure for Manufacturing Mig Aircraft**
 (XII, 11-12-2000) 612-613
- Killing of Tigers**
 (XI, 20-11-2000) 208-209
- Losses to Public Sector Steel Plants**
 (XI, 28-11-2000) 147—150
- Mediation by India in West Asia Problem**
 (XI, 22-11-2000) 298
- Medical Allowance to Pensioners**
 (XI, 23-11-2000) 376-377
- Memorandum from Indian Ex-Servicemen League**
 (XI, 23-11-2000) 305-306
- National Long Distance Telecom Market**
 (XII, 04-12-2000) 274-275
- Oil Bonds**
 (XI, 30-11-2000) 143-44
- Online Registration System**
 (XI, 29-11-2000) 137-138
- Panna-Mukta Project**
 (XII, 14-12-2000) 129-130
- Peace Process in Nagaland**
 (XI, 21-11-2000) 243-244
- Potential of Air India**
 (XI, 23-11-2000) 276-277
- Production Cost of Oil**
 (XII, 11-12-2000) 498
- Proposals of FDI from NRI**
 (XII, 15-12-2000) 109-110
- Purchase of Fuel by Air India from Foreign Firm**
 (XII, 11-12-2000) 697-698
- Raising the height of Almati Dam**
 (XIII, 18-12-2000) 271—73
- Rajlakshmi Unit Scheme-92**
 (XI, 1-12-2000) 140-141
- Recovery of RDX in Delhi.**
 (XI, 21-11-2000) 196—214
- Reduction of Sales Tax on Petroleum Products**
 (XI, 23-11-2000) 57-58
- Refixation of Reserved Constituencies**
 (XI, 30-11-2000) 162
- Research Study on Textile Industry**
 (XII, 14-12-2000) 21-22
- Revival of Sugar Mills**
 (XI, 1-12-2000) 230—234
- Rs. 1000 Denomination Currency Note**
 (XI, 24-11-2000) 270-271
- Seizure of Heroin**
 (XI, 1-12-2000) 147—150
- Severe crisis faced by the Farming Community**
 (XI, 22-11-2000) 440—444
- Shortage of Components for Sea King Fleet**
 (XI, 23-11-2000) 317-318
- Soviet Debt Burden on India**
 (XII, 15-12-2000) 131
- Status of LCA**
 (XI, 30-11-2000) 113-14
- Sugar Mills Referred to BIFR**
 (XI, 24-11-2000) 116-117
- Telecast of Sydney Olympic Games**
 (XI, 1-12-2000) 136
- UN Millennium Summit**
 (XII, 11-12-2000) 205-206

- UN Millennium Summit
(XI, 29-11-2000) 165-166
- Unrest amongst Sugarcane Growers
(XI, 1-12-2000) 70-71
- Upgradation of Mig Jets
(XII, 11-12-2000) 667—670
- Visit of British Secretary for Home Affairs
(XIII, 20-12-2000) 269-270
- Visit of PM to USA
(XI, 29-11-2000) 256—259
- Visit of Russian President
(XI, 29-11-2000) 332—334
- World Bank Aided Power Projects
(XII, 04-12-2000) 231
- Wrong Map of India
(XII, 13-12-2000) 131-132
- Daggubati, Shri Ramanaidu**
Advisory Committee
(XII, 11-12-2000) 706
- Assistance for National Programmes
(XIII, 20-12-2000) 302—336
- Ban on Cutting of Trees
(XII, 11-12-2000) 1143-1144
- Closure of SSI units
(XI, 29-11-2000) 365—366
- Coal Reserve
(XIII, 19-12-2000) 69—70
- Compensation to Film Producer
(XII, 15-12-2000) 79
- Constitution of Consultative Committee
(XII, 11-12-2000) 558-559
- Direct Local Call Facility
(XI, 27-11-2000) 343—345
- Education through TV
(XI, 21-11-2000) 151-152
- Export Processing Zones
(XI, 1-12-2000) 150-151
- Externally Aided Educational Projects
(XI, 29-11-2000) 310-311
- Flight from Hyderabad to USA
(XI, 23-11-2000) 207-208
- Food Processing Industries
(XII, 04-12-2000) 270-271
- Gas Pipeline from Jamnagar to Loni
(XII, 14-12-2000) 132-133
- Houses for Weavers
(XII, 11-12-2000) 571—573
- Increase in rates of I.S.P.
(XII, 4-12-2000) 35-36
- Independent Broadcasting Authority
(XIII, 22-12-2000) 157-158
- Introduction of Productivity Linked Incentive Scheme
(XI, 30-11-2000) 155-156
- Licensing Norms for Consumer Goods
(XII, 11-12-2000) 933
- Maintenance Fund for National Highway Development Project
(XII, 11-12-2000) 1083
- Mega Fertilizer Projects
(XII, 13-12-2000) 183-184
- National Health Care Agenda
(XII, 13-12-2000) 555
- National Judicial Commission
(XI, 30-11-2000) 28—30
- Pension of Dependents of Persons Killed by Terrorists
(XII, 13-12-2000) 285—286
- Petrol Pumps/LPG Agencies in the Country
(XII, 14-12-2000) 237-238
- Posting of Teachers in KVS
(XII, 13-12-2000) 209
- Pregnancy Related Deaths
(XII, 13-12-2000) 468—470
- Production Cost of Cotton Mills
(XI, 30-11-2000) 232—234
- Project Package/Scheme Packages
(XIII, 21-12-2000) 53

- Promotion of specific area crop varieties
(XIII, 18-12-2000) 183-84
- Regional Rural Banks
(XIII, 22-12-2000) 76—78
- Registration of Non-Governmental
Organisations
(XII, 13-12-2000) 616—620
- Relaxation in Paddy Procurement Norms
(XII, 11-12-2000) 1246-1247
- Tatkal Scheme
(XII, 11-12-2000) 201
- Welfare Projects in the Country
(XI, 27-11-2000) 233-234
- Dahal, Shri Bhim**
- Afghan Refugees
(XII, 5-12-2000) 79
- Anti-Smuggling Operation
(XII, 11-12-2000) 979-980
- Bharat Sanchar Nigam Limited
(XI, 20-11-2000) 85-86
- Bonus to Casual Labourers
(XII, 11-12-2000) 851
- Centrally Sponsored Environment
Projects in Sikkim
(XI, 20-11-2000) 229-230
- Closure of Hindustan Vegetable Oil
Corporation Ltd.
(XI, 24-11-2000) 179
- Complicity of Police in Crimes in Delhi
(XI, 21-11-2000) 174—178
- Construction of Airstrip at Gangtok
(XII, 14-12-2000) 67-68
- Cyber Regulation
(XI, 22-11-2000) 249—251
- Damage caused by Flood
(XII, 11-12-2000) 1183—1188
- Decision of GAIL for Entering the
Telecom Sector
(XIII, 21-12-2000) 114
- Defence Co-operation with South Africa
(XI, 23-11-2000) 274
- Disinvestment Commission
(XI, 1-12-2000) 254
- DTH Telecast
(XI, 1-12-2000) 172—175
- Entrance of SBI in Insurance Sector
(XI, 24-11-2000) 285—286
- Fruit Processing Industry in N.E. States
(XII, 4-12-2000) 86
- Funds for National Highway-31A
(XI, 27-11-2000) 136
- IAS Officers in Private Sector
(XI, 29-11-2000) 320-321
- Increase in level of food processing
(XII, 4-12-2000) 217-218
- Increase in Padma Bhushan Awards
(XI, 28-11-2000) 144
- Internet Telephony
(XI, 20-11-2000) 223
- Joint Venture for Gauge Conversion in
Gujarat
(XI, 23-11-2000) 307-308
- Loan to Sikkim
(XI, 1-12-2000) 285
- Mirage Deal with France
(XII, 11-12-2000) 569-570
- MPLADS
(XII, 13-12-2000) 482-483
- New Auto Policy
(XI, 1-12-2000) 37-38
- North Eastern States
(XII, 13-12-2000) 323
- Participation of Foreign Print Media
(XI, 24-11-2000) 46
- Pay Scales for DANICS/DANIPS
(XI, 21-11-2000) 137-138
- Payment of Commission to General Sales
Agents in London
(XIII, 21-12-2000) 183
- Pending Road Projects pertaining to
North-Eastern States
(XI, 27-11-2000) 293

Post Offices in North Eastern States
 (XIII, 18-12-2000) 91-92
Posts Lying Vacant
 (XII, 11-12-2000) 1227
Power projects in Sikkim and N.E. Region
 (XI, 20-11-2000) 95—97
Regularisation of Medical Officers
 (XIII, 20-12-2000) 286
Reservation in jobs for disables
 (XI, 29-11-2000) 371-372
Retired Bureaucrats in Private Sector
 (XII, 13-12-2000) 542-543
Retirement Age in NTC
 (XI, 30-11-2000) 81
SC/ST in Pharmacy Institutes
 (XII, 13-12-2000) 357-358
Smuggling in North-Eastern States
 (XI, 1-12-2000) 170
Sterlite Industry Limited
 (XII, 4-12-2000) 104—106
Surplus Stock of Foodgrains
 (XI, 24-11-2000) 252—254
Survey for Extension of Railway Line
 (XI, 23-11-2000) 137
Telecom Facilities in NER
 (XII, 11-12-2000) 1036
Unemployed Persons
 (XI, 22-11-2000) 325-326
Visit of Japanese PM
 (XI, 22-11-2000) 90-91
**Withdrawal of Peace Keeping Force from
 Sierra Leone**
 (XII, 11-12-2000) 208
World Bank Loan for North-Eastern States
 (XI, 24-11-2000) 216-217
Das, Shri Nepal Chandra
NGO under CAPART
 (XIII, 19-12-2000) 184
PRBS Scheme
 (XIII, 22-12-2000) 37

Dasmunsi, Shri Priya Ranjan
Anti-Collision Device
 (XII, 14-12-2000) 165-166
Anti-Pollution Devices
 (XIII, 19-12-2000) 303-304
**Banking Companies (Acquisitions and
 Transfer of Undertakings) and
 Financial Institutions Laws
 (Amendment) Bill-Int.**
 (XII, 13-12-2000) 660,662-663
Bird Sanctuaries
 (XII, 4-12-2000) 195-196
**Closing down of various small and cottage
 Industries due to non-revision of the
 Master plan of Delhi(C.A.)**
 (XI, 24-11-2000) 345—348
Document on Netaji
 (XI, 22-11-2000) 240-241
Dumping of Kenyan Tea
 (XI, 1-12-2000) 142
Educated unemployment
 (XI, 29-11-2000) 7-8
Eleventh Finance Commission
 (XI, 24-11-2000) 23
Fiscal Deficits
 (XI, 24-11-2000) 21
Flood Control
 (XI, 29-11-2000) 163—165
Grants-in-aid to Universities and Colleges
 (XI, 28-11-2000) 45—50
Health for All
 (XII, 11-12-2000) 458
**Hike in the Price of Petrol, Diesel and
 LPG**
 (XI, 23-11-2000) 32—34
India's Candidature for Security Council
 (XI, 22-11-2000) 39

- Mortality rate of children**
(XI, 29-11-2000) 309-310
- Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case**
(XII, 13-12-2000) 767—780
- National Agricultural Policy**
(XI, 20-11-2000) 37
- Pending Proposals of Disinvestments**
(XI, 24-11-2000) 98-99
- Plan Outlays under Panchayati Raj**
(XI, 28-11-2000) 235—242
- Private Investment in Power Sector**
(XI, 27-11-2000) 51—70
- Problems being faced by the farmers and Agricultural Labourers**
(XI, 30-11-2000) 258-59
- Protection of Human Rights (Amendment) Bill —Int. & Passed**
(XI, 23-11-2000) 431—435
- Public Sector Steel Units**
(XI, 28-11-2000) 77
- Re: Floods in several parts of the Country**
(XI, 22-11-2000) 340
- Regional Imbalances in West Bengal**
(XII, 11-12-2000) 322
- Removal of Poverty**
(XI, 24-11-2000) 12
- Requirement of Universities**
(XII, 05-12-2000) 110
- Rural Road Connectivity Programmes**
(XII, 13-12-2000) 67-68
- Sky Bus Metro System**
(XII, 14-12-2000) 26-27
- Soil Erosion**
(XII, 11-12-2000) 232-233
- Status Paper on Sports Federations**
(XI, 20-11-2000) 257-258
- Statutory Resolution *Re* : Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill**
(XIII, 18-12-2000) 447—44
- Statutory Resolution *Re* : Approval of Notification to amend second schedule to Customs Tariff Act (Res.)**
(XIII, 18-12-2000) 416—420
- Statutory Resolution *Re* : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance and National Bank for Agriculture and Rural Development (Amendment) Bill**
(XIII, 18-12-2000) 425—28
- Statutory Resolution *Re* : Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill**
(XI, 30-11-2000) 306—10
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252—254
- Tribal Welfare Schemes**
(XIII, 19-12-2000) 165
- Deo, Shri Bikram Keshari**
- Balika Samridhi Yojana**
(XII, 5-12-2000) 70-71
- Bio-diversity Project**
(XII, 04-12-2000) 268
- Growth Centres**
(XII, 11-12-2000) 825—827
- Need to declare road between Gopayur Port and Raipur as National Highway (MUR 377)**
(XI, 29-11-2000) 478-479
- Need to sanction pending projects of KBK districts of Orissa for all-round development of the region**
(XIII, 19-12-2000) 365-366
- Paddy strains released by IARI**
(XII, 4-12-2000) 151

- Resolution *Re* : Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.) (XIII, 20-12-2000) 523-524**
- Restructured Rural Sanitation Programme (XII, 05-12-2000) 164—168**
- River Water Pollution (XII, 11-12-2000) 1161-1162**
- Sick Industries Referred to BIFR (XII, 11-12-2000) 832**
- Standing Committee on External Affairs — Fourth Report — Presented & Statement on action taken — Laid (XIII, 21-12-2000) 206-207**
- Upgradation of Bhubaneswar Airport as International Airport (XII, 11-12-2000) 567-568**
- Utilisation of Funds for Health Programmes (XII, 13-12-2000) 32**
- Dev, Shri Sontosh Mohan**
- Chinese Intrusion in Arunachal Pradesh (XI, 23-11-2000) 287—289**
- Coal India (Regulation of Transfers and Validation) Bill, 2000, as passed by Rajya Sabha consid. and passed (XI, 29-11-2000) 486-488**
- Entry of Candidates with Criminal Background in Parliament/Assemblies (XI, 23-11-2000) 7**
- Export Development Fund for N.E. and Sikkim (XII, 15-12-2000) 6**
- Extension of Silchar Airport (XI, 23-11-2000) 272**
- Marketing of Drugs (XII, 13-12-2000) 27**
- Network for Police Communication (XIII, 19-12-2000) 20—26**
- Reported killing of People in Assam by the Militants (XI, 1-12-2000) 321**
- Soil Erosion in Assam (XII, 11-12-2000) 168-169**
- Status of Silchar by-Pass Road Construction (XI, 23-11-2000) 109-110**
- Statutory Resolution *Re*: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill - Consid. and Passed (XI, 1-12-2000) 358—362**
- Surrender of Terrorists (XI, 21-11-2000) 133-134**
- Violation of FERA by Foreign Companies (XI, 1-12-2000) 24**
- Dhikale, Shri Uttamrao**
- Anti-Collision Device (XII, 14-12-2000) 165-166**
- Bank Financing on Equities and Investment (XII, 15-12-2000) 181—183**
- Below Poverty Line (XII, 13-12-2000) 423-424**
- Criteria for Allocation of Funds (XIII, 20-12-2000) 93-94**
- Demerger of GIC (XI, 1-12-2000) 66**
- Development of Agricultural Markets (XII, 11-12-2000) 1135—1137**
- Direct Marketing Rights (XI, 20-11-2000) 106-107**
- Domestic Workers (XI, 22-11-2000) 318-319**
- Duplex Mobile Train Radio Communication (XII, 14-12-2000) 72**
- Epilepsy Cases (XII, 11-12-2000) 189-190**

- Exhibition-Cum-Convention Centres**
 (XII, 11-12-2000) 958-959
- Export of Horticultural Produces**
 (XI, 1-12-2000) 73-74
- Export to USA**
 (XII, 11-12-2000) 806
- Facilities to Political Parties**
 (XI, 23-11-2000) 189
- Fee Paid to Notary Public**
 (XII, 11-12-2000) 633—636
- Fuel Testing Laboratory at Nasik**
 (XIII, 21-12-2000) 74
- In-Service Course in Safdarjung Hospital**
 (XII, 13-12-2000) 515—517
- Increase in EPF**
 (XI, 29-11-2000) 105-106
- Indian Delegation to UN**
 (XII, 13-12-2000) 453-454
- Induction of Women in Armed Forces**
 (XII, 11-12-2000) 559-560
- Industrial Regulation Development Act, 1961**
 (XII, 11-12-2000) 895
- Instrument Landing System at Airports**
 (XIII, 21-12-2000) 72-73
- ISO Certification**
 (XI, 28-11-2000) 192
- Land Holdings**
 (XII, 13-12-2000) 280-281
- Land to Landless**
 (XII, 13-12-2000) 247
- Long Distance Telecom Services**
 (XIII, 18-12-2000) 115-16
- Monitoring of air pollution in Metro Cities**
 (XIII, 18-12-2000) 261
- National Botanical Garden**
 (XIII, 18-12-2000) 164
- National Judicial Pay Commission**
 (XI, 23-11-2000) 329-330
- National Register of Antiquities and Art Treasures**
 (XII, 11-12-2000) 691-692
- National Seeds Grid**
 (XI, 20-11-2000) 258
- Need to start flights from Nasik Airport**
 (MUR 377)
 (XIII, 19-12-2000) 371
- Optical Fibre Cables**
 (XII, 11-12-2000) 1263—1370
- Optical Fibre Network**
 (XIII, 21-12-2000) 128
- Package for SSI Sector**
 (XII, 13-12-2000) 381-382
- Patent on Basmati Rice**
 (XI, 24-11-2000) 287—289
- Potential of Air India**
 (XI, 23-11-2000) 276-277
- Power of Legislation**
 (XII, 13-12-2000) 300
- Proposal for Exploration**
 (XI, 30-11-2000) 176-77
- Reimbursement of E.P.F.**
 (XI, 29-11-2000) 241-242
- Rose Production Based Industry**
 (XII, 11-12-2000) 1396
- Setting up of Airport Cargo Complex at Nasik**
 (XII, 14-12-2000) 250
- Setting up of Food Craft Institute**
 (XI, 30-11-2000) 106
- Setting up of Sports Regulatory Authority**
 (XI, 27-11-2000) 213
- Setting up of Wind Mill/Solar Energy Projects in Maharashtra**
 (XI, 27-11-2000) 350
- Sex Workers**
 (XII, 13-12-2000) 295
- Study of Land Reforms**
 (XII, 13-12-2000) 176

- Subsidy on Fertilizers
(XI, 28-11-2000) 21
- Tax Collection
(XI, 1-12-2000) 204-205
- Tenancy Reforms
(XIII, 19-12-2000) 305-306
- Testing of Soil, Fertilizers and seeds
(XII, 4-12-2000) 195
- Use of Nasik Defence Airport for Civil Purposes
(XI, 30-11-2000) 237
- Weak Signals in Border States
(XII, 15-12-2000) 120
- Dhinakaran, Shri T.T.V.**
- Board for preview Advertisements
(XI, 1-12-2000) 221
- Construction of Road Over Bridges
(XI, 23-11-2000) 134—138
- Dave Committee on Unorganised Labourers
(XIII, 20-12-2000) 278-279
- Death of Labourers due to Gas Leakage
(XI, 20-11-2000) 116-117
- Growth in Export/Import
(XI, 24-11-2000) 28—30
- Hathi Committee Report on Essential Drugs
(XII, 5-12-2000) 79-80
- MRTS Project, Chennai (Tamil Nadu)
(XI, 23-11-2000) 306-307
- Need for early clearance of Kombai-Kerala and Devaram-Kerala link road projects of Kerala Government (MUR 377)
(XII, 14-12-2000) 288
- Need to ensure proper implementation of foreign aided afforestation scheme in various pockets of Tamil Nadu (MUR 377)
(XIII, 20-12-2000) 404-405
- Rejuvenation of Culturally Significant Towns and Cities
(XII, 13-12-2000) 308-309
- Sickness in Indian Industry
(XI, 1-12-2000) 131—133
- Sub-Post Offices in Tamil Nadu
(XI, 27-11-2000) 302-303
- Supply of Gas through Pipeline in Tamil Nadu
(XI, 30-11-2000) 128-29
- Universal Immunisation Programme
(XI, 22-11-2000) 116-117
- Withdrawal of subsidy
(XI, 27-11-2000) 112
- Diler, Shri Kishan Lal**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 546-547
- Diwathe, Shri Namdeo Harbaji**
- Allotment of petrol Pumps and Gas Agencies in Maharashtra
(XI, 23-11-2000) 96-97
- Commissioning of TV Towers
(XI, 24-11-2000) 182-183
- Employment on Compassionate Grounds in Ordinance Factory Maharashtra
(XI, 23-11-2000) 250-251
- Facilities to Farmers
(XI, 20-11-2000) 333
- Financial Assistance for Irrigation Projects
(XI, 22-11-2000) 64—66
- Loans to Farmers
(XI, 27-11-2000) 227-228
- New Projects in Maharashtra
(XII, 11-12-2000) 1043—1046, 1426—1428
- Self-sufficiency to Farmers
(XI, 20-11-2000) 70
- Survey by GSI Maharashtra
(XI, 20-11-2000) 200

- Telephone Advisory Committee
(XI, 20-11-2000) 134—144
- Transmission Facilities in Maharashtra
(XI, 24-11-2000) 85-86
- World Bank Assistance
(XI, 23-11-2000) 73—75
- Dome, Dr. Ram Chandra**
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 659-660
- Need to review the Decision of Curtailment of Train Services on Ahmadpur-Katwa Section in West Bengal (MUR 377).
(XIII, 21-12-2000) 215
- Dudi, Shri Rameshwar**
- Inter-State water dispute
(XI, 29-11-2000) 147-148
- Resolution *Re:* approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 578—583
- Seizure of Narcotics
(XI, 1-12-2000) 75
- Upgradation of Government Hospitals
(XI, 29-11-2000) 184—196
- Dullo, Shri Shamsher Singh**
- India Festivals Abroad
(XI, 23-11-2000) 91-92
- Internal Audit Department of GIC Subsidiaries
(XI, 24-11-2000) 237—239
- Irregularities in New India Assurance Company
(XI, 24-11-2000) 68-69
- Malpractices in Insurance Companies
(XII, 15-12-2000) 54-55
- Postings of SCs/STs
(XIII, 19-12-2000) 301
- Eden, Shri George**
- Conduct of Sports Organisations
(XI, 20-11-2000) 186-187
- Drip Polio Vaccination
(XI, 22-11-2000) 203—208
- Encroachment of Forest Land
(XII, 04-12-2000) 269-270
- Fertilizers and Chemicals Travancore Ltd.
(XI, 21-11-2000) 158-159
- Procurement of Sub-Standard Foodgrains
(XI, 24-11-2000) 101-102
- Production of Coconut
(XI, 20-11-2000) 327-328
- Screening of Hindi Films
(XI, 24-11-2000) 211-212
- Transfer of HMT, Kalamassery
(XI, 24-11-2000) 214-215
- Elangovan, Shri P.D.**
- Advertisements Released by DAVP
(XI, 24-11-2000) 96-97
- Agricultural production
(XII, 4-12-2000) 27—35
- Agro and Rural Industries in Tamil Nadu
(XIII, 20-12-2000) 212-213
- Allegation against former GM of Southern Railway
(XIII, 21-12-2000) 120
- Allocation for Advertisement by Oil PSUs
(XIII, 21-12-2000) 46
- Arrest of Indian Fishermen
(XII, 13-12-2000) 620—622
- Bilateral Ties
(XII, 11-12-2000) 450-451
- CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949—952

- Cellular Mobile Telephone Service
(XI, 4-2-2000) 221-222
- Cement and Paper Industry
(XI, 24-11-2000) 205—210
- Closing of Film Development and DAVP
(XII, 11-12-2000) 69-70
- Competitive Bids for Air India
(XI, 1-12-2000) 80-81
- Cyber Crimes
(XI, 29-11-2000) 283-284
- Data on the Production of Drugs and
Pharmaceutical
(XI, 21-11-2000) 194-195
- Demand/Supply/Production of Coal
(XII, 05-12-2000) 154-156
- Development of Agricultural Markets
(XII, 11-12-2000) 1135—1137
- Development of IT and IT Parks
(XII, 13-12-2000) 551—553
- Development of OBCs
(XII, 13-12-2000) 445—450
- Development of Primary Education
(XI, 21-11-2000) 292—296
- Development of Teachers Education
Programme
(XI, 21-11-2000) 96—99
- Drinking Water/Irrigation Projects
(XII, 13-12-2000) 233
- Drug Trafficking
(XI, 1-12-2000) 283-284
- DTH Telecast
(XI, 1-12-2000) 172—175
- Enactment of New Laws for Match Fixing
(XII, 11-12-2000) 649
- Export Promotion Councils
(XI, 1-12-2000) 191—194
- FDI Growth in Industries
(XII, 11-12-2000) 778
- Fertilizer Units.
(XI, 28-11-2000) 131—138
- Foreign Assistance for Development
Projects
(XI, 1-12-2000) 245—254
- Funding to Cultural Institutions
(XI, 23-11-2000) 110—121
- Improvement in Telecom and Postal
Services
(XI, 27-11-2000) 169—173
- Improvement of Educational Standard
(XI, 28-11-2000) 221—230
- Interview for Allotment of Retail Petrol
Outlets and LPG Distributorships
(XI, 30-11-2000) 198-99
- Inventory of Archeological Survey of
India Monuments
(XI, 30-11-2000) 1—11
- Investigation Against Indian Airlines and
Air India
(XII, 11-12-2000) 682
- Loss of Coal Companies
(XII, 13-12-2000) 277-278
- Loss of Foodgrains on Transit
(XII, 15-12-2000) 111—113
- Mettur Thermal Power Plant of Tamil
Nadu
(XII, 11-12-2000) 1138
- NABARD Loan for Wasteland
Development Projects
(XIII, 22-12-2000) 104—106
- National Cultural Fund
(XII, 11-12-2000) 597—598
- Need for early completion of four laning
work on the National Highway No. 7
between Thoppur and Hosur in
Dharmapuri district in Tamil Nadu
(MUR 377)
(XIII, 22-12-2000) 269
- Need for early implementation of
Integrated Hogenzkkal drinking water
scheme in Dharmapuri district in Tamil
Nadu
(XII, 04-11-2000) 331-332

- New Health Schemes**
(XII, 11-12-2000) 346—374
- Panna Mukta Joint Venture**
(XII, 11-12-2000) 38-39
- Performance of Aluminium Plants**
(XI, 27-11-2000) 82—84
- Performance Reports of Coal Companies**
(XI, 28-11-2000) 275—278
- Petroleum Projects in Joint Venture**
(XI, 30-11-2000) 148—52
- Preservation of Environment**
(XI, 20-11-2000) 231
- Preservation of Wildlife Wealth**
(XI, 27-11-2000) 308—317
- Procurement of Land by NLC in Neyveli in Tamil Nadu**
(XII, 13-12-2000) 147—150
- Promotion of Agro and Rural Industries**
(XII, 11-12-2000) 452—456
- Promotion of Gem Industry**
(XII, 15-12-2000) 172—174
- Pumping of Film Rolls**
(XIII, 22-12-2000) 163
- Records of Cultural Equipments**
(XIII, 21-12-2000) 163
- Recruitments in Indian Missions**
(XI, 22-11-2000) 268-269
- Rehabilitation Centres**
(XI, 29-11-2000) 161—163
- Review of IT Sector**
(XI, 29-11-2000) 338—344
- Review of Welfare Schemes**
(XII, 11-12-2000) 243—246
- Revival of Textile Mills and Powerlooms with Foreign Assistance**
(XI, 23-11-2000) 277—279
- Safety Measures for Nuclear Reactors**
(XIII, 20-12-2000) 157-158
- Smuggling of Indian Cultural Equipments**
(XI, 23-11-2000) 374-375
- Software parks**
(XI, 29-11-2000) 146-147
- Software/Hardware**
(XI, 22-11-2000) 125-126
- Study of Chemical Industries**
(XII, 5-12-2000) 87-88
- Sugarcane Development Scheme**
(XI, 20-11-2000) 97—100
- Survey on Mineral Reserves**
(XIII, 18-12-2000) 50—53
- Upgradation of government hospitals**
(XI, 29-11-2000) 184—196
- Farook, Shri M.O.H.**
- Eleventh Report of the Committee on Private Members Bills and Resolutions**
(XII, 15-12-2000) 333
- Medical and Dental College (Ghaziabad)**
(XIII, 20-12-2000) 284-285
- Recognition of MBBS Degree**
(XIII, 20-12-2000) 349-350
- Fernandes, Shri George**
- Annual Report, Audited Accounts and Review of the working of the Mazagon Dock Limited, Mumbai, for the year 1999-2000**
(XII, 14-12-2000) 259
- Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case (MUR 184)**
(XII, 13-12-2000) 812—829
- Gadde, Shri Ram Mohan**
- Aid by Foreign financial Institutions**
(XI, 24-11-2000) 249-250
- Allocation of Funds for Civic Amenities**
(XI, 21-11-2000) 80
- Anti-National Activities**
(XII, 5-12-2000) 83
- Arun Singh Committee on Defence Management**
(XIII, 21-12-2000) 10-11

- Ban on Smoking**
(XIII, 20-12-2000) 277
- CBI Officers**
(XI, 29-11-2000) 245-246
- CBI Raids on Premises of DD Officials**
(XII, 11-12-2000) 949—952
- Charging High Prices of Drugs**
(XI, 21-11-2000) 275
- Chinese Goods in India**
(XII, 11-12-2000) 791-792
- Chinese Intrusion in Arunachal Pradesh**
(XI, 23-11-2000) 287—289
- Civic Amenities in Secunderabad Cantonment**
(XIII, 21-12-2000) 69
- Collapse of Loco Shed at Tundla**
(XI, 23-11-2000) 275-276
- Commission to Review Expenditure of Government**
(XI, 24-11-2000) 307—309
- Completion of Railway Projects**
(XII, 14-12-2000) 213
- Conference of FICCI on Anti-Dumping**
(XIII, 22-12-2000) 180-181
- Conference on Land Resource Management**
(XIII, 19-12-2000) 99
- Conversion of HUDCO loan into interest free loan**
(XI, 21-11-2000) 184
- Corruption by DDA Employees/Officials.**
(XI, 28-11-2000) 207-208
- Cost of Sugar Production**
(XII, 15-12-2000) 269—271
- Creation of Private Fund by Defence**
(XII, 11-12-2000) 603-604
- Credit to Agriculture Sector in Andhra Pradesh**
(XI, 1-12-2000) 189-190
- Damage Caused by Flood**
(XII, 11-12-2000) 1183—1188
- Demand of Diesel in the First half of the Year**
(XI, 30-11-2000) 159-60
- Derailment of Goods Train**
(XIII, 21-12-2000) 178-179
- Development of Forest in A.P.**
(XI, 20-11-2000) 221-222
- Development of Inland Water Transport System**
(XI, 30-11-2000) 56-57
- Development of New Samadhis**
(XI, 28-11-2000) 290-291
- Disinvestment in Maruti Udyog Limited**
(XI, 1-12-2000) 1—12
- Doubling of Mumbai-Chennai Rail Line**
(XI, 30-11-2000) 243-44
- Duty Structure on Textiles Export to USA**
(XI, 24-11-2000) 177
- Education Programme for Disabled**
(XI, 28-11-2000) 283
- Electricity from Urban Waste**
(XII, 15-12-2000) 217-218
- ESIC Dues**
(XIII, 20-12-2000) 143-144
- Family Pension Fund**
(XI, 29-11-2000) 353-354
- Findings of Enquiry Committee**
(XII, 14-12-2000) 248-249
- Fiscal Deficits**
(XI, 24-11-2000) 19—22
- Functioning of CHCs/Referral Hospitals**
(XI, 22-11-2000) 304-305
- Funds from capital market-CMC Limited**
(XI, 29-11-2000) 264
- GDP Growth**
(XIII, 22-12-2000) 79
- Income Tax Investigations against Cricketers**
(XI, 1-12-2000) 184-185

- Indian Viagra**
(XII, 11-12-2000) 10
- Indo-French meet on Water Management**
(XII, 13-12-2000) 11—15
- Information Technology and Computer Science Teachers**
(XI, 28-11-2000) 1—8
- Inland Waterways**
(XII, 14-12-2000) 77-78
- Inquiry Against Cricketers**
(XII, 11-12-2000) 834
- Introduction of Train**
(XI, 23-11-2000) 298—304
- Irregular Payments by DDA**
(XIII, 19-12-2000) 241
- Irregularities at Santushti Complex**
(XII, 11-12-2000) 603
- Irregularities in Secunderabad Cantonment**
(XIII, 21-12-2000) 129-130
- Kumaramangalam Birla Committee Report**
(XI, 30-11-2000) 174-75
- Liberalisation of Visa Conditions by Switzerland**
(XIII, 20-12-2000) 239-240
- Medical Treatment to Late Shri P.R. Kumaramanglam**
(XI, 22-11-2000) 46—48
- Meeting of State Law and Home Secretaries**
(XII, 14-12-2000) 211-212
- Mid-Term Appraisal of Ninth Five Year Plan**
(XI, 22-11-2000) 235—237
- Misappropriation of Funds under NFBS**
(XIII, 19-12-2000) 230-231
- MoU with World Bank**
(XII, 11-12-2000) 275—277
- MPLADS**
(XII, 13-12-2000) 576-577
- National Agricultural Insurance Scheme**
(XII, 4-12-2000) 191-192
- Need for early completion of construction work of runway at Vijayawada Airport, Andhra Pradesh (MUR 377)**
(XI, 27-11-2000) 372-373
- Negotiations for Eliminating Trade Barriers**
(XII, 15-12-2000) 238-39
- Noise and Air Pollution**
(XI, 27-11-2000) 287
- Oil Exploration Activities in Nagaland**
(XII, 11-12-2000) 597
- Ornamental Fish Training Programme in A.P.**
(XI, 27-11-2000) 297-98
- Outstandings to Public Sector Oil Companies**
(XII, 14-12-2000) 166-67
- Paragodu Irrigation Project**
(XIII, 20-12-2000) 203
- Patrolling by Delhi Police**
(XI, 28-11-2000) 260
- Per Capita Telephone Facility**
(XIII, 18-12-2000) 144-45
- Plan to Keep Drugs out of WTO**
(XII, 11-12-2000) 445-46
- Policy to regulate private hospitals, nursing homes and non-governmental institutions**
(XI, 29-11-2000) 326-27
- Preparation of Vision Documents**
(XII, 11-12-2000) 382—84
- Production of Cashewnut**
(XI, 27-11-2000) 111-12
- Promotion Policy of UGC**
(XII, 05-12-2000) 44-45
- Property Tax Dues from Begumpet Airport**
(XII, 11-12-2000) 655

- Report of the Investigation on Hijack of Aircraft to Kandhar
(XI, 30-11-2000) 209-10
- Restructuring of Cattle Breeding Programme
(XII, 11-12-2000) 1233
- Result of Hybrid Basmati Rice Varieties
(XII, 11-12-2000) 113-14
- Review of Fertilizer Pricing Policy
(XI, 21-11-2000) 241
- Review of the Functioning of AAI, IA and AI
(XII, 11-12-2000) 36—38
- Rice for Welfare Programmes in A.P.
(XII, 15-12-2000) 176-77
- Safeguarding the interest of Indian Farmers
(XI, 20-11-2000) 48-49
- Schemes of Apeda
(XI, 1-12-2000) 112
- Shortfall in Agricultural Crops
(XIII, 18-12-2000) 251—53
- Soil and Water Pollution by Alcohol Manufacturing companies
(XII, 4-12-2000) 88
- Suggestions made by Foreign Companies on DTH
(XIII, 22-12-2000) 141
- Survey Conducted by IIPS
(XII, 13-12-2000) 491
- Technology Park
(XII, 11-12-2000) 225—28
- Theft of Foodgrains
(XIII, 22-12-2000) 158-59
- Transfer of Ownership Rights
(XI, 21-11-2000) 260-61
- Unirrigated Agricultural Land
(XII, 04-12-2000) 232—34
- Use of Cement
(XII, 15-12-2000) 39
- Vacancies in postal department
(XII, 4-12-2000) 100-01
- Violation of Income Tax Act, 1962 by AFWWA
(XI, 1-12-2000) 244-45
- World Development Report 2000-2001
(XI, 29-11-2000) 68—70
- Gadhavi, Shri P.S.**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 504-05
- Cases of Misappropriation in MMTC
(XI, 24-11-2000) 95-96
- Claims/Debts Cases in MMTC
(XI, 24-11-2000) 267-68
- Code on National Flag
(XI, 28-11-2000) 52—54
- Construction of Yatri Niwas
(XI, 30-11-2000) 105-06
- Desert Triangle Scheme
(XI, 1-12-2000) 230
- Development of Construction Work at Ahmedabad Airport
(XI, 23-11-2000) 276
- Direct Flight from Delhi to Bhuj
(XIII, 21-12-2000) 138
- Extension of Railway Line upto Khavda
(XII, 11-12-2000) 622
- Housing Facility to Labourers
(XI, 22-11-2000) 159
- Inclusion of Places of Mythological Significance with UNESCO
(XI, 30-11-2000) 175-76
- INSAT-28
(XI, 29-11-2000) 168
- Installation of Collision Warning System in Aircrafts
(XII, 14-12-2000) 36

- Lok Pal Bill
(XI, 22-11-2000) 274
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)
(XI, 30-11-2000) 384-85
- Maintenance of Dwarkaji Temple in Gujarat
(XII, 14-12-2000) 190
- Mini tractor Manufacturing Units
(XII, 4-12-2000) 189-90
- Misuse of Railway Saloons
(XIII, 21-12-2000) 90
- Need to exempt River Bed Power House of Sardar Sarovar Project from Import Duty (MUR 377)
(XII, 14-12-2000) 283
- New National Sports Policy
(XI, 27-11-2000) 75
- Non-Official and Nominee Directors of Banks
(XIII, 22-12-2000) 85-86
- Performance of EPZs
(XI, 1-12-2000) 84—86
- Potable water from sea
(XI, 29-11-2000) 270
- Projects undertaken by CAPART in Gujarat
(XI, 28-11-2000) 99—128
- Salt Works
(XII, 11-12-2000) 186,491,894—96
- Sardar Sarover Dam
(XI, 29-11-2000) 75—77*
- Setting up of Sports Schools
(XI, 27-11-2000) 256-257
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill — Consid. and Passed
(XI, 1-12-2000) 368-69
- Task Force to Review Cases of Defaults in gold and Diamond Deals
(XI, 24-11-2000) 199—201
- Theft of Antiques
(XI, 23-11-2000) 92-93
- Trade Through Kandla Port and Ahmedabad Airport
(XII, 11-12-2000) 805-06
- Violation of FERA by Foreign Companies
(XI, 1-12-2000) 24
- Visit of Foreign Tourists
(XII, 11-12-2000) 543-44
- Visit of Russian President
(XI, 29-11-2000) 332—34
- Gamang, Shrimati Hema**
- Closure of Public Sector Fertilizer Plants
(XI, 21-11-2000) 185-86
- Darjang Irrigation Project
(XI, 22-11-2000) 298-99
- Development around Coal Mines
(XI, 21-11-2000) 81
- Employment to Displaced Persons
(XI, 23-11-2000) 378-79
- Export of Hardware Products
(XI, 29-11-2000) 228—30
- Groundnut Cultivation
(XI, 20-11-2000) 224-225
- IAS Officers in Private Sector
(XI, 29-11-2000) 320-21
- IDA Aided Programme for Eradication of Polio
(XI, 22-11-2000) 43-44
- Integrated Child Development Programme
(XI, 21-11-2000) 241-42
- Need to declare Jeypore-Mottu road in Orissa as a national highway (MUR 377)
(XIII, 21-12-2000) 214

- Need to sanction special package for the State of Orissa for providing relief to the people affected by drought particularly in ST dominated areas (MUR 377)**
(XII, 14-12-2000) 285-286
- Production of Coal in MCL**
(XI, 21-11-2000) 261-262
- Railway Projects in Orissa**
(XII, 11-12-2000) 623—632
- Rengali Irrigation Project**
(XI, 22-11-2000) 234
- Reservation of SCs/STs**
(XII, 14-12-2000) 125-126
- Retail Outlets and LPG Distributorship to SCs/STs**
(XIII, 21-12-2000) 137-138
- Sale of Fake Railway Tickets**
(XIII, 21-12-2000) 89
- Vacancy Based Rosters**
(XII, 13-12-2000) 127-128
- Gandhi, Shri Dilipkumar Mansukhlal Accreditation Advertising Agencies**
(XII, 15-12-2000) 65-66
- Amount Spent on Panna Mukta Project**
(XII, 11-12-2000) 591—593
- Committee to International Passenger Terminals**
(XII, 11-12-2000) 512
- Conversion of Sea Water into Potable Water**
(XI, 28-11-2000) 300
- Diesel Scam**
(XI, 23-11-2000) 335-336
- Dilapidated Coaches**
(XII, 11-12-2000) 674-675
- Electrification of Rail Routes**
(XII, 14-12-2000) 126-127
- Expansion of Oil Refineries**
(XIII, 21-12-2000) 136
- Export of Spices**
(XII, 15-12-2000) 192—194
- Fall in prices of Onion**
(XII, 4-12-2000) 220-221
- Fertilizer Units**
(XIII, 19-12-2000) 185-186
- HIV/AIDS**
(XIII, 20-12-2000) 229—232
- Illegal Activities in Vacant Quarters**
(XII, 11-12-2000) 651
- Implementation of Acts**
(XI, 30-11-2000) 153-54
- Import of Bofors Shells**
(XII, 11-12-2000) 686-687
- Infrastructural facilities for Anganwadi Centres**
(XI, 28-11-2000) 290
- Insurance Cover to Defence Personnel**
(XII, 14-12-2000) 201-202
- Irregularities under IAY**
(XII, 05-12-2000) 48-49
- ISI Mark on Mineral Water**
(XI, 22-11-2000) 189-190
- Juvenile Justice Act**
(XII, 11-12-2000) 237-238
- Kudremukh Iron Ore Company Limited**
(XIII, 19-12-2000) 232
- Land to Landless**
(XI, 29-11-2000) 347-348
- Monopolisation by Big Companies**
(XII, 11-12-2000) 977-979
- Mortgage of Children**
(XII, 13-12-2000) 376
- MPLADS**
(XIII, 20-12-2000) 285-286
- MPLADS**
(XI, 22-11-2000) 286-287
- MPs as President of DRDA**
(XI, 28-11-2000) 278-279

- Multipurpose Dams**
(XI, 29-11-2000) 301—305
- National Statistics Commission**
(XII, 13-12-2000) 528-529
- Need to allot 10,000 houses per year to the people living below poverty line in Ahmednagar in Gujarat under Indira Awas Yojana (MUR 377)**
(XIII, 20-12-2000) 399
- NGOs under CAPART**
(XI, 28-11-2000) 233-234
- Number of Educated Unemployed Youth**
(XII, 11-12-2000) 491—493
- Opening of Cotton Procurement Centres**
(XI, 23-11-2000) 218
- Opening of Duty Free Shops**
(XII, 14-12-2000) 150-151
- Overseas Tours**
(XI, 29-11-2000) 143-144
- Powers to Local Bodies**
(XII, 13-12-2000) 59—61
- Prevention of Monuments/Museums in Maharashtra**
(XI, 30-11-2000) 182—88
- Privatisation of Health Services**
(XIII, 20-12-2000) 95
- Projects based on NCES in Maharashtra**
(XIII, 18-12-2000) 159-60
- Promotion of Tourism**
(XI, 24-11-2000) 159-160
- Re-Modelling Retail Outlets in Maharashtra**
(XIII, 21-12-2000) 88
- Reconstitution of KVIC**
(XI, 29-11-2000) 212-213
- Rural Electrification**
(XII, 4-12-2000) 82—84
- Setting up of Offshore Wind Farms**
(XII, 11-12-2000) 1055
- Setting up of Railway Telecommunication Corporation**
(XIII, 21-12-2000) 177-178
- Setting up of Wind Power Project by N.T.P.C.**
(XII, 11-12-2000) 1228 ✓
- State Security Commission**
(XI, 28-11-2000) 173-174
- Target for Utilisation of Non-Conventional Energy Source**
(XI, 27-11-2000) 181—184
- Trade Agreement with Korea**
(XII, 11-12-2000) 767-768
- Trade Agreement with U.S.A.**
(XII, 11-12-2000) 933-934
- Vigilance and Monitoring Committees**
(XII, 05-12-2000) 160—162
- Visit of Tourists in Maharashtra**
(XI, 30-11-2000) 97-98
- WHO Assistance for implementation of Rabies Control Programme**
(XIII, 20-12-2000) 182—186
- Gandhi, Shrimati Maneka**
- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000) 385
- Juvenile Justice (Care and Protection of Children) Bill - Consid.**
(XII, 15-12-2000) 328—333
- Juvenile Justice (Care and Protection of Children) Bill — Int.**
(XI, 22-11-2000) 335-336
- Resolution Re: Reservation for Socially and Educationally Backward Classes — withdrawn (Res.)**
(XI, 1-12-2000) 398—401
- Gandhi, Shrimati Sonia**
- Sad demise of Mrs. Sirimavo Bandaranike— Former Prime Minister of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha,**
(XI, 20-11-2000) 6-7

Severe crisis faced by the Farming Community (XI, 22-11-2000) 355-380,461-462	Navodaya Vidyalayas (XII, 13-12-2000) 263-264
Gangwar, Shri Santosh Kumar	Petrochemical Industry in Maharashtra (XI, 28-11-2000) 192-193
Business Advisory Committee Seventh Report—Presented (XII, 15-12-2000) 376	Plants Making Solvents (XIII, 21-12-2000) 179
Gavit, Shri Manikrao Hodlya	Price of Naphtha (XII, 11-12-2000) 534
Approval of Recommendations contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.) (XIII, 20-12-2000) 512-513	Profit earned/loss suffered by Railways (XII, 14-12-2000) 208—210
Agro and Rural Industries Development Scheme (XII, 13-12-2000) 470-471	Pulse producing States (XI, 27-11-2000) 350-351
Allotment of Petrol Outlets and LPG Dealerships to SC/ST (XI, 30-11-2000) 65-66	Report on Railway Reforms (XI, 30-11-2000) 26
Atomic Power Generation (XII, 11-12-2000) 186-187	Telecast of Serials (XII, 11-12-2000) 830
Backward Areas Development Board Bill, 2000—(B) Consid. and Withdrawn (XI, 24-11-2000) 399—401	Train Accident (XIII, 21-12-2000) 131
Cellular Telephone Services of MTNL (XIII, 18-12-2000) 116	Tyre Manufacturing Companies (XII, 11-12-2000) 918-919
Criminal Cases against Women (XIII, 21-12-2000) 51-52	Gawali, Kumari Bhavana Pundlikrao
Cultivation of Paddy varieties (XI, 27-11-2000) 219	Agreement for Open Cast Mining (XI, 21-11-2000) 38
Drug manufacturing Companies (XI, 21-11-2000) 159	Alzheimer disease (XI, 29-11-2000) 311-312
Export of Rice and Tea (XI, 1-12-2000) 134-135	Amendments in Labour Laws (XII, 11-12-2000) 260-261
Import of Edible Oil (XII, 11-12-2000) 961-962	Anganwadi Centres (XII, 13-12-2000) 95-96
Integrated Infrastructure (XII, 13-12-2000) 615-616	Artificial Limbs (XII, 13-12-2000) 330—334
MTNL Cellular Telephone Service (XIII, 18-12-2000) 227	Assistance for Hospital Projects (XI, 29-11-2000) 227-228
	Assistance to States by BCCI (XII, 11-12-2000) 1188—1192
	Assistance to States for Rural Electrification (XI, 27-11-2000) 275-276
	Ban on Export of Cotton (XI, 30-11-2000) 139-140

- Broadcast of Punjabi Programmes**
(XI, 24-11-2000) 302
- Budget Allocation for Tea Boards**
(XII, 11-12-2000) 999
- Capital Market**
(XI, 1-12-2000) 53
- CBI Enquiry in JVG Company**
(XII, 11-12-2000) 709-710
- CBSE Courses on Internet**
(XII, 13-12-2000) 211
- Central Disinvestment Commission**
(XI, 1-12-2000) 291-292
- Closure of Haldia Unit**
(XI, 28-11-2000) 179
- Complaints regarding Quality of Goods Exported**
(XII, 11-12-2000) 964—66
- Concession in Fee for SC/ST Students**
(XII, 13-12-2000) 277-278
- Construction of Telephone Exchange Building**
(XI, 27-11-2000) 89-90
- Credit Deposit Ratio of Banks in Bihar**
(XI, 24-11-2000) 168-169
- Damage Caused by Flood**
(XII, 11-12-2000) 1183—1188
- Delay in Justice**
(XI, 30-11-2000) 230-31
- Development of Hilly Regions of Assam**
(XII, 11-12-2000) 386-387
- Drip Irrigation Scheme**
(XI, 20-11-2000) 331-332
- Effect of centrally sponsored projects on flood affected areas**
(XII, 4-12-2000) 92-93
- Establishment of Petrochemical Complexes**
(XI, 21-11-2000) 247
- Fertilizer Industries**
(XI, 21-11-2000) 264-265
- Filling Plants of LPG**
(XI, 23-11-2000) 71—74
- Foreign Nationals Residing in Delhi**
(XIII, 19-12-2000) 195
- Funding of Defence Projects by France**
(XIII, 21-12-2000) 28
- Funds for the Development of N.C.E.S.**
(XII, 11-12-2000) 1119—1136
- Grants to PSUs from NRF**
(XI, 1-12-2000) 161—163
- High Powered Delegation to Singapore**
(XII, 13-12-2000) 587—589
- Import /Export of Coal by CIL and its subsidiaries**
(XI, 28-11-2000) 243-244
- Import of Coconut/Coconut Oil**
(XI, 24-11-2000) 303-304
- Improvement of PDS**
(XI, 24-11-2000) 247-248
- Incentives to Hydro Power Projects**
(XI, 20-11-2000) 199
- Increase in Administrative Cost**
(XI, 29-11-2000) 349-350
- India's Candidature for Security Council**
(XI, 22-11-2000) 39
- India-Estonia Collaboration on Science and Technology**
(XII, 05-12-2000) 199-200
- Insurance Schemes for Handloom Weavers**
(XIII, 21-12-2000) 102-103
- Interest on Loans to SCs/STs**
(XII, 13-12-2000) 517-518
- Interim Relief to Employees of PSUs**
(XI, 24-11-2000) 65
- Light Water Reactors**
(XII, 11-12-2000) 152
- Maintenance of National Park in Bihar**
(XII, 04-12-2000) 252

- MPLADS**
(XI, 22-11-2000) 212—216,290-291
- Need to provide financial assistance to Government of Maharashtra for providing relief to the people affected by drought in Washim District (MUR 377)**
(XIII, 21-12-2000) 215-216
- New Exim Policy**
(XII, 11-12-2000) 955-956
- Nomination Facilities in Corporations**
(XI, 1-12-2000) 240-241
- Non-payment of Salary**
(XI, 30-11-2000) 46—48
- Ocean Archaeological Activities**
(XII, 13-12-2000) 307-308
- Operation of Foreign Airlines**
(XI, 23-11-2000) 50—53
- Performance of Growth Centres**
(XII, 11-12-2000) 900-901
- Policy regarding Supply of LNG**
(XII, 11-12-2000) 612
- Prices of Onions**
(XII, 11-12-2000) 1014-1015
- Procurement Price of Cotton**
(XI, 23-11-2000) 349—351
- Production of prawn**
(XI, 27-11-2000) 239-240
- Productivity Awards**
(XIII, 18-12-2000) 139-40
- Promotion of Agro Based Forestry and Horticulture**
(XIII, 20-12-2000) 96
- Racket involved in Sending Persons abroad on Fake Documents**
(XII, 13-12-2000) 298—300
- Rashtriya Sanskrit Vidyapeeths**
(XIII, 19-12-2000) 47-48
- Re-instatement of Super-301**
(XII, 15-12-2000) 267-268
- Recruitment in Armed Forces**
(XI, 23-11-2000) 246—250
- Reduction in Strength of Employees in Air India**
(XII, 11-12-2000) 529-530
- Replacement of Aircraft**
(XII, 11-12-2000) 43—45
- Restructuring of Central Cottage Industries Corporation of India**
(XII, 14-12-2000) 202
- Revised Pension to Widows of Ex-servicemen**
(XII, 11-12-2000) 680—682
- Revival of Woollen Mills**
(XII, 14-12-2000) 42
- Royalty on Minerals**
(XII, 4-12-2000) 128-129
- Sarkaria Commission**
(XII, 05-12-2000) 129
- Separate Ancillary Companies under Sail**
(XI, 21-11-2000) 211
- Short-term Loans to Cotton Mills**
(XII, 15-12-2000) 49-50
- Shortage of Tourist Accommodation**
(XII, 14-12-2000) 221-222
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79
- Software Parks**
(XI, 29-11-2000) 146-147
- Tobacco Growers Registered with Tobacco Board**
(XIII, 22-12-2000) 72-73
- Touch Screen Info Kiosk**
(XII, 11-12-2000) 655-656
- Trawlers to Fishermen**
(XII, 11-12-2000) 1233-1234
- ULFA Activities**
(XI, 21-11-2000) 277-278
- Vacant Posts in Kendriya Vidyalayas**
(XII, 05-12-2000) 218-219

- Visit of PM to USA
 (XI, 29-11-2000) 256—259
- Workload of Indian Missions in Gulf Countries
 (XIII, 20-12-2000) 207
- Geete, Shri Anant Gangaram**
 Bharat Sanchar Nigam Limited
 (XI, 20-11-2000) 85-86
- Company Law Board
 (XI, 23-11-2000) 41-42
- Constitution (Amendment) Bill, 2000,
 (Insertion of New Article 75A etc.)-(A)
 Int.
 (XI, 24-11-2000) 419-420
- Decline in Profit
 (XI, 27-11-2000) 161-162
- DTH Telecast
 (XI, 1-12-2000) 172—175
- Knowledge of Local Language for Group
 C&D Posts
 (XII, 11-12-2000) 299-300
- Motion Under Rule 184 Calling upon the
 Prime Minister to Drop Three Cabinet
 Ministers on the Babri Masjid
 Demolition Case
 (XII, 13-12-2000) 796—803
- MTNL Scam Case
 (XI, 20-11-2000) 105-106
- National Register for Citizens
 (XI, 28-11-2000) 248
- National Slum Policy
 (XI, 21-11-2000) 108-109
- Observations and Objections by Small
 Industries Association
 (XI, 22-11-2000) 80-81
- Pension of SC/ST List
 (XI, 29-11-2000) 180—182
- Retirement age
 (XI, 29-11-2000) 254—256
- Right to Corruption Free Service
 (XII, 13-12-2000) 421-422
- Severe crisis faced by the Farming
 Community
 (XI, 22-11-2000) 379-380
- Special Treatment to AIDS and Hepatitis
 'B'
 (XII, 11-12-2000) 5-6
- Standing Committee on Urban and Rural
 Development - Fifteenth Report—Laid
 (XIII, 21-12-2000) 207
- Starting of Cellular Services by MTNL in
 Mumbai
 (XI, 27-11-2000) 304-306
- Unpaid/Unclaimed Dividends
 (XI, 23-11-2000) 272-273
- VRS for Employees of Kolar Gold Mines
 (XII, 11-12-2000) 1111-1112
- Gehlot, Shri Thawar Chand**
 Amendments in Labour Laws
 (XIII, 20-12-2000) 192-193
- Approval of Recommendations Contained
 in The First Report of Railway
 Convention Committee and Demands
 For Supplementary Grants—Railways
 (Res.)
 (XIII, 20-12-2000) 470—475
- Closed Industrial Units
 (XII, 13-12-2000) 600—602
- Construction of National Highways
 (XI, 20-11-2000) 231—253
- Crime against Women
 (XI, 21-11-2000) 68-69
- Crops Damaged in Drought Hit States
 (XI, 20-11-2000) 13—16
- CWC Report on water management
 (XI, 29-11-2000) 264—266
- Development of multipurpose technology
 (XIII, 18-12-2000) 138-39
- Disinvestment of IBP
 (XIII, 21-12-2000) 120-121

- DTH Telecast**
(XI, 1-12-2000) 172—175
- Eradication of Hepatitis-B AIDs and TB**
(XI, 29-11-2000) 35—50
- Establishment of Cotton Technology Mission**
(XII, 11-12-2000) 1244-1245
- Excise Exemption Limit to Small Scale Industries**
(XII, 11-12-2000) 996-997
- Exploitation of Labour**
(XI, 29-11-2000) 336
- FDI without FIPB Permission**
(XII, 15-12-2000) 42-43
- Foreign Aided Atomic Power Plants**
(XIII, 20-12-2000) 233-234
- IDBI Bonds**
(XII, 15-12-2000) 178-179
- Indo-Russia Joint Council**
(XIII, 19-12-2000) 175-176
- Investment in Agriculture Sector**
(XI, 27-11-2000) 50-51
- Joint Venture with State Governments**
(XI, 30-11-2000) 103—105
- Kisan Credit Card**
(XII, 11-12-2000) 946-947
- Missile Programme**
(XI, 23-11-2000) 137—140
- MRPC Seal on Mustard Oil Packs**
(XIII, 22-12-2000) 134—136
- Need for early laying of railway line between Ujjain and Ramagajmandi via Ghatia-Jhalwar (MUR 377)**
(XI, 27-11-2000) 370
- Need to allocate adequate funds for early start of work on Indore-Dahod-Godhara Railway line of Western Railways (MUR 377)**
(XIII, 20-12-2000) 401
- Need to declare Indore-Ujjain-Kota road a National Highway (MUR 377)**
(XII, 13-12-2000) 686
- Per Capita Income**
(XII, 11-12-2000) 153-154
- Privatisation of Airports**
(XII, 11-12-2000) 536-537
- Procurement of Agricultural Produce at Support Prices**
(XII, 11-12-2000) 1087-1088
- Scheme by UNDP and India for Sanitation and Drinking Water**
(XIII, 20-12-2000) 83-84
- Setting up of Cyber Crime Research and Development Units**
(XI, 28-11-2000) 69
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 386—389
- Software System in Post Offices**
(XIII, 18-12-2000) 244
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252—254
- Telemedicine**
(XII, 11-12-2000) 213-214
- Vacant Posts of Judges in High Courts**
(XI, 23-11-2000) 308-309
- Water Supply Schemes**
(XII, 13-12-2000) 155—170
- Wheat at Reduced Rates**
(XI, 24-11-2000) 153-154
- George, Shri K. Francis**
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill—Int.**
(XII, 13-12-2000) 661
- Coconut Development Board**
(XI, 27-11-2000) 213-214
- Computerisation of Public Sector Banks**
(XI, 1-12-2000) 19
- Export of Rubber**
(XI, 24-11-2000) 73

Ghatowar, Shri Paban Singh

Exploration Work on Brahmaputra
(XIII, 21-12-2000) 43

Export Development Fund for N.E. and
Sikkim
(XII, 15-12-2000) 8-9

Insurgency and violence in North Eastern
States
(XIII, 18-12-2000) 335—338

Goel, Shri Vijay

Advertisements on TV Channels
(XI, 1-12-2000) 63-64

Closing down of various small and cottage
Industries due to non-revision of the
Master plan of Delhi (C.A.)
(XI, 24-11-2000) 353

Corruption in MCD
(XI, 28-11-2000) 8—16

Cutting of Trees
(XII, 11-12-2000) 1090-1091

Demand for I.T. Professionals
(XI, 22-11-2000) 207—209

Disinvestment of PSUs
(XI, 24-11-2000) 276—284

Expansion of Old Delhi Railway Station
(XI, 30-11-2000) 82

Improvement in Hockey Game
(XI, 27-11-2000) 128

Indo-Pak War, 1965
(XIII, 21-12-2000) 182-183

Investment by NRI
(XI, 1-12-2000) 207-208

Jhuggi Clusters on Railway Platforms in
Delhi
(XII, 14-12-2000) 132

Losses in DVB
(XII, 4-12-2000) 140

Nuclear Doctrine
(XII, 13-12-2000) 403

Public Grievances
(XI, 29-11-2000) 331-332

Re: Shifting of Industrial Units in Delhi
(XI, 22-11-2000) 351

Vacant Posts of Managing Directors
(XIII, 21-12-2000) 91

Veerappan Gang
(XIII, 19-12-2000) 33—35

Voluntary Disclosure Of Income Scheme
(XI, 24-11-2000) 114-115

Gogoi, Shri Tarun

Approval of Recommendations
Contained in The First Report of
Railway Convention Committee and
Demands For Supplementary Grants—
Railways (Res.)
(XIII, 20-12-2000) 490—493

Ban on Import of Carpet by Foreign
Countries
(XII, 11-12-2000) 709

Chinese Intrusion in Arunachal Pradesh
(XI, 23-11-2000) 287—289

Pollution due to Petro Vehicles
(XII, 4-12-2000) 90-91

Prisoners of War
(XI, 22-11-2000) 94

Reduction in Strength of Employees in Air
India
(XII, 11-12-2000) 529-530

Spy Satellites
(XI, 22-11-2000) 253

Strike by Telecom Employees
(XI, 27-11-2000) 343

Visit of PM to USA
(XI, 29-11-2000) 256—259

Visit of Russian President
(XI, 29-11-2000) 332—334

Gohain, Shri Rajen

Construction of By-passes in Assam
(XII, 4-12-2000) 78

Monitory system of NABARD and World Bank (XII, 4-12-2000) 215	Development of Navigation Canal from Mahe to Valapatanam River (XII, 14-12-2000) 38
Old Age Pension Scheme (XII, 13-12-2000) 96	Difficulties faced by Coconut Cultivators (XI, 20-11-2000) 29
Pagladia Dam (XII, 11-12-2000) 162-163	Electronic Equipment from Keltron (XII, 14-12-2000) 202-203
Panchayat Elections in Assam (XII, 13-12-2000) 302-303	Entrance of SBI in Insurance Sector (XI, 24-11-2000) 285-286
Reported killing of People in Assam by the Militants (XI, 1-12-2000) 322	Expansion of MTNL Service (XII, 4-12-2000) 207-208
Restructuring of State Technical Consultancy Organisations (XIII, 22-12-2000) 41	Film Festivals (XI, 24-11-2000) 54—62
Setting up of Exclusive Corporation for STs (XII, 05-12-2000) 229	Financial Crisis in Power Projects (XIII, 18-12-2000) 259—61
Govindan, Shri T.	Funds for Primary Education by European Community (XII, 13-12-2000) 173
Appointment on Compassionate Ground in Para Military Forces (XI, 21-11-2000) 36	Handloom Monitoring Committee (XII, 11-12-2000) 614-615
Areca nut Growers (XI, 27-11-2000) 238-239	I.T. Courses in Engineering Colleges of Kerala (XII, 05-12-2000) 130-131
Asian Development Bank Loan to Kerala Projects (XI, 1-12-2000) 84	Improvement in Customer Services (XI, 20-11-2000) 329-330
Assistance for Education (XI, 21-11-2000) 224	In-Situ Promotions (XIII, 20-12-2000) 116
Assistance to Retired Sports Persons (XII, 11-12-2000) 1223-1224	Income from Advertisement (XII, 11-12-2000) 705-706
Availability of Milk and Butter (XI, 27-11-2000) 88-89	Income Tax Investigations against Cricketers (XI, 1-12-2000) 184-185
Buildings for Kendriya Vidyalayas (XII, 05-12-2000) 64—68	Increase Capacity in Kayamkulam Thermal Power Plant (XII, 11-12-2000) 1154-1155
Co-operative Banks in Kerala (XI, 1-12-2000) 236-237	Increase in rate of power by NTPC (XIII, 18-12-2000) 213—22
Computerised Reservation (XI, 23-11-2000) 231—234	India's Stand on Palestine Issue (XII, 13-12-2000) 476

- Industrial Development Package for Kerala**
(XI, 1-12-2000) 46-47
- Introduction of Train**
(XI, 23-11-2000) 298—304
- Inventory of Archeological Survey of India Monuments**
(XI, 30-11-2000) 11
- Loan for Development of Kerala Airport**
(XI, 30-11-2000) 156-57
- Loss to Passengers due to Cancellation of Flights**
(XIII, 21-12-2000) 15
- Medical colleges and Dental Colleges**
(XI, 29-11-2000) 267—270
- Medical Colleges in Kerala**
(XI, 22-11-2000) 291
- Merger of Departments in Prasar Bharati**
(XII, 11-12-2000) 840
- Misuse of National Parks**
(XII, 11-12-2000) 1020
- Nationalised Banks**
(XII, 15-12-2000) 246—254
- Need to declare Minimum Support Price to Agricultural produce in Kerala (MUR 377)**
(XIII, 18-12-2000) 353
- Need to extend more credit facilities to SC & ST people through Nationalised Banks (MUR 377)**
(XII, 14-12-2000) 286
- Need to take steps to safeguard interest of Coconut growers (MUR 377)**
(XI, 23-11-2000) 426
- Operation of Airbus 320 at Calicut Airport in Kerala**
(XII, 11-12-2000) 508-509
- Paternity Leave in Para-Military Forces**
(XIII, 19-12-2000) 296
- PMRY**
(XII, 13-12-2000) 333—337
- Power Generation**
(XI, 27-11-2000) 115—122
- Price rise of Onions**
(XI, 1-12-2000) 214
- Primary Health Centres**
(XI, 22-11-2000) 33-38, 311-312
- Promotion of Sea Beach Tourism**
(XII, 14-12-2000) 17
- Proposal for National Waterways in Kerala**
(XII, 14-12-2000) 152-53
- Proposal from Kerala Government for Setting up SSI**
(XII, 11-12-2000) 475-476
- Quality of Rice**
(XI, 24-11-2000) 245
- Reinstatement of Defence Employees**
(XII, 14-12-2000) 223
- Revival of Aroor Plant of Balmer Lawrie Ltd.**
(XIII, 21-12-2000) 98
- Rural Units**
(XII, 11-12-2000) 468
- Sabarimala Development Project**
(XI, 20-11-2000) 194
- Schemes for Development of Ocean**
(XIII, 19-12-2000) 66
- Setting up of Power Projects in Kerala**
(XI, 20-11-2000) 83-84
- Special Tourism Zone**
(XI, 30-11-2000) 45
- Status of Ezhimala Naval Academy**
(XI, 23-11-2000) 63-64
- Taking over of Kendriya Vidyalayas**
(XI, 28-11-2000) 90
- Unsatisfactory telephone services**
(XII, 4-12-2000) 63
- Upgradation of Post Offices**
(XIII, 18-12-2000) 72-75

- Visit of Foreign Dignitaries
 (XI, 29-11-2000) 102
- Visit of PM to USA
 (XI, 29-11-2000) 256—259
- Visit of Russian President
 (XI, 29-11-2000) 332—334
- VLPT/LPT, Kerala
 (XI, 24-11-2000) 167
- Water Sharing Agreements
 (XI, 22-11-2000) 218-219
- Gowda, Shri G. Putta Swamy**
- 3G Wireless Broad Band Project
 (XII, 13-12-2000) 544-545
- Acquisition of Defence Equipments from
 Russia
 (XI, 23-11-2000) 273-274
- Assistance for AIDS Awareness
 Programme
 (XII, 11-12-2000) 414-415
- Benefits of VRS to Bank Employees
 (XIII, 22-12-2000) 189-190
- Bilateral Aid
 (XI, 24-11-2000) 305
- BHS Dispensary
 (XII, 11-12-2000) 290
- Coal Linkage to SSIs
 (XII, 5-12-2000) 90-91
- Construction of dams
 (XI, 29-11-2000) 316—320
- Contracts for Handling of Foodgrains
 (XII, 11-12-2000) 957
- Criteria for Allocation of Funds
 (XIII, 20-12-2000) 93-94
- Development of IT
 (XI, 22-11-2000) 271
- Difference between Government Account
 Books and RBI Accounts
 (XIII, 22-12-2000) 163-164
- Doordarshan/AIR Stations
 (XIII, 22-12-2000) 97-98
- Emergency Landing due to Technical
 Snags
 (XI, 23-11-2000) 47-48
- Employees Stock Option Plan
 (XI, 24-11-2000) 243
- Enquiry Commission Appointed by
 Centre
 (XIII, 19-12-2000) 176-177
- Entrance Fee for Monuments
 (XI, 23-11-2000) 368-369
- Establishment of Counsel
 (XIII, 20-12-2000) 253-254
- Export of Maize
 (XII, 15-12-2000) 233
- Export of Potato
 (XI, 24-11-2000) 102-103
- Forcibly Landing of French Boeing 747
 at IGIA
 (XII, 14-12-2000) 189-190
- Free Telephone Facility
 (XIII, 18-12-2000) 97
- Funds for Family Welfare
 (XI, 22-11-2000) 299—303
- Funds for Fellowship Programme
 (XII, 13-12-2000) 264-265
- Global Change
 (XII, 04-12-2000) 266
- IFI and FIIs in Mutual Fund
 (XII, 15-12-2000) 49
- Import of Flowers
 (XII, 11-12-2000) 879—880
- Import of Fruits
 (XII, 11-12-2000) 798-800
- Import of Milk Products
 (XI, 1-12-2000) 201-202
- Indian Cardamom Research Institute
 (XI, 20-11-2000) 88
- Indo-Iran Gas Pipeline
 (XII, 11-12-2000) 25-26
- Indo-UK Agreement in I.T. Sector
 (XI, 22-11-2000) 150

- Indo-US agreement on Cyber Cafe
(XI, 29-11-2000) 231
- IT COM-2000
(XII, 13-12-2000) 379-380
- Jewellery Exhibitions
(XI, 1-12-2000) 237—240
- Joint Venture with Karnataka
(XI, 30-11-2000) 187—89
- Medical colleges and Dental Colleges
(XI, 29-11-2000) 267—270
- Medical Facilities to Passengers
(XIII, 21-12-2000) 139-140
- Misuse of Article 356
(XII, 13-12-2000) 34-35
- Mobile Soil Testing Laboratories
(XII, 11-12-2000) 1240-1241
- Movable Property of Indian Airlines and
Air India
(XII, 14-12-2000) 143
- Need for early completion of Upper
Kirshna Irrigation Project in Karnataka
(MUR 377).
(XI, 30-11-2000) 284
- Need to provide financial assistance to
State Government of Karnataka for
providing relief to the people affected
by Floods
(XII, 04-12-2000) 327
- Need to upgrade Indian Cardamom
Research Institute, Donigal, Karnataka
(MUR 377)
(XI, 23-11-2000) 425
- Padmini Polymers Referred to BIFR
(XIII, 22-12-2000) 228-229
- Panel of Readers
(XI, 28-11-2000) 151
- Permission to Crown Express to start
Airlines
(XIII, 21-12-2000) 65-66
- Prices of Potato
(XII, 11-12-2000) 1412-1413
- Production of Rice
(XI, 20-11-2000) 226
- Railway Projects in Karnataka
(XI, 30-11-2000) 235-36
- Reclaiming of Saline, Alkaline and Water
Logging
(XII, 11-12-2000) 123—126
- Rejuvenation of Culturally Significant
Towns and Cities
(XII, 13-12-2000) 308-309
- Rescue Facilities at Submarines
(XI, 30-11-2000) 172-73
- Resolution *Re:approval* of
Recommendations Contained in The
First Report of Railway Convention
Committee and Demands For
Supplementary Grants—Railways
(XIII, 20-12-2000) 547—549
- Resorts in Forest
(XI, 27-11-2000) 225
- Retirement Age of PSUs Employees
(XII, 15-12-2000) 125-126
- Second Instalment for Sanitation
Campaign
(XII, 05-12-2000) 158
- Setting up of Nutritional Gardens
(XIII, 18-12-2000) 242-43
- Sharing of Surplus Water of Krishna by
States
(XII, 13-12-2000) 494
- Status of LCA
(XI, 30-11-2000) 113-14
- Theft of Telephone Cables
(XII, 11-12-2000) 1386-1387
- Tool Rooms and Training Centres
(XII, 11-12-2000) 990—992
- Upgradation of ICRI, Donigal
(XI, 1-12-2000) 133-134
- Upper Krishna Irrigation Project
(XIII, 20-12-2000) 206-207

Vacancy of Posts of Prasar Bharati

(XI, 1-12-2000) 281

Visit of King Commission on Match Fixing

(XII, 4-12-2000) 93

Visit of Russian President

(XI, 29-11-2000) 332—334

Withholding of Shares

(XIII, 22-12-2000) 225-226

World Bank Loan

(XII, 11-12-2000) 863—870

Gudhe, Shri Anant**Assured Carrier Promotion Scheme**

(XI, 21-11-2000) 63-64

Expansion of Tiger Reserve in Maharashtra

(XIII, 18-12-2000) 235

Funds of development of telecommunication services in Maharashtra

(XII, 4-12-2000) 141—148

Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193).

(XI, 30-11-2000) 368—70

LPT/AIR Station for Amarayati

(XIII, 22-12-2000) 68

Non-Banking Financial Companies

(XIII, 22-12-2000) 142-143

Projects of Aviation in Maharashtra

(XIII, 21-12-2000) 92-93

Rules and Regulations on Medicines and Fixing Prices

(XII, 13-12-2000) 376-377

Shortage of Employees

(XII, 4-12-2000) 170-171

Telecommunication and Postal Facilities

(XIII, 18-12-2000) 127—31

Gupta, Prof. Chaman Lal**Aircraft (Amendment) Bill—Consid. & Passed**

(XI, 23-11-2000) 465,487—489

Aircraft (Exemption From Taxes and Duties On Fuel And Lubricants) Bill

(XIII, 19-12-2000) 364

Gupta, Shri Indrajit**Below Poverty Line**

(XI, 22-11-2000) 102

Delay in Payments

(XIII, 22-12-2000) 133-134

Disinvestment in Maruti Udyog Limited

(XI, 1-12-2000) 1—12

Disinvestment of Shares of VSNL and MTNL

(XII, 11-12-2000) 1159

DTH Telecast

(XI, 1-12-2000) 172—175

Entrance Fee for Monuments

(XI, 23-11-2000) 368-369

Food for Work

(XII, 11-12-2000) 1007—1009

INCAB Industries Ltd.

(XII, 11-12-2000) 799—801

National Calamity fund

(XI, 24-11-2000) 110-111

Sale of Indian Petrochemicals Corporation Limited

(XI, 24-11-2000) 80

Scheme of Autonomous Colleges

(XI, 21-11-2000) 33-34

Tender for WLL CDMA Terminals

(XI, 27-11-2000) 97-98

Visit of PM to USA

(XI, 29-11-2000) 256—259

Wage Ceiling

(XI, 29-11-2000) 74

Handique, Shri Bijoy**Buffer Food Stock**

(XI, 1-12-2000) 139-140

Closure of SSI units

(XI, 29-11-2000) 365-366

Conservation of Tigers

(XII, 4-12-2000) 162

Insurgency and violence in North Eastern States. (C.A.)

(XIII, 18-12-2000) 343-44

Need to make available cheap drugs for Treatment of AIDS (MUR 377)

(XII, 13-12-2000) 687

Need to take concrete steps for removal of regional imbalance in the country (MUR 377).

(XI, 28-11-2000) 332

World Bank Report on Pension

(XI, 1-12-2000) 226

Haokip, Shri Holkhomang**Allotment of One Type Higher Government Accommodation**

(XIII, 19-12-2000) 169-170

Allotment of Petrol Pumps and LPG Agencies in Manipur

(XIII, 21-12-2000) 90-91

Autonomous Districts

(XIII, 19-12-2000) 258-259

Cases of Atrocities on SC/STs

(XI, 21-11-2000) 110-132

CGHS Buildings

(XII, 13-12-2000) 414-415

Complicity of Police in Crimes in Delhi.

(XI, 21-11-2000) 174—178

Expansion and Development of ISM&H

(XII, 13-12-2000) 529-530

Expansion/Development of**Homoeopathic Pharmacy Council**

(XIII, 20-12-2000) 145-146

Export Targets of Minerals

(XII, 11-12-2000) 1175-176

Fund for Manipur

(XII, 11-12-2000) 326—342

HUDCO Loan to Manipur

(XII, 05-12-2000) 178-180

Identification of Ambedkar Villages

(XII, 13-12-2000) 129

Investment in Telecommunication Sector

(XI, 27-11-2000) 127-128

Land reserved for Post Offices in Delhi

(XII, 04-12-2000) 302-303

Model Villages under Rural Sanitation Programme

(XII, 13-12-2000) 316—320

National Highway in NER

(XI, 20-11-2000) 304-305

National Polio Eradication Programme

(XI, 29-11-2000) 219-220

National Scheme for Export of Steel

(XI, 28-11-2000) 232-233

Need for early implementation of legislation providing for Reservation to the SC/STs in matters of promotion in Government Services (MUR-377)

(XI, 27-11-2000) 374

Need to extend provisions of Sixth Schedule to the Constitution to the Hill areas of Manipur for giving District Councils to the Tribal Dominated hill District of Manipur (MUR 377)

(XIII, 21-12-2000) 217

New EXIM Policy

(XI, 24-11-2000) 184-185

New NABARD Scheme

(XI, 24-11-2000) 89-90

New Railway Projects

(XI, 23-11-2000) 185—190

On-going projects in NE Region

(XII, 4-12-2000) 164—166

- Power Plants in Manipur
(XIII, 18-12-2000) 131-32
- Production of Steel
(XI, 21-11-2000) 223-224
- Promotion of Trade
(XII, 11-12-2000) 848-849
- Railways Reservation Counter in Manipur
(XI, 30-11-2000) 116-17
- Restricted Area Permit
(XI, 28-11-2000) 282
- SC/ST Posts in Ministry
(XII, 05-12-2000) 107-108
- SC/ST Vacancies in Banks
(XI, 1-12-2000) 114
- Supply of Power to Farmers by SEBs
(XI, 20-11-2000) 167—170
- Unemployed person below poverty line
(XI, 29-11-2000) 399-400
- Unemployed Youth
(XI, 29-11-2000) 203-204
- Visit of Myanmar Leader
(XII, 11-12-2000) 233—236
- Welfare Schemes in Manipur
(XI, 22-11-2000) 107-109
- World Bank Aided Water Projects
(XI, 28-11-2000) 169—171
- Haque, Mohammad Anwarul**
- Audio-Visual Programmes for Rural
Development
(XI, 28-11-2000) 176—178
- Awards to games winners
(XII, 4-12-2000) 155
- Benches of Supreme Court
(XI, 23-11-2000) 167
- Brain Fever Deaths
(XI, 22-11-2000) 11-21
- Cellular Services
(XI, 20-11-2000) 104-105
- Connection of Patna Airport with
Kathmandu by Air
(XII, 14-12-2000) 150
- Declaration of Most Backward State
(XI, 22-11-2000) 106-107
- Evaluation of Teachers by Students
(XI, 21-11-2000) 172-173
- Excavation work by ASI
(XI, 23-11-2000) 88-90
- Ganga Action Plan
(XII, 11-12-2000) 1418-1419
- Health Melas
(XI, 22-11-2000) 242
- Hydro-electric Power Projects in Bihar
and UP
(XII, 4-12-2000) 156—159
- Import and Export of Sugar
(XI, 24-11-2000) 192—200
- Interest on Security Deposit
(XI, 27-11-2000) 131-132
- Mid Day Meal Scheme
(XI, 21-11-2000) 11-12
- Navigable Service by IWAI in Ganga
(XI, 30-11-2000) 145-46
- New Draft Policy for Renewable Sources
of Energy
(XII, 04-12-2000) 268-269
- Non-implementation of I.D. Act
(XIII, 20-12-2000) 276-277
- Popularisation of Ayurvedic System
(XI, 29-11-2000) 144-145
- Postponement of SAARC Summit
(XI, 22-11-2000) 307-308
- Problems faced by Farmers
(XI, 20-11-2000) 75-76
- Reduction in Local Calls Rate
(XI, 20-11-2000) 85
- Sale of Dollars
(XI, 1-12-2000) 87-88

- Special Category Status**
(XIII, 20-12-2000) 130
- Surcharge of Electricity Produced by NHPC**
(XII, 11-12-2000) 96-97
- Use of Non-English Languages in UPSC Exams**
(XII, 11-12-2000) 229-230
- Vocational Training Institute**
(XI, 22-11-2000) 257-258
- Hassan, Shri Moinul**
- Alloy Steel Melting Scrap**
(XI, 21-11-2000) 245-246
- Banking companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill-Int.**
(XII, 13-12-2000) 658-659
- Bharat Sanchar Nigam Limited**
(XI, 20-11-2000) 85-86
- Cargo and Passenger Services**
(XI, 23-11-2000) 87
- Development of Rural Infrastructure**
(XI, 21-11-2000) 215-216
- Disinvestment in Oil Companies**
(XI, 24-11-2000) 235-236
- Duty exemption for Import of materials used in Knee Surgery**
(XI, 1-12-2000) 67
- Indo-Saudi Arabia Ties**
(XI, 22-11-2000) 297-298
- Internet Telephony**
(XI, 20-11-2000) 223
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193).**
(XI, 30-11-2000) 352—56
- Netaji Subhash Chandra Bose Enquiry Commission**
(XI, 21-11-2000) 13-14
- Power Tariff of Andhra Pradesh**
(XI, 24-11-2000) 309
- Production of Chemicals**
(XI, 21-11-2000) 91-92
- Relief to Flood Victims**
(XI, 24-11-2000) 133
- Scientists of National Institutes of CSIR**
(XII, 13-12-2000) 117
- Software specifications**
(XIII, 19-12-2000) 83-84
- Statutory Resolution Re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance and National Bank for Agriculture and Rural Development (Amendment) Bill (Res)**
(XIII, 18-12-2000) 430-31
- Talcher Power Plant**
(XI, 27-11-2000) 224-225
- Hussain, Shri Syed Shahnawaz**
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184).**
(XII, 14-12-2000) 298—310
- Indora, Dr. Sushil Kumar**
- 'Saras' Telephone Fund**
(XII, 11-12-2000) 1153
- Amendment in Handlooms (Reservation of Articles for Production) Act, 1985**
(XII, 14-12-2000) 27
- Audit of CMC Limited**
(XI, 22-11-2000) 232-233
- Ban on Indian Cricket Team for Touring Pakistan**
(XIII, 18-12-2000) 18
- Bringing down the Poverty Line**
(XI, 22-11-2000) 40-41
- Closure of Kendriya Vidyalayas**
(XI, 21-11-2000) 282—286
- Competition due to DTH**
(XI, 1-12-2000) 64

- Completion of Railway Projects
(XI, 23-11-2000) 170—176
- Constitution of M.R. Rao Committee
(XI, 20-11-2000) 91-92
- Corporate Sector in Rural Development
(XII, 13-12-2000) 230-231
- Debt Recovery Tribunals
(XII, 15-12-2000) 162
- Demand of Petroleum Products
(XI, 23-11-2000) 289—92
- Diversion of Water of Minimum Rainfall
Regions
(XII, 11-12-2000) 22-23
- Foreign Direct Investment
(XII, 11-12-2000) 899-900
- Information Technology Education
(XII, 13-12-2000) 49—51
- Licence for Exploration of Crude Oil and
Gas
(XI, 30-11-2000) 32-33
- National Commission on Population
(XI, 29-11-2000) 361-362
- Need to provide financial assistance to
Government of Haryana for providing
relief to the farmers of the State (MUR
377).
(XI, 28-11-2000) 334
- Need to review Textile Policy (MUR 377)
(XIII, 22-12-2000) 268
- Non-plan Expenditure of Government
(XI, 1-12-2000) 143
- NPAs of Financial Institutions
(XII, 15-12-2000) 34-35
- Panel on Import
(XIII, 22-12-2000) 87-88
- People's Participation in I.T.
(XII, 13-12-2000) 595-596
- Per Capita Income in Rural Areas
(XII, 11-12-2000) 261-262
- Power generation by Hirma Power Plant,
Orissa
(XI, 27-11-2000) 138
- Priority Sector Lending
(XI, 1-12-2000) 206-207
- Private Participation in Coal Sector
(XII, 05-12-2000) 20—27
- Procurement of Foodgrains
(XIII, 22-12-2000) 79-80
- Production of Hank Yarn
(XII, 14-12-2000) 164
- Production of Potato and Onion
(XII, 11-12-2000) 1258—1262
- Removal of Readymade Garments Sector
from SSI
(XII, 11-12-2000) 387-388
- Requirement of Seeds
(XI, 20-11-2000) 227-228
- Review of the functions of AIIMS
(XI, 29-11-2000) 329-330
- Sale/Purchase of Dollars by RBI
(XII, 11-12-2000) 793
- Seeds Developed by Central Potato
Research Institute
(XII, 11-12-2000) 1246
- Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 429—431
- Storage Capacity FCI/CWC
(XI, 24-11-2000) 34—40
- Subsidy to Farmers
(XIII, 18-12-2000) 269-70
- Subsidy on fertilizers
(XI, 28-11-2000) 16—21
- Use of Fuels for Power Generation
(XIII, 18-12-2000) 175—77
- Use of the Transgenic Crops and
Pesticides
(XII, 05-12-2000) 141—144

- Wasting of Fuel
(XII, 14-12-2000) 133
- White Paper on Public Sector Fertilizer
Factories
(XI, 28-11-2000) 234
- Working Capital
(XIII, 20-12-2000) 196
- Jadhav, Shri Suresh Ramrao**
Allocation and Utilisation of Land for
Clubs
(XII, 05-12-2000) 131
- Austerity Measures taken by IOC
(XIII, 21-12-2000) 8
- Austerity Measures to Cut Expenditure
(XII, 11-12-2000) 669—671
- Ban on use of Mobile Phone in Aircrafts
(XII, 11-12-2000) 643
- Barkeswar Power Projects of BHEL
(XII, 15-12-2000) 52
- Bharat Sanchar Nigam Limited
(XI, 20-11-2000) 85-86
- Broad Band Multimedia Communication
Network
(XII, 11-12-2000) 1195-1196
- Budgetary Support to Haemophilia
(XIII, 20-12-2000) 263
- Cargo and Passenger Services
(XI, 23-11-2000) 87
- Charter of Rights and Duties for Medical
Personnel and Patients
(XI, 22-11-2000) 55-56
- Child Labour in Mehendi Industry
(XII, 13-12-2000) 340
- Children Suffering from Anemia
(XII, 11-12-2000) 264—266
- Classification and valuation of Banks
Investments
(XI, 24-11-2000) 223-224
- Clearance to Pshir Dam Project
(XII, 11-12-2000) 148
- Constitution in Manipuri Language
(XIII, 19-12-2000) 287
- Construction of Subways and Overbridges
(XIII, 19-12-2000) 189-90
- Consumer Grievance Redressal
Commission
(XI, 1-12-2000) 169
- Damage of groundnut crop in A.P.
(XI, 27-11-2000) 236—38
- Debt Management Office
(XIII, 22-12-2000) 195-196
- Demerger of GIC
(XI, 1-12-2000) 66
- Denial of Consular Access to Diplomats
(XIII, 20-12-2000) 237-238
- Development Council for Tyre Industry
(XII, 11-12-2000) 947
- Development of Chemical Industry
(XI, 28-11-2000) 154-155
- Direct Local Call Facility
(XI, 27-11-2000) 343—345
- Discharge of Industrial Waste
(XI, 27-11-2000) 84
- Division of LIC into Four Separate
Companies
(XI, 24-11-2000) 210-211
- Electronics Trade and Technology
Development Corporation
(XII, 11-12-2000) 395-396
- Enforcement of Cable TV Networks
(Regulation) Act, 1995
(XII, 11-12-2000) 67-68
- Expansion of Territorial Army
(XII, 11-12-2000) 45
- Facilities to Private Channels
(XI, 24-11-2000) 169
- FDI Inflow from USA
(XII, 15-12-2000) 236-237
- Foodgrains for Rural Areas
(XI, 1-12-2000) 77

Foreign Currency Account Facility Scheme (XIII, 22-12-2000) 184-185	Maintenance of Monuments (XI, 30-11-2000) 30
Forestry as a Regular Subject at School Level (XII, 13-12-2000) 61	Medical Colleges (XII, 11-12-2000) 251-252
Freeze on Commercialisation of Genetic Engineering (XII, 11-12-2000) 1207-1208	Medical grants commission on the line of university grants commission (XI, 29-11-2000) 356-357
Grants to District Consumer Courts (XII, 11-12-2000) 984-985	Meteorological Satellite (XIII, 20-12-2000) 138-139
H.T.M.S. on Delhi-Jaipur National Highway (XI, 20-11-2000) 191-192	Misappropriation of Funds (XII, 05-12-2000) 206—210
Hindi Books on Judiciary (XI, 23-11-2000) 344	Modernisation of Egmore Museum (XIII, 21-12-2000) 150-151
Import Duty on Angora Hair (XII, 11-12-2000) 584-585	National Agricultural Insurance Scheme (XII, 4-12-2000) 203-204
Import of Palmolein (XI, 24-11-2000) 180	National Judicial Pay Commission (XI, 23-11-2000) 329-330
In House Production at AIR, Parbhani (XII, 11-12-2000) 855	National Programme for Development of Toy Industry (XII, 11-12-2000) 415-416
Indo- Russian Agreement in IT sector (XI, 29-11-2000) 230-231	National Youth Development Fund (XI, 20-11-2000) 265
Iodised Salt at subsidized Rate (XIII, 20-12-2000) 82-83	NBF Companies in Post Office Saving Schemes (XII, 15-12-2000) 212-213
JBIC fund for new projects (XIII, 18-12-2000) 200	Need to supply electricity to Maharashtra from Natural Grid to mitigate the hardships being faced by farmers of the State (MUR 377) (XII, 04-11-2000) 330
Jhuggi Jhopri Clusters in Meerut Cantonment Areas (XII, 14-12-2000) 48-49	Non-Banking Finance Companies (XII, 15-12-2000) 37—39
Joint Ventures (XI, 30-11-2000) 131-32	Panchayat in PDS (XI, 1-12-2000) 263-264
Khadi as International Product (XIII, 20-12-2000) 176	Patent of Basmati Rice (XIII, 22-12-2000) 29
Kulti works of IISCO (XIII, 19-12-2000) 58	Pending water supply projects (XI, 29-11-2000) 279-280
Loans to Film Producers (XI, 1-12-2000) 21	Perishing of Sheep and Goats in Garhwal (XI, 20-11-2000) 64
Local Call Rates (XII, 04-12-2000) 235—237	

- Policy for Negotiations with Terrorists
(XI, 28-11-2000) 209
- Power Generation from NCES
(XII, 11-12-2000) 97—104
- Projects Undertaken by ICAMT
(XI, 24-11-2000) 71-72
- Promotion of Readers
(XI, 21-11-2000) 67-68
- Purchase of Tanks
(XI, 23-11-2000) 229—231
- Radio Immuno Diagnostic/Therapy
(XII, 13-12-2000) 415
- Rate fever (Leptospirosis)
(XI, 29-11-2000) 220—222
- Restructuring of Wildlife Institute of India
(XII, 4-12-2000) 39-40
- Scheme for Extension/Maintenance of
National Highways
(XIII, 18-12-2000) 241
- Scientists Charge Against CSIR Labs
(XI, 21-11-2000) 266
- Security System in Railways
(XI, 30-11-2000) 195-96
- Seizure of Banned Drugs
(XIII, 22-12-2000) 224-225
- Setting up a Pipeline between Paradeep
and Haldia
(XIII, 21-12-2000) 104
- Short Term Courses in Ayurveda
(XI, 22-11-2000) 50
- Starting of Degree Courses
(XI, 21-11-2000) 236-237
- Status Report on Agriculture Marketing
(XI, 27-11-2000) 87-88
- STD facility in Marathwada
(XIII, 18-12-2000) 76-77
- Super Specially Degree Courses
(XI, 21-11-2000) 162
- Supply of Gas through Pipeline
(XII, 11-12-2000) 657-658
- Surveillance mechanism to check viral
disease
(XI, 22-11-2000) 210-211
- Tannery Modernisation
(XII, 11-12-2000) 988-989
- Tarapur Atomic Power Station
(XII, 13-12-2000) 518-519
- Technology Transfer to Africa
(XI, 1-12-2000) 215
- Terrorist outfit in Valley
(XI, 28-11-2000) 91-92
- Training Course for Tea Growers
(XIII, 22-12-2000) 122
- Unapproved Technical Colleges and IITs
(XI, 21-11-2000) 30-31
- Unauthorised Construction in Meerut
Cantonment
(XII, 14-12-2000) 155
- Upgradation of Aurangabad AIR Station
(XII, 15-12-2000) 133-134
- Use of Ethanol as Transport Fuel
(XI, 23-11-2000) 55-56
- Use of Indian Languages in Science
Education
(XII, 05-12-2000) 47-48
- Wage Ceiling
(XI, 29-11-2000) 74
- Jag Mohan, Shri**
- Annual Report, Annual Review and
Audited Accounts of the Housing and
Urban Development Corporation
Limited, New Delhi, for the year 1999-
2000
(XIII, 19-12-2000) 315-316
- Closing down of various small and cottage
Industries due to non-revision of the
Master plan of Delhi (C.A.)
(XI, 24-11-2000) 326—364
- Development of Prithviraj's Qila Rai
Pithora/Lal Kot in South Delhi—Laid
(XIII, 22-12-2000) 262-263

Jagannath, Dr. Manda

Acquisition of Aircraft by Indian Airlines
(XI, 30-11-2000) 85-86

Approval of Recommendations contained
in The First Report of Railway
Convention Committee and Demands
For Supplementary Grants—Railways
(Res.)
(XIII, 20-12-2000) 482-484

Ban on Indian Fruits and Vegetables
(XI, 1-12-2000) 123

Benefits of VRS to Bank Employees
(XIII, 22-12-2000) 189-190

Cellular Telephone Companies
(XI, 20-11-2000) 51-52

Clearance to Nature Park in A.P.
(XII, 11-12-2000) 1061

Demand of Cable Operators
(XI, 1-12-2000) 227-228

Drinking Water Schemes
(XI, 21-11-2000) 224-225

Enquiry Report of Godavari Train
Accident
(XIII, 21-12-2000) 123-124

Extra Perks to ICAI Officers
(XIII, 21-12-2000) 31-32

Government Accommodation to Central
Government Employees in States
(XI, 21-11-2000) 133-134

Inchampalli and Pollavaram Irrigation
Project
(XII, 11-12-2000) 209-210

Labour Engaged in Tobacco Industry
(XI, 24-11-2000) 150-151

Mahila Banks
(XII, 11-12-2000) 983-984

Manpower Review
(XII, 11-12-2000) 945-946

MPLADS
(XIII, 20-12-2000) 150-151

Need to bring down prices of insulin at
an affordable range (MUR 377)
(XI, 29-11-2000) 482

Nellore Fertilizer Company.
(XI, 28-11-2000) 187-189

Non-Payment of Investors Money
(XIII, 22-12-2000) 50

Primary Health Centres
(XII, 13-12-2000) 326-328,362-365

Promotion of Charge-Sheeted Employees
(XII, 14-12-2000) 72

Repatriation of Mynamarese Nationals
(XI, 29-11-2000) 112-113

Return of Russian Valuables
(XI, 22-11-2000) 168

Sand stone mining in Madhya Pradesh
(XII, 4-12-2000) 122-123

Telecast of Sydney Olympic Games
(XI, 1-12-2000) 136

Utilisation of Godavary Water
(XII, 13-12-2000) 499-500

Jai Prakash, Shri

Achievements in the field of Science and
Technology
(XII, 13-12-2000) 100

Appointment of Daily Wagers
(XII, 13-12-2000) 540

Assets of Super Bazar
(XI, 24-11-2000) 167-168

Ban on Gutka and Tobacco
(XI, 22-11-2000) 57-58

Bhojpuri Programmes on DD
(XIII, 22-12-2000) 36-37

Birth rate and child health
(XI, 29-11-2000) 29-36

CAPART
(XII, 05-12-2000) 131-132

Chaityabhami as National Monument
(XI, 30-11-2000) 43

- Cleaning of Yamuna River
(XI, 20-11-2000) 198-199
- Compensation to Wards of Deceased Army Personnel of Haryana
(XI, 30-11-2000) 134-35
- Complaints against Teachers of Kendriya Vidyalayas
(XI, 21-11-2000) 279-280
- Computerised Reservation
(XI, 23-11-2000) 231-234
- Construction of Road Overbridges in U.P.
(XII, 14-12-2000) 41-42
- Conversion of single lane into double lane
(XI, 27-11-2000) 246-247
- Creation of New States
(XI, 21-11-2000) 82-84
- CSS Officers
(XIII, 20-12-2000) 131-133
- Data on Positive/Infected cases of HIV/AIDS
(XII, 11-12-2000) 156-157
- Decrease Percentage of Voting
(XI, 30-11-2000) 239
- Delayed Projects
(XIII, 20-12-2000) 287-296
- Depletion of Underground Resources
(XII, 13-12-2000) 204-209
- Drinking Water
(XI, 28-11-2000) 161-168
- Enactment of New Laws for Match Fixing
(XII, 11-12-2000) 649
- ESI Hospital
(XI, 29-11-2000) 376-377
- Evaluation of IAY/JRY/EGS
(XII, 5-12-2000) 94-96
- Expenditure on power generation
(XII, 4-12-2000) 204-206
- Exploitation of Child Labour
(XII, 13-12-2000) 565
- Fertility of Land
(XII, 11-12-2000) 1429-1430
- Financial Closure of Power Projects
(XII, 11-12-2000) 1022-1023
- Fire Brigade and Ambulance Services at Accident Prone Areas
(XI, 30-11-2000) 192
- Food Parks
(XII, 15-12-2000) 55-56
- Growth Centres
(XII, 11-12-2000) 825-827
- Health Programmes
(XII, 13-12-2000) 481
- HIV Infection Leads Aids
(XII, 13-12-2000) 341
- HPT at Raiwala
(XIII, 22-12-2000) 123
- ICDS
(XIII, 19-12-2000) 297-298
- Import of hazardous and Banned Insecticides
(XII, 05-12-2000) 62
- Income Tax Investigations against Cricketers
(XI, 1-12-2000) 184-185
- Industrial Development Proposals
(XIII, 22-12-2000) 86
- Installation of Deep Tube Wells
(XIII, 20-12-2000) 151-153
- Interim Report by C.V.C. on Defence Deal
(XI, 23-11-2000) 62
- Land acquired under Forest Conservation Act
(XIII, 18-12-2000) 200
- Long Distance Telecom Services
(XIII, 18-12-2000) 115-116
- Misuse of Reserve Tickets
(XIII, 21-12-2000) 25-26
- N.C.C. Training Units in U.P.
(XII, 11-12-2000) 499

- NBF Companies**
(XIII, 22-12-2000) 64-65
- Pagers to Linemen**
(XI, 27-11-2000) 94
- Photographs of Indian Defence Posts by Pak Surveillance Aircraft**
(XII, 11-12-2000) 641-642
- Policy for CNG Supply**
(XII, 11-12-2000) 579-582
- Pollution in Nainital Lake**
(XIII, 18-12-2000) 69
- Poverty in Rural Areas**
(XIII, 19-12-2000) 1-14
- Private Participation in Defence Sector**
(XI, 23-11-2000) 125-130
- Punishment to Persons Making Public Places Dirty**
(XIII, 19-12-2000) 187
- Purchase of Fuel by Air India from Foreign Firm**
(XII, 11-12-2000) 697-698
- Rail Link between Nainital and Dehradun**
(XIII, 21-12-2000) 100
- Rehabilitation Centres**
(XI, 29-11-2000) 161-163
- Reinstatement of Labourers in CSD**
(XIII, 21-12-2000) 148
- Rural Telephone Exchanges**
(XII, 4-12-2000) 59-60
- Schemes for Minorities**
(XIII, 19-12-2000) 286
- SSC Exams**
(XIII, 20-12-2000) 100-101
- Survey on Iodine Deficiency**
(XIII, 20-12-2000) 167-168
- Tax Holiday to Bharat Sanchar Nigam Limited**
(XI, 24-11-2000) 63-64
- Teachers Training Institutes in U.P.**
(XI, 28-11-2000) 90
- Utilisation of Wagons and Rakes**
(XII, 14-12-2000) 239-240
- Utilization of Grants by the NGOs**
(XI, 21-11-2000) 237-238
- Violation of Environment Laws**
(XII, 11-12-2000) 1077-1078
- Waiting List for Telephone Connections**
(XI, 20-11-2000) 67-69
- World Bank Assistance for Wind Power Project in U.P.**
(XII, 11-12-2000) 1196
- World Bank Loan**
(XII, 11-12-2000) 863-870
- Jain, Shri Pusp**
- Anti-Desertification Programme**
(XII, 04-12-2000) 252-253
- Artificial Limbs**
(XII, 13-12-2000) 330-334
- Cases against cricketers**
(XIII, 18-12-2000) 204
- Cases of Attacks raised by NHRC**
(XIII, 21-12-2000) 106
- Children affected by malnutrition**
(XI, 29-11-2000) 151-155
- Communications Development Programmes in Rajasthan**
(XII, 11-12-2000) 1015
- Decline in Export of Cars**
(XIII, 22-12-2000) 36
- Disinvestment in Oil Companies**
(XI, 24-11-2000) 235-236
- Drinking Water Projects**
(XIII, 19-12-2000) 68
- Export of Textiles**
(XII, 14-12-2000) 43-46
- Farmers living in Indo-Pak Border**
(XI, 28-11-2000) 156-157
- Foreign Tours by Ministers**
(XI, 22-11-2000) 67

- Funds Released for Upgradation of Airport
(XI, 30-11-2000) 69-70
- Grant to NGOs
(XI, 22-11-2000) 151-158
- Implementation of Projects
(XI, 27-11-2000) 90
- Income Tax Arrears
(XIII, 22-12-2000) 122-123
- Multi-National Companies
(XIII, 22-12-2000) 34-35
- Multinational Companies
(XIII, 20-12-2000) 265
- National telecommunication Consultative Committee
(XII, 4-12-2000) 71-72
- Number of Contract Labour
(XII, 11-12-2000) 418-419
- PMGY
(XII, 13-12-2000) 211-212
- Pollution due to Diesel
(XIII, 21-12-2000) 20-23
- Procurement of Paddy
(XI, 24-11-2000) 165-167
- Production of Non-Conventional Energy
(XI, 27-11-2000) 263-270
- Project Sanctioned by CAPART in Rajasthan
(XII, 13-12-2000) 269-271
- Rehabilitation Centres
(XI, 29-11-2000) 161-163
- Resignation/Retirement of Higher Officers of Public Sector Undertakings
(XIII, 22-12-2000) 171-172
- Review of Welfare Schemes
(XII, 11-12-2000) 243-246
- Setting up of Heavy Industries
(XI, 24-11-2000) 52
- STD/ISD/PCO Booths in Pali
(XIII, 18-12-2000) 75
- Supply of Water to Jodhpur in Rajasthan
(XIII, 19-12-2000) 251-252
- Telephones Based on Tower System
(XII, 11-12-2000) 1212-1216
- Unemployed Youth in Rajasthan
(XI, 29-11-2000) 393-396
- Utilisation of Funds for Health Programmes
(XII, 13-12-2000) 27-32
- Women and Child Welfare Programmes
(XII, 13-12-2000) 106-113
- Jaiswal, Dr. M.P.**
- Administrative Cost of PDS
(XI, 24-11-2000) 274-276
- Agro-Based Industries in Bihar
(XI, 22-11-2000) 161
- Amount spent on Fertilizer Plants
(XI, 28-11-2000) 187-188
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 577-578
- Checking of Pollution Level
(XI, 20-11-2000) 160
- Child Labour
(XII, 11-12-2000) 417-418
- Committee on Working of SEBs
(XI, 27-11-2000) 325-328
- Construction of Cold Storages
(XII, 4-12-2000) 40-42
- Corruption in MTNL
(XIII, 18-12-2000) 165-66
- Foreign Financial Assistance
(XI, 1-12-2000) 77-78
- Foreign Tours by Senior Officers
(XI, 1-12-2000) 217-218
- Growth Rate of GDP
(XI, 29-11-2000) 389

Hospitals

(XIII, 20-12-2000) 340-341

Illegal Transaction of Foreign Exchange

(XI, 24-11-2000) 94-95

Import and Export of Sugar

(XI, 24-11-2000) 192-200

Malpractice in FCI Godowns

(XIII, 22-12-2000) 75

Need for early construction of masan Dam Project to check floods in North Bihar (MUR—377).

(XIII, 20-12-2000) 400-401

Operation of Flight of Private Airlines

(XIII, 21-12-2000) 67

Pace Maker Banks

(XIII, 20-12-2000) 146

Post Offices in Villages of Bihar

(XII, 11-12-2000) 1109

Problems of Sugarcane Growers—(Res.)

(XII, 15-12-2000) 372-373

Resolution Re: Problems of Sugarcane Growers (Res.)

(XI, 1-12-2000) 405-420

Telecom Facilities

(XIII, 18-12-2000) 167

Traffic Complaint

(XIII, 19-12-2000) 161-163

Use of Siren and Red Light on Vehicles

(XI, 27-11-2000) 185-186

Jaiswal, Shri Shankar Prasad**Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**

(XIII, 20-12-2000) 569

Polnet Project

(XI, 28-11-2000) 145

Jaiswal, Shri Shriprakash**Need to take steps to make Tannery and Footwear Corporation of India Limited in Kanpur, U.P. viable (MUR 377)**

(XII, 14-12-2000) 285

Jaitley, Shri Arun**Aircraft (Amendment) Bill—Consid. & Passed**

(XI, 23-11-2000) 493-504

Companies (Second Amendment) Bill, 2000 (XI, 27-11-2000) 376-380**Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case**

(XII, 13-12-2000) 711-730

Multimodal Transportation of Goods (Amendment) Bill — (B)Consid. & Passed

(XI, 24-11-2000) 365-376

Registration and other Related laws (amendment) Bill—int.

(XI, 1-12-2000) 344

Jalappa, Shri R.L.**Annappurna Scheme**

(XII, 05-12-2000) 50-55

Archaeological Sites in Karnataka Under IOC Conservation Fund

(XI, 23-11-2000) 228

Crash in Price of Agricultural produce in Karnataka

(XI, 27-11-2000) 216

Damage Caused by Flood

(XII, 11-12-2000) 1183-1188

Deemed Universities

(XIII, 19-12-2000) 166-168

Earth Caving Incident in Karnataka

(XIII, 18-12-2000) 232

- Environment Management Plan**
 (XII, 04-12-2000) 235
- Financial Assistance of Cattle Feed Plants in Karnataka**
 (XII, 11-12-2000) 1119
- Gauge Conversion of Kolar and Chikkaballapur Rail Line**
 (XI, 30-11-2000) 109-10
- Import of Tur Dal**
 (XII, 11-12-2000) 897-898
- Introduction of Train**
 (XI, 23-11-2000) 298-304
- Iodine Deficiency in Karnataka**
 (XII, 13-12-2000) 377-378
- Kaiga Atomic Power Plant**
 (XII, 11-12-2000) 289-290
- Loan from HUDCO for construction of New District Office Complexes in Karnataka**
 (XI, 21-11-2000) 158
- Restructured Rural Sanitation Programme**
 (XII, 05-12-2000) 164-168
- Setting up of Agri Clinics**
 (XIII, 18-12-2000) 125-26
- Supply of Medicines**
 (XII, 11-12-2000) 171-176
- Telephone connections in Bangalore**
 (XII, 4-12-2000) 103
- World Bank Aid for Industrial Estates**
 (XII, 11-12-2000) 810-811
- Jatiya, Dr. Satyanarayan**
- The Cine Workers Welfare Fund (Amendment) Bill 2000—Int.**
 (XII, 13-12-2000) 684
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha**
 (XI, 28-11-2000) 366-372
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha**
 (XI, 28-11-2000) 335-336, 373, 375
- Javiya, Shri G.J.**
- Bio-Pesticides**
 (XII, 13-12-2000) 306-307
- Cultivation of Mushroom**
 (XI, 27-11-2000) 167
- Delayed Projects**
 (XII, 13-12-2000) 432-438
- External Aided Irrigation Projects**
 (XIII, 20-12-2000) 343-346
- Financial Allocation to KVIC**
 (XII, 11-12-2000) 216-217
- Import of Oil Seeds and Rice**
 (XIII, 18-12-2000) 133-34
- Indo-Russia Federation Ties**
 (XIII, 20-12-2000) 123
- Industrial Growth Centres**
 (XIII, 20-12-2000) 247-348
- Krishi Vigyan Kendras**
 (XI, 20-11-2000) 165-166
- Loan from Power Production Development Fund to Private Power Sector**
 (XII, 04-12-2000) 253
- New Private Sector bank**
 (XI, 24-11-2000) 26-27
- Protection of Harappan Site at Dholavira**
 (XI, 23-11-2000) 95-96
- Registration of Gujarat Newspapers**
 (XIII, 22-12-2000) 70
- Royalty on Minerals**
 (XII, 4-12-2000) 128-129
- Setting up of DD/AIR in Gujarat**
 (XII, 11-12-2000) 959-960
- Study Centres Under Total Literacy Programmes**
 (XII, 05-12-2000) 156-158
- Subsidy to State Government**
 (XII, 5-12-2000) 89-90
- Trade Agreement with Israel**
 (XII, 11-12-2000) 817

Jayaseelan, Dr. A.D.K.

Bharat Shiksha Kosh

(XII, 05-12-2000) 101

Computer Aided Design Centres

(XIII, 21-12-2000) 26-27

Construction of Dams

(XI, 29-11-2000) 163

Construction of Express Highway

(XI, 27-11-2000) 260

Contract Farming & Lane Leasing Arrangements

(XII, 11-12-2000) 1422

Dissemination of Statistical Data

(XIII, 20-12-2000) 137

District Primary Education Programme

(XIII, 19-12-2000) 75-77

Group of Ministers on Tourism

(XIII, 21-12-2000) 101

Implementation of Railway Projects in Andhra Pradesh

(XI, 30-11-2000) 217-22

Introduction of Flights

(XII, 11-12-2000) 700-701

Investment by NRIs

(XII, 13-12-2000) 97-98

Marshalling Yard at Kanyakumari

(XI, 30-11-2000) 88-89

National Institute of Small Industry Extension Training

(XI, 29-11-2000) 207

Need to introduce direct trains from Kanyakumari to Delhi and Thanjavur (MUR-377)

(XIII, 19-12-2000) 371

Network of Universities and Colleges

(XI, 28-11-2000) 245

Production of Tidal Energy in Tamilnadu and West Bengal

(XI, 27-11-2000) 41

Promotion of Sea Beach Tourism

(XII, 14-12-2000) 16-17

Rural Based Industries

(XII, 13-12-2000) 378-379

Setting up of Vividh Bharati Station

(XII, 15-12-2000) 52-53

Smart Schools

(XI, 28-11-2000) 183-184

Telecasting Fee of Films

(XI, 1-12-2000) 86-87

Upgradation of Polytechnic

(XII, 13-12-2000) 253-256

Jha, Shri Raghunath

Accumulation of Rice Stocks

(XIII, 22-12-2000) 177-178

Agricultural Research and Development

(XII, 11-12-2000) 1180-1181

Amendment in Cr. P.C.

(XII, 5-12-2000) 81

Amendment in Minimum Wages Act

(XII, 11-12-2000) 4-5

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)

(XIII, 20-12-2000) 539-542

Ayurveda and Homoeopathy in Developed Countries

(XI, 29-11-2000) 12

Blackmailing by Coach

(XI, 20-11-2000) 145

Breach of C.B.M. by China

(XII, 11-12-2000) 621-22

Centre for C-Dot

(XIII, 18-12-2000) 201-02

Children in Hazardous Industries

(XII, 13-12-2000) 580-582

Corruption by DDA Employees/Officials

(XI, 28-11-2000) 207-208

- Demolition of Unauthorised
Constructions
(XI, 21-11-2000) 17-19
- Diversion of Funds
(XIII, 22-12-2000) 43
- Dumping of Chinese Goods
(XI, 24-11-2000) 175-177
- Educated unemployment
(XI, 29-11-2000) 5-7
- Emigrant Workers
(XII, 13-12-2000) 431
- Encroachment of Land
(XIII, 19-12-2000) 115
- Exchange of Warrant by Armed Personnel
(XII, 11-12-2000) 574-575
- Export of Dry Fruits
(XI, 1-12-2000) 71-72
- Fight Against Corruption
(XI, 22-11-2000) 254-255
- Four laning of NH-58
(XII, 4-12-2000) 123
- Fraud Cases in Banks
(XIII, 22-12-2000) 89-92
- Health and family welfare programmes by
European Union
(XI, 29-11-2000) 312-313
- High charges of Speed Post
(XI, 27-11-2000) 223-224
- Identity Cards to Bidi Workers
(XII, 13-12-2000) 613-614
- Inspection of Private Banks
(XIII, 22-12-2000) 130
- Interest on Fixed Deposits
(XIII, 22-12-2000) 200-201
- Irregularities in Health and Family
Welfare Programme of European
Union
(XI, 22-11-2000) 314-315
- Loss of lives and property due to floods,
drought and other Natural calamities
in various parts of the country
(UR 193)
(XI, 30-11-2000) 356-58
- Loss of Revenue Due to Non-
Classification of Goods
(XI, 23-11-2000) 337
- Markets in Govt. Colonies
(XIII, 19-12-2000) 232-233
- Missing of Multi-Media Computer
System from AMC, Lucknow
(XIII, 21-12-2000) 95-96
- Money under PMRY
(XIII, 20-12-2000) 186-187
- NPA of ICICI
(XII, 15-12-2000) 129-130
- Pathologists and Microbiologists
(XII, 11-12-2000) 324-326
- Permission to DDA for Construction of
New Colonies
(XII, 11-12-2000) 702-703
- Polluting Industries
(XII, 13-12-2000) 189-191
- Problems being faced by Farmers
(XI, 28-11-2000) 313-314
- Recharge of Ground Water
(XII, 11-12-2000) 446-447
- Recovery of Subsidy from Manufacturers
(XII, 13-12-2000) 323-324
- Relaxation of FCI Norms
(XI, 24-11-2000) 46-48
- Road Accidents
(XII, 13-12-2000) 188-189
- Sale of Military Canteen Liquor in Open
Market
(XI, 30-11-2000) 160-161
- Short Realisation of Visa Fees
(XIII, 20-12-2000) 105-106
- Tender for Bedsheets and Towels
(XI, 22-11-2000) 68

Train Superintendents in Rajdhani Express

(XII, 14-12-2000) 245

Unauthorised Construction of Iron Gates

(XI, 21-11-2000) 162-163

Unauthorised Tapping of Power

(XI, 23-11-2000) 16

Valuation of Goods

(XI, 24-11-2000) 220-221

Jigajinagi, Shri Ramesh C.

Appointment of SC/STs

(XII, 05-12-2000) 102

Appointment/Posting of SC/STs

(XIII, 21-12-2000) 54-55

Appointment/Posting of SC/STs

(XI, 30-11-2000) 58

Backlog vacancies for SC/STs

(XI, 24-11-2000) 151-152

Indebtedness of Rural SC/ST Families

(XII, 13-12-2000) 467-468

Post Based Rosters

(XI, 29-11-2000) 149

(XI, 1-12-2000) 136-137

(XIII, 18-12-2000) 263

Jos, Shri A.C.

Brain Fever Deaths

(XI, 22-11-2000) 19-20

Expansion of Tourism between India and Myanmar

(XII, 14-12-2000) 24-25

Passport (entry Into India) Amendment Bill as Passed by Rajya Sabha - (a) Consd.

(XI, 28-11-2000) 390-392

Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha

(XI, 28-11-2000) 347-350

Joshi, Dr. Murli Manohar

Statement Correcting Reply to Starred Question Regarding Employment

Oriented Vocational Schemes

(XIII, 19-12-2000) 327-328

Kaliappan, Shri K.K.

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)

(XIII, 20-12-2000) 564-565

Problems of Sugarcane Growers-(Res.)

(XII, 15-12-2000) 341-345

Kamal Nath, Shri

Abolition of Custom Duty on Cyclosporine

(XI, 22-11-2000) 98-99

Acquisition of Aircraft by Indian Airlines

(XI, 30-11-2000) 85-86

Bofors Shells found Abandoned

(XI, 23-11-2000) 319

Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.)

(XI, 24-11-2000) 341-344

Divestment of Public Sector Undertakings

(XIII, 19-12-2000) 389-398

Mediation by India in West Asia Problem

(XI, 22-11-2000) 298

Misuse of Visas by Tourists

(XI, 21-11-2000) 29-30

Partial Privatisation of Railways

(XI, 23-11-2000) 183-185

Seizure of Animals in private zoo

(XIII, 18-12-2000) 121

Skinning of Tigers

(XI, 20-11-2000) 109-110

- Slow Progress of AAI
(XI, 30-11-2000) 223-24
- Kamble, Shri Shivaji Vithalrao**
- Agreement for Payment of Electricity Bills
(XIII, 22-12-2000) 228
- Allotment of Petrol Pumps and Gas Agencies in Maharashtra
(XI, 23-11-2000) 96-97
- Awards to Women Legislators and Aanganwadi Workers
(XII, 05-12-2000) 229-230
- Bank Losses due to Non-Automation
(XIII, 22-12-2000) 59
- Centrally Sponsored Sports Schemes
(XII, 11-12-2000) 1164-1172
- CGHS Network
(XI, 22-11-2000) 290
- Closure of SSI units
(XI, 29-11-2000) 365-366
- Commercial use of Fly Ash
(XI, 27-11-2000) 241-246
- Electronic Telephone Exchange
(XII, 4-12-2000) 107-108
- Export Processing Zones/Special Economic Zones
(XI, 24-11-2000) 190-191
- Foreign Funded Irrigation Projects
(XII, 11-12-2000) 246-250
- Fraudulent NBFC's
(XII, 11-12-2000) 803-804
- IFI's Aid for Projects
(XII, 11-12-2000) 882-888
- Implementation of Major Projects by NHAI
(XII, 4-12-2000) 85
- Indian Medical System and Medical Colleges in Maharashtra
(XI, 22-11-2000) 51-55
- Indo-Oman Fertiliser Deal
(XI, 21-11-2000) 312-313
- Inspection of Teachers Training Colleges
(XI, 21-11-2000) 315-316
- Intellectual Property Rights
(XI, 1-12-2000) 78-79
- Kumaramangalam Birla Committee Report
(XI, 30-11-2000) 174-75
- Modernisation of Sugar Industry
(XI, 24-11-2000) 90-92
- National Commission of land use
(XI, 29-11-2000) 357-359
- National Transport Policy
(XI, 29-11-2000) 242
- NCERT Norms
(XII, 05-12-2000) 47
- Need to provide Mobile Telephone Services in Osmanabad Parliamentary Constituency, Maharashtra (MUR 377)
(XI, 22-11-2000) 481-482
- Nehru Yuva Kendras in Maharashtra
(XII, 04-12-2000) 276-279
- New Projects in Maharashtra
(XII, 11-12-2000) 1043-1046, 1426-1428
- Norms for Vehicles
(XI, 1-12-2000) 191
- Pending Cases
(XI, 23-11-2000) 258-268
- Performance of Pharma Sector
(XI, 21-11-2000) 135-136
- Performance of Small Scale Industries
(XIII, 20-12-2000) 275-276
- Postal Saving Schemes
(XI, 20-11-2000) 159
- Private Investment in Power Sector
(XI, 27-11-2000) 51-70
- Promotion of Agro and Rural Industries
(XI, 29-11-2000) 216-218

- Proposal from Karnataka for Malaria and Leprosy**
(XI, 22-11-2000) 210
- Purchase of Medicines by CGHS Dispensaries**
(XII, 11-12-2000) 479-490
- Reservation Quota for Petrol Pumps & LPG for OBC**
(XIII, 21-12-2000) 64
- Restructure of Coal India Limited and other Companies.**
(XI, 28-11-2000) 171-173
- Revamping functioning of ICCR**
(XI, 29-11-2000) 105
- Review of Welfare Schemes**
(XII, 11-12-2000) 243-246
- Review of Welfare Schemes**
(XII, 11-12-2000) 424-443
- Rural Roads**
(XI, 21-11-2000) 187-191
- Speed Post Facility**
(XI, 20-11-2000) 298-300
- Telephone Advisory Committee**
(XIII, 18-12-2000) 85-90
- White Paper on PSEs**
(XI, 24-11-2000) 88-89
- Kanungo, Shri Trilochan**
ADB/IDA Loan to Orissa Projects
(XIII, 22-12-2000) 94-96
- Afforestation in the Country**
(XII, 11-12-2000) 1248-1258
- Allotment of Houses**
(XIII, 19-12-2000) 268-280
- Assistance by HUDCO**
(XI, 21-11-2000) 106
- Assistance to Ethnic Indians in Fiji**
(XII, 11-12-2000) 373
- Bal Bhavan Society**
(XII, 13-12-2000) 214-215
- Basic Telecom Operators**
(XIII, 18-12-2000) 107-08
- Birupa-Genguti irrigation project**
(XI, 29-11-2000) 160-161
- Border Management Plan**
(XII, 05-12-2000) 217
- Brain Fever Deaths**
(XI, 22-11-2000) 17
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 14-12-2000) 328-332
- Coal Projects**
(XI, 28-11-2000) 297-299
- Coal Transport Project at Paradeep Port**
(XI, 30-11-2000) 146
- Computerisation of Post Offices**
(XI, 20-11-2000) 81-82
- Conservation of Monuments in Orissa**
(XI, 30-11-2000) 226-28
- Construction of Houses under I.A.Y. during 8th plan**
(XII, 05-12-2000) 145-150
- Crisis in Steel Plant**
(XI, 21-11-2000) 220-221
- DA to Government Employees**
(XIII, 22-12-2000) 42-43
- Development of Bio-Mass**
(XI, 27-11-2000) 80-81
- Development of Mangrove Forests during Ninth Plan**
(XII, 4-12-2000) 36-37
- Developmental Activities of NALCO**
(XI, 20-11-2000) 287-288
- Dumping of Soda Ash by China**
(XII, 11-12-2000) 791
- Entrance Fee for Monuments**
(XI, 23-11-2000) 368-369
- Establishment of Greenfield Oil refinery Project at Paradeep**
(XII, 14-12-2000) 146-147

- Extension of Postal Network in Ninth Plan
(XII, 11-12-2000) 1407-1412
- Hospitals for Port Trust Employees
(XI, 30-11-2000) 57-58
- IAS/IPS Cadre for Newly Created States
(XI, 22-11-2000) 271-273
- IDBI Assistance to States
(XI, 1-12-2000) 255-258
- Import of Edible Oil
(XII, 11-12-2000) 961-962
- Incomplete Refinery Projects
(XIII, 21-12-2000) 83-84
- Increase in Airlines Air Fare
(XI, 23-11-2000) 323-326
- Increase in Capacity of AC 2 Tier Coaches
(XIII, 21-12-2000) 134
- Indo-Saudi Arabia Ties
(XI, 22-11-2000) 297-298
- Indo-US Collaboration on Power
(XII, 4-12-2000) 173-174
- Inventory of Archaeological Survey of
India Monuments
(XI, 30-11-2000) 9
- Investment Norms
(XI, 1-12-2000) 38-42
- Juvenile Justice (Care and Protection of
Children) Bill
(XIII, 18-12-2000) 370-72
- Leprosy Eradication
(XII, 11-12-2000) 210-212
- Loss to Kharif Crops in Orissa
(XI, 20-11-2000) 144-145
- Mega power project at Hirma in Orissa
(XI, 27-11-2000) 299-300
- Mesco steel plant
(XI, 29-11-2000) 319
- Mining in Orissa
(XII, 11-12-2000) 1036-1037
- Modernisation of Iron Ore Mines
(XII, 13-12-2000) 116-117
- Modernisation of Steel Plants
(XI, 28-11-2000) 189-190
- National Housing Bank
(XI, 1-12-2000) 286
- New Scheme for BPL
(XI, 24-11-2000) 41-43
- Outsers of Bijal Irrigation
(XIII, 20-12-2000) 180-181
- Performance of BHEL
(XI, 24-11-2000) 310-312
- Performance of Car Industry
(XII, 11-12-2000) 937
- Power Companies Identified for
Disinvestment
(XIII, 22-12-2000) 130-131
- Privatisation of Fertilizer Plants
(XII, 13-12-2000) 272-274
- Problem of Steel Exporters
(XII, 05-12-2000) 200-201
- Procurement of Wagons
(XIII, 21-12-2000) 132-134
- Production of Coal in MCL
(XI, 21-11-2000) 261-262
- Proposal for Distribution and Marketing
of LNG
(XI, 23-11-2000) 179
- Railway Projects in Orissa
(XII, 11-12-2000) 623-632
- Recommendations of Working Group of
Information Technology
(XIII, 20-12-2000) 118-119
- Replacement of old and outdated
telephone instruments
(XII, 4-12-2000) 222
- Report by Sub-Group of Ministers
(XIII, 18-12-2000) 121-22
- Restructuring of FCI
(XI, 24-11-2000) 263
- Restructuring of Management of Railways
(XI, 30-11-2000) 196

- Revamping of Delhi University**
 (XII, 05-12-2000) 225-226
- Review of IT Sector**
 (XI, 29-11-2000) 338-344
- Revival of P.F.P. Paradip**
 (XIII, 19-12-2000) 53
- Rourkela Steel Plant**
 (XIII, 19-12-2000) 210-211
- Rourkela Steel Plant**
 (XII, 05-12-2000) 1-14
- Rural Housing**
 (XII, 13-12-2000) 295-298
- Sick Industries in Orissa**
 (XI, 1-12-2000) 199-200
- Special Cell in FCI for Wheat Export**
 (XII, 15-12-2000) 176
- Spinal Injury Centres**
 (XI, 22-11-2000) 151
- Statutory Resolution Re: Disapproval of
 the Central Road Fund Ordinance and
 Central Road Fund Bill—Consid. and
 Passed**
 (XI, 1-12-2000) 357-358
- Taking Over of ICWA Building at Sapru
 House**
 (XI, 21-11-2000) 258-259
- Technical and Infrastructure Development
 of Airports**
 (XII, 14-12-2000) 246
- Telecast of News in Regional Language**
 (XI, 24-11-2000) 181-182
- Tenduleaf Workers**
 (XI, 29-11-2000) 357
- Wind Power Generation**
 (XIII, 18-12-2000) 225
- Kaswan, Shri Ram Singh**
- Accidents in Coal Mines**
 (XIII, 19-12-2000) 38-41
- Circulation of Fake Note of Rs. 500**
 (XI, 24-11-2000) 218
- CMEPC**
 (XII, 13-12-2000) 361-362
- Drinking Water under PMGY**
 (XIII, 19-12-2000) 127
- Electronic Telephone Exchange**
 (XII, 4-12-2000) 107-108
- Family Welfare Programme**
 (XII, 13-12-2000) 500-502
- Films on DD**
 (XI, 24-11-2000) 103-104
- Modernisation of Postal Services**
 (XI, 27-11-2000) 139-140
- Need to provide adequate funds to
 Government of Rajasthan for
 providing relief to the people affected
 by drought particularly in Churu
 district (MUR 377)**
 (XI, 23-11-2000) 423-424
- Need to take steps for implementation of
 Yamuna water agreement to solve the
 drinking water problem in Churu
 district of Rajasthan (MUR-377)**
 (XIII, 20-12-2000) 400
- Performance of Indian Telephone Industry**
 (XIII, 18-12-2000) 149-50
- Restructuring of NABARD**
 (XIII, 22-12-2000) 43-44
- Setting Up of TV Towers**
 (XI, 1-12-2000) 98-100
- Katiyar, Shri Vinay**
- Safety Corridor Along Indo-Pak Border**
 (XIII, 19-12-2000) 15-20
- Kaushal, Shri Raghuvir Singh**
- Abid Hussain Committee**
 (XII, 13-12-2000) 594-595
- Air Services to Kota**
 (XII, 14-12-2000) 156-157
- Allotment of Accommodations**
 (XII, 11-12-2000) 607

- Amount Spent on Roads/Culverts in Rajasthan**
(XII, 11-12-2000) 1051-1052
- Incentives to the Sales Agents**
(XII, 14-12-2000) 64-65
- Khadi Gramoudyog**
(XII, 13-12-2000) 482
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 360-62
- Need to ensure payment of dues to sugarcane growers in Bundi, Rajasthan (MUR 377)**
(XI, 29-11-2000) 474-484
- Need to take steps to make Chambal River pollution free at Kota and Keshavrai Patan, Rajasthan (MUR 377)**
(XIII, 18-12-2000) 351
- Setting up of Atomic Power Plants**
(XII, 13-12-2000) 540-541
- Setting up of Atomic Power Plants in Private Sector**
(XII, 13-12-2000) 355-357
- Underground Parking at Palika Bazar**
(XIII, 19-12-2000) 300
- Khabri, Shri Brijlal**
- Allotment of Petrol Pumps**
(XI, 30-11-2000) 70-71
- Backlog of Vacancies for SC/STs**
(XI, 27-11-2000) 83-84
- Closure of Hindustan Vegetable Oil Corporation Ltd.**
(XI, 24-11-2000) 179
- De-Addiction Centres**
(XI, 22-11-2000) 228-232
- Exploitation of Medicinal Plants in Uttaranchal**
(XII, 04-12-2000) 304-306
- Export of Handloom Products**
(XI, 23-11-2000) 285-288
- Foreign Tourists**
(XI, 21-11-2000) 106-107
- Free Legal Aid to Poors**
(XII, 11-12-2000) 562-566
- Internal Cargo Handling Facility**
(XII, 11-12-2000) 565-566
- PCOs in U.P.**
(XII, 11-12-2000) 1078-1079
- Post based Rosters**
(XI, 29-11-2000) 226-228
- Post Offices/Sub Post Offices in the country**
(XIII, 18-12-2000) 275-79
- Primary Health Centres**
(XI, 22-11-2000) 33-38, 311-312
- Public Sector Cement Factories**
(XII, 15-12-2000) 94-95
- Review of Telephone Services**
(XIII, 18-12-2000) 127-28
- Setting up of nuclear power plants**
(XI, 29-11-2000) 250-252
- Supply of Newsprint at Subsidised Rate**
(XI, 24-11-2000) 30-31
- Telephone Exchange**
(XII, 4-12-2000) 124-125
- Unemployed Youth**
(XI, 22-11-2000) 295-296
- Visit of PM to USA**
(XI, 29-11-2000) 256-259
- Khatre, Shri Chandrakant**
- Air pollution in Metropolitan Cities**
(XI, 27-11-2000) 44-45
- Amendment in Handlooms (Reservation of Articles for Production) Act, 1985**
(XII, 14-12-2000) 27
- Appointment on Contract Basis**
(XIII, 21-12-2000) 43-44

- Blood Banks**
(XII, 11-12-2000) 151-152
- Car for Handicapped Persons**
(XII, 15-12-2000) 123-124
- Cargo for Ferry**
(XII, 14-12-2000) 152
- Children in Hazardous Industries**
(XII, 13-12-2000) 580-582
- Closure of Bharat Gold Mines**
(XI, 20-11-2000) 256-257
- Compressed Natural Gas**
(XIII, 21-12-2000) 160-161
- Construction of Third Ring Road Around Delhi**
(XIII, 19-12-2000) 91-92
- Contract Labour**
(XI, 29-11-2000) 243-244
- Credit Guarantee Fund**
(XII, 11-12-2000) 242-243
- Crime Against Women**
(XII, 13-12-2000) 210
- Cyber Crimes**
(XI, 29-11-2000) 283-284
- Data of Nuclear Tests**
(XIII, 20-12-2000) 181-182
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park**
(XI, 20-11-2000) 336-337
- Delay in Flights of Indian Airlines**
(XI, 30-11-2000) 175
- Diagnostic Equipments**
(XI, 29-11-2000) 360
- Difference in Power Tariff Rate**
(XIII, 18-12-2000) 98-107
- Diseases from Animals**
(XI, 22-11-2000) 277-278
- Drug Import Policy**
(XI, 21-11-2000) 321-323
- Duping the Public**
(XII, 11-12-2000) 1010-1011
- Entrance Fee for Taj Mahal**
(XII, 14-12-2000) 203
- Eradication of Hepatitis-B AIDs and TB**
(XI, 29-11-2000) 35-50
- Exploration work undertaken in Non-Conventional Gas Fields**
(XIII, 21-12-2000) 122-123
- Export of Coir Product**
(XIII, 20-12-2000) 251
- Export of Paper**
(XIII, 22-12-2000) 119-120
- Extremist Activities in North-East**
(XII, 13-12-2000) 33-34
- FDI in Steel Plants**
(XIII, 22-12-2000) 20-21
- Financial help to NHPC**
(XII, 4-12-2000) 109-110
- Fixation of Targets in Education during Ninth Five Year Plan**
(XI, 21-11-2000) 173-174
- Globalisation of Pharmaceuticals Industry**
(XI, 21-11-2000) 315
- Growth of Foodgrains**
(XII, 4-12-2000) 213-215
- Heavy Rush in Delhi-Palwal Route**
(XII, 11-12-2000) 584
- Hormonal Disorders**
(XI, 29-11-2000) 323-324
- Illegal Strikes**
(XIII, 20-12-2000) 267
- Illegal Units Manufacturing Sub-Standard LPG Cylinders**
(XI, 30-11-2000) 234-35
- Import of Coconut**
(XII, 11-12-2000) 1048-1049
- Improvement of Safety**
(XII, 11-12-2000) 672-673
- Income from Advertisement**
(XII, 11-12-2000) 705-706

- Indo-Bulgaria Agreement on Science and Technology
(XII, 13-12-2000) 301
- Indo-Cuba Scientific Collaboration
(XII, 13-12-2000) 139-140
- Industrial Disputes Act, 1947
(XI, 22-11-2000) 227
- International Status to Airports
(XII, 11-12-2000) 639-640
- Law and Order in A & N Islands
(XI, 21-11-2000) 138-139
- Loans to Film Producers
(XI, 1-12-2000) 19-21
- Manufacturing of Illegal LPG Cylinders
(XIII, 21-12-2000) 64-65
- Maternal and Child Health Services
(XII, 13-12-2000) 521-522
- Merger of TAFCO with Ordnance Factory
(XI, 24-11-2000) 75-76
- Mining of Uranium
(XII, 13-12-2000) 429
- Minting of Coins
(XI, 24-11-2000) 300-301
- Need to Check Increasing Terrorist Activities in Maharashtra (MUR 377)
(XI, 30-11-2000) 284-85
- Participation of Private Sector in Maintenance of Monuments
(XI, 30-11-2000) 34-35
- Permission to Lufthansa Airlines
(XII, 14-12-2000) 238-239
- Plight of Brassware Workers
(XII, 11-12-2000) 461-462
- Policy Document for Poverty Alleviation
(XIII, 19-12-2000) 213-214
- Policy on Chemicals
(XII, 13-12-2000) 177-178
- Powers to AWB
(XII, 4-12-2000) 47
- Private Participation in Defence Sector
(XI, 23-11-2000) 125-130
- Privatisation of Fertiliser Units
(XI, 28-11-2000) 160-161
- Procurement of Arms by N.S.C.N.
(XI, 21-11-2000) 226
- Production of Cash Crops
(XIII, 22-12-2000) 99-101
- Production of Non-Conventional Energy
(XI, 27-11-2000) 263-270
- Quasi-Judicial Powers to SPCBs
(XI, 20-11-2000) 103-104
- Rates of Hotels
(XII, 14-12-2000) 229
- Reconstruction/Upgradation of Historical Monuments
(XI, 23-11-2000) 291-298
- Renovation of Nalanda University
(XII, 11-12-2000) 688-689
- Retention Plan for Coffee Industry
(XII, 15-12-2000) 214-215
- Review of Foreign Policy
(XII, 11-12-2000) 374
- Review of Functioning of Institute of Defence Studies and Analysis
(XII, 11-12-2000) 41
- Scooter India Limited
(XII, 11-12-2000) 901-902
- Sea Erosion
(XI, 22-11-2000) 26-29
- Selling of Closed N.T.C. Textile Mills
(XI, 23-11-2000) 377
- Smuggling of Goods and Narcotics
(XII, 11-12-2000) 967-968
- Soft Drink Companies
(XII, 11-12-2000) 1224-1225
- Strategic Restraint Regime
(XII, 11-12-2000) 407-408
- Surplus Stock of Cement
(XI, 1-12-2000) 237

- Tackling Taliban Menace**
(XIII, 20-12-2000) 143
- Tea Trade with Pakistan**
(XII, 11-12-2000) 994
- Trade between China and India**
(XIII, 22-12-2000) 169
- Upgradation of Tea**
(XI, 24-11-2000) 236-237
- Uranium Deposits**
(XII, 13-12-2000) 560
- Use of Atomic Energy**
(XIII, 20-12-2000) 119-120
- Waiting List for Telephone Connections**
(XIII, 18-12-2000) 223-25
- Khan, Shri Abul Hasnat**
- Export of Beedies**
(XIII, 22-12-2000) 5-7
- Hydel Power Project at Farakka Barrage**
(XIII, 18-12-2000) 140-41
- Immigration (Carriers' Liability) Bill**
(XI, 30-11-2000) 292-93
- Number of Beedi Workers**
(XIII, 20-12-2000) 297
- Khan, Shri Hassan**
- Need for Early Commissioning of Airport at Kargil (MUR 377)**
(XI, 22-11-2000) 482
- Khan, Shri Sunil**
- Annual Report, Audited Accounts and Review of the working of the Institute of Mathematical Sciences, Chennai, for the year 1999-2000**
(XIII, 20-12-2000) 363
- Appointment of Group 'D' Employees**
(XII, 14-12-2000) 169-170
- Birth rate and child health**
(XI, 29-11-2000) 29-36
- Closure of SSI**
(XIII, 20-12-2000) 201
- Closure of Bharat Gold Mines**
(XI, 20-11-2000) 256-257
- Closure of Talchar Unit of N.T.P.C.**
(XII, 11-12-2000) 1159-1160
- Construction of Mejia Thermal Power Project**
(XI, 20-11-2000) 321
- Damage Caused by Flood**
(XII, 11-12-2000) 1183-1188
- Disinvestment of PSUs**
(XI, 24-11-2000) 276-284
- Disinvestment in Rashtriya Ispat Nigam**
(XI, 24-11-2000) 212-213
- Durgapur Steel Plant**
(XII, 13-12-2000) 94
- Eastern Coalfield Limited**
(XIII, 19-12-2000) 212
- Entry of Foreign Lawyers**
(XIII, 21-12-2000) 70
- Freight Charges on Domestic and Imported Coal**
(XII, 14-12-2000) 57
- Granaid Mines in West Bengal**
(XII, 4-12-2000) 211
- Hindustan Steel Works Company Limited**
(XIII, 19-12-2000) 53-54
- I.T. Centres**
(XI, 22-11-2000) 212
- ICDS in West Bengal**
(XII, 13-12-2000) 203-204
- LMTPA Project Proposals**
(XIII, 19-12-2000) 284
- Locomotive Orders**
(XI, 30-11-2000) 180
- National Highway in Eastern Region**
(XI, 27-11-2000) 228-229
- Need to revamp Durgapur unit to Hindustan Fertilizers Corporation Limited (MUR 377)**
(XIII, 20-12-2000) 403

- Need to Review the Decision to Privatisise Mining Sector (MUR 377) (XI, 22-11-2000) 480
- NGOs in Health Sector (XII, 13-12-2000) 479
- Oil Pool Deficit and Adverse Impact on Economy (XI, 30-11-2000) 115-16
- Payment of Commission to General Sales Agents in London (XIII, 21-12-2000) 183
- People Below Poverty Line (XI, 21-11-2000) 312
- Private Ownership of Universities (XIII, 19-12-2000) 286
- Privatisation of IIT (XIII, 20-12-2000) 96-97
- Purchase of Defence Materials (XII, 11-12-2000) 513
- Railway Projects in West Bengal (XI, 23-11-2000) 98-106
- Recruitment of Casual Labourers (XIII, 21-12-2000) 183
- Regularisation of Seasonal Staff (XII, 11-12-2000) 167
- Reservation Counters at Durgapur Railway Station (XI, 30-11-2000) 44-45
- Revenue Loss (XI, 20-11-2000) 175
- Revision of Wages (XII, 13-12-2000) 325-326
- Revival of Cycle Corporation of India (XI, 24-11-2000) 68
- Revival of Tyre Corporation of India and Jessop (XI, 1-12-2000) 49-50
- Ship Breaking In Gujarat Ports (XII, 11-12-200) 1414-1416
- Subsidy to KVIC (XI, 22-11-2000) 41-42
- Telephone Exchanges (XII, 4-12-2000) 70
- Telephone service in villages (XIII, 18-12-2000) 146
- VRS in Burn Standard Co. Ltd. (XI, 1-12-2000) 235-236
- VRS in MAMC (XI, 1-12-2000) 279
- Withdrawal of Subsidy on Fertilizers (XII, 13-12-2000) 274
- Khandelwal, Shri Vijay Kumar**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.) (XIII, 20-12-2000) 559-561
- Autonomy to Banks (XII, 11-12-2000) 832-833
- Bio-Gas Plants (XII, 11-12-2000) 1171-1173
- Creation of Jobs for SC/ST (XI, 22-11-2000) 124
- Damage to Soyabean Crop (XI, 27-11-2000) 259-260
- Dilapidated condition of National Highways (XIII, 18-12-2000) 187-88
- E-Mail in Hindi (XIII, 19-12-2000) 182
- Hindi to Foreigners (XI, 28-11-2000) 247
- Housing Loan to poor (XI, 24-11-2000) 107-108
- Internet Facility (XII, 04-12-2000) 280-293
- Opening of LPG Agencies in Municipal Areas (XI, 23-11-2000) 215-216

Pay Scales of Employees of PSUs
(XII, 11-12-2000) 823-824

Plantation Companies
(XI, 1-12-2000) 30-31

Production of Pulses
(XI, 27-11-2000) 28-37

Reduction in Bank Deposits
(XI, 1-12-2000) 184

Standing Committee on Transport and
Tourism — Forty—fifth Report—
Presented
(XII, 13-12-2000) 654

Subsidy for Fertilizers and Bio-Gas Plants
(XI, 28-11-2000) 143-144

Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254

Use of Foodgrains as Fodder
(XII, 4-12-2000) 98-99

Khanduri, Maj.Gen.(Retd.) B.C.

Statutory Resolution Re : Disapproval of
the Central Road Fund Ordinance and
Central Road Fund Bill
(XI, 30-11-2000) 304-06

Statutory Resolution Re: Disapproval of
the Central Road Fund Ordinance and
Central Road Fund Bill — Consid. and
Passed
(XI, 1-12-2000) 370-375,377

Khanna, Shri Vinod

Declaration of State Road as National
Highway
(XIII, 18-12-2000) 151

Driage Allowance on Par-Boiled Rice
(XII, 11-12-2000) 1419-1420

Fixation of Rice Specifications
(XII, 4-12-2000) 215-216

Funds for Development of Amritsar
Airport
(XII, 14-12-2000) 200-201

Funds for Drinking Scheme
(XII, 13-12-2000) 174-175

Import of Coal by SEBs
(XII, 11-12-2000) 1153-1154

Interest Rate Charged by NABARD
(XII, 15-12-2000) 56-57

Introduction of Longer Capacity Flight
(XII, 11-12-2000) 511-512

National Emergency Management Force
(XIII, 18-12-2000) 117

Network for Police Communication
(XIII, 19-12-2000) 20-26

Network for Police Communication
(XIII, 19-12-2000) 20-26

Norms to Determine Staff Strength in
KVS
(XII, 13-12-2000) 314-315

NPA of Cooperative Credit Institutions
(XIII, 22-12-2000) 120

Proposal for Bigger Plane Between Delhi
and Amritsar
(XII, 11-12-2000) 587-588

Refinancing to Co-operative Banks
(XI, 1-12-2000) 287

Reimbursement of Losses
(XI, 1-12-2000) 63

Restoration of Earlier Flight of Vayudoot
(XII, 14-12-2000) 47

Roads/Bridges projects of Punjab
(XII, 4-12-2000) 78-79

Supply of LNG in Punjab
(XII, 11-12-2000) 640

Tasures of Osho
(XIII, 20-12-2000) 286-287

Khunte, Shri P.R.

Ambedkar National Public Library
(XI, 29-11-2000) 240

Art and Culture Development of Adivasis
(XII, 11-12-2000) 576-580

Assistance for Agriculture
(XIII, 18-12-2000) 60-62

- Basic Problems of Cities**
 (XII, 05-12-2000) 132
- Budget for Rural Electrification Corporation**
 (XI, 20-11-2000) 190-191
- Chairman and Chairman cum Managing Director of Insurance Companies**
 (XII, 11-12-2000) 803
- Child Labour Act (s)**
 (XI, 22-11-2000) 292-293
- Closure/Revival of Loss Making NTC Mills**
 (XI, 30-11-2000) 14-15
- Compensation to Displaced Perons of "Sea Bird Naval Project"**
 (XI, 23-11-2000) 203
- Completion of Survey**
 (XI, 30-11-2000) 199-200
- Computer in Devnagri Script**
 (XII, 13-12-2000) 524
- Connecting of River with Waterways**
 (XII, 11-12-2000) 635-636
- Cooperative Banks**
 (XI, 1-12-2000) 105-109
- Cost of Power Generation in India and Other Countries**
 (XII, 11-12-2000) 1208
- Curb on Smuggling Activities through Sea Routes**
 (XI, 30-11-2000) 151-153
- Decrease in paddy farming in Chhattisgarh**
 (XII, 4-12-2000) 58-59
- Development of Wasteland in Delhi**
 (XI, 21-11-2000) 165-166
- Development Programme for SCs/STs**
 (XII, 13-12-2000) 73-84
- Dropping of Arms in Indian Territory by Pak**
 (XII, 11-12-2000) 515
- Dumping of Agro Products**
 (XI, 24-11-2000) 174-175
- Enquiry Report on Punjab Mail Accident**
 (XII, 11-12-2000) 669
- Eradication of Poverty through Infotech**
 (XIII, 20-12-2000) 255-257
- Expenditure on Officials**
 (XI, 22-11-2000) 217-218
- Exploration of Sea Water**
 (XI, 28-11-2000) 291-293
- Fake Passport/Visa Rackets**
 (XIII, 19-12-2000) 33-34
- Financial Crisis in Jute Corporation of India**
 (XI, 23-11-2000) 332
- Financial Crisis in Power Projects**
 (XIII, 18-12-2000) 259-61
- Foreign Aid for Drinking Water Projects**
 (XII, 5-12-2000) 68-69
- Foreign Direct Investment in Mining Sector**
 (XI, 1-12-2000) 69
- Functioning of Wakf Management**
 (XII, 13-12-2000) 566-567
- Funds to NGOs**
 (XII, 11-12-2000) 994-995
- Handicrafts Schemes**
 (XI, 23-11-2000) 190-192
- Houses of Displaced Kashmiris**
 (XII, 13-12-2000) 235-236
- I.T. Conference**
 (XI, 29-11-2000) 324-325
- Improvement of PDS**
 (XI, 24-11-2000) 247-248
- Indo-Bangladesh Border Talks**
 (XIII, 20-12-2000) 267
- Indo-Sri Lankan Ties**
 (XII, 11-12-2000) 252-253
- Indo-US Joint Working Group on Terrorism**
 (XI, 22-11-2000) 5-10

- Indo-US Ties
(XIII, 20-12-2000) 154-155
- Loans for Higher Studies
(XI, 1-12-2000) 228
- Modern Techniques of Agriculture
(XI, 27-11-2000) 235-236
- National Commission on Population
(XI, 29-11-2000) 361-362
- Nehru Yuva Kendra
(XII, 11-12-2000) 127-147
- New Textile Policy
(XI, 30-11-2000) 11-12
- Participation of MNC in Broadcasting Sector
(XI, 24-11-2000) 306
- Pending cases of Corruption/Frauds in CIL and its Subsidiaries
(XII, 05-12-2000) 213-218
- Poverty Alleviation Programme
(XI, 21-11-2000) 248-250
- Power Generation
(XI, 27-11-2000) 115-122
- Power Thefts
(XI, 27-11-2000) 47-50
- Preparation of MAPs
(XI, 28-11-2000) 200-204
- Primary Health Centres
(XI, 29-11-2000) 49-52
- Production of Non-Conventional Energy
(XI, 27-11-2000) 263-270
- Production of Silk under O.G.L.
(XIII, 21-12-2000) 16-17
- Promotions in CSS
(XII, 11-12-2000) 404-405
- Protection of Tribal Language and Culture
(XI, 28-11-2000) 93-94
- Provision of Drinking Water in Drought Prone Areas
(XII, 13-12-2000) 53-56
- Recovery of Property Tax from Embassies
(XII, 13-12-2000) 562
- Removal of Poverty
(XI, 24-11-2000) 4-12
- Revision of Urea Prices
(XI, 28-11-2000) 252-256
- Self-Employment Programmes
(XII, 13-12-2000) 309-312
- Setting up of Urea Fertilizer Block at Nellore (AP)
(XI, 21-11-2000) 48-49
- Situation on Indo-Pak Border
(XI, 30-11-2000) 78-79
- Software parks
(XI, 29-11-2000) 146-147
- Soyabean Processing Industry
(XII, 4-12-2000) 204
- Special Economic Zone
(XII, 11-12-2000) 7-8
- Strike by Telecom Employees
(XI, 27-11-2000) 343
- Subsidy on Essential Commodities
(XI, 24-11-2000) 51-52
- Touch Screen Info Kiosk
(XII, 11-12-2000) 655-656
- Typists and Stenographers
(XI, 20-11-2000) 50
- Unemployment among Educated Youths
(XI, 21-11-2000) 320-322
- Unemployment Problem
(XIII, 20-12-2000) 215-216
- Universalisation of Primary Education in M.P.
(XI, 21-11-2000) 163
- Utilisation Capacity of Thermal and Hydel Power Plants
(XIII, 18-12-2000) 202-03
- White Paper on Article 356
(XI, 28-11-2000) 284

- Workload of Indian Missions in Gulf Countries**
(XIII, 20-12-2000) 207
- Khurana, Shri Madan Lal**
- Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.)**
(XI, 24-11-2000) 326-360
- Nationwide Strike by Postal Employees**
(XII, 15-12-2000) 318
- Re: Shifting of Industrial Units in Delhi**
(XI, 22-11-2000) 349-352
- Kriplani, Shri Shrichand**
- Allocation of Amount to States Under PMRY**
(XII, 11-12-2000) 292-300
- Conversion of Jaipur Airport into International Airport**
(XII, 11-12-2000) 550
- Indira Gandhi Canal Project**
(XII, 13-12-2000) 18-19
- Modernisation of Communication Services**
(XII, 11-12-2000) 1139-1142
- Network for Police Communication**
(XIII, 19-12-2000) 20-26
- New Opium Policy**
(XI, 1-12-2000) 122
- Post Offices/Sub Post Offices in Rajasthan**
(XII, 4-12-2000) 97-98
- Rawatbhata Atomic Power Project**
(XII, 11-12-2000) 177-178
- Reported killing of People in Assam by the Militants**
(XI, 1-12-2000) 322
- Krishnadas, Shri N.N.**
- Basic Telecom Operators**
(XI, 27-11-2000) 164-166
- Closure of INSDOC**
(XI, 28-11-2000) 231-232
- Contaminated ground water**
(XI, 29-11-2000) 178-180
- Construction of Temple in Sher Shah Suri Premises**
(XI, 30-11-2000) 60
- CVC Inquiry Against INSDOC**
(XIII, 19-12-2000) 62
- Dismantlement of US Military System**
(XI, 29-11-2000) 336-337
- Donation of Land**
(XII, 14-12-2000) 246
- Genetically Modified Food**
(XI, 28-11-2000) 131
- Handing Over of Personal Belongings**
(XIII, 20-12-2000) 97-98
- HIV/AIDS**
(XII, 11-12-2000) 155-156
- HIV/AIDS Programme**
(XIII, 20-12-2000) 298-299
- Investment by RRBs Sponsored by PNB**
(XII, 11-12-2000) 808
- Mullaperiyar Dam**
(XI, 22-11-2000) 110-111
- Need to start multiple electric train service between Palakkad and Coimbatore in Kerala (MUR 377)**
(XII, 13-12-2000) 688
- Non-Alignment Movement**
(XI, 29-11-2000) 280-281
- Ration for Armed Forces**
(XII, 11-12-2000) 522-524
- Recruitment in KVs Through Agency**
(XIII, 19-12-2000) 214-215
- Strike by RRB Employees**
(XII, 15-12-2000) 122-123
- Tariff of STD and ISD**
(XI, 27-11-2000) 277-278
- Vacant Posts of Teachers in Kendriya Vidyalayas**
(XI, 28-11-2000) 190-191

Krishnamurthy, Shri K.E.

Calling Back Indian Envoy
(XI, 22-11-2000) 128-129

Food Corporation of India
(XI, 24-11-2000) 160

Goods/Cargo Service from Haldia to
Allahabad
(XI, 30-11-2000) 53-55

MSP Policy
(XI, 27-11-2000) 1374

Smoke pollution
(XI, 27-11-2000) 111

Krishnan, Dr. C.

Approval of Recommendations Contained
in The First Report of Railway
Convention Committee and Demands
For Supplementary Grants-Railways
(Res.)
(XIII, 20-12-2000) 568-569

Assets of UTI
(XI, 1-12-2000) 138-139

Assistance of WHO to Health and
Sanitation
(XII, 13-12-2000) 535-538

Children in Hazardous Industries
(XII, 13-12-2000) 580-582

Copnut as Oilseed
(XI, 27-11-2000) 221-222

Compensation to Air Crash Victims
(XII, 11-12-2000) 229

Construction of Agricultural Urban
Markets by EEC
(XII, 11-12-2000) 1147-1148

Delay in Demat by Companies
(XIII, 22-12-2000) 136-137

Doubling of Mumbai-Chennai Rail Line
(XI, 30-11-2000) 243-44

Dumping of Chemical Products
(XIII, 19-12-2000) 107-108

Gauge Conversion of Chennai-
Villupuram-Trichy-Madurai Rail Line
(XIII, 21-12-2000) 96-97

Indian Airlines Faces Flight of
Commanders
(XII, 11-12-2000) 678-679

Installation of Prototype Fast Breeder
Reactor
(XIII, 20-12-2000) 165-166

Integrated Fisheries Project
(XIII, 18-12-2000) 171-72

Jewellery Exhibitions
(XI, 1-12-2000) 237-240

Lok Adalats
(XII, 11-12-2000) 1402-1406

Medical Colleges in Pondicherry
(XII, 13-12-2000) 387-389

Model Villages under Rural Sanitation
Programme
(XII, 13-12-2000) 316-320

Need to look into the problems being
faced by tea plantation worker and
farmers in the country, particularly in
Pollachi parliamentary Constituency in
Tamil Nadu (MUR 377)
(XI, 29-11-2000) 484

Oil Seed cultivation
(XII, 4-12-2000) 167-170

Parking Fee
(XIII, 19-12-2000) 225

Production and Consumption of Vanaspati
(XII, 15-12-2000) 131-132

Production/Prices/Export of Tea
(XI, 1-12-2000) 223-226

Protest against Alleged Manhandling of
Official
(XIII, 21-12-2000) 146-147

Rate fever (Leptospirosis)
(XI, 29-11-2000) 220-222

Recovery of dues
(XI, 29-11-2000) 390-391

- Registered Companies
(XIII, 21-12-2000) 94-95
- Setting up of High Courts
(XI, 30-11-2000) 118
- Share Capital of IFCI
(XI, 24-11-2000) 160-161
- Travellers Cheques
(XII, 11-12-2000) 846-847
- Krishnaswamy, Shri A.**
- Adequate Representation of SC/ST
Community
(XI, 24-11-2000) 313-314
- Loss of lives and property due to floods,
drought and other Natural calamities
in various parts of the country (UR
193).
(XI, 30-11-2000) 376-78
- Need to provide more railway facilities
to the commuters travelling between
Thiruthani and Avadi in Tamil Nadu
(MUR 377)
(XI, 29-11-2000) 483
- Nomination for Foreign Training
(XII, 11-12-2000) 982
- Rajiv Gandhi National Institute of Youth
Development
(XII, 4-12-2000) 171
- Recharge of Ground Water
(XII, 11-12-2000) 446-447
- Kumar, Shri Arun**
- C.A.G. Report on BPCL
(XII, 14-12-2000) 127-129
- Cellular Mobile Telephone Network
(XI, 27-11-2000) 103
- Cellular Telephone Service
(XII, 4-12-2000) 149
- Construction of Barrage on Punpun River
(XI, 22-11-2000) 233
- Consultative Committee of Scientists
(XIII, 19-12-2000) 122-123
- Consumer Courts
(XII, 11-12-2000) 60-62
- Conversion of Flats from Lease Hold to
Free Hold
(XII, 13-12-2000) 151-152
- Crisis of Water
(XII, 13-12-2000) 385-388
- CRPF Camp in Jahanabad
(XIII, 19-12-2000) 299-300
- Custodial Deaths
(XI, 21-11-2000) 183-184
- Declaration of more State Roads as
National Highways
(XI, 20-11-2000) 341-344
- Deemed Universities.
(XI, 28-11-2000) 173
- Development of Forest in Bihar
(XI, 20-11-2000) 267-268
- Employees on Deputation in Concor
(XIII, 21-12-2000) 86-87
- Employees on Deputation in Railways
(XI, 23-11-2000) 328
- Expulsion of Fiji from Commonwealth
(XI, 29-11-2000) 350-351
- Financial Assistance by K.V.I.C. to Bihar
(XIII, 20-12-2000) 140-141
- Hawala Transaction
(XI, 1-12-2000) 67-68
- Health and family welfare programmes by
European Union
(XI, 29-11-2000) 312-313
- Hindustan Samachar Industrial
Cooperative Society
(XI, 27-11-2000) 317-318
- Hydel Project in Hamid Nagar Barrage
(XIII, 18-12-2000) 143
- Identity Cards under Tatkal Sewa Scheme
(XII, 11-12-2000) 647-648
- Integrated Infrastructure Development
Works
(XI, 29-11-2000) 110

- Irregularities in Health and Family Welfare Programme of European Union
(XI, 22-11-2000) 314-315
- Less Investment in Agro Sector
(XIII, 20-12-2000) 278
- Loan under PMRY
(XII, 13-12-2000) 437-439
- Local Area Banks
(XI, 1-12-2000) 195
- Manufacture of Mini Gas Cylinders
(XI, 1-12-2000) 88-89
- Non-Acceptance of Telephone Connection Application Form
(XII, 11-12-2000) 1149-1150
- Procurement Centres in Central Bihar
(XII, 15-12-2000) 92-93
- Racket Involved in Sending Persons abroad on Fake Documents
(XII, 13-12-2000) 298-300
- Re-opening the Fertilizer Company in Sindri/Barauni
(XII, 13-12-2000) 234-235
- Recovery of Provident Fund
(XI, 22-11-2000) 42
- Registration of Contractors at Danapur Division
(XII, 14-12-2000) 179-181
- Renovation of Gaya Airport of Army
(XI, 23-11-2000) 181
- Renovation of Jahanabad Canal Project
(XIII, 20-12-2000) 200
- Setting up of Power Grid in Bihar
(XI, 20-11-2000) 113
- Setting up of Small Scale Industries
(XII, 13-12-2000) 599-600
- Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254
- Telecom Facilities in Bihar
(XII, 11-12-2000) 1387-1392
- Telephone Advisory Committee
(XII, 11-12-2000) 1401
- Vacant Posts of Teachers in KVs in Bihar
(XIII, 19-12-2000) 242-243
- Visit of Russian President
(XI, 29-11-2000) 332-334
- Withdrawal of Urea Price Hike
(XI, 21-11-2000) 291-292
- World Bank report on Agriculture Development
(XII, 4-12-2000) 87
- World Mines Meeting (Congress)
(XI, 21-11-2000) 71
- Kuppusami, Shri C.**
- Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha.
(XI, 28-11-2000) 356
- Kurup, Shri Sunesh**
- Amendment in Representation of Peoples Act, 1951
(XI, 30-11-2000) 85
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill -Int.
(XII, 13-12-2000) 660
- Central Assistance for Development of Solar Energy
(XI, 20-11-2000) 255-256
- Construction of Fishery Harbour
(XII, 11-12-2000) 1420-1421
- Disinvestment in Fertiliser Units
(XI, 1-12-2000) 75-76
- Duty free shop at Cochin Airport
(XI, 23-11-2000) 380
- Electronic Telephone Exchanges in Kerala
(XI, 27-11-2000) 319-323
- Eleventh Finance Commission
(XI, 24-11-2000) 22-26

- Entry of **Candidates with Criminal Background in Parliament/Assemblies** (XI, 23-11-2000) 7
- Exhibition-Cum-Convention Centres (XII, 11-12-2000) 958-959
- Extremist Activities in North-East (XII, 13-12-2000) 33-34
- Grant to Colleges (XI, 21-11-2000) 99
- Import of Cattle Feed (XI, 1-12-2000) 213
- In-Situ Promotions (XIII, 20-12-2000) 116
- Increase Capacity in Kayamkulam Thermal Power Plant (XII, 11-12-2000) 1154-1155
- Minimum Export Price (XIII, 20-12-2000) 279
- New Post Offices in Kerala (XI, 20-11-2000) 101-104
- Old Aircrafts used by AI, IA and Alliance Air (XI, 23-11-2000) 167-168
- Passport (entry into India) Amendment Bill as Passed by Rajya Sabha - (a) Consid. (XI, 28-11-2000) 401
- Plant Qualitative Inspections for Imported Agricultural Commodities (XII, 11-12-2000) 1425-1426
- Pollution in Rivers in Kerala (XI, 27-11-2000) 178-179
- Power Generation (XI, 29-11-2000) 369-370
- Power Tariff of Andhra Pradesh (XI, 24-11-2000) 309
- Project for Central Aid (XII, 13-12-2000) 575-576
- R & D Centre for Coir (XII, 11-12-2000) 1035
- Rubber Stock with STC (XI, 24-11-2000) 227-228
- Setting up of LNG Terminal at Cochin (XIII, 21-12-2000) 24
- Ships in Cochin Shipyard (XI, 23-11-2000) 317
- Visit of Russian President (XI, 29-11-2000) 332-34
- Kusmaria, Dr. Ramkrishna**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants-Railways (Res.) (XIII, 20-12-2000) 573-577
- Artificial Heart Valve (XII, 13-12-2000) 70-71
- Children Born Blind (XII, 11-12-2000) 24-25
- Closure of Textile Mills (XI, 23-11-2000) 269-271
- Coaching for SC/ST Candidates competing for IAS/IPS exams (XIII, 20-12-2000) 261
- Code of Conduct for Metro Channel (XIII, 22-12-2000) 144-146
- Construction of Over-Bridges in Madhya Pradesh (XI, 30-11-2000) 157-60
- Criteria and Guidelines for Parallel Marketing of Kerosene Oil (XII, 11-12-2000) 599-600
- Development of Tourism (XII, 11-12-2000) 643-648
- Doubling of Rail Lines (XIII, 21-12-2000) 167
- Export of Sandalwood (XI, 24-11-2000) 44-45
- Financial Assistance to Fertilizer Industries (XIII, 19-12-2000) 213

Foreign Debt

(XII, 11-12-2000) 872-873

Human Development Index

(XIII, 20-12-2000) 112-114

I.T. Dues by Foreign Banks

(XII, 11-12-2000) 789-792

Irregularities in allotment of PCOs

(XII, 4-12-2000) 131

Legislation on the Security at Airport

(XIII, 21-12-2000) 122

Loan Provided by HUDCO

(XIII, 19-12-2000) 99-105

New Export Quota Policy

(XII, 11-12-2000) 546-547

Power Generation from Solar Energy

(XII, 11-12-2000) 73-96

**Problems being faced by the farmers and
Agricultural Labourers**

(XI, 30-11-2000) 254-56

**Revival of Textile Mills and Powerlooms
with Foreign Assistance**

(XI, 23-11-2000) 277-279

Rural Development Projects

(XI, 21-11-2000) 285

Smuggling of Cars

(XIII, 22-12-2000) 45

**Survey by GSI Mineral Reserves in
Madhya Pradesh**

(XI, 27-11-2000) 176-177

**Textile Workers Rehabilitation Scheme
for PSUs**

(XIII, 21-12-2000) 9

Ticketless Travellers

(XI, 30-11-2000) 35-36

**Tour Reservation Facilities to Foreign
Tourists**

(XII, 14-12-2000) 96-97

Trade Deficit

(XII, 11-12-2000) 875-876

Transportation of Goods

(XII, 14-12-2000) 162-164

Visit of Minister of HRD to China

(XII, 5-12-2000) 78-79

Welfare of Mentally Disabled Children

(XIII, 20-12-2000) 234-236

Kyndiah, Shri P.R.**Agro Processing in NER and Sikkim**

(XII, 11-12-2000) 1155

Air Strips in North East Region

(XIII, 21-12-2000) 72

Area under Tea, Coffee and Rubber

(XIII, 22-12-2000) 59-60

Central Non-Lapsable Pool

(XIII, 19-12-2000) 148-150

**Creation of Civil Aviation Development
Fund**

(XII, 11-12-2000) 47

Development of Border Town

(XII, 15-12-2000) 161-162

Development of Livestock

(XIII, 18-12-2000) 137-38

Development of Tribals

(XII, 05-12-2000) 116-130

**Export Development Fund for N.E. and
Sikkim**

(XII, 15-12-2000) 3-10

Industrial Training Institute

(XII, 11-12-2000) 249

**Mission Project for Horticulture in NER
and Sikkim**

(XII, 4-12-2000) 201

**Need for maintenance of Rymbai-Batau-
Huroi-Borsara-Jalapur Road at Indo-
Bangladesh Border by Border Road
Organisation**

(XII, 04-12-2000) 327-328

Projects in NER and Sikkim

(XII, 13-12-2000) 193-198

Regional Employment Exchange

(XIII, 20-12-2000) 141-142

- Umbrella Schemes under N.E.C.
(XIII, 19-12-2000) 240
- Lahiri, Shri Samik**
- Aircraft (Amendment) Bill-Consid. & Passed
(XI, 23-11-2000) 470-472,489-490
- Closure of Kendriya Vidyalayas
(XI, 21-11-2000) 282-286
- Long Distance Service
(XIII, 20-12-2000) 148-149
- Money Laundering
(XI, 24-11-2000) 77-78
- Removal of Poverty
(XI, 24-11-2000) 8
- Sea Bird Naval Project
(XII, 11-12-2000) 42-43
- Lepcha, Shri S.P.**
- Assistance to Drought Prone Areas
(XI, 28-11-2000) 205-206
- Contaminated Ground Water
(XI, 29-11-2000) 178-180
- Cultivable/Arable Land in Bihar and Jharkhand
(XI, 20-11-2000) 50-51
- Expenditure Incurred by Air India on Prime Minister
(XIII, 21-12-2000) 189
- Jagdish Sagar Committee Report
(XIII, 19-12-2000) 51-52
- Kutch/Pucca Houses under IAY
(XI, 28-11-2000) 255-260
- Minimum Wage
(XI, 22-11-2000) 48-49
- Non-Implementation of Land Reforms
(XII, 05-12-2000) 62-63
- One Man Fact Finding Committee
(XII, 13-12-2000) 114-115
- Operating Computers Injurious to Health
(XI, 22-11-2000) 215-216
- Teacher-Pupil ratio in schools and colleges
(XI, 28-11-2000)
- Mahajan, Shri Pramod**
- Business Advisory Committee - Sixteenth report-Presented
(XII, 13-12-2000) 652
- Extradition Treaties
(XII, 11-12-2000) 219-20
- Motion Re : Fifteenth Report of Business Advisory Committee- presented
(XI, 30-11-2000) 252-53
- Motion Re : Fourteenth Report of Business Advisory Committee- Presented
(XI, 23-11-2000) 382
- Motion Re : Sixteenth Report of Business Advisory Committee-Presented
(XII, 14-12-2000) 267
- Problems being faced by the farmers and Agricultural Labourers
(XI, 30-11-2000) 260-62
- Re: Shifting of Industrial Units in Delhi
(XI, 22-11-2000) 348-49,354-55
- Reported killing of People in Assam by the Militants
(XI, 1-12-2000) 323
- Mahajan, Shri Y.G.**
- Allotment of Petrol Pumps & LPG Agencies to Dependents of BSF
(XII, 14-12-2000) 116
- Construction of Flyover on NH-9
(XII, 11-12-2000) 1090
- Construction of Road Over-Bridge
(XI, 30-11-2000) 154-56
- Corruption cases against Engineers
(XIII, 22-12-2000) 61-62
- Criteria for Allocation of Newsprint
(XI, 1-12-2000) 243-244
- Cycle Corporation of India Ltd.
(XI, 1-12-2000) 183-184

Development of Tourist Places in Maharashtra (XIII, 21-12-2000) 78	World Bank Loan (XII, 11-12-2000) 863-870
Electronic Telephone Exchange (XII, 4-12-2000) 107-08	Mahale, Shri Haribhau Shankar
Family Welfare Programme (XII, 13-12-2000) 500-502	DSCFDC Ltd. (XI, 29-11-2000) 78-82
Films on DD (XI, 24-11-2000) 103-04	Approval of Recommendations Contained in the First Report of Railway Convention Committee and Demands for Supplementary Grants-Railways (Res.) (XIII, 20-12-2000) 571-72
Free Trade Zones (XI, 1-12-2000) 282-83	Assistance to States by BCCI (XII, 11-12-2000) 1188-1192
Jute Mills (XI, 30-11-2000) 200-06	Assistance to States for Rural Electrification (XI, 27-11-2000) 275-76
National Crop Insurance Scheme (XI, 27-11-2000) 78-80	Backward Areas Development Board Bill, 2000 - (B)Consid. and Withdrawn (XI, 24-11-2000) 398-99
New EXIM Policy (XI, 24-11-2000) 184-85	Cases pending with Anomaly Committee (XI, 1-12-2000) 280-81
Operation of Turbo Prop Air Crafts (XII, 11-12-2000) 608-09	Companies (Second Amendment) Bill, 2000 (XI, 27-11-2000) 418
Policy on Chemicals (XII, 13-12-2000) 177-78	Completion Certificates (XII, 5-12-2000) 71-72
Post Offices in Rental/Own Buildings (XIII, 18-12-2000) 275	Corporatisation of Telecom Services (XI, 27-11-2000) 271-273
Power Generation through Non-Conventional Energy Sources (XIII, 18-12-2000) 233	Development of Flood Prone Areas (XIII, 18-12-2000) 118-19
Privatisation of Airports (XII, 11-12-2000) 536-37	Direct Aid to Beneficiaries (XI, 29-11-2000) 237-38
Report on Railway Reforms (XI, 30-11-2000) 23-27	Dumping of Agro Products (XI, 24-11-2000) 174-75
Subsidies to Farmers (XI, 27-11-2000) 337-340	Electricity Rates for Consumers against Cost of Power Generation (XII, 04-12-2000) 262
Supply Quota for Diesel and Petrol to States (XII, 11-12-2000) 553-54	Eradication of Child Labour (XI, 29-11-2000) 375-76
Trade Relations (XII, 11-12-2000) 312-13	
Violation of Environmental Laws by Private Factories (XI, 27-11-2000) 179-80	

- Evaluation of Welfare Schemes by World Bank Team
(XIII, 19-12-2000) 285
- Financial Crisis in Power Projects
(XIII, 18-12-2000) 259-61
- Foreign Direct Investment in Mining Sector
(XI, 1-12-2000) 69
- High Powered Delegation to Singapore
(XII, 13-12-2000) 587-589
- Hike in the Price of Petrol, Diesel and LPG
(XI, 23-11-2000) 36
- Import of Coconut/Coconut Oil
(XI, 24-11-2000) 303-04
- Iodine Deficiency Disorder Programme
(XI, 22-11-2000) 244-248
- Kisan Credit Card
(XII, 11-12-2000) 946-47
- Loans to Film Producers
(XI, 1-12-2000) 21
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (MUR 193)
(XI, 30-11-2000) 390
- Massacres in Bihar
(XI, 21-11-2000) 259-60
- Multimodal Transportation of Goods (Amendment) Bill - (B)Consid & Passed
(XI, 24-11-2000) 375
- National Crime Record Bureau Report
(XI, 21-11-2000) 20-24
- Need to review the decision to provide guarantee to Enron Company in Dabhol Power Project in Maharashtra (MUR 377)
(XIII, 21-12-2000) 217-18
- Officers Deputed Abroad for Training
(XI, 29-11-2000) 23
- Passport (entry into India) Amendment Bill—as Passed by Rajya Sabha — (A) Consd.
(XI, 28-11-2000) 402
- Pending Schemes for Water Supply
(XI, 21-11-2000) 238-239
- Population of Urban Poors
(XII, 13-12-2000) 100
- Power Generation
(XI, 27-11-2000) 115-122
- Power Projects in Madhya Pradesh
(XI, 20-11-2000) 84
- Procurement of A.J.T.
(XI, 23-11-2000) 315-316
- Production Capacity of Sugar Mills
(XI, 24-11-2000) 164-165
- Protection of Tribal Language and Culture
(XI, 28-11-2000) 93-94
- Provision of Subsidy to Power Sector
(XII, 11-12-2000) 95-96
- Quality of Doordarshan Programmes
(XI, 1-12-2000) 227
- Racket involved in sending Persons Abroad on Fake Documents
(XII, 13-12-2000) 298-300
- Recruitments in Para-Military Forces
(XI, 21-11-2000) 271-276
- Reduction in Strength of Employees in Air India
(XII, 11-12-2000) 529-530
- Situation on Indo-Pak Border
(XI, 30-11-2000) 78-79
- Steel Plants Under Sail
(XII, 5-12-2000) 94-96
- Subsidy on Essential Commodities
(XI, 24-11-2000) 51-52
- Subsidy to States
(XI, 1-12-2000) 55-56
- Tehri Dam Project
(XII, 4-12-2000) 58

Trade Union Act (XI, 22-11-2000) 85	Netaji Subhash Chandra Bose Enquiry Commission (XI, 21-11-2000) 13-14
Treatment of Nuclear Waste (XII, 11-12-2000) 419-420	Optical Fibre Cables (XII, 4-12-2000) 98
Unemployed Persons in NER (XII, 11-12-2000) 477-478	Per Capita Investment (XII, 11-12-2000) 290-292
Universalisation of Primary Education in M.P. (XI, 21-11-2000) 163	Proposals of Election Commission (XIII, 21-12-2000) 56-59
Usage of Basements and Boundary Walls (XIII, 19-12-2000) 298-299	Rail Projects received from West Bengal (XI, 23-11-2000) 208
Utilisation of Daltonganj Airport of Bihar (XI, 23-11-2000) 166	Telecom Facilities (XI, 27-11-2000) 204-205
Vidya Vahini Network (XIII, 19-12-2000) 57	Visit by Minister (XI, 28-11-2000) 143
Visit of Russian President (XI, 29-11-2000) 332-334	Visit of Russian President (XI, 29-11-2000) 332-34
Mahato, Shri Bir Singh	Mahtab, Shri Bhartruhari
Amendment in Representation of Peoples Act, 1951 (XI, 30-11-2000) 85	ADB/IDA Loan to Orissa Projects (XIII, 22-12-2000) 94-96
Doordarshan Kendras in West Bengal (XI, 24-11-2000) 113-114	Approval of Recommendations contained in the First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.) (XIII, 20-12-2000) 516-523
External Debt (XII, 11-12-2000) 824-825	Assistance for Human Resource (XII, 05-12-2000) 136-138
Family Planning Programmes (XII, 11-12-2000) 204-205	Atrocities on SCs/STs (XIII, 20-12-2000) 209-210
Flood Control (XI, 29-11-2000) 163-165	Ban on Cutting of Trees (XII, 11-12-2000) 1143-1144
MPLADS (XI, 22-11-2000) 123-124	Centrally Sponsored Environmental Projects in Orissa (XI, 27-11-2000) 306
National Agricultural Policy (XI, 20-11-2000) 37	Complaints against LPG Agencies in Orissa (XII, 14-12-2000) 130-131
National Wage Policy (XI, 22-11-2000) 316	Construction of Rail bridge over River Kathjori (XI, 30-11-2000) 173-74
Need to lay broad gauge railway line between Jhargram and Purulia in West Bengal (MUR-377) (XII, 04-11-2000) 332	

- Construction of Talcher-Sukinda Road-
Jaipur Road Rail Line
(XI, 23-11-2000) 332
- Cuttak Doordarshan, Orissa
(XII, 11-12-2000) 928
- Delay in delivery of Money Orders
(XIII, 18-12-2000) 247-49
- Development of Tourism
(XII, 11-12-2000) 643-648
- Epidemic Diseases
(XI, 29-11-2000) 208-211
- Finalisation of Annual Plan
(XI, 22-11-2000) 264
- Financial Assistance
(XI, 29-11-2000) 300-301
- Financial Crisis in Orissa
(XI, 1-12-2000) 279-280
- Health Scheme by WHO in Orissa
(XII, 11-12-2000) 451-452
- Illegal Mining
(XI, 27-11-2000) 163-164
- Income Tax Notices to Schools
(XI, 1-12-2000) 121, 271
- Indian Institute of Mass Communication
(XI, 24-11-2000) 122-123
- Industrial Growth Centres
(XII, 11-12-2000) 459
- Investment by LIC in Orissa
(XIII, 22-12-2000) 161-162
- Issuing of Photo Identity Cards in Orissa
(XIII, 21-12-2000) 85
- Loss to Coal Mines under MCL
(XII, 05-12-2000) 204-206
- Losses in Public Sector Steel Plants
(XI, 21-11-2000) 8-9
- Mortality Rate in Child Birth
(XI, 22-11-2000) 265-266
- Narcotics Smuggling
(XI, 24-11-2000) 293
- Nationalised Banks in Orissa
(XI, 24-11-2000) 226-227
- Need for proper procurement of
Foodgrains throughout the Country
(MUR-377)
(XI, 27-11-2000) 374
- Need to declare Jankinath Bhawan at
Cuttack, the birth place of Netaji
Subhash Chandra Bose, as a national
monument.(MUR-377)
(XIII, 20-12-2000) 405
- Need to initiate time bound programme
for eradication of Leprosy from Orissa
(XII, 04-11-2000) 330-331
- Oil Reserves in Mahanadi
(XII, 11-12-2000) 570-572
- Ongoing Projects
(XII, 11-12-2000) 217-220
- PCO/STD/ISD Booths
(XIII, 18-12-2000) 234-35
- PCOs in Cuttack
(XII, 04-12-2000) 239
- Petrol Pumps/LPG Agencies in the
Country
(XII, 14-12-2000) 237-238
- Posting of Oriya Speaking Employees in
Banks of Orissa
(XII, 11-12-2000) 834-835
- Poverty in Rural Areas
(XIII, 19-12-2000) 1-14
- Privatisation of Steel Plants
(XII, 13-12-2000) 179-180
- Production of Trees in Orissa
(XII, 11-12-2000) 1396-1397
- Projects sanctioned by CAPART in Orissa
(XII, 13-12-2000) 263
- Railway Projects in Orissa
(XII, 11-12-2000) 623-632
- Rajiv Gandhi Drinking Water Mission
(XI, 28-11-2000) 213-214

- Registered Oriya Newspapers
(XI, 1-12-2000) 236
- Rehabilitation Centres
(XI, 29-11-2000) 161-163
- Rengali Irrigation Project
(XII, 13-12-2000) 493-494
- Review of IT Sector
(XI, 29-11-2000) 338-344
- Rourkela Steel Plant
(XII, 05-12-2000) 1-14
- Sale and Starvation deaths of children in Orissa
(XI, 28-11-2000) 51-52
- Scheme for Leftist Extremist Affected Areas
(XIII, 20-12-2000) 124-125
- SDCA Telephone Exchange
(XII, 4-12-2000) 111-114
- Self-Employment Programmes
(XII, 13-12-2000) 309-312
- Setting up of Coal Mixing Plant
(XI, 21-11-2000) 230-231
- Setting up of Trauma-Cum-Spiral Injury MHRC
(XII, 11-12-2000) 310-311
- Sewage Treatment Project in Cuttack
(XI, 21-11-2000) 253
- Short Documentaries
(XII, 15-12-2000) 212
- Shortage of Post Offices in Orissa
(XI, 20-11-2000) 158-159
- Smuggling and Narcotics Activities
(XI, 1-12-2000) 217
- Survey for Crude Oil Reserves in Orissa
(XII, 11-12-2000) 617
- Survey of Buddhist Ruins in Orissa
(XI, 30-11-2000) 98-99
- Telephone Exchanges in Orissa
(XI, 20-11-2000) 294-298
- Terminal Facility at Cuttack
(XI, 23-11-2000) 202
- Ties with Indian Ocean Rim Countries
(XI, 22-11-2000) 313
- Training to I.T. Professionals
(XIII, 19-12-2000) 232
- Unemployed Youth in Rajasthan
(XI, 29-11-2000) 393-396
- Utilisation of Funds by States
(XII, 15-12-2000) 105
- Water Scarcity in Orissa
(XI, 22-11-2000) 125
- World Bank Loan to Orissa
(XII, 15-12-2000) 170-172
- Makwana, Shri Savshibhai**
Development Schemes for Textiles Sector
(XI, 30-11-2000) 101-104
- Export of Marine Products
(XI, 24-11-2000) 33-34
- Fishery Harbours in Gujarat
(XII, 11-12-2000) 1057-58
- Increase in Agricultural Production
(XI, 27-11-2000) 262-264
- Kailash-Mansarovar Yatra
(XII, 13-12-2000) 375-376
- Mobile Soil Testing Laboratories
(XII, 11-12-2000) 1240-1241
- Railway Projects in Gujarat
(XI, 23-11-2000) 106-109
- Telecom Facilities
(XI, 20-11-2000) 91
- Telephone connections in safe custody
(XI, 27-11-2000) 113-114
- Welfare Programmes for Women by VOs
(XI, 21-11-2000) 89
- Malaisamy, Shri K.**
Workmens Compensation (Amendment) Bill—as passed by Rajya Sabha.
(XI, 28-11-2000) 355
- Malhotra, Dr. Vijay Kumar**
Amendments in Price Control Order
(XI, 1-12-2000) 41

C.T.B.T.

(XI, 29-11-2000) 292-299

Calling upon the Prime Minister to Drop

Three Cabinet Ministers on the Babri Masjid Demolition Case (MUR 184)
(XII, 13-12-2000) 747-755

CBI Report on Cricket Match Fixing

(XI, 27-11-2000) 45-47

Committee on Public Undertakings—**Study Tour Reports — Laid**

(XIII, 18-12-2000) 295

(XIII, 20-12-2000) 372

Committee on Public Undertakings—**Statement—Laid****Study Tour Report - Laid**

(XII, 04-12-2000) 309

(XII, 14-12-2000) 266

(XIII, 20-12-2000) 372-73

Dinvestment of Public Sector Undertakings

(XIII, 19-12-2000) 384-388

Election to Committee - Committee on

Public Undertakings - Motion moved & adopted

(XI, 22-11-2000) 335

Facilities in Dr. R.M.L. Hospital and other Hospitals

(XI, 29-11-2000) 201

III-Effects of TV Serials on Children

(XI, 24-11-2000) 133-134

Illegal cutting of trees in Delhi

(XII, 4-12-2000) 189

Opening of CGHS Dispensaries

(XI, 22-11-2000) 225

Price rise in essential Commodities

(XI, 1-12-2000) 200-201

Report by Sub-Group of Ministers

(XIII, 18-12-2000) 121-22

Study Tour Report

(XIII, 19-12-2000) 326

Surplus Staff in DDA

(XIII, 19-12-2000) 118-120

Synthetic Material in Soft Drinks

(XI, 27-11-2000) 251-258

Mallikarjunappa, Shri G.**Agreement between GAIL and GAZPROM**

(XII, 14-12-2000) 30-31

Amendment in Motor Vehicles Act, 1988

(XI, 27-11-2000) 85

Apparel Export Development Park

(XII, 11-12-2000) 500-501

Assistance for Karnataka Power Projects

(XII, 04-12-2000) 230-231

Assistance to Farmers of Karnataka

(XIII, 22-12-2000) 29-30

Bhima lift irrigation scheme

(XI, 29-11-2000) 237

Centre for Study of National Security

(XII, 13-12-2000) 313-314

Clearance of Uduhorehalla Project

(XII, 11-12-2000) 250-251

Computerisation of Treasuries in Karnataka

(XII, 11-12-2000) 147

Concessions to Leather Industry

(XII, 11-12-2000) 991-992

Counter Guarantee for Mangalore Power Project

(XI, 20-11-2000) 192-193

Cross Border Terrorism

(XIII, 20-12-2000) 223

Decline in the production of Sugar

(XI, 24-11-2000) 78-79

Direct Inward Dialling Service

(XII, 11-12-2000) 1079-1080

Duty Drawback on Sugar

(XIII, 22-12-2000) 68-69

Economic Empowerment of Rural Women

(XII, 05-12-2000) 203

- Economic Slow Down**
(XI, 24-11-2000) 284-285
- Filling up of Vacant Posts**
(XII, 11-12-2000) 987-988
- Fiscal Health of States**
(XIII, 22-12-2000) 39-40
- G-20 Conference of Finance Ministers**
(XII, 15-12-2000) 116-117
- Hijacking of Indian Airlines Plane**
(XII, 05-12-2000) 217-218
- IDSMT Schemes**
(XI, 21-11-2000) 163-164
- Inchampalli and Pollavaram Irrigation Project**
(XII, 11-12-2000) 209-210
- Increase in MPLADS Fund**
(XI, 22-11-2000) 251
- Indo Sino Border Talks**
(XII, 13-12-2000) 531-532
- Indo-Bangla Talks on Floods**
(XII, 11-12-2000) 198-199
- Indo-Iran Ties**
(XIII, 20-12-2000) 201
- Indo-US Joint Working Group Meet**
(XIII, 20-12-2000) 347
- Inquiry against IA for TU-154**
(XII, 11-12-2000) 606-607
- Investment in Private Sector**
(XII, 11-12-2000) 455-457
- Length of National Highways in Karnataka**
(XI, 27-11-2000) 143-147
- LNG from Qatar**
(XII, 14-12-2000) 220-221
- Maintenance of Records**
(XI, 23-11-2000) 180
- Meeting on AIDS**
(XII, 13-12-2000) 584-585
- Misuse of Loan under PMRY**
(XI, 24-11-2000) 80-81
- National Programme for Control of Blindness**
(XI, 22-11-2000) 56-57
- Non-Recovery of Loans**
(XII, 11-12-2000) 1005
- Pending Projects under Wasteland Development**
(XIII, 19-12-2000) 173-175
- Plan Assistance to Karnataka**
(XIII, 22-12-2000) 226
- Prevention of Cruelty to Animals**
(XI, 22-11-2000) 75-76
- Price Differentials between Indian and Chinese Goods**
(XII, 15-12-2000) 19-28
- Productivity of Dryland**
(XII, 4-12-2000) 45-47
- Purchase of Farmers Produce at support price through purchase centres**
(XIII, 18-12-2000) 75-76
- Railway Crossing Projects**
(XIII, 21-12-2000) 26
- Refund of Anti-Dumping Duties**
(XII, 11-12-2000) 944-945
- Rehabilitation of Herikera Tank**
(XIII, 18-12-2000) 205
- Report on Visit of Tourists**
(XII, 14-12-2000) 124
- Restructuring of Leather Industry**
(XII, 11-12-2000) 851-852
- Rural Development Schemes in Karnataka**
(XII, 13-12-2000) 203-204
- Seminar on Sustainable Urban Development**
(XII, 05-12-2000) 230-231
- Slow Progress of AAI**
(XI, 30-11-2000) 223-24
- Smooth Running of Trains**
(XII, 11-12-2000) 693-694

- Software Exports
(XII, 13-12-2000) 483-484
- Spares for AK-47s from Bulgaria
(XII, 14-12-2000) 167
- Tourism Development Plan for Hampi by
Karnataka
(XI, 23-11-2000) 344-345
- Trade with Nepal by Karnataka
(XII, 15-12-2000) 87-88
- Train Robberies.
(XI, 28-11-2000) 127-130
- Utilisation of Water of Bhima River
(XII, 13-12-2000) 337
- Waiting List for LPG Connections
(XI, 23-11-2000) 327-328
- World Bank Assistance
(XIII, 20-12-2000) 99-100
- World Bank Report on Rich-Poor
Inequality
(XII, 13-12-2000) 68-69
- World Commission on Dams
(XI, 29-11-2000) 366-367
- Malayala, Shri Rajaiah**
- Acquisition of Defence Equipments from
Russia
(XI, 23-11-2000) 273-274
- Action Plan for Harvesting Rain Water in
A.P.
(XIII, 21-12-2000) 36
- Additional Seats for MBBS/BDS (Andhra
Pradesh)
(XII, 13-12-2000) 483
- Adjustment of Capital Gains
(XIII, 22-12-2000) 41
- Admendment to National Cooperative
Development Corporation
(XIII, 18-12-2000) 177-78
- Appointing/Posting of SCs/STs in
Autonomous Bodies
(XI, 30-11-2000) 65
- Biotech-Park
(XIII, 19-12-2000) 207
- Computer Education
(XIII, 19-12-2000) 89
- Computerisation of Public Sector Banks
(XI, 1-12-2000) 13-19
- Demand of Cable Operators
(XI, 1-12-2000) 227-228
- Development of Kakatiya Fort at
Warangal
(XIII, 21-12-2000) 110
- Efficiency/Improvement in Work Culture
(XIII, 20-12-2000) 117
- Expansion of RGIA
(XII, 14-12-2000) 204
- Filling Up of the Post of Judicial Member
(XII, 14-12-2000) 164-165
- Fraud Cases in State Bank of Indore
(XI, 24-11-2000) 64
- Funds to Andhra Pradesh
(XIII, 22-12-2000) 126-169
- Income from Advertisement
(XII, 11-12-2000) 705-706
- Indo-Oman Fertiliser Deal
(XI, 21-11-2000) 312-313
- Integrated Education for Disabled
(XII, 13-12-2000) 123-125
- Integrated Water and Sanitation Project
in Schools
(XIII, 19-12-2000) 264-265
- International Airport at Hyderabad
(XII, 14-12-2000) 224
- Investor Education Centre
(XIII, 22-12-2000) 42
- Land for National Centre for Films for
Children and Young People
(XII, 15-12-2000) 136-137
- Measures to improve Financial System
(XI, 1-12-2000) 277-278
- More Companies of P.M.F. to Andhra
Pradesh
(XIII, 19-12-2000) 266

- New National Youth Policy**
(XI, 20-11-2000) 116
- Nomination for Foreign Training**
(XII, 11-12-2000) 982
- Performance of PSUs in Andhra Pradesh**
(XII, 11-12-2000) 772
- Post Based Rosters**
(XI, 24-11-2000) 273-274
- Reduction of Sales Tax on Petroleum Products**
(XI, 23-11-2000) 57-58
- Releasing Amount by ONGC for a Bridge on River**
(XIII, 21-12-2000) 185-186
- Rice Stock in Andhra Pradesh**
(XII, 15-12-2000) 62
- River Action Plan**
(XII, 11-12-2000) 283-284
- Science City at Hyderabad**
(XII, 14-12-2000) 68
- Screening of Hindi Films**
(XI, 24-11-2000) 211-212
- Setting up of Foreign Commercial Service Office**
(XII, 13-12-2000) 358-359
- Standing Committee on Industry - Forty-third Report-Laid**
(XIII, 21-12-2000) 207
- Subletting of Government Accommodation**
(XI, 21-11-2000) 49-50
- Surplus Staff in Prasar Bharati**
(XII, 11-12-2000) 872
- Telephone Directories**
(XII, 11-12-2000) 1219
- Training and Research Facilities to SCs/STs**
(XI, 1-12-2000) 163-166
- Twin Cities Network Services in Andhra Pradesh**
(XII, 11-12-2000) 1041
- Vacant Posts of Senior Analyst**
(XI, 22-11-2000) 69-70
- Writing-off Loan**
(XIII, 22-12-2000) 192-193
- Mandal, Shri Brahma Nand**
- AIDS Control Policy**
(XII, 13-12-2000) 454-455
- Airtel Telephone Company**
(XIII, 18-12-2000) 146-47
- Appointment of Organisers in Place of Ticket Sale Agents**
(XIII, 21-12-2000) 164
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 583-584
- Assistance for Development of Agriculture**
(XI, 20-11-2000) 213-216
- Backward Areas Development Board Bill, 2000 - (B)Consid and Withdrawn**
(XI, 24-11-2000) 405-407
- Capital of Banks**
(XII, 15-12-2000) 255-265
- Computerisation of Administration**
(XII, 11-12-2000) 21-22
- Construction of Rail-Cum-Road/Bridge on Ganga River**
(XI, 27-11-2000) 205
- Cyber Crimes**
(XI, 29-11-2000) 283-284
- Damage Caused by Flood**
(XII, 11-12-2000) 1183-1188
- Damages of Dams**
(XI, 29-11-2000) 182-183
- Defective Ammunitions procured from Russia**
(XII, 14-12-2000) 73

- Development of backward States
(XI, 29-11-2000) 338
- Disposal of Nuclear Waste
(XIII, 20-12-2000) 86-87
- Economic package for Agriculture Programmes
(XII, 4-12-2000) 125
- Economic package for Bihar
(XI, 29-11-2000) 381-382
- Economic Package for Scientific and Technological Development in Bihar
(XII, 5-12-2000) 80
- Education of Information Technology
(XI, 21-11-2000) 82
- Effect of Western Culture
(XIII, 21-12-2000) 120
- Employees Unions of Banks
(XI, 1-12-2000) 185-187
- Entry of Indian Pharmaceutical Companies in American Market.
(XI, 28-11-2000) 99
- Foreign Direct Investment
(XI, 27-11-2000) 101
- Gold Reserves in Karnatia, Bihar
(XI, 27-11-2000) 336
- Guidelines for Aid to NGOs
(XIII, 20-12-2000) 194-195
- Import of Coaches and Locomotives
(XIII, 19-12-2000) 229-230
- Inflation Rate
(XI, 24-11-2000) 204-205
- Jhag wale shampoo and toothpaste se cancer
(XI, 29-11-2000) 282
- Need to provide financial assistance to Government of Bihar for drainage of water logging in Munghyr Parliamentary Constituency (MUR 377).
(XII, 14-12-2000) 287-288
- Need to provide financial assistance to Government of Bihar for providing relief to the people affected by floods in Munghyr Parliamentary Constituency. (MUR 377)
(XI, 23-11-2000) 427-428
- Permission to File Cases
(XIII, 19-12-2000) 116
- Pollution due to Hospital Wastes
(XI, 20-11-2000) 300
- Private Companies in Insurance Sector
(XI, 1-12-2000) 35
- Purchase of Air Turbine Fuel
(XIII, 21-12-2000) 50-51
- Rural Roads.
(XI, 21-11-2000) 187-191
- Setting up of New Centre in I.I.A.R.
(XI, 20-11-2000) 159-160
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 391-394
- Situation on Indo-Pak Border
(XI, 30-11-2000) 78-79
- Tenders for Management and Operation of MSV
(XI, 23-11-2000) 200-201
- Mandal, Shri Sanat Kumar**
- Development of Teesta Hydro-electric Power Project
(XII, 4-12-2000) 75
- Disinvestment of PSUs
(XI, 24-11-2000) 276-284
- Financial Closure of Power Projects
(XI, 27-11-2000) 346-347
- Linkage of villages by Roads.
(XI, 28-11-2000) 86-88
- Need to declare Haldia-Raimangal stretch in West Bengal as the Sunderban National Waterways (MUR- 377).
(XI, 28-11-2000) 334

- Need to declare Sunderbans in West Bengal as a tourist resort and provide funds for its development (MUR 377)**
(XIII, 22-12-2000) 269
- Oil Pool Deficit and Adverse Impact on Economy**
(XI, 30-11-2000) 115-16
- Setting up of Exclusive Corporation for STs**
(XII, 05-12-2000) 229
- Mandlik, Shri Sadashivrao Dadoba**
- 'Z' Group Companies**
(XIII, 22-12-2000) 126-127
- Afforestation in the Country**
(XII, 11-12-2000) 1248-1258
- Agitation by Employees of CCI**
(XIII, 22-12-2000) 72
- Amendment in Import Drug Provisions**
(XII, 11-12-2000) 163-164
- Anti TB Drugs**
(XII, 13-12-2000) 345
- Assistance to Musical Groups**
(XII, 15-12-2000) 147-158
- Ban on Asylum Seekers**
(XIII, 20-12-2000) 257
- Capacity Utilisation of SAIL**
(XII, 13-12-2000) 64-65
- Celebrations over India's performance in Sydney Olympics**
(XI, 27-11-2000) 103-104
- Child Marriages**
(XIII, 21-12-2000) 143-146
- Cleaning of Rivers under National River Action Plan**
(XI, 27-11-2000) 281-292
- Computerisation of Govt. Offices**
(XI, 22-11-2000) 247-248
- Cost Effective Technology for Nitrogen based Fertilizers**
(XII, 13-12-2000) 271-272
- Criminal activities in Bordering States**
(XI, 21-11-2000) 179-180
- Delay in Medical Help**
(XI, 30-11-2000) 163-64
- Development of OBCs**
(XII, 13-12-2000) 445-450
- Development/Maintenance of National Highways**
(XI, 20-11-2000) 273-275
- Disparities between States**
(XI, 22-11-2000) 86-90
- Doordarshan/Akashvani Kendras**
(XII, 15-12-2000) 117-118
- Duping the Public**
(XII, 11-12-2000) 1010-1011
- Eradication of Diseases**
(XII, 13-12-2000) 404-412
- Expansion and Modernisation of Kolhapur Airport**
(XII, 14-12-2000) 69-70
- Expansion of Fertilizer Plants**
(XII, 05-12-2000) 144-146
- Financial Assistance to Sugar Mills**
(XI, 24-11-2000) 283-284
- Gauge Conversion**
(XI, 30-11-2000) 211-14
- GDP Growth Rate**
(XII, 11-12-2000) 50-51
- Increase in Stake of Multi-national Companies in Indian Companies**
(XII, 15-12-2000) 65
- Indo-Rusia Efforts to combat terrorism**
(XI, 29-11-2000) 330-331
- Inter-State Water Disputes**
(XIII, 20-12-2000) 90
- Investor Education Centre**
(XIII, 22-12-2000) 42
- Land Holdings in Rural Areas**
(XII, 04-12-2000) 263

- Losses in PSUs
(XIII, 18-12-2000) 249-50
- Low Phosphorus Pig Iron
(XII, 13-12-2000) 247-248
- Madrasas
(XIII, 19-12-2000) 205-206
- Manufacturing of Illegal LPG Cylinders
(XIII, 21-12-2000) 64-65
- New Technique to Remove Stone
(XIII, 20-12-2000) 210-211
- Ninth Plan Growth Target
(XI, 24-11-2000) 103
- Non-Payment of Dividend
(XI, 23-11-2000) 316
- Performance of Universities.
(XI, 28-11-2000) 220-221
- Price of Pesticides
(XI, 20-11-2000) 118-119
- Requirement of Wagons
(XI, 23-11-2000) 166-167
- Retirement age
(XI, 29-11-2000) 254-256
- Safeguarding the interests of shareholders
(XI, 24-11-2000) 215-216
- Sale of Missile Technology to China
(XII, 11-12-2000) 449-450
- Sardar Sarover Dam
(XI, 29-11-2000) 75-77
- Setting up of Laboratories by ASI
(XI, 30-11-2000) 59-60
- Setting up of Power Projects by Foreign Industrialists
(XIII, 18-12-2000) 142-43
- Simplification of Visa Norms
(XI, 21-11-2000) 35
- Storage facilities for fruits and vegetables
(XII, 4-12-2000) 96
- Sugar Technology Mission
(XII, 5-12-2000) 81-82
- Supply of Fertilizers
(XIII, 19-12-2000) 80-81
- Tiger Population in the Country
(XII, 11-12-2000) 117-122
- Trade with Bangladesh
(XI, 1-12-2000) 175-176
- Train Accidents
(XI, 23-11-2000) 279-284
- Upgradation of Sugar Mills
(XII, 15-12-2000) 227-230
- Visit of Russian President
(XI, 29-11-2000) 332-334
- Vocational courses
(XI, 28-11-2000) 151-152
- Welfare Scheme in Unorganised Sector
(XII, 13-12-2000) 582-583
- Widening of Goods Traffic Network in Bangladesh
(XI, 30-11-2000) 214-15
- Mane, Shri Shivaji**
- Aid by Foreign financial Institutions
(XI, 24-11-2000) 249-250
- Alternative vocation to tobacco growers
(XI, 27-11-2000) 110
- Anti-National Activities
(XII, 5-12-2000) 83
- Ban on Smoking
(XIII, 20-12-2000) 277
- CBI Officers
(XI, 29-11-2000) 245-246
- CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949-952
- Charging High Prices of Drugs
(XI, 21-11-2000) 275
- Chinese Goods in India
(XII, 11-12-2000) 791-792
- Collapse of Loco Shed at Tundla
(XI, 23-11-2000) 275-276
- Commission to Review Expenditure of Government
(XI, 24-11-2000) 307-309

Conference on Land Resource Management (XIII, 19-12-2000) 99	Income Tax Investigations against Cricketers (XI, 1-12-2000) 184-185
Corruption by DDA Employees/Officials (XI, 28-11-2000) 207-208	Income Tax paid by ABCL (XIII, 22-12-2000) 176
Cost of Sugar Production (XII, 15-12-2000) 269-271	Indian Delegation to UN (XII, 13-12-2000) 453-454
Court of Inquiry into Alliance Air Crash (XI, 30-11-2000) 37	Information technology and Computer Science Teachers (XI, 28-11-2000) 1-8
Creation of Private Fund by Defence (XII, 11-12-2000) 603-604	Inquiry Against Cricketers (XII, 11-12-2000) 834
Delhi Traffic Police (XIII, 19-12-2000) 239-240	Insider Trading in Stock Exchanges (XI, 1-12-2000) 31-32
Demand of Diesel in the First half of the Year (XI, 30-11-2000) 159-60	Insurance Summit (XII, 15-12-2000) 265-266
Development of New Samadhis (XI, 28-11-2000) 290-291	Irregularities at Santushti Complex (XII, 11-12-2000) 603
Doubling of Mumbai-Chennai Rail Line (XI, 30-11-2000) 243-44	ISI Activities (XI, 21-11-2000) 182-183
Education Programme for Disabled (XI, 28-11-2000) 283	Manipulation in Stock Market (XIII, 22-12-2000) 7
Entry of Candidates with Criminal Background in Parliament/Assemblies (XI, 23-11-2000) 3-12	Master Plan of Delhi (XIII, 19-12-2000) 142-147
Exam of AAO in GIC (XIII, 22-12-2000) 199-200	Meeting of State Law and Home Secretaries (XII, 14-12-2000) 211-212
Export of Silk Products (XIII, 21-12-2000) 156-158	Mid-Term Appraisal of Ninth Five Year Plan (XI, 22-11-2000) 235-237
Fiscal Deficits (XI, 24-11-2000) 19-22	Modernisation of SAIL (XI, 21-11-2000) 317
Functioning of CHCs/Referral Hospitals (XI, 22-11-2000) 304-305	MoU with World Bank (XII, 11-12-2000) 275-277
GDP Growth (XIII, 22-12-2000) 79	National Agricultural Insurance Scheme (XII, 4-12-2000) 191-192
Handling of Air India Arrangements by Pakistanis at Chicago Airport (XIII, 21-12-2000) 9-10	National Highway Development Project (XII, 11-12-2000) 410-412
Identity Cards Under Tatkal Sewa Scheme (XII, 11-12-2000) 647-648	Negotiations for Eliminating Trade Barriers (XII, 15-12-2000) 238-239

- Noise and Air Pollution
(XI, 27-11-2000) 287
- Oil Exploration Activities in Nagaland
(XII, 11-12-2000) 597
- Participation of Officers of AFHQCS in
Appointing Process
(XIII, 21-12-2000) 109
- Patrolling by Delhi Police
(XI, 28-11-2000) 260
- Pilfering of Liquor
(XI, 23-11-2000) 168-169
- Plan to Keep Drugs out of WTO
(XII, 11-12-2000) 445-446
- Policy to regulate private hospitals,
nursing homes and non-governmental
institutions
(XI, 29-11-2000) 326-327
- Polluting Industries
(XIII, 18-12-2000) 109
- Pollution in Metropolitan Cities
(XI, 27-11-2000) 276-277
- Preparation of Vision Documents
(XII, 11-12-2000) 382-384
- Rejuvenation of Culturally Significant
Towns and Cities
(XII, 13-12-2000) 308-309
- Report of the Investigation on Hijack of
Aircraft to Kandhar
(XI, 30-11-2000) 209-10
- Review of the Functioning of AAI, IA and
AI
(XII, 11-12-2000) 36-38
- Shortfall in Agricultural Crops
(XIII, 18-12-2000) 251-53
- Soil and Water Pollution by Alcohol
Manufacturing companies
(XII, 4-12-2000) 88
- Suggestions made by Foreign Companies
on DTH
(XIII, 22-12-2000) 141
- Survey Conducted by IIPS
(XII, 13-12-2000) 491
- Transfer of Ownership Rights
(XI, 21-11-2000) 260-261
- Unirrigated Agricultural Land
(XII, 04-12-2000) 232-234
- Violation of Income Tax Act, 1962 by
AFWWA
(XI, 1-12-2000) 244-245
- World Development Report 2000-2001
(XI, 29-11-2000) 68-70
- Mane, Shrimati Nivedita**
- Agreements to combat terrorism
(XI, 29-11-2000) 138-139
- AGRO based Industries
(XII, 11-12-2000) 475
- Amount Spent on Students of NVs
(XIII, 19-12-2000) 94-95
- Annual plan for Maharashtra
(XI, 29-11-2000) 259-260
- Anti-Desertification Programme
(XII, 04-12-2000) 252-253
- Bagasse based power plants
(XIII, 18-12-2000) 83-84
- Celebrations over India's performance in
Sydney Olympics
(XI, 27-11-2000) 103-104
- Construction of Subways on National
Highways
(XII, 11-12-2000) 1112-1113
- Consumer Welfare Funds
(XI, 24-11-2000) 143
- Degradation of Forest Areas
(XI, 20-11-2000) 267-270
- Discretionary Quota
(XII, 11-12-2000) 164
- Encouragement to alternative non-
pesticide
(XI, 27-11-2000) 130-131
- Encroachment of Railway Land
(XI, 23-11-2000) 212-213

Export of Fruits and Vegetables
(XI, 1-12-2000) 97-98

Grants-in-aid to Universities and Colleges
(XI, 28-11-2000) 22-51

Higher Education in Rural Areas
(XIII, 19-12-2000) 211

Holiday Special Trains
(XII, 11-12-2000) 588-592

IMF Loan
(XII, 15-12-2000) 59-60

Import and Export of Sugar
(XI, 24-11-2000) 192-200

Import of Films
(XIII, 22-12-2000) 129-130

Improvement of Safety
(XII, 11-12-2000) 672-673

Indo-Belarus Agreement on Bio-Technology Projects
(XIII, 19-12-2000) 78-79

Infrastructural Hurdles in Export of Handicrafts
(XII, 11-12-2000) 640-641

Loan Relief Scheme
(XII, 11-12-2000) 857-858

LPG Agencies Sold on Power of Attorney in Delhi
(XII, 11-12-2000) 498

National Health Policy
(XIII, 20-12-2000) 106

New Projects in Maharashtra
(XII, 11-12-2000) 1043-1046, 1426-1428

P.H.Cs
(XII, 13-12-2000) 393-398

Production/Export Target for Leather Products
(XII, 11-12-2000) 767.

Public Grievances
(XI, 29-11-2000) 331-332

Registration of Colleges
(XIII, 19-12-2000) 267-268

Requirement of Concrete Sleepers
(XIII, 21-12-2000) 109

Self-Sufficiency in Foodgrains
(XI, 20-11-2000) 113-114

Shortage of Contraceptives
(XII, 13-12-2000) 451-452

Smuggling of Butterflies
(XII, 4-12-2000) 127-128

Steel Plants Under Sail
(XII, 5-12-2000) 94-96

Sugar Mills
(XI, 24-11-2000) 209-210

Target of FDI
(XII, 15-12-2000) 139

Telecom facility in Rural Areas
(XIII, 18-12-2000) 208-09

Threat to Ecology by Exploitation of Minerals
(XI, 27-11-2000) 288-289

Vilification Campaign by Pak
(XIII, 20-12-2000) 178-179

Village Tourism Project
(XIII, 21-12-2000) 38-39

Visit of Russian President
(XI, 29-11-2000) 332-334

Manjay Lal, Shri

19th World Mines Meetings (Congress)
(XII, 04-12-2000) 267

Cellular Telephone Service
(XII, 4-12-2000) 149-150

Deposits in Nationalised Banks
(XI, 24-11-2000) 144-148

Diabetic Cases
(XI, 22-11-2000) 39-40

Identity Cards Under Tatkal Sewa Scheme
(XII, 11-12-2000) 647-648

Investment in Agro Sector
(XII, 11-12-2000) 231-232

- Lifting of Ban on Import of Consumer Items**
(XII, 11-12-2000) 801-802
- Manufacturing of Non-ISI Mini Gas Cylinders**
(XI, 23-11-2000) 331-332
- Officers/Employees in DDA**
(XII, 13-12-2000) 173-174
- Vacant Posts of SCs/STs/OBCs**
(XI, 30-11-2000) 120
- Violation of Use of Domestic Cylinders for Commercial Purposes**
(XI, 23-11-2000) 199
- World Bank report on Agriculture Development**
(XII, 4-12-2000) 87
- Manjhi, Shri Ramjee**
- Aid by Foreign financial Institutions**
(XI, 24-11-2000) 249-250
- Arrears of Wealth Tax/Gift Tax**
(XII, 11-12-2000) 970
- Beedi Workers Covered under EPF and MP Act**
(XII, 13-12-2000) 615
- Beggars cannot choose**
(XI, 29-11-2000) 397-399
- Bina Refinery Project**
(XIII, 21-12-2000) 51
- Blackmarketing of Wheat**
(XII, 11-12-2000) 853-854
- CBI Case against Canara Bank**
(XIII, 22-12-2000) 109
- CBI Raids on Premises of DD Officials**
(XII, 11-12-2000) 949-952
- Complaints in Consumer Courts**
(XIII, 22-12-2000) 183
- Corruption**
(XI, 22-11-2000) 79-80
- Corruption by DDA Employees/Officials**
(XI, 28-11-2000) 207-208
- Corruption in NCCF**
(XII, 15-12-2000) 159
- Crash of IAF Helicopter**
(XI, 30-11-2000) 122-23
- Depletion of Forests Cover**
(XII, 11-12-2000) 1181-1183
- Enquiry Report on Khanna Train Accident**
(XII, 14-12-2000) 201
- Filing of I.T. Return by MTNL**
(XI, 1-12-2000) 45-46
- Freight and Insurance Claim of H.A.L.**
(XII, 14-12-2000) 148-149
- Identity Cards Under Tatkal Sewa Scheme**
(XII, 11-12-2000) 647-648
- Illegal Coal Mining**
(XII, 05-12-2000) 113-115
- Increase of Second Class Bogies**
(XI, 30-11-2000) 121
- Inquiry into Defective Mine Bodies**
(XI, 23-11-2000) 242-245
- Instrument purchase at Higher rates**
(XI, 27-11-2000) 164
- Insulin of Diabetics**
(XII, 13-12-2000) 522
- Irregularities in Doordarshan**
(XIII, 22-12-2000) 174
- Lok Adalat for NPA**
(XII, 11-12-2000) 55-58
- Losses in CCL**
(XI, 28-11-2000) 194-196
- Maintaining of Contractors' List**
(XII, 11-12-2000) 570
- Non- Provision of Higher Classification for Rock Phosphate**
(XI, 23-11-2000) 53-54
- Objectives of Growth Centres**
(XII, 15-12-2000) 243-244
- Payment of Dividends by Public Sector Undertakings**
(XII, 15-12-2000) 67-76

Payment of inspection fee by importers of wood Logs. (XIII, 18-12-2000) 122-23	Mann, Sardar Simranjit Singh Increase in Migration from Rural Areas (XI, 21-11-2000) 90-91
People Below Poverty Line (XIII, 19-12-2000) 206-207	Policy for Afghan Refugees (XIII, 19-12-2000) 170
Post Offices in Metro cities (XII, 4-12-2000) 198-199	Visa to Afghan nationals of Indian Origin (XIII, 20-12-2000) 140
Prime Lending Rates of Banks (XIII, 22-12-2000) 21-22	Mann, Shri Zora Singh Availability of Crude Oil (XI, 23-11-2000) 58-60
Production of Horticulture Crops (XI, 20-11-2000) 173-174	Average yield of wheat (XII, 4-12-2000) 38-39
Projects Sanctioned/Completed by CAPART (XI, 21-11-2000) 316-317	Bank Loans in Agriculture and Commercial Sector (XIII, 22-12-2000) 147-148
Recovery of Dues (XI, 30-11-2000) 19-23	CMC LTD. (XII, 13-12-2000) 505-506
Rehabilitation Centres (XI, 29-11-2000) 161-163	Completion of Railway Projects (XI, 23-11-2000) 170-176
Requirement of Locos and Wagons (XII, 11-12-2000) 677-678	Cost of Naphtha (XI, 30-11-2000) 30-32
Road Accidents (XII, 13-12-2000) 188-189	Crisis of Water (XII, 13-12-2000) 385-388
Safety norms at Flyover Sites (XI, 21-11-2000) 147-148	Debt Recovery Tribunals (XII, 15-12-2000) 162
Sale of New Items as Scrap (XI, 30-11-2000) 247	Diversion of Water of Minimum Rainfall Regions (XII, 11-12-2000) 22-23
Sydney Olympic Games (XI, 24-11-2000) 241-242	Export Obligation for Auto Industry (XII, 15-12-2000) 169-170
Traffic Signals (XIII, 19-12-2000) 83	Food Processing Sector (XII, 11-12-2000) 103-105
Transfer of Foreign Exchange (XII, 15-12-2000) 234	Freight Carriage Through Waterways (XI, 23-11-2000) 123-125
Unclaimed Money in Banks (XIII, 22-12-2000) 201-204	Gigantic Projects for Roads (XI, 20-11-2000) 18
Utilisation of Land by Major Ports (XIII, 21-12-2000) 116-117	Income from agricultural source (XII, 4-12-2000) 223-224
Vacant Posts in DGFASLI (XII, 13-12-2000) 391-392	Linkage of villages by Roads (XI, 28-11-2000) 86-88
Watch and Ward Scheme (XIII, 19-12-2000) 217-225	

- Loan From FFIs**
 (XI, 24-11-2000) 213-214
- Loans for Higher Studies**
 (XII, 15-12-2000) 143-146
- Mid-Term Appraisal of Ninth Five Year Plan**
 (XI, 22-11-2000) 235-237
- Need to increase subsidy on Agriculture Sector in the Country (MUR 377).**
 (XII, 14-12-2000) 289
- NPAs of Financial Institutions**
 (XII, 15-12-2000) 34-35
- Outflow of Foreign Exchange**
 (XII, 11-12-2000) 815-817
- Per Capita Income in Rural Areas**
 (XII, 11-12-2000) 261-262
- Priority Sector Lending**
 (XIII, 22-12-2000) 73-75
- Private Sector in Road Construction**
 (XIII, 18-12-2000) 31-32
- Procurement of Foodgrains**
 (XIII, 22-12-2000) 79-80
- Production and Consumption of Chemicals Fertilizers**
 (XII, 05-12-2000) 45-47
- Production of Coal**
 (XII, 05-12-2000) 158-159
- Production of Potato and Onion**
 (XII, 11-12-2000) 1258-1262
- Production of Seeds**
 (XI, 20-11-2000) 337-340
- Production, Demand and Supply of Pulses**
 (XI, 27-11-2000) 177-178
- Purchase of Electricity from Thermal Power Projects**
 (XIII, 18-12-2000) 229-30
- Rationalisation of Taxes**
 (XII, 14-12-2000) 98-100
- Reducing of Non-Development Expenditure**
 (XII, 14-12-2000) 210-211
- Reduction in Cess**
 (XII, 14-12-2000) 181-187
- Research Study on Textile Industry**
 (XII, 14-12-2000) 17-22
- Review of the functions of AIIMS**
 (XI, 29-11-2000) 329-330
- Revival of Power Projects**
 (XI, 20-11-2000) 209
- Safety Corridor Along Indo-Pak Border**
 (XIII, 19-12-2000) 15-20
- Spinning and Weaving Industry**
 (XII, 11-12-2000) 286
- Telecast of Sydney Olympics**
 (XI, 1-12-2000) 103-104
- Tenth Five Year Plan**
 (XII, 11-12-2000) 277-278
- Train Accidents**
 (XI, 23-11-2000) 279-284
- White Paper on Public Sector Fertilizer Factories**
 (XI, 28-11-2000) 234
- World Bank Loan**
 (XII, 11-12-2000) 863-870
- Mayawati, Kumari**
 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case (MU 184)
 (XII, 13-12-2000) 791-796
- Severe crisis faced by the Farming Community**
 (XI, 22-11-2000) 389-391
- Meena, Shri Bherulal**
Disinvestment in Public Sector Undertakings
 (XII, 11-12-2000) 51-53
- E.C. Directions to Oil Selection Boards**
 (XII, 14-12-2000) 67
- Houses for Employees of GIC**
 (XII, 11-12-2000) 856
- Investment in Agriculture Sector**
 (XI, 27-11-2000) 50-51

- Maintenance of Newly declared National Highways**
(XI, 27-11-2000) 271
- Need not to Disinvest the Profit Making Public Sector Undertakings including Hindustan Zinc Limited in Rajasthan (MUR-377)**
(XIII, 21-12-2000) 213
- Opening of more Reservation Counters**
(XI, 30-11-2000) 63-64
- Reduction of Flights to Jaipur, Jodhpur and Udaipur**
(XIII, 21-12-2000) 117-118
- Special Telephone Numbers**
(XIII, 18-12-2000) 266-67
- Supply of LNG to Rajasthan**
(XIII, 21-12-2000) 63
- Tourist Area Development Scheme**
(XII, 11-12-2000) 557
- Transfer Policy for Officers Posted in NE States**
(XIII, 20-12-2000) 107-108
- Use of Computers in GIC**
(XII, 15-12-2000) 50-51
- Vigilance Department of GIC**
(XI, 24-11-2000) 69-70
- Visit of Russian President**
(XI, 29-11-2000) 332-334
- Meena, Shrimati Jas Kaur**
- AIDS/HIV**
(XII, 11-12-2000) 200-201
- Allotment of Petrol Pumps**
(XI, 30-11-2000) 70-71
- Atomic Power Generation**
(XII, 11-12-2000) 186-187
- Cement Plants/Factories**
(XII, 11-12-2000) 783—789
- Closure of Sick Industries**
(XIII, 22-12-2000) 67
- Construction of Over-Bridges on National Highways**
(XII, 11-12-2000) 1397—1400
- Crisis of Water**
(XII, 13-12-2000) 385—388
- De-Addiction Centres**
(XI, 22-11-2000) 228—232
- Educated Unemployed**
(XI, 29-11-2000) 8
- Electronic Telephone Exchange**
(XII, 4-12-2000) 107-108
- Family Welfare Programme**
(XII, 13-12-2000) 500-502
- Irregularities in Public Sector Banks**
(XII, 15-12-2000) 175-176
- Irrigation Facilities**
(XI, 22-11-2000) 115-116
- Modernisation of Railway Stations**
(XII, 14-12-2000) 63-64
- National Judicial Academy**
(XII, 11-12-2000) 568-569
- Need to ensure proper utilisation of Funds Allocated for the Development of Ranthambhor Tiger Sanctuary in Rajasthan (MUR 377)**
(XIII, 21-12-2000) 212-213
- Number of Employment Exchanges**
(XII, 13-12-2000) 555—558
- PCO/STD/ISD Booths**
(XIII, 18-12-2000) 234-35
- Population Policy**
(XI, 22-11-2000) 262-263
- Power Generation by Hydro Power and Thermal Power Plants**
(XI, 20-11-2000) 150-151
- Privatisation of Airports**
(XII, 11-12-2000) 536-537
- Production of Fertilizers**
(XII, 05-12-2000) 31-32
- Production/Support Price of Wheat**
(XII 88-89, 4-12-2000) 94-95
- Recharge of Ground Water**
(XII, 11-12-2000) 446-447

- Research in Herbs**
(XII, 13-12-2000) 559-560
- Review of Telephone Services**
(XIII, 18-12-2000) 127-28
- Setting up of nuclear power plants**
(XI, 29-11-2000) 250-252
- Sick Companies**
(XII, 15-12-2000) 84-85
- Sugar Mills**
(XI, 1-12-2000) 69-70
- Surplus staff in Kendriya Vidyalayas**
(XI, 21-11-2000) 64-65
- Telephone Exchange**
(XII, 4-12-2000) 124-125
- Violation of Environmental Laws by Private Factories**
(XI, 27-11-2000) 179-180
- Visit of Russian President**
(XI, 29-11-2000) 332—334
- Mishra, Shri Ram Nagina**
- Development of Rajapur Village as Tourist Place**
(XIII, 21-12-2000) 97
- Problems of Sugarcane Growers-(Res.)**
(XII, 15-12-2000) 361—367
- Mishra, Shri Shyam Bihari**
- Approval of Recommendations contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 555—557
- Mohale, Shri Punnu Lal**
- Additional Foodgrains to Madhya Pradesh and Chhattisgarh**
(XIII, 22-12-2000) 159-160
- Air Services at Bilaspur**
(XII, 11-12-2000) 502
- All India Women Football Competition**
(XII, 04-12-2000) 271
- Appointment of Volunteer Ticket Checkers**
(XI, 23-11-2000) 297
- C.G.H.S. Ayurvedic Dispensary**
(XIII, 20-12-2000) 280-281
- Cancellation of Flight of IA to Khajuraho**
(XI, 30-11-2000) 234
- Communication System in Chhattisgarh**
(XII, 11-12-2000) 1208
- Crop Insurance Scheme**
(XIII, 18-12-2000) 72
- Delayed projects**
(XI, 29-11-2000) 232—236
- Development of Tourism in Newly Created States**
(XIII, 21-12-2000) 25
- Drug Authority/Drug Controller**
(XIII, 20-12-2000) 141
- Encroachments/Unauthorised Constructions**
(XIII, 19-12-2000) 263-264
- Expansion of HPT in Chhattisgarh**
(XII, 11-12-2000) 766
- Expenditure on Publicity**
(XII, 11-12-2000) 869—871
- Financial Assistance to Organisations by CAPART**
(XIII, 19-12-2000) 195-196
- Guru Ghasidas Medical College**
(XII, 11-12-2000) 179
- Health Programme for Chhattisgarh**
(XII, 13-12-2000) 342
- Import /Export of Coal by CIL and its subsidiaries**
(XI, 28-11-2000) 243-244
- Industrial Policy for Development of SSI**
(XII, 11-12-2000) 459-460
- Irrigation Projects of Chhattisgarh**
(XII, 13-12-2000) 534—536
- Long Distance Telecom Services**
(XIII, 18-12-2000) 115-116

- Need to provide financial assistance to Government of Madhya Pradesh for early completion of Bhajsajhal Irrigation Project (MUR 377) (XII, 22-12-2000) 264
- NGOs under CAPART in Madhya Pradesh and Chhattisgarh (XII, 13-12-2000) 198-199
- Note Counting Machines in Banks (XII, 11-12-2000) 971
- Overcharging by Cipla (XIII, 19-12-2000) 70
- Public Telephone Booths (XII, 04-12-2000) 240
- Scheme for Agricultural Development in Chhattisgarh (XII, 11-12-2000) 1031-1032
- SCs/STs below poverty line (XIII, 20-12-2000) 51—73
- Speed Post Service (XII, 4-12-2000) 71
- Tax Dispute Settlement Scheme (XII, 15-12-2000) 83-84
- Mohan, Shri P.**
- Closure of Small Scale Industries (XII, 11-12-2000) 155
- Need for early construction of Sethu Samudram Project in Tamil Nadu (XII, 04-11-2000) 328-329
- Officers on Deputation (XI, 29-11-2000) 225-226
- Payment of Local Call charges by officials (XIII, 18-12-2000) 263-64
- Strength of Employees in Central Ministries (XII, 15-12-2000) 59
- Mohite, Shri Subodh**
- Agreement for Power Generation (XI, 21-11-2000) 219-220
- Amendments in Market Development Assistance Guidelines (XII, 15-12-2000) 53-54
- Amendments in MMDR Act, 1957 (XII, 13-12-2000) 290-291
- Anomalies in Duty Exemption Pass Book Scheme (XI, 24-11-2000) 163
- Authority to Manage Pension (XII, 15-12-2000) 268
- B.B. Tandon Committee (XII, 04-12-2000) 246-247
- Backward Areas Development Board Bill, 2000 - (B) Consid. and Withdrawn (XI, 24-11-2000) 416—418
- Closure of Regional News Units (XII, 11-12-2000) 772-773
- Collection of Tax by Panchayat (XIII, 19-12-2000) 59—61
- Commercial Wings in Indian Missions Abroad (XII, 15-12-2000) 17-18
- Committee on Disruption — Report by Committee on Disruption in Telecom Services (XI, 20-11-2000) 108-109
- Construction of Moul Morora Railway Station (XI, 30-11-2000) 192-93
- Consumer Grievance Redressal Commission (XI, 1-12-2000) 169
- Crop Insurance Scheme (XI, 20-11-2000) 176-177
- Crop Oriented Schemes (XII, 4-12-2000) 73-74
- Development of Ten Major Waterways (XII, 14-12-2000) 205-206
- Entry of Cooperative Sector in Insurance Sector (XII, 11-12-2000) 930

- Entry to foreign Management Consultancy Firms (XIII, 22-12-2000) 234
- Evaluation of Schemes in Agriculture Sector (XI, 27-11-2000) 249
- Export Promotion Councils Membership Norms (XI, 24-11-2000) 48-51
- Extension of Parcel Services (XII, 11-12-2000) 1146
- Family Welfare Programme (XI, 22-11-2000) 129
- Financial crisis to ASI (XI, 30-11-2000) 129-30
- Food Laws (XI, 20-11-2000) 259—263
- Forest (Conservation) Act, 1980 (XII, 11-12-2000) 1086-1087
- Freight Rates of Coal (XI, 30-11-2000) 42
- Fuel Policy (XI, 21-11-2000) 247-248
- Funds to Postal Sector (XIII, 18-12-2000) 193—98
- Hostels/Scholarship for SC/ST students (XI, 22-11-2000) 133-150
- Implementation of Watershed Development Programmes (XI, 21-11-2000) 55-56
- Import of Mother Boards and Circuit Boards (XI, 1-12-2000) 50
- Income Tax Relief (XI, 24-11-2000) 246-247
- Indian Telephone Industries (XII, 11-12-2000) 1148
- Infrastructure Development to keep pace with Traffic Growth (XII, 14-12-2000) 36-37
- Interaction between KVKs and Agriculturists (XII, 11-12-2000) 1413-1414
- International Airport at Mumbai (XI, 30-11-2000) 210
- Maintenance of Security at Airports (XII, 11-12-2000) 684
- Methane Gas from Coal (XII, 11-12-2000) 515-516
- Modification of One-in-Six Scheme of Income Tax (XIII, 22-12-2000) 17-18
- Narasimhan Committee (XII, 11-12-2000) 838-839
- National Commission on Museums (XII, 14-12-2000) 159
- National Commission on Population (XI, 29-11-2000) 361-362
- National Cultural Fund (XII, 11-12-2000) 597-598
- National Steel Policy (XIII, 19-12-2000) 196-197
- Performance of Tourist Offices Abroad (XII, 14-12-2000) 230-231
- Position of Domestic Production of Oil (XII, 11-12-2000) 661-668
- Powers to Local Bodies (XII, 13-12-2000) 59-61
- Powers to Panchayats (XII, 13-12-2000) 299-300
- Private Participation in Coal Sector (XII, 05-12-2000) 20—27
- Private Participation in Mining Sector (XIII, 18-12-2000) 43-44
- Production/Demand of Coal (XII, 05-12-2000) 167—169
- Proposal from Bangladesh to have Common Currency (XII, 15-12-2000) 133
- Railway Corridor Project (XIII, 21-12-2000) 150
- Reforms in Field of Education (XII, 13-12-2000) 273-274

- Regulatory Process for Medical Biotechnology Products**
(XII, 13-12-2000) 201—203
- Report by Sub-Group of Ministers**
(XIII, 18-12-2000) 121-22
- Report on WCL Mine Accident at Kamthi**
(XI, 21-11-2000) 280
- Review of the Working of Corporations**
(XI, 29-11-2000) 84-85
- Revival Plan of IDBI**
(XIII, 22-12-2000) 185-186
- Role of Army in Counter-Insurgency Operations**
(XII, 11-12-2000) 600-601
- Royalty rates of Minerals**
(XI, 21-11-2000) 278-279
- Setting up of Exclusive Corporation for STs**
(XII, 05-12-2000) 229
- Setting up of Wind Power Station**
(XI, 27-11-2000) 95-96
- Shutting Down of Wells by ONGC in Southern Region**
(XIII, 21-12-2000) 5
- Sickness in Indian Industry**
(XI, 1-12-2000) 131-133
- Sugarcane Based Industries**
(XII, 15-12-2000) 202-203
- Suggestions made by NCAER for Functioning of Civil Aviation**
(XI, 23-11-2000) 319-320
- Support Price of Coconut**
(XII, 11-12-2000) 1141-1143
- Tax Benefits to Inland Water Transport**
(XIII, 21-12-2000) 99
- Trade in Agricultural Commodities**
(XI, 1-12-2000) 259
- Tripartite Committee**
(XII, 13-12-2000) 475-476
- Untouchability in the Country**
(XII, 13-12-2000) 327-330
- Utilisation of Gondia-Chandafort Rail Line**
(XI, 23-11-2000) 61
- Zero Based Budget**
(XIII, 22-12-2000) 196-197
- Mohol, Shri Ashok N.**
- Abortion Pill RU-486**
(XII, 11-12-2000) 208-209
- Acquisition of Plots**
(XIII, 19-12-2000) 135-136
- Agricultural Education**
(XII, 11-12-2000) 1231-1234
- Allocation of liquified fuel for power for Maharashtra**
(XII, 4-12-2000) 121-122
- Assistance to State Governments for Pre-Cooling and Cold Storage Projects**
(XI, 27-11-2000) 77-78
- Audit Report of MTNL**
(XII, 4-12-2000) 174-187
- Banks Lending Rates**
(XI, 24-11-2000) 264
- Below Poverty Line**
(XII, 13-12-2000) 423-424
- Blacklisting of NGOs**
(XII, 11-12-2000) 344-346
- Bofors Shells found Abandoned**
(XI, 23-11-2000) 319
- CBI Raids on Premises of DD Officials**
(XII, 11-12-2000) 949-952
- Chinese Goods in India**
(XII, 11-12-2000) 791-792
- Closure of Railway Crossings**
(XII, 11-12-2000) 661
- Compensation to Farmers for their Land in Pune**
(XII, 11-12-2000) 557-558
- Conference on Innovative Technologies for Rural Water Supply and Sanitation**
(XI, 21-11-2000) 41—43

- Creation of Welfare Corpus Fund
(XI, 24-11-2000) 242-243
- Credit to Cotton Growers
(XII, 15-12-2000) 44-45
- Criteria for Below Poverty Line
(XII, 11-12-2000) 468—474
- Damage Caused by Flood
(XII, 11-12-2000) 1183—1188
- Demand of Diesel in the First Half of the Year
(XI, 30-11-2000) 159-60
- Demand of LPG for Maharashtra
(XII, 11-12-2000) 610-611
- Deportation of Chhota Rajan
(XI, 21-11-2000) 265
- Dumping of Cheap Acrylic Yarn
(XIII, 21-12-2000) 55-56
- Education Programme for Disabled
(XI, 28-11-2000) 283
- Examination of Subrahmanyam Committee Report
(XI, 23-11-2000) 202
- Execution of Safety Measures
(XII, 14-12-2000) 27-28
- Expenditure on Health Service
(XI, 29-11-2000) 197—200
- Export of Onions
(XI, 20-11-2000) 253-254
- Fellowship by Ambedkar Foundation
(XIII, 20-12-2000) 94
- Financial Assistance from International Agencies to Maharashtra
(XIII, 22-12-2000) 120—122
- Financial Institutions Investment in Share Market
(XII, 11-12-2000) 71-72
- FIs Assistance to Projects of Maharashtra
(XIII, 22-12-2000) 205—222
- Food Adulteration Act
(XII, 13-12-2000) 602—604
- Foreign Investment Implementation Authority
(XIII, 22-12-2000) 180
- Funds for Construction of New Highways
(XII, 04-12-2000) 244—246
- Funds for Drip Irrigation System in Maharashtra
(XIII, 18-12-2000) 199
- Growth Rate during 9th Plan
(XI, 22-11-2000) 77-78
- Impact of Globalisation on Poverty and Women
(XI, 22-11-2000) 306-307
- Implementation of Schemes
(XII, 14-12-2000) 167—169
- Import of Drugs under Negative List
(XII, 05-12-2000) 153-154
- Income Tax Investigations against Cricketers
(XI, 1-12-2000) 184-185
- Irregularities in Doordarshan
(XIII, 22-12-2000) 174
- Kisan Credit Card
(XII, 11-12-2000) 946-947
- Land to Landless
(XII, 13-12-2000) 247
- Length of National Highways in Karnataka
(XI, 27-11-2000) 143—147
- Loan for School Building
(XII, 13-12-2000) 257—264
- Loan to Agro and Rural Industries
(XII, 11-12-2000) 476-477
- Low Market Capitalisation in MTNL Scrip
(XI, 20-11-2000) 223-224
- Market Development Assistance/Export Development Fund
(XII, 15-12-2000) 140—144
- Medical Equipment
(XII, 13-12-2000) 506—515

- Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998**
(XI, 1-12-2000) 48-49
- National Crime Record Bureau Report**
(XI, 21-11-2000) 254—256
- National Polio Eradication Programme**
(XI, 29-11-2000) 219-220
- New Professional Forces**
(XII, 11-12-2000) 1055-1056
- NGOs Engaged in Welfare of Women and Children**
(XII, 05-12-2000) 203-204
- Old Age Homes**
(XII, 13-12-2000) 399—402
- One Man District Offices**
(XII, 15-12-2000) 229-233
- Pending Applications for Dealership of LPG, Petrol and Kerosene**
(XI, 30-11-2000) 82-83
- Pending Cases**
(XI, 23-11-2000) 258—268
- Permission to Japanese Vessels**
(XII, 13-12-2000) 561-562
- Pilfering of Liquor**
(XI, 23-11-2000) 168-169
- Policy for Adolescents**
(XI, 28-11-2000) 184-185
- Post Offices in Villages in Maharashtra**
(XI, 27-11-2000) 246
- Poverty Alleviation Programme**
(XI, 21-11-2000) 248—250
- Procurement of Wagons**
(XIII, 21-12-2000) 132-134
- Purchase of A.J.T.**
(XII, 14-12-2000) 71
- Railway Projects in Maharashtra**
(XIII, 21-12-2000) 162
- Rashtriya Krishi Bima Yojana**
(XIII, 18-12-2000) 70-71
- Rating on Standard and Poor's**
(XI, 24-11-2000) 169-170
- Running of Courses without Approval of AICTE**
(XI, 28-11-2000) 147-148
- Safe Motherhood Programme**
(XI, 29-11-2000) 285—290
- Sale of IDPL**
(XI, 1-12-2000) 267
- Scholarship**
(XIII, 20-12-2000) 144-145
- Science Centres**
(XII, 05-12-2000) 39—42
- Spurious Tea**
(XI, 22-11-2000) 237
- States Facing Debt Trap**
(XII, 15-12-2000) 179—182
- Statutory Development Boards**
(XII, 13-12-2000) 66-67
- Stoppage of Rajdhani Express Train at Borivilli**
(XIII, 21-12-2000) 117
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252—254
- Task Force to Achieve Higher Growth Rate**
(XIII, 22-12-2000) 19-20
- Telephone Lines**
(XI, 20-11-2000) 71
- Termination of Grants to NGOs**
(XI, 29-11-2000) 354-355
- Transfer policy in DDA and Slum Wing**
(XI, 21-11-2000) 167-168
- Use of Banned Pesticides**
(XI, 20-11-2000) 340-341
- Value of Rupee**
(XI, 24-11-2000) 43-44
- Visit of National Human Rights Commission**
(XIII, 19-12-2000) 238-239
- World Bank Loan**
(XII, 11-12-2000) 863—870

World Bank Loan for Maharashtra
(XI, 1-12-2000) 152—154

World Bank's Loan to India
(XI, 1-12-2000) 218-219

Mollah, Shri Hannan

Damage to National Highways
(XII, 11-12-2000) 1088

Delay in Payments
(XIII, 22-12-2000) 133-134

Duty Structure on Textiles Export to USA
(XI, 24-11-2000) 177

Exploration of Gas in Raniganj Coalfield
Area
(XI, 23-11-2000) 206-207

Financial loss to IAF
(XII, 11-12-2000) 694

Hike in Oil Price
(XI, 30-11-2000) 97

Indo-Oman Fertiliser Deal
(XI, 21-11-2000) 312-313

Power Tariff of Andhra Pradesh
(XI, 24-11-2000) 309

Promotion of Readers
(XI, 21-11-2000) 67-68

Rehabilitation of Child Labour
(XII, 13-12-2000) 71-72

Moorthy, Shri A.K.

Exhibition-Cum-Convention Centres
(XII, 11-12-2000) 958-959

MSP of Agricultural Products
(XII, 4-12-2000) 60-61

Post Offices/Telephone Exchanges in
Tamil Nadu
(XII, 11-12-2000) 1372-1386

Waiting List for Telephone Connections
(XII, 11-12-2000) 1399-1402

Munda, Shri Kariya

Committee on the Welfare of Scheduled
Castes and Scheduled Tribes—Tenth
Report and Minutes—Presented
(XIII, 22-12-2000) 261

Committee on the Welfare of Scheduled
Castes and Schedule Tribes Ninth
Report—Presented.
(XII, 14-12-2000) 266

Election to Committee
(XI, 27-11-2000) 356

Election to Committee—Committee on
the Welfare of Scheduled Castes and
Schedules Tribes — Motion Adopted
(XIII, 20-12-2000) 375-378

Reports of the Committee on the Welfare
of Scheduled Castes and Scheduled
Tribes—Sixth to Eighth Report—
Presented.
(XI, 23-11-2000) 381-382

Muniyappa, Shri K.H.

Appointment of SCs/STs on Top Posts
(XII, 11-12-2000) 794-795

Backlog Vacancies
(XI, 24-11-2000) 312-313

Cement Plants/Factories
(XII, 11-12-2000) 783-789

Construction of ROBs in Karnataka
(XII, 14-12-2000) 103-113

Functioning of Consumer Courts and
MRTPC
(XII, 11-12-2000) 919-920

Improvement in Air India
(XII, 11-12-2000) 573

Infiltration
(XII, 13-12-2000) 375

Mandya National Paper Mills
(XII, 11-12-2000) 831-832

Optical Fibre Cables
(XII, 11-12-2000) 1263-1370

Post Based Roster
(XII, 05-12-2000) 174

(XII, 11-12-2000) 1085

(XIII, 18-12-2000) 172-73

- Privatisation of Centaur Hotel**
(XII, 11-12-2000) 618
- Roster System**
(XIII, 20-12-2000) 283-284
- Schemes of KVIC**
(XII, 13-12-2000) 487-489
- Unsettled Claims in Public Sector Undertakings -**
(XII, 15-12-2000) 123
- Vacancy Based Roster**
(XIII, 18-12-2000) 262-63
(XI, 22-11-2000) 109-110
- Muraleedharan, Shri K.**
- Asian Development Bank Loan to Kerala Projects**
(XI, 1-12-2000) 84
- Below Poverty Line**
(XI, 22-11-2000) 319-326
- Clearance of Road Projects in Kerala**
(XI, 20-11-2000) 216-218
- Development of Railways in Kerala**
(XIII, 21-12-2000) 7-8
- Electronic Telephone Exchanges in Kerala**
(XI, 27-11-2000) 319-323
- Employees Pension Scheme**
(XII, 11-12-2000) 236
- Introduction of Train**
(XI, 23-11-2000) 298-304
- Need to increase Support Price of Copra from Rs. 5000/- per Quintal (MUR 377)**
(XI, 22-11-2000) 479
- Need to revamp Fertilisers and Chemicals Tranvancore Limited in Kerala (MUR 377)**
(XIII, 22-12-2000) 266
- Night Landing Facility at Calicut Airport**
(XII, 14-12-2000) 219
- Non-Availability of Flights between Mumbai-Calicut**
(XIII, 21-12-2000) 119-120
- Proposal for the Calicut Airport**
(XII, 14-12-2000) 97-98
- Remote Areas Development Programme**
(XII, 5-12-2000) 96-97
- Setting up of Power Projects in Kerala**
(XI, 20-11-2000) 83-84
- Support Price of Coconut**
(XII, 11-12-2000) 1141-1143
- Tribal Institutions in Kerala**
(XII, 13-12-2000) 140-142
- Murmu, Shri Rupchand**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 572-573
- Conservation of Forests**
(XII, 11-12-2000) 1077
- Crude Oil**
(XII, 14-12-2000) 25-26
- Power Generation**
(XI, 29-11-2000) 369-370
- Power Tariff of Andhra Pradesh**
(XI, 24-11-2000) 309
- Production of Chemicals**
(XI, 21-11-2000) 91-92
- Terrorist Outfits in North East**
(XIII, 19-12-2000) 165-166
- Murmu, Shri Salkhan**
- Need to ensure major share for tribals in all spheres of work in the Jharkhand State (MUR 377)**
(XI, 29-11-2000) 475-476
- Murthi, Dr. M.V.V.S.**
- Action Plan for Harvesting Rain Water in A.P.**
(XIII, 21-12-2000) 36

- Aid by Foreign financial Institutions
(XI, 24-11-2000) 249-250
- Aircraft (Amendment) Bill—Consid. & Passed
(XI, 23-11-2000) 485-487
- Anti-National Activities
(XII, 5-12-2000) 83
- Arun Singh Committee on Defence Management
(XIII, 21-12-2000) 10-11
- Ban on Smoking
(XIII, 20-12-2000) 277
- Boost of Sports Activities in Andhra Pradesh
(XII, 11-12-2000) 1042-1043
- Brain Fever Deaths
(XI, 22-11-2000) 19
- Cable and Television Network (Regulation) Act, 1995
(XI, 1-12-2000) 168
- CBI Officers
(XI, 29-11-2000) 245-246
- CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949-952
- Chinese Goods in India
(XII, 11-12-2000) 791-792
- Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.)
(XI, 24-11-2000) 344-345
- Collapse of Loco Shed at Tundla
(XI, 23-11-2000) 275-276
- Commission to Review Expenditure of Government
(XI, 24-11-2000) 307-309
- Committee of GOMs on Industrial Sector
(XII, 11-12-2000) 876
- Computer Hard Disk
(XIII, 20-12-2000) 197
- Condition of Zoos
(XI, 20-11-2000) 89-90
- Conference of FICCI on Anti-Dumping
(XIII, 22-12-2000) 180-181
- Conference on Land Resource Management
(XIII, 19-12-2000) 99
- Construction of Runway at Vizag Airport
(XIII, 21-12-2000) 107
- Corruption by DDA Employees/Officials
(XI, 28-11-2000) 207-208
- Cost of Sugar Production
(XII, 15-12-2000) 269-271
- Damage Caused by Flood
(XI, 27-11-2000) 72-75
(XII, 11-12-2000) 1183-1188
- Demand of Diesel in the First half of the Year
(XI, 30-11-2000) 159-60
- Development of New Samadhis
(XI, 28-11-2000) 290-291
- Divestment of Public Sector Undertakings
(XIII, 19-12-2000) 397-398
- Discussion under rule 193 — disinvestment of Public Sector Undertakings. (UR 193)
(XIII, 20-12-2000) 406-461
- Disinvestment of Public Sector Undertakings (UR 193)
(XIII, 20-12-2000) 407-410
- Doubling of Mumbai-Chennai Rail Line
(XI, 30-11-2000) 243-44
- Education Programme for Disabled
(XI, 28-11-2000) 283
- Electrification during Ninth Plan. (H.A.H. Discussion)
(XIII, 18-12-2000) 401-14
- Expansion of Tourism between India and Myanmar
(XII, 14-12-2000) 22-25
- Export of Silk Products
(XIII, 21-12-2000) 156-158

Financial and Administrative Irregularities in ICAR (XII, 4-12-2000) 70	Manipulation in Stock Market (XIII, 22-12-2000) 7
Financial Irregularities in CSMRS (XIII, 20-12-2000) 162	Master Plan of Andhra Pradesh (XII, 14-12-2000) 156
Functioning of CHCs/Referral Hospitals (XI, 22-11-2000) 304-305	Master Plan of Delhi (XIII, 19-12-2000) 142-147
Funds for Hyderabad Bypass (XII, 11-12-2000) 1220-1221	Medical Treatment to Late Shri P.R. Kumaramanglam (XI, 22-11-2000) 46-48
Funds to tackle Extremists' Activities (XII, 13-12-2000) 121-122	Meeting of State Law and Home Secretaries (XII, 14-12-2000) 211-212
GDP Growth (XIII, 22-12-2000) 79	Mid-Term Appraisal of Ninth Five Year Plan (XI, 22-11-2000) 235-237
Grievances of Exporters of A.P. (XII, 11-12-2000) 1000	Militancy in J & K (XII, 5-12-2000) 91-92
Growth of Coffee on forest land (XIII, 18-12-2000) 212-13	Misuse of Laboratory Reserve Fund (XI, 21-11-2000) 144-145
Health Tourism to Mix Treatment (XII, 11-12-2000) 416-417	MoU with World Bank (XII, 11-12-2000) 275-277
Hike in the Price of Petrol, Diesel and LPG (XI, 23-11-2000) 34-35	National Agricultural Insurance Scheme (XII, 4-12-2000) 191-192
Identity Cards Under Tatkal Sewa Scheme (XII, 11-12-2000) 647-648	National curriculum for Schools (XI, 28-11-2000) 97
Immigration (Carriers' Liability) Bill (XI, 30-11-2000) 293-95	National Highway Development Project (XII, 11-12-2000) 410-412
Income Tax Investigations against Cricketers (XI, 1-12-2000) 184-185	Nationwide Strike by Postal Employees (XII, 15-12-2000) 306
Indian Viagra (XII, 11-12-2000) 10	Need to accord Clearance to the Proposal of Andhra Pradesh Government for Development of a Nature Park at Vishakhapatnam (MUR 377) (XI, 22-11-2000) 480-481
Indo-French meet on Water Management (XII, 13-12-2000) 11-15	Need to amend the Forest (Conservation) Act, 1980 to allow plantation of Coffee in Forest Land in Andhra Pradesh (MUR 377) (XII, 14-12-2000) 286-287
Inquiry Against Cricketers (XII, 11-12-2000) 834	Need to develop Visakhapatnam airport as an International airport.(MUR-377) (XIII, 20-12-2000) 403-404
Irregular Payments by DDA (XIII, 19-12-2000) 241	
Irregularities at Santushti Complex (XII, 11-12-2000) 603	
Juvenile Justice (Care and Protection of Children) Bill (XIII, 18-12-2000) 381-84	

- Negotiations for Eliminating Trade Barriers**
(XII, 15-12-2000) 238-239
- New Foodgrain Policy**
(XI, 1-12-2000) 38
- Noise and Air Pollution**
(XI, 27-11-2000) 287
- Oil Exploration Activities in Nagaland**
(XII, 11-12-2000) 597
- Para-Military Forces**
(XIII, 19-12-2000) 280-282
- Patrolling by Delhi Police.**
(XI, 28-11-2000) 260
- Pending Irrigation Projects**
(XII, 13-12-2000) 539
- Pending Projects of Andhra Pradesh**
(XIII, 18-12-2000) 97
- Permission to Private Millers to Procure Rice**
(XII, 15-12-2000) 136
- Petrochemical Industry**
(XI, 21-11-2000) 184-185
- Pilfering of Liquor**
(XI, 23-11-2000) 168-169
- Plan to Keep Drugs out of WTO**
(XII, 11-12-2000) 445-446
- Policy to regulate private hospitals, nursing homes and non-governmental institutions**
(XI, 29-11-2000) 326-327
- Polluting Industries in Delhi**
(XI, 20-11-2000) 264-265
- Pollution in Metropolitan Cities**
(XI, 27-11-2000) 276-277
- Preparation of Vision Documents**
(XII, 11-12-2000) 382-384
- Rejuvenation of Culturally Significant Towns and Cities**
(XII, 13-12-2000) 308-309
- Release of Textile Quota by European Union**
(XI, 23-11-2000) 201
- Report of the Investigation on Hijack of Aircraft to Kandhar**
(XI, 30-11-2000) 209-10
- Rice for BPL in Andhra Pradesh**
(XII, 15-12-2000) 201
- Safeguarding the interest of Indian Farmers**
(XI, 20-11-2000) 48-49
- Shifting of Industries from Residential Areas of Delhi**
(XI, 21-11-2000) 170-172
- Shortfall in Agricultural Crops**
(XIII, 18-12-2000) 251-53
- Soil and Water Pollution by Alcohol Manufacturing companies**
(XII, 4-12-2000) 88
- Suggestions made by Foreign Companies on DTH**
(XIII, 22-12-2000) 141
- Survey Conducted by IIPS**
(XII, 13-12-2000) 491
- Transfer of Ownership Rights**
(XI, 21-11-2000) 260-261
- Unirrigated Agricultural Land**
(XII, 04-12-2000) 232-234
- Use of Cement**
(XII, 15-12-2000) 39
- Violation of Income Tax Act, 1962 by AFWWA**
(XI, 1-12-2000) 244-245
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha**
(XI, 28-11-2000) 345-347
- Murthy, Shri M.V. Chandrashekhara**
- Air Pollution**
(XIII, 18-12-2000) 144
- Availability of Basic Facilities for Registering Complaints**
(XIII, 19-12-2000) 312-313

- CII Report on Jute Industry**
(XIII, 21-12-2000) 42
- Computer Hard Disk**
(XIII, 20-12-2000) 197
- Covering of Balconies in Government Quarters**
(XIII, 19-12-2000) 187-188
- Duty on Oils**
(XII, 15-12-2000) 93-94
- Electronic Voting Machine**
(XI, 30-11-2000) 126
- Fake Passport**
(XI, 28-11-2000) 98
- Income Tax Inquiry Against Cricket Players**
(XII, 11-12-2000) 813-814
- Increase in Prices of Oil and Dealers Commission**
(XI, 23-11-2000) 253-256
- Modernisation of Old Power Plants**
(XI, 20-11-2000) 29-36
- New Professional Forces**
(XII, 11-12-2000) 1055-1056
- Notice from NHRC to Defence**
(XIII, 21-12-2000) 101-102
- Prices of Naphtha**
(XI, 23-11-2000) 86
- Reimbursement of CGHS Beneficiaries**
(XII, 13-12-2000) 345-346
- Sharing of Technology by MNCs**
(XIII, 19-12-2000) 45-46
- Subramaniam Committee on Jute Industry**
(XIII, 21-12-2000) 110-112
- Terrorism /Drug Trafficking**
(XI, 21-11-2000) 95-96
- Tobacco a Harmful Killer Product**
(XI, 29-11-2000) 52-54
- Use of Jute Bags**
(XIII, 21-12-2000) 158-159
- Utilization of Grants by the NGOs**
(XI, 21-11-2000) 237-238
- Victimisation of ONGC for Oil Pool Deficit**
(XII, 11-12-2000) 605-606
- Vigil on Cricketers**
(XII, 05-12-2000) 139
- Murugesan, Shri S.**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 524-525
- Muttemwar, Shri Vilas**
- 2600th Birth Anniversary of Lord Mahavira**
(XIII, 21-12-2000) 153-156
- Agreements with Oil Producing Nations**
(XIII, 21-12-2000) 17-18
- AIDS/HIV**
(XII, 11-12-2000) 200-201
- Amendment to Article 14**
(XII, 05-12-2000) 134
- Ammunition Boxes Found in Railway Wagon**
(XII, 11-12-2000) 616
- Assistance for Vehicular Pollution**
(XI, 27-11-2000) 340-341
- Ban on Deendar Anjuman**
(XI, 21-11-2000) 253-254
- Civil Aviation Academy**
(XI, 23-11-2000) 336
- Conference on HIV/AIDS held in Durban**
(XI, 29-11-2000) 261-262
- Construction on Second Nizamuddin Bridge**
(XIII, 18-12-2000) 94
- Contract Rules for National Highways**
(XI, 27-11-2000) 210-211

- Cross Border Terrorism**
(XIII, 20-12-2000) 223
- Death of Birds and Animals**
(XII, 04-12-2000) 238-239
- Death of Tigers**
(XI, 20-11-2000) 219-221
- Demand and Supply of Steel**
(XII, 05-12-2000) 60-62
- Deportation of Burmese Refugees**
(XII, 13-12-2000) 180-181
- Disinvestment Plan for State Public Sector Undertakings**
(XIII, 22-12-2000) 124
- District Primary Education Programme**
(XIII, 19-12-2000) 245-247
- DNA Test of Basmati Rice by Britain**
(XII, 11-12-2000) 858-859
- Documentation of Excavated Temples**
(XII, 14-12-2000) 68-69
- Efficacy of Wasteland Development Programmes**
(XI, 21-11-2000) 141-143
- Excess Staff in SAIL**
(XII, 05-12-2000) 110-111
- Export of Cement to Bangladesh**
(XII, 15-12-2000) 174-175
- Expulsion of Indian High Commission Official by Pakistan**
(XII, 13-12-2000) 566
- Foreign Print Media**
(XI, 24-11-2000) 118-119
- Guidelines for Hospitals/Nursing Homes**
(XII, 11-12-2000) 397-398
- IMF and World Bank Loan**
(XII, 11-12-2000) 969
- Implementation of Pension Orders**
(XII, 11-12-2000) 687-688
- Improvement in the Management of Zoological Parks**
(XI, 20-11-2000) 45-48
- Income Tax Investigations against Cricketers**
(XI, 1-12-2000) 184-185
- India Millennium Deposit Scheme**
(XI, 1-12-2000) 209-211
- India-Thailand to fight Terrorism**
(XIII, 20-12-2000) 187
- Indian Airlines Package for Indian Tourists**
(XI, 30-11-2000) 160-61
- Indo-Bhutan Joint Operation against Militants**
(XII, 11-12-2000) 658
- Indo-Pak Talks**
(XIII, 20-12-2000) 139-140
- Indo-US Consultation**
(XIII, 20-12-2000) 198-199
- International Airport at Mumbai**
(XI, 30-11-2000) 210
- Investment by Israeli Firms in Indian Telecom Market**
(XII, 11-12-2000) 1237-1238
- Joint Venture for Manufacturing of IL-214 Aircraft**
(XI, 30-11-2000) 71
- Major Ports brought under two Categories**
(XII, 14-12-2000) 204-205
- Medico Legal Cases**
(XIII, 19-12-2000) 168-169
- Merger of SBI with Associate Banks**
(XII, 11-12-2000) 861-862
- Minimum Wage and Child Labour**
(XII, 13-12-2000) 496-497
- Minimum Wages**
(XII, 11-12-2000) 918
- Mirage Deal with France**
(XII, 11-12-2000) 569-570
- Missile Programme**
(XI, 23-11-2000) 137-140

MMR Vaccines (XI, 29-11-2000) 334-335	Shipbuilding Subsidy Scheme (XIII, 21-12-2000) 107-108
MTNL Cellular Telephone Service (XII, 4-12-2000) 111	Shortage of Funds faced by Railways (XII, 14-12-2000) 226
Nuclear Reactors (XII, 13-12-2000) 545-546	Strike by Port and Dock Workers (XII, 14-12-2000) 161
Patent on Basmati Rice (XI, 24-11-2000) 287-289	Taking Over of ICWA Building at Sapru House (XI, 21-11-2000) 258-259
Power Companies Identified for Disinvestment (XIII, 22-12-2000) 130-131	Target of Export/Import (XI, 1-12-2000) 202-203
Prasar Bharati Board (XII, 15-12-2000) 213	Tea Growers of Assam (XIII, 22-12-2000) 170-171
Primary Health Centres (XI, 29-11-2000) 49-52	Trade Disputes (XII, 11-12-2000) 828
Production in Nepa Limited (XII, 15-12-2000) 64	Uniform Fee Structure in Medical Colleges/Hospitals (XI, 22-11-2000) 115
Profit by Indian Airlines (XI, 23-11-2000) 211-212	Vacant posts of Board of Directors (XI, 1-12-2000) 112-113
Prospects of Agriculture Sector (XII, 11-12-2000) 105-106	Violation of FERA by Actors (XIII, 22-12-2000) 38
Recall of India's High Commissioner to Canada (XII, 11-12-2000) 304	Violation of Press Freedom (XII, 15-12-2000) 238
Report on Dropsy (XI, 22-11-2000) 315-316	Withdrawal of Urea Price Hike (XI, 21-11-2000) 291-292
Request of USA to OPEC to Cut Oil Prices (XI, 30-11-2000) 244-45	World Bank assistance for power sector in Maharashtra (XIII, 18-12-2000) 239-40
Requirement of Transponders (XII, 11-12-2000) 28-29	Nagmani, Shri
Restructuring and Redesigning of Cities (XI, 21-11-2000) 231-232	Eradication of Diseases (XII, 13-12-2000) 404-412
Rural Development Schemes (XII, 13-12-2000) 289-290	Funds for conversion of NH-2 into Four Lanes (XIII, 18-12-2000) 250-51
Sale of Missile Technology to China (XII, 11-12-2000) 449-450	Inclusion of Areas in Jharkhand (XIII, 19-12-2000) 216
Setting up of National Tourism Co-ordination Board (XII, 11-12-2000) 677	Irregularities in Patna Airport (XIII, 21-12-2000) 118

- Language Programme
(XIII, 20-12-2000) 147-148
- Muslims in Government Service
(XII, 13-12-2000) 350-351
- Naxalite Activities
(XI, 28-11-2000) 60-62
- Plantation of Bamboos
(XIII, 18-12-2000) 90
- Population Commission
(XII, 13-12-2000) 576
- Post Offices in Jharkhand
(XII, 11-12-2000) 1047
- Review of Family Planning Programme
(XII, 13-12-2000) 533-534
- Scheme to avoid Air Crash
(XIII, 21-12-2000) 63-64
- Setting up of Telephone Exchange
(XI, 27-11-2000) 215
- Survey of Mineral Reserves
(XII, 4-12-2000) 54-57
- Teachers Training Institutes
(XIII, 19-12-2000) 77-78
- Telecom Facilities
(XII, 11-12-2000) 1221-1223
- Thermal Plant at North Karanpura
(XI, 20-11-2000) 190
- Naik, Shri A. Venkatesh**
- Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61
- Agitations of Employees of PSUs
(XII, 11-12-2000) 849-850
- Allocation for Projects
(XI, 30-11-2000) 37-38
- Assistance for National Programmes
(XIII, 20-12-2000) 302-336
- Blacklisting of NGOs
(XII, 11-12-2000) 344-346
- Central Assistance sought by States
(XI, 20-11-2000) 210-214
- Clearance to Irrigation Projects of Maharashtra
(XI, 27-11-2000) 186-199
- Construction of Houses for Fishermen in Karnataka
(XII, 11-12-2000) 1037-1039
- Credit to Cotton Growers
(XII, 15-12-2000) 44-45
- Criteria for below Poverty Line
(XII, 11-12-2000) 468-474
- Employees State Insurance Scheme
(XII, 11-12-2000) 239-241
- Examination of Subrahmanyam Committee Report
(XI, 23-11-2000) 202
- Export of Foodgrains
(XI, 24-11-2000) 220
- Fake Human Rights Organisations
(XI, 21-11-2000) 136
- FIs Assistance to Projects of Maharashtra
(XIII, 22-12-2000) 205-222
- Foreign Investment Implementation Authority
(XIII, 22-12-2000) 180
- Frozen Semen Banks
(XIII, 18-12-2000) 211-12
- Funds for DPEP
(XIII, 19-12-2000) 247-251
- Gap between prices of Industrial and Agricultural products
(XIII, 18-12-2000) 18-20
- Hostels for SC/ST
(XIII, 20-12-2000) 208-209
- Inter-State Water Disputes
(XI, 22-11-2000) 306
- Kisan Credit Card
(XII, 11-12-2000) 946-947
- Length of National Highways in Karnataka
(XI, 27-11-2000) 143-147

Losses in SEBs

(XI, 20-11-2000) 20-26

National Crime Record Bureau Report

(XI, 21-11-2000) 254-256

Opening of Duty Free Shops

(XII, 14-12-2000) 150-151

Policy for Adolescents

(XI, 28-11-2000) 184-185

Poverty Alleviation Programme

(XI, 21-11-2000) 248-250

Proposals of Voluntary Organisations

(XIII, 22-12-2000) 156-157

Rainfall

(XI, 27-11-2000) 229-230

Rural Roads

(XI, 21-11-2000) 187-191

Safe motherhood programme

(XI, 29-11-2000) 285-290

Spurious Consumer Goods

(XII, 11-12-2000) 969-970

Spurious Tea

(XI, 22-11-2000) 237

States Facing Debt Trap

(XII, 15-12-2000) 179-182

Sugarcane Pricing Policy

(XIII, 22-12-2000) 14-16

Thalassaemic Births

(XIII, 20-12-2000) 148

Unirrigated Agricultural Land

(XII, 04-12-2000) 232-234

Upgradation of Forests in Karnataka

(XII, 11-12-2000) 1215-1218

Use of Banned Pesticides

(XI, 20-11-2000) 340-341

World Bank Loan for Anti-poverty Initiatives

(XIII, 22-12-2000) 194

Naik, Shri Ram**Revision in Prices of Petroleum Products**

(XI, 21-11-2000) 329-332

Naik, Shri Shripad Yesso**Production of Pulses-HAH Dis.**

(XII, 15-12-2000) 383-386

Nayak, Shri Ananta**Acquisition of Aircraft by Indian Airlines**

(XI, 30-11-2000) 85-86

Adoption of Destitute Children

(XII, 11-12-2000) 406

Allotment of Garages

(XI, 28-11-2000) 293-295

Annual Production/Export of Coffee

(XI, 1-12-2000) 35-36

Bhuyan Communities

(XIII, 19-12-2000) 282-283

Bio-Gas Plant in Orissa

(XI, 27-11-2000) 240-241

Change in Contract Labour Act

(XI, 29-11-2000) 260-261, 315

Closure of Textile Mills

(XI, 23-11-2000) 269-271

Computerisation of Land Records

(XII, 05-12-2000) 139-142

Construction of a Dam

(XII, 11-12-2000) 212-213

Construction of Bridges

(XII, 11-12-2000) 1032-1033

Construction of By-Pass/Expressway around Capital

(XII, 4-12-2000) 1-10

Construction of Dam

(XII, 11-12-2000) 212-213

Construction of Houses under Indira Awas Yojana, Orissa.

(XI, 28-11-2000) 90-91

Creation of New Zones and Divisions

(XII, 11-12-2000) 649-650

Declaration of more State Roads as National Highways

(XI, 20-11-2000) 341-344

- Development of Chilka Lake
(XIII, 18-12-2000) 211
- Development of Model Railway Stations
(XI, 23-11-2000) 310-314
- Discrepancy in Issuance of I-Cards to non-Gazetted Employees of Defence
(XI, 23-11-2000) 83-84
- Doordarshan/AIR Stations
(XIII, 22-12-2000) 97-98
- E-Commerce
(XI, 22-11-2000) 65-67
- Expansion of ICDS Scheme Districts of Orissa
(XI, 21-11-2000) 238
- Export of Gems and Jewellery
(XI, 1-12-2000) 187-189
- Export of Iron Ore
(XI, 24-11-2000) 140-144
- Finalisation of Restructuring package by SAIL
(XII, 05-12-2000) 42-44
- Food Processing Units in Tribal areas of Orissa
(XII, 4-12-2000) 202
- Forestry Projects in Orissa
(XII, 11-12-2000) 1209-1212
- Handling of Cargo by Major Ports
(XIII, 21-12-2000) 30-31
- Hindustan Organic Chemicals Ltd.
(XI, 28-11-2000) 259-260
- Houses for All
(XI, 28-11-2000) 284-288
- Introduction of Train
(XI, 23-11-2000) 298-304
- JNU and Model University
(XIII, 19-12-2000) 194-195
- Launching of News Portal
(XII, 15-12-2000) 200-201
- Living Standard of Primitive Tribals
(XII, 13-12-2000) 102-105
- Losses in Public Sector Steel Plants
(XI, 21-11-2000) 8-9
- Malaria Eradication Programmes
(XII, 11-12-2000) 301-304
- Medicinal Plants in Orissa
(XI, 20-11-2000) 64-65
- Micro Project for Juang Tribes
(XII, 05-12-2000) 154
- Mid Term Review
(XI, 22-11-2000) 219-222
- Mineral based units in Orissa
(XIII, 18-12-2000) 66-67
- Modernisation of Rice Mills
(XII, 11-12-2000) 895-896
- Monitoring Financial Institutions
(XII, 11-12-2000) 72
- National Highway Development Projects by NHAI
(XI, 27-11-2000) 91-93
- NGOs working for Women's Development
(XI, 28-11-2000) 210
- Pipeline Projects of Indian Oil Corporation
(XII, 11-12-2000) 531-532
- Problems of Tobacco Growers
(XII, 11-12-2000) 707-708
- Production and Export of Iron Ore by NDMC
(XI, 21-11-2000) 169-170
- Rate of Telephone Instruments
(XI, 20-11-2000) 195
- Rengali Irrigation Project
(XII, 13-12-2000) 342-243
(XII, 13-12-2000) 493-494
- Reports of National SC/ST Commission
(XII, 13-12-2000) 592
- Sale of Jute
(XII, 14-12-2000) 47-48
- Sardar Sarovar Dam
(XII, 13-12-2000) 522-524

- Software Parks**
(XI, 29-11-2000) 146-147
- Taking over of ICWA Building at Sapru House**
(XI, 21-11-2000) 258-259
- Trade Relations with France**
(XII, 11-12-2000) 992-993
- Upliftment of Tribals**
(XIII, 19-12-2000) 68
- Visit of Russian President**
(XI, 29-11-2000) 332-334
- VRS in CIL**
(XII, 13-12-2000) 212-214
- World Bank Aid to Orissa**
(XIII, 22-12-2000) 141-142
- Nitish Kumar, Shri**
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 394-400
- Multi-State Cooperative Societies Bill - (A) Int.**
(XI, 24-11-2000) 364-365
- Re: Floods in several parts of the Country**
(XI, 22-11-2000) 342-343
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 446-461
- Osmani, Shri A.F. Golam**
- Reported Killing of People in Assam by the Militants**
(XI, 1-12-2000) 321
- Owaisi, Shri Sultan Salahuddin**
- Additional Financial Assistance under Mega City Scheme**
(XII, 13-12-2000) 248-250
- Amendment in the RBI Act, 1934**
(XII, 11-12-2000) 1000-1001
- Amnesty Schemes**
(XIII, 20-12-2000) 257-258
- Apparel Export Park**
(XII, 11-12-2000) 154
- Appointment of Compassionate Grounds**
(XII, 14-12-2000) 213-215
- Bid for the Petroleum Companies**
(XI, 1-12-2000) 44-45
- Bio-Fertilizers**
(XI, 28-11-2000) 70
- Bonded Labour**
(XI, 29-11-2000) 83-84
- Clearance to Projects of Andhra Pradesh**
(XII, 13-12-2000) 474-475
- Coconut farmers of Srikakulam**
(XII, 4-12-2000) 72-73
- Coffee Consumption**
(XII, 15-12-2000) 39-40
- Company Law Settlement Scheme**
(XI, 30-11-2000) 226
- Compensation to Farmers Evicted from Army Land in Hyderabad**
(XI, 23-11-2000) 63
- Cyberspace Partnership**
(XI, 28-11-2000) 277-278
- Damaged Bridges on NH-5**
(XII, 11-12-2000) 1193-1194
- De-Addiction**
(XII, 11-12-2000) 378-382
- Decontrol of MoP**
(XII, 13-12-2000) 303-304
- Delay in Payments**
(XIII, 22-12-2000) 133-134
- Diseases affecting Coffee Crop**
(XIII, 22-12-2000) 188
- Diversion of Forest Land**
(XI, 20-11-2000) 345-346
- Entrance of SBI in Insurance Sector**
(XI, 24-11-2000) 285-286
- ESI Corporation**
(XI, 22-11-2000) 273-274

- Establishment of Greenfield Oil Refinery Project at Paradeep
(XII, 14-12-2000) 146-147
- Establishment of Model Bio-Village
(XI, 21-11-2000) 239-240
- Exemption from Taxes on Upliftment of Petrol and other Lubricant
(XIII, 21-12-2000) 6-7
- Export of Air Cargo Complex
(XII, 11-12-2000) 581-582
- Free Trade Zone in A.P.
(XII, 11-12-2000) 855-856
- Funds for Family Welfare
(XI, 22-11-2000) 299-303
- G-20 Conference of Finance Ministers
(XII, 15-12-2000) 116-117
- Hazard Mitigation Status
(XIII, 19-12-2000) 55-56
- Headquarters of IRDA at Hyderabad
(XI, 1-12-2000) 281-282
- High Powered Delegation to Singapore
(XII, 13-12-2000) 587-589
- I.T. Exemption to NGOs
(XIII, 22-12-2000) 155-156
- Impact of Imported Sugar
(XI, 1-12-2000) 153-155
- Impact of Open Cast Mining on Wild Life
(XI, 21-11-2000) 27-28
- Implementation of Judgement Delivered by CAT
(XIII, 20-12-2000) 268
- Import of breeding stock
(XII, 4-12-2000) 211-212
- Indo-Australia Joint Venture
(XI, 22-11-2000) 49-50
- Indo-Brazil
(XI, 29-11-2000) 345-346
- Instrument Landing System at Airports
(XIII, 21-12-2000) 72-73
- Integrated Water and Sanitation Project in Schools
(XIII, 19-12-2000) 264-265
- Irregularities in ICAR
(XIII, 18-12-2000) 31
- Land for Land Scaping
(XII, 11-12-2000) 638
- Land of AAI under Encroachment
(XI, 30-11-2000) 48-49
- National Commission for Minorities
(XII, 11-12-2000) 262-264
- New Ammonia and Urea Plants
(XII, 05-12-2000) 133-134
- New Telephone Exchanges in A.P.
(XI, 20-11-2000) 52-63
- NMFDC
(XIII, 20-12-2000) 103-104
- OIC Conference
(XII, 13-12-2000) 564-565
- Outstanding dues to Shipping Corporation of India
(XII, 14-12-2000) 53
- Package for SEBs to settle dues
(XI, 27-11-2000) 69-71
- Panchayat Election in States
(XII, 05-12-2000) 100-101
- Panna Mukta Joint Venture
(XII, 11-12-2000) 38-39
- Payment of State Warehousing Corporation
(XII, 15-12-2000) 134-135
- Pending Irrigation Projects
(XII, 13-12-2000) 539
- Per Capita Forest Cover
(XII, 11-12-2000) 106-108
- Permission for Landing Facilities to Emirates Airlines
(XII, 11-12-2000) 501-502
- Production of Natural Gas in Andhra Pradesh
(XII, 14-12-2000) 233-234

- Prohibition of Storage of Hazardous Chemicals
(XI, 20-11-2000) 193-194
- Proposal for Direct Cargo Flights
(XI, 23-11-2000) 345-346
- PSUs Running into Losses
(XII, 13-12-2000) 236-244
- Recommendations of SEBI
(XIII, 22-12-2000) 35-36
- Research Institutes in Andhra Pradesh
(XIII, 19-12-2000) 197
- Reservation for Handicap
(XIII, 20-12-2000) 216-221
- Residential Colleges/Schools
(XI, 21-11-2000) 166-167
- Restoration of Direct Flight from Hyderabad-Muscat-Hyderabad
(XI, 30-11-2000) 139-140
- Restructuring of Breeding Operations
(XIII, 18-12-2000) 191-92
- Restructuring of Duty Free Shops
(XIII, 21-12-2000) 149-150
- Retention Plan for Coffee Industry
(XII, 15-12-2000) 214-215
- Setting up of nuclear power plants
(XI, 29-11-2000) 239
- Setting up of Tri-Service Command
(XII, 14-12-2000) 155-156
- Supplementary Grants
(XIII, 22-12-2000) 111-118
- Supply of Drinking Water
(XIII, 21-12-2000) 100
- Supply of Wheat and Rice under PDS
(XI, 24-11-2000) 116
- Technology Summit and Platform 2000
(XII, 13-12-2000) 98-99
- Termination of grants to NGOs
(XI, 29-11-2000) 354-355
- Theft of Blank Passport Booklets
(XIII, 20-12-2000) 177-178
- Three Tier Panchayat Raj System *
(XII, 13-12-2000) 301-302
- Tobacco Growers of A.P.
(XII, 11-12-2000) 942-944
- Unit Cost under Watershed Development Programme
(XII, 5-12-2000) 69-70
- University Status to IIIT, Hyderabad
(XI, 28-11-2000) 203-205
- Use of Naphtha
(XI, 23-11-2000) 234-235
- User charges and restoration fees
(XI, 27-11-2000) 234-235
- Veerguma-Chaksu-Panipat-Mathura Pipeline Project
(XII, 11-12-2000) 674
- World Bank Assistance
(XII, 13-12-2000) 92-93
- World Bank Assistance for Fluoride Affected Areas
(XII, 11-12-2000) 985-986
- World Bank Loan for Andhra Pradesh Forestry Project
(XI, 1-12-2000) 240
- World Bank Loan to Andhra Pradesh
(XII, 11-12-2000) 765
- Padmanabham, Shri Mudragada**
- Depo Prabhera
(XI, 29-11-2000) 266
- Educated unemployment
(XI, 29-11-2000) 9
- Foreign Investment in Foodgrain Storage
(XII, 11-12-2000) 775-776
- Health Insurance Scheme
(XI, 22-11-2000) 30-31
- Inclusion of Tea Tribes in STs List
(XIII, 19-12-2000) 170
- Powers to Pollution Control Boards
(XII, 11-12-2000) 1370-1372

- Ropeway to Siachin
(XII, 14-12-2000) 115
- Tiger Population in the Country
(XII, 11-12-2000) 117-122
- Waiting List for LPG Connections
(XI, 23-11-2000) 327-328
- Pal, Shri Rupchand**
- Advance Tax
(XII, 15-12-2000) 266-267
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 662
- Change in Central Labour Act
(XI, 29-11-2000) 24-48 ✓
- Companies (Second Amendment) Bill, 2000
(XI, 27-11-2000) 401-406 ✓
- Compulsory use of Jute Bag in Packaging
(XI, 23-11-2000) 367-368 ✓
- Devastating Flood Situation in West Bengal
(XI, 20-11-2000) 82-83 ✓
- Disinvestment in Maruti Udyog Limited
(XI, 1-12-2000) 12 ✓
- Enquiry Report on Gaisal Train Accident
(XI, 23-11-2000) 271-272 ✓
- Extradition of Mr. Warren Anderson
(XI, 22-11-2000) 94-95 ✓
- Fiscal Deficits
(XI, 24-11-2000) 20-21 ✓
- Foreign Insurance Companies
(XI, 1-12-2000) 197-198 ✓
- Hike in the Price of Petrol, Diesel and LPG
(XI, 23-11-2000) 15-37
- Information Technology and Computer Science Teachers
(XI, 28-11-2000) 5-6 ✓
- Insurance Agents
(XI, 1-12-2000) 90-91 ✓
- Lifting of Ban on Consumption of non-iodised Salt
(XI, 22-11-2000) 23-24
- Mid-Term Appraisal of Ninth Five Year Plan
(XI, 22-11-2000) 235-237
- National Calamity Fund
(XI, 24-11-2000) 110-111
- Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254
- Palanimanickam, Shri S.S.**
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 342-350
- Standing Committee on Agriculture, Eleventh Report — Presented
(XII, 04-12-2000) 310
- Pandey, Shri Ravindra Kumar**
- Afforestation of Railway Land
(XII, 11-12-2000) 30-32
- Amenities to Indoor Patients in Safdarjung Hospital
(XI, 29-11-2000) 106-107
- Armed Guards for Banks
(XII, 11-12-2000) 827-828
- Ash boosting pump at BTPS
(XIII, 18-12-2000) 154
- Ban on Use of Insecticides
(XII, 05-12-2000) 201-203
- Bokaro Steel Plant
(XI, 28-11-2000) 182-183
- Breakage in Ash Tank at Bokaro Thermal Power Station No. 2
(XI, 20-11-2000) 253-255
- Budgetary Support to RML & Safdarjung Hospitals
(XI, 22-11-2000) 168-169
- Cellular Mobile Service by MTNL
(XI, 27-11-2000) 334

- Closure of BTPS due to Pollution
(XI, 20-11-2000) 100-102
- Commercial Utilisation of Railway Land
(XI, 23-11-2000) 309-310
- Direct linkage of Coal in CIL
(XI, 21-11-2000) 81-82
- Disposal of Hospital Wastes
(XII, 04-12-2000) 251-252
- Exemption in Customs Duty on Import of V-SAT in KU Band
(XIII, 22-12-2000) 143
- Facilities to Employees of PSUs
(XII, 15-12-2000) 86-87
- Fire in Rajrappa Area of CCL
(XI, 21-11-2000) 186-187
- Fraud in Saving Certificates
(XII, 11-12-2000) 1247-1248
- Hindustan Steel Corporation Limited
(XI, 28-11-2000) 279-280
- Illegal Vendors
(XIII, 21-12-2000) 179-180
- Import /Export of Coal by CIL and its subsidiaries
(XI, 28-11-2000) 243-244
- Import of Pesticides
(XII, 05-12-2000) 14-19
- Import of Scrap Testing Machines
(XIII, 21-12-2000) 134-135
- Information Regarding Train Accidents
(XII, 11-12-2000) 642-643
- Internet Facility
(XII, 04-12-2000) 280-293
- Investigation by CVC
(XII, 13-12-2000) 494-495
- Konar Irrigation Project
(XI, 29-11-2000) 319-320
- Losses to Subsidiaries of CCL
(XIII, 19-12-2000) 253-254
- Medical Assistance to the Poor Patients
(XI, 22-11-2000) 278-279
- Medical Equipment
(XI, 22-11-2000) 131-133
- Misappropriation of Funds in Saving Schemes
(XII, 11-12-2000) 115-117
- Need to ensure LTC benefits to the employees of Bharat Coking Coal Ltd. (MUR 377)
(XI, 23-11-2000) 425
- Need to look into the working of Bokaro Thermal Power Station in Bihar
(XIII, 19-12-2000) 366
- Need to Transfer the Employees of Coal India Limited particularly those Posted in Sensitive Posts for a Long Period (MUR 377)
(XI, 30-11-2000) 283
- Negligence in Disposal of Cases
(XIII, 21-12-2000) 49-50
- Norms for allotment of transponder space
(XI, 27-11-2000) 201-202
- Pending cases in various Courts
(XII, 11-12-2000) 473-474
- Pollution in Damodar river
(XII, 4-12-2000) 126
- Pre-Primary Standards in KVVs/NVs
(XII, 05-12-2000) 151-153
- Rules for Investigation by CBI
(XIII, 20-12-2000) 349
- Sale of Coal by CCL
(XII, 13-12-2000) 147-148
- Security to Customs and Excise Officers
(XI, 24-11-2000) 155-156
- Show Cause Notice Issued by Excise Department to Railway
(XIII, 22-12-2000) 45-46
- Stoppage of Trains
(XI, 23-11-2000) 139-165
- Traction Sub-Station at Hazaribagh
(XII, 11-12-2000) 594-595
- Transportation/Contract Work by Ex-Servicemen in CIL
(XIII, 19-12-2000) 120-122

- Uniformity in Interest Rate by Financial Institutions
(XI, 1-12-2000) 110
- Vigilance Cell
(XII, 13-12-2000) 70-71
- Pandeya, Dr. Laxminarayan**
Agricultural Labourers
(XI, 22-11-2000) 326-330
- AGRO Based SSIs
(XII, 13-12-2000) 380-381
- Amendment of Passport Act
(XI, 29-11-2000) 108
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 493-496
- Assets of BCCI
(XI, 27-11-2000) 300-302
- Backward Areas Development Board Bill, 2000 - (B)Consid and Withdrawn
(XI, 24-11-2000) 390-391
- Bank Loans to Commercial Sector
(XIII, 22-12-2000) 1-2
- Bank Robberies
(XI, 24-11-2000) 104-106
- Child Labour
(XII, 11-12-2000) 417-418
- Closure of Godowns
(XII, 15-12-2000) 99
- Closure of Hindustan Vegetable Oil Corporation Ltd.
(XI, 24-11-2000) 179
- Computerisation of Public Sector Banks
(XI, 1-12-2000) 13-19
- Credit Policy of RBI
(XIII, 22-12-2000) 172-173
- Discriminatory Laws Against Women
(XIII, 19-12-2000) 248—251
- Drinking Water under PMGY
(XIII, 19-12-2000) 127
- Duty Drawback on Handlooms
(XII, 11-12-2000) 768-769
- Expansion of Defence Airport of Neemuch, Madhya Pradesh
(XII, 11-12-2000) 530-531
- Exploitation of Medicinal Plants in Uttaranchal
(XII, 04-12-2000) 304-306
- Export Development Fund for N.E. and Sikkim
(XII, 15-12-2000) 7
- Export of Electronic Products
(XI, 22-11-2000) 258-259
- Export of Handloom Products
(XI, 23-11-2000) 285-288
- Foreign Technical and Economic Cooperation
(XI, 24-11-2000) 286
- Generation of Power by NTPC
(XI, 20-11-2000) 156-157
- Gifts to Players
(XI, 24-11-2000) 218
- Health Care Delivery System
(XII, 13-12-2000) 87
- I.T. Dues by Foreign Banks
(XII, 11-12-2000) 789-792
- Import of Edible Oil
(XII, 11-12-2000) 961-962
- Investment Scheme in J.V. Projects
(XII, 14-12-2000) 32-33
- Job Oriented Education
(XII, 13-12-2000) 132-134
- Jubilee Pumps in Uttar Pradesh
(XII, 11-12-2000) 595
- Local Calls
(XII, 4-12-2000) 137-138

- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 341-48
- Loss of mandays**
(XI, 29-11-2000) 387
- Mediation by India in West Asia Problem**
(XI, 22-11-2000) 298
- Medical Colleges**
(XII, 13-12-2000) 503-505
- Misuse of Funds by NGOs**
(XI, 21-11-2000) 314
- Mixing of methyl Tertiary in Petrol for Reducing Pollution**
(XI, 23-11-2000) 88
- Modernisation of Indian Air Force**
(XII, 14-12-2000) 246-247
- Need to ensure remunerative prices to the farmers for their produce. (MUR 377)**
(XIII, 18-12-2000) 351
- Need to look into the steep rise in prices of cement in the country (MUR 377)**
(XII, 13-12-2000) 685-686
- Need to take steps for full utilization of storage capacity provided by Food Corporation of India at Ratlam in Madhya Pradesh (MUR 377)**
(XI, 22-11-2000) 478
- Oil Reserves in Rajasthan**
(XII, 14-12-2000) 187-189
- OPEC Assistance for Kaka Saheb Gadgil Sagar Project**
(XIII, 20-12-2000) 154
- Operation of Petrol Pumps at Two Places Under One Name**
(XI, 23-11-2000) 352
- Opium Cultivation**
(XII, 11-12-2000) 896-897
- Package for SEBs to settle dues**
(XI, 27-11-2000) 69-71
- Persons benefited under PMRY**
(XIII, 20-12-2000) 76-79
- Power Generation from Gandhi Sagar Dam**
(XIII, 18-12-2000) 124-25
- Production of Pulses-HAH Dis**
(XII, 15-12-2000) 376-379
- Resolution Re: Problems of Sugarcane Growers (RES)**
(XI, 1-12-2000) 410-413
- Rural Roads**
(XI, 21-11-2000) 187-191
- Strengthening of National Highway Nos.31, 37 and 52**
(XIII, 18-12-2000) 230-31
- Tour Reservation Facilities to Foreign Tourists**
(XII, 14-12-2000) 96-97
- Trade Deficit**
(XII, 11-12-2000) 875-876
- Unemployment**
(XI, 22-11-2000) 109
- Pandian, Shri P.H.**
Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 498-503
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 475-480
- Disinvestment of public sector undertakings (UR 193)**
(XIII, 20-12-2000) 424-427
- Indigenous Manufacturers of Milk and Milk Products**
(XI, 20-11-2000) 99-100

- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)
(XI, 30-11-2000) 332-36
- Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case
(XII, 13-12-2000) 830-840
- Need to provide financial assistance to the Government of Tamil Nadu for providing basic amenities to the people in Tirunelveli parliamentary constituency (MUR 377)
(XI, 30-11-2000) 285-86
- Officers deputed Abroad for Training
(XI, 29-11-2000) 22
- Protection of Human Rights (Amendment) Bill -Int. & Passed
(XI, 23-11-2000) 441-443
- Recovery of Dues
(XI, 30-11-2000) 22-23
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 410-413
- Panja, Dr. Ranjit Kumar**
- Removal of Poverty
(XI, 24-11-2000) 6
- Parste, Shri Dalpat Singh**
- Acquisition of Large Passenger Aircrafts
(XII, 14-12-2000) 239
- Additional Foodgrains to Madhya Pradesh and Chhattisgarh
(XIII, 22-12-2000) 159-160
- Animal Birth Control Policy
(XI, 27-11-2000) 249-250
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 591-592
- Ban on hunting of animal
(XI, 27-11-2000) 97
- Coal Mines of South-Eastern Coal Fields
(XI, 28-11-2000) 83-84
- Community Development Scheme by SECL
(XI, 28-11-2000) 199
- Consultant Arthur Andersen
(XI, 29-11-2000) 109
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park
(XI, 20-11-2000) 336-337
- Depo, Prabhera
(XI, 29-11-2000) 266
- Discovery of Rain Forests
(XIII, 18-12-2000) 264
- Effect of Gas Prices on NTPC Projects
(XI, 20-11-2000) 69-70
- Epilepsy
(XII, 11-12-2000) 396-397
- Eradication of Diseases
(XII, 13-12-2000) 404-412
- Exemption of Ph. D. Degree holders from NET
(XI, 21-11-2000) 107-108
- Fire Ravaged at Cafeteria
(XIII, 21-12-2000) 184
- Functioning of Tihar Jail
(XII, 5-12-2000) 81
- Gobar Gas/Bio Gas Plants by KVIC
(XII, 13-12-2000) 592-594
- Ground Water
(XIII, 20-12-2000) 87-89
- Havoc by Floods
(XII, 11-12-2000) 1194
- Highway for Linking PoK with Karakoram
(XIII, 21-12-2000) 23-24
- Impact of Shortage of Power on Industrial Production
(XIII, 18-12-2000) 62-65

Import of Soyabean from America (XI, 1-12-2000) 68-69	Upgradation of Surveillance Equipments (XII, 14-12-2000) 74
Income Tax Investigations against Cricketers (XI, 1-12-2000) 184-185	Vindhyachal Super Thermal Power Station (XII, 11-12-2000) 1017-1018
Leprosy Afflicted Persons (XII, 11-12-2000) 26-28	Parthasarathi, Shri B.K.
Maintenance of Tourist Centres (XII, 14-12-2000) 252-253	Allotment of LPG, Petrol and Kerosene Depots in A.P. (XI, 30-11-2000) 128
Municipalities/Local Urban Bodies (XII, 13-12-2000) 101-102	Escalator at IGIA (XII, 14-12-2000) 249
National Convention of Human Rights for Disables (XII, 11-12-2000) 251	FDI Inflow (XIII, 22-12-2000) 8-12
Pending Projects under Wasteland Development (XIII, 19-12-2000) 173-175	Foodgrain in Open Market (XII, 11-12-2000) 915-917
Privatisation of Railways (XII, 14-12-2000) 233	Import and Export of Sugar (XI, 24-11-2000) 192-200
Production of Handloom Textiles (XII, 14-12-2000) 134-140	India-EU Ties (XI, 22-11-2000) 187-188
Production of Synthetic Fibre and Yarn (XIII, 21-12-2000) 98-100	Indian Telephone Industries (XII, 11-12-2000) 1148
Promotional Avenues for Jawans of Armed Forces (XIII, 21-12-2000) 151-152	Installation of Jute (XII, 14-12-2000) 101
Rules and Regulations for Multinational Companies (XIII, 22-12-2000) 34	Late Delivery of Post Card/Inland Letters (XI, 20-11-2000) 185
Setting up of CGHS Dispensary (XIII, 20-12-2000) 177	Opening of Long Distance Telephony (XI, 27-11-2000) 209
Smuggling of Goods and Narcotics (XII, 11-12-2000) 967-968	Pay Scales of Employees of PSUs (XII, 11-12-2000) 823-824
Surplus Stock of Foodgrains (XI, 24-11-2000) 252-254	Permission to Indian Scientists (XI, 22-11-2000) 285
Taking Over of Prithviraj Chauhan Fort (XII, 11-12-2000) 593-594	Post Offices in Andhra Pradesh (XIII, 18-12-2000) 162
Theft of Telephone Cables (XII, 11-12-2000) 1386-1387	Private Sector Banks (XI, 1-12-2000) 104-105
Upgradation of Airports (XII, 11-12-2000) 511	Privatisation of International Call Segments (XI, 20-11-2000) 327
	Privatisation of Production and Distribution of LPG (XI, 23-11-2000) 217

- Proposal for Concessional Air Fare in AI and IA**
 (XII, 11-12-2000) 549-550
- Proposal of Private Sector Refineries**
 (XI, 23-11-2000) 340-341
- Recruitment in Regional Rural Banks**
 (XI, 24-11-2000) 271-272
- Rs. 1000 Denomination Currency Note**
 (XI, 24-11-2000) 270-271
- Seizure by US Customs**
 (XI, 24-11-2000) 84
- Sugar Mills**
 (XI, 24-11-2000) 209-210
- Unrecovered Taxes**
 (XI, 1-12-2000) 234
- Violation of Indian Air Space**
 (XII, 11-12-2000) 538-542
- Visit of PM to USA**
 (XI, 29-11-2000) 256-259
- Passi, Shri Raj Narain**
- Construction of New Bridge on Rapti River**
 (XIII, 18-12-2000) 93-94
- Paswan, Dr. Sanjay**
- Achievements of NCDC**
 (XII, 11-12-2000) 1113-1116
- Agro Based Industries**
 (XI, 20-11-2000) 283-284
- Allotment of Plots**
 (XIII, 19-12-2000) 289-295
- Assistance from OECF**
 (XII, 11-12-2000) 860-862
- Collection of blood by private blood banks**
 (XI, 29-11-2000) 202
- Companies (Second Amendment) Bill, 2000**
 (XI, 27-11-2000) 406-408
- Computerisation of Public Sector Banks**
 (XI, 1-12-2000) 17-18
- Corruption in Parcel Offices**
 (XII, 11-12-2000) 653-654
- Curtailement in Assistance to Educational Institution**
 (XI, 28-11-2000) 191-192
- Development of Gandhi Memorial**
 (XI, 30-11-2000) 41
- Development of Non-Conventional Energy**
 (XI, 27-11-2000) 157-158
- Development of Sun Temples in Bihar**
 (XI, 23-11-2000) 335
- Deviation in Contract**
 (XIII, 19-12-2000) 124-125
- Economic and Globalisation Policy**
 (XII, 13-12-2000) 622-623
- Foodgrain for Rural Areas**
 (XI, 1-12-2000) 77
- Growth of Public Sector Enterprises**
 (XI, 24-11-2000) 269-270
- Malpractices in Clearance of TV Serials**
 (XI, 24-11-2000) 289
- Malpractices in Super Bazar**
 (XIII, 22-12-2000) 137
- National SC/ST Finance Development Corporation**
 (XI, 22-11-2000) 117-123
- Need to provide funds to Government of Bihar for renovation of sun temples (MUR 377)**
 (XI, 23-11-2000) 424
- Need to review the list of people living below the poverty line so as to include persons left out of the list**
 (XII, 14-12-2000) 284
- Need to take suitable steps to check severe Erosion caused by rivers in Bihar (MUR- 377)**
 (XIII, 18-12-2000) 355
- New Scheme for BPL**
 (XI, 24-11-2000) 41-43

- Pension for Calcutta Port Trust Employees**
(XII, 14-12-2000) 133-134
- Post Offices in Rural Areas**
(XI, 27-11-2000) 298-299
- Procurement Centres for Purchasing Foodgrains**
(XI, 24-11-2000) 162-163
- Promotion Policy of UGC**
(XII, 05-12-2000) 44-45
- Rail Travellers Service Agents**
(XII, 11-12-2000) 585-586
- Rehabilitation Centres**
(XI, 29-11-2000) 161-163
- Renewal of Railway Lines**
(XI, 30-11-2000) 179
- Survey on DTH**
(XII, 11-12-2000) 49-50
- Technology Park**
(XII, 11-12-2000) 225-228
- Telephone Facility in Rural Areas**
(XI, 20-11-2000) 157-158
- Test Tube Technology**
(XIII, 20-12-2000) 136
- Training Programmes for Silk Weavers**
(XII, 11-12-2000) 509-510
- Unfit Stock of Sunola Refined Oil in Super Bazar**
(XIII, 22-12-2000) 62-63
- Voting Through E-Mail**
(XI, 23-11-2000) 96
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha**
(XI, 28-11-2000) 250-351
- Paswan, Shri Ram Vilas**
- Nationwide Strike by Postal Employees**
(XII, 15-12-2000) 298-302, 313-319
- Paswan, Shri Ramchandra**
- Arrest of Retired Army Man**
(XI, 30-11-2000) 141-42
- Attack on Family Members of Indian Staff in Pak**
(XI, 22-11-2000) 226-227
- Collapse of Loco Shed at Tundla**
(XI, 23-11-2000) 275-276
- Damage Caused by Flood**
(XII, 11-12-2000) 1183-1188
- Fitness of Indian Sportsmen for Sydney Olympics**
(XII, 4-12-2000) 152
- Kashmiri Channel on DD**
(XI, 24-11-2000) 108
- Lifting of ban on Consumption of non-iodised Salt**
(XI, 22-11-2000) 21-25
- Maintenance of Security at Airports**
(XII, 11-12-2000) 684
- Missing of Ammunition Wagon**
(XI, 30-11-2000) 33-34
- Poaching of Musk Deer**
(XI, 27-11-2000) 280-281
- Power Thefts**
(XI, 27-11-2000) 47-50
- Quackery**
(XI, 22-11-2000) 293-294
- Role of Army in Counter-Insurgency Operations**
(XII, 11-12-2000) 600-601
- Surplus Stock of Foodgrains**
(XI, 24-11-2000) 252-254
- Train Robberies**
(XI, 28-11-2000) 127-130
- Paswan, Shri Sukdeo**
- Allotment of Land to AIIMS/Institutions**
(XI, 28-11-2000) 300-301
- Alternative accommodation to Ex. MPs.**
(XI, 28-11-2000) 51
- Approval of Recommendations contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways**
(XIII, 20-12-2000) 487-490, 513-516

- Awards to games winners**
(XII, 4-12-2000) 155
- Backward Areas Development Board Bill, 2000 - (B)Consid and Withdrawn**
(XI, 24-11-2000) 389-390
- Dual Citizenship**
(XII, 05-12-2000) 108-109
- Excavation work by ASI**
(XI, 23-11-2000) 88-90
- Formation of Maha-Sangh**
(XI, 29-11-2000) 113
- Ganga Action Plan**
(XII, 11-12-2000) 1418-1419
- Grants to Indian Olympic Association**
(XIII, 18-12-2000) 94-95
- Increase in Price of Insulin**
(XIII, 19-12-2000) 226-227
- Loan to Farmers**
(XII, 4-12-2000) 86
- National Human Rights Commission**
(XI, 30-11-2000) 224-25
- National Judicial Commission**
(XI, 30-11-2000) 28-30
- National Population Stabilization Fund**
(XII, 13-12-2000) 368-369
- Navigable Service by IWAI in Ganga**
(XI, 30-11-2000) 145-46
- Non-Banking Companies in Bihar**
(XI, 24-11-2000) 97-98
- Non-implementation of I.D. Act**
(XIII, 20-12-2000) 276-277
- Panel on Import**
(XIII, 22-12-2000) 87-88
- TV Rights for next Cricket World Cup**
(XI, 20-11-2000) 258
- Use of Non-English Languages in UPSC Exams**
(XII, 11-12-2000) 229-230
- Wasting of Fuel**
(XII, 14-12-2000) 133
- White Paper on PSEs**
(XI, 24-11-2000) 88-89
- Patasani, Dr. Prasanna Kumar**
- Brutanga Irrigation Project**
(XII, 11-12-2000) 151
- Construction of Over-Bridges on NH**
(XII, 4-12-2000) 59
- Four laning of National Highway**
(XII, 4-12-2000) 141
- Patel, Dr. Ashok**
- Aid by Foreign financial Institutions**
(XI, 24-11-2000) 249-250
- Brain Drain**
(XII, 13-12-2000) 321
- British Students in Educational Institutions**
(XIII, 19-12-2000) 214
- Delay in Bilateral Agreements / Foreign Tourists**
(XI, 23-11-2000) 38
- DTH Telecast**
(XI, 1-12-2000) 172-175
- Entrance of SBI in Insurance Sector**
(XI, 24-11-2000) 285-286
- Establishment of Tourism Development Fund**
(XI, 23-11-2000) 267-268
- Foreign Investment on long term commitment basis**
(XIII, 22-12-2000) 8
- Foreign Investors Withdrawing Investment in Power Sector**
(XII, 11-12-2000) 1241-1243
- Gas Pipeline Between India and Iran**
(XI, 30-11-2000) 242-243
- German Aid to India**
(XI, 1-12-2000) 117-118
- Human Organ Bank at AIIMS**
(XI, 22-11-2000) 258

- Import of Dangerous Insecticides
(XI, 20-11-2000) 127-128
- India and Ireland Agreement on Double
Taxation System
(XII, 11-12-2000) 188
- Indo-Brazil Cooperation in Drugs
(XII, 13-12-2000) 135
- Indo-Russia Joint Working Group on
Terrorism
(XI, 22-11-2000) 103-104
- Instrument Landing System at Airports
(XIII, 21-12-2000) 72-73
- Internet Banking
(XI, 1-12-2000) 212
- Investment by Foreign Telecom
Companies
(XI, 27-11-2000) 155-156
- Israel Assistance for Fighting Terrorism
(XI, 29-11-2000) 197
- LTC to Retired Central Government
Employees
(XIII, 22-12-2000) 117
- Medical Facilities at Railway Station
(XIII, 21-12-2000) 74-75
- Modern Aircrafts for Training
(XI, 30-11-2000) 113
- New Income Tax Scheme
(XI, 24-11-2000) 132-133
- Pollution in Rivers
(XI, 27-11-2000) 165-166
- Private Telephone Enquiry Service
(XIII, 18-12-2000) 131-32
- Purchase of A.J.T.
(XII, 14-12-2000) 71
- Reduction in Subsidy on Higher
Education
(XI, 21-11-2000) 96
- Relaxation in Visa Laws
(XIII, 20-12-2000) 120
- Repairing of Tracks at Delhi Railway
Station
(XII, 11-12-2000) 554
- Self Printing Ticket Machine
(XI, 23-11-2000) 352—362
- Sex Education at Secondary Level
(XI, 21-11-2000) 282
- Subsidy on Higher Education
(XIII, 19-12-2000) 80
- Tour Packages for Tourist Places
(XII, 11-12-2000) 609
- Violation of Environment Laws
(XII, 11-12-2000) 1077-1078
- Visit of PM to USA
(XI, 29-11-2000) 256-259
- Visit of Russian President
(XI, 29-11-2000) 332-334
- World Bank Loan
(XII, 15-12-2000) 36
- Patel, Shri Chandresh**
Need to bring a White Paper on printing/
circulation of fake currency notes in the
country (MUR 377)
(XIII, 21-12-2000) 212
- Patel, Shri Dahyabhai Vallabhbhai**
Ad-hoc workers in Daman and Diu
(XI, 28-11-2000) 207
- Agro and Rural Industries Development
Scheme
(XI, 29-11-2000) 101
- Computerised Land Records
(XI, 28-11-2000) 259
- Creation of Posts in Education
Department of Daman and Diu
(XI, 28-11-2000) 96
- Disinvestment of PSUs
(XI, 24-11-2000) 276-284
- Disinvestment of BALCO Ltd.
(XIII, 22-12-2000) 87
- Enrichment of Degraded Forests in
Daman & Diu
(XII, 11-12-2000) 1157-1158
- Funds for Bridges in Daman and Diu
(XI, 27-11-2000) 250-251

- Girls Hostels in Daman & Diu
(XII, 13-12-2000) 122
- Government of Union Territory of Daman and Diu Bill, 2000 - (A) Int.
(XI, 24-11-2000) 378
- Indian Reserve Battalion in Daman and Diu
(XII, 5-12-2000) 87
- Krishi Vigyan Kendra in Daman and Diu
(XII, 4-12-2000) 224
- Medical Facilities to Daman and Diu
(XII, 11-12-2000) 188-190
- Need to ensure early construction of a new bridge connecting Nani Daman and Moti Daman in Daman and Diu (MUR 377)
(XII, 13-12-2000) 688
- Need to Release Funds for Village and District Panchayats in Union Territory of Daman and Diu As per recommendations of Finance Commission (MUR 377)
(XI, 22-11-2000) 479-480
- Powers to Panchayats in Daman and Diu and Dadra and Nagar Haveli
(XIII, 19-12-2000) 36-37
- Primary Schools in Daman and Diu
(XII, 13-12-2000) 215-216
- Projects for Daman and Diu
(XIII, 19-12-2000) 203
- Road Infrastructure Development Projects
(XI, 27-11-2000) 99
- Uncultivable land in Daman and Diu
(XII, 4-12-2000) 96-97
- Patel, Shri Dharm Raj Singh**
- Closed Units of Khadi and Village Industries
(XII, 11-12-2000) 260
- Colour Blindness
(XI, 22-11-2000) 98
- Denudation of Forests
(XI, 27-11-2000) 128-129
- Goods/Cargo Service from Haldia to Allahabad
(XI, 30-11-2000) 53-55
- Irregularities in KVIC
(XIII, 20-12-2000) 128-129
- Naphtha based Fertilizers
(XI, 21-11-2000) 146-147
- Need for Adequate funds for providing Adequate facilities at Kumbhmela to be held at Allahabad, UP during December-March 2000-2001 (MUR 377)
(XI, 22-11-2000) 481
- Need to declare Allahabad University in Uttar Pradesh as a Central University. (MUR - 377)
(XIII, 18-12-2000) 354
- Non-Functioning of Telephone Lines
(XIII, 18-12-2000) 166-67
- Rehabilitation of employees of Closed KVIC Units
(XII, 11-12-2000) 175-176
- Patel, Shri Dinsha**
- Air and Noise Pollution
(XI, 20-11-2000) 271-273
- Ayurveda and Homoeopathy in Developed Countries
(XI, 29-11-2000) 14-15
- Delayed funds
(XI, 22-11-2000) 164-166
- Demand/Supply of Coal
(XI, 28-11-2000) 179-182
- Entrance Fee for Tourist Spots
(XIII, 21-12-2000) 93
- Foreign Assistance to NGOs
(XIII, 19-12-2000) 314
- GDP Growth
(XIII, 22-12-2000) 79
- GDP Growth Rate
(XII, 11-12-2000) 50-51

Incentives to Cotton Growers
(XIII, 18-12-2000) 119-20

Indo-US Collaboration on Power
(XII, 4-12-2000) 173-174

Loss due to Cyclone in Gujarat
(XI, 20-11-2000) 114-115

Mahila Samridhi Yojana
(XII, 13-12-2000) 324-325

Malpractice in NPPA
(XI, 21-11-2000) 93

National water policy
(XI, 29-11-2000) 149-151

Need to construct Memorials of Late Shri Sardar Patel in Delhi and Mumbai (MUR 377)
(XII, 13-12-2000) 687-688

Post Offices in Gujarat
(XII, 11-12-2000) 1163

Postal Life Insurance
(XII, 04-12-2000) 273-274

Rural Industries
(XII, 13-12-2000) 473-474

Safety of Passengers
(XI, 23-11-2000) 219-220

Sardar Sarover Dam
(XIII, 20-12-2000) 126-128

Sub-Post Offices
(XI, 27-11-2000) 226-227

Village Public Telephone Scheme in Gujarat
(XII, 4-12-2000) 97

Voluntary Associations/Non-governmental Organisations
(XI, 29-11-2000) 202-203

Widening and Development of National Highways
(XI, 27-11-2000) 216-218

Working Group for Inspection of Banks
(XIII, 22-12-2000) 96-97

Patel, Shri J.H.

Obituary References - Sad demise of Sarvashri Ram Dhani Das and J.H. Patel

(XII, 13-12-2000) 1-2

Patel, Shri Mansinh

Agricultural Costs and Prices Commission
(XII, 04-12-2000) 234-235

Arrests against Warrant in Delhi
(XI, 21-11-2000) 90

Closure of Handloom/Powerloom Units
(XII, 14-12-2000) 37

Construction of Cold Storages
(XII, 4-12-2000) 40-42

Development of varieties of pulses
(XI, 27-11-2000) 147-152

Doubling and Electrifying of Surat-Bhusawal Rail Line
(XIII, 21-12-2000) 63

Electrification of Villages
(XI, 20-11-2000) 207-208

Food Processing Units by MNCs
(XI, 20-11-2000) 335-336

Free Legal Aid to Poors
(XII, 11-12-2000) 562-566

Funds to Consumer Courts
(XII, 15-12-2000) 48

IDBI Assistance to Entrepreneurs
(XIII, 22-12-2000) 137-140

Import of Consumer Goods
(XI, 24-11-2000) 125-127

Improvement of National Highway from Bharuch to Vapi
(XIII, 18-12-2000) 166

Late Delivery of Letters
(XI, 20-11-2000) 12-13

M.A.R.R. System
(XII, 11-12-2000) 1231

Madgalla Airport in Private Sector
(XI, 30-11-2000) 84

- Medical Centres on National Highways**
(XI, 20-11-2000) 326
- Need to ensure implementation of law providing reservation for promotion to STs in the State (MUR-377)**
(XIII, 21-12-2000) 213
- New Norms for Censor Board**
(XII, 15-12-2000) 184
- Per Capita Income**
(XI, 22-11-2000) 113-114
- Production of Cow Milk**
(XII, 11-12-2000) 111-112
- Recognition of Radars**
(XI, 30-11-2000) 169
- Review of Scheme for Child Labour**
(XII, 13-12-2000) 585-588
- Rural Roads**
(XI, 21-11-2000) 187-191
- Setting up of Medical College in Gujarat and Bihar**
(XIII, 20-12-2000) 190-191
- Study on Integrated Rural Energy Programme**
(XII, 11-12-2000) 1151-1152
- Sugar Mills**
(XI, 24-11-2000) 209-210
- Surat Passport Office**
(XIII, 20-12-2000) 115
- Telecom Facilities**
(XIII, 18-12-2000) 167
- Unprofitable Rail Lines**
(XII, 14-12-2000) 191-192
- Works under Aviation Scheme**
(XI, 23-11-2000) 97-98
- Patel, Shri Prahlad Singh**
- Brain Fever Deaths**
(XI, 22-11-2000) 20-21
- Cement Production**
(XI, 24-11-2000) 239-240
- Clearance to Pending Proposals of Forest Department**
(XII, 11-12-2000) 1111
- Committee on Private Members Bills and Resolutions Motion Tenth Report**
(XI, 1-12-2000) 377
- Committee on Private Members Bills and Resolutions Tenth Report laid**
(XI, 29-11-2000) 406
- Communication Network in Tribal Areas**
(XII, 13-12-2000) 141-142
- Compensation to farmers due to National Calamities**
(XI, 27-11-2000) 200
- Conference on Open and Distance Education**
(XI, 21-11-2000) 288-289
- Construction of Houses on forest land**
(XII, 4-12-2000) 126-127
- Entrance Fee for Monuments**
(XI, 23-11-2000) 368-369
- Imbalance in Himalayan Region**
(XI, 20-11-2000) 117
- Interpretation of Life Sentence**
(XI, 23-11-2000) 183
- Laboratory at Jabalpur**
(XI, 20-11-2000) 273
- Law on Sports**
(XI, 27-11-2000) 161
- Narmada Valley Projects**
(XIII, 18-12-2000) 157-58
- Naxalite Activities**
(XI, 28-11-2000) 60-62
- Need to provide Financial assistance to Government of Madhya Pradesh for providing relief to the people affected by malaria epidemic in tribal dominated districts of State (MUR 377).**
(XI, 28-11-2000) 329-330

- Need to provide more railway facilities to the people of Madhya Pradesh (MUR 377)
(XII, 04-12-2000) 323-324
- Rajiv Gandhi Drinking Water Mission
(XI, 28-11-2000) 209-210
- Rani Awanti Bai Sagar Dam
(XI, 22-11-2000) 80
- Revolvers/Pistols seized by Customs
(XI, 1-12-2000) 149
- Soyabean Production
(XI, 24-11-2000) 48
- Sportsmen in Bhilai Steel Plant
(XI, 28-11-2000) 261
- Typhoid and Malaria
(XI, 22-11-2000) 238-240
- VRS in CCI
(XI, 24-11-2000) 301
- Patil, Shri Annasaheb M.K.**
Actual Performance of PSUs
(XII, 15-12-2000) 244-246
- Allotment of Petrol Pumps & LPG Agencies to Dependents of BSF
(XII, 14-12-2000) 116
- Committee on Subordinate Legislation - First and Second Report - Presented
(XIII, 18-12-2000) 295
- DD Serials
(XII, 11-12-2000) 817-818
- Foreign Aided Atomic Power Plants
(XIII, 20-12-2000) 233-234
- Foreign Policy
(XIII, 20-12-2000) 191-192
- Free Legal Aid to Poors
(XII, 11-12-2000) 562-566
- Illegal Trade
(XII, 15-12-2000) 41-42
- Internal Cargo Handling Facility
(XII, 11-12-2000) 565-566
- Irregularities in Public Sector Banks
(XII, 15-12-2000) 175-176
- Long Distance Telecom Services
(XIII, 18-12-2000) 115-16
- Low Cost Housing Projects
(XII, 13-12-2000) 183
- Persons benefited under PMRY
(XIII, 20-12-2000) 76-79
- Post Offices/Telegraph Offices in Maharashtra
(XII, 11-12-2000) 1084
- Power Generation Through Non-Conventional Energy Sources
(XIII, 18-12-2000) 233
- Telephone Exchange
(XII, 4-12-2000) 124-125
- Patil, Shri Danve Raosaheb**
Ad-hoc Appointee in Delhi University
(XIII, 19-12-2000) 306
- Fraud in Sealed Unit
(XIII, 18-12-2000) 146
- Hajira Extension Project
(XII, 13-12-2000) 181-182
- Private Sector Banks
(XII, 11-12-2000) 49
- SSI
(XII, 11-12-2000) 199-200
- Patil, Shri Madan**
South-western Regional Office of UGC in Bangalore
(XI, 28-11-2000) 249
- Patil, Shri R.S.**
Accreditation /Assessment of Universities
(XI, 21-11-2000) 43
- Agriculture Stabilisation Fund
(XI, 27-11-2000) 178
- AIR FM-Station at Bagalkot, Karnataka
(XII, 15-12-2000) 124
- Amendment to develop food processing industries
(XII, 4-12-2000) 203

- Assistance to Women Cooperative Societies**
(XI, 27-11-2000) 318-320
- Benefits of VRS to Bank Employees**
(XIII, 22-12-2000) 189-190
- BIT and BIS Courses in Delhi University**
(XI, 28-11-2000) 94-95
- Budgetary Support to Nationalised Banks**
(XI, 24-11-2000) 134-140
- Cases with Arbitration**
(XII, 11-12-2000) 254-256
- Chinese Intrusion in Arunachal Pradesh**
(XI, 23-11-2000) 287-289
- Crime Against Women Cell**
(XIII, 19-12-2000) 73
- Damage to Koyana Dam**
(XII, 11-12-2000) 401-402
- Death of Tigers**
(XI, 20-11-2000) 219-221
- Development of IT**
(XI, 22-11-2000) 271
- Diesel Scam**
(XI, 23-11-2000) 335-336
- Disinvestment Commission**
(XI, 1-12-2000) 254
- Doordarshan Centre in Karnataka**
(XIII, 22-12-2000) 161
- Doordarshan/AIR Stations**
(XIII, 22-12-2000) 97-98
- Encroachment/Illegal Construction in Historical Monuments**
(XI, 23-11-2000) 93-95
- Expenditure of SAIL**
(XI, 28-11-2000) 77-78
- Export of Potato**
(XI, 24-11-2000) 102-103
- Forcibly Landing of French Boeing 747 at IGIA**
(XII, 14-12-2000) 189-190
- Funds for Fellowship Programme**
(XII, 13-12-2000) 264-265
- Global Change**
(XII, 04-12-2000) 266
- Grievances of FCI Employees**
(XI, 24-11-2000) 73-74
- IFI and FIIs in Mutual Fund**
(XII, 15-12-2000) 49
- Import of Flowers**
(XII, 11-12-2000) 879-880
- Import of Fruits**
(XII, 11-12-2000) 798-800
- Import of Milk Products**
(XI, 1-12-2000) 201-202
- Indo-Iran Gas Pipeline**
(XII, 11-12-2000) 25-26
- Indo-UK Agreement in I.T. Sector**
(XI, 22-11-2000) 150
- Indo-US agreement on Cyber Cafe**
(XI, 29-11-2000) 231
- Investment Norms**
(XI, 1-12-2000) 38-42
- Joint Venture with Karnataka**
(XI, 30-11-2000) 187-89
- Losses suffered by Insurance Companies**
(XIII, 22-12-2000) 44
- Medical colleges and Dental Colleges**
(XI, 29-11-2000) 267-270
- Misappropriation of Money Orders**
(XI, 20-11-2000) 172-173
- Misuse of Article 356**
(XII, 13-12-2000) 34-35
- Mobile Soil Testing Laboratories**
(XII, 11-12-2000) 1240-1241
- National water policy**
(XI, 29-11-2000) 149-151
- Need to allocate adequate funds for gauge conversion work between Gadag and Bijapur in Karnataka (MUR-377)**
(XI, 27-11-2000) 372

- Panel of Readers**
 (XI, 28-11-2000) 151
- Prices of Potato**
 (XII, 11-12-2000) 1412-1413
- Production of Rice**
 (XI, 20-11-2000) 226
- Railway Cases Pending in Consumer Courts**
 (XI, 30-11-2000) 89-94
- Rejuvenation of Culturally Significant Towns and Cities**
 (XII, 13-12-2000) 308-309
- Rescue Facilities at Submarines**
 (XI, 30-11-2000) 172-73
- Restructured Rural Sanitation Programme**
 (XII, 05-12-2000) 164-168
- Review of Telephone Services**
 (XIII, 18-12-2000) 127-28
- Setting up of Separate Telecom District**
 (XII, 11-12-2000) 1088-1089
- Sexually Transmitted Diseases**
 (XII, 11-12-2000) 466-467
- Sharing of Surplus Water of Krishna by States**
 (XII, 13-12-2000) 494
- Tata and Singapore Airlines**
 (XII, 14-12-2000) 144
- Use of Excessive Powers by Police**
 (XIII, 19-12-2000) 215-216
- Vacancies reserved for SCs, STs and OBCs**
 (XIII, 18-12-2000) 184-86
- Visit of Russian President**
 (XI, 29-11-2000) 332-334
- Wildlife Bill**
 (XII, 4-12-2000) 44-45
- World Bank Loan**
 (XII, 11-12-2000) 863-870
- Patil, Shri Shivrāj V.**
Closure/Revival of Loss Making NTC Mills
 (XI, 30-11-2000) 17
- Companies (Second Amendment) Bill, 2000**
 (XI, 27-11-2000) 380-389
- Disinvestment in Maruti Udyog Limited**
 (XI, 1-12-2000) 4-5
- Export Development Fund for N.E. and Sikkim**
 (XII, 15-12-2000) 9
- Information Technology and Computer Science Teachers**
 (XI, 28-11-2000) 6
- Production of Pulses**
 (XI, 27-11-2000) 32-33
- Promotion of Sea Beach Tourism**
 (XII, 14-12-2000) 13-14
- Standing Committee on Finance-Eighth and Ninth Reports (Presented)**
 (XIII, 22-12-2000) 261
- Patil, Shri Shrinaiwas**
Consumer(s) Movement
 (XIII, 22-12-2000) 13
- Flight from Pune to Chennai via Mumbai**
 (XIII, 21-12-2000) 94
- Payment of Pension**
 (XIII, 20-12-2000) 160
- Post of Professor in Post Graduate and Degree Colleges**
 (XII, 13-12-2000) 197-198
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
 (XIII, 20-12-2000) 512
- Patil, Shri Uttamrao**
Acquisition of Aircraft Carrier
 (XI, 30-11-2000) 99-100
- Acquisition of Aircraft by Indian Airlines**
 (XI, 30-11-2000) 85-86
- Atomic Power Generation**
 (XII, 11-12-2000) 186-187

- CGHS Dispensaries in Karnataka and Maharashtra
(XIII, 20-12-2000) 300-301
- Changes in Express Highways
(XII, 11-12-2000) 1146-1147
- Check on Population
(XI, 22-11-2000) 275-276
- CNG Station
(XI, 23-11-2000) 194-195
- CNG Stations in Maharashtra
(XIII, 21-12-2000) 168-169
- Creation of New States
(XI, 21-11-2000) 82-84
- Development/Beautification of Delhi
(XIII, 19-12-2000) 313-314
- Export Oriented Units in Maharashtra
(XI, 24-11-2000) 122
- Foreign Bank
(XII, 11-12-2000) 876-878
- Foreign Exchange Reserves
(XI, 24-11-2000) 225
- Funds for development of telecommunication services in Maharashtra
(XII, 4-12-2000) 141-148
- Gas Based Industries
(XIII, 20-12-2000) 335-336
- Growth of Forests in Maharashtra
(XII, 04-12-2000) 266-267
- Indian Banks in Foreign Countries
(XII, 11-12-2000) 952-956
- Industrial Development Proposals
(XIII, 22-12-2000) 86
- Internet NODS
(XI, 20-11-2000) 289
- Loan to Foreign Countries
(XII, 15-12-2000) 167-168
- LPG Bottling Plants
(XIII, 21-12-2000) 124-126
- Migration to Gulf Countries
(XIII, 20-12-2000) 79-81
- Mirage Deal with France
(XII, 11-12-2000) 569-570
- Nationalisation of Yavatmal-Martajapur-Achalpur Rail Line
(XII, 11-12-2000) 543
- NGOs Engaged in Women and Child Welfare Programme
(XII, 13-12-2000) 185-188
- Opening of Fertilizer Shops/Centres
(XIII, 19-12-2000) 171
- Out of order MARR Solar Telephones
(XI, 20-11-2000) 151-152
- Outstanding I.T.
(XI, 24-11-2000) 289-293
- Pak Protest
(XII, 13-12-2000) 452
- Partial Privatisation of Railways
(XI, 23-11-2000) 183-185
- Poor quality of services of Post, Telegraph and Telecom Sector in Maharashtra
(XI, 27-11-2000) 294-296
- Private Sector Banks
(XI, 1-12-2000) 104-105
- Private Sector Banks
(XII, 11-12-2000) 49
- Promotion of Agro and Rural Industries
(XI, 29-11-2000) 216-218
- Publication of Text Books
(XI, 21-11-2000) 289-290
- Reservation of Seats in Engineering Colleges
(XI, 28-11-2000) 159
- Sikkim Bank Limited
(XI, 1-12-2000) 121-122
- Smuggled Goods Confiscated
(XII, 15-12-2000) 80-82
- Soyabean Processing Industries
(XII, 15-12-2000) 203-204
- Special Employment Scheme
(XI, 22-11-2000) 161-164

- SSI, Agro and Rural Industries
(XII, 13-12-2000) 415-419
- Status of Judges
(XIII, 21-12-2000) 46
- Telephone connections after issuing O.B.
(XI, 27-11-2000) 139
- Theft of Telephone Cables
(XII, 11-12-2000) 1386-1387
- Unemployed Youth
(XI, 29-11-2000) 203-204
- Visit of Russian President
(XI, 29-11-2000) 332-334
- Waiting List for Telephone Connections
(XII, 11-12-2000) 1399-1402
- Winter Warfare Exercise by Pak Army
(XII, 14-12-2000) 96
- World Bank Loan for Poverty Eradication
(XII, 15-12-2000) 235
- Patnaik, Shrimati Kumudini**
Air-bus Service from New Delhi to
Bhubaneswar
(XIII, 21-12-2000) 69-70
- Disinvestment of NALCO and RSP
(XIII, 22-12-2000) 84-85
- Financial position of Orissa
(XIII, 22-12-2000) 233-234
- Infant and Mother Mortality Rate
(XIII, 20-12-2000) 158-160
- Privatisation of NPL Ltd.
(XIII, 19-12-2000) 183-184
- Pawalya, Shri Jaibhan Singh**
Assistance for Development of
Agriculture
(XI, 20-11-2000) 213-216
- Brain Drain from Oil PSUs
(XII, 11-12-2000) 33-34
- Child Labour
(XIII, 20-12-2000) 85-86
- Classification of Drugs
(XII, 13-12-2000) 553-554
- Coaching for SC/ST Candidates
competing for IAS/IPS exams
(XIII, 20-12-2000) 261
- Code of Conduct for Metro Channel
(XIII, 22-12-2000) 144-146
- Committee to Review Air Safety System
in Delhi Mumbai, Calcutta
(XI, 23-11-2000) 271
- Consumption of Cotton
(XI, 30-11-2000) 125-26
- Development of Tourism
(XII, 11-12-2000) 643-648
- Environment Task Force in States
(XIII, 18-12-2000) 156-157
- Eradication of Polio
(XI, 22-11-2000) 127-128
- Fixation of Targets in Education during
Ninth Five Year Plan
(XI, 21-11-2000) 173-174
- Free Education to Girls
(XIII, 19-12-2000) 35
- Impact of New EXIM Policy on Exports
(XI, 24-11-2000) 183-184
- Import of Kerosene by Private Sector
(XII, 11-12-2000) 595-596
- Indo-Russian Agreement on Rocket
Technology
(XIII, 20-12-2000) 114
- Insurance Scheme for Female Child
(XII, 11-12-2000) 873
- Irregularities in Provident Fund Offices
(XI, 22-11-2000) 235
- Irrigation and Hydropower Potential in
India
(XII, 13-12-2000) 424-428
- Ishwari Prasad Committee**
(XIII, 20-12-2000) 187-189
- National Agricultural Insurance Scheme
(XII, 4-12-2000) 37-38

- Optimum use of Manpower in Coal India Limited
(XI, 21-11-2000) 19-20
- Outstanding Taxes Against Industrial Houses
(XI, 24-11-2000) 45-46
- Participation of Voluntary Organisations in Cultural Schemes
(XI, 23-11-2000) 91
- Pay Scales in MTNL
(XIII, 18-12-2000) 111-12
- Pollution free environment in Delhi
(XII, 4-12-2000) 223
- Problems faced by Farmers
(XI, 20-11-2000) 75-76
- Regional Office of Kendriya Vidyalaya Sangathan
(XI, 28-11-2000) 261-262
- Rehabilitation of Ex-Servicemen
(XIII, 21-12-2000) 70-71
- Scarcity of Sugar in Delhi
(XI, 1-12-2000) 64-66
- Take over of HFC/FCI
(XII, 13-12-2000) 146-147
- Transfer of Guilty Officials
(XI, 23-11-2000) 321-323
- Voluntary Organisations
(XI, 29-11-2000) 168-176
- Welfare of Mentally Disabled Children
(XIII, 20-12-2000) 234-236
- World Bank Assistance for Polytechnic Colleges
(XI, 28-11-2000) 214-215
- World Bank Study on Banking System
(XII, 11-12-2000) 68-69
- World Food Day
(XII, 11-12-2000) 1421-1422
- Pawar, Shri Sharad
- Closure/Revival of Loss Making NTC Mills
(XI, 30-11-2000) 16
- Joint Committee on Central Vigilance Commission Bill - Evidence - Laid
(XI, 22-11-2000) 334
- Joint Committee on Central Vigilance Commission Bill - Report Presented
(XI, 22-11-2000) 334
- Pilot, Smt. Rama
- Backward Areas Development Board Bill, 2000 -Consid. and Withdrawn
(XI, 24-11-2000) 394-396
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 422-425
- Potal, Shri Sohan
- Need to accord clearance to irrigation project of Bastar region in the State of Chhattisgarh (MUR 377)
(XI, 29-11-2000) 477-478
- Prabhu, Shri Suresh
- Half an Hour Discussion
(XIII, 18-12-2000) 411-14
- Pradhan, Shri Ashok
- Admissions in ICMR Institutes and Centres
(XI, 22-11-2000) 166-167
- Appointment of SCs/STs in PSUs
(XII, 05-12-2000) 135
- Deputation of UNO and Affiliated Organisations
(XIII, 19-12-2000) 136
- Post Based Roster
(XII, 5-12-2000) 75-76
- Postings of SCs/STs
(XIII, 19-12-2000) 301
- Shortage of Housing Facilities for SCs/STs
(XI, 21-11-2000) 287

Pramanik, Prof. R.R.

Committee on Science and Technology,
Environment and Forests Action Taken
Report-Laid
(XII, 14-12-2000) 267

Standing Committee on Science and
Technology, Environment and Forests-
Eightieth, Eighty-first and Eighty-
second Reports-Presented
(XII, 13-12-2000) 653-654

Premajam, Prof. A.K.

Business of the House
(XI, 1-12-2000) 320

Disinvestment of public sector
undertakings (UR 193)
(XIII, 20-12-2000) 447-449

Illegal Abortion
(XII, 11-12-2000) 215

Marketing of Drugs
(XII, 13-12-2000) 26

Merger of Subsidiaries of GIC
(XI, 24-11-2000) 148-149

National Technical Committee on Neo
Natal Case
(XII, 11-12-2000) 305-309

Need for early implementation of the
scheme providing pension benefits to
employees who had left service
between 1.4.93 and 15.11.95 under
Employees Pension Scheme, 1995
(MUR 377)
(XI, 29-11-2000) 481

Need to sanction term loan for early
Implementation of textile project of
Kerala Government at Mandan Kavu
in Badagara Parliamentary
Constituency (MUR-377)
(XIII, 19-12-2000) 369

Performance of India in Sydney Olympics
(XI, 27-11-2000) 19

Problems being faced by Farmers
(XI, 28-11-2000) 317

Protection of Wildlife Treasure
(XII, 4-12-2000) 132-133

RCH Programme
(XII, 13-12-2000) 457-468

Resolution Re-approval of
Recommendations Contained in the
First Report of Railway Convention
Committee and Demands For
Supplementary Grants-Railways
(XIII, 20-12-2000) 532-547

Puglia, Shri Naresh

2600th Birth Anniversary Celebration of
Lord Mahavira
(XI, 23-11-2000) 205

A Bloody Mess
(XII, 11-12-2000) 284-286

Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61

Action against Delisted Companies
(XIII, 22-12-2000) 232-233

Aircrafts to Air India on Dry Lease
(XII, 11-12-2000) 613-614

Allocation of Gas for Uran Power Project
in Maharashtra
(XIII, 18-12-2000) 228-29

Basic Telecom Operators
(XII, 11-12-2000) 1394-1395

Blood Banking Policy
(XII, 11-12-2000) 388-389

CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949-952

Change in Criteria for Poverty
Measurement
(XII, 13-12-2000) 178

Checks on Population
(XI, 22-11-2000) 275-276

Chinese Goods in India
(XII, 11-12-2000) 791-792

Computer Hard Disk
(XIII, 20-12-2000) 197

- Construction of Indo-Iranian Gas Pipe Line
(XI, 22-11-2000) 57
- Corruption in Central Coalfields Limited
(XI, 28-11-2000) 262-263
- Death of Tigers
(XI, 20-11-2000) 219-221
- Delay in Payments
(XI, 24-11-2000) 185-190
- Development of Indian Ports as per International Standard
(XII, 14-12-2000) 35-36
- Effect of APM on Production of Oil
(XIII, 21-12-2000) 187
- Fare Concession to Passengers of Indian Airlines and Air India
(XI, 30-11-2000) 43-44
- Flight from Delhi-Raipur-Nagpur
(XI, 30-11-2000) 180-81
- ✠ Forcible Landing of French Boeing 747 at IGIA
(XII, 14-12-2000) 189-190
- Foreign Direct Investment
(XII, 11-12-2000) 122-123
- Free Distribution of Foodgrains
(XI, 1-12-2000) 122-123
- Grading system in Examination
(XI, 28-11-2000) 199-200
- Harassment to Indian Diplomats in Pak
(XII, 11-12-2000) 169-170
- Hepatitis - C
(XIII, 20-12-2000) 199-200
- Hepatitis- B vaccination programme
(XI, 29-11-2000) 199-201
- ✠ Indian Resolutions on Nuclear Weapons
(XI, 22-11-2000) 211-212
- Intrusion by Pakistani Fishermen
(XI, 23-11-2000) 351
- Irregularities in Doordarshan
(XIII, 22-12-2000) 174
- Irregularities in ICAR
(XIII, 18-12-2000) 31
- ISI Activities
(XI, 21-11-2000) 182-183
- Linking of Indian missions through Radio Communications
(XI, 29-11-2000) 236-237
- Lubricants at Cheaper Rates
(XIII, 21-12-2000) 24
- Manisana Wage Board
(XI, 22-11-2000) 287
- National Vocational Education Policy
(XI, 21-11-2000) 242-243
- National water policy
(XI, 29-11-2000) 149-151
- New Airlines on Domestic Route
(XIII, 21-12-2000) 136-137
- Non-Banking Finance Companies
(XII, 15-12-2000) 37-39
- Offer of Free Education from Germany
(XI, 28-11-2000) 89
- P.H.Cs
(XII, 13-12-2000) 393-398
- Policy for Private and Public Sector Oil Companies
(XII, 14-12-2000) 158-159
- Polio eradication
(XIII, 20-12-2000) 91
- Portrayal of Indian women in Films
(XIII, 22-12-2000) 3
- Pulse Polio
(XII, 11-12-2000) 494-495
- Report on Funding of Delhi Police Force
(XIII, 19-12-2000) 247
- Reported Non-clearance of Development Projects in Various States due to Forest (Conservation) Act (CA)
(XIII, 21-12-2000) 208
- Restructuring of Management of Railways
(XI, 30-11-2000) 196

- Sale of Coal by WCL to Bhadravati Based CIPC**
(XIII, 19-12-2000) 169
- Seizure of Drugs**
(XI, 21-11-2000) 43-48
- Shortage of Petrol, Diesel and LPG in Delhi**
(XII, 14-12-2000) 248
- Special Courts for Violation of Environmental Laws**
(XI, 20-11-2000) 185-186
- Supply of Contaminated Water in Trains**
(XII, 11-12-2000) 566-567
- Theft of Telephone Cables**
(XI, 20-11-2000) 49-50
- Train Accidents**
(XI, 23-11-2000) 279-284
- Transparency in selection norms of Army**
(XI, 30-11-2000) 229-30
- Utilization of Grants by the NGOs**
(XI, 21-11-2000) 237-238
- VRS in Nationalised Banks**
(XII, 11-12-2000) 814-816
- Wage Ceiling of Bonus**
(XI, 29-11-2000) 84
- White Paper on PSEs**
(XI, 24-11-2000) 88-89
- Radhakrishnan, Shri C.P.**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 569-571
- Radhakrishnan, Shri Varkala**
- A Bloody Mess**
(XII, 11-12-2000) 284-286
- Allotment of Assets and Libabilities to New States**
(XI, 21-11-2000) 109-110
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill-Int.**
(XII, 13-12-2000) 659-660
- Changes in Penal Laws**
(XI, 21-11-2000) 222-223
- Commercial Wings in Indian Mission Abroad**
(XII, 15-12-2000) 16-17
- Consultative Status to VHP**
(XIII, 20-12-2000) 124
- Cooperative Banks**
(XII, 11-12-2000) 781-782
- Definition of workmen**
(XI, 29-11-2000) 391
- Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill**
(XIII, 18-12-2000) 453
- Disinvestment in Maruti Udyog Limited**
(XI, 1-12-2000) 6
- Government Holdings in VSNL**
(XI, 1-12-2000) 226-227
- Minimum Support Price for Pepper, Coffee etc.**
(XII, 11-12-2000) 931-932
- MoU with Singapore**
(XI, 1-12-2000) 141-142
- Multimodal Transportation of Goods (Amendment) Bill - (B)Consid. & Passed**
(XI, 24-11-2000) 370-372
- Need to ensure adequate supply of Kerosene to fishermen in Kerala (MUR 377)**
(XIII, 22-12-2000) 267
- Need to safeguard the interests of workers engaged in coir industry in Kerala (MUR 377)**
(XI, 28-11-2000) 332-333

- Non-implementation of I.D. Act
(XIII, 20-12-2000) 276-277
- Pak Convicts Offered Road to Freedom
(XI, 30-11-2000) 245
- Passport (Entry Into India) Amendment
Bill as Passed by Rajya Sabha—
(a) Consd.
(XI, 28-11-2000) 387-388
- Regional Engineering Colleges as
Deemed Universities
(XI, 21-11-2000) 314-315
- Statutory Resolution Re : Disapproval of
Indian Council of World Affairs
Ordinance and Indian Council of
World Affairs Bill (Res.)
(XIII, 18-12-2000) 437-440
- Statutory Resolution Re : Approval of
Notification to Amend Second
Schedule to Customs Tariff Act (Res.)
(XIII, 18-12-2000) 415
- Statutory Resolution Re: Disapproval of
the Central Road Fund Ordinance and
Central Road Fund Bill — Consid. and
Passed
(XI, 1-12-2000) 348-352
- Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254
- USA Visa Conditions
(XIII, 20-12-2000) 118
- Visit of PM to USA
(XI, 29-11-2000) 256-259
- Rai, Shri Nawal Kishore
'Saral' Telephone Fund
(XII, 11-12-2000) 1153
- Appointment on Compassionate Grounds
(XII, 11-12-2000) 184-186
- Appointment on Compassionate Grounds
(XII, 5-12-2000) 71
- Augmentation of Water Resources in the
States
(XIII, 20-12-2000) 2-51
- Availability of Crude Oil
(XI, 23-11-2000) 58-60
- Average yield of wheat
(XII, 4-12-2000) 38-39
- Bringing down the Poverty Line
(XI, 22-11-2000) 40-41
- Competition due to DTH
(XI, 1-12-2000) 64
- Computer Institutions
(XIII, 20-12-2000) 191
- Constitution of M.R. Rao Committee
(XI, 20-11-2000) 91-92
- Corporate Sector in Rural Development
(XII, 13-12-2000) 230-231
- Corporation of Production Units
(XI, 30-11-2000) 190-91
- Corruption by DDA Employees/Officials
(XI, 28-11-2000) 207-208
- Crisis of Water
(XII, 13-12-2000) 385-388
- Debt Recovery Tribunals
(XII, 15-12-2000) 162
- Demand of Petroleum Products
(XI, 23-11-2000) 289-292
- Export of Textiles
(XIII, 21-12-2000) 8-9
- Farakka Barrage
(XI, 29-11-2000) 251-253
- Flood control
(XI, 29-11-2000) 54-64
- Foreign Direct Investment
(XII, 11-12-2000) 899-900
- Foreign Investment in Food Processing
Industries
(XII, 11-12-2000) 1082
- Freight Carriage Through Waterways
(XI, 23-11-2000) 123-125
- Gap in Demand and Supply of Power
(XI, 20-11-2000) 120-121

- Increase in Migration from Rural Areas**
(XI, 21-11-2000) 90-91
- India Millennium Deposit Scheme**
(XI, 1-12-2000) 209-211
- Legislation on NHPC**
(XII, 11-12-2000) 406-407
- Licence for Exploration of Crude Oil and Gas**
(XI, 30-11-2000) 32-33
- Linkage of villages by Roads**
(XI, 28-11-2000) 86-88
- Loans for Higher Studies**
(XII, 15-12-2000) 143-146
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 372-74
- Low Generation of power by Power Projects**
(XII, 04-12-2000) 237
- National Commission on Population**
(XI, 29-11-2000) 361-362
- Need for a Fuel Policy in the Country (MUR-377)**
(XII, 14-12-2000) 288-289
- Need to provide adequate Financial Assistance to Government of Bihar for proper Water Management in the State (MUR-377)**
(XI, 27-11-2000) 373-374
- Need to take steps to prevent recurring floods in Bihar (MUR-377)**
(XIII, 21-12-2000) 216-217
- Outflow of Foreign Exchange**
(XII, 11-12-2000) 815-817
- Priority Sector Lending**
(XI, 1-12-2000) 206-207
- Production of Coal**
(XII, 05-12-2000) 158-159
- Production of Pulses**
(XI, 27-11-2000) 174-175
- Public Sector Fertilizer Plants**
(XI, 28-11-2000) 211-212
- Rationalisation of Taxes**
(XII, 14-12-2000) 98-100
- Reduction in Cess**
(XII, 14-12-2000) 181-187
- Removal of Readymade Garments Sector from SSI**
(XII, 11-12-2000) 387-388
- Request for Withdrawal of Bank Guarantee by KGAA Hamburg**
(XII, 13-12-2000) 392-393
- Review of the Functions of AIIMS**
(XI, 29-11-2000) 329-330
- Revival of Power Projects**
(XI, 20-11-2000) 209
- Software Trade**
(XII, 11-12-2000) 11-13
- Spinning and Weaving Industry**
(XII, 11-12-2000) 286
- Subsidy to Farmers**
(XIII, 18-12-2000) 269-70
- Subsidy on Fertilizers**
(XI, 28-11-2000) 16-21
- Telecast of Sydney Olympics**
(XI, 1-12-2000) 103-104
- Raja, Shri A.**
- Ayurveda and Traditional Systems of Medicines**
(XII, 13-12-2000) 8,10
- Rajbangshi, Shri Madhab**
- Construction of Bridge at Chowkighat on NH-52**
(XIII, 18-12-2000) 169-70
- Gauge Conversion of Rangia-Rangapara-Tezpur-Markon-Selek Rail Line**
(XII, 14-12-2000) 149-150
- Rajendran, Shri P.**
- Construction of Quilon By-pass**
(XI, 20-11-2000) 325

- Construction work on National Highway-208**
(XI, 27-11-2000) 229
- EMT Service**
(XIII, 18-12-2000) 132-33
- Facilities to Thiruvananthapuram Airport**
(XI, 23-11-2000) 215
- Production of Cashewnut**
(XI, 20-11-2000) 181-183
- Production of Coconut**
(XII, 04-12-2000) 300-301
- Protection of Coconut Farmers**
(XII, 4-12-2000) 192-193
- Rise in Prices of PDS Foodgrains**
(XI, 24-11-2000) 86-88
- Shortage of Telegraph Men**
(XIII, 18-12-2000) 275
- Rajesh Ranjan alias Pappu Yadav, Shri**
- Black Money**
(XII, 11-12-2000) 47-48
- By-pass/Flyover Projects given to Private Companies in Bihar**
(XI, 20-11-2000) 76-77
- Closure/Revival of Loss Making NTC Mills**
(XI, 30-11-2000) 12-19
- Commodities under Forward Trading**
(XI, 1-12-2000) 59-60
- Enhancement of Foreign Currency**
(XII, 15-12-2000) 113
- Exploration Work in Bihar**
(XII, 11-12-2000) 694-695
- Extension of Scheduled Areas Act, 1996**
(XII, 13-12-2000) 152-156
- Hydro-Electric Power Projects in Bihar and UP**
(XII, 4-12-2000) 156-159
- Mother-Child Health Programme**
(XI, 22-11-2000) 72-76
- Out of Order Telephones in Bihar**
(XII, 11-12-2000) 1066-1070
- Problems being faced by Farmers**
(XI, 28-11-2000) 309-310
- Problems faced by Farmers**
(XI, 20-11-2000) 75-76
- Survey for Oil Exploration in Bihar**
(XIII, 21-12-2000) 46-47
- Tender for Telecom Service**
(XIII, 18-12-2000) 114-15
- Tobacco Board**
(XI, 24-11-2000) 156-157
- Transport Allowance**
(XI, 1-12-2000) 169-170
- Vocational Training Institute**
(XI, 22-11-2000) 257-258
- Rajukhedi, Shri Gajendra Singh**
- Accelerated Irrigation benefit Programme**
(XI, 29-11-2000) 151
- Comprehensive Health Policy**
(XI, 29-11-2000) 263
- Defaulting Units**
(XI, 29-11-2000) 373
- Gauge Conversion**
(XI, 30-11-2000) 211-14
- Oil Reserves in Jaisalmer District (Rajasthan)**
(XI, 30-11-2000) 114-15
- Per Capita Income**
(XII, 11-12-2000) 153-154
- Village/States/Union Territories Population**
(XI, 28-11-2000) 295-298
- Ram Sajivan, Shri**
- Committee on Absence of Members—Fifth Report—Presented**
(XIII, 19-12-2000) 326
- CSS Officers**
(XIII, 20-12-2000) 131-133

- Need to provide financial assistance to Government of Uttar Pradesh for providing relief to the people affected by drought in Southern Part of the State (MUR-377)
(XIII, 21-12-2000) 216
- Ram, Shri Braj Mohan**
- Coal Mines in Bihar
(XI, 28-11-2000) 251-252
- Construction of Building for Navodaya Vidyalayas
(XII, 05-12-2000) 111-112
- Decontrol of Forest Land
(XII, 11-12-2000) 1419
- Decontrol of Forest Land
(XII, 11-12-2000) 1419
- Deposits of Coal
(XIII, 19-12-2000) 116-118
- Discharge of Effluents
(XI, 27-11-2000) 231
- Doubling of Rail Lines
(XII, 14-12-2000) 131
- Drought Condition
(XII, 11-12-2000) 1162
- Indira Awas Yojana
(XII, 13-12-2000) 322
- Krishi Vigyan Kendras in Bihar
(XII, 4-12-2000) 162
- Opening of EDP Offices/Sub-Post Offices
(XII, 04-12-2000) 271
- Reimbursement of Income Tax
(XI, 1-12-2000) 144-147
- Rural Cleanliness Programme
(XI, 28-11-2000) 196-198
- Schemes of Bihar
(XIII, 19-12-2000) 93-94
- Sea Wealth
(XI, 28-11-2000) 282-283
- Transportation of Lime Stone
(XII, 05-12-2000) 175-178
- Ramaiah, Dr. B.B.**
- Actual Performance of PSUs
(XII, 15-12-2000) 244-246
- Adulteration in Food and Drugs
(XII, 11-12-2000) 389-396
- Commission of Travel Agents
(XIII, 21-12-2000) 170-172
- Committee on Members of Parliament Local Area Development Scheme—Third Report—Presented
(XIII, 21-12-2000) 206
- Companies (Second Amendment) Bill, 2000
(XI, 27-11-2000) 408-412
- Development of Railway Stations
(XIII, 21-12-2000) 128-129
- Energy Efficiency Methods System
(XIII, 18-12-2000) 151-52
- Expansion of ITI and HTL
(XII, 11-12-2000) 1155-1156
- Extra Perks to ICAI Officers
(XIII, 21-12-2000) 31-32
- Indian Ports
(XIII, 21-12-2000) 60-61
- Kisan Credit Card
(XII, 11-12-2000) 946-947
- Losses by Air India
(XI, 30-11-2000) 107
- Network for Police Communication
(XIII, 19-12-2000) 20-26
- Passport (Entry Into India) Amendment Bill as Passed by Rajya Sabha—(A) Consd.
(XI, 28-11-2000) 388-389
- Responsibility in Administration
(XII, 13-12-2000) 441-444
- Smuggling from Bangladesh Border
(XI, 28-11-2000) 153

- Standing Committee on Industry—
Forth—fourth Report —Laid
(XIII, 21-12-2000) 207
- Technical Assistance from UNIDO
(XII, 15-12-2000) 194
- Utilisation of Godavary Water
(XII, 13-12-2000) 499-500
- WTO Era
(XII, 13-12-2000) 573-574
- Ramaiah, Shri Gunipati**
- Agreement between India and UK for
Removal of Restrictions
(XI, 30-11-2000) 89-90
- Computer Education
(XIII, 19-12-2000) 89
- Deep Sea Fishing Policy
(XI, 27-11-2000) 348-349
- Disinvestment of PSUs
(XI, 24-11-2000) 276-284
- Expenditure on Airport Maintenance
(XI, 23-11-2000) 229
- Exploitation of Coal
(XI, 28-11-2000) 287-290
- Export of Marine Products
(XI, 24-11-2000) 33-34
- Floods in Arunachal Pradesh
(XII, 4-12-2000) 93-94
- Gas and Naphtha based Urea Plants
(XI, 21-11-2000) 168-169
- Imbalance in the Production of Urea
(XI, 21-11-2000) 51-52
- Import of Milk Products
(XI, 1-12-2000) 201-202
- Incorporation of MTNL
(XI, 27-11-2000) 219-220
- International Airport at Mumbai
(XI, 30-11-2000) 210
- Investment of UTI
(XII, 11-12-2000) 62-63
- Mirage Deal with France
(XII, 11-12-2000) 569-570
- Natural Calamities
(XIII, 18-12-2000) 190-191
- Procurement of A.J.T.
(XI, 23-11-2000) 315-316
- Regularisation of Casual Labourers in ASI
(XIII, 21-12-2000) 42
- Social Development Fair, 2000
(XI, 24-11-2000) 243-244
- Unspent Defence Budget
(XI, 23-11-2000) 344
- Urea Projects
(XI, 21-11-2000) 256-257
- Yield of Rice
(XII, 11-12-2000) 1178-1180
- Ramshakal, Shri**
- Allotment of Petrol Pumps & LPG
Agencies to Dependents of BSF
(XII, 14-12-2000) 116
- Atomic Power Generation
(XII, 11-12-2000) 186-187
- Cement Plants/Factories
(XII, 11-12-2000) 783-789
- CMEPC
(XII, 13-12-2000) 361-362
- Compost Manure
(XII, 11-12-2000) 1059
- Disinvestment of PSUs
(XI, 24-11-2000) 276-284
- DTH Telecast
(XI, 1-12-2000) 172-175
- Educational Projects
(XII, 13-12-2000) 287-288
- Electricity to Villages through NCES
(XII, 04-12-2000) 241-242
- Employees of Maruti Udyog Limited
(XII, 13-12-2000) 369-370

- Encroachment of Forest Land**
(XIII, 18-12-2000) 238-239
- Foreign Exchange Dealers**
(XIII, 22-12-2000) 83-84
- Foreign Financial Institutions**
(XII, 11-12-2000) 880-881
- Illegal Trade of Narcotics**
(XII, 11-12-2000) 972-978
- Infrastructural Facilities for Research Work in Science**
(XI, 28-11-2000) 186
- Judicial Reforms**
(XI, 23-11-2000) 333-334
- Latest Technology and FDI in Pharma Sector**
(XII, 13-12-2000) 321-322
- Links of Cricketers with Underworld**
(XI, 21-11-2000) 221
- Loan on Lower Rates**
(XII, 13-12-2000) 495-496
- Long Distance Telecom Services**
(XIII, 18-12-2000) 115-16
- Number of Employment Exchanges**
(XII, 13-12-2000) 555-558
- Performance of Indian Telephone Industry**
(XIII, 18-12-2000) 149-50
- Physical Education in Schools**
(XII, 13-12-2000) 267-268
- Policy on Chemicals**
(XII, 13-12-2000) 177-178
- Post Offices/Telegraph Offices in U.P.**
(XII, 11-12-2000) 1405
- Power Generation through Non-Conventional Energy Sources**
(XIII, 18-12-2000) 233
- Production of Handloom Textiles**
(XII, 14-12-2000) 134-140
- Requisition of Ayurvedic Medicines from Different Countries**
(XI, 22-11-2000) 93
- Research in Herbs**
(XII, 13-12-2000) 559-560
- Safety System in Private Air Services**
(XII, 14-12-2000) 256
- Setting up of C.R.F.**
(XI, 20-11-2000) 27-28
- Setting up of Nuclear Power Plants**
(XI, 29-11-2000) 250-252
- Showrooms/Shops of N.T.C.**
(XII, 14-12-2000) 192-198
- Sick Companies**
(XII, 15-12-2000) 84-85
- Soil and Water Pollution by Alcohol Manufacturing Companies**
(XII, 4-12-2000) 88
- Soiled Notes**
(XII, 11-12-2000) 802-803
- Use of Silver in Ayurvedic Formulations**
(XI, 29-11-2000) 73-74
- Visit of National Human Rights Commission**
(XIII, 19-12-2000) 238-239
- Visit of Russian President**
(XI, 29-11-2000) 332-334
- Water Transport System**
(XI, 30-11-2000) 55-56
- Ramulu, Shri H.G.**
- Air Strips in Karnataka**
(XII, 11-12-2000) 606
- BT Cotton Seeds**
(XII, 4-12-2000) 148-149
- Construction of Godowns in Karnataka**
(XIII, 22-12-2000) 63-64
- Crash in Price of Agricultural Produce in Karnataka**
(XI, 27-11-2000) 216
- Demarcation of Hampi as Core Zone**
(XI, 30-11-2000) 162-63
- Drinking Water Projects in Karnataka**
(XI, 28-11-2000) 193-194

- Entrance Fee for Monuments in Karnataka**
(XI, 30-11-2000) 117-118
- Entrance Fee at Bangalore Airport**
(XII, 14-12-2000) 115
- Export of Onion**
(XI, 1-12-2000) 135
- Fall of Prices of Arecanut**
(XII, 11-12-2000) 1179-1180
- Financial Assistance to Flying Club in Karnataka**
(XIII, 21-12-2000) 83
- Import of Maize**
(XI, 24-11-2000) 161-162
- Jail Reforms Committee**
(XII, 13-12-2000) 51-53
- Permission of Malaysian Airlines for Direct Flights**
(XII, 11-12-2000) 687
- Procurement of Maize from Karnataka**
(XI, 24-11-2000) 244-245
- SBI Branch at International Airport**
(XII, 11-12-2000) 527-529
- Telephone Facility**
(XI, 27-11-2000) 222-223
- World Bank Loan for Karnataka**
(XII, 15-12-2000) 92
- Rao, Dr. D.V.G. Shankar**
- Concession and Incentives to the Passengers by IA and AI**
(XII, 11-12-2000) 503-506
- Delay in Payments**
(XIII, 22-12-2000) 133-134
- Institute of Chartered Accountants of India**
(XII, 14-12-2000) 40-41
- Over Pricing of Woollen Socks by Ordnance Factories**
(XI, 30-11-2000) 86-87
- Recovery of Dues from SEBs**
(XI, 23-11-2000) 209-212
- Utilisation of Godavary Water**
(XII, 13-12-2000) 499-500
- Rao, Shri Ch. Vidyasagar**
- Protection of Human Rights (Amendment) Bill -Int. & Passed**
(XI, 23-11-2000) 430-431,448-452
- Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill-Consid. & Passed**
(XI, 23-11-2000) 452-454,463-464
- Rao, Shri Ganta Sreenivasa**
- Accidents and Violence on NHs**
(XII, 11-12-2000) 1191-1193
- Agreement for Security Arrangements in Flights**
(XI, 30-11-2000) 198
- Autonomy to States**
(XIII, 19-12-2000) 304-305
- Coffee Plantation**
(XII, 11-12-2000) 930-931
- Complaint Regarding Distribution of Rice in Calamity Stricken Areas**
(XI, 20-11-2000) 183-184
- Crop Holiday for Tobacco**
(XII, 11-12-2000) 971-972
- Export of Granite**
(XII, 11-12-2000) 845
- Fall in Prices of Agricultural Produce**
(XI, 24-11-2000) 27-28
- Foreign Investment in Domestic Airlines**
(XI, 23-11-2000) 217-218
- Free Trade Zones**
(XI, 1-12-2000) 282-283
- Grants for setting up of Cold Storages**
(XII, 4-12-2000) 192
- Growth of Public Sector Enterprises**
(XI, 24-11-2000) 269-270
- Growth of Trade**
(XI, 24-11-2000) 203-204
- Health Mela**
(XII, 11-12-2000) 148-149

Import of Rubber (XI, 1-12-2000) 204	Rural Infrastructure (XI, 28-11-2000) 92-93
Income Tax Paid by ABCL (XIII, 22-12-2000) 176	Sale of IPCL Units (XII, 13-12-2000) 197
Increase in Agricultural Growth Rate (XI, 20-11-2000) 326-327	Schemes for Small and Marginal Farmers (XII, 04-12-2000) 300
Industrial Growth (XI, 1-12-2000) 25-29	Security and Safety of Flights from Kathmandu (XI, 23-11-2000) 340
Investment in Industry Sector (XII, 15-12-2000) 89-92	Stand Alone Refineries (XIII, 21-12-2000) 186-187
Irregularities in Utilising the Drought Relief Fund by State Governments (XIII, 18-12-2000) 261-62	Training to Pilots (XII, 11-12-2000) 506
Liquidated Companies (XII, 14-12-2000) 28-29	VRS Scheme in Air India and Indian Airlines (XI, 30-11-2000) 64
Model Cooperative Bill (XII, 11-12-2000) 111	Rao, Shri Y.V.
Model Villages under Rural Sanitation Programme (XII, 13-12-2000) 316-320	Child Welfare Development Board (XII, 05-12-2000) 212
Modernisation of Oil Refineries (XIII, 21-12-2000) 44-45	Delay in Payments (XIII, 22-12-2000) 133-134
New Exim Policy (XII, 11-12-2000) 955-956	Grant to NGO for Propagation of Hindi (XI, 28-11-2000) 157-158
Night Landing Facility at Visakhapatnam Airport (XI, 30-11-2000) 242	Joint Exercise with Japanese Coast Guard (XII, 11-12-2000) 554-555
PC Based Robot (XIII, 19-12-2000) 180-181	Killing of Tigers (XI, 20-11-2000) 208-209
Performance of Fertilizer Sector (XII, 13-12-2000) 322-323	Need to set up a Chilly Board (MUR-377) (XIII, 18-12-2000) 353-54
Proposal to Start International Flight from Cochin Airport (XI, 30-11-2000) 148	Panchayat Election in States (XII, 05-12-2000) 100-01
Pulse Polio Immunisation (XIII, 20-12-2000) 92	Reassessment of Tehri Hydro-Electric Project (XII, 4-12-2000) 90
Raids on Tanneries (XI, 27-11-2000) 85	Report on Visit of Tourists (XII, 14-12-2000) 124
Report by Sub-Group of Ministers (XIII, 18-12-2000) 121-22	Rashtrapal, Shri Pravin
	Acquisition of Defence Equipments from Russia (XI, 23-11-2000) 273-274

- Adult Education Scheme**
 (XI, 21-11-2000) 15-17
- Artificial Colour on Vegetables**
 (XII, 11-12-2000) 176
- Atrocities on SCs/STs**
 (XII, 11-12-2000) 309-310
- Backlog Vacancies**
 (XII, 11-12-2000) 398-399
- Basic minimum services**
 (XI, 29-11-2000) 113-124
- Computerisation of Public Sector Banks**
 (XI, 1-12-2000) 18
- Growth Centres**
 (XII, 11-12-2000) 825-827
- Implementation of Orders of NC for SC/
 ST**
 (XII, 13-12-2000) 349-350
- Indo-French meet on Water Management**
 (XII, 13-12-2000) 14-15
- Loss of lives and property due to floods,
 drought and other Natural calamities
 in various parts of the country (UR
 193).**
 (XI, 30-11-2000) 385-87
- New Power Projects for rural
 electrification**
 (XI, 27-11-2000) 156-157
- Post Offices in Gujarat**
 (XI, 20-11-2000) 43
- Prasar Bharati Board**
 (XI, 1-12-2000) 29-30
- Report of Nitish Sen Gupta on Petroleum
 Sector**
 (XII, 11-12-2000) 517-520
- Reservation Policy in Kendriya
 Vidyalayas**
 (XII, 5-12-2000) 85-86
- Rural Electrification during Ninth Plan**
 (XII, 4-12-2000) 11-27
- Sardar Sarovar Dam**
 (XIII, 20-12-2000) 126-128
- Seizure of Narcotic Drugs**
 (XI, 24-11-2000) 147-148
- Special Component Plan**
 (XIII, 20-12-2000) 341-342
- Rathwa, Shri Ramsinh**
Misutilisation of funds by NE States
 (XIII, 18-12-2000) 170-71
- Report on Railway Reforms**
 (XI, 30-11-2000) 26-27
- Ravi, Shri Sheesh Ram Singh**
Administrative Control over Tribunals
 (XI, 23-11-2000) 241
- Advance Tax**
 (XII, 15-12-2000) 266-267
- Allotment of Land**
 (XI, 28-11-2000) 97-98
- Amendment in Minimum Wages Act**
 (XII, 11-12-2000) 4-5
- Amenities to Indoor Patients in Safdarjung
 Hospital**
 (XI, 29-11-2000) 106-107
- Audit Observations**
 (XI, 27-11-2000) 93
- Booking of Motorists for Violation of
 Traffic Rules**
 (XIII, 19-12-2000) 63
- Branches of National Cooperative
 Consumers' Federation**
 (XI, 24-11-2000) 170-171
- Close TV Circuits at Kendriya Bhandar**
 (XII, 13-12-2000) 346-347
- Collection of Dues from World TEL Inc.**
 (XII, 11-12-2000) 768
- Construction of Tenements**
 (XII, 13-12-2000) 115-116
- Corruption Charges against Public
 Servants**
 (XI, 22-11-2000) 64
- Corruption in MCD**
 (XI, 28-11-2000) 8-16

Deficit in department of posts (XII, 4-12-2000) 152-153	Rawale, Shri Mohan
Delhi Fire Service (XI, 21-11-2000) 37	Ban on Gutka and Tobacco (XI, 22-11-2000) 57-58
Demurrage Charges on Petroleum Products (XI, 30-11-2000) 53	Blood Processing Racket (XI, 22-11-2000) 252
Dues of Airlift Charges against former CM of Kerala (XIII, 21-12-2000) 140	Bomb Blast in Army Headquarters, Mumbai (XI, 30-11-2000) 193
Emergency Telephone Number (XIII, 18-12-2000) 55-56	Comprehensive Scheme in Shipping Yard (XI, 30-11-2000) 42
Exploring of Deep Sea for Gas (XII, 11-12-2000) 568	Conservation of Monuments in Orissa (XI, 30-11-2000) 226-28
Facilities at Petrol Pumps (XI, 23-11-2000) 67	Data Post-2001 Project (XII, 11-12-2000) 1033
In-House Veterinary Hospital (XIII, 18-12-2000) 267	Export of Tea (XII, 11-12-2000) 878-879
Indication of MRP on Consumer Products (XI, 24-11-2000) 66-67	Export of Tea under Food-for-Oil Programme (XI, 1-12-2000) 53-54
Inspection Reports of Banks (XIII, 22-12-2000) 40	Export of Wheat to Iraq (XII, 11-12-2000) 776
Irregularities in Doordarshan (XIII, 22-12-2000) 174	Extortion of Money (XII, 13-12-2000) 135
Late Arrival of TTEs (XI, 23-11-2000) 379-380	FDI Confidence Index (XII, 15-12-2000) 107-108
Losses Suffered by State Farms Corporation of India (XI, 27-11-2000) 342	Forcibly Landing of French Boeing 747 at IGIA (XII, 14-12-2000) 189-190
Recruitment of Constables in Delhi Police (XIII, 19-12-2000) 211-212	Foreign Exchange Reserves (XI, 24-11-2000) 225
Subsidy to Co-operative Societies (XIII, 21-12-2000) 39	Import of Crude Oil (XI, 23-11-2000) 320-322
Supply of Stationery and other Items by NCCF/Super Bazar (XII, 11-12-2000) 935-936	Indo-Australia Joint Venture (XI, 22-11-2000) 49-50
Temporary Sheds for Cars/Scooters (XIII, 19-12-2000) 255-256	Indo-us Joint Working Group on Terrorism (XI, 22-11-2000) 10
Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha (XI, 28-11-2000) 341-343	Information Technology and Computer Science Teachers (XI, 28-11-2000) 6-7

- Letter Boxes in Villages
(XII, 4-12-2000) 101-102
- LPG auto kit
(XI, 27-11-2000) 110
- Non-Tariff Barriers
(XI, 24-11-2000) 66
- Oil Reserves in Rajasthan
(XII, 14-12-2000) 187-189
- Participation of Public/Private Sector in
Development of Tourism
(XII, 11-12-2000) 696-697
- Position of Balance of Payment
(XI, 1-12-2000) 215-216
- Private Investment in Railways
(XI, 23-11-2000) 241-242
- Production of Coarse Cloth
(XII, 14-12-2000) 4-5
- Rehabilitation of Kashmiri Migrants
(XI, 28-11-2000) 62-63
- Setting up the Jute Technology Mission
(XI, 30-11-2000) 135
- Strike by Telecom Employees
(XI, 27-11-2000) 343
- Subsidy to Haj Pilgrims
(XII, 11-12-2000) 179
- Telecast of Sydney Olympic Games
(XI, 1-12-2000) 136
- Vacancies Published in Employment
News
(XII, 13-12-2000) 389-390
- Visit of PM to USA
(XI, 29-11-2000) 256-259
- Winter Warfare Exercise by Pak Army
(XII, 14-12-2000) 96
- Workmens Compensation (Amendment)
Bill- As passed by Rajya Sabha
(XI, 28-11-2000) 363,364,373-374
- Rawat, Prof. Rasa Singh**
- Re: Railway Convention Committee and
Demands For Supplementary
Grants-Railways (Res.)
(XIII, 20-12-2000) 593-596
- Backward Areas Development Board Bill,
2000 - (B) Consid. and Withdrawn
(XI, 24-11-2000) 386-418
- Estimates Committee Statement laid
(XI, 29-11-2000) 406-407
- Indo-US Joint Working Group on
Terrorism
(XI, 22-11-2000) 8
- Need for early construction of office
building of Post Master General at
Ajmer, Rajasthan (MUR-377)
(XII, 13-12-2000) 686
- Need for early construction of Railway
overbridge at Kishangarh-
Madanganjnagar in Ajmer district,
Rajasthan (MUR-377)
(XI, 22-11-2000) 476-482
- Need to take steps to solve acute drinking
water problem in Ajmer district,
Rajasthan (MUR-377)
(XIII, 19-12-2000) 365
- Problems of Sugarcane Growers-(Res.)
(XII, 15-12-2000) 367-368
- Production of Pulses-HAH Dis.
(XII, 15-12-2000) 381-383
- Punjab Municipal Corporation Law
(Extension to Chandigarh) Amendment
Bill-Consid. & Passed
(XI, 23-11-2000) 458-460
- Research Study on Textile Industry
(XII, 14-12-2000) 22
- Unauthorised Construction of Gates
(XII, 05-12-2000) 174-175
- Rawat, Shri Pradeep**
- Approval of Recommendations
Contained in The First Report of
Railway Convention Committee and
Demands For Supplementary Grants-
Railways (Res.)
(XIII, 20-12-2000) 480-482

Rawat, Shri Ramsagar**Corruption**

(XI, 22-11-2000) 79-80

Farm Houses

(XIII, 19-12-2000) 280

Need-for construction of an overbridge on Safedabad railway crossing near Lucknow, U.P. (MUR-377)

(XIII, 22-12-2000) 267

Ray, Shri Bishau Pada**Inventory of Archaeological Survey of India Monuments**

(XI, 30-11-2000) 10

Utilisation of Funds for Health Programmes

(XII, 13-12-2000) 32

Reddy, Shri A.P. Jithender**Banning MNCs with Terrorist Links**

(XIII, 22-12-2000) 2-3

Ceasefire in J&K

(XIII, 19-12-2000) 37-38

Excise Duty on Audio Tapes

(XIII, 22-12-2000) 233

Fleet Expansion of Indian Airlines

(XII, 11-12-2000) 39

Hike in Power Tariffs by States

(XII, 11-12-2000) 1080-1081

In-Service Course in Safdarjung Hospital

(XII, 13-12-2000) 515-517

Intellectual Property Rights

(XII, 13-12-2000) 598-599

Kashmir Issue

(XI, 29-11-2000) 28-29

PM Address to the US Congress

(XII, 13-12-2000) 373-374

Rural Roads

(XI, 21-11-2000) 187-191

Visit of Russian President

(XI, 29-11-2000) 332-334

World Bank Loan

(XII, 11-12-2000) 863-870

Reddy, Shri B.V.N.**Freezing of Railway Projects**

(XII, 14-12-2000) 68

HIV/AIDS

(XIII, 20-12-2000) 229-232

Increase in Forest Cover

(XIII, 18-12-2000) 92-93

Taking Over of Hindustan Prefab Limited

(XIII, 21-12-2000) 184-185

Reddy, Shri Chada Suresh**Acquisition of Defence Equipments from Russia**

(XI, 23-11-2000) 273-274

Bogus Kisan Vikas Patra

(XIII, 22-12-2000) 38-39

Career Prospects of Officers of AFHQCS

(XIII, 21-12-2000) 41

Corruption in ITDC

(XII, 14-12-2000) 123

Denial of Permission to Sikh Pilgrims

(XIII, 20-12-2000) 145

Foreign Exchange Reserves

(XI, 24-11-2000) 225

Health Insurance Scheme

(XI, 22-11-2000) 30-31

Inequity between Officers of CSS and AFHQCS

(XIII, 21-12-2000) 110

Irregularities in State Bank of Indore, Rajouri Garden

(XIII, 22-12-2000) 125

Negligence in Duty

(XIII, 21-12-2000) 190

Report on Visit of Tourists

(XII, 14-12-2000) 124

Strike by IOC Workers

(XII, 14-12-2000) 179

Surplus Technical Staff
(XIII, 20-12-2000) 180

Reddy, Shri G. Ganga

Earning by Railways
(XI, 30-11-2000) 106-07

Illegal Trade in Animal Parts
(XI, 20-11-2000) 43—45

Institute of Chartered Accountants of India
(XII, 14-12-2000) 40-41

Mekong-Ganga Link Project
(XIII, 18-12-2000) 153-54

Need to ensure early completion of gauge conversion work of Nizamabad-Mudkhed and Jankampet-Bodhan under South Central Railway (MUR-377)
(XIII, 19-12-2000) 369-370

Transport Corridor between India and Russia
(XI, 27-11-2000) 155

Wrong Map of India
(XII, 13-12-2000) 131-132

Reddy, Shri Gutha Sukender

Additional Pension
(XI, 29-11-2000) 108-109

Allowances to Indian Peace Keepers in U.N. Mission
(XI, 23-11-2000) 216-217

ATMs In Banks
(XII, 11-12-2000) 887—894

Backlog Vacancies
(XII, 11-12-2000) 478-479

CAT/PAT
(XI, 22-11-2000) 189

Chinese Military Aid to Pak
(XII, 13-12-2000) 498

Coal Mines
(XI, 21-11-2000) 152—155

Credit Guarantee Fund
(XII, 11-12-2000) 242-243

De-Reservation of items
(XI, 29-11-2000) 262

Development Programme for SCs/STs
(XII, 13-12-2000) 73—84

Diversion of Ravi Water to Indian Side by Pak
(XI, 23-11-2000) 339-340

Dropping of Arms in Indian Territory by Pak
(XII, 11-12-2000) 515

Five day Week in Government Offices
(XI, 22-11-2000) 285-286

Medical Facilities
(XIII, 20-12-2000) 205

Missile Programme
(XI, 23-11-2000) 137—140

More avenues to increase NCES
(XIII, 18-12-2000) 178—81

PC Based Robot
(XIII, 19-12-2000) 180-181

Procurement of A.J.T.
(XI, 23-11-2000) 315-316

Procurement of Rice
(XI, 1-12-2000) 83

Production, Import and Reserves of Coal
(XI, 21-11-2000) 269—272

Promotion of Small Scale Industries
(XII, 11-12-2000) 343-344

Protection to Agriculture Commodities Markets
(XI, 20-11-2000) 158

Provision of Subsidy to Power Sector
(XII, 11-12-2000) 95-96

Pulse Polio Immunisation
(XIII, 20-12-2000) 92

Submission of Passport Applications by Private Agencies
(XIII, 20-12-2000) 125

Unclaimed Deposits and Dividends of Investors
(XIII, 22-12-2000) 95-96

- Utilisation of State Resources
(XI, 29-11-2000) 335
- Reddy, Shri N. Janardhana**
- A Bloody Mess**
(XII, 11-12-2000) 284-286
- Acquisition of Land by IAF**
(XII, 11-12-2000) 537-538
- Action Plan Highway Development Project**
(XI, 29-11-2000) 244-245
- Amount spent on Watershed Development Programme**
(XI, 28-11-2000) 70-74
- Blood Banking Policy**
(XII, 11-12-2000) 388-389
- Brain Fever Deaths**
(XI, 22-11-2000) 11-21
- CBI probe into MTNL Contract**
(XI, 27-11-2000) 143
- Condition of Zoos**
(XI, 20-11-2000) 89-90
- Death of Crocodiles in Mysore Zoo**
(XII, 11-12-2000) 1243-1244
- Delay in Payments**
(XI, 24-11-2000) 185-190
- Emergency Landing due to Technical Snags**
(XI, 23-11-2000) 47-48
- Hike in Power Tariffs by States**
(XII, 11-12-2000) 1080-1081
- Joint-Indo-Israeli Working Group to Tackle Terrorism**
(XI, 21-11-2000) 29
- Kashmir Issue**
(XII, 13-12-2000) 589
- Lok Adalat for NPA**
(XII, 11-12-2000) 55-58
- Oil Price Threaten World Economy**
(XI, 30-11-2000) 80-81
- Policy on allocation of power**
(XIII, 18-12-2000) 39-43
- Probe into Escalator Tragedy at IGIA**
(XI, 30-11-2000) 159
- Procurement of Paddy by Food Corporation of India in Andhra Pradesh**
(XIII, 18-12-2000) 304
- Recharge of Ground Water**
(XII, 11-12-2000) 446-447
- Safety Measures in Coal Mines**
(XII, 05-12-2000) 27-30
- Skinning of Tigers**
(XII, 4-12-2000) 45
- Strengthening of Pollution Control Boards**
(XIII, 18-12-2000) 235-36
- Tarapur Nuclear Power Plant**
(XIII, 20-12-2000) 137-138
- Reddy, Shri N.R.K.**
- Compensation to Film Producer**
(XII, 15-12-2000) 79
- Death of Cubs in Delhi Zoo**
(XII, 11-12-2000) 1062-1063
- Defence Equipments to Algeria**
(XI, 23-11-2000) 170
- Expenditure on Vehicles**
(XIII, 21-12-2000) 52
- Grievances of AIR Employees Association**
(XIII, 22-12-2000) 37
- Increase in Capacity of Power**
(XI, 20-11-2000) 122-123
- Reddy, Shri S. Jaipal**
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 14-12-2000) 376-385
- Lifting of Ban on Consumption of non-iodised Salt**
(XI, 22-11-2000) 24-25
- Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case**
(XII, 13-12-2000) 695-710

- Removal of Poverty**
(XI, 24-11-2000) 7
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 400-406
- Reddy, Shri Y.S. Vivekananda**
- Amendment to Article 14**
(XII, 05-12-2000) 134
- Anganwadi Centres**
(XIII, 19-12-2000) 260-261
- Axle load on trucks**
(XIII, 18-12-2000) 127
- CBI probe into MTNL Contract**
(XI, 27-11-2000) 143
- Central Law for National Security**
(XI, 28-11-2000) 220
- Centre for C-Dot**
(XIII, 18-12-2000) 201-02
- Centre for Study of National Security**
(XII, 13-12-2000) 313-314
- Completion of Railway Projects**
(XI, 23-11-2000) 170-176
- Conservation of Tigers in Zoos and Reserved Forests**
(XII, 04-12-2000) 275
- Contingency Plan to Face Earthquake**
(XII, 13-12-2000) 210-211
- Control on Non-Banking finance companies**
(XI, 24-11-2000) 115-116
- Counter-Guarantees for Power Projects**
(XI, 20-11-2000) 15-17
- Delay in Payments**
(XI, 24-11-2000) 185-190
- Development of Airports of Andhra Pradesh**
(XII, 11-12-2000) 582-583
- Direct Inward Dialling Service**
(XII, 11-12-2000) 1079-1080
- Directions to States for FDI**
(XI, 1-12-2000) 264-267
- Disinvestment of State Owned Oil Companies**
(XI, 24-11-2000) 172-173
- DNA Test of Basmati Rice by Britain**
(XII, 11-12-2000) 858-859
- Duty Imposed by Japan on Software**
(XII, 11-12-2000) 66-67
- Economic Empowerment of Rural Women**
(XII, 05-12-2000) 203
- Economic Slow Down**
(XI, 24-11-2000) 284-285
- Examination of Subrahmanyam Committee Report**
(XI, 23-11-2000) 202
- Filling up of Vacant Posts**
(XII, 11-12-2000) 987-988
- Financial Package for Handloom Sector**
(XI, 22-11-2000) 309-310
- Flood control**
(XI, 29-11-2000) 54-64
- Funds to State Governments by NABARD**
(XIII, 18-12-2000) 234
- Godavari water utilisation scheme**
(XI, 29-11-2000) 359-360
- Handloom Expo-2000 in Andhra Pradesh**
(XIII, 21-12-2000) 151
- Hijacking of Indian Airlines Plane**
(XII, 05-12-2000) 217-218
- Hyderabad Mass Rapid Transportation System**
(XIII, 21-12-2000) 105
- Impact of Privatisation on Economy**
(XIII, 22-12-2000) 235-236
- Implications of Global Trade Agreement**
(XII, 11-12-2000) 343
- Increase in MPLADS Fund**
(XI, 22-11-2000) 251
- India Millennium Deposit Bonds**
(XII, 15-12-2000) 128-129

- Indian Council of Social Science Research**
(XI, 28-11-2000) 59-60
- Indo Sino Border Talks**
(XII, 13-12-2000) 531-532
- Indo-Bangla Talks on Floods**
(XII, 11-12-2000) 198-199
- Indo-China Agreement on Life Saving Drugs**
(XIII, 20-12-2000) 195
- Indo-German Talks**
(XII, 13-12-2000) 472
- Indo-UK Ties**
(XII, 13-12-2000) 574-575
- Indo-US Collaboration on Power**
(XII, 4-12-2000) 173-174
- Indo-US Joint Working Group Meet**
(XIII, 20-12-2000) 347
- Institute of Advanced Studies in Education**
(XII, 13-12-2000) 65-66
- Investment by GAIL in Andhra Pradesh**
(XI, 23-11-2000) 235
- Joint Venture between IOC and Enron International**
(XII, 11-12-2000) 35-36
- Launching of Satellites**
(XIII, 20-12-2000) 236-237
- Leasing of Oil Fields to Private Sector Companies**
(XI, 30-11-2000) 27-28
- Let us Study programme in Andhra Pradesh**
(XII, 05-12-2000) 63
- Lifting the ban on the sale of American satellite photographs**
(XI, 29-11-2000) 235-236
- Linking of Rivers**
(XI, 22-11-2000) 91
- LNG from Qatar**
(XII, 14-12-2000) 220-221
- Maintenance Fund for National Highway Development Project**
(XII, 11-12-2000) 1083
- Maintenance of Records**
(XI, 23-11-2000) 180
- Making Elementary education a Fundamental Right**
(XI, 28-11-2000) 219-220
- Meeting for Strengthening of Local Bodies**
(XII, 5-12-2000) 97
- Menace of Drugs**
(XIII, 22-12-2000) 192
- Minimum Wage and Child Labour**
(XII, 13-12-2000) 496-497
- Mining Operations**
(XIII, 19-12-2000) 190
- Missing of File for Purchase of Air Bus**
(XII, 11-12-2000) 671
- Misuse of Loan under PMRY**
(XI, 24-11-2000) 80-81
- Modern Farming Techniques**
(XII, 11-12-2000) 1234—1236
- NABARD's Funds For Development of Forests**
(XII, 11-12-2000) 1021
- National Vocational Education Policy**
(XI, 21-11-2000) 242-243
- Need for doubling of rail line between Muddanur and Cuddapah in Cuddapah Parliamentary Constituency in Andhra Pradesh (MUR-377)**
(XIII, 22-12-2000) 265
- Need to provide financial assistance to government of Andhra Pradesh to check spread of brain fever (Japanese Encephalitis) in the State (MUR-377)**
(XI, 29-11-2000) 479-480
- Non-Payment of Wages**
(XII, 14-12-2000) 241

- Non-Recovery of Loans**
 (XII, 11-12-2000) 1005
- Output of Kharif Foodgrains**
 (XI, 27-11-2000) 185
- Pakistan Sheltering Terrorists**
 (XIII, 20-12-2000) 261-262
- Poverty Alleviation Project with Foreign Aid**
 (XII, 13-12-2000) 268-269
- Prevention of Cruelty to Animals**
 (XI, 22-11-2000) 75-76
- Price Differentials between Indian and Chinese Goods**
 (XII, 15-12-2000) 19-28
- Primary Health Centres**
 (XI, 29-11-2000) 321-322
- Procurement of paddy and maize from farmers in A.P.**
 (XII, 4-12-2000) 201-202
- Procurement of Rice from Millers in Andhra Pradesh**
 (XI, 1-12-2000) 56
- Procurement Policy**
 (XIII, 22-12-2000) 25-26
- Productivity of Dryland**
 (XII, 4-12-2000) 45-47
- Purchase Preference Policy**
 (XI, 1-12-2000) 170-171
- Rain Water Harvesting**
 (XII, 13-12-2000) 455-457
- Rationalisation of Taxes**
 (XI, 30-11-2000) 230
- Recall of India's High Commissioner to Canada**
 (XII, 11-12-2000) 304
- Recovery of Bank Loans**
 (XII, 15-12-2000) 239-240
- Refund of Anti-Dumping Duties**
 (XII, 11-12-2000) 944-945
- Repealing of Illegal Migrants Determination by Tribunal Act 1985**
 (XI, 21-11-2000) 313-314
- Report on Visit of Tourists**
 (XII, 14-12-2000) 124
- Request to OPEC for Reduction of Oil Prices**
 (XI, 30-11-2000) 140-42
- Road Stretches**
 (XI, 27-11-2000) 279
- Safety Measures for Nuclear Reactors**
 (XIII, 20-12-2000) 157-158
- Security Arrangements at RGIA**
 (XII, 11-12-2000) 684
- Setting up of Army College of Dental Sciences**
 (XI, 23-11-2000) 64-65
- Setting up of LNG Terminal at Kakinada Port (AP)**
 (XII, 11-12-2000) 638-639
- Sickness in Indian Industry**
 (XI, 1-12-2000) 131-133
- Situation on Indo-Pak Border**
 (XI, 30-11-2000) 78-79
- Smuggling of Sandalwood**
 (XII, 11-12-2000) 1226
- Spares for AK-47s from Bulgaria**
 (XII, 14-12-2000) 167
- Special Cell in FCI for Wheat Export**
 (XII, 15-12-2000) 176
- Statutory Resolution Re : Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill**
 (XI, 30-11-2000) 304-11
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill - Consid and Passed**
 (XI, 1-12-2000) 375-376
- Suicides by Farmers**
 (XI, 27-11-2000) 289-292

Supreme Court of India (Establishment of a Permanent Bench at Hyderabad) Bill, 2000 - (a) Int.

(XI, 24-11-2000) 418-419

Taking Over of ICWA Building at Sapru House

(XI, 21-11-2000) 258-259

Task Force on Border Management

(XI, 21-11-2000) 275-277

Tea Growers of Assam

(XIII, 22-12-2000) 170-171

Trade Agreement with Hongkong

(XI, 1-12-2000) 291

Train Robberies.

(XI, 28-11-2000) 127-130

Tribal Lands on Lease

(XIII, 19-12-2000) 306-307

Vacant Posts

(XI, 30-11-2000) 169-70

Veerappan Gang

(XIII, 19-12-2000) 33-35

Video Conferencing with Undertrials

(XII, 14-12-2000) 58

Violence against Tourists

(XIII, 21-12-2000) 11

Visit of Foreign Secretary of Bangladesh

(XII, 11-12-2000) 405-406

Visit of Myanmar Leader

(XII, 11-12-2000) 233-236

Visit of PM to USA

(XI, 29-11-2000) 256-259

White Paper on FDI

(XII, 15-12-2000) 215

World Bank Aided Projects

(XIII, 22-12-2000) 225

World Summit Goals for Children

(XII, 13-12-2000) 288-289

Renu Kumari, Shrimati

Acute shortage of Power in Bihar

(XII, 4-12-2000) 197-198

Ayurveda and Homoeopathy in Developed Countries

(XI, 29-11-2000) 10-16

Development of Small and Medium Towns

(XI, 21-11-2000) 181-182

Food processing opportunities in Bihar and Jharkhand region

(XI, 27-11-2000) 112-113

Food Processing Industries

(XI, 20-11-2000) 169-172

Free Distribution of Foodgrains

(XI, 1-12-2000) 122-123

G-20 Conference of Finance Ministers

(XII, 15-12-2000) 116-117

HBT Gasline Project

(XI, 30-11-2000) 51

Hijacking of Indian Airlines Plane

(XII, 05-12-2000) 217-218

IID Centres

(XII, 13-12-2000) 605-614

Indo-Cuba Scientific Collaboration

(XII, 13-12-2000) 139-140

Inflation Rate

(XI, 24-11-2000) 204-205

Infrastructural Development Fund

(XI, 29-11-2000) 242-243

Investment in Horticulture, Fishery etc. in North Bihar

(XI, 20-11-2000) 305

Investment made by IARC in Bihar

(XI, 27-11-2000) 323

Irregularities in Public Sector Banks

(XII, 15-12-2000) 175-176

Jute Mills

(XI, 30-11-2000) 200-06

Legislation on Eye Donation

(XI, 22-11-2000) 247

Massacres in Bihar

(XI, 21-11-2000) 259-260

- Mid-Term Appraisal of Ninth Five Year Plan**
(XI, 22-11-2000) 235-237
- Modernisation of Polytechnic Institutions in Bihar**
(XII, 05-12-2000) 99-100
- Nuclear Threat by Pak**
(XI, 29-11-2000) 107-108
- Policy framework of public health**
(XI, 29-11-2000) 356
- Pollution due to Petro Vehicles**
(XII, 4-12-2000) 90-91
- Production of Milk in Bihar**
(XII, 11-12-2000) 1176-1177
- Promotion of Readers**
(XI, 21-11-2000) 67-68
- Sainik School in North Bihar**
(XI, 23-11-2000) 200
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79
- Technical Institutes**
(XI, 28-11-2000) 186-187
- Train Accident**
(XI, 30-11-2000) 170-71
- Water Logging and Soil Erosion**
(XI, 22-11-2000) 85-86
- Women Care Centres**
(XI, 22-11-2000) 308-309
- Rizwan Zahir, Shri**
- Adulteration in Food and Drugs**
(XII, 11-12-2000) 389-396
- Condition of National Highways**
(XI, 20-11-2000) 81
- Custodial Deaths**
(XI, 21-11-2000) 183-184
- Damage Caused by Flood**
(XII, 11-12-2000) 1183-1188
- Gauge Conversion of Gonda-Gorakhpur Rail Line**
(XI, 23-11-2000) 122-123
- Merger of HPL with Railways**
(XI, 21-11-2000) 93-94
- Monitoring Committee to check Blackmarketing**
(XII, 11-12-2000) 807-808
- Rate of Agricultural Development**
(XI, 27-11-2000) 346
- Supply of LPG through Pipeline in U.P.**
(XI, 30-11-2000) 79-80
- Roy Pradhan, Shri Amar**
- Availability of Daily Flight from Bagdogra Airport**
(XII, 14-12-2000) 62-63
- BIT and BIS Courses in Delhi University**
(XI, 28-11-2000) 94-95
- BIT and BIS Degree Courses**
(XII, 13-12-2000) 315
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)**
(XII, 14-12-2000) 362-363
- Income Tax Investigations against Cricketers**
(XI, 1-12-2000) 184-185
- Indian Enclaves in Bangladesh**
(XI, 28-11-2000) 177-179
- Indo-Russian Project**
(XIII, 21-12-2000) 49
- Inquiry into Netaji's Disappearance**
(XIII, 20-12-2000) 275
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 387-88
- Medical Store Depot**
(XI, 29-11-2000) 183-184
- Medical Store Depots**
(XI, 22-11-2000) 190-191
- National Open School**
(XIII, 19-12-2000) 282

- National Open School**
(XIII, 19-12-2000) 61-62
- Price rise of fruits and vegetables**
(XII, 4-12-2000) 124
- Robberies in Post Offices**
(XII, 11-12-2000) 1217-1220
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 434-436
- Speed Post Facilities in States**
(XIII, 18-12-2000) 236
- Telecom Facilities in West Bengal**
(XII, 11-12-2000) 1039-1040
- Telephone Connections in Post Offices**
(XIII, 18-12-2000) 71
- Telephone Facilities to Senior Civilian Staff Officers in Armed Forces**
(XI, 30-11-2000) 50
- Roy, Shri Subodh**
- Appointment in Compassionate Grounds in PNB**
(XIII, 22-12-2000) 132-133
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)**
(XIII, 20-12-2000) 559
- Education in Library Science**
(XIII, 19-12-2000) 193
- Effect of Fly Ash on Crops**
(XIII, 18-12-2000) 156
- FCI Depots in Haryana**
(XIII, 22-12-2000) 178-179
- Land Acquired by ECL in Jharkhand**
(XIII, 19-12-2000) 66-67
- Package for SSI Sector**
(XII, 13-12-2000) 381-382
- Per Capita Foreign Debt**
(XIII, 22-12-2000) 3-4
- Policy on Medical Care for Remote and Marginalised Tribes**
(XII, 11-12-2000) 165-166
- Raising of Funds through Non-Conventional Sources**
(XIII, 21-12-2000) 129
- Rudy, Shri Rajiv Pratap**
- Aircraft (Amendment) Bill-Consid. & Passed**
(XI, 23-11-2000) 482-484
- Brain Fever Deaths**
(XI, 22-11-2000) 18
- Disinvestment of Public Sector Undertakings (UR 193)**
(XIII, 20-12-2000) 412-419
- Need to sanction adequate funds for providing infrastructure facilities at Sonepur fair in Chhapra, Bihar (MUR 377)**
(XI, 27-11-2000) 370
- Problems being faced by Farmers**
(XI, 28-11-2000) 314-315
- Problems of Sugarcane Growers-(Res.)**
(XII, 15-12-2000) 353-355
- Promotion of Sea Beach Tourism**
(XII, 14-12-2000) 14-15
- Saha, Shri Gadadhar**
- Sad demise of Mrs. Sirimavo Bandaranike- Former Prime Minister of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha,**
(XI, 20-11-2000) 1-10
- Sahu, Shri Anadi**
- AIDS Generated Tuberculosis**
(XI, 22-11-2000) 188-189
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 503-504

- Chinese Intrusion in Arunachal Pradesh
(XI, 23-11-2000) 287-289
- Daily Wages Workers in DAVP
(XIII, 22-12-2000) 98-99
- Maintenance of Twang Monastery in
Arunachal Pradesh
(XI, 23-11-2000) 216
- MRTTP Commission
(XI, 30-11-2000) 100-101
- Need to fencing of border along with
Myanmar to check terrorist activities
from across the border (MUR - 377)
(XII, 14-12-2000) 283-284
- Non-Payment of Salary by Kamraz Rural
Bank
(XI, 24-11-2000) 84-85
- Passenger Amenities
(XIII, 21-12-2000) 32
- Power Generation Target
(XI, 20-11-2000) 184
- Resolution Re: Reservation for Socially
and Educationally Backward Classes
—withdrawn (Res.)
(XI, 1-12-2000) 391-396
- Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 361-366
- Silver Foundries in Orissa
(XII, 4-12-2000) 109
- Visit of Disabled Persons to Taj Mahal
(XIII, 21-12-2000) 105
- Water Resource Policy
(XI, 29-11-2000) 112
- Wind Power Project in Orissa
(XII, 11-12-2000) 1015-1016
- Youth Hostels for Disabled Persons
(XII, 11-12-2000) 1225-1226
- Saiduzzama, Shri**
- Complaints against HPCL
(XIII, 21-12-2000) 184
- Samantray, Shri Prabhat**
- Adulteration in Food and Drugs
(XII, 11-12-2000) 389-396
- Autonomy to Public Sector Undertakings
(XI, 24-11-2000) 301-302
- Bird Menace Causing Serious Problems
(XIII, 21-12-2000) 19
- Commission on Child Labour
(XI, 29-11-2000) 370-371
- Construction of Sea Wall and Break
Tower at Paradeep Port
(XI, 30-11-2000) 146-47
- Consumption of Zinc
(XI, 27-11-2000) 167-168
- Contamination in Milk
(XI, 27-11-2000) 307-308
- Credit Policy of RBI
(XII, 11-12-2000) 982-983
- Defence Co-operation with South Africa
(XI, 23-11-2000) 274
- Demand/Supply of Coal
(XI, 28-11-2000) 179-182
- Disinvestment of PSUs
(XI, 24-11-2000) 276-284
- Electoral Reforms
(XI, 23-11-2000) 369-370
- Environmental Problems due to Coal
(XI, 20-11-2000) 303-304
- Eradication of Diseases
(XII, 13-12-2000) 404-412
- Expansion of Oil Refineries Ninth Plan
(XI, 30-11-2000) 207-09
- Export of Foodgrains
(XI, 1-12-2000) 245
- Export of Gems and Jewellery
(XI, 1-12-2000) 187-189
- Export of Petrol and Diesel by HPCL
(XII, 11-12-2000) 40
- Export of Rice
(XI, 1-12-2000) 189-190

- Fiscal Incentives**
(XIII, 20-12-2000) 213-214
- Four laning of National Highway**
(XII, 4-12-2000) 141
- Funds allotted to Orissa**
(XI, 24-11-2000) 149
- Gap in Demand and Supply of Power**
(XI, 20-11-2000) 120-121
- Gas Pipeline between India and Iran**
(XI, 30-11-2000) 242-243
- Indo-UK Ties**
(XI, 22-11-2000) 253-254
- Industrial Sickness**
(XII, 11-12-2000) 847-848
- Infrastructural Development Fund**
(XI, 29-11-2000) 242-243
- Job Oriented Education**
(XII, 13-12-2000) 132-134
- Leave Encashment**
(XII, 11-12-2000) 287
- Liberalisation of Import**
(XI, 1-12-2000) 36-37
- Need to open more Petrol/Diesel and LPG Outlets in each Block Headquarters of Kendrapara Parliamentary Constituency, Orissa. (MUR-377)**
(XIII, 18-12-2000) 354-55
- Oil Reserves in Mahanadi**
(XII, 11-12-2000) 570-572
- Pending Cases**
(XI, 23-11-2000) 258-268
- Power Generation**
(XI, 27-11-2000) 115-122
- Production of Oil Seeds**
(XII, 11-12-2000) 1160-1161
- Production of Steel**
(XI, 21-11-2000) 177-179
- Promotion of Agro Industries**
(XII, 11-12-2000) 190-191
- Promotion of Brackishwater Fisheries in Orissa**
(XII, 04-12-2000) 264
- Promotion of Sea Beach Tourism**
(XII, 14-12-2000) 7-17
- Promotion of Small Scale and Cottage Industries**
(XIII, 20-12-2000) 161
- Railway Projects in Orissa**
(XII, 11-12-2000) 623-632
- Re-Structuring of Oil Refineries**
(XI, 23-11-2000) 48-50
- Reconstruction of School Buildings in Orissa**
(XI, 28-11-2000) 182
- Recruitment of Well Trained Pilots**
(XIII, 21-12-2000) 97-98
- Rehabilitation of people displaced by setting up of Hydro Power Projects**
(XIII, 18-12-2000) 108-09
- Relations with Arabian Countries**
(XI, 22-11-2000) 310-311
- Replacement of old and outdated telephone instruments**
(XII, 4-12-2000) 222
- Retirement Age of Employees in Major Ports**
(XIII, 21-12-2000) 141-143
- Revision of OBC List**
(XI, 22-11-2000) 95
- Royalty on Minerals**
(XII, 4-12-2000) 128-129
- Setting up of Port Based Industry**
(XI, 24-11-2000) 241
- Shortage of Newsprint**
(XII, 11-12-2000) 998-999
- Sickness in SSI**
(XII, 11-12-2000) 420-422
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79

- Sugar Trade by Public Sector Trade Bodies**
(XII, 11-12-2000) 935
- Telephone Revenue**
(XI, 20-11-2000) 162-164
- Tourists in Jammu and Kashmir**
(XI, 30-11-2000) 31-32
- Trade Relation with Germany**
(XIII, 22-12-2000) 23
- Visit of PM to USA**
(XI, 29-11-2000) 256-259
- Voluntary Associations/Non-governmental Organisations**
(XI, 29-11-2000) 202-203
- Watershed Development Projects**
(XI, 21-11-2000) 31-33
- Widening of NH-5 from Chandikhol to Jagatpur**
(XIII, 18-12-2000) 225-26
- Sanadi, Prof. I.G.**
- Payment of Commission to General Sales Agents in London**
(XIII, 21-12-2000) 183
- Sanghani, Shri Dileep**
- Availability of Cooking Gas in Gujarat**
(XII, 11-12-2000) 547-548
- Clearance to State Projects**
(XII, 11-12-2000) 795-797
- Income earned by DD**
(XI, 24-11-2000) 139
- Mission Mode Project**
(XII, 5-12-2000) 92-93
- Narmada Bachao Andolan**
(XIII, 20-12-2000) 126
- Pending Power Projects of Gujarat**
(XI, 20-11-2000) 152-156
- Production of Natural Gas from Tapti Fields**
(XI, 23-11-2000) 105
- Re-allocation of Naphtha for Power Projects**
(XI, 27-11-2000) 126
- Revised Investment Promotion Scheme**
(XI, 21-11-2000) 148-150
- Sick Units of Gujarat**
(XI, 1-12-2000) 135
- Sangma, Shri Purno A.**
- Disinvestment of Public Sector Undertakings (UR 193)**
(XIII, 20-12-2000) 419-424
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 364-68
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 394-397
- Sangtam, Shri K.A.**
- AC First Class Coach with Rajdhani Express**
(XII, 11-12-2000) 556-557
- Admission of SC/ST Students**
(XIII, 18-12-2000) 135
- Appointment of SCs/STs on Top Posts**
(XII, 11-12-2000) 794-795
- Cease Fire in North-East**
(XII, 13-12-2000) 63-64
- Need for Maintenance of Road between Naginimora and Tuensang via Mon in Nagaland by Border Roads Organisation (MUR-377)**
(XI, 30-11-2000) 283-84
- Need to set up a modern science centre and planetarium at Kohima in Nagaland (MUR-377)**
(XIII, 20-12-2000) 402
- Representation of SCs/STs**
(XII, 13-12-2000) 243-244

- Reservation for SCs/STs**
(XII, 15-12-2000) 95-96
- Special Duty Allowance to Officers of GSI**
(XII, 13-12-2000) 583-584
- Trade Centres**
(XII, 11-12-2000) 830
- Sangwan, Shri Kishan Singh**
- Change of Land Use**
(XII, 13-12-2000) 136-137
- Increase of Second Class Bogies**
(XI, 30-11-2000) 121
- Indian Contingent for Sydney Olympic**
(XI, 20-11-2000) 77-78
- Need for a separate Capital and High Court for the State of Haryana (MUR 377)**
(XI, 28-11-2000) 330
- Package for Paddy growers in Haryana**
(XII, 4-12-2000) 171-172
- Protection of Small Investors**
(XIII, 22-12-2000) 229-230
- Substitute of Viagra**
(XI, 29-11-2000) 223
- Survey for Construction of Rail Lines**
(XII, 11-12-2000) 532-533
- Transfer of Clerks in SBI**
(XIII, 22-12-2000) 106-108
- Yamuna Action Plan**
(XI, 27-11-2000) 214-215
- Saradgi, Shri Iqbal Ahmed**
- Assistance to Farmers of Karnataka**
(XIII, 22-12-2000) 29-30
- Centre for Study of National Security**
(XII, 13-12-2000) 313-314
- Constitution Amendment Bill for Universal Elementary Education**
(XII, 13-12-2000) 41-43
- Cross Border Terrorism**
(XIII, 20-12-2000) 223
- Funds for Purchase of Computers for Land Records**
(XIII, 19-12-2000) 190-193
- Funds for Rural Building Centre**
(XIII, 19-12-2000) 63-66
- Funds under Outstanding Data Management Scheme**
(XIII, 19-12-2000) 260
- High Powered Delegation to Singapore**
(XII, 13-12-2000) 587-589
- Indo-China Agreement on Life Saving Drugs**
(XIII, 20-12-2000) 195
- Indo-Nepal Treaty**
(XII, 15-12-2000) 183-184
- Integrated Air Defence System**
(XII, 14-12-2000) 80
- Issue of licence of National Long Distance Services to VSNL**
(XIII, 18-12-2000) 34-35
- Maintenance Fund for National Highway Development Project**
(XII, 11-12-2000) 1083
- Need to safeguard the interests of farmers particularly in Gulbarga Parliamentary Constituency in Karnataka (MUR-377)**
(XI, 28-11-2000) 335
- Non-implementation of I.D. Act**
(XIII, 20-12-2000) 276-277
- Protection of Plant Varieties**
(XIII, 18-12-2000) 231-32
- Purchase of Farmers Produce at Support Price through purchase centres**
(XIII, 18-12-2000) 75-76
- Railway Crossing Projects**
(XIII, 21-12-2000) 26
- Rehabilitation of Herikera Tank**
(XIII, 18-12-2000) 205
- Rural Development Schemes in Karnataka**
(XII, 13-12-2000) 203-204
- Tackling Taliban Menace**
(XIII, 20-12-2000) 143

- Tribal Lands on Lease**
(XIII, 19-12-2000) 306-307
- Utilisation of Water of Bhima River**
(XII, 13-12-2000) 337
- World Bank Assistance**
(XIII, 20-12-2000) 99-100
- Sarkar, Dr. Bikram**
- Educated unemployment**
(XI, 29-11-2000) 5-6
- Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal (MUR 377)**
(XII, 13-12-2000) 690-691
- Saroj, Shri Tufani**
- Amount Received by Hurriyat Conference**
(XII, 11-12-2000) 777
- Bungling of Funds by NGOs**
(XIII, 19-12-2000) 127-128
- Casual Approach to National Security**
(XI, 30-11-2000) 147
- Condition of Roerich Estate**
(XI, 29-11-2000) 387-388
- Development of improved seeds**
(XIII, 18-12-2000) 95-97
- Disbursement of Loan by IDBI**
(XII, 15-12-2000) 114-115
- Encroachment by Hotels**
(XII, 05-12-2000) 100
- Financial help to NHPC**
(XII, 4-12-2000) 109-110
- Foreign Direct Investment**
(XII, 11-12-2000) 899-900
- Inclusion of Tourism Industry in Union List**
(XI, 23-11-2000) 76-77
- Indian Labour in UAE**
(XI, 22-11-2000) 223-224
- Indo-Bangladesh Ties**
(XI, 22-11-2000) 71
- Indo-Iraq Ties**
(XII, 11-12-2000) 201-202
- Industrial Investment Scheme of IDBI**
(XI, 24-11-2000) 70-71
- Killing of owls**
(XII, 4-12-2000) 200-201
- Match Fixing**
(XI, 1-12-2000) 74
- Non-Allotment of Lease Circuit**
(XII, 11-12-2000) 1149
- Pilot Project to use Alcohol as Fuel**
(XI, 23-11-2000) 251
- Racket involved in sending Persons abroad on Fake Documents**
(XII, 13-12-2000) 298-300
- Signing of Refugee and Landmine Convention**
(XII, 13-12-2000) 338-339
- Smuggling of Synthetic Thread and Electronic Goods**
(XI, 1-12-2000) 209-210
- Super Bazar Land**
(XII, 11-12-2000) 963-964
- Telephone connection in rural areas of Uttar Pradesh**
(XIII, 18-12-2000) 255-59
- Terrorists Freed from Police Custody in J&K**
(XI, 30-11-2000) 59
- Violation of Indian Air Space**
(XII, 11-12-2000) 538-542
- Saroj, Shrimati Sushila**
- Amount provided to Bihar Under PMRY**
(XII, 11-12-2000) 157-161
- Amount spent on paying Homage and other Programmes**
(XII, 13-12-2000) 304-305
- Cases against Politicians**
(XII, 11-12-2000) 508
- IAY, Bihar**
(XII, 13-12-2000) 99-100

- Medical Colleges of Ayurvedic, Allopathic and Indian System**
(XII, 13-12-2000) 561
- Settlement of Dues**
(XII, 15-12-2000) 97-98
- Vacant Posts of Teachers in Engineering Colleges of U.P. and Bihar**
(XII, 5-12-2000) 69
- Waiting List for Telephone Connections**
(XII, 11-12-2000) 1399-1402
- Saroja, Dr. V.**
- Asia-Pacific Conference**
(XI, 30-11-2000) 38
- Bandwidth for Internet**
(XII, 11-12-2000) 1060-1061
- Bio-Gas From Distilleries Effluents**
(XII, 11-12-2000) 1065
- Cargo Facilities at Madurai**
(XIII, 21-12-2000) 128
- Creches and Child Care Centres**
(XIII, 19-12-2000) 118
- Declaration of New Pilgrim Centres**
(XI, 23-11-2000) 39-40
- Development of Tourism in Newly Created States**
(XIII, 21-12-2000) 25
- DTH Telecast**
(XI, 1-12-2000) 172-175
- Duty on Oils**
(XII, 15-12-2000) 93-94
- Export Development Fund for N.E. and Sikkim**
(XII, 15-12-2000) 10
- Facilitation Counters of Ministries**
(XI, 22-11-2000) 243-244
- Facilities to Political Parties**
(XI, 23-11-2000) 189
- Family Planning Health Insurance Plan**
(XII, 11-12-2000) 313
- Grant to N.E.E.R.I.**
(XI, 27-11-2000) 258
- Health Care Service**
(XII, 13-12-2000) 499
- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000) 368-72
- Leave Travel Concession**
(XI, 29-11-2000) 299-300
- Maternity Huts**
(XII, 11-12-2000) 400
- Mega Chemical and Industrial Estate**
(XI, 21-11-2000) 80-81
- Model Legislation on Diagnostic Centres and Labs**
(XI, 29-11-2000) 204
- Movement of Agro Products**
(XII, 04-12-2000) 279
- National Innovations Foundation**
(XI, 22-11-2000) 84-85
- National Technical Committee on Neo Natal Case**
(XII, 11-12-2000) 305-309
- Need to safeguard the interests of the people engaged in poultry in Namakkal Parliamentary Constituency in Tamil Nadu.(MUR 377)**
(XI, 23-11-2000) 428
- Operation of Petrol Pumps at Two Places Under One Name**
(XI, 23-11-2000) 352
- Package for Adolescents**
(XII, 11-12-2000) 220
- Performance of India in Sydney Olympics**
(XI, 27-11-2000) 3-28
- Petrochemical Industry**
(XI, 21-11-2000) 184-185
- Police stations in Forest Areas**
(XIII, 18-12-2000) 262

- Power Generation through Small Dams
(XII, 11-12-2000) 1045-1047
- Proper Utilisation of Funds for the Welfare
of Scheduled Castes and Scheduled
Tribes
(XII, 15-12-2000) 374-376
- Provision of Cold Storage in Terminal
Markets
(XI, 20-11-2000) 284-285
- Public Information Centres
(XII, 4-12-2000) 108-109
- Regulation Media Network
(XI, 24-11-2000) 98
- Rehabilitation Centres
(XIII, 20-12-2000) 337-340
- Rural Based Industries
(XII, 13-12-2000) 378-379
- Setting up of Aerobridge at Airports
(XII, 11-12-2000) 699-700
- Setting up of Commission for Scheduled
Areas/Tribes and NITA
(XIII, 19-12-2000) 256-257
- Setting up of Unified Command Force
(XI, 23-11-2000) 213-214
- Social Sector
(XII, 11-12-2000) 29-30
- Solar Energy Projects in Tamil Nadu
(XIII, 18-12-2000) 152-53
- Waiting list for Telephone Connections
(XI, 20-11-2000) 128-129
- Women in Government Services
(XII, 13-12-2000) 83-84
- Sayed, Shri P.M.**
- Committee on Private Members' Bills and
Resolutions—Eleventh Report—
Presented
(XII, 13-12-2000) 652
- Committee on Private Members' Bills and
Resolutions—Ninth Report—Presented
(XI, 22-11-2000) 334
- Scindia, Shri Madhavrao**
- Agreement with US Agency for HUDCO
(XII, 13-12-2000) 283-286
- Assessment of Renewable Energy
(XIII, 18-12-2000) 23-30
- Austerity Measures
(XI, 24-11-2000) 40-41
- Banking Companies (Acquisition and
Transfer of Undertakings) and
Financial Institutions Laws
(Amendment) Bill-Int.
(XII, 13-12-2000) 667-668
- Bharat Sanchar Nigam Limited
(XI, 20-11-2000) 85-86
- Business Advisory Committee Fifteenth
Report Presented
(XI, 29-11-2000) 444
- Child Marriages
(XI, 30-11-2000) 74-78
- Chinese Intrusion in Arunachal Pradesh
(XI, 23-11-2000) 287-289
- Common action plan for IT Service
(XI, 29-11-2000) 351-353
- Complaints of Telecasters on DTH Policy
(XII, 11-12-2000) 873-874
- Constitution of Oil Co-ordination-
Committee
(XI, 23-11-2000) 195-196
- Corneally Blind Persons and Grafting
(XI, 22-11-2000) 233-234
- Corporatisation of Telecom Services
(XI, 27-11-2000) 271-273
- Cut in Fertilisers Subsidies
(XI, 21-11-2000) 99-100
- Damage caused by Flood
(XII, 11-12-2000) 1183-1188
- Deaths of Lions and Tigers in Nandan
Kanan Zoological Park
(XI, 20-11-2000) 336-337

Decline in the production of Sugar (XI, 24-11-2000) 78-79	Missile Programme (XI, 23-11-2000) 137-140
Disinvestment of Public Sector Undertakings (XIII, 19-12-2000) 396-399	National Convention of Human Rights for Disables (XII, 11-12-2000) 251
Disinvestment in Hindustan Cables and Hindustan Latex Ltd. (XII, 11-12-2000) 997	National Long Distance Telecom Market (XII, 04-12-2000) 274-275
Enforcement of Cable TV Networks (Regulation) Act, 1995 (XII, 11-12-2000) 67-68	Oil Bonds (XI, 30-11-2000) 143-44
Finalisation of Annual Plan (XI, 22-11-2000) 264	Online Registration System (XI, 29-11-2000) 137-138
Financial Institutions (XII, 11-12-2000) 948	Pak ISI Funds for Militants (XII, 14-12-2000) 79
Focus on Women (XII, 13-12-2000) 137	Potential of Air India (XI, 23-11-2000) 276-277
Free Distribution of Foodgrains (XI, 1-12-2000) 122-123	Problems being faced by Farmers (XI, 28-11-2000) 311-313
Gas based power project in A.P., Assam and other N.E. Region States (XII, 4-12-2000) 64-68	Production of CNG Vehicles (XI, 1-12-2000) 277
Gas Cracker Project in Joint Venture with Reliance (XII, 11-12-2000) 611	Proposals of FDI from NRI (XII, 15-12-2000) 109-110
H.I.V. Tests for Army Personnel (XII, 11-12-2000) 683-684	Purchase of Fuel by Air India from Foreign Firm (XII, 11-12-2000) 697-698
Indian Road Congress Conference (XI, 21-11-2000) 52-55	Notices of Adjournment Motion (XI, 22-11-2000) 1-5
Inflation Rate (XI, 24-11-2000) 204-205	Shifting of Industrial Units in Delhi (XI, 22-11-2000) 351-352
Killing of Tigers (XI, 20-11-2000) 208-209	Recovery of RDX in Delhi (XI, 21-11-2000) 196-214
Losses to Public Sector Steel Plants (XI, 28-11-2000) 147-150	Refixation of Reserved Constituencies (XI, 30-11-2000) 162
Mediation by India in West Asia Problem (XI, 22-11-2000) 298	Replacement of Aircraft (XII, 11-12-2000) 43-45
Memorandum from Indian Ex-Servicemen League (XI, 23-11-2000) 305-306	Replacement of outdated fleet of helicopters (XI, 30-11-2000) 49-50
	Revival of Sugar Mills (XI, 1-12-2000) 230-234

- Rising Oil Import Bill
(XII, 11-12-2000) 1012-1013
- Rs. 1000 Denomination Currency Note
(XI, 24-11-2000) 270-271
- Salaries and Pay Scales of Research
Scholars in ICSSR
(XII, 13-12-2000) 276-277
- Seizure of Heroin
(XI, 1-12-2000) 147-150
- Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 380-86,449-51
- Soviet Debt Burden on India
(XII, 15-12-2000) 131
- Status of LCA
(XI, 30-11-2000) 113-14
- Strategic Alliance between India and US
(XII, 13-12-2000) 486-487
- Sugar Mills Referred to BIFR
(XI, 24-11-2000) 116-117
- UN Millennium Summit
(XI, 29-11-2000) 165-166
- UN Summit
(XII, 13-12-2000) 32-33
- UN Summit at New York
(XIII, 19-12-2000) 126
- Unani Medicine for Leucamia (Blood
Cancer)
(XII, 11-12-2000) 289
- Unrest amongst Sugarcane Growers
(XI, 1-12-2000) 70-71
- Upgradation of Mig Jets
(XII, 11-12-2000) 667-670
- Visit of British Secretary for Home Affairs
(XIII, 20-12-2000) 269-270
- Visit of PM to USA
(XI, 29-11-2000) 256-259
- Visit of Russian President
(XI, 29-11-2000) 332-334
- World Bank aided Power Projects
(XII, 04-12-2000) 231
- Wrong Map of India
(XII, 13-12-2000) 131-132
- Selvaganpathi, Shri T.M.
- Air Cargo Growth
(XIII, 21-12-2000) 187-188
- Anti-Dumping Duty on Safety Matches
(XI, 1-12-2000) 110
- Approval of Recommendations Contained
in The First Report of Railway
Convention Committee and Demands
For Supplementary Grants-Railways
(Res.)
(XIII, 20-12-2000) 498-503
- Ayurveda and Traditional Systems of
Medicines
(XII, 13-12-2000) 4-11
- Cardio Vascular Diseases
(XI, 29-11-2000) 213-214
- Chinese Military Aid to Pak
(XII, 13-12-2000) 498
- Clearance of Power Projects
(XIII, 18-12-2000) 6-16
- Development of Textile Industry
(XII, 11-12-2000) 615
- Generation of Funds
(XIII, 21-12-2000) 15-16
- Marketing of Bulk Drugs
(XI, 28-11-2000) 145-146
- New Viruses
(XII, 13-12-2000) 519-520
- Package for KVIC
(XII, 13-12-2000) 604-605
- Paying of Corporate Tax
(XII, 11-12-2000) 1237
- Plan Allocation for Urban Development
(XI, 21-11-2000) 100-102
- Power Projects of National Thermal
Power Corporation
(XII, 11-12-2000) 72-73

- Raising of Funds through Non-Conventional Sources**
(XIII, 21-12-2000) 129
- Rebate to SEBs to clear outstanding dues by NTPC**
(XI, 27-11-2000) 153-155
- Religious Education**
(XIII, 19-12-2000) 172-173
- Setting up of Railway Telecommunication Corporation**
(XIII, 21-12-2000) 177-178
- Setting up of Regulatory Authority**
(XII, 11-12-2000) 45-46
- Setting up of Tourism Development Authority**
(XII, 14-12-2000) 73-74
- Sen, Shrimati Minati**
- Delay in Payments**
(XIII, 22-12-2000) 133-134
- Educational Certificate for Group 'D' Posts**
(XIII, 21-12-2000) 52-53
- Fire/Sabotage in Ordnance Factories**
(XII, 11-12-2000) 525
- National Crime Record Bureau Report**
(XI, 21-11-2000) 20-24
- NGOs**
(XI, 22-11-2000) 45-46
- Statutory Payment to Employees of PSUs**
(XII, 11-12-2000) 793-794
- Surplus Money Generated on Account of Fall in Prices of Oil**
(XI, 23-11-2000) 207
- Train Accidents**
(XI, 23-11-2000) 279-284
- Sengupta, Dr. Nitish**
- Calculation of Indirect Taxes**
(XIII, 22-12-2000) 60-61
- CII Study on Destination India**
(XIII, 22-12-2000) 65
- Companies (Second Amendment) Bill, 2000**
(XI, 27-11-2000) 418-419
- Flood Control**
(XI, 22-11-2000) 111-112
- Officers deputed Abroad for Training**
(XI, 29-11-2000) 22-23
- Status of Deemed University to Presidency College**
(XIII, 19-12-2000) 91
- Taxation Laws (Amendment) Bill**
(XIII, 19-12-2000) 400-491
- Seth, Shri Lakshman**
- Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill-Int.**
(XII, 13-12-2000) 658
- Deemed University Status to Colleges**
(XII, 05-12-2000) 97-99
- Gas Pipeline between India and Iran**
(XI, 30-11-2000) 242-243
- Protection of Wildlife**
(XI, 27-11-2000) 162-163,324
- Shifting of Industrial Units in Delhi**
(XI, 22-11-2000) 353
- Subsidy on Fertilizers**
(XI, 28-11-2000) 20
- Terrorism in J & K**
(XI, 21-11-2000) 14-15
- Shahabuddin, Mohd.**
- Amendment to Cantonment Act**
(XI, 23-11-2000) 62
- Amount Deposited in Public Sector Banks in Bihar**
(XII, 15-12-2000) 253-255
- Auction of Dealership of Petrol Pumps**
(XII, 11-12-2000) 495-496

- Awarding of Degrees by Universities
(XI, 28-11-2000) 215
- Below Poverty Line
(XI, 22-11-2000) 319-326
- Bio-Village Scheme
(XI, 20-11-2000) 195-196
- Cases Against Defence Personnel
(XI, 30-11-2000) 45-46
- Clearance of Gas Based Plants and Solar Stations in Bihar
(XII, 11-12-2000) 1401-1402
- Community Development Programme
(XI, 21-11-2000) 59-64
- Computer and IT Education in Kendriya Vidyalayas
(XI, 21-11-2000) 297-308
- Computer Education
(XI, 28-11-2000) 246
- Corruption in Central Coalfields Limited
(XI, 28-11-2000) 262-263
- Delhi Police
(XIII, 19-12-2000) 54-56
- Development of Agriculture in Bihar
(XIII, 18-12-2000) 161-62
- Dumping of Chinese Goods
(XI, 24-11-2000) 175-177
- Educated unemployment
(XI, 29-11-2000) 2-9
- Effect of WTO Agreement
(XI, 24-11-2000) 12-19
- Execution of Navinagar Project in Bihar
(XII, 4-12-2000) 150
- Export of Tea to Russia
(XI, 24-11-2000) 306-307
- Financial Investment in Bihar
(XIII, 22-12-2000) 70-71
- Gandhian Institutions
(XIII, 19-12-2000) 186
- Gross Domestic product
(XI, 29-11-2000) 323
- Import of Soyabean from America
(XI, 1-12-2000) 68-69
- Improvement in Forests
(XI, 27-11-2000) 41-43
- Indo-Nepal Talks on Dams
(XII, 13-12-2000) 439-440
- Installation of Deep Tube Wells
(XIII, 20-12-2000) 151-153
- Jobs to Agriculture Graduates
(XI, 27-11-2000) 260-261
- Morhar-Dargha-Punpun irrigation Project
(XIII, 20-12-2000) 210
- Muzaffarpur Thermal Power Station in Bihar
(XII, 11-12-2000) 1150-1152
- National Commission for Women
(XII, 05-12-2000) 135-136
- Need to provide more railway facilities at Siwan, Bihar (MUR-377)
(XI, 27-11-2000) 375
- Poisonous Cotton Seeds
(XII, 5-12-2000) 77-78
- Problems of Rice Exporters
(XI, 24-11-2000) 248
- Proposals of Ayurvedic Experts
(XI, 22-11-2000) 83-84
- Rating of Management Institutions
(XI, 21-11-2000) 280-281
- Scheme for Health Awareness
(XI, 29-11-2000) 240-241
- Scheme for Unemployed Youth
(XII, 11-12-2000) 280-282
- Schemes of Bihar
(XIII, 19-12-2000) 93-94
- Setting up of Kadwan Hydro Electric Power Project in Bihar
(XII, 04-12-2000) 267-268
- Soft Drinks/Vicks Vaporub Injurious for Health
(XI, 22-11-2000) 241-242

- Threat to Delhi to Bio-Medical Wastes**
(XI, 20-11-2000) 65-66
- Tourism Fair in France**
(XI, 23-11-2000) 337-338
- Shaheen, Shri Abdul Rashid**
Accident Compensations
(XI, 22-11-2000) 276-277
- Backward Areas Development Board Bill, 2000 - (B) Consid. and Withdrawn**
(XI, 24-11-2000) 397-398
- Barren Land to Farmers for Plantation of Trees**
(XIII, 19-12-2000) 147-148
- Computerisation of Passport Offices**
(XII, 11-12-2000) 207-208
- Corruption in Delhi Police**
(XII, 5-12-2000) 84-85
- Deep Sea Fishing**
(XIII, 18-12-2000) 134-35
- Doctors in Rural Areas**
(XII, 13-12-2000) 91-92
- Duty Drawback on Silk Carpets**
(XIII, 22-12-2000) 71
- Food Processing Industries**
(XI, 20-11-2000) 87
- Growth in Foreign Trade**
(XI, 1-12-2000) 111-112
- Haj Bill**
(XIII, 20-12-2000) 163-165
- Handicrafts Schemes**
(XI, 23-11-2000) 190-192
- Internet Services**
(XIII, 18-12-2000) 164-65
- Medical Centres on National Highways**
(XI, 20-11-2000) 326
- MRTTP Commission**
(XI, 30-11-2000) 100-101
- Officers deputed Abroad for Training**
(XI, 29-11-2000) 16-23
- Passport Advisory Committee**
(XI, 22-11-2000) 276
- Poverty Alleviation Programme**
(XI, 21-11-2000) 248-250
- Poverty is main cause of Ailment**
(XI, 22-11-2000) 168
- Railway Reservation Centres in J & K**
(XII, 14-12-2000) 143-144
- Registration of Unemployed Youths**
(XI, 21-11-2000) 110
- Silk Yarn to Jammu and Kashmir**
(XII, 14-12-2000) 199
- Telecom Facilities**
(XIII, 18-12-2000) 167
- Urdu Teachers and Translators**
(XIII, 19-12-2000) 259-260
- Shakya, Shri Raghuraj Singh**
Drinking Water Projects with Assistance of Japan
(XIII, 19-12-2000) 157-161
- Female Foeticides**
(XI, 29-11-2000) 65-68
- Financial Assistance for Industrial Training to Women**
(XIII, 20-12-2000) 135
- Fruit based Industries**
(XI, 20-11-2000) 130-132
- Fund for I.T.I.**
(XI, 29-11-2000) 389-390
- Funds for Private Toilets**
(XII, 13-12-2000) 170-172
- Grants to Voluntary Organisation under RGDWM**
(XI, 21-11-2000) 38-42
- Land on Lease to Mine Mafias in Bihar**
(XI, 27-11-2000) 273-274
- National Technical Committee on Neo Natal Case**
(XII, 11-12-2000) 305-309

- Need for early construction of an underbridge at Mainpuri Railway crossing in Etawah District, U.P. (MUR 377)**
(XIII, 19-12-2000) 370
- Nexus between Drug Smugglers and Scessionists**
(XI, 28-11-2000) 218-219
- Pending Labour Cases**
(XII, 13-12-2000) 571-573
- Sea Wealth**
(XI, 28-11-2000) 282-283
- Sick and Closed Units**
(XI, 24-11-2000) 99-101
- Typhoid and Malaria**
(XI, 22-11-2000) 238-240
- Vacant posts in Nehru Yuva Kendras**
(XI, 27-11-2000) 105-108
- Shandil, Col. (Retd.) Dr. Dhani Ram**
- Need to provide Funds to Government of Himachal Pradesh for Water Management for Irrigation in Solan District (MUR 377)**
(XI, 30-11-2000) 286-87
- Shanmugam, Shri N.T.**
- Coal India (Regulation of Transfers and Validation) Bill, 2000, as passed by Rajya Sabha considered and passed**
(XI, 29-11-2000) 484-514
- Shanta Kumar, Shri**
- Problems being faced by Farmers**
(XI, 28-11-2000) 319-321
- Problems of Sugarcane Growers-(Res.)**
(XII, 15-12-2000) 369-374
- Sharma, Vaidya Vishnu Datt**
- Army Training Centres /Cantonments**
(XIII, 21-12-2000) 135-136
- Ayurveda and Homoeopathy in Developed Countries**
(XI, 29-11-2000) 13-14
- Ayurvedic Dispensaries, Hospitals and Research Laboratories**
(XI, 22-11-2000) 279-283
- Commercial Wings in Indian Missions Abroad**
(XII, 15-12-2000) 18-19
- Development of Primary Education**
(XI, 21-11-2000) 292-296
- Employment Generation in Armed Forces**
(XIII, 21-12-2000) 85-86
- Militants in jail**
(XI, 21-11-2000) 233
- Need to Provide Financial Assistance and other basic facilities to the People Residing at Indo-Pak Border in J&K (MUR 377)**
(XI, 30-11-2000) 283
- New Post Offices in J&K**
(XI, 20-11-2000) 179-181
- Pending Projects under Wasteland Development**
(XIII, 19-12-2000) 173-175
- Promotion of Traditional Professions**
(XIII, 20-12-2000) 301-302
- Rural Development Scheme**
(XI, 21-11-2000) 152
- Rural Development Scheme**
(XIII, 19-12-2000) 181
- Sushrut Ayurvedic Hospital**
(XI, 22-11-2000) 169-170
- Telephone Facility**
(XI, 20-11-2000) 323-324
- Waiving of Agriculture Loans**
(XIII, 18-12-2000) 167-68
- Shinde, Shri Sushil Kumar**
- Amendment to Coastal Regulation Zone**
(XII, 4-12-2000) 49-51
- Assessment of Renewable Energy**
(XIII, 18-12-2000) 23-30

- Ban on Import of CD-ROM**
(XIII, 22-12-2000) 58-59
- Bharat Sanchar Nigam Limited**
(XI, 20-11-2000) 85-86
- Child Marriages**
(XI, 30-11-2000) 74-78
- Common action plan for IT Service**
(XI, 29-11-2000) 351-353
- Complaints of Telecasters on DTH Policy**
(XII, 11-12-2000) 873-874
- Constitution of Oil Co-ordination Committee**
(XI, 23-11-2000) 195-196
- Construction of ROB at Ramawadi**
(XII, 14-12-2000) 154
- Corneally Blind Persons and Grafting**
(XI, 22-11-2000) 233-234
- Corporatisation of Telecom Services**
(XI, 27-11-2000) 271-273
- Cut in Fertilisers Subsidies**
(XI, 21-11-2000) 99-100
- Damage Caused by Flood**
(XII, 11-12-2000) 1183-1188
- Damage caused by Floods**
(XI, 27-11-2000) 72-75
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park**
(XI, 20-11-2000) 336-337
- Deaths of National Birds in Madhya Pradesh**
(XII, 11-12-2000) 1405-1408
- Decline in the production of Sugar**
(XI, 24-11-2000) 78-79
- Difficulty to Powerloom Sector**
(XIII, 21-12-2000) 28
- Disparity in Payment of Compensation to Families of Deceased Army Personnel**
(XI, 30-11-2000) 213-214
- Diversion of PDS Foodgrains**
(XI, 24-11-2000) 264-266
- Double Taxation Avoidance Treaties**
(XII, 11-12-2000) 835-838
- Doubling of Solapur-Pakni Rail Line**
(XI, 23-11-2000) 339
- Exemption of Khadi from Sales Tax**
(XIII, 20-12-2000) 258-259
- Free Distribution of Foodgrains**
(XI, 1-12-2000) 122-123
- Gas based power project in A.P., Assam and other N.E. Region States**
(XII, 4-12-2000) 64-68
- H.I.V. Tests for Army Personnel**
(XII, 11-12-2000) 683-684
- Import and Export of Sugar**
(XI, 24-11-2000) 192-200
- Indian Road Congress Conference**
(XI, 21-11-2000) 52-55
- Indo-Iraq ties**
(XI, 22-11-2000) 43
- Indo-US Efforts to Combat Terrorism**
(XII, 13-12-2000) 55-57
- Indo-US Joint Consultative Group on Environment**
(XII, 11-12-2000) 1157
- Inflation Rate**
(XI, 24-11-2000) 204-205
- Kashmir Issue**
(XII, 11-12-2000) 199
- Killing of Tigers**
(XI, 20-11-2000) 208-209
- Losses to Public Sector Steel Plants**
(XI, 28-11-2000) 147-150
- Mediation by India in West Asia Problem**
(XI, 22-11-2000) 298
- Missile Programme**
(XI, 23-11-2000) 137-140
- National Convention of Human Rights for Disables**
(XII, 11-12-2000) 251

- National Long Distance Telecom Market**
(XII, 04-12-2000) 274-275
- National Water Grid Network**
(XII, 13-12-2000) 93-94
- New Visa Regime**
(XIII, 20-12-2000) 223-224
- Ninth India Population Project**
(XII, 11-12-2000) 494
- Oil Bonds**
(XI, 30-11-2000) 143-44
- Online Registration System**
(XI, 29-11-2000) 137-138
- Package for KVIC**
(XII, 13-12-2000) 604-605
- Petrol Pumps/LPG Agencies in the Country**
(XII, 14-12-2000) 237-238
- Potential of Air India**
(XI, 23-11-2000) 276-277
- Production Cost of Oil**
(XII, 11-12-2000) 498
- Production of Coarse Cloth**
(XII, 14-12-2000) 6
- Proposals of FDI from NRJ**
(XII, 15-12-2000) 109-110
- Purchase of Fuel by Air India from Foreign Firm**
(XII, 11-12-2000) 697-698
- Rajlakshmi Unit Scheme-92**
(XI, 1-12-2000) 140-141
- Recovery of RDX in Delhi**
(XI, 21-11-2000) 196-214
- Refixation of Reserved Constituencies**
(XI, 30-11-2000) 162
- Reservation Quota**
(XI, 23-11-2000) 198-199
- Rising Oil Import Bill**
(XII, 11-12-2000) 1012-1013
- Sanctions**
(XIII, 20-12-2000) 73-76
- Sardar Sarovar Dam**
(XII, 13-12-2000) 522-524
- Soviet Debt Burden on India**
(XII, 15-12-2000) 131
- Status of LCA**
(XI, 30-11-2000) 113-14
- Submission of Passport Applications**
(XIII, 20-12-2000) 176-177
- Sugar Mills Referred to BIFR**
(XI, 24-11-2000) 116-117
- Telecast of Sydney Olympic Games**
(XI, 1-12-2000) 136
- UN Millennium Summit**
(XI, 29-11-2000) 165-166
- UN Summit on Globalisation**
(XII, 15-12-2000) 119-120
- Unani Medicine for Leucamia (Blood Cancer)**
(XII, 11-12-2000) 289
- Unrest amongst Sugarcane Growers**
(XI, 1-12-2000) 70-71
- Upgradation of AIR Station of Solapur, Maharashtra**
(XI, 1-12-2000) 176
- Upgradation of Mig Jets**
(XII, 11-12-2000) 667-670
- Visit of British Permanent under Secretary**
(XII, 13-12-2000) 551
- Visit of British Secretary for Home Affairs**
(XIII, 20-12-2000) 269-270
- Visit of PM to USA**
(XI, 29-11-2000) 256-259
- Visit of Russian President**
(XI, 29-11-2000) 332-334
- Withdrawal of International Flights**
(XII, 14-12-2000) 34-35
- World Bank aided Power Projects**
(XII, 04-12-2000) 231
- Wrong Map of India**
(XII, 13-12-2000) 131-132

Shourie, Shri Arun

**Backward Areas Development board Bill,
2000 - (B)Consid and Withdrawn
(XI, 24-11-2000) 409-416**

**Disinvestment of Public Sector
Undertakings
(XIII, 19-12-2000) 377-381**

Singh Deo, Shri K.P.

**Air Fare
(XII, 11-12-2000) 531**

**Air Services between Bhubaneswar and
Bangalore
(XIII, 21-12-2000) 66-67**

**Allocation of Funds for Railway Projects
(XIII, 21-12-2000) 164-166**

**Area under Tobacco Cultivation
(XI, 1-12-2000) 261**

**Ban on Recruitment in PSUs
(XII, 11-12-2000) 860**

**Central Law for National Security
(XI, 28-11-2000) 220**

**Closure of Public Sector Fertilizer Plants
(XI, 21-11-2000) 185-186**

**Closure/Revival of Loss Making NTC
Mills
(XI, 30-11-2000) 12-19**

**Commission to Review Expenditure of
Government
(XI, 24-11-2000) 307-309**

**Constitution Amendment Bill for
Universal Elementary Education
(XII, 13-12-2000) 41-43**

**Darjang Irrigation Project
(XI, 22-11-2000) 298-299**

**Deposits of Chromite Ore in Orissa
(XI, 21-11-2000) 58-60**

**Destruction of Forests in Orissa
(XI, 20-11-2000) 87-88**

**Eleventh Finance Commission
(XI, 24-11-2000) 22-26**

**Employment Assurance Programme
(XII, 11-12-2000) 169**

**Employment to Displaced Persons
(XI, 23-11-2000) 378-379**

**FCI Siding at Dhenkanal and Cuttack
(XII, 11-12-2000) 660**

**FDI in India
(XI, 1-12-2000) 114**

**Forest Development Bank
(XII, 4-12-2000) 229**

**Health Care of Defence Employees
(XI, 30-11-2000) 196-97**

**Health Care of Railways Employees
(XI, 30-11-2000) 142-43**

**Health Scheme
(XIII, 20-12-2000) 351**

**IAS Officers in Private Sector
(XI, 29-11-2000) 320-321**

**IDA Aided Programme for Eradication of
Polio
(XI, 22-11-2000) 43-44**

**Indira Awaas Yojana
(XI, 21-11-2000) 84-88**

**Jawahar Gram Samridhi Yojana
(XI, 28-11-2000) 63-68**

**Kapila Zoo
(XIII, 18-12-2000) 236-37**

**Launching of new D.D. channels
(XI, 24-11-2000) 178**

**Lingraj Coal Mines in Orissa
(XII, 05-12-2000) 211-212**

**Linking and upgrading of National
Highways in Orissa
(XI, 27-11-2000) 202**

**Linking of NH-5 and NH-43
(XI, 20-11-2000) 285-286**

**Loss of crops due to scarcity of water
(XIII, 18-12-2000) 117-18**

**Memorandum from Indian Ex-
Servicemen League
(XI, 23-11-2000) 305-306**

- Neradi Barrage**
(XIII, 20-12-2000) 122-123
- New Poverty Alleviation Programme**
(XII, 13-12-2000) 227—229
- NGOs Engaged in Rural Development Work**
(XII, 13-12-2000) 275
- ONG River Dam Project**
(XII, 13-12-2000) 378
- Open cast Mine Project in Orissa**
(XI, 21-11-2000) 194
- Pending Schemes for Water Supply**
(XI, 21-11-2000) 238-239
- Plantation Work by CIL in Orissa**
(XI, 28-11-2000) 263
- Plantation Work by MCL**
(XIII, 19-12-2000) 171-172
- Presentation of Petition by Shri Mathew Abraham and others of Maruti Udyog Employees Union, Gurgaon (Haryana)**
(XII, 13-12-2000) 654
- Privatisation of IISCO**
(XIII, 19-12-2000) 254-255
- Process of Disinvestment**
(XII, 15-12-2000) 189—192
- Public Representatives in Developmental Activities of NALCO**
(XI, 20-11-2000) 133-134
- Railway Projects in Orissa**
(XII, 11-12-2000) 623—632
- Releasing of Advertisements to the Private Agencies**
(XII, 15-12-2000) 229
- Rengali Irrigation Project**
(XI, 22-11-2000) 234
- Rengali Irrigation Project**
(XII, 13-12-2000) 493-494
- Restructuring of Wildlife Institute of India**
(XII, 4-12-2000) 39-40
- Revitalisation Scheme for Public Sector Undertakings**
(XII, 15-12-2000) 79-80
- Safety of Dolphin Population**
(XII, 11-12-2000) 112-113
- Share of Indian Ships in Indian Overseas Trade**
(XI, 30-11-2000) 239—241
- Sick/Closed Industrial Units**
(XII, 11-12-2000) 773—776
- Smuggling of Sandalwood**
(XII, 11-12-2000) 1226
- Special Economic Processing Zones**
(XI, 1-12-2000) 211
- Sponge Iron Plants**
(XII, 05-12-2000) 170-171
- Sucking of Aircraft in Air Pocket**
(XII, 14-12-2000) 141
- Taking Over of Monuments by A.S.I.**
(XII, 11-12-2000) 682-683
- Technology Universities**
(XII, 05-12-2000) 59-60
- Upgradation/Expansion of Gopalpur Port**
(XI, 23-11-2000) 132
- Visit of PM to USA**
(XI, 29-11-2000) 256-259
- Waste Heat Recovery Power Plant in Orissa**
(XI, 27-11-2000) 334-335
- Withdrawal of Scheduled Flight to Bhubaneswar**
(XIII, 21-12-2000) 121
- Singh Deo, Shrimati Sangeeta Kumari**
- Air-bus Service from New Delhi to Bhubaneswar**
(XIII, 21-12-2000) 69-70
- Incentives for Backward States**
(XIII, 20-12-2000) 193-194

Incentives for SEZs (XIII, 22-12-2000) 73	Foreign Debt (XII, 11-12-2000) 872-873
Khadi and Village Industries (XIII, 20-12-2000) 134	Free Education to Girls (XIII, 19-12-2000) 35
Operation of Bhubaneswar Airport (XIII, 21-12-2000) 70	Human Development Index (XIII, 20-12-2000) 112-114
Singh, Capt. (Retd.) Inder	Import of Scrap Iron (XII, 05-12-2000) 159-160
Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri 'Masjid Demolition Case (UR 184) (XII, 14-12-2000) 361-362	Indo-Bhutan Ties (XII, 11-12-2000) 196-198
Singh, Ch. Tejveer	Irrigation and Hydropower Potential in India (XII, 13-12-2000) 424-428
Accidents in Industrial Establishments (XII, 13-12-2000) 485-486	New Export Quota Policy (XII, 11-12-2000) 546-547
Agriculture Income (XII, 11-12-2000) 947	New Serials on Indian Mythology (XII, 15-12-2000) 121-122
AGRO Based SSIs (XII, 13-12-2000) 380-381	Power Generation from Solar Energy (XII, 11-12-2000) 73-96
Artificial Heart Valve (XII, 13-12-2000) 70-71	Production of Coarse Cloth (XII, 14-12-2000) 2-7
Assistance to Handloom Sectors (XII, 14-12-2000) 236	Production of Steel in U.P. (XII, 5-12-2000) 93-94
Children Born Blind (XII, 11-12-2000) 24-25	Profit Earned/Loss Suffered by Railways (XII, 14-12-2000) 208-210
Classification of Drugs (XII, 13-12-2000) 553-554	Regularisation of Casual Labourers (XII, 14-12-2000) 224-225
Construction of Telephone Exchange Buildings (XII, 4-12-2000) 117-119	Reservation of SCs/STs for Dealership in PSUs (XII, 11-12-2000) 779
Criteria and Guidelines for Parallel Marketing of Kerosene Oil (XII, 11-12-2000) 599-600	Take over of HFC/FCI (XII, 13-12-2000) 146-147
Development of Tourism (XII, 11-12-2000) 643-648	Textile Workers Rehabilitation Scheme for PSUs (XIII, 21-12-2000) 9
Export of Tobacco (XI, 24-11-2000) 119	Ticketless Travellers (XI, 30-11-2000) 35-36
Financial Institutions Loan to Cotton Mills (XII, 15-12-2000) 227	Trade Deficit (XII, 11-12-2000) 875-876

- Transportation of Goods
(XII, 14-12-2000) 162-164
- Wholesale Price and Consumer Price Index
(XII, 15-12-2000) 184-190
- Singh, Dr. Raghuvansh Prasad**
- 2600th Birth Anniversary Celebration of Lord Mahavira
(XI, 23-11-2000) 205
- Aircraft (Amendment) Bill-Consid. & Passed
(XI, 23-11-2000) 477-479, 490
- Allotment of Land to AIIMS/Institutions
(XI, 28-11-2000) 300-301
- Appointment of Governors
(XII, 05-12-2000) 30-31
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 567-568
- Benches of Supreme Court
(XI, 23-11-2000) 167
- Caging System in Poultry
(XI, 20-11-2000) 63-64
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 316-327
- Capacity Utilization of Public Sector Fertilizer Plants
(XIII, 19-12-2000) 26-33
- Code on National Flag
(XI, 28-11-2000) 52—54
- Constitution (Amendment) Bill, 2000 — (Insertion of New Article 31)—(A) Int.
(XI, 24-11-2000) 379
- Declaration of Most Backward State
(XI, 22-11-2000) 106-107
- Decline in Demand for Bulls
(XI, 27-11-2000) 86-87
- Disinvestment in Air India and Indian Airlines
(XI, 24-11-2000) 209
- Disinvestment of public sector undertakings (UR 193)
(XIII, 20-12-2000) 445-447
- Entry of Candidates with Criminal Background in Parliament/Assemblies
(XI, 23-11-2000) 10
- Financial Assistance/Loan Under IDSMT Scheme
(XII, 05-12-2000) 179-198
- Forfeiture (Repeal) Bill as passed by Rajya Sabha — (B) Consid.
(XI, 28-11-2000) 377-378
- Formation of Maha-Sangh
(XI, 29-11-2000) 113
- Freedom Fighters Pension
(XII, 13-12-2000) 58-59
- Half an Hour Discussion (H.A.H. Discussion)
(XIII, 18-12-2000) 408-09
- Harmful Effects of Agro Chemicals
(XIII, 18-12-2000) 90-91
- Immigration (Carriers' Liability) Bill
(XI, 30-11-2000) 299-300
- Import and Export of Sugar
(XI, 24-11-2000) 192-200
- Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill
(XI, 30-11-2000) 276-78
- Insurgency and violence in North Eastern States (C.A.)
(XIII, 18-12-2000) 338-40
- Interest on Security Deposit
(XI, 27-11-2000) 131-132
- Juvenile Justice (Care and Protection of Children) Bill
(XIII, 18-12-2000) 376-78

- Loan to Farmers
(XII, 4-12-2000) 86
- LPG and LNG Terminals in Bihar
(XII, 11-12-2000) 512
- Marketing of Drugs
(XII, 13-12-2000) 19-27
- Multimodal Transportation of Goods
(Amendment) Bill—(B) Consid. &
Passed
(XI, 24-11-2000) 373-375
- National Cattle Research Institute
(XIII, 18-12-2000) 265-66
- National Judicial Commission
(XI, 30-11-2000) 29
- National Population Stabilization Fund
(XII, 13-12-2000) 368-369
- Nationwide Strike by Postal Employees
(XII, 15-12-2000) 302
- Navigable Service by IWAI in Ganga
(XI, 30-11-2000) 145-46
- Need to develop Vaishali in Bihar as a
Tourist Resort of International Status
(MUR 355)
(XIII, 18-12-2000) 355
- Non-Banking Companies in Bihar
(XI, 24-11-2000) 97-98
- Passport (entry Into India) Amendment
Bill as Passed by Rajya Sabha — (a)
Consid.
(XI, 28-11-2000) 393-96
- Petrol Pumps in Bihar
(XII, 11-12-2000) 620-621
- Popularisation of Ayurvedic System
(XI, 29-11-2000) 144-145
- Postponement of SAARC Summit
(XI, 22-11-2000) 307-308
- Pradhan Mantri Gramodaya Yojana
(XI, 21-11-2000) 139-141
- Problems of Sugarcane Growers—(Res.)
(XII, 15-12-2000) 334-338
- Problems being faced by Farmers
(XI, 28-11-2000) 305-306
- Procurement of Drugs and Medicines
(XII, 13-12-2000) 492-493
- Production of Moong
(XII, 4-12-2000) 75-76
- Protection of Human Rights
(Amendment) Bill—Int. & Passed
(XI, 23-11-2000) 443-446
- Punjab Municipal Corporation Law
(Extension to Chandigarh) Amendment
bill—Consid. & Passed
(XI, 23-11-2000) 460-462
- Recovery of Bank Loans
(XIII, 22-12-2000) 57
- Report by Sub-Group of Ministers
(XIII, 18-12-2000) 121-22
- Resolution *Re*: Problems of Sugarcane
Growers (RES)
(XI, 1-12-2000) 416-420
- Resolution *Re*: Reservation for Socially and
Educationally Backward Classes—
withdrawn (RES)
(XI, 1-12-2000) 387-389
- Safety of Birds from Respiratory Diseases
(XII, 11-12-2000) 1195
- Sale of Dollars
(XI, 1-12-2000) 87-88
- Sale of Modern Food Industries Limited
(XI, 24-11-2000) 30
- Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 414-418
- Special Category Status
(XIII, 20-12-2000) 130
- Statutory Resolution *Re*: Disapproval of
the Central Road Fund Ordinance and
Central Road Fund Bill — Consid. and
Passed
(XI, 1-12-2000) 366-368

- Surcharge of Electricity produced by NHP
(XII, 11-12-2000) 96-97
- TV Rights for next Cricket World Cup
(XI, 20-11-2000) 258
- Unified Intelligence Defence Agency
(XI, 30-11-2000) 124-25
- Upgradation of Roads as National Highway
(XII, 04-12-2000) 297-298
- Use of medicine for treatment of livestock
(XI, 27-11-2000) 236
- Use of Roads by VIPs
(XIII, 19-12-2000) 184-185
- White Paper on PSEs
(XI, 24-11-2000) 88-89
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha—(B) Consid.
(XI, 28-11-2000) 377-78
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha
(XI, 28-11-2000) 359-361
- Singh, Dr. Ram Lakhan**
- Four laning of Agra-Mumbai National Highway
(XIII, 18-12-2000) 169
- Survey of Bhind-Mahoba Rail Line
(XIII, 21-12-2000) 62
- Singh, Kunwar Akhilesh**
- Approval of Recommendations contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 484-487
- CCRUM New Delhi
(XIII, 20-12-2000) 273-274
- Closure/Revival of Loss Making NTC Mills
(XI, 30-11-2000) 18
- Compensation of affected farmers of Uttar Pradesh
(XI, 20-11-2000) 293-294
- Construction of Bridge on Yamuna River
(XI, 27-11-2000) 227
- Employment Oriented Vocational Education Schemes
(XI, 21-11-2000) 3-4
- Establishment of Science Cities
(XII, 11-12-2000) 529
- Half an Hour Discussion
(XIII, 18-12-2000) 409-10
- Import of Foodgrains
(XI, 1-12-2000) 57-58
- Irrigated/Unirrigated Areas
(XIII, 18-12-2000) 147-149
- Procurement of Sub-Standard Foodgrains
(XII, 11-12-2000) 1013-1014
- Selling Price of Foodgrains
(XI, 20-11-2000) 73-74
- Suicides by Farmers
(XI, 27-11-2000) 289-292
- Trade Union Act, 1926
(XI, 29-11-2000) 368-369
- Uniform Academic Session in Schools
(XII, 05-12-2000) 103-104
- Singh, Rajkumari Ratna**
- Computer Institutions
(XIII, 20-12-2000) 191
- Singh, Sardar Buta**
- Change in Central Labour Act
(XI, 29-11-2000) 28
- Admission of SCs/STs Students in National School of Drama
(XI, 30-11-2000) 60-61
- Appointment of SCs/STs on Top Posts
(XII, 11-12-2000) 794-795
- Appointment/Posting of SC/ST persons on High Posts
(XI, 22-11-2000) 112-113

Appointment/Posting of SCs/STs
(XI, 30-11-2000) 58

Appointment/Posting of SCs/STs in Autonomous Bodies
(XI, 30-11-2000) 181

Appointments of SCs/STs on Public Sector Boards
(XII, 15-12-2000) 99-100

Filling of Backlog Vacancies for SCs/STs
(XII, 11-12-2000) 1117-1118

Post Based Roster
(XIII, 18-12-2000) 172-73

Post Based Rosters
(XI, 22-11-2000) 260-261

Post Based Rosters
(XII, 13-12-2000) 256-257

Posting of SC/ST Officials in Foreign Assignments
(XI, 20-11-2000) 84

Reserved Posts for SC/ST
(XII, 13-12-2000) 178-180

Singh, Shri Bahadur

Approval of Recommendations contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 561-562

Singh, Shri Balbir

Conservation of Wetlands
(XII, 11-12-2000) 1156-1157

Development of Cooperative
(XIII, 18-12-2000) 120

Feasibility Report of HPCL for Refinery
(XII, 14-12-2000) 146

Funds for Development of Amritsar Airport
(XII, 14-12-2000) 200-201

Singh, Shri Brij Bhushan Sharan

Basic minimum services
(XI, 29-11-2000) 123-126

Charged Cricket Players on DD
(XI, 1-12-2000) 118

Disinvestment of PSUs
(XI, 24-11-2000) 276-284

Draft of new power policy
(XI, 27-11-2000) 159-160

Financial Crisis in Railways
(XI, 23-11-2000) 132-133

Need to accord Clearance to the proposal of Uttar Pradesh Government to strengthen the U.P. Nepal Border Police for checking illegal activities along Indo-Nepal border (MUR 377)
(XI, 27-11-2000) 369-370

Need to look into the working of Enron Company engaged in oil exploration at Bombay High with ONGC and Reliance Company (MUR 377)
(XI, 23-11-2000) 424

Nomination of Persons for Non-Governmental Institutions
(XII, 11-12-2000) 1116-1117

Privatisation of Public Sector Undertakings
(XII, 11-12-2000) 1393-1394

Recovery of Government Dues
(XII, 11-12-2000) 3-4

Setting up of new power projects in Uttar Pradesh
(XIII, 18-12-2000) 162-64

SSI, Agro and Rural Industries
(XII, 13-12-2000) 415-419

Unemployed Persons
(XI, 22-11-2000) 104-106

Singh, Shri C.N.

Appointment of Volunteer Ticket Checkers
(XI, 23-11-2000) 297

Bomb Blasts in Churches
(XI, 21-11-2000) 240-241

- C.G.H.S. Ayurvedic Dispensary
(XIII, 20-12-2000) 280-281
- Cash Held by Director, Tea Production
(XIII, 22-12-2000) 231-232
- CGHS Beneficiaries
(XIII, 20-12-2000) 350-351
- CMEPC
(XII, 13-12-2000) 361-362
- Cold Storages
(XI, 20-11-2000) 143-144
- Collection of Dues from World TEL Inc.
(XII, 11-12-2000) 768
- Commercial Wings in Indian Missions
Abroad
(XII, 15-12-2000) 15-16
- Commission to Review Expenditure of
Government
(XI, 24-11-2000) 307-309
- Computer Education in Gurukuls
(XIII, 19-12-2000) 84
- Corruption in Super Bazar/NCCF
(XI, 24-11-2000) 180-181
- Cut in Budgetary Allotment
(XI, 1-12-2000) 171-172
- Demolition of Unauthorised Construction
by MCD
(XI, 28-11-2000) 249-252
- Dowry Death Cases
(XIII, 19-12-2000) 210
- Encroachment of Railway Land
(XI, 23-11-2000) 212-213
- Encroachments/Unauthorised
Constructions
(XIII, 19-12-2000) 263-264
- Excess Funds Remitted by Naval and Air
Headquarters
(XII, 14-12-2000) 240
- Export Quota of Cotton
(XIII, 21-12-2000) 185
- Favour to Reliance Regarding Storage
(XII, 11-12-2000) 704-705
- Financial Assistance to Backward Classes
for Higher Studies
(XI, 28-11-2000) 193
- Foreign Vessels
(XII, 14-12-2000) 255-256
- I.T. Raids on Film Stars
(XI, 24-11-2000) 128-130
- Import of Missiles during 1996
(XII, 14-12-2000) 66
- Insurance of Motors
(XI, 1-12-2000) 52-53
- Irregularities in the Distribution of LPG
(XII, 11-12-2000) 525-528
- JJ Clusters on DDA Land
(XI, 21-11-2000) 50
- Jobs to Dependents of Deceased
Employees
(XIII, 18-12-2000) 270
- Kendriya Bhandar/NCCF
(XI, 29-11-2000) 392-393
- Little Cheer for CGHS Beneficiaries
(XIII, 20-12-2000) 299-300
- Losses to Railways
(XI, 23-11-2000) 129-131
- Milk Depots in States
(XII, 11-12-2000) 1059-1060
- Packages for Earthquake Affected Hill
district of Uttar Pradesh
(XI, 27-11-2000) 99-100
- Pathologists and Microbiologists
(XII, 11-12-2000) 324-326
- Penalties Under FERA
(XIII, 22-12-2000) 187-188
- Pending Excise Adjudication Cases
(XII, 11-12-2000) 938-940
- Polluted Water in Panipat
(XI, 20-11-2000) 286-287
- PoWs in Pak Jails
(XIII, 21-12-2000) 43

- Purchase of Bofors Guns from Sweden**
(XI, 30-11-2000) 48
- Purchase of Computer by NCCF**
(XI, 24-11-2000) 53
- Reimbursement Insurance Claims**
(XIII, 22-12-2000) 127-128
- Sale of Rice by FCI**
(XII, 11-12-2000) 765-766
- Setting up of Hospitals on Model of AIIMS**
(XII, 11-12-2000) 465-466
- Smart Cards and Debit Cards**
(XIII, 22-12-2000) 190
- Strengthening Capital Base of Regional Rural Banks**
(XII, 15-12-2000) 77
- Subsistence Allowance to Suspended Employees**
(XIII, 22-12-2000) 24-25
- Surplus Stock with Sugar Mills**
(XI, 1-12-2000) 268-270
- Tax Evasion by Fireworks Manufacturers**
(XII, 11-12-2000) 981
- TTE in Trains**
(XI, 30-11-2000) 172
- Utilisation of funds**
(XIII, 18-12-2000) 155-56
- Utter Orderliness for Blood Collection**
(XII, 11-12-2000) 237
- Violation of Court Directives on Processions**
(XI, 21-11-2000) 165
- Violation of Motor Vehicle Act, 1988**
(XII, 11-12-2000) 1017
- Vouchers Issued by Oil Corporations for LPG Connections**
(XII, 11-12-2000) 704
- World Bank Loan**
(XII, 11-12-2000) 863-870
- Singh, Shri Chandra Bhushan**
Amendment in Foreigners Act
(XII, 13-12-2000) 129-130
- Bonded Labour**
(XI, 22-11-2000) 29-30
- BSF Battalion**
(XIII, 19-12-2000) 133-135
- Code of Ethics**
(XII, 13-12-2000) 490
- Conversion of Forest Land**
(XIII, 18-12-2000) 154
- Duty on Oils**
(XII, 15-12-2000) 93-94
- Exemption from Taxes on Upliftment of Petrol and other Lubricant**
(XIII, 21-12-2000) 6-7
- Export of Foodgrains**
(XII, 11-12-2000) 839-840
- Foreign Fund for Forestry**
(XI, 27-11-2000) 132-133
- Import of Vanaspati from Nepal**
(XII, 11-12-2000) 928-929
- Investment of UTI**
(XII, 15-12-2000) 124-125
- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000) 372-74
- Loan from Power Finance Corporation to States**
(XII, 11-12-2000) 1091-1110
- Licences to Private Airlines**
(XII, 14-12-2000) 252
- Meteorological Satellite**
(XIII, 20-12-2000) 138-139
- Missing of File for Purchase of Air Bus**
(XII, 11-12-2000) 671
- MPLADS**
(XI, 22-11-2000) 225-226

- PM's Visit to USA
(XII, 13-12-2000) 72-73
- Procurement of Foodgrains in UP
(XIII, 22-12-2000) 92-93
- Protection of Labour Rights
(XI, 29-11-2000) 74-75
- Recovery of Outstanding Fees
(XIII, 18-12-2000) 110
- Renewal of Tracks
(XII, 14-12-2000) 129
- Reproductive and Child Health Programme
(XII, 13-12-2000) 600
- Retirement Age of Bank Employees
(XI, 24-11-2000) 123-126
- Singh, Shri Chandra Pratap**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 553
- Funding of Power Projects by Banks and FIs
(XIII, 22-12-2000) 231
- Singh, Shri Chandra Vijay**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 496-497
- Capacity of Sugar Mills for Generating Electricity
(XII, 11-12-2000) 1056-1057
- Collection of Revenue Through Tourism
(XII, 11-12-2000) 30
- Expansion of Cantonment Areas
(XII, 11-12-2000) 594
- Export Oriented Units in U.P.
(XII, 15-12-2000) 88-89
- Flight from Bareilly and Moradabad
(XII, 14-12-2000) 147
- Foreign Post Offices
(XII, 04-12-2000) 232
- Licence fee for VSAT
(XII, 4-12-2000) 100
- Need to provide Financial Assistance to Government of Uttar Pradesh for providing proper drainage system in Moradabad (MUR 377)
(XII, 13-12-2000) 691
- Pollution in Moradabad City
(XII, 11-12-2000) 1257-1258
- Pollution in Ramganga river
(XIII, 18-12-2000) 140
- Singh, Shri Chhattarapal**
- Approval of Projects
(XI, 22-11-2000) 170-186
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands for Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 544-546
- Preservation of Forests
(XIII, 18-12-2000) 265
- Renewal of Licences of Sawmills
(XI, 20-11-2000) 183
- Water Logging
(XI, 22-11-2000) 283-284
- Singh, Shri Jai Bhadra**
- Assistance for improvement of Power Supply in U.P.
(XI, 20-11-2000) 289-292
- Drinking Water
(XI, 28-11-2000) 161-168
- Export of Handloom Products
(XI, 23-11-2000) 285-288
- Forest cover in U.P.
(XII, 04-12-2000) 272-273
- Handing over of Hydro Power Projects to private companies
(XII, 4-12-2000) 165-167
- Investors Protection Act
(XI, 30-11-2000) 52-53

- Laying of Railway Track
(XI, 23-11-2000) 122
- Pollution in Gomti River
(XI, 20-11-2000) 155-156
- Power Generation in U.P.
(XIII, 18-12-2000) 274
- Singh, Shri Maheshwar**
Allotment of EPF Number
(XII, 13-12-2000) 367-368
- Building Hired by N.H.P.C.
(XI, 20-11-2000) 78-80
- Construction of Tunnel in Rohtang Pass
(XII, 4-12-2000) 94
- Content of Iodine in Rock Salt
(XI, 20-11-2000) 207
- Diversion of PDS Items
(XII, 15-12-2000) 137-138
- Excise Duty concession to Flood Affected
Victims in H.P.
(XI, 24-11-2000) 152-153
- Felling of trees
(XIII, 18-12-2000) 241-42
- Great Himalayan National Park
(XIII, 18-12-2000) 264-65
- Loss Suffered by Naptha Jhakri Power
Corporation
(XII, 11-12-2000) 1118
- Navodaya/Kendriya Vidyalaya
(XIII, 19-12-2000) 308-312
- Setting up of V.L.P.T. /L.P.T.
(XII, 15-12-2000) 36-38
- Thyroid Diseases
(XI, 22-11-2000) 82
- Singh, Shri Mandhata**
Sad demise of Mrs. Sirimavo
Bandaranike—Former Prime Minister
of Sri Lanka, Shri C.Subramaniam,
Shri Nanasaheb Bonde, Shri Mandhata
Singh, Shri Sitaram Kesri, Shri
Gadadhar Saha,
(XI, 20-11-2000) 1-10
- Slagh, Shri Prabhunath**
A Bloody Mess
(XII, 11-12-2000) 284-286
- Aid by Foreign financial Institutions
(XI, 24-11-2000) 249-250
- AIDS Lies in Manipur
(XIII, 20-12-2000) 283
- Allotment of Accommodation
(XIII, 19-12-2000) 208-209
- Arthritic Treatment
(XI, 29-11-2000) 327-328
- Bina Refinery Project
(XIII, 21-12-2000) 51
- Blood Bank
(XII, 13-12-2000) 548-550
- CBI Raids on Premises of DD Officials
(XII, 11-12-2000) 949-952
- Centre for C-Dot
(XIII, 18-12-2000) 201-02
- Compensation to Air Victims
(XII, 14-12-2000) 231-232
- Construction in Urban Villages
(XI, 21-11-2000) 319-320
- Construction of Speed Breakers on
National Highways
(XII, 04-12-2000) 304
- Consumer Cooperative Societies in Delhi
(XII, 15-12-2000) 194-196
- Corruption in Super Bazar/NCCF
(XI, 24-11-2000) 180-181
- Credit Schemes
(XI, 24-11-2000) 254-262
- Cure for Epilepsy
(XIII, 20-12-2000) 254-255
- Delay in delivery of Money Orders
(XIII, 18-12-2000) 247-49
- Delay in Payments
(XIII, 22-12-2000) 133-134

- Demolition of Unauthorised
Constructions
(XI, 21-11-2000) 17-19
- Departmental Verification of Materials
(XII, 11-12-2000) 659
- Drinking Water
(XI, 28-11-2000) 161-168
- Encroachment on Defence Land
(XI, 30-11-2000) 72-73
- Enquiry Report on Khanna Train Accident
(XII, 14-12-2000) 201
- Exhibition of Documentaries
(XI, 1-12-2000) 216-217
- Export of Wheat and Rice
(XI, 24-11-2000) 32
- External Commercial Borrowings
(XII, 11-12-2000) 919
- Fall in Poverty Line
(XI, 22-11-2000) 97-98
- Gauge Conversion
(XI, 30-11-2000) 211-14
- Growth in Cement Sector
(XII, 15-12-2000) 126-127
- Health and family welfare programmes by
European Union
(XI, 29-11-2000) 312-313
- Hetro Sexual Act
(XII, 13-12-2000) 544
- HIV in Kerala
(XIII, 20-12-2000) 165
- HIV/AIDS
(XII, 13-12-2000) 515
- Immunisation Programme
(XIII, 20-12-2000) 202-203
- Import of Diesel Locomotives
(XII, 11-12-2000) 34-35
- Income Tax Investigations against
Cricketers
(XI, 1-12-2000) 184-185
- Inquiry into the Airbus 300 Aircraft
(XII, 14-12-2000) 219-220
- Inspection of Banks by RBI
(XIII, 22-12-2000) 57-58
- Investment by ESIC
(XIII, 20-12-2000) 214-215
- Investment in Government Securities
(XI, 1-12-2000) 288-290
- Irregularities in Banks
(XIII, 22-12-2000) 165-166
- Irregularities in Doordarshan
(XIII, 22-12-2000) 174
- Irregularities in Health and Family
Welfare Programme of European
Union
(XI, 22-11-2000) 314-315
- Judgement of Supreme Court
(XII, 11-12-2000) 462-464
- Juvenile Justice (Care and Protection of
Children) Bill
(XIII, 18-12-2000) 366-68
- Land Maintained by Calcutta Dock
System
(XII, 14-12-2000) 76-77
- Law and Order in Delhi
(XII, 5-12-2000) 89
- Law to Check Criminals
(XIII, 19-12-2000) 288-289
- Linkage of villages by Roads
(XI, 28-11-2000) 86-88
- Manufacturing of Sub-Standard Gun
Barrel by Field Gun Factory
(XI, 23-11-2000) 325-327
- Mid-Term Appraisal of Ninth Five Year
Plan
(XI, 22-11-2000) 235-237
- MODVAT Scheme
(XI, 1-12-2000) 120
- National Environmental Tribunal
(XI, 27-11-2000) 136-137

- National Highway Protection Force**
(XII, 4-12-2000) 88-89
- Need to set up a Power Grid Station at Baniapur in Maharajganj Parliamentary Constituency in Bihar** (MUR-377)
(XIII, 20-12-2000) 404
- Need to set up fertiliser plants at Mashraikh in Chhapra and Basantpur in Siwan districts of Bihar** (MUR 377)
(XI, 29-11-2000) 483
- NMEP, TB Control Programme**
(XII, 13-12-2000) 411-414
- OCC Calculations for Pre-Tax Return**
(XIII, 21-12-2000) 180-181
- Optimum Utilization of Natural Resources**
(XI, 29-11-2000) 71-72
- Passport (entry into India) Amendment Bill as Passed by Rajya Sabha —(a) Consd.**
(XI, 28-11-2000) 392-393
- Problems being faced by the farmers and Agricultural Labourers**
(XI, 30-11-2000) 265-66
- Problems of Sugarcane Growers—(Res.)**
(XII, 15-12-2000) 355-359
- Problems of Sugarcane Growers—(Res.)**
(XII, 15-12-2000) 373
- Production of Pulses**
(XI, 20-11-2000) 292-293
- Regularisation of Allotment of Govt. Quarters**
(XII, 13-12-2000) 187-188
- Repair to Kutch TV Tower**
(XI, 1-12-2000) 264
- Requirement of Locos and Wagons**
(XII, 11-12-2000) 677-678
- Review on Budgetary System**
(XI, 27-11-2000) 293-294
- Road Accidents**
(XII, 13-12-2000) 188-189
- Role of Army in Counter-Insurgency Operations**
(XII, 11-12-2000) 600-601
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 436-440
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill —Consid. and Passed**
(XI, 1-12-2000) 362-364
- Supply of Poisonous Cotton Seeds**
(XI, 20-11-2000) 25-27
- Temporary Sheds for Cars/Scooters**
(XIII, 19-12-2000) 255-256
- Theft of Parcel at New Delhi Railway Station**
(XIII, 21-12-2000) 45-46
- Tour by TRAI Officials**
(XII, 11-12-2000) 1075-1078
- Training Institutes in North Eastern Areas**
(XII, 11-12-2000) 828-829
- Treatment to road victims**
(XI, 29-11-2000) 247-249
- Unscrupulous Lawyers**
(XIII, 19-12-2000) 62-63
- Use of Fertilizer for Agricultural Purpose**
(XII, 13-12-2000) 268
- Utilisation of Funds by States**
(XII, 15-12-2000) 105
- Value Added Services**
(XIII, 18-12-2000) 173-75
- Workers Union in Kendriya Bhandar**
(XII, 11-12-2000) 241-242
- Workmens Compensation (Amendment) Bill- As passed by Rajya Sabha**
(XI, 28-11-2000) 357-359

Singh, Shri Radha Mohan

Amendments in Delhi Land Reforms Act,
1954

(XI, 21-11-2000) 43-44

Branch of State Bank of Indore

(XIII, 22-12-2000) 162

CBI Raids

(XII, 11-12-2000) 443-444

CBI Unearths Drug Racket

(XI, 22-11-2000) 31-33

Closure of Kendriya Vidyalayas

(XI, 21-11-2000) 282-286

Cordless Telephone service

(XI, 27-11-2000) 97

Development Funds in KVs

(XIII, 19-12-2000) 173

Encroachment of Gram Sabha Land

(XI, 21-11-2000) 164

Fraud Cases in State Bank of Indore

(XI, 24-11-2000) 64

Gaya Post Office

(XII, 11-12-2000) 1395-1396

Hot Line Telephones

(XII, 11-12-2000) 1034

Kendriya Bhandar

(XI, 22-11-2000) 293-294

KVIC

(XIII, 20-12-2000) 214

Need to protect the interests of workers
engaged by private security agencies
manning Government/Semi-

Government Institutions(MUR-377)

(XI, 27-11-2000) 371

Need to take Steps to Check Floods in
North Bihar (MUR 377)

(XIII, 22-12-2000) 264

Norms to Determine Staff Strength in
KVS

(XII, 13-12-2000) 314-315

Payment of Excise Duty on Scrap

(XI, 30-11-2000) 245

Pending Projects in Defence Sector

(XII, 14-12-2000) 117

Petrol Pumps/LPG Agencies in the
Country

(XII, 14-12-2000) 237-238

Recovery of Outstanding Fees

(XIII, 18-12-2000) 110

Recruitment in KVs Through Agency

(XIII, 19-12-2000) 214-215

Registration and Renewal Fee

(XII, 15-12-2000) 127-128

Renovation of Visa Hall

(XIII, 20-12-2000) 161-162

Revenue Expenditure

(XII, 15-12-2000) 199-200

Revised Rates of Licence Fee

(XIII, 22-12-2000) 66

Road Accidents

(XII, 13-12-2000) 188-189

Transfers in Kendriya Bhandar

(XI, 22-11-2000) 228

Unauthorised Construction in Delhi

(XI, 21-11-2000) 156

Use of Banned Pesticides

(XI, 20-11-2000) 340-341

Vacant Posts in Kendriya Vidyalayas

(XII, 05-12-2000) 218-219

Vacant Posts of Teachers in Kendriya
Vidyalayas

(XI, 28-11-2000) 190-191

Watch and Ward Scheme

(XIII, 19-12-2000) 217-225

Singh, Shri Rajo

Additional Telecom Network

(XI, 20-11-2000) 334

Aircraft (Amendment) Bill—Consid. &
Passed

(XI, 23-11-2000) 465-469

Allocation of Electricity to Bihar from
National Power Grid

(XII, 4-12-2000) 62-63

Allotment of New Petrol Pumps, LPG and Kerosene Agencies in Bihar (XI, 30-11-2000) 164-65	Drip Irrigation Scheme (XI, 20-11-2000) 331-332
Amount Deposited in Public Sector Banks in Bihar (XII, 15-12-2000) 253-255	Electronic Telephone Exchange (XII, 4-12-2000) 107-108
Amount spent on Watershed Development Programme (XI, 28-11-2000) 70-74	Employment Oriented Vocational Education Schemes (XI, 21-11-2000) 3-4
Anganwadi Centres (XIII, 19-12-2000) 260-261	Expansion of Patna and Ranchi Airports (XII, 11-12-2000) 545-546
Assistance from World Bank for Hospitals (XI, 22-11-2000) 291-292	Exploitation of Child Labour (XII, 13-12-2000) 565
Barren Land to Dalits (XII, 11-12-2000) 109-111	External Assistance for the Projects of Bihar (XII, 11-12-2000) 941-942
Basic Telecom Operator (XI, 27-11-2000) 100	Financial Assistance to Bihar (XIII, 22-12-2000) 166-167
Closure of Textile Mills (XI, 23-11-2000) 269-271	Funding by Canara Bank (XII, 11-12-2000) 854-855
Coal Mines in Bihar (XI, 28-11-2000) 251-252	Funds for Agricultural Research Institutes (XI, 20-11-2000) 74
Construction of Lavatories under CRSP (XI, 21-11-2000) 258	Funds for Bihar (XI, 29-11-2000) 103
Consumption and Requirement of LPG (XI, 23-11-2000) 373-374	Gas Bottling Plants in Bihar (XII, 11-12-2000) 604
Criteria for Allotment of LPG Distributorship (XI, 23-11-2000) 236-240	Health Projects (XII, 13-12-2000) 343-344
Development of Backward Areas (XII, 11-12-2000) 423-424	Hostels/Scholarship for SC/ST students (XI, 22-11-2000) 133-150
Development of Backward Districts (XII, 11-12-2000) 279-280	IDBI Loan (XI, 24-11-2000) 76-77
Direct Flight to Delhi-Patna-Ranchi (XII, 11-12-2000) 690-691	Infrastructural Facilities at Bhuj (XIII, 21-12-2000) 103
Discovery of Small and Medium Oil Fields (XI, 23-11-2000) 65-67	Inter Locking Systems (XI, 23-11-2000) 346-348
Disinvestment in Oil Companies (XI, 24-11-2000) 235-236	Inter-State water disputes (XI, 29-11-2000) 316
Drinking Water Projects in Bihar (XI, 24-11-2000) 171	Internet Facility (XII, 04-12-2000) 280-293
	Kisan Credit Card (XII, 11-12-2000) 946-947

- Levy Sugar to Bihar
(XIII, 22-12-2000) 119
- Modernisation of Polytechnics
(XI, 21-11-2000) 160-161
- NABARD Loan for Irrigation Projects
(XIII, 22-12-2000) 32-33
- Need for proper Maintenance of National Highway No. 80 between Mokama and Farraka (MUR 377)
(XI, 30-11-2000) 287
- Need to expedite construction of Post Office Building at Shekhpura District Headquarter, Bihar (MUR 377)
(XI, 22-11-2000) 478-479
- Need to improve telephone service in Bihar particularly in rural areas (MUR 377)
(XII, 14-12-2000) 285
- Need to solve water logging problem caused by the River Ganga in Patna district of Bihar (MUR 377)
(XIII, 19-12-2000) 368
- New Shipping Policy
(XI, 30-11-2000) 127
- NMFDC and Multi Sectoral Development Plans
(XIII, 20-12-2000) 168-174
- Officers of IAS
(XI, 22-11-2000) 222-223
- Opening of Branch of Export Promotion Council
(XIII, 22-12-2000) 190-191
- Pending irrigation projects
(XI, 29-11-2000) 139-144
- Plan for sugarcane farmers
(XIII, 18-12-2000) 192-93
- Price rise in essential Commodities
(XI, 1-12-2000) 200-201
- Prices of Edible Oil
(XII, 11-12-2000) 59-60
- Private Participation in Irrigation
(XIII, 20-12-2000) 90-91
- Production of Coarse Cloth
(XII, 14-12-2000) 4
- Production of Fertilizers
(XII, 05-12-2000) 31-32
- Production of Potato and Onion
(XII, 11-12-2000) 1258-1262
- Production, Import and Reserves of Coal
(XI, 21-11-2000) 269-272
- Protection of Environment in Bihar
(XII, 4-12-2000) 206-207
- Provident Fund Regional Officer
(XI, 29-11-2000) 377-378
- Provision of Electricity for Irrigation in Bihar
(XII, 11-12-2000) 1197-1198
- Racket Involved in Sending Persons abroad on Fake Documents
(XII, 13-12-2000) 298-300
- Rural Development Scheme
(XIII, 19-12-2000) 181
- Rural Telephone Exchanges
(XI, 27-11-2000) 257
- Schemes of KVIC
(XII, 13-12-2000) 487-489
- Setting up of Science and Technology University in Bihar
(XI, 21-11-2000) 236
- Special Employment Scheme in Bihar
(XII, 11-12-2000) 152-153
- State Finance and Development Corporation
(XI, 22-11-2000) 68-70
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill—Consid. and Passed
(XI, 1-12-2000) 364-366
- Telecom Facilities in Bihar
(XII, 11-12-2000) 1387-1392
- Telephone Facility
(XI, 20-11-2000) 201-202

Telephone Service in Rural Areas

(XI, 27-11-2000) 281

Under-utilisation of Capacity in Indian Airlines

(XII, 14-12-2000) 162

Voluntary Organisations

(XI, 29-11-2000) 168-176

Women Development Corporation

(XII, 13-12-2000) 106

Woollen Textile Mills

(XII, 14-12-2000) 83-93

World Bank and IMF Loan

(XIII, 22-12-2000) 223

Singh, Shri Ram Prasad**Agro and Rural Industries**

(XIII, 20-12-2000) 211-212

Air-conditioned Warehouses

(XII, 15-12-2000) 58-59

Alternative accommodation to Ex. MPs.

(XI, 28-11-2000) 51

Appointment of Volunteer Ticket Checkers

(XI, 23-11-2000) 297

Assistance under NRF

(XII, 15-12-2000) 135

Bilateral Agreements

(XIII, 20-12-2000) 100

C.G.H.S. Ayurvedic Dispensary

(XIII, 20-12-2000) 280-281

Cellular Services

(XI, 20-11-2000) 104-105

Construction of By-Passes in Bihar

(XIII, 18-12-2000) 206

Consumption of Cotton

(XIII, 21-12-2000) 35-36

Court of Inquiry into Alliance Air Crash

(XI, 30-11-2000) 37

Encroachments/Unauthorised Constructions

(XIII, 19-12-2000) 263-264

Female Infanticide

(XII, 13-12-2000) 118

Gap Between Irrigated and Non-Irrigated Land

(XII, 11-12-2000) 1429

Health Melas

(XI, 22-11-2000) 242

Interest on Security Deposit

(XI, 27-11-2000) 131-132

Involvement of NGOs and Panchayats in Rural Development

(XIII, 19-12-2000) 44-45

ISI Activities

(XIII, 19-12-2000) 161

IT Park in Bihar

(XIII, 20-12-2000) 251-253

Malpractices in Delhi Public Library

(XIII, 21-12-2000) 140-141

Milk Depots in States

(XII, 11-12-2000) 1059-1060

Multi-National Companies

(XIII, 22-12-2000) 34-35

Need for construction of an over bridge at Bihata railway crossing in Arrah Parliamentary Constituency, Bihar (MUR 377)

(XIII, 22-12-2000) 268

New Draft Policy for Renewable Sources of Energy

(XII, 04-12-2000) 268-269

New Technique in Production of Coal

(XIII, 19-12-2000) 296-297

On going Project in Bihar

(XIII, 18-12-2000) 82

Opening of Duty Free Shops

(XII, 14-12-2000) 150-151

Reduction in Local Calls Rate

(XI, 20-11-2000) 85

Smuggling of Narcotics

(XIII, 19-12-2000) 234-235

- Vouchers Issued by Oil Corporations for LPG Connections
(XII, 11-12-2000) 704
- Singh, Shri Ramanand**
- Appointment of Volunteer Ticket Checkers
(XI, 23-11-2000) 297
- Encroachments/Unauthorised Constructions
(XIII, 19-12-2000) 263-264
- Import of Pesticides
(XII, 05-12-2000) 14-19
- Linkage of villages by Roads.
(XI, 28-11-2000) 86-88
- Oil Pool Deficit and Adverse Impact on Economy
(XI, 30-11-2000) 115-116
- Performance of Wagon Manufacturing Units
(XI, 1-12-2000) 81-84
- Public Telephone Booths
(XII, 04-12-2000) 240
- Self Sufficiency in Oil Technology
(XII, 11-12-2000) 536
- Setting up of Exclusive Corporation for STs
(XII, 05-12-2000) 229
- Supply of Power to M.P.
(XII, 11-12-2000) 1089-1090
- Supply of Power to States by NTPC
(XII, 4-12-2000) 114-116
- Singh, Shri Ramjivan**
- Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61
- Appointment of Women Lawyers as Judges
(XIII, 21-12-2000) 18-19
- Attack on Family Members of Indian Staff in Pak
(XI, 22-11-2000) 226-227
- Blood Processing Racket
(XI, 22-11-2000) 252
- Computer Hard Disk
(XIII, 20-12-2000) 197
- Contract to Reliance Enron by ONGC
(XI, 23-11-2000) 371-372
- Corruption by DDA Employees/Officials
(XI, 28-11-2000) 207-208
- Damage caused by Flood
(XII, 11-12-2000) 1183-1188
- Deaths of Lions and Tigers in Nandan Kanan Zoological Park
(XI, 20-11-2000) 336-337
- Demand/Supply of Coal
(XI, 28-11-2000) 179—182
- Fitness of Indian Sportsmen for Sydney Olympics
(XII, 4-12-2000) 152
- Harassment of Indian Doctors
(XIII, 20-12-2000) 121
- Health and Family Welfare Programme
(XIII, 20-12-2000) 281-282
- IAF Officer involved in Bomb Blast
(XI, 30-11-2000) 216
- Impacts of US Sanctions on Defence Projects
(XII, 14-12-2000) 145-146
- Implementation of Guidelines
(XII, 13-12-2000) 422
- Import of Crude Oil
(XI, 23-11-2000) 320-322
- Medical and Dental College (Ghaziabad)
(XIII, 20-12-2000) 284-285
- Mirage deal with France
(XII, 11-12-2000) 569-570
- Missing of Ammunition Wagon
(XI, 30-11-2000) 33-34
- Money Order Scam
(XI, 20-11-2000) 90

- Need to provide Financial Assistance to Government of Bihar for Development of Jalmangalagarh in Begusarai District (MUR 377).**
(XI, 30-11-2000) 286
- Organ Trading**
(XI, 22-11-2000) 91-92
- Poaching of Musk Deer**
(XI, 27-11-2000) 280-281
- Rectification of Telephone Faults**
(XII, 11-12-2000) 1071-1072
- Scam in Purchase of Clothings in Army Ordnance**
(XI, 23-11-2000) 55
- Selling of Wood Cutting Machines**
(XII, 11-12-2000) 549
- Severe crisis faced by the Farming Community**
(XI, 22-11-2000) 397-400
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79
- Telecast of Sydney Olympic Games**
(XI, 1-12-2000) 136
- Violent and Aggressive Tendencies among Children**
(XII, 13-12-2000) 520-521
- Singh, Shri Rampal**
- Approval of Recommendations contained in The First Report of Railway convention Committee and Demands for Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 528-530
- Ban on Export of Herbs**
(XII, 13-12-2000) 403-404
- Change in name of Railway Stations**
(XII, 13-12-2000) 225-228
- Computerisation of Post Offices**
(XI, 20-11-2000) 81-82
- Credit Guarantee Fund**
(XII, 11-12-2000) 242-243
- Gas Pipeline between India and Iran**
(XI, 30-11-2000) 242-243
- Grant on Urea Di-Ammonium Phosphate**
(XI, 21-11-2000) 156-157
- Import of Edible Oil**
(XII, 11-12-2000) 961-962
- India and Ireland Agreement on Double Taxation System**
(XII, 11-12-2000) 188
- Indo-Brazil Cooperation in Drugs**
(XII, 13-12-2000) 135
- Indo-Russia Joint Working Group on Terrorism**
(XI, 22-11-2000) 103-104
- Instrument Landing System at Airports**
(XIII, 21-12-2000) 72-73
- Investment by Foreign Telecom Companies**
(XI, 27-11-2000) 155-156
- Israel Assistance for Fighting Terrorism**
(XI, 29-11-2000) 197
- Joint Venture for Manufacturing of IL-214 Aircraft**
(XI, 30-11-2000) 71
- Need to connect Buddhist Circuit in Siddhartha Nagar district, U.P. by Rail, Road and Air (MUR 377)**
(XIII, 22-12-2000) 264
- Private Telephone Enquiry Service**
(XIII, 18-12-2000) 131-132
- Reduction in Subsidy on Higher Education**
(XI, 21-11-2000) 96
- Registration of Marriages**
(XI, 22-11-2000) 159
- Soil Erosion**
(XIII, 20-12-2000) 156-157
- Tour Packages by Railways**
(XI, 23-11-2000) 41-42
- Tour Packages for Tourist Places**
(XII, 11-12-2000) 609

Violation of Environment Laws
(XII, 11-12-2000) 1077-1078

World Bank Loan
(XII, 15-12-2000) 36

Singh, Shri Tilakdhari Prasad

Approval of Recommendations
Contained in The First Report of
Railway Convention Committee and
Demands For Supplementary Grants—
Railways (Res.)
(XIII, 20-12-2000) 508

Utilisation of Funds for Health
Programmes
(XII, 13-12-2000) 31

Singh, Shrimati Hema

Destruction of Forests in Orissa
(XI, 20-11-2000) 87-88

Singh, Shrimati Kanti

Allotment of Land to AIIMS/Institutions
(XI, 28-11-2000) 300-301

Appointment of Governors
(XII, 05-12-2000) 30-31

Awards to games winners
(XII, 4-12-2000) 155

Benches of Supreme Court
(XI, 23-11-2000) 167

Cellular Services
(XI, 20-11-2000) 104-105

Declaration of Most Backward State
(XI, 22-11-2000) 106-107

Dual Citizenship
(XII, 05-12-2000) 108-109

Excavation work by ASI
(XI, 23-11-2000) 88-90

Freedom Fighters Pension
(XII, 13-12-2000) 58-59

Ganga Action Plan
(XII, 11-12-2000) 1418-1419

Import and Export of Sugar
(XI, 24-11-2000) 192-200

Marketing of Drugs
(XII, 13-12-2000) 19-27

Mid Day Meal Scheme
(XI, 21-11-2000) 11-12

National Human Rights Commission
(XI, 30-11-2000) 224-25

Popularisation of Ayurvedic System
(XI, 29-11-2000) 144-145

Postponement of SAARC Summit
(XI, 22-11-2000) 307-308

Procurement of Drugs and Medicines
(XII, 13-12-2000) 492-493

Sale of Dollars
(XI, 1-12-2000) 87-88

TV Rights for next Cricket World Cup
(XI, 20-11-2000) 258

Use of Non-English Languages in UPSC
Exams.
(XII, 11-12-2000) 229-230

Singh, Shrimati Shyama

Achievements by NHA
(XII, 11-12-2000) 1072-1073

Action Plan Highway Development
Project
(XI, 29-11-2000) 244-245

APM for Coal Sector
(XI, 28-11-2000) 217-218

Banning MNCs with Terrorist Links
(XIII, 22-12-2000) 2-3

CBI probe into MTNL contract
(XI, 27-11-2000) 143

Ceasefire in J&K
(XIII, 19-12-2000) 37-38

Chinese Goods in India
(XII, 11-12-2000) 791-792

Collusion of MIGs in Mid-Air
(XI, 23-11-2000) 318

Computer Hard Disk
(XIII, 20-12-2000) 197

Condition of Zoos (XI, 20-11-2000) 89-90	ISI Activities (XIII, 19-12-2000) 161
Corruption in Central Coalfields Limited. (XI, 28-11-2000) 262-263	Kashmir Issue (XII, 13-12-2000) 589
Corruption in MCD (XI, 28-11-2000) 15-16	Lifting of ban on Consumption of Non-iodised Salt (XI, 22-11-2000) 21-25
Death of Crocodiles in Mysore Zoo (XII, 11-12-2000) 1243-1244	Literacy Scheme (XII, 13-12-2000) 57-58
Death of Tigers (XI, 20-11-2000) 219-221	Marketing Rights to Foreign Companies (XIII, 21-12-2000) 5-6
Death of Tigers and Animals in Zoos (XI, 27-11-2000) 232-233	Misappropriation of Foreign Exchange by Indian Olympic Association (XI, 20-11-2000) 187
Declaration of more State Roads as National Highways (XI, 20-11-2000) 341-344	Nationwide Strike by Postal Employees (XII, 15-12-2000) 308
Delhi State Electricity Reforms Bill (XII, 04-12-2000) 230	New Auto Policy (XI, 1-12-2000) 37-38
Duty on Oils (XII, 15-12-2000) 93-94	New Professional Forces (XII, 11-12-2000) 1055-1056
Electronic Voting Machine (XI, 30-11-2000) 126	Open Cast Mining (XII, 13-12-2000) 231-234
Export of Wheat to Bangladesh (XIII, 22-12-2000) 125-126	P.H.Cs (XII, 13-12-2000) 393-398
Fake Passport. (XI, 28-11-2000) 98	Pollution in Ganga River (XI, 27-11-2000) 252-253
Foreign Direct Investment (XII, 11-12-2000) 122-123	Population Control (XI, 29-11-2000) 362-364
Function of ILS at Patna (XII, 11-12-2000) 41-42	Probe into Escalator Tragedy at IGIA (XI, 30-11-2000) 159
Hike in MSP for pulses (XI, 27-11-2000) 133-134	Pulse Polio (XII, 11-12-2000) 494-495
I.T. Raids on Film Stars (XI, 24-11-2000) 128-130	Recharge of Ground Water (XII, 11-12-2000) 446-447
Import of outdated Technology (XIII, 21-12-2000) 190-191	Reduction in Prices of Petroleum Products (XIII, 22-12-2000) 23-24
In-Service Course in Safdarjung Hospital (XII, 13-12-2000) 515-517	River Action Plan (XII, 11-12-2000) 283-284
ISI Activities (XI, 21-11-2000) 70	Rural Health Centres (XI, 29-11-2000) 325-326

Safety Measures in Coal Mines
(XII, 05-12-2000) 27-30

Sanchar Dhabas
(XI, 27-11-2000) 153

Security Checks by CISF Personnel
(XI, 30-11-2000) 36-37

Selling of Low Benzene Content Petrol
(XII, 14-12-2000) 173-174

Skinning of Tigers
(XII, 4-12-2000) 45

Synthetic Milk
(XII, 11-12-2000) 178

Tarapur Nuclear Power Plant
(XIII, 20-12-2000) 137-138

Termination of grants to NGOs
(XI, 29-11-2000) 354-355

Terrorism /Drug Trafficking
(XI, 21-11-2000) 95-96

Tobacco a Harmful Killer Product
(XI, 29-11-2000) 52-54

Untreated Sewage into Yamuna River
(XII, 4-12-2000) 219-220

Upgradation and Expansion of AIIMS
(XII, 11-12-2000) 447-448

Upgradation in Pay Scales
(XIII, 20-12-2000) 108-109

Victimisation of ONGC for Oil Pool Deficit
(XII, 11-12-2000) 605-606

Vigil on Cricketers
(XII, 05-12-2000) 139

White Paper on PSEs
(XI, 24-11-2000) 88-89

World Bank Loan
(XII, 11-12-2000) 863-870

World Bank Study on India's Power Sector Policies
(XIII, 18-12-2000) 33-34

Sinha, Shri Yashwant

Appropriation (No.5) Bill
(XIII, 19-12-2000) 491-494

Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 655-683

Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 655, 665-666

Demands for Supplementary Grants—Budget (General) 2000-2001
(XII, 13-12-2000) 654

Financial Companies Regulation Bill—Int.
(XII, 13-12-2000) 683

Fiscal Responsibility and Budget management Bill—Int.
(XIII, 20-12-2000) 397-399

Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill
(XI, 30-11-2000) 276-278

National Bank for Agriculture and Rural Development (Amendment) Bill—Int.
(XII, 15-12-2000) 320

Statement re: National Bank for Agriculture and Rural Development (Amendment) Ordinance
(XII, 15-12-2000) 320

Statutory Resolution re : Approval of Notification to Amend second Schedule to Customs Tariff Act (Res.)
(XIII, 18-12-2000) 415

Statutory Resolution re : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance (Res.)
(XIII, 18-12-2000) 423-425

Taxation Laws (Amendment) Bill—Int.
(XII, 13-12-2000) 684

Sivakumar, Shri V.S.

Agricultural Development in Kerala
(XII, 4-12-2000) 161

Assistance to KCWWF
(XII, 11-12-2000) 236-237

Construction of Fishery Harbour
(XII, 11-12-200) 1420-1421

Economic Cost
(XII, 11-12-2000) 845-846

Exhibition-Cum-Convention Centres
(XII, 11-12-2000) 958-959

Gauge Conversion
(XI, 30-11-2000) 211-14

**Increase Capacity in Kayamkulam
Thermal Power Plant**
(XII, 11-12-2000) 1154-1155

**Need to set up Bench of High Court at
Trivandrum, Kerala at the earliest
(MUR 377)**
(XIII, 20-12-2000) 403

Power Generation
(XI, 27-11-2000) 115-122

Quality of Road Network
(XII, 04-12-2000) 271-272

Rebate on Coir Products
(XII, 11-12-2000) 323-324

Relief measures to fishermen
(XIII, 18-12-2000) 186-187

**Round the Clock Operation at Trivandrum
International Airport**
(XIII, 21-12-2000) 188

Subsidy on Fertilizers
(XII, 13-12-2000) 145

Tool Rooms and Training Centres
(XII, 11-12-2000) 990-992

Solanki, Shri Bhupendrasinh

Consumption of Fertilizers
(XI, 21-11-2000) 56-58

Gas based Industries
(XI, 29-11-2000) 104-105

Integrated Forestry Development Project
(XII, 4-12-2000) 103

Oil Exploration Activities in Gujarat
(XI, 23-11-2000) 181-182

Review of production trends of pulses
(XI, 27-11-2000) 206-208

Telecom Network
(XI, 27-11-2000) 337-338

Somaiya, Shri Kirit

**Presentation of Petition of Shri Pramod
Shirwalkar and others of Chembur,
regarding environmental pollution in
Chembur and adjoining areas of
Mumbai**
(XI, 29-11-2000) 407

Acquisition of banks by LIC
(XIII, 22-12-2000) 110-111

Bandra Gandhidham Express
(XI, 30-11-2000) 43

Bharat Sanchar Nigam Limited
(XI, 20-11-2000) 85-86

**Bringing back ashes of late Pt. Shyamji
Krishnan Verma**
(XI, 29-11-2000) 367-368

**Capacity Utilization of Public Sector
Fertilizer Plants**
(XIII, 19-12-2000) 26-33

**Cases Against Non-Banking Finance
Companies**
(XII, 11-12-2000) 686

Cellular service of MTNL in Mumbai
(XIII, 18-12-2000) 59

Closure of OTC Exchange
(XIII, 22-12-2000) 198

Committee on Small Investors
(XII, 15-12-2000) 132-133

**Companies (Second Amendment)
Bill, 2000**
(XI, 27-11-2000) 389-400

Company Law Board
(XI, 23-11-2000) 41-42

- Construction of Road Overbridge at Ghatkopar
(XII, 11-12-2000) 499-500
- Consumption and Requirement of LPG
(XI, 23-11-2000) 373-374
- Decline in Profit
(XI, 27-11-2000) 161-162
- Deepak Parekh Committee Report on UTI
(XI, 24-11-2000) 201-203
- Disinvestment of Shares of VSNL and MTNL
(XII, 11-12-2000) 1159
- Division of IPCL
(XII, 13-12-2000) 312-313
- Double Taxation Avoidance Treaty (DTAT)
(XII, 15-12-2000) 29-30
- Dumping of Drugs by China
(XI, 28-11-2000) 155-156
- Effect of WTO Agreement
(XI, 24-11-2000) 18
- Encroachment in Sanjay Gandhi Rashtriya Udhyan
(XII, 4-12-2000) 76-77
- ESIS Board
(XIII, 20-12-2000) 117-118
- Financial Crisis faced by Konkan Railways
(XIII, 21-12-2000) 29
- Functioning of MRVC
(XII, 11-12-2000) 676-677
- Hepatitis-B Vaccination Programme
(XI, 29-11-2000) 199-201
- Hike in the Price of Petrol, Diesel and L.P.G.
(XI, 23-11-2000) 36
- IIT Education
(XIII, 19-12-2000) 227-229
- Increase in Pollution due to Rashtriya Chemicals and Fertilizers Project
(XII, 13-12-2000) 97
- Infotech Companies
(XIII, 22-12-2000) 234-235
- LPG Gas Supply by Mahanagar Gas in Mumbai
(XII, 11-12-2000) 637-638
- Monitoring Cell to Protect the Investors
(XI, 24-11-2000) 269
- MPLADS
(XIII, 20-12-2000) 189-190
- MRP of Medicines
(XI, 21-11-2000) 47
- MTNL Scam Case
(XI, 20-11-2000) 105-106
- Mumbai Telecom Network
(XII, 04-12-2000) 247-250
- National Slum Policy
(XI, 21-11-2000) 108-109
- Need for parking terminal for petroleum tankers at Chemboor, Mumbai (MUR 377)
(XI, 28-11-2000) 330
- Observations and Objections by Small Industries Association
(XI, 22-11-2000) 80-81
- Opening of more Reservation Windows
(XIII, 21-12-2000) 104
- Pending Passport Applications
(XII, 13-12-2000) 444-445
- Pollution by PSUs
(XIII, 18-12-2000) 280-281
- Powai Lake
(XI, 27-11-2000) 90-91
- Presentation of Petition
(XII, 14-12-2000) 267
- Protection of Small Investors
(XIII, 22-12-2000) 167-168
- Rajlakshmi Unit Scheme-92
(XI, 1-12-2000) 140-141
- Representations from Associations and MP
(XIII, 20-12-2000) 270-271

Resettlement of Jhuggi Dwellers
(XII, 14-12-2000) 57-58

Retail Medical Business
(XII, 13-12-2000) 316

Retirement Age
(XI, 29-11-2000) 254-256

Review of SEBI
(XI, 1-12-2000) 151-152

Salt Commission Land
(XI, 24-11-2000) 65-66

**Special Treatment to AIDS and Hepatitis
'B'**
(XII, 11-12-2000) 5-6

**Starting of Cellular Services by MTNL in
Mumbai**
(XI, 27-11-2000) 304-306

Supply of Casseroles to Western Railway
(XIII, 21-12-2000) 152-153

**Transfer of Defence Land to M.M.C.
Mumbai**
(XII, 11-12-2000) 581

US-64 Bailout Deal
(XIII, 22-12-2000) 11-13

Violation of FERA by Foreign Companies
(XI, 1-12-2000) 22-25

WTO Dispute Settlement Panel
(XII, 11-12-2000) 811-812

Sorake, Shri Vinay Kumar
**Allocation for National Laboratories
under ICMR**
(XIII, 20-12-2000) 114-115

Annual Report of Amnesty International
(XI, 21-11-2000) 155-156

**Commercialisation of Surplus Railway
Land**
(XI, 23-11-2000) 218-219

Competition Law Bill
(XI, 30-11-2000) 62

Construction of ROBs in Karnataka
(XII, 14-12-2000) 103-113

**Development of Dakshin Kannada
Coastal Belt**
(XII, 13-12-2000) 229-230

Disinvestment in PSUs
(XII, 15-12-2000) 31-33

Economic Slow Down
(XI, 24-11-2000) 284-285

**Entry of Cooperative Sector in Insurance
Sector**
(XII, 11-12-2000) 930

Foreign Exchange Reserves
(XIII, 22-12-2000) 4-5

I.T. Yatra
(XII, 11-12-2000) 4

Incentives to Research Development
(XIII, 19-12-2000) 177-178

Insurance Ombudsmen
(XI, 24-11-2000) 304-305

Inter-State Water Disputes
(XI, 22-11-2000) 306

Irregularities in ICICI
(XII, 11-12-2000) 840-841

**Legislation for Non-Banking Finance
Companies**
(XII, 11-12-2000) 699

More Powers to SEBI
(XI, 1-12-2000) 150

Narmada Dam
(XI, 22-11-2000) 187

National Laboratories under CSIR
(XIII, 19-12-2000) 49-50

**Need to safeguard the Interest of farmers
engaged in the cultivation of arecanut
in Dakshin Kannada in Karnataka
(MUR 377)**
(XI, 27-11-2000) 371

NGOs Blacklisted in North-East
(XI, 22-11-2000) 284-285

Paddy and Rice Stock in Punjab
(XI, 24-11-2000) 82-84

- Payment of Commission to General Sales Agents in London**
 (XIII, 21-12-2000) 183
- Pending Proposals of Private Taxi Operators**
 (XII, 14-12-2000) 250-251
- Powers to Pollution Control Boards**
 (XII, 11-12-2000) 1370-1372
- Pre-Primary Education of Children**
 (XII, 13-12-2000) 43-44
- Private Sector Investment in Power Sector**
 (XIII, 18-12-2000) 268-69
- Public Enterprises Selection Board**
 (XII, 13-12-2000) 603-604
- Role of APEDA in Disposal of Paddy**
 (XI, 24-11-2000) 173-174
- Sabanayagam Committee Report**
 (XI, 23-11-2000) 341-342
- Setting up of Unified Command Force**
 (XI, 23-11-2000) 213-214
- Shift in Foreign Policy**
 (XIII, 20-12-2000) 207-208
- Subsidy to Haj Pilgrims**
 (XII, 13-12-2000) 360-361
- Survey Conducted by IIPS**
 (XII, 13-12-2000) 491
- Varahi Irrigation Project**
 (XII, 11-12-2000) 267
- Srinivasulu, Shri Kalava**
- Accident Rate on National Highways**
 (XIII, 18-12-2000) 206-07
- Air India Flights from Riyadh**
 (XIII, 21-12-2000) 127
- Blood Policy**
 (XI, 22-11-2000) 62-63
- Central Assistance Sought by States**
 (XI, 20-11-2000) 210-214
- Chambers Allotted to Lawyers**
 (XI, 23-11-2000) 70-71
- Cloud Harvesting and Artificial Rains**
 (XI, 28-11-2000) 246-247
- Cloud Harvesting/Artificial Rains**
 (XII, 04-12-2000) 263
- Connecting of Tourist Spot with air services**
 (XII, 11-12-2000) 501
- Cost of Cotton Production**
 (XII, 11-12-2000) 108-109
- Debt Burden of Various States**
 (XII, 15-12-2000) 163-166
- Decline in State Own Funds**
 (XIII, 20-12-2000) 224-228
- Delay in Payments**
 (XIII, 22-12-2000) 133-134
- Development Activities in Colleges**
 (XI, 21-11-2000) 266-268
- Development of Multi-Model Transport Services**
 (XI, 30-11-2000) 171-72
- Efficacy of Wasteland Development Programmes**
 (XI, 21-11-2000) 141-143
- Employment Opportunities in Foreign Country**
 (XI, 22-11-2000) 223
- Establishment of Science Cities**
 (XII, 11-12-2000) 529
- Expansion of Telephone Exchanges**
 (XII, 11-12-2000) 1198-1207
- Export of Foodgrains**
 (XII, 15-12-2000) 60-61
- Export Promotion Council for the Drugs**
 (XIII, 19-12-2000) 240
- Financing of Municipalities**
 (XI, 21-11-2000) 226-229
- Funds for Economically Advanced States**
 (XII, 13-12-2000) 341
- Ground Water**
 (XIII, 20-12-2000) 87-89

- Harassment of Sikh Pilgrims in Pakistan**
 (XIII, 20-12-2000) 262-263
- Implementation of Company Law Board Decision**
 (XI, 23-11-2000) 245-246
- Institute of Chartered Accountants of India**
 (XIII, 21-12-2000) 32-33
- Lifting Ban on Inter-State Movement of Petroleum Products**
 (XI, 30-11-2000) 51
- Maternal and Child Health Services**
 (XII, 13-12-2000) 521-522
- New Policy for Gas Connections**
 (XI, 30-11-2000) 236-37
- Optical Fibre Cables**
 (XII, 11-12-2000) 1263-1370
- Production of Cash Crops**
 (XIII, 22-12-2000) 99-101
- Rainfall in Anantpur District of A.P.**
 (XIII, 19-12-2000) 90-91
- Rehabilitation Centres**
 (XI, 29-11-2000) 161-163
- Releasing of Funds by EDCC**
 (XII, 14-12-2000) 249-250
- Rent of ITDC Flats**
 (XIII, 21-12-2000) 170
- Sarkaria Commission Report**
 (XI, 28-11-2000) 185
- Seizure of Pakistan's Ships by Coast Guard**
 (XII, 11-12-2000) 636-637
- Shrinking of Forest Land**
 (XI, 20-11-2000) 175-176
- Surplus Technical Staff**
 (XIII, 20-12-2000) 180
- Vadhawan Committee**
 (XI, 29-11-2000) 321
- Visakhapatnam Steel Plant**
 (XI, 21-11-2000) 251-252
- Subba, Shri M.K.**
Agricultural Production in Assam
 (XII, 11-12-2000) 1047-1048
- Annual Plan for States**
 (XII, 13-12-2000) 337-338
- Cost of power**
 (XIII, 18-12-2000) 77-79
- Development of NER**
 (XI, 29-11-2000) 86-100
- Doordarshan/AIR Stations in Assam**
 (XII, 15-12-2000) 140
- Doyang Hydro-Electric Project**
 (XIII, 18-12-2000) 205-06
- Old Age Homes**
 (XII, 13-12-2000) 399-402
- Per-capita availability of power in Assam and N.E. Region States**
 (XII, 4-12-2000) 67-69
- Production of Crude Oil in Assam and Gujarat**
 (XII, 14-12-2000) 242-244
- Production of Handicraft Products**
 (XII, 11-12-2000) 496-497
- Production of Tea in North-East Region**
 (XI, 1-12-2000) 50-52
- Un-electrified villages in Assam**
 (XII, 4-12-2000) 208-210
- World Bank Loan**
 (XII, 15-12-2000) 51
- Subramaniam, Shri C.**
Sad demise of Mrs. Sirimavo Bandaranaike—Former Prime Minister of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha
 (XI, 20-11-2000) 1-10
- Sudarsana Natchiappan, Shri E.M.**
Additional Financial Assistance under Mega City Scheme
 (XII, 13-12-2000) 248-250

- Agricultural land made cultivable.**
(XII, 4-12-2000) 153-154
- Aircraft (Amendment) Bill—Consid. & Passed**
(XI, 23-11-2000) 487-500
- Anti-LTTE Operation with Indian Aid**
(XI, 30-11-2000) 225-226
- Backward Areas Development Board Bill, 2000— (B) Consid. and Withdrawn**
(XI, 24-11-2000) 407-408
- CAPART in Tamil Nadu**
(XII, 13-12-2000) 118-119
- Complaints Against LPG Agencies in Tamil Nadu**
(XII, 11-12-2000) 548-549
- Declaration of West Coast Canal as National Waterway**
(XII, 14-12-2000) 161-162
- Demand of Fertilizers in Tamil Nadu**
(XII, 13-12-2000) 286-287
- Digging of Wells**
(XIII, 20-12-2000) 240-241
- Disinvestment of Shares of VSNL and MTNL**
(XII, 11-12-2000) 1159
- Employees State Insurance Scheme**
(XII, 13-12-2000) 524-525
- Forest (Conservation) Act, 1980**
(XII, 11-12-2000) 1086-1087
- Forfeiture (Repeal) Bill as passed by Rajya Sabha — (B) Consid.**
(XI, 28-11-2000) 376-377
- Fraud Cases in Banks**
(XIII, 22-12-2000) 89-92
- Funds for plantation in Tamil Nadu**
(XIII, 18-12-2000) 133
- Health Centres/Hospitals/Dispensaries**
(XIII, 20-12-2000) 204
- Immigration (Carriers' Liability) Bill**
(XI, 30-11-2000) 295-96
- Income Tax Arrears**
(XII, 15-12-2000) 116
- Indian Airlines Faces Flight of Commanders**
(XII, 11-12-2000) 678-679
- Irrigation and Hydropower Potential in India**
(XII, 13-12-2000) 424-428
- Loss of lives and property due to floods, drought and other natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 388-89
- Multimodal Transportation of Goods (Amendment) Bill— (B) Consid. & Passed**
(XI, 24-11-2000) 367-369
- Multinational Companies**
(XIII, 20-12-2000) 265
- Passport (entry Into India) Amendment Bill as Passed by Rajya Sabha—(a) Consid.**
(XI, 28-11-2000) 396-397
- Post Offices/Telephone Exchanges in Tamil Nadu**
(XII, 11-12-2000) 1372-1386
- Proposal for Exploration**
(XI, 30-11-2000) 176-77
- Proposed Fertilizer Plant in Tamil Nadu**
(XIII, 19-12-2000) 233
- Rehabilitation of Bhopal Victims**
(XIII, 19-12-2000) 41
- Rehabilitation of Child Labour**
(XII, 13-12-2000) 567-572
- Replacement of Old Ships**
(XII, 14-12-2000) 62
- Resolution *Re*: Problems of Sugarcane Growers (RES)**
(XI, 1-12-2000) 413-416
- Sale of Modern Food**
(XIII, 18-12-2000) 237-38

SBI and HDFC Information Bureau (XI, 1-12-2000) 137-138	Corporation of Production Units (XI, 30-11-2000) 190-91
Scheme for Agricultural Labourer (XII, 13-12-2000) 351-352	Corruption by DDA Employees/Officials (XI, 28-11-2000) 207-208
Shortage of Petrol, Diesel and LPG in Delhi (XII, 14-12-2000) 248	Debt Recovery Tribunals (XII, 15-12-2000) 162
Special Scheme to Promote SSI (XII, 11-12-2000) 230-231	Disinvestment of Public Sector Undertakings (UR 193) (XIII, 20-12-2000) 410-412
Sterlite Industry Limited (XII, 4-12-2000) 104-106	Export of Textiles (XIII, 21-12-2000) 8-9
Violation of Labour Laws (XIII, 20-12-2000) 103	Export of Wheat and Rice (XI, 24-11-2000) 32
Sudheeran, Shri V.M.	Farakka Barrage (XI, 29-11-2000) 251-253
Alway-Trichur-Cherthala-Kayamkulam road as four lane (XI, 27-11-2000) 230-231	Foreign Investment in Food Processing Industries (XII, 11-12-2000) 1082
Construction of Alleppy By-Pass (XI, 20-11-2000) 207	Gap in Demand and Supply of Power (XI, 20-11-2000) 120-121
Difficulties faced by Coconut Cultivators (XI, 20-11-2000) 29	Income from Agricultural Source (XII, 4-12-2000) 223-224
Railway Projects in Kerala (XI, 23-11-2000) 219-223	Increase in Price of Insulin (XIII, 19-12-2000) 226-227
Suman, Shri Ramji Lal	India Millennium Deposit Scheme (XI, 1-12-2000) 209-211
Audit of CMC Limited (XI, 22-11-2000) 232-233	Information Technology Education (XII, 13-12-2000) 49-51
Augmentation of Water Resources in the States (XIII, 20-12-2000) 2-51	Labour unrest in Maruti Udyog Limited (C.A.) (XI, 29-11-2000) 445-474
Bank Loans in Agriculture and Commercial Sector (XIII, 22-12-2000) 147-148	Loan From FFIs (XI, 24-11-2000) 213-214
Closing down of various small and cottage Industries due to non-revision of the Master plan of Delhi (C.A.) (XI, 24-11-2000) 339-341	Low Generation of Power by Power Projects (XII, 04-12-2000) 237
Closure of Kendriya Vidyalayas (XI, 21-11-2000) 282-286	Mid-Term Appraisal of Ninth Five Year Plan (XI, 22-11-2000) 235-237
CMC LTD. (XII, 13-12-2000) 505-506	

- Need to bring down the Prices of Petroleum Products in the country (MUR-377)
(XIII, 21-12-2000) 215
- Need to provide Natural Gas to Makhanpur Industrial are in Ferozabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(XII, 04-11-2000) 329-330
- Need to safeguard the interests of Indigenous Small Scale Industries (MUR 377).
(XII, 14-12-2000) 287
- Non-plan Expenditure of Government
(XI, 1-12-2000) 143
- People's Participation in I.T.
(XII, 13-12-2000) 595-596
- Power generation by Hirma Power Plant, Orissa
(XI, 27-11-2000) 138
- Priority Sector Lending
(XIII, 22-12-2000) 73-75
- Problems being faced by Farmers
(XI, 28-11-2000) 318-319
- Problems of Sugarcane Growers—(Res.)
(XII, 15-12-2000) 348-351
- Production and Consumption of Chemicals & Fertilizers
(XII, 05-12-2000) 45-47
- Production of Hank Yarn
(XII, 14-12-2000) 164
- Production of Pulses
(XI, 27-11-2000) 174-175
- Production of Seeds
(XI, 20-11-2000) 337-340
- Production, Demand and Supply of Pulses
(XI, 27-11-2000) 177-178
- Public Sector Fertilizer Plants
(XI, 28-11-2000) 211-212
- Purchase of Electricity from Thermal Power Projects
(XIII, 18-12-2000) 229-30
- Reducing of Non-Development Expenditure
(XII, 14-12-2000) 210-211
- Request for Withdrawal of Bank Guarantee by KGAA Hamburg
(XII, 13-12-2000) 392-393
- Requirement of Seeds
(XI, 20-11-2000) 227-228
- Research Study on Textile Industry
(XII, 14-12-2000) 17-22
- Review of the functioning of AIIMS
(XI, 29-11-2000) 329-330
- Safety Corridor Along Indo-Pak Border
(XIII, 19-12-2000) 15-20
- Sale/Purchase of Dollars by RBI
(XII, 11-12-2000) 793
- Seeds Developed by Central Potato Research Institute
(XII, 11-12-2000) 1246
- Severe crisis faced by the Farming Community
(XI, 22-11-2000) 376-379
- Software Trade
(XII, 11-12-2000) 11-13
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill—Consid. and Passed
(XI, 1-12-2000) 354-356
- Tenth Five Year Plan
(XII, 11-12-2000) 277-278
- Train Accidents
(XI, 23-11-2000) 279-284
- Use of Fuels for Power Generation
(XIII, 18-12-2000) 175-77
- Use of the Transgenic Crops and Pesticides
(XII, 05-12-2000) 141-144
- Workmens Compensation (Amendment) Bill—As passed by Rajya Sabha
(XI, 28-11-2000) 356-357

- World Bank Loan**
(XII, 11-12-2000) 863-870
- Suresh, Shri Kodikunnil**
- Affiliation of Engineering Colleges**
(XI, 21-11-2000) 159-160
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)**
(XIII, 20-12-2000) 551-553
- Cases of Atrocities on SC/STs**
(XI, 21-11-2000) 110-132
- Employment Visas**
(XII, 11-12-2000) 176-177
- Flights from Calcutta-Port Blair-Phuket-Bangkok**
(XII, 14-12-2000) 66-67
- International Flight Service in Trivandrum**
(XI, 23-11-2000) 229
- Metro Railway Service in Trivandrum**
(XII, 5-12-2000) 82-83
- Need to declare Teni-Trivandrum Highway via Kottayam, Katarakara in Kerala as National Highway (MUR-377)**
(XIII, 20-12-2000) 402-403
- Railway Projects in Kerala**
(XI, 23-11-2000) 219-223
- Rain Harvesting**
(XII, 13-12-2000) 123-124
- Speed Post facility in Kerala**
(XI, 27-11-2000) 220-225
- Voting Right to Non-Resident Indians**
(XII, 11-12-2000) 701
- Swain, Shri Kharabela**
- Advertisement of Soda**
(XIII, 22-12-2000) 62
- Backward Areas Development Board Bill, 2000 — (B)Consid. and Withdrawn**
(XI, 24-11-2000) 391-394
- Biotechnology**
(XIII, 19-12-2000) 182-183
- Disinvestment in Maruti Udyog Limited**
(XI, 1-12-2000) 10
- Disinvestment in Public Sector Undertakings**
(XII, 11-12-2000) 51-53
- DTH Telecast**
(XI, 1-12-2000) 172-175
- Encroachment/Illegal Construction in Historical Monuments**
(XI, 23-11-2000) 93-95
- Half and Hour Discussion (H.A.H. Discussion)**
(XIII, 18-12-2000) 405-06
- Increase in the Market Share of Jet Airlines**
(XI, 30-11-2000) 110
- Juvenile Justice (Care and Protection of Children) Bill**
(XIII, 18-12-2000) 374-76
- Officers deputed Abroad for Training**
(XI, 29-11-2000) 20-22
- Population Control**
(XI, 22-11-2000) 192-200
- Post Offices in Orissa**
(XI, 27-11-2000) 98
- Production of Pulses-HAH Dis**
(XII, 15-12-2000) 380-381
- Rural Roads**
(XI, 21-11-2000) 187-191
- Statutory Resolution *Re* : Disapproval of Indian Council of World Affairs Ordinance and Indian Council of World Affairs Bill**
(XIII, 18-12-2000) 446-47
- Statutory Resolution *Re*: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill**
(XI, 30-11-2000) 311-12

- Statutory Resolution *Re*: Disapproval of the Central Road Fund Ordinance — withdrawn and Central Road Fund Bill — Considered and Passed (XI, 1-12-2000) 344-348
- Statutory Resolution *Re*: Disapproval of the Central Road Fund Ordinance — withdrawn and Central Road Fund Bill — Consid. and Passed (XI, 1-12-2000) 344-377
- Storage Capacity of FCI/CWC (XI, 24-11-2000) 34-40
- Telephone Exchanges in Orissa (XI, 20-11-2000) 294-298
- Swami, Shri Chinmayanand**
- Inventory of Archeological Survey of India Monuments (XI, 30-11-2000) 6
- Production of Pulses (XI, 27-11-2000) 32
- Protection of Human Rights (Amendment) Bill—Int. & Passed (XI, 23-11-2000) 436-437
- Swami, Shri I.D.**
- Colonial Prisoners Removal (Repeal) Bill—Int. (XII, 13-12-2000) 655
- Forfeiture (Repeal) Bill as passed by Rajya Sabha—(B) Consid. (XI, 28-11-2000) 375-376, 378-381
- Immigration (Carriers' Liability) Bill (XI, 30-11-2000) 287-303
- Swaraj, Shrimati Sushma**
- Introduction of Minister (XI, 22-11-2000) 1
- Thakkar, Shrimati Jayaben B.**
- Accidents of Defence Planes (XI, 23-11-2000) 43-46
- Aerosports Discipline of Defence (XIII, 21-12-2000) 78-79
- Ayurveda and Traditional Systems of Medicines (XII, 13-12-2000) 4-11
- Banking Sector Reforms (XII, 11-12-2000) 920-928
- Cable TV Network (Regulation) Amendment Act (XIII, 22-12-2000) 65-66
- Cellular Mobile Service (XII, 11-12-2000) 1058-1059
- Cement Trade (XII, 11-12-2000) 833-834
- Civic Renaissance Movement (XIII, 19-12-2000) 234
- Code of Ethics (XII, 13-12-2000) 490
- Cohesive Pan—Indian Policy for Food Processing (XI, 20-11-2000) 109
- Collection of blood by private blood banks (XI, 29-11-2000) 202
- Committee on Drug Abuse Prevention (XIII, 20-12-2000) 240
- Competition in Open Market (XII, 14-12-2000) 141-142
- Courses on All Religions in Universities (XIII, 19-12-2000) 42-43
- Discontinuation of AIR India Flights (XIII, 21-12-2000) 188
- Excessive Television Viewing by Children (XII, 5-12-2000) 80-81
- Externally Aided Projects (XI, 24-11-2000) 111-114
- Government and Affiliated Medical Collages (XI, 29-11-2000) 127-134
- Govindrao Committee (XI, 1-12-2000) 116-117

Integrated Forestry Development Projects
(XII, 04-12-2000) 296-298

Medicines from psychgavya
(XI, 29-11-2000) 204-205

**Need to accord early sanction of Irrigation
Projects of Gujarat (MUR 377)**
(XII, 13-12-2000) 687

New National Sports Policy
(XI, 27-11-2000) 75

**Notification on Fixation on Noise
Standards**
(XI, 20-11-2000) 263-264

Operation of Chapaner-Pani Rail Line
(XI, 23-11-2000) 223-224

Reappearance of River Saraswati
(XIII, 20-12-2000) 91-92

Recovery of Dues
(XI, 30-11-2000) 19-23

**Rejuvenation of Culturally Significant
Towns and Cities**
(XII, 13-12-2000) 308-309

Renovation of Vadodara Museum
(XI, 30-11-2000) 154

Sardar Sarovar Dam
(XII, 13-12-2000) 543-544

**Socio-Economic Importance of North-
East**
(XII, 13-12-2000) 175-176

Talwar Committee
(XII, 11-12-2000) 1238-1240

Task Force on Working Women
(XIII, 20-12-2000) 203-204

Thermal Beej Mathako of Gujarat
(XIII, 18-12-2000) 143-44

Visit of Minister
(XI, 22-11-2000) 101

Vocational Training
(XII, 11-12-2000) 448-449

Waiting list for telephone connections
(XII, 4-12-2000) 116-117

Websites

(XII, 11-12-2000) 23-24

Thakur, Shri Ramsbeth**Accidents of Defence Planes**

(XI, 23-11-2000) 43-46

Acquisition of Bullet-Proof Jackets

(XIII, 21-12-2000) 61

**Adulteration of Kerosene in Diesel and
Petrol**

(XII, 14-12-2000) 216-217

Amendments in the Chit Funds Act, 1982

(XI, 1-12-2000) 47-48

**Anomalies in Short Service Scheme of
IAF**

(XI, 30-11-2000) 41

Audit Report of MTNL

(XII, 4-12-2000) 174-187

Awarding of Degrees by Universities

(XI, 28-11-2000) 215

Ban on Prawn Cultivation in Coastal Areas

(XI, 27-11-2000) 328-319

Banks Lending Rates

(XI, 24-11-2000) 264

Below Poverty Line

(XII, 13-12-2000) 423-424

Blacklisting of NGOs

(XII, 11-12-2000) 344-346

CBI Uncarths Drug Racket

(XI, 22-11-2000) 31-33

Chinese Goods in India

(XII, 11-12-2000) 791-792

**Clearance to Irrigation Projects of
Maharashtra**

(XI, 27-11-2000) 186-199

Closure of Railway Crossings

(XII, 11-12-2000) 661

Compensation for Land Losers

(XI, 23-11-2000) 245

Contribution of Tourism Industry in GDP

(XI, 23-11-2000) 347-348

- Critical Infrastructure Balance Scheme
(XIII, 22-12-2000) 186-187
- Crude Oil from Mumbai High
(XII, 11-12-2000) 679-680
- Damage Caused by Flood
(XII, 11-12-2000) 1183-1188
- Damages of Dadar Ratnagiri Express
(XI, 30-11-2000) 191
- Denotification of Tribal Land
(XII, 11-12-2000) 1041-1042
- Development of Backward Districts
(XII, 11-12-2000) 279-280
- Development of NHs-4, 11 and 17
(XII, 11-12-2000) 1397-1398
- Direct Flight between India and Canada
(XII, 14-12-2000) 70
- Disposal of Hospital Wastes
(XII, 04-12-2000) 251-252
- Education Programme for Disabled
(XI, 28-11-2000) 283
- Employment Opportunities for Visually
Handicapped in Banks
(XII, 11-12-2000) 957-958
- Eradication of T.B.
(XII, 11-12-2000) 385-386
- Examination of Subrahmanyam
Committee Report
(XI, 23-11-2000) 202
- Export of Foodgrains
(XI, 24-11-2000) 220
- Fake Passport/Visas Rackets
(XIII, 19-12-2000) 33-34
- Female Foeticides
(XI, 29-11-2000) 65-68
- Financial Assistance from International
Agencies to Maharashtra
(XIII, 22-12-2000) 120-122
- Financial Institutions Investment in Share
Market
(XII, 11-12-2000) 71-72
- Fire Incident in Mumbai Port Trust
(XI, 30-11-2000) 129
- Funds for drip irrigation system in
Maharashtra
(XIII, 18-12-2000) 199
- Future Plan for Exploration of Oil and
Natural Gas
(XI, 30-11-2000) 83
- Gap between prices of Industrial and
Agricultural products
(XIII, 18-12-2000) 18-20
- Growth in Export/Import
(XI, 24-11-2000) 28-30
- Growth Rate during 9th Plan
(XI, 22-11-2000) 77-78
- Hepatitis - C
(XIII, 20-12-2000) 199-200
- Impact of Globalisation on Poverty and
Women
(XI, 22-11-2000) 306-307
- Import Duty on Angora Hair
(XII, 11-12-2000) 584-585
- Increase in the Rate of DAP
(XII, 05-12-2000) 170
- Indo-Sino Border Talks
(XII, 13-12-2000) 531-532
- Industrial Sickness
(XII, 11-12-2000) 1009-1010
- Inventory of Archeological Survey of
India Monuments
(XI, 30-11-2000) 11
- Irregularities in Doordarshan
(XIII, 22-12-2000) 174
- Jawahar Gram Samridhi Yojana
(XII, 13-12-2000) 250-254
- Length of National Highways in
Karnataka
(XI, 27-11-2000) 143-147
- Liberalisation and Its Impact
(XII, 15-12-2000) 240-242

- Links of Cricketers with Underworld
(XI, 21-11-2000) 221
- Loan against States
(XIII, 22-12-2000) 197
- Loans for Higher Studies
(XII, 15-12-2000) 143-146
- Loans to States
(XII, 15-12-2000) 215-217
- Losses in SEBs
(XI, 20-11-2000) 20-26
- Low Market Capitalisation in MTNL
Scrip
(XI, 20-11-2000) 223-224
- National Polio Eradication Programme
(XI, 29-11-2000) 219-220
- National Population Policy
(XI, 29-11-2000) 245
- National Water Policy
(XII, 11-12-2000) 13-14
- P.H.Cs
(XII, 13-12-2000) 393-398
- Patent on Basmati Rice
(XI, 24-11-2000) 287-289
- Paucity of Natural Gas in Maharashtra
(XII, 11-12-2000) 599
- People Below Poverty Line
(XI, 21-11-2000) 312
- Permission to Japanese Vessels
(XII, 13-12-2000) 561-562
- Poverty Alleviation Programme
(XI, 21-11-2000) 248-250
- Privately owned Engineering and
Technical Colleges
(XII, 13-12-2000) 44-50
- Privatisation of Railways
(XII, 14-12-2000) 233
- Programmes under New Industrial Policy
(XII, 15-12-2000) 40-41
- Railway Projects in Maharashtra
(XIII, 21-12-2000) 162
- RBI Building in Maharashtra
(XII, 11-12-2000) 881
- Reservation for Disabled
(XI, 22-11-2000) 267-268
- Running of Courses without approval of
AICTE
(XI, 28-11-2000) 147-148
- Rural Roads
(XI, 21-11-2000) 187-191
- S.C.I. Facing Liquidity Crunch
(XII, 11-12-2000) 39-40
- Sale of IDPL
(XI, 1-12-2000) 267
- Scholarship
(XIII, 20-12-2000) 144-145
- Separate Nidhi for SC/ST Women
(XIII, 19-12-2000) 186
- Staff Pattern of I.T.D.C. Hotels
(XII, 14-12-2000) 170-171
- Stoppage of Rajdhani Express Train at
Borivili
(XIII, 21-12-2000) 117
- Strike by Postal Employees
(XII, 4-12-2000) 138-139
- Subsidy on Fertilizers
(XII, 05-12-2000) 59
- Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254
- Telecast of Hindi Programmes
(XIII, 22-12-2000) 227
- Tender Floated by Maharashtra Electricity
Board
(XIII, 19-12-2000) 262-263
- Unirrigated Agricultural Land
(XII, 04-12-2000) 232-234
- Waiting list for telephone connections
(XII, 4-12-2000) 116-117
- Workers Covered Under ESI Scheme
(XII, 11-12-2000) 411-414

- World Bank Loan for Urban Development
(XI, 21-11-2000) 107
- World Bank Loan for Maharashtra
(XI, 1-12-2000) 152-154
- World Bank's loan to India
(XI, 1-12-2000) 218-219
- Thirunavukkarasar, Shri Su**
- Amendment in Companies Act
(XI, 23-11-2000) 179-180
- Coir based Industry
(XI, 22-11-2000) 84
- Comprehensive Policy for Development
of Inland Water Transport
(XIII, 21-12-2000) 59-60
- Declaration of more State Roads as
National Highways
(XI, 20-11-2000) 341-344
- Estimate of Labour Force
(XIII, 20-12-2000) 149-150
- Family Welfare Programme
(XII, 11-12-2000) 282-283
- Hearing in Prison
(XI, 23-11-2000) 213
- Identification of Posts for Disabled
(XII, 13-12-2000) 383
- Implementation of Railway Projects in
Andhra Pradesh
(XI, 30-11-2000) 217-22
- Modernisation Project for Chemical
Industry
(XIII, 19-12-2000) 181-182
- Need to set up small scale, agro and coir
based industries in the Industrial
Complex at Pudukkottai in Tamil Nadu
(MUR-377)
(XIII, 20-12-2000) 405-406
- Oil and Gas Extracted from Tamil Nadu
(XI, 30-11-2000) 165-166
- Population Control
(XII, 11-12-2000) 14-17
- Proposal to Explore Oil/Gas
(XI, 30-11-2000) 51-52
- Regional Office at Chennai
(XII, 4-12-2000) 111
- Setting up of Commission for Scheduled
Areas/Tribes and NITA
(XIII, 19-12-2000) 256-257
- SSIs in Tamil Nadu
(XI, 22-11-2000) 243
- STP Office in Tamil Nadu
(XII, 13-12-2000) 596
- Thomas, Shri P.C.**
- Aid to States for Development of I.T.
(XII, 11-12-2000) 220-222
- Coconut Development Board
(XIII, 20-12-2000) 201-202
- Coconut Development Board
(XI, 20-11-2000) 160-161
- Declaration of New Pilgrim Centres
(XI, 23-11-2000) 39-40
- Discrimination on the basis of Religion
(XIII, 20-12-2000) 129-130
- Duty on Oils
(XII, 15-12-2000) 93-94
- Fall in Prices of Tea and Coffee
(XI, 1-12-2000) 118-119
- Import of Natural Rubber
(XI, 24-11-2000) 154-156
- Merger of HOCL
(XIII, 19-12-2000) 57-58
- Ocean Development Schemes
(XII, 13-12-2000) 176-177
- Production of Arecanut
(XIII, 18-12-2000) 244-45
- Production of Coconut
(XIII, 18-12-2000) 112-13
- Proposal to Start International Flight from
Cochin Airport
(XI, 30-11-2000) 148

Super Science

(XIII, 19-12-2000) 215

Tender Coconut

(XI, 20-11-2000) 300-302

Tiwari, Shri Lal Bihari

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)

(XIII, 20-12-2000) 553-555

Chinese Intrusion in Arunachal Pradesh

(XI, 23-11-2000) 287-289

Need to provide stoppage of trains at Mandawali Railway Halt and also construct Halts at Nand Nagri and Dharpura Ajitnagar in Delhi

(XII, 04-12-2000) 325-326

Need to rehabilitate Jhuggi Dwellers of Delhi Around the City (MUR-377)

(XIII, 21-12-2000) 211

Pollution in Delhi

(XI, 27-11-2000) 212-213

Re: Shifting of Industrial Units in Delhi

(XI, 22-11-2000) 353-354

Surplus Stock of Foodgrains

(XI, 24-11-2000) 252-254

Tiwari, Shri Narayan Datt

Committee on Public Accounts—Eleventh Report—Presented

(XI, 1-12-2000) 317

Committee on Public Accounts—Fifteenth Report

(XIII, 19-12-2000) 326

Public Accounts Committee—Sixteenth Report—Presented

(XIII, 20-12-2000) 372

Public Accounts Committee (Eighteenth Report)—Presented

(XIII, 22-12-2000) 261

Public Accounts Committee—Seventeenth Report—Presented
(XIII, 21-12-2000) 206

Public Accounts Committee—Sixteenth Report
(XIII, 20-11-2000) 372

Public Accounts Committee—Fourteenth Report—Presented
(XIII, 18-12-2000) 295

Public Accounts Committee—Thirteenth Report—Presented
(XII, 14-12-2000) 265-266

Tiwari, Shri Sunder Lal

Amendment in Land Ceiling Laws
(XI, 21-11-2000) 48

Assessment of the Centrally Sponsored Schemes
(XI, 20-11-2000) 319-321

Atrocities on SC/STs
(XIII, 20-12-2000) 181

Ban on imports of carpets made by children
(XI, 29-11-2000) 388-389

Complementary Tickets Issued by IA and AI
(XI, 23-11-2000) 69

Demand of Cable Operators
(XI, 1-12-2000) 227-228

Enquiry into deaths of Indian Soldiers
(XII, 13-12-2000) 339-340

Export of Sugar to Pakistan
(XI, 1-12-2000) 32-33

Fall in Agricultural Production
(XI, 20-11-2000) 174-175

Geeta Krishnan Committee
(XI, 1-12-2000) 161

High Speed Goods Trains
(XII, 14-12-2000) 171

Increase in the Price of Naphtha
(XIII, 19-12-2000) 141-142

- Insurance for HIV Patients**
(XIII, 20-12-2000) 84-85
- Insurance Scheme for Passengers**
(XI, 30-11-2000) 77-78
- ISI Activities**
(XI, 21-11-2000) 182-183
- ISI Activities**
(XI, 21-11-2000) 225
- Loss suffered by Oil PSUs**
(XII, 14-12-2000) 81-82
- Missing of File for Purchase of Air Bus**
(XII, 11-12-2000) 671
- MPs as President of DRDA**
(XI, 28-11-2000) 278-279
- Nuclear Threat by Pak**
(XI, 29-11-2000) 107-108
- Optical Fibre Cables**
(XII, 11-12-2000) 1263-1370
- Pollution due to Petro Vehicles**
(XII, 4-12-2000) 90-91
- Prisoners of War**
(XI, 22-11-2000) 94
- Problems of CGHS Beneficiaries**
(XI, 29-11-2000) 224
- Procurement of Sub-Standard Foodgrains**
(XI, 24-11-2000) 101-102
- RCH Programme**
(XII, 13-12-2000) 457-468
- Recruitment in I.T.D.C.**
(XI, 23-11-2000) 375-376
- Reduction in Strength of Employees in Air India**
(XII, 11-12-2000) 529-530
- Research Centres and Projects in ICAR**
(XII, 11-12-2000) 1422-1424
- Shortage of Contraceptives**
(XII, 13-12-2000) 451-452
- Shortage of virtual credit cards**
(XIII, 18-12-2000) 192
- Spy Satellites**
(XI, 22-11-2000) 253
- Strike by Telecom Employees**
(XI, 27-11-2000) 343
- Subsidy to Farmers**
(XI, 27-11-2000) 211-212
- Visit of PM to USA**
(XI, 29-11-2000) 256-259
- Visit of Russian President**
(XI, 29-11-2000) 332-334
- Tomar, Dr. Ramesh Chand**
Achievements by NHA
(XII, 11-12-2000) 1072-1073
- APM for Coal Sector**
(XI, 28-11-2000) 217-218
- Chinese Goods in India**
(XII, 11-12-2000) 791-792
- Construction of By-Pass/Expressway around capital**
(XII, 4-12-2000) 1-10
- Hindi Programmes**
(XII, 13-12-2000) 577-580
- Intrusion by Pakistani Fishermen**
(XI, 23-11-2000) 351
- Literacy Scheme**
(XII, 13-12-2000) 57-58
- Mirage Deal with France**
(XII, 11-12-2000) 569-570
- Objectives of Setting up Jubilee Pumps**
(XI, 23-11-2000) 252
- Policy for Oil PSUs**
(XI, 23-11-2000) 86-87
- Population Control**
(XI, 29-11-2000) 362-364
- Private Sector Oil Refining Companies**
(XI, 30-11-2000) 137-38
- Private Sector Oil Refining Cos. for Marketing Rights**
(XII, 14-12-2000) 70-71

Report on Railway Reforms
 (XI, 30-11-2000) 23-27
Restructuring of Management of Railways
 (XI, 30-11-2000) 196
Sanchar Dhabas
 (XI, 27-11-2000) 153
Selling of Low Benzene Content Petrol
 (XII, 14-12-2000) 173-174
Service Conditions of Assistants and ACSOs
 (XIII, 21-12-2000) 77
Special Courts for Violation of Environmental Laws
 (XI, 20-11-2000) 185-186
Untreated Sewage into Yamuna River
 (XII, 4-12-2000) 219-220
Topdar, Shri Tarit Baran
Amendment in Representation of Peoples Act, 1951
 (XI, 30-11-2000) 85
Power Tariff of Andhra Pradesh
 (XI, 24-11-2000) 309
Public Debate on Management of Airport by Foreign Agencies
 (XI, 23-11-2000) 205-206
Tripathee, Shri Ram Naresh
Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
 (XIII, 20-12-2000) 557-558
Tripathi, Shri Prakash Mani
Chinese Intrusion in Arunachal Pradesh
 (XI, 23-11-2000) 287-289
Problems of Sugarcane Growers—(Res.)
 (XII, 15-12-2000) 338-341
Tax Collection
 (XII, 15-12-2000) 118-119

Tripathy, Shri Braja Kishore
Annual Report , Annual Review and Audited Accounts of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1999-2000
 (XIII, 19-12-2000) 318-319
Vaghela, Shri Shankersinh
Adulteration of Petrol and Diesel
 (XI, 30-11-2000) 237-40
Assistance to Dholavira
 (XII, 11-12-2000) 692
Ban on Export of Meat
 (XII, 11-12-2000) 917-918
Bandwidth for Internet
 (XII, 11-12-2000) 1060-1061
Budgetary Support to Nationalised Banks
 (XI, 24-11-2000) 134-140
Compulsory Voting
 (XI, 23-11-2000) 214-215
Decline in Revenue of VSNL
 (XII, 4-12-2000) 51
Demand and Supply of Kerosene
 (XI, 1-12-2000) 195-198
Demand of Gas by Ceramic Manufacturing Unit
 (XI, 30-11-2000) 115
Drinking Water
 (XI, 28-11-2000) 161-168
Export Processing Zones/Special Economic Zones
 (XI, 24-11-2000) 190-191
External Debt
 (XII, 11-12-2000) 824-825
Growth Centres
 (XII, 11-12-2000) 825-827
Loss Making Bank Branches
 (XII, 11-12-2000) 972
Marine Life in Jamnagar
 (XIII, 18-12-2000) 273-74

- Mobile Soil Testing Laboratories**
 (XII, 11-12-2000) 1240-1241
- NABARD Loan for Agricultural Sector**
 (XI, 1-12-2000) 33-35
- National Cooperative Policy**
 (XI, 20-11-2000) 147-149
- National Institute of Sports**
 (XI, 20-11-2000) 324-325
- National Water Policy**
 (XI, 29-11-2000) 149-151
- Oil Exploration Activities in Gujarat**
 (XI, 23-11-2000) 181-182
- Performance of India in Sydney Olympics**
 (XI, 27-11-2000) 26-27
- Remunerative prices to farmers**
 (XIII, 18-12-2000) 183
- Royalty on Crude Oil**
 (XII, 11-12-2000) 46-47
- Settlement Commission for Excise and Customs**
 (XI, 1-12-2000) 221-222
- Shortage of Small Denomination Notes and Coins**
 (XII, 11-12-2000) 995
- Vaiko, Shri**
- Assets of UTI**
 (XI, 1-12-2000) 138-139
- Assistance of WHO to Health and Sanitation**
 (XII, 13-12-2000) 535-538
- Children in Hazardous Industries**
 (XII, 13-12-2000) 580-582
- Doubling of Mumbai-Chennai Rail Line**
 (XI, 30-11-2000) 243-44
- Dumping of Chemical Products**
 (XIII, 19-12-2000) 107-108
- Entrance Fee for Monuments**
 (XII, 14-12-2000) 148
- Generation Capacity of N.E.E.P.C.**
 (XII, 4-12-2000) 162-164
- Import of Edible Oil**
 (XII, 11-12-2000) 961-962
- Indian Airlines Faces Flight of Commanders**
 (XII, 11-12-2000) 678-679
- Introduction of Computerised Train Control System**
 (XII, 11-12-2000) 533
- Introduction of Railnet**
 (XII, 11-12-2000) 602
- Jewellery Exhibitions**
 (XI, 1-12-2000) 237-240
- Malpractices in Airlines Overbooking**
 (XIII, 21-12-2000) 147
- Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case**
 (XII, 13-12-2000) 780-791
- National Highway Development Project**
 (XII, 04-12-2000) 273
- Parking Fee**
 (XIII, 19-12-2000) 225
- Production and Consumption of Vanaspati**
 (XII, 15-12-2000) 131-132
- Production/Prices/Export of Tea**
 (XI, 1-12-2000) 223-226
- Red fever (Leptospirosis)**
 (XI, 29-11-2000) 220-222
- Recovery of dues**
 (XI, 29-11-2000) 390-391
- Registered Companies**
 (XIII, 21-12-2000) 94-95
- Setting up of High Courts**
 (XI, 30-11-2000) 118
- Share Capital of IFCI**
 (XI, 24-11-2000) 160-161
- Travellers Cheques**
 (XII, 11-12-2000) 846-847
- Vaccine/Drug for Hepatitis-B**
 (XII, 11-12-2000) 460-461

Vajpayee, Shri Atal Bihari

Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 364-376

Introduction of Ministers
(XI, 20-11-2000) 1

Peace-initiatives in Jammu and Kashmir
(XIII, 20-12-2000) 373-374

Sad demise of Mrs. Sirimavo Bandaranike—Former Prime Minister of Sri Lanka, Shri C.Subramaniam, Shri Nanasahib Bonde, Shri Mandhata Singh, Shri Sitaram Kesri, Shri Gadadhar Saha,
(XI, 20-11-2000) 5-6

Statement by the Prime Minister—Peace-initiatives in Jammu and Kashmir
(XIII, 20-11-2000) 373-375

Varma, Shri Ratilal Kalidas

Deviation in Contract
(XIII, 19-12-2000) 124-125

Identification of Backward/Poorest Districts
(XI, 21-11-2000) 102-105

Infrastructure of Kendriya Vidyalayas
(XI, 21-11-2000) 215-218

Narmada Bachao Andolan
(XIII, 20-12-2000) 126

Need to ensure that Farmers of Gujarat get amount due to them under Crop Insurance Scheme
(XII, 04-12-2000) 326-327

Need to provide funds to Government of Gujarat for development of Tourism in the State (MUR 377)
(XI, 28-11-2000) 331

Passport (entry into India) Amendment Bill as Passed by Rajya Sabha--(a) Consid.
(XI, 28-11-2000) 384-387

Production of Cotton
(XI, 20-11-2000) 129-130

Renovation of Railway Stations in Gujarat
(XIII, 21-12-2000) 76-77

Shortage of Underground Telephone Cables
(XIII, 18-12-2000) 159

Sick/Closed Industrial Units
(XII, 11-12-2000) 773-776

Swaranjayanti Gram Swarozgar Yojana
(XI, 28-11-2000) 159-160

Unemployed Persons
(XI, 22-11-2000) 104-106

Vasava, Shri Mansukhbhai D.

Criteria for Providing Tax Holiday
(XII, 11-12-2000) 871-872

Deep Sea Fishing
(XIII, 18-12-2000) 134-35

Export Oriented Units in Gujarat
(XII, 15-12-2000) 98-99

Need to provide employment to the people whose land has been acquired for setting up industries in ST dominated areas of Bharuch Parliamentary constituency in Gujarat. (MUR 377)
(XIII, 20-12-2000) 399-400

Need to resume rail service between Ankaleshwar to Rajpipala and Bharuch to Dahej in Gujarat (MUR 377)
(XII, 14-12-2000) 282-283

Telecom Facilities
(XIII, 18-12-2000) 167

Unprofitable Rail Lines
(XII, 14-12-2000) 191-192

Venkataswamy, Dr. N.

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants—Railways (Res.)
(XIII, 20-12-2000) 592-593

Atrocities on SCs/STs
(XII, 11-12-2000) 309-310

- Development of Model Railway Stations**
(XI, 23-11-2000) 310-314
- Functioning of Coach repairing Workshop at Renigunta**
(XI, 23-11-2000) 341
- Gauge Conversion in South Central Railway**
(XI, 23-11-2000) 223-226
- Installation of Telephone**
(XI, 20-11-2000) 187-189
- Venkateswarlu, Shri B.**
- Civic Amenities in Secunderabad Cantonment**
(XIII, 21-12-2000) 69
- Development Work at Vijayawada Airport**
(XII, 14-12-2000) 251
- Fate of Sikh and Hindu Families in Afghanistan**
(XIII, 20-12-2000) 120-121
- Forest Development Corporations**
(XII, 11-12-2000) 1020-1021
- Fraud in Banks**
(XII, 15-12-2000) 57-58
- Inventory of Archaeological Survey of India Monuments**
(XI, 30-11-2000) 7-8
- Irregularities at Santushti Complex**
(XII, 11-12-2000) 603
- Retirement Age of Bank Employees**
(XI, 24-11-2000) 123-126
- Situation on Indo-Pak Border**
(XI, 30-11-2000) 78-79
- Westland Helicopters Sold Back to Britain**
(XII, 11-12-2000) 520
- Venkateswarlu, Prof. Ummareddy**
- Acquisition of Aircraft by Indian Airlines**
(XI, 30-11-2000) 85-86
- Advantage of Globalisation**
(XIII, 20-12-2000) 240-241
- Alternative System of Medicines**
(XIII, 20-12-2000) 265-266
- Anthropological study on Medara Community**
(XI, 28-11-2000) 83
- Anti Rabies Vaccines**
(XII, 05-12-2000) 227
- Anti-Adulteration Drive**
(XII, 14-12-2000) 169
- Artificial Limbs**
(XII, 13-12-2000) 330-334
- Atomic Power Generation**
(XI, 22-11-2000) 71-72
- Bids invited by GAIL for laying Optical Fibre Cable**
(XII, 14-12-2000) 232-233
- Bio-Technology Projects**
(XIII, 19-12-2000) 266-267
- Cellular Mobile Telephone Service**
(XII, 4-12-2000) 221-222
- Central Provident Fund**
(XI, 22-11-2000) 224-225
- Challenges from Globalisation**
(XI, 21-11-2000) 229-230
- Charges of Long Distance and STD Services**
(XI, 20-11-2000) 269-271
- Chemical Pollution near Arabian Sea**
(XIII, 19-12-2000) 48-49
- Clean & Safe Blood Banks**
(XII, 11-12-2000) 408-410
- Clearance to Power Projects of NTPC**
(XII, 11-12-2000) 1226-1227
- Coal Projects**
(XI, 28-11-2000) 297-299
- Collection of Tax Cantonment Board, Secunderabad**
(XI, 30-11-2000) 135-36
- Competition in Insurance Sector**
(XII, 15-12-2000) 138-139
- Computers to Panchayat**
(XI, 29-11-2000) 103-104

Constitution (Amendment) Bill, 2000,(Amendment of article 130)-(A) Int. (XI, 24-11-2000) 379	Food Processing Sector (XII, 11-12-2000) 103-105
Constitution of Road Safety Council (XI, 20-11-2000) 19-20	Ganga-Mekong Project (XII, 11-12-2000) 377-378
Corporate Take-Over (XII, 15-12-2000) 211-212	Gap between two Rail Lines (XII, 14-12-2000) 238
Corruption in I.T.D.C. (XII, 14-12-2000) 117-118	Genetic Disorders Systems (XII, 05-12-2000) 219-220
Creation of New Zones and Divisions (XII, 11-12-2000) 649-650	Gramsat Programme (XII, 13-12-2000) 430-431
Cyber Fairs by ITPO (XIII, 22-12-2000) 205	Guidelines for Oil Exploration (XII, 14-12-2000) 69
Demand and Supply of Steel (XII, 05-12-2000) 60-62	Hindustan Latex Limited (XIII, 20-12-2000) 205-206
Disinvestment of Shares of VSNL and MTNL (XII, 11-12-2000) 1159	Income through Monuments (XII, 11-12-2000) 684-685
Disposal of Hospital Wastes (XII, 04-12-2000) 251-252	Increase in Fares (XI, 30-11-2000) 194-95
Distribution of Disinvestment Proceeds (XI, 1-12-2000) 124	India Millennium Deposit Scheme (XI, 1-12-2000) 209-211
Division of LIC into Four Separate Companies (XI, 24-11-2000) 210-211	Insulin of Diabetics (XII, 13-12-2000) 522
Equity by IDBI (XIII, 22-12-2000) 166	Integrated Child Development Scheme (XII, 05-12-2000) 171-172
Expansion of Activities by TRIFED (XI, 21-11-2000) 268-269	Intellectual Property Rights in Health (XII, 11-12-2000) 6-7
Expenditure of SAIL (XI, 28-11-2000) 77-78	Introduction of Train (XI, 23-11-2000) 298-304
Exploitation of Coal (XI, 28-11-2000) 287-290	Inventory of Archaeological Survey of India Monuments (XI, 30-11-2000) 8-9
Export of Petrol and Diesel by HPCL (XII, 11-12-2000) 40	Joint Venture Fertilizer Plants (XII, 13-12-2000) 280
Export of Sea Food (XII, 11-12-2000) 1005-1006	Krishna-Godavari Pipeline Project (XII, 14-12-2000) 215
External Commercial Borrowings (XI, 24-11-2000) 272-273	Lending Powers of RRBs (XII, 11-12-2000) 69
	Licence Fee (XII, 4-12-2000) 79-80

- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)
(XI, 30-11-2000) 348-52
- Marketing Policy for Oil
(XII, 11-12-2000) 654-655
- Media Advisory Committee
(XII, 13-12-2000) 291
- Medical Colleges and Dental Colleges
(XI, 29-11-2000) 267-270
- Mega IMD Bonds
(XII, 15-12-2000) 237
- Mentally handicapped
(XI, 29-11-2000) 289-291
- Metropolitan Area Network System
(XI, 1-12-2000) 268
- Modernisation of Coalfields
(XI, 21-11-2000) 145-146
- Monitoring of Central Provident Fund
(XI, 22-11-2000) 308
- Multimodal Transportation of Goods (Amendment) Bill—(B)Consid. & Passed
(XI, 24-11-2000) 372-373
- National Institute for the Hearing Handicapped
(XI, 29-11-2000) 343
- Nationalised Banks
(XI, 1-12-2000) 292-293
- Nepalese Goods in India
(XIII, 22-12-2000) 191-192
- Non Availability of Meterology Instruments at Airports
(XI, 23-11-2000) 131-132
- Ocean Development Programme
(XII, 13-12-2000) 244-247
- Off-loading of Equity in Consumer and Non-core Industries
(XII, 15-12-2000) 244
- Oilseeds and Oil Development fund
(XII, 4-12-2000) 216-217
- Pipelines Constructed under Petronet
(XIII, 21-12-2000) 2-4
- Policy on Control and Treatment of Occupational Diseases
(XII, 11-12-2000) 259
- Post Offices in Urban Areas
(XIII, 18-12-2000) 208
- Pre-payment of foreign borrowings
(XI, 1-12-2000) 219-220
- Production of Pulses
(XI, 27-11-2000) 34
- Provision of WLL Technology in Rural Areas
(XI, 27-11-2000) 336-357
- Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill—Consid. & Passed
(XI, 23-11-2000) 462-463
- Quota for Domestic Ships
(XIII, 21-12-2000) 108-109
- RBI Guidelines for Crop Loan
(XII, 11-12-2000) 989
- RBI Guidelines to State Government
(XII, 11-12-2000) 948-949
- Refineries in Joint Sector
(XI, 30-11-2000) 39-40
- Resources of Lignite
(XI, 21-11-2000) 252-253
- Role of NCERT
(XIII, 19-12-2000) 208
- Rural Development Institutes
(XII, 15-12-2000) 64-65
- Rural Marketing of Steel
(XIII, 19-12-2000) 299
- Sale of Equity Holding
(XIII, 22-12-2000) 110
- Sale of Oxygen Plant of SAIL
(XI, 21-11-2000) 232-233

Saving Rates

(XII, 11-12-2000) 874-875

Sea Erosion

(XI, 22-11-2000) 29

Security Arrangements in Monuments

(XII, 11-12-2000) 671-672

Severe crisis faced by the Farming Community

(XI, 22-11-2000) 369-374

Share of Indian Shipping

(XIII, 21-12-2000) 157-158

Shortfall in Agricultural Crops

(XIII, 18-12-2000) 251-53

Soil Erosion

(XIII, 20-12-2000) 156-157

Staffing Pattern of DRDAs

(XII, 5-12-2000) 72-76

Stand Alone Oil Refineries

(XI, 23-11-2000) 305

Stand Alone Refinery

(XI, 23-11-2000) 377-378

Study on Transmission losses

(XIII, 18-12-2000) 44-47

Subsidise Motor Craft

(XI, 30-11-2000) 241-42

T.B. Eradication

(XII, 13-12-2000) 550-551

Training on Panchayati Raj by CAPART

(XII, 13-12-2000) 175

Training to Municipal Chairmen and Councillors

(XI, 28-11-2000) 281-282

US-64 Bailout Deal

(XIII, 22-12-2000) 11-13

Value of Rupee

(XI, 24-11-2000) 43-44

WLL Technology by BSNL

(XI, 27-11-2000) 205-206

Workshop on Employment of Disables

(XIII, 20-12-2000) 112

Venugopal, Dr. S.**Ban on Flight to Iraq**

(XII, 11-12-2000) 701

Closure of Regional News Units

(XII, 11-12-2000) 772-773

Credit Cards to Members of Parliament

(XI, 1-12-2000) 66-67

Lifting of Milk Samples

(XI, 20-11-2000) 28-29

Retirement Age of Bank Employees

(XI, 24-11-2000) 123-126

Second Generation Reforms

(XIII, 20-12-2000) 146-147

US Restriction on Textile Export

(XII, 11-12-2000) 534-536

Voodoo Practitioners and Black Magic

(XIII, 20-12-2000) 282

VRS for State Bank of India and its Associate Banks

(XIII, 22-12-2000) 109

World Bank Loan

(XI, 24-11-2000) 224-225

Venugopal, Shri D.**Committee on Government Assurances—****Fourth Report Presented**

(XIII, 21-12-2000) 206

Need for Upgradation of Chennai Air Terminal at the earliest (MUR 377)

(XIII, 22-12-2000) 267

Need to include Kauthi Malai Iron Ore Mining Project of Tamil Nadu in the ensuing budget and allocate funds for it (MUR 377)

(XII, 13-12-2000) 690

Need to take up the project to link peninsular rivers for better water management. (MUR 377)

(XI, 23-11-2000) 427

Verma, Dr. Sahib Singh**Agriculture Wholesale Markets**

(XII, 11-12-2000) 1018-1020

- Construction of National Highways
(XIII, 18-12-2000) 35-39
- Creation of New States
(XII, 05-12-2000) 64
- Credit Cards to Members of Parliament
(XI, 1-12-2000) 66-67
- Debt Recovery Tribunals
(XII, 15-12-2000) 162
- Development of environment around
Ganga and Yamuna rivers
(XII, 4-12-2000) 43-44
- Development of Railway Stations
(XI, 30-11-2000) 88
- Financial Assistance to Universities
(XIII, 19-12-2000) 252-253
- Fiscal Discipline
(XI, 24-11-2000) 121
- Fragile coast line
(XIII, 18-12-2000) 210-11
- Improvement of Environment in NCR
(XII, 04-12-2000) 229-230
- Infrastructure facilities at Airports
(XII, 11-12-2000) 46
- Initiatives in Textile Sector
(XIII, 21-12-2000) 34-35
- Items Under QR/RL/CL
(XII, 11-12-2000) 710-764
- Lifting of Milk Samples
(XI, 20-11-2000) 28-29
- Master Plan of Police spaces
(XI, 28-11-2000) 84-85
- National Policy for Maintenance of Lakes
(XII, 11-12-2000) 1194-1195
- National water policy
(XI, 29-11-2000) 149-151
- On Line Education
(XIII, 19-12-2000) 70-71
- Schemes for Empowering women
(XI, 28-11-2000) 210-211
- Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 425-428
- Shipping Policy/Harbours
(XII, 14-12-2000) 102-103
- Structure and Functioning of Airport
Authority of India
(XI, 23-11-2000) 45-47
- Visit of Foreign Tourists
(XII, 11-12-2000) 543-544
- World Bank Loan
(XI, 24-11-2000) 224-225
- Verma, Shri Rajesh**
- Allotment of Land to Education
Institutions
(XIII, 19-12-2000) 81-82
- Assistant Health Education Officer
(XI, 23-11-2000) 133-134
- Cadre Review of CSS
(XII, 13-12-2000) 359-360
- Casual Labour
(XI, 22-11-2000) 96-97
- Corruption at Lower Level of
Administration
(XIII, 20-12-2000) 106-107
- CSS Officers
(XIII, 20-12-2000) 131-133
- Delhi Police
(XIII, 19-12-2000) 295-296
- Inflated Telephone Bills
(XIII, 18-12-2000) 95
- Need to provide Financial Assistance to
Government of Uttar Pradesh for
making Maholi Sugar Mill in Sitapur
District viable (MUR 377)
(XII, 13-12-2000) 689-690
- Reservation of Tickets by Credit Cards in
Delhi
(XIII, 21-12-2000) 40-41

- Reserved Posts in Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth**
(XII, 13-12-2000) 119-122
- Standard of Education**
(XIII, 19-12-2000) 288
- Vacant Posts of Teachers in Universities / Colleges**
(XI, 21-11-2000) 92-93
- Verma, Shri Ravi Prakash**
- Afghan Refugees**
(XII, 5-12-2000) 79
- Agro Products**
(XIII, 20-12-2000) 105
- Allotment of Land of RINL to A.P. Port**
(XI, 21-11-2000) 179-180
- Anti-Smuggling Operation**
(XII, 11-12-2000) 979-980
- Army Officers on Deputation in BRO**
(XIII, 21-12-2000) 39-40
- Artificial colour in Juices**
(XII, 4-12-2000) 89-90
- Assets of Chief Ministers**
(XI, 1-12-2000) 294-295
- Bharat Sanchar Nigam Limited**
(XI, 20-11-2000) 85-86
- Bonus to Government Employees**
(XII, 11-12-2000) 862-863
- Case of Rs. 2000 Crores Indian Oils Approved**
(XIII, 21-12-2000) 113
- Chairman/M.D. in PSUs**
(XI, 24-11-2000) 218-219
- Closure of SSI units**
(XI, 29-11-2000) 365-366
- Construction of Cheap Houses**
(XIII, 19-12-2000) 257-258
- Corporatisation of Telecom Services**
(XI, 27-11-2000) 271-273
- Corruption by DDA Employees/Officials.**
(XI, 28-11-2000) 207-208
- Damage caused by Flood**
(XII, 11-12-2000) 1183-1188
- Death of Cubs in Delhi Zoo**
(XII, 11-12-2000) 1062-1063
- Delhi Scheduled Caste Financial and Development Corporation**
(XI, 29-11-2000) 271-280
- Encroachment on National Highways in U.P.**
(XI, 20-11-2000) 264
- Evasion of Excise Duty**
(XII, 15-12-2000) 266
- Funds to Investors Associations**
(XI, 1-12-2000) 91
- Handloom Technology Institutes**
(XII, 14-12-2000) 75-76
- Inflated Bills in Delhi**
(XI, 27-11-2000) 335
- Information Technology and Computer Science Teachers**
(XI, 28-11-2000) 8
- Installation of PCO/STD/ISD**
(XI, 27-11-2000) 202-204
- Loss of lives and property due to floods, drought and other Natural calamities in various parts of the country (UR 193)**
(XI, 30-11-2000) 358-60
- Modernisation of ITDC Hotels**
(XI, 30-11-2000) 94-96
- More ATMs in Banks**
(XI, 24-11-2000) 111
- Motor Claims on Net Salvage Basis**
(XI, 24-11-2000) 286-288
- National Polio Eradication Programme**
(XI, 29-11-2000) 219-220
- Navodaya Vidyalayas in UP**
(XI, 21-11-2000) 65
- Need for construction of check dams on river Sharda in U.P. to check recurring floods in the region (MUR-377)**
(XI, 27-11-2000) 373

- Need to check smuggling activities on Indo-Nepal Border (MUR 377)
(XII, 13-12-2000) 689
- New LPG Agencies Allotted in Uttar Pradesh
(XI, 23-11-2000) 204
- Old Age Pension and National Family Benefit Schemes
(XI, 28-11-2000) 263-276
- Out of Order STD and Local Telephone services
(XIII, 18-12-2000) 190
- Policy on Hydro Carbons
(XII, 11-12-2000) 520-521
- Post Offices in U.P.
(XII, 4-12-2000) 225-229
- Production of Chemical Fertilizers Pesticides
(XIII, 19-12-2000) 84-89
- Recruitment of Class IV Employees in Banks
(XI, 1-12-2000) 198-199
- Refund of Unused Railways Tickets
(XI, 30-11-2000) 173
- Self Employment Schemes for Tribals
(XI, 28-11-2000) 221
- Smuggled Goods and Currency Seized by the Customs Department
(XII, 11-12-2000) 780-782
- Smuggling of Fake Currency Notes
(XI, 1-12-2000) 270-271
- Sterlite Industry Limited
(XII, 4-12-2000) 104-106
- Supply of Solar Energy in U.P.
(XI, 20-11-2000) 110-111
- Surplus Stock of Foodgrains
(XI, 24-11-2000) 252-254
- Telecom Facilities
(XIII, 18-12-2000) 167
- Vehicles Theft Cases.
(XI, 28-11-2000) 153-154
- Voluntary Retirement Scheme
(XI, 29-11-2000) 177-178
- Vetrivelvan, Shri V.**
- Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 505-508
- Vijaya Kumari, Shrimati D.M.**
- Corruption in Air India
(XI, 23-11-2000) 214
- Development of Multi-Model Transport Services
(XI, 30-11-2000) 171-72
- Fate of Sikh and Hindu Families in Afghanistan
(XIII, 20-12-2000) 120-121
- Seizure of Uranium
(XII, 13-12-2000) 525-526
- Supply of Poisonous Cotton Seeds
(XI, 20-11-2000) 25-27
- Vijayan, Shri A.K.S.**
- Appointment of SCs/STs in Banks and F.I.S.
(XII, 11-12-2000) 778
- Postings of SCs/STs
(XIII, 19-12-2000) 301
- SCs/STs In Prasar Bharati Board
(XII, 15-12-2000) 114
- Statutory Resolution *Re* : Disapproval of National Bank for Agriculture and Rural Development (Amendment) Ordinance and National Bank for Agriculture and Rural Development (Amendment) Bill (Res)
(XIII, 18-12-2000) 429-30
- Vacancy Based Roster
(XII, 11-12-2000) 194-196

Virendra Kumar, Shri

Approval of Recommendations Contained in The First Report of Railway Convention Committee and Demands For Supplementary Grants-Railways (Res.)
(XIII, 20-12-2000) 590-591

Joint Committee on Offices of Profit Second Report-Presented
(XI, 1-12-2000) 317

Standing Committee on Labour and Welfare - Seventh to Tenth Reports laid
(XI, 29-11-2000) 407

Vukkala, Dr. Rajeswaramma

Development of Multi-Model Transport Services
(XI, 30-11-2000) 171-72

Health City Project
(XII, 13-12-2000) 390-391

Houses for Weavers
(XII, 11-12-2000) 571-573

Improvement in Handicrafts to Solve Rural Unemployment
(XI, 21-11-2000) 25-27

Institute of Chartered Accountants of India
(XII, 14-12-2000) 40-41

Need to Provide Financial Assistance to Government of Andhra Pradesh for Construction of Light House in Allur Mandal in Nellore District (MUR 377)
(XII, 13-12-2000) 688-689

Negotiations on Agriculture in WTO
(XII, 11-12-2000) 797-798

Protection of Tortoises
(XI, 20-11-2000) 215-216

Starvation Deaths
(XI, 20-11-2000) 39-40

Vyas, Dr. Girija

Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (MUR 184)
(XII, 14-12-2000) 332-341

Wadiyar, Shri S.D.N.R.

Acquisition of Defence Equipments from Russia
(XI, 23-11-2000) 273-274

Aircraft Designed by NAL
(XII, 14-12-2000) 53-54

Anti-Dumping of Steel by Foreign Countries
(XI, 24-11-2000) 310

Area Under Tea Plantation
(XII, 11-12-2000) 769-771

Atomic Power Generation
(XII, 11-12-2000) 186-187

Attachment of AC 3 Tier Coaches
(XII, 11-12-2000) 659-660

Austerity Measures
(XI, 24-11-2000) 40-41

Cauvery Water Dispute
(XII, 13-12-2000) 532-533

Closure of Steel Units
(XI, 28-11-2000) 189-190

Coffee Plantation
(XII, 11-12-2000) 930-931

Construction of Over Bridge at Mysore Railway Station
(XIII, 21-12-2000) 91

Cost of Production of Tea
(XI, 24-11-2000) 261-263

Equity Base of NABARD
(XIII, 22-12-2000) 163

Excise Exemption Limit to Small Scale Industries
(XII, 11-12-2000) 996-997

Exploitation of Gold Resources
(XI, 20-11-2000) 149-150

Export of Pepper
(XI, 1-12-2000) 100

FDI Target for 2000-2001
(XII, 15-12-2000) 30-31

Foreign Assistance to Irrigation Projects
(XII, 13-12-2000) 563

- Funds for VRS in Banks**
(XIII, 22-12-2000) 101-104
- Gas Based Power Plant at Mangalore, Karnataka**
(XI, 27-11-2000) 129
- Gas Based Power Plant by BHEL**
(XIII, 22-12-2000) 189
- Gas Based Power Plants**
(XIII, 21-12-2000) 189
- HDFC Branches**
(XI, 1-12-2000) 205
- Holiday Package for Passengers from Bangalore**
(XII, 11-12-2000) 616-617
- Home Loans**
(XII, 11-12-2000) 898-899
- India Chairs at British Universities**
(XIII, 19-12-2000) 285
- Indo Sino Border Talks**
(XII, 13-12-2000) 531-532
- Indo- Russian Agreement in IT Sector**
(XI, 29-11-2000) 230-231
- Indo-Russian Nuclear Agreement**
(XI, 22-11-2000) 100-101
- Indo-US Economic Relations**
(XI, 1-12-2000) 42
- Inspector Raj in IT Units**
(XII, 11-12-2000) 311
- Inter-State Water Dispute**
(XI, 29-11-2000) 72
- Jurisdiction of Foreign Exchange earned by SEZs**
(XII, 11-12-2000) 981-982
- Kaiga Atomic Power Plant**
(XI, 29-11-2000) 249-250
- Kalsa and Gandori Irrigation Project**
(XII, 11-12-2000) 149-150
- Kudremukh Iron Ore Company Limited**
(XIII, 19-12-2000) 232
- Kudremukh Pig Iron Plant**
(XI, 21-11-2000) 35-36
- Launch of GSLV and INSAT-3C**
(XII, 11-12-2000) 403-404
- Liberalisation of Telecom Sector**
(XIII, 18-12-2000) 67-68
- National Agricultural Insurance Scheme**
(XII, 4-12-2000) 191-192
- Need to Improve Telephone Services in Mysore Parliamentary Constituency, Karnataka (MUR 377)**
(XIII, 21-12-2000) 214
- New Draft Policy for Renewable Sources of Energy**
(XII, 04-12-2000) 268-269
- Opening of International Long Distance Telephone**
(XII, 4-12-2000) 218
- Operation of Foreign Airlines**
(XI, 23-11-2000) 50-53
- Overseas SBI Branches**
(XIII, 22-12-2000) 198-199
- Ownership of Port Rail**
(XII, 14-12-2000) 254-255
- Participation of Private Sector in Irrigation**
(XI, 22-11-2000) 256-257
- Production in Steel Authority of India**
(XI, 28-11-2000) 247-248
- Production of Potato and Onion**
(XII, 11-12-2000) 1258-1262
- Projects Under SCI**
(XI, 30-11-2000) 56
- Proposal for Export of Diesel**
(XI, 30-11-2000) 181-182
- Reopening of Missions/Posts Abroad**
(XI, 29-11-2000) 328
- Sea Erosion**
(XI, 27-11-2000) 279-280
- Setting up of Cement Plants**
(XI, 1-12-2000) 260
- Setting up of LNG Pipelines by GAIL**
(XI, 23-11-2000) 274-275

Setting up of Petroleum Complex
(XII, 11-12-2000) 496

Sharing of Surplus Water of Krishna by States
(XII, 13-12-2000) 494

Shifting of Industries
(XIII, 19-12-2000) 283-284

Shifting of Industries from Residential Areas of Delhi
(XI, 21-11-2000) 170-172

Six Laning Work on NH-7
(XII, 11-12-2000) 1016-1017

STD Services
(XI, 20-11-2000) 288-289

Training to Primary School Teachers
(XI, 21-11-2000) 191-192

Tungabhadra Left Bank Canal
(XII, 13-12-2000) 340-341

Upper Krishna Phase-II Project
(XII, 11-12-2000) 1236-1237

Visit of PM to USA
(XI, 29-11-2000) 256-259

Water Supply Schemes
(XII, 13-12-2000) 155-170

World Bank Assisted Project
(XII, 13-12-2000) 191-192

World Bank loan for Infrastructure Development
(XI, 24-11-2000) 171-172

Wanaga, Shri Chintaman

100% FDI Industries
(XII, 15-12-2000) 218-226

Agriculture Research Project
(XII, 11-12-2000) 1052-1054

Allotment of PCO/TD/ISD
(XI, 27-11-2000) 101

Appointments of SC/STs on Public Sector Boards
(XII, 15-12-2000) 99-100

Community Viewing TV Set
(XIII, 22-12-2000) 134

Construction of Flats
(XII, 13-12-2000) 144-146

CSS Officers
(XIII, 20-12-2000) 131-133

Departmental Telephone Booths
(XII, 4-12-2000) 172-173

Direct Telephone Facility
(XII, 04-12-2000) 299-300

Employees on Election Duty
(XII, 14-12-2000) 61-62

Examinations of ECO-10 and CS-06
(XII, 05-12-2000) 109-110

Extention of Mumbai Suburban Train Service
(XI, 30-11-2000) 123-24

Foreign Aided Atomic Power Plants
(XIII, 20-12-2000) 233-234

Foreign Direct Investment in Small Scale Industries
(XII, 15-12-2000) 160-161

Halting of Passenger & Goods Trains at Naya Azadpur Railway Station
(XII, 14-12-2000) 166

Increase in Capacity of AC 2 Tier Coaches
(XIII, 21-12-2000) 134

Job Oriented Courses
(XII, 15-12-2000) 66-67

Militants' Activities in Kashmir Valley
(XIII, 20-12-2000) 299

National Water Policy
(XII, 11-12-2000) 13-14

Need for early construction of a Railway Line between Dahanu and Nasik in Maharashtra (MUR 377)
(XIII, 22-12-2000) 263-270

Number of ESI Hospitals
(XII, 13-12-2000) 471-472

Pathological Lab
(XII, 11-12-2000) 255-258

Production of Cheeku Fruit
(XIII, 18-12-2000) 223

- Rail Link between Dahanu and Nasik**
(XI, 30-11-2000) 190
- Reservation for SCs/STs in Satyajit Ray
Film and TV Institute**
(XII, 15-12-2000) 242-243
- Sanchar Haat**
(XIII, 18-12-2000) 57-59
- SSC Examination Centres**
(XI, 29-11-2000) 221-222
- Stoppage of Train at Naya Azadpur
Railway Station**
(XII, 14-12-2000) 212-213
- Survey on Health Programme in
Maharashtra**
(XII, 11-12-2000) 402-403
- Tatkal Reservation**
(XIII, 21-12-2000) 79-83
- Training Tours of Officers**
(XIII, 22-12-2000) 26-29
- Tribal Lands on Lease**
(XIII, 19-12-2000) 306-307
- Wangcha, Shri Rajkumar**
- Insurgency and violence in North Eastern
States. (C.A.)**
(XIII, 18-12-2000) 333-335
- Need to review the decision to suspend
registration and release of plantation
subsidy to tea growers of Arunachal
Pradesh (MUR 377)**
(XII, 04-11-2000) 328
- Need to take steps to re-open Stilwell
international road in Arunachal
Pradesh (MUR 377)**
(XIII, 22-12-2000) 266
- Network for Police Communication**
(XIII, 19-12-2000) 20-26
- Yadav, Dr. (Shrimati) Sudha**
- Compulsory rolling Formula for Shares**
(XIII, 22-12-2000) 50-56
- Development of Model Railway Stations**
(XI, 23-11-2000) 310-314
- Direct Local Call Facility**
(XI, 27-11-2000) 343-345
- In the Matter of M/s. Ansal**
(XI, 23-11-2000) 342-343
- Krishi Vigyan Kendras**
(XI, 20-11-2000) 165-166
- Merger of Modi Xerox Ltd. with Xerox
Modi Corporation Ltd.**
(XI, 23-11-2000) 225-227
- Misuse of Funds in CCR in Unani
Medicine**
(XI, 22-11-2000) 296-297
- Operation Theatres in Delhi Hospitals**
(XI, 22-11-2000) 37-39
- Out of Order Telephone in Gurgaon**
(XI, 20-11-2000) 94-96
- Protect Indian Ayurvedic and other
medical systems**
(XI, 29-11-2000) 232
- Rural Sport Centre in Haryana**
(XI, 27-11-2000) 160
- Working of Kendriya Bhandar**
(XI, 22-11-2000) 231
- Working of Kendriya Bhandar**
(XII, 13-12-2000) 347-348
- Yadav, Dr. Jaswant Singh**
- Appointment of CMD in CCI**
(XI, 24-11-2000) 245-246
- Allocation and Utilisation of Land for
Clubs**
(XII, 05-12-2000) 131
- Assistance for Digging of Wells**
(XII, 11-12-2000) 148
- Austerity Measures taken by IOC**
(XIII, 21-12-2000) 8
- Austerity Measures to Cut Expenditure**
(XII, 11-12-2000) 669-671

Ban on use of Mobile Phone in Aircrafts (XII, 11-12-2000) 643	Encroachment in Meerut Cantonment (XII, 14-12-2000) 42-43
Barkeswar Power Projects of BHEL (XII, 15-12-2000) 52	Exhibitions in Rajasthan (XI, 22-11-2000) 289-290
Broad Band Multimedia Communication Network (XII, 11-12-2000) 1195-1196	Facilities to Private Channels (XI, 24-11-2000) 169
Child Labour in Mehendi Industry (XII, 13-12-2000) 340	FDI Inflow from USA (XII, 15-12-2000) 236-237
Closure of Sick Industries (XIII, 22-12-2000) 67	FDI Proposals (XI, 1-12-2000) 272-276
Computerised Reservation (XI, 30-11-2000) 131-34	Financial Position of S.C.I. (XII, 11-12-2000) 33
Construction of Baitu Railway Station (XI, 23-11-2000) 59-61	Grants to District Consumer Courts (XII, 11-12-2000) 984-985
Consumer Information Centre (XIII, 22-12-2000) 159	Group Insurance Scheme (XII, 11-12-2000) 941
Corporatisation of Telecom Services (XI, 27-11-2000) 271-273	Growth Rate of Air Traffic (XI, 23-11-2000) 370-372
Custodial Deaths (XI, 21-11-2000) 183-184	H.T.M.S. on Delhi-Jaipur National Highway (XI, 20-11-2000) 191-192
Damage to Soyabean Crop in Rajasthan (XI, 20-11-2000) 328-329	Implementation of I.T. Act (XIII, 20-12-2000) 270
Declaration of Year 2002 as International Eco-Tourism Year (XI, 23-11-2000) 54-55	Import of Palmolein (XI, 24-11-2000) 180
Development of Chemical Industry (XI, 28-11-2000) 154-155	Import of Rice from Myanmar (XIII, 22-12-2000) 195
Discharge of Industrial Waste (XI, 27-11-2000) 84	Increase in Insured Amount (XIII, 20-12-2000) 216
Disinvestment of BSNL (XII, 11-12-2000) 1007	Increase in Price of Petroleum, Diesel and Kerosene (XI, 30-11-2000) 205-08
DTH Telecast (XI, 1-12-2000) 172-175	Indo-Russian Agreement in IT sector (XI, 29-11-2000) 230-231
E.C. Directions to Oil Selection Boards (XII, 14-12-2000) 67	Indo-Cuba Agreement for Health Care (XII, 13-12-2000) 554-555
Emerald Mining in Rajasthan (XIII, 18-12-2000) 69-70	Industrial Growth (XI, 1-12-2000) 25-29
Encroachment in Cantonment Areas (XII, 14-12-2000) 154-155	Industries in Rural Areas (XII, 11-12-2000) 444-445

- Infrastructural Development Project in Rajasthan**
 (XI, 24-11-2000) 305-306
- Iodised Salt at subsidized Rate**
 (XIII, 20-12-2000) 82-83
- Issue of Smart Cards**
 (XI, 1-12-2000) 176-183
- JBIC fund for new projects**
 (XIII, 18-12-2000) 200
- Joint Ventures**
 (XI, 30-11-2000) 131-32
- Launching of News Portal**
 (XII, 15-12-2000) 200-201
- Loan under PMRY**
 (XI, 29-11-2000) 313-314
- Local Call Rates**
 (XII, 04-12-2000) 235-237
- Maintenance of Monuments**
 (XI, 30-11-2000) 30
- Medical Colleges**
 (XII, 11-12-2000) 251-252
- Modernisation of Slaughter Houses**
 (XI, 27-11-2000) 332-333
- National Agricultural Insurance Scheme**
 (XII, 4-12-2000) 203-204
- National Judicial Pay Commission**
 (XI, 23-11-2000) 329-330
- Need to lay rail-line between Alwar in Rajasthan and Narnaul in Haryana (MUR-377)**
 (XIII, 21-12-2000) 211-212
- Non-Utilisation of Central Funds by States**
 (XI, 21-11-2000) 5-8
- Performance of Wagon Manufacturing Units**
 (XI, 1-12-2000) 81-84
- Petrochemical Industry**
 (XIII, 19-12-2000) 243-246
- Popularity Rating of All India Radio**
 (XIII, 22-12-2000) 30-31
- Prices of Edible Oil**
 (XII, 11-12-2000) 59-60
- Procurement of Foodgrains**
 (XIII, 22-12-2000) 181-183
- Promotion of Granite Industry**
 (XII, 11-12-2000) 1021-1022
- Promotion of Khadi sector**
 (XIII, 20-12-2000) 260
- Promotion of Readers**
 (XI, 21-11-2000) 67-68
- Provision of Drinking Water in Drought Prone Areas**
 (XII, 13-12-2000) 53-56
- Purchase of Tanks**
 (XI, 23-11-2000) 229-231
- RBI Guidelines for Loans to Famine Affected Areas**
 (XII, 11-12-2000) 852-853
- Rehabilitation Centres**
 (XI, 29-11-2000) 161-163
- Relaxation of FCI Norms**
 (XI, 24-11-2000) 46-48
- Resumption of German Aid**
 (XIII, 20-12-2000) 175
- Rural Telephone Exchanges**
 (XII, 4-12-2000) 59-60
- Scheme for Welfare of Women**
 (XIII, 19-12-2000) 128
- Serial on Sant Lal Das**
 (XII, 15-12-2000) 133
- Setting up of C.R.F.**
 (XI, 20-11-2000) 27-28
- Sharing of Yamuna Water**
 (XII, 13-12-2000) 479-480
- Shifting of Industries from Residential Areas of Delhi**
 (XI, 21-11-2000) 170-172

Short Term Courses in Ayurveda
(XI, 22-11-2000) 50

Small Scale Industries Under PMRY
(XI, 22-11-2000) 209-210

Special Grant to Colleges
(XII, 05-12-2000) 170

Special Trains for Ajmer Sharif
(XII, 11-12-2000) 583-584

Status Report on Agriculture Marketing
(XI, 27-11-2000) 87-88

Supply of Electricity from Delhi to Rajasthan
(XII, 4-12-2000) 61-62

Survey for Construction of Rail Lines
(XII, 11-12-2000) 532-533

Use of Indian Languages in Science Education
(XII, 05-12-2000) 47-48

Utilization of Grants by the NGOs
(XI, 21-11-2000) 237-238

Visit of Russian President
(XI, 29-11-2000) 332-334

Waiting List for Telephone Connections
(XII, 11-12-2000) 1399-1402

Water Sharing Scheme
(XII, 11-12-2000) 399-400

Yadav, Shri Akhilesh

Freight Operation Information System
(XI, 30-11-2000) 166-67

Losses to Delhi Milk Scheme
(XI, 27-11-2000) 135-136

Malnutrition
(XII, 13-12-2000) 130-131

Open general licence list
(XI, 29-11-2000) 155-160

Sleeper Scandal
(XI, 30-11-2000) 223

Vacation of Santushti Complex
(XI, 30-11-2000) 61-62

Yadav, Shri Balram Singh

Attachment of More Coaches in Kalindi Express
(XIII, 21-12-2000) 147-148

E.C. Directions to Oil Selection Boards
(XII, 14-12-2000) 67

Powers of State Level Coordinator for Retail Outlets
(XIII, 21-12-2000) 40

Yadav, Shri Bhal Chandra

Amount Allocated for Training
(XI, 29-11-2000) 218-219

Fertilizer Factory of Gorakhpur
(XIII, 19-12-2000) 106-107

Flight to Haj Pilgrims
(XIII, 21-12-2000) 36

Internet Facility
(XII, 04-12-2000) 280-293

Modernisation of Sugar Industry
(XI, 24-11-2000) 90-92

Need to provide stoppage of Vaishali Express at Khalilabad Railway Station, UP (MUR 377)
(XI, 28-11-2000) 333

Revival of Urea Factories
(XI, 21-11-2000) 287-288

Training Centre for Pisciculture
(XIII, 18-12-2000) 84-85

Yadav, Shri Devendra Prasad

Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184)
(XII, 14-12-2000) 359-361

Yadav, Shri Dinesh Chandra

Acquisition of Bullet-Proof Jackets
(XIII, 21-12-2000) 61

- Allotment of New Petrol Pumps, LPG and Kerosene Agencies in Bihar**
 (XI, 30-11-2000) 164-65
- Attack on Family Members of Indian Staff in Pak**
 (XI, 22-11-2000) 226-227
- Blood Processing Racket**
 (XI, 22-11-2000) 252
- Child Development Projects**
 (XII, 13-12-2000) 182-183
- Collapse of Loco Shed at Tundla**
 (XI, 23-11-2000) 275-276
- Construction of National Highway**
 (XIII, 18-12-2000) 189-90
- Contract to Reliance Enron by ONGC**
 (XI, 23-11-2000) 371-372
- Corruption by DDA Employees/Officials**
 (XI, 28-11-2000) 207-208
- Damage Caused by Flood**
 (XII, 11-12-2000) 1183-1188
- Harassment of Indian Doctors**
 (XIII, 20-12-2000) 121
- IAF Officer involved in Bomb Blast**
 (XI, 30-11-2000) 216
- ICDS Projects in Bihar**
 (XI, 21-11-2000) 71-79
- IDDP in Bihar**
 (XII, 04-12-2000) 295-296
- Impacts of US Sanctions on Defence Projects**
 (XII, 14-12-2000) 145-146
- Implementation of Guidelines**
 (XII, 13-12-2000) 422
- Installation of VPTs in Bihar**
 (XII, 11-12-2000) 1110
- Kashmiri Channel on DD**
 (XI, 24-11-2000) 108
- LPG Connections in Bihar**
 (XII, 14-12-2000) 115-116
- Maintenance of Security at Airports**
 (XII, 11-12-2000) 684
- Medical and Dental College (Ghaziabad)**
 (XIII, 20-12-2000) 284-285
- Mirage Deal with France**
 (XII, 11-12-2000) 569-570
- Misappropriation of Council's Funds**
 (XI, 22-11-2000) 70-71
- Money Order Scam**
 (XI, 20-11-2000) 90
- National Crop Insurance Scheme**
 (XI, 27-11-2000) 78-80
- Optical Fibre Cables**
 (XI, 20-11-2000) 111-113
- Organ Trading**
 (XI, 22-11-2000) 91-92
- Plight of Soldiers Posted at Glaciers**
 (XII, 11-12-2000) 561-562
- Role of Army in Counter-Insurgency Operations**
 (XII, 11-12-2000) 600-601
- Scam in Purchase of Clothings in Army Ordnance**
 (XI, 23-11-2000) 55
- Schemes of Bihar**
 (XIII, 19-12-2000) 93-94
- Selling of Wood Cutting Machines**
 (XII, 11-12-2000) 549
- Situation on Indo-Pak Border**
 (XI, 30-11-2000) 78-79
- Surplus Stock of Foodgrains**
 (XI, 24-11-2000) 252-254
- Telecast of Sydney Olympic Games**
 (XI, 1-12-2000) 136
- Telecom Facilities in Bihar**
 (XII, 11-12-2000) 1387-1392

- Telephone Directory in Bihar
(XI, 20-11-2000) 265-266
- Tourism Projects of Bihar
(XIII, 21-12-2000) 149
- Violent and Aggressive Tendencies among Children
(XII, 13-12-2000) 520-521
- Water logging in Kosi Irrigation Command Area
(XI, 27-11-2000) 274-275
- Youth Development Centres in Bihar
(XII, 4-12-2000) 190-191
- Yadav, Shri Jagdambi Prasad
- Affidavit by Government Employees
(XII, 13-12-2000) 517
- Amount sanctioned to Bihar and Jharkhand
(XI, 1-12-2000) 142-143
- Appointment of Advisors/Consultants
(XII, 11-12-2000) 214-215
- Appointment of Secretary/Additional Secretary
(XII, 14-12-2000) 93-95
- Assistance to Institutions engaged in Writing and Journalism
(XII, 05-12-2000) 104-108
- Authors Enlisted Under Award Scheme
(XIII, 19-12-2000) 108-115
- Benefits to Farmers
(XI, 27-11-2000) 44
- Bilingual Equipment for Hindi
(XI, 28-11-2000) 245
- Central Hindi committee
(XI, 28-11-2000) 280-281
- Development of National Capital Region
(XII, 13-12-2000) 278-280
- Enhancement of Foreign Currency
(XII, 15-12-2000) 113
- IARI joint project with Israel
(XII, 04-12-2000) 295
- Infrastructural Development Fund
(XI, 29-11-2000) 242-243
- Irregularities in Doordarshan
(XIII, 22-12-2000) 174
- Irregularities in Issuing Petro-Cards
(XII, 11-12-2000) 544-545
- Irregularity in Appointment of Assistants in Defence
(XII, 11-12-2000) 618-619
- LPG Connections Due to Hike in Prices
(XI, 30-11-2000) 122
- Merger of CISF and CSSO
(XII, 13-12-2000) 236
- Modernisation of DD
(XIII, 22-12-2000) 56
- National Commission for SC/ST
(XII, 13-12-2000) 348-349
- Nehru Yuva Kendra
(XII, 11-12-2000) 127-147
- New Post Offices/Sub Post Offices in Jharkhand
(XIII, 18-12-2000) 178
- PCO/STD/ISD Booths
(XIII, 18-12-2000) 234-35
- Promotion of Hindi/Indian Culture
(XI, 29-11-2000) 214-216
- Recruitment Rules in PSUs
(XII, 15-12-2000) 159-160
- Requirement of Nitrogen, Phosphorous and Potassium
(XI, 27-11-2000) 261-262
- Rural Development Schemes
(XII, 13-12-2000) 289-290
- SDCA Telephone Exchange
(XII, 4-12-2000) 111-114
- Use of Hindi
(XII, 13-12-2000) 128-129
- Vacant Posts for OBCs in Banks
(XII, 15-12-2000) 83

- Vigilance Awareness Week**
(XII, 11-12-2000) 322-323
- Vishwa Hindi Sammelan**
(XII, 11-12-2000) 1393
- World Hindi Conference**
(XI, 28-11-2000) 183
- Yadav, Shri Mulayam Singh**
- Motion Under Rule 184 Calling upon the Prime Minister to Drop Three Cabinet Ministers on the Babri Masjid Demolition Case**
(XII, 13-12-2000) 755-767
- Performance of India in Sydney Olympics**
(XI, 27-11-2000) 24-25
- Problems being faced by the farmers and Agricultural Labourers**
(XI, 30-11-2000) 256-58
- Protection of Human Rights (Amendment) Bill—Int. & Passed**
(XI, 23-11-2000) 446-448
- Removal of Poverty**
(XI, 24-11-2000) 9-10
- Standing Committee on Petroleum and Chemicals**
(XI, 27-11-2000) 355
- Standing Committee on Petroleum and Chemicals—Eleventh Report—Presented**
(XIII, 20-12-2000) 373
- Standing Committee on Petroleum and Chemicals—Eleventh Report—Presented**
(XIII, 20-11-2000) 373
- Standing Committee on Petroleum and Chemicals—Tenth Report—laid**
(XIII, 18-12-2000) 296
- Standing Committee on Petroleum and Chemicals, Eighth Report—Presented**
(XI, 24-11-2000)
- Yadav, Shri Sharad**
- Airports Authority of India (Amendment) Bill**
(XI, 30-11-2000) 279-82
- Yerrannaidu, Shri K.**
- Activities of ISI**
(XI, 21-11-2000) 263-264
- Appointment of Sole Selling Agents**
(XIII, 21-12-2000) 65
- Ban on Injectable Contraceptives**
(XII, 13-12-2000) 87-88
- Calling upon the Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition Case (UR 184).**
(XII, 14-12-2000) 310-316
- Child Adoption Rackets**
(XI, 21-11-2000) 263-264
- Closure of Regional News Units**
(XII, 11-12-2000) 772-773
- Coastal Protection Plan**
(XII, 13-12-2000) 489-490
- Compensation to Film Producer**
(XII, 15-12-2000) 79
- Corruption in Hotel Janpath**
(XII, 14-12-2000) 191
- Diamond digging activity at Khajuraho**
(XI, 27-11-2000) 181
- Engineering Colleges**
(XI, 28-11-2000) 150-152
- Entrance Fee for Monuments**
(XI, 23-11-2000) 368-369
- Fencing on Line of Control**
(XI, 28-11-2000) 217-218
- Foreign Visit by ICAI Officers**
(XII, 14-12-2000) 49-52
- Guidelines for Colleges**
(XII, 05-12-2000) 99

- Import Duty/Excise Duty on Oil
(XI, 23-11-2000) 180-181
- Inchampalli and Pollavaram Irrigation Project
(XII, 11-12-2000) 209-210
- Indo-US Students Exchange Plan
(XIII, 19-12-2000) 211
- Joint Action Committee of Air India Union
(XI, 1-12-2000) 280
- Joint-Indo-Isreali Working Group to Tackle Terrorism
(XI, 21-11-2000) 29
- Kisan Credit Card
(XII, 11-12-2000) 946-947
- Lifting of Ban on Consumption of non-iodised Salt
(XI, 22-11-2000) 25
- Long distance Telecom Services
(XIII, 18-12-2000) 115-16
- Mahila Banks
(XII, 11-12-2000) 983-984
- Open Bidding for Selling Equity in PSUs
(XII, 11-12-2000) 887
- Opening of TV/AIR Station
(XII, 11-12-2000) 804-805
- Over pricing of Woollen Socks by Ordnance Factories
(XI, 30-11-2000) 86-87
- Palace on Wheel in Andhra Pradesh
• (XII, 11-12-2000) 692-693
- PC Based Robot
(XIII, 19-12-2000) 180-181
- Pollution in Ganga River
(XIII, 18-12-2000) 17
- Problems being faced by the farmers and Agricultural Labourers
(XI, 30-11-2000) 259
- Procurement of Foodgrains
(XI, 1-12-2000) 79-80
- Procurement of Levy
(XI, 24-11-2000) 79-80
- Promotion of Sea Beach Tourism
(XII, 14-12-2000) 16
- Prosecution against Companies
(XI, 1-12-2000) 218
- Removal of Poverty
(XI, 24-11-2000) 11-12
- Rent of ITDC Flats
(XIII, 21-12-2000) 170
- Restructuring I.T. Department
(XII, 15-12-2000) 162-163
- Santushti Commercial Complex
(XIII, 19-12-2000) 61
- Setting up of Alumina Plant
(XI, 21-11-2000) 165
- Shares of Public Sector Undertakings
(XI, 24-11-2000) 302-303
- Shortage of Components for Sea King Fleet
(XI, 23-11-2000) 317-318
- Splitting of UTI
(XII, 15-12-2000) 93
- Statutory Resolution Re: Disapproval of the Central Road Fund Ordinance and Central Road Fund Bill—Consid. and Passed
(XI, 1-12-2000) 352-354
- Survey regarding Tuberculosis
(XIII, 20-12-2000) 102-103
- Sydney Olympic Games
(XI, 24-11-2000) 241-242
- Technology Transfer
(XI, 21-11-2000) 243
- Technology Transfer
(XI, 21-11-2000) 243
- Website Hacked in Andhra Pradesh
(XI, 20-11-2000) 291-292

Zahedi, Shri Mahboob

- Air India Tourist Map
(XI, 23-11-2000) 241
- Assets of Burn Standard Co. Ltd.
(XI, 24-11-2000) 62-63
- Closure of Mines in ECL
(XI, 28-11-2000) 216-217
- Closure of Zonal Liaison Offices of CIL
(XI, 21-11-2000) 225-226
- Clubbing of Ministries
(XI, 29-11-2000) 77
- Collection of Funds through Imposition
of Cess
(XI, 30-11-2000) 133
- Compulsory use of Jute Bag in Packaging
(XI, 23-11-2000) 367-368
- Construction of Building of Telephone
Exchange
(XI, 20-11-2000) 201-202
- Crop Insurance Scheme
(XI, 20-11-2000) 176-177
- Decline in Electricity Production
(XI, 27-11-2000) 225-226
- Depo Prabhera
(XI, 29-11-2000) 266
- Doubling of Bandel-Katwa Rail Line
(XI, 30-11-2000) 225
- Flying Training Centre in West Bengal
(XI, 23-11-2000) 67-68
- Indo-Saudi Arabia Ties
(XI, 22-11-2000) 297-298
- Industrial Dispute Act
(XIII, 20-12-2000) 287
- Meditation by India in West Asia
Problems
(XI, 22-11-2000) 298
- Price of Urea Fertilizer
(XI, 21-11-2000) 37-38

Prices of Petroleum Products
(XII, 11-12-2000) 706-707

Privatisation of Institutions
(XI, 24-11-2000) 221-222

Provident Fund Scheme
(XI, 29-11-2000) 372-373

Rate of Agricultural Development
(XI, 20-11-2000) 333-334

Relations with Arabian Countries
(XI, 22-11-2000) 310-311

Resources of Gold and Diamond by
Multinationals
(XI, 20-11-2000) 71-73

Severe crisis faced by the Farming
Community
(XI, 22-11-2000) 366-368

Use of Natural Gas as Fuel
(XI, 30-11-2000) 47-48

VRS in Nationalised Banks
(XII, 11-12-2000) 814-816

Zawma, Shri Vanlal

Admission in Medical Colleges on the
basis of SC/STs Quota
(XI, 22-11-2000) 92-93

Admission of SCs/STs in Educational
Academic Institutions
(XI, 23-11-2000) 177

Allocation of Funds
(XII, 11-12-2000) 181-184

Deputation of SC/ST Officers
(XI, 24-11-2000) 315

Filling up the Posts of SC/ST TV
Newsreaders
(XI, 24-11-2000) 312

SC/ST Posts of Directors in National
Research Centres
(XI, 27-11-2000) 115

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